

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1038/2018**

**IN THE MATTER OF:-**

**NEWS ITEM PUBLISHED IN "THE ASIAN AGE" AUTHORED BY SANJAY KAW  
TITLED  
"CPCB TO RANK INDUSTRIAL UNITS ON POLLUTION LEVELS"**

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**(P.K. GUPTA)**  
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**CENTRAL POLLUTION CONTROL BOARD**  
PARIVESH BHAWAN, EAST ARJUN NAGAR,  
DELHI-110032

**PLACE: DELHI**  
**DATE: 14.02.2020**

B.



## Central Pollution Control Board, Delhi

**Consolidated Status Report in Compliance of Hon'ble NGT order dated 14/11/2019 in the matter of OA No. 1038/2018 based on the news item published in 'The Asian Age' authored by Sanjay Kaw titled "CPCB to rank industrial units on pollution level" [Comprehensive Environmental Pollution Index (CEPI) matter]**

### 1.0 Background:

Central Pollution Control Board formulated concept of comprehensive environmental pollution index (CEPI) during 2009 and evaluated CEPI score for identified 88 industrial areas. CEPI, a rational number ranges from 0-100 aims to characterise the quality of environment and scores 70 and above are classified as critically polluted areas (CPAs), scores between 60 and 70 are classified as severely polluted areas (SPAs) and scores less than 60 are classified as other critically polluted areas(OPAs). Forty-three industrial clusters in 16 states were identified as critically polluted areas, MoEF&CC imposed moratorium and directed to implement action plans by concerned stakeholders and implementation of action plans were in progress. Based on implementation of action plans and improvement in CEPI score, the moratorium was lifted/re-imposed.

Meantime, based on representations received from State Governments and other stake holders and some of the factors in the CEPI frameworks were subjective, the concept has been revised in 2016 with concurrence of MoEF&CC and all the PCBs were directed to undertake monitoring as per the revised CEPI. Also, MoEF&CC sanctioned a project on '**Monitoring, sampling and analysis for ambient air quality, surface water quality and ground water quality in around 100 Polluted Industrial Areas (PIAs)**' during the year 2017-18. CPCB, conducted environmental quality monitoring during Dec. 2017-March 2018 by engaging four approved laboratories in 100 industrial clusters/areas located in 21 states across the country for CEPI evaluation based on the revised CEPI-2016.

### 2.0 Directions of Hon'ble NGT and Action taken by CPCB:

- 2.1 Hon'ble NGT issued orders dated 13/12/2018 (**Annexure-I**) in the matter of O.A. No. 1038/2018, in view of the news item titled 'CPCB to rank industrial units on pollution

levels published in 'The Asian Age' dated 6/12/2018. In the said order, the Hon'ble NGT directed the MoEF&CC/CPCB/SPCBs/PCCs as follow:

- i. "... We direct the SPCBs/Committees to finalise the time bound action plans with regard to identified polluted industrial clusters in accordance with the revised norms laid down by the CPCB to restore environmental quality with in norms. Such action plan be finalised within three months from the date of receipt of copy of this order.
- ii. The action plan may thereafter be looked into by CPCB and steps taken for implementation so as to ensure that all the industrial clusters comply with laid down parameters as per the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981. The CPCB will be the Nodal agency.
- iii. CPCB will forward Assessment Report for 100 areas carried out during 2017-2018 to MoEF&CC before 28/02/2019 for appropriate action.
- iv. CPCB may serve the copy of the said order to all the SPCBs and the Committees who may furnish the same to the concerned Chief Secretaries.
- v. MoEF&CC may take necessary steps on its part based on CPCB report for 100 areas mentioned above in accordance with law. The report on the action taken by CPCB and MoEF&CC may be furnished to the Tribunal before 31/05/2019...".

2.2 In compliance to the Hon'ble NGT order dated 13/12/2018 in the matter of O.A. No. 1038/2018, CPCB has taken actions as follow:

- i. Copy of the Hon'ble NGT order, dated 13/12/2018 regarding OA No. 1038/2018 was served to all SPCBs/PCCs vide CPCB letter of 21/12/2018, with a request to finalise the time bound action plans with regard to the identified polluted industrial clusters and also to furnish the aforesaid order to the concerned Chief Secretaries for necessary action and compliance.
- ii. CEPI scores for all 100 PIAs were evaluated and submitted to MoEF&CC on 11/1/2019, although for few PIAs complete information was not provided by SPCBs/PCC.
- iii. Subsequently, MoEF&CC requested the Principal Secretaries of the concerned eight States on 22/2/2019 to provide requisite additional information immediately to CPCB so as to complete the process of evaluating CEPI scores.
- iv. Further, on the basis of additional information received from the concerned SPCBs/PCC, CPCB updated the CEPI scores and submitted the same to MoEF&CC on 10/4/2019 for consideration & appropriate action. Out of the 100 PIAs monitored across the country, 38 are critically polluted areas (CEPI score  $\geq 70$ ) and 31 are severely polluted areas (CEPI score  $\geq 60$  &  $< 70$ ).
- v. A meeting was conducted by MoEF&CC with CPCB on 15/4/2019 and CPCB was requested to prepare a protocol to be followed by the SPCBs/PCCs. Accordingly, CPCB prepared the protocol for improvement of environmental quality in the identified critically/severely PIAs as well as format for submission of action plan and submitted the same to MoEF&CC, vide CPCB letter dated 17/5/2019 for consideration & appropriate action.

- vi. In compliance of the order of Hon'ble NGT, Principal Bench, New Delhi, dated 13/12/2018, in OA No. 1038/2018, CPCB has submitted a report on the action taken to the Hon'ble NGT on 30/05/2019.
- vii. MoEF&CC, vide OM dated 4/6/2019 communicated their observations and requested to revise the protocol & share with States/UTs. Accordingly, a revised protocol was forwarded to MoEF&CC with the request to take appropriate action/decision on CEPI scores and to issue necessary direction/instructions to all the concerned SPCBs/PCCs for submitting the action plans for the identified critically/severely polluted industrial areas, vide CPCB letter dated 19/6/2019.
- viii. MoEF&CC was again requested to take appropriate action/decision on CEPI scores of 100 PIAs and to issue necessary direction/instructions to all the concerned SPCBs/PCCs for submitting action plans for the identified critically/severely polluted industrial areas, vide CPCB letter dated 26/6/2019.

2.3 The case O.A No. 1038/2018 was again listed on 10/7/2019 and Hon'ble NGT issued orders (**Annexure-II**) as follow:

- i. *'...CPCB in coordination with all State PCBs/PCCs to take steps in exercise of statutory powers to prohibit operation of polluting activities in the CPAs and SPAs within three months and furnish compliance report to the Tribunal.*
- ii. *CPCB in coordination with the State PCBs may make assessment of compensation to be recovered from the polluting units for the period of last five years, taking into account the cost of restoration and cost of damage to public health and environment and the deterrence element.*

*Interim Environmental Compensation be recovered at the scale adopted by the Tribunal in case of Vapi industrial area*

- a. *Large Scale Industries – Rs. One Crore each*
- b. *Medium Scale Industries - Rs. Fifty Lakhs each*
- c. *Small Scale Industries - Rs. Twenty-Five Lakhs each*

- iii. *No further industrial activities or expansion be allowed with regard to red and orange category units till the said PIAs are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms.*
- iv. *CPCB with the assistance of SPCB/PCCs or other experts, to compile information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and other pollution norm separately and notify such information on public domain within three months. On completing this exercise, action against identified individual polluters may be initiated on the same pattern as above.*

2.4 CPCB filled an Interim Application(IA) on 9/8/2019 with a request to reconsider the relevant directions in the order dated 10/7/2019 in the matter of O.A. No. 1038/2018. MoEF&CC also filed a review Application No. 44/2019 in O.A No. 1038/2018.

2.5 The Hon'ble NGT issued the order on 23/8/2019 (**Annexure-III**) after due consideration of the submissions of MoEF&CC and CPCB as below:

- i. *'...Prohibiting the polluting activity, initiating prosecution and assessing & recovering compensation has to be taken only against the non-complying Red & Orange category industries. If any unit is complaint with the norms, such unit is not affected.*
- ii. *There is no absolute bar for establishment/expansion of Red and Orange category industries in the CPAs/SPAs, being set up if they are found to be viable.*
- iii. *The MoEF&CC can forthwith devise an appropriate mechanism to ensure that new legitimate activity or expansion can take place after due precautions are taken in the areas in question by Red and Orange category of units ...'.*

2.6 In compliance of Hon'ble NGT Order dated 23/08/2019, CPCB has taken following actions:

- i. CPCB sent letters to MoEF&CC on 9.9.2019 seeking advice to share the CEPI report with SPCBs and on 13.9.2019 for framing mechanism for establishment and expansion of legitimate activity.
- ii. CPCB compiled the CEPI information based on air pollution norms separately, water pollution norms separately and land pollution norms separately and submitted for consideration and appropriate action of MoEF&CC vide CPCB letter dated 17.9.2019.
- iii. A letter has also been sent to SPCBs on 23.9.2019 to ensure that environmental surveillance mechanism is in place and steps taken against polluting activities not complying with prescribed norms.
- iv. MoEF&CC vide letter dated 9.10.2019 asked CPCB to hold a consultation meeting with stakeholders to finalise mechanism. Accordingly, a meeting was organised with concern stakeholders to consult draft mechanism prepared by MoEF&CC for environmental management of critically polluted areas (CPAs) and severely polluted areas (SPAs) and consideration of projects listed in Red and Orange categories in those areas. The minutes of the meeting along with mechanism evolved after consultation with stakeholders were sent to MoEF&CC vide letter dated 18/10/2019 for necessary action.
- v. MoEF&CC vide letter dated 24/10/2019 asked CPCB to share the mechanism with the State/UT Govts and SPCBs/PCCs for implementation. Accordingly, CPCB vide letter dated 25/10/2019 communicated the mechanism to the concerned the State/UT Govts and SPCBs/PCCs for necessary action.

2.7 Again, the matter was listed in Hon'ble NGT on 14/11/2019 and issued following order (**Annexure-IV**)

- i. *'...The Tribunal has thus no option except to reiterate that meaningful action has to be taken by the State PCBs/PCCs as already directed and action taken report furnished showing the number of identified polluters in polluted industrial areas mentioned above, the extent of closure of polluting activities, the extent of environmental compensation recovered, the cost of restoration of damage for the environment of the said areas, otherwise there will be no meaningful environmental governance.*
- ii. *Such action taken reports strictly in terms of law and order of this Tribunal referred to above may be furnished by the State PCBs/PCCs on or before 31.01. 2020 to the CPCB. The CPCB may prepare a tabulated analysis of the same and file a consolidated report to this tribunal before February 15<sup>th</sup>, 2020 by email.*
- iii. *The CPCB may also revise its mechanism for expansion and new activities by red and orange category of industries in critically/severely polluted areas consistent with the spirit of the earlier orders of this tribunal and principles of environmental law to bring down the pollution load and ensure that activities do not further add to such load.*

2.8 The Hon'ble, NGT directed CPCB in the corrected order dated 19.11.2019 (**Annexure-V**) to provide assessment reports to the concerned SPCBs/PCCs for necessary action.

2.9 In view of above directions, CPCB has taken following actions:

- i. CPCB, vide letter dated 19/11/2019 requested all the concerned SPCBs/PCCs to comply with the orders and to provide information on list of industries prohibited due to non-compliance and details of environmental compensation levied in prescribed format so as to submit to Hon'ble NGT (**Annexure-VI**).
- ii. CPCB vide letter dated 29.11.2019 has sent the CEPI calculation, monitoring data to the concerned SPCBs/PCC (**Annexure-VII**).
- iii. CPCB vide letter dated 30.12.2019 again requested all the concerned SPCBs to submit the Action Plans for improving environmental quality including the demarcated boundaries of CPAs/SPAs (**Annexure-VIII**).
- iv. A meeting through video conference was conducted on 7.1.2020 with all the concerned SPCBs/PCC highlighting the directions of Hon'ble NGT and to expedite submission of the reports on or before 31.1.2020 (a copy of minutes of the said meeting is annexed as **Annexure-IX**).

v. CPCB constituted a committee of Senior Scientists to revise the mechanism evolved by MoEF&CC for allowing new projects /expansion of Red and Orange category of industries in CPAs/SPAs and the revised mechanism has been communicated to MoEF&CC for consideration and approval, vide letter dated 4.2.2020.

vi. Among the 100 PIAs identified for CEPI evaluation, 38 PIAs are categorised as critically polluted areas (CPAs) and 31 PIAs are categorised as severely polluted areas (SPAs) located in 20 states/UTs.

18 SPCBs (namely Assam, Bihar, Odisha, Jharkhand, West Bengal, Maharashtra, Haryana, Himachal Pradesh, Punjab, Uttar Pradesh, Uttarakhand, Andhra Pradesh, Karnataka, Tamil Nadu, Telangana, Chhattisgarh, Madhya Pradesh and Rajasthan) have provided the information on number of non-complying industries /activities, closure directions issued, environmental compensation levied for non-compliance in last 5 years and environmental compensation recovered. 2 SPCBs (namely, Gujarat and Delhi) have not provided such information (as on 14<sup>th</sup> February, 2020) (**Annexure-X**).

vii. CPCB tabulated the information provided by SPCBs/PCC regarding details of non-complying industries /activities, closure directions issued, environmental compensation levied for non-compliance in last 5 years & environmental compensation recovered and same is provided at **Annexure-XI**.

As per the Data received from 18 SPCBs/PCCs, there are total 3892 Non-complying industries/activities, out of which 1536 non-complying industries/activities have been issued closure directions. The incidences of violation by construction activity, stubble burning etc. have also been included by few SPCBs in no. of non-complying industries/activities. Further 5302 no. of industries/activities have been reported non-complying with environmental standards in last five years and environmental compensation of Rs. 59,285.675 lakhs have been imposed on them.

The information provided by 18 SPCBs/PCC is enclosed as **Annexure XI-A to Annexure XI-R**.

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14/2/2020  
(P.K Gupta)  
S.C.E.

Item No. 05

Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1038/2018

**News item published in "The Asian Age" Authored by Sanjay Kaw  
Titled  
"CPCB to rank industrial units on pollution levels"**

Date of hearing: 13.12.2018

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

**ORDER**

1. The matter has been taken up on the basis of news item titled "CPCB to rank industrial units on pollution levels" authored by Mr. Sanjay Kaw published in the Asian Age dated 06.12.2018. Out of 88 identified industrial clusters, 43 industrial clusters in 16 States having Comprehensive Environmental Pollution Index (CEPI) score of 70 and above were identified as Critically Polluted Areas (CPAs). Further, 32 industrial clusters with CEPI scores between 60 and 70 were categorized as Seriously Polluted Areas (SPAs), and this was based on evaluation of CEPI carried out in the year 2009-10. In a later evaluation, the number of identified polluted industrial clusters went up to 100 in the year 2017-18.

2. CEPI is based on evaluation of environmental parameters including ambient air, surface water and health related statistics. Based on such study, directions have been issued by the Central Pollution Control Board (CPCB) under Section 18(1) (b) of the Water (Prevention and Control of Pollution) Act, 1974 for installation of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) and

Real Time Water Quality Monitoring Stations (RTWQMS) at various locations.

3. Revised CEPI (2016) is comprised of the following components:

Component A	Scale of Industrial Activity	20 marks
Component B	Status of Ambient Env. Quality (Air/SW/GW)	50 Marks
Component C	Health related statistics	10 Marks
Component D	Compliance status of industries	20 Marks

4. As per direction of CPCB dated 26.04.2016, addressed to the State Pollution Control Boards (SPCBs), the SPCBs are required to take steps to ensure prevention, control and abatement of pollution in critically polluted industrial clusters by installing Environmental Quality Monitoring Systems for which purpose action plan in respect of monitoring mechanism are to be evolved, in the manner stated in the said order. Forty Three (43) Critically Polluted Areas and 32 Severely Polluted Areas were identified based on CEPI criteria in the Year 2009 are as follows:

S.No.	Name of States	Clusters with CEPI >70 (43 Critically polluted Areas)	Clusters with CEPI 60-70 (32 Severely polluted areas)
1.	Andhra Pradesh	Vishakhapatnam (70.82)	Vijayawada (60.57)
2.	Bihar	--	West Singhbhum (67.30)
3.	Chhattisgarh	Korba (83.00)	Raipur (65.45)
4.	Delhi	Najafgarh Drain Basin (79.54) including Anand Parbat, Naraina, Okhla, Wazirpur	--
5.	Gujarat	Ankleshwar (88.50), Vapi (88.09), Ahmedabad (75.28), Valva (74.77),	Vadodara (66.91), Rajkot (66.76)

		<i>Bhavnagar (70.99), Junagarh (70.82)</i>	
6.	<i>Haryana</i>	<i>Faridabad (77.07), Panipat (71.99)</i>	--
7.	<i>Himachal Pradesh</i>	--	<i>Baddi (69.07), Kala Amb (68.77), Parwanoo (63.83)</i>
8.	<i>Jharkhand</i>	<i>Dhanbad (78.63)</i>	<i>Jamshedpur (66.06), Saraikela (65.38), Ramgarh (65.11), Bada jamtara (64.47)</i>
9.	<i>Karnataka</i>	<i>Mangalore (73.68), Bhadravati (72.33)</i>	<i>Raichur (68.07), Bidar (67.64), Pinia (65.11)</i>
10.	<i>Kerala</i>	<i>Greater Kochin (75.08)</i>	--
11.	<i>Madhya Pradesh</i>	<i>Indore (71.26)</i>	<i>Dewas (68.77), Nagda-rattam (66.67), Pitampur (65.09)</i>
12.	<i>Maharashtra</i>	<i>Chandrapur (83.88), Dombivalli (78.41), Aurangabad (77.44), Navi Mumbai (73.77), Tarapur (72.01)</i>	<i>Nashik (69.25), Chembur (69.19), Pimpri - Chinchwad (66.06)</i>
13.	<i>Orissa</i>	<i>Angul Talchar (82.09), IB-Valley (74.00) Jharsugula (73.34)</i>	<i>Pardeep (69.26)</i>
14.	<i>Punjab</i>	<i>Ludhiana (81.66), Mandi Govindgarh (75.08)</i>	<i>Batala (68.59), Jalandhar (64.98)</i>
15.	<i>Rajasthan</i>	<i>Bhiwadi (82.91), Jodhpur (75.19), Pali (73.73)</i>	<i>Jaipur (66.82)</i>
16.	<i>Tamil Nadu</i>	<i>Vellore-North Arcot (81.79), Cuddalore (77.45), Manali (76.32), Coimbatore(72.38)</i>	<i>Tirupur(68.38), Mettur (66.98)</i>
17.	<i>Telangana</i>	<i>Patancheru- Bollaram (70.07)</i>	--
18.	<i>Uttar Pradesh</i>	<i>Ghaziabad (87.37), Singrauli (81.73), Noida (78.90), Kanpur (78.09), Agra (76.48), Varanasi-Mirzapur (73.79)</i>	<i>Moradabad (64.71), Aligarh (63.83), Ferozabad (60.51)</i>
19.	<i>Uttarakhand</i>	--	<i>Haridwar (61.01)</i>

20.	West Bengal	Haldia (75.43), Howrah (74.84), Asansole (70.20)	Durgapur (68.26)
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5. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.

6. Dust, smoke, fume and toxic gas emissions occur as a result of highly polluting industries such as thermal power plants, coal mines, cement, sponge iron, steel and ferrow alloys, petroleum and chemicals unless right technology is used and precaution taken. Industry specific clusters have not only become hazardous but also cause irreparable damage to our ecology and environment, often breaching the environment's carrying capacity, adversely affecting public health.

7. In *Karnataka Industrial Areas Development Board vs. C. Kenchappa & Ors*<sup>1</sup>, the Hon'ble Supreme Court observed, as guiding rules for Sustainable Development, that humanity must take no more from nature than man can replenish and that people must adopt lifestyles and development paths that work within the nature's limit. In *Vellore Citizens Welfare Forum Vs. Union of India*<sup>2</sup>, the Hon'ble Supreme Court recognized the Precautionary Principle and explained that environmental measures by the State Government and the

<sup>1</sup> (2006) 6 SSC 383

<sup>2</sup> AIR 1996 SC 2715

statutory authorities must anticipate, prevent and attack the causes of environmental degradation.

8. This Tribunal has applied the same principles in deciding matters<sup>3</sup> before it in terms of Section 20 of the National Green Tribunal Act 2010.

9. In view of above, we direct the SPCBs/ Committees to finalize the time bound action plans with regard to identified polluted industrial clusters in accordance with the revised norms laid down by the CPCB to restore environmental qualities within norms. Such action plan be finalized within three months from the date of receipt of copy of this order. In case of any left- out/missed areas in addition to 100 areas also, SPCBs should undertake CEPI assessment and formulate action plans.

10. The action plan may thereafter be looked into by the CPCB and steps taken for implementation so as to ensure that all the industrial clusters comply with laid down parameters as per the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981. The CPCB will be the Nodal agency. Meanwhile, CPCB will forward Assessment Report for 100 areas carried out during 2017-2018 to MoEF & CC before 28.02.2019 for appropriate action.

11. Needless to say that it will be open to the SPCBs/Committees and CPCB to take coercive measures including recovery of compensation for the damage to the environment on 'Polluter Pays' principle as well as also to direct taking of such precautionary

<sup>3</sup> Aditya N. Prasad & Ors. Vs. Union of India & Ors., Original Application No. 147/2016, Order dated 01.11.2018; We the People, Th. Gen. Secretary Vs Union of India & Ors. Original Application No. 214/2017, Order dated 01.11.2018; Westend Green Farms Society Vs. Union of India & Ors., Original Application No. 400 of 2017, Order dated 02.11.2018; Saloni Ailawadi Vs Union of India & Ors, Original Application No. 509/2015, Order dated 16.11.2018; Shantanu Sharma Vs Union of India & Ors, Original Application No. 117/2014, Order dated 20.11.2018; Dr. Arun Kumar Sharma Vs. Ministry of Environment, Forest and Climate Change & Anr., Original Application No. 312 of 2016, Order dated 26.11.2018.

measures as may be necessary on the basis of 'Precautionary principle'.

12. CPCB may serve copy of this order on all the SPCBs and the Committees who may furnish the same to the concerned Chief Secretaries. Ministry of Environment, Forest and Climate Change (MoEF&CC) may take necessary steps on its part based on CPCB Report for 100 areas mentioned above in accordance with law. The Report on the action taken by the CPCB and MoEF&CC in the matter may be furnished to this Tribunal by e-mail at [ngt.filing@gmail.com](mailto:ngt.filing@gmail.com) before 31.05.2019. Copies of this order be sent by e-mail to CPCB and MoEF&CC for compliance.

13. The action plan to be prepared in the States may be done by the Committee constituted by the Chief Secretary within one month from today as several Departments may be involved in the exercise. The final preparation of the action plan including its execution may be overseen by the Chief Secretary of the concerned State, along with the other connected major environmental issues of the States, such as pollution of river stretches, non-attainment cities in terms of air quality and solid waste management, utilization of treated sewage, covered by order of this Tribunal dated 20.09.2018 in Original Application No. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", order dated 08.10.2018 in Original Application No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", order dated 20.08.2018 in Original Application No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 and order dated 27.11.2018 in Original Application No. 148/2016, Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation &

Ors. The Chief Secretary will take meetings on all these issues once in three months (quarterly) and will forward Report to NGT by e-mail.

14. List for consideration of report of MoEF&CC and the CPCB on 08.07.2019.

Adarsh Kumar Goel, CP

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

December 13, 2018  
Original Application No. 1038/2018  
AG



Item No. 05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1038/2018

News item published in "The Asian Age" Authored by Sanjay Kaw  
Titled "CPCB to rank industrial units on pollution levels"

Date of hearing: 10.07.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): NONE

For Respondent (s): Mr. Pradeep Misra, Advocate for UPPCB  
Mr. TVS Raghavendra Sreyas, Advocate for  
APPCB  
Mr. Dhanajay Baijal, Advocate for TSPCB  
Mr. Jogy Scaria, Advocate for KSPCB  
Ms. Sakshi Popli, Advocate for DPCC  
Mr. Rajkumar, Advocate for CPCB

**ORDER**

1. The issue for consideration is the remedial action against the polluting industries in the identified polluting industrial clusters. The Tribunal, vide order dated 13.12.2018, treated the news item published in "The Asian Age" dated 06.12.2018 authored by Mr. Sanjay Kaw titled "CPCB to rank industrial units on pollution levels" as an application in view of substantial question of environment which could be dealt with by the Tribunal under Sections 14, 15 and 20 of the National Green Tribunal Act, 2010.
2. We may note the background of the issue briefly. The Central Pollution Control Board (CPCB) in exercise of its statutory functions under the Air (Prevention and Control of Pollution) Act, 1981 (the Air

Act), the Water (Prevention and Control of Pollution) Act, 1974 (the Water Act) and the Environment (Protection) Act, 1986 (the EPA Act) carried out the physical study of the industrial clusters in the country with reference to the Comprehensive Environmental Pollution Index (CEPI) which includes weightages on nature of pollutants, ambient pollutant concentrations, receptors (number of people affected) and additional high risk element. On the basis of the study jointly carried out by the CPCB and State PCBs in 2009-10, 88 industrial clusters were notified as Polluted Industrial Areas (PIAs). These PIAs were ranked as 'critically polluted area' (CPA), 'severely polluted area' (SPA) and 'other polluted areas' (OPAs), depending upon the CEPI scores of each of these industrial areas. Where the CEPI score crossed 70, the areas are designated as CPAs, where the index was between 60-70, they are designated as SPAs and those below 60 as OPAs. As per the CPCB's monitoring of industrial clusters based on CEPI-2009, 43 industrial clusters in 16 cities were identified as CPAs and 32 were identified as SPAs. The CPAs and SPAs were to bring the pollution levels within the norms by formulating and implementing an action plan with short term and long term measures within one year or more. New units in the said areas were prohibited but such ban was later on lifted.

3. In 2016, the criterion for determining CEPI was revised. CPCB revised its CEPI criteria and laid out components which included, scale of industrial activity, scale of exceedance of environmental quality (level of exposure), health related statistics and compliance status of industries.
4. On 26.04.2016, the CPCB issued directions under Section 18 of the Air Act and the Water Act to the SPCB of Andhra Pradesh, Telangana,

Uttar Pradesh, Karnataka, Punjab, Jharkhand, Haryana, Gujarat, Govt. of NCT Delhi, Tamil Nadu, Maharashtra, Madhya Pradesh, Rajasthan, Chhattisgarh, West Bengal, Kerala, requiring continuous environmental quality monitoring in all CPAs and SPAs, installation of Continuous Ambient Air Quality Monitoring Stations (CAAQMS), Continuous Water Quality Monitoring Stations (CWQMS) for CEPI score evaluation as per revised formulae and to formulate their action plans before 15.06.2016. The polluting sources were required to be notified in public domain on websites, environmental quality data was also to be placed in public domain, State Governments were to notify the scaled maps of the industrial areas. The object of placing such data in public domain was to give warning for bringing the pollution levels within the prescribed limits. The polluted clusters were to be kept in mind for permitting setting up of further industries or expanding of the existing industries.

5. Based on the CEPI-2016 criterion, CPCB carried out further monitoring in the year 2017-18 where it was found that number of identified polluted industrial clusters went up to 100. The said number includes 38 critically polluted, 31 severely polluted and remaining 31 as other polluted areas.
6. The Tribunal vide order dated 13.12.2018 directed all the State Pollution Control Boards/Committees (PCCs) to finalize time bound action plans within three months so as to bring all polluted industrial clusters within the safe parameters under the provisions of the Air Act and the Water Act. The SPCBs and CPCB were free to take coercive measures, including recovery of compensation for damages to the environment on 'Polluter Pays' principle and also to adopt precautionary measures on 'Precautionary' principle. The CPCB was

directed to serve a copy of the above mentioned order to all the SPCBs who were to furnish the same to the respective Chief Secretaries of the States for necessary action. The MoEF&CC was directed to take steps on the basis of report of the CPCB. Action taken reports were to be furnished by the CPCB and the MoEF&CC to this Tribunal before 31.05.2019. In the States, action plans were to be prepared by Committees headed by the Chief Secretaries.

7. Ill effects of industrial pollution on the environment and public health are well acknowledged. This has made it necessary to strictly apply the principles of 'Sustainable Development' and permit any activity to be carried out without degrading the environment. The statutory scheme under the Air Act, the Water Act and the EPA Act provides for standards for air and water quality which must be maintained and violation thereof is a criminal offence<sup>1</sup>. Any violation has to be visited with stopping of polluting activity, prosecution and compensation for restoration of environment. Accordingly, in the order dated 13.12.2018 this Tribunal observed:

*"5. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.*

*6. Dust, smoke, fume and toxic gas emissions occur as a result of highly polluting industries such as thermal power plants, coal mines, cement, sponge iron, steel and ferrous alloys, petroleum and chemicals unless right technology is used and precaution taken. Industry specific clusters have not only become hazardous but*

<sup>1</sup> Section 7 read with Section 15 of the EPA Act, Section 24 read with Section 41 and Section 45A of the Water Act, Section 21 and Section 22 read with Section 37 of the Air Act.

also cause irreparable damage to our ecology and environment, often breaching the environment's carrying capacity, adversely affecting public health.

7. In *Karnataka Industrial Areas Development Board vs. C. Kenchappa & Ors*<sup>2</sup>, the Hon'ble Supreme Court observed, as guiding rules for Sustainable Development, that humanity must take no more from nature than man can replenish and that people must adopt lifestyles and development paths that work within the nature's limit. In *Vellore Citizens Welfare Forum Vs. Union of India*, the Hon'ble Supreme Court recognized the Precautionary Principle and explained that environmental measures by the State Government and the statutory authorities must anticipate, prevent and attack the causes of environmental degradation.
8. This Tribunal has applied the same principles in deciding matters before it in terms of Section 20 of the National Green Tribunal Act 2010.
13. The action plan to be prepared in the States may be done by the Committee constituted by the Chief Secretary within one month from today as several Departments may be involved in the exercise. The final preparation of the action plan including its execution may be overseen by the Chief Secretary of the concerned State, along with the other connected major environmental issues of the States, such as pollution of river stretches, non-attainment cities in terms of air quality and solid waste management, utilization of treated sewage, covered by order of this Tribunal dated 20.09.2018 in Original Application No. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", order dated 08.10.2018 in Original Application No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", order dated 20.08.2018 in Original Application No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 and order dated 27.11.2018 in Original Application No. 148/2016, Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors. The Chief Secretary will take meetings on all these issues once in three months (quarterly) and will forward Report to NGT by e-mail."

8. We may also note that on 16.01.2019, while considering the issue of compliance of Solid Waste Management Rules, 2016 and other Waste Management Rules in O.A. No. 606/2018, *Compliance of MSW Rules, 2016*, the Tribunal required the presence of the Chief Secretaries in

<sup>2</sup> [2006] 6 SSC 383

person after monitoring the subjects mentioned in the said order which included polluted industrial clusters.

9. Accordingly, the Chief Secretaries appeared before this Tribunal and filed their respective versions on the subject. They have been asked to take necessary steps to enforce the environment norms and furnish periodical reports to this Tribunal. The directions include monitoring of important environmental issues including the issue of polluted industrial clusters by a Central Monitoring Committee with representatives from the Central Government and the Chief Secretaries of the States, undertaking carrying capacity study of the areas where violation of environmental norms is established, training programme of the officers concerned with the enforcement of the environmental norms, preparation of annual environmental plan for the country giving status of gaps in compliance of environmental norms.<sup>3</sup> The Tribunal noted the private studies which may need to be verified assessing the number of deaths and diseases from pollution<sup>4</sup>:

*“38. Death attributable to pollution to be 2.51 million in 2015, highest in the world. Air pollution, the number of deaths in India from ambient air pollution was 1.09 million, while deaths from household air pollution from solid fuels were 0.97 million. In the case of water pollution, 0.5 million deaths were caused by unsafe water source, while unsafe sanitation caused 0.32 million deaths. Deaths from air pollution were a result of diseases such as heart disease, stroke, lung cancer, and chronic obstructive pulmonary disease (COPD). Pollution has been responsible for the most non-communicable disease deaths. India ranks a dismal 110 of 149 countries on the Sustainable Development Index. With rapid urbanization, the country is facing massive waste management challenge. Over 377 million urban people live in 7,935 towns and cities and generate 62 million tonnes of municipal solid waste per annum. Only 43 million tonnes (MT) of the waste is collected, 11.9 MT is treated and 31 MT is dumped in landfill sites. An alarming 80% of India’s surface water is polluted. Indian cities generate 10 billion gallons or 38 billion litres of municipal waste water every day, out of which only 29% of it is treated.*

*40. In case extent of convictions for the environment related offences do not correspond to the extent of crime, paradigm shift in*

<sup>3</sup> O.A 606/2018, order dated 17.05.2019, at para 27

<sup>4</sup> *Ibid*

*policies and strategies for implementation of law may need to be considered. Similarly, the mechanism for recovery of compensation may need to be revised on that pattern. Such review of policy cannot be left to the Local Bodies or the Pollution Control Boards but has to be at highest level in the State and further review at the national level. As noted in some of the studies, the ranking of the country in compliance of environmental norms needs to be brought to respectable higher position which may be possible only if there is change in policies and strategies for implementation of necessary norms at every level in right direction. The scale of compensation needs to be suitably revised so that the same is deterrent and adequate to meet the cost of reversing the pollution."*

10. Some of the States have also filed their reports in the present proceedings apart from the reports of the Chief Secretaries mentioned above. Further, a report has also been filed by the CPCB. According to the CPCB report, order dated 13.12.2018 stands served to all the State PCBs and the PCCs. The CPCB with the concurrence of MoEF&CC carried out environmental quality monitoring in 21 States across the country in respect of the said 100 industrial clusters based on the revised CEPI-2016, by engaging the services of approved laboratories. The said reports have been analysed. Further information has been sought from the State PCBs/ PCCs. Comprehensive exercise and consultative process has been undertaken and CEPI scores of all the 100 Polluted Industrial Areas (PIAs) were submitted to MoEF&CC on 11.01.2019 and the MoEF&CC replied in letter dated 25.02.2019 that there are some gaps in the information. Further information relating to such gaps were sought from the States by the MoEF&CC. Thereafter, updated CEPI scores for all 100 PIAs have been submitted by CPCB to MoEF&CC on 10.04.2019. The CPCB has also prepared a protocol and submitted the same to the MoEF&CC on 17.05.2019 for consideration and appropriate action.
11. During the hearing today, a copy of the letter dated 17.05.2019 was handed over by the Learned Counsel for the CPCB, indicating the

latest CEPI scores for 100 polluted industrial areas/clusters monitored during 2018. The said scores are as follows:

**The CEPI Scores in descending order for Industrial Areas/Clusters monitored during 2018**

Sl. No.	Name of Polluted Industrial Areas (PIAs)	Air	Water	Land	* CEPI Score	# Status of Environment
1.	Tarapur(Maharashtra)	72.00	89.00	59.25	93.69	Ac_We_Ls
2.	Najafgarh-Drain basin including Anand Parbat, Naraina, Okhla, Wazirpur(Delhi)	85.25	86.00	55.75	92.65	Ac_We_Ls
3.	Mathura(Uttar Pradesh)	86.00	81.00	45.00	91.10	Ac_We_Ln
4.	Kanpur(Uttar Pradesh)	66.00	85.00	45.00	89.46	Ac_We_Ln
5.	Vadodara(Gujarat)	82.00	80.75	48.75	89.09	Ac_We_Ln
6.	Moradabad(Uttar Pradesh)	76.00	71.50	68.75	87.80	Ac_We_Lc
7.	Varanasi-Mirzapur(Uttar Pradesh)	67.50	80.00	39.63	85.35	Ac_We_Ln
8.	Bulandsahar-Khurza(Uttar Pradesh)	79.50	76.00	36.75	85.23	Ac_We_Ln
9.	Gurgaon(Haryana)	70.00	80.00	36.75	85.15	Ac_We_Ln
10.	Manali (Tamil Nadu)	59.75	72.25	71.75	84.15	As_We_Lc
11.	Panipat(Haryana)	66.00	72.75	60.00	83.54	Ac_We_Lc
12.	Firozabad(Uttar Pradesh)	76.00	72.00	32.50	81.62	Ac_We_Ln
13.	Udham Singh Nagar (Uttarakhand)	33.00	79.50	26.00	81.26	An_We_Ln
14.	Jodhpur (Rajasthan)	67.00	66.00	65.00	81.16	Ac_We_Lc
15.	Pali (Rajasthan)	66.00	65.00	65.50	80.48	Ac_We_Lc
16.	Ankleshwar (Gujarat)	72.00	57.50	51.00	80.21	Ac_Ws_Ls
17.	Gajraula Area(Uttar Pradesh)	71.00	70.00	45.00	80.14	Ac_We_Ln
18.	Vapi (Gujarat)	66.00	75.00	30.00	79.95	Ac_We_Ln
19.	Siltara Industrial Area (Chhattisgarh)	76.00	51.75	31.75	79.94	Ac_Ws_Ln
20.	Bhiwadi (Rajasthan)	66.50	71.00	44.75	79.63	Ac_We_Ln
21.	Vellore -North Arcot (Tamil Nadu)	49.00	75.00	35.75	79.38	An_We_Ln
22.	Sanganer Industrial Area (Rajasthan)	65.00	71.88	39.50	79.10	Ac_We_Ln
23.	Byrnihat (Assam)	67.00	70.50	39.50	78.31	Ac_We_Ln
24.	Peenya(Karnataka)	41.00	66.00	70.00	78.12	An_We_Lc
25.	Jaipur (Rajasthan)	61.88	71.88	31.75	77.40	Ac_We_Ln
26.	Surat (Gujarat)	46.00	68.25	56.00	76.43	An_We_Ls
27.	Chandrapur (Maharashtra)	75.00	23.75	23.75	76.41	Ac_Wn_Ln
28.	Agra(Uttar Pradesh)	60.00	66.88	47.00	76.22	Ac_We_Ln
29.	Pattancheru Bollaram	56.00	70.00	32.25	75.42	As_We_Ln

	(Telangana)					
30.	Jalandhar (Punjab)	53.50	66.88	44.50	74.76	As_Wc_Ln
31.	Ludhiana (Punjab)	53.50	71.00	16.00	73.48	As_Wc_Ln
32.	Tiruppur (Tamil Nadu)	33.00	65.00	64.00	72.39	An_Wc_Lc
33.	Ghaziabad(Uttar Pradesh)	57.50	66.00	32.25	72.30	As_Wc_Ln
34.	Mettur (Tamil Nadu)	41.25	19.38	69.38	71.82	An_Wn_Lc
35.	KIADB Industrial Area, Jigini, Anekal (Bengaluru)	52.00	66.00	28.25	70.99	As_Wc_Ln
36.	Vatva(Gujarat)	57.00	66.00	25.50	70.94	As_Wc_Ln
37.	Raipur (Chhattisgarh)	67.00	45.75	25.00	70.77	Ac_Wn_Ln
38.	Rajkot(Gujarat)	51.75	61.50	45.75	70.62	As_Wc_Ln
39.	Aurangabad(Maharashtra)	45.00	65.38	28.75	69.85	An_Wc_Ln
40.	Dombivali (Maharashtra)	62.00	63.50	27.25	69.67	Ac_Wc_Ln
41.	Nashik(Maharashtra)	56.50	60.00	42.00	69.49	As_Wc_Ln
42.	Batala (Punjab)	63.00	62.75	25.50	68.92	Ac_Wc_Ln
43.	Noida(Uttar Pradesh)	59.75	62.75	27.00	68.76	As_Wc_Ln
44.	Baddi(Himachal Pradesh)	63.00	63.75	19.75	68.26	Ac_Wc_Ln
45.	Vijayawada(Andhra Pradesh)	60.50	49.25	38.75	68.04	Ac_Wn_Ln
46.	Bandel (West Bengal)	59.50	47.00	42.75	67.64	As_Wn_Ln
47.	Ramgarh(Jharkhand)	56.75	50.00	46.25	66.75	As_Ws_Ln
48.	Kukatpally (Telangana)	43.75	61.00	32.00	66.46	An_Wc_Ln
49.	Ib-Valley (Orissa)	48.75	59.00	36.75	66.35	An_Ws_Ln
50.	Tuticorin (Tamil Nadu)	29.75	46.00	61.00	66.34	An_Wn_Lc
51.	Navi Mumbai(Maharashtra)	56.00	63.00	16.00	66.32	As_Wc_Ln
52.	Meerut(Uttar Pradesh)	52.00	65.00	6.00	66.09	As_Wc_Ln
53.	Parwanoo(Himachal Pradesh)	19.00	61.88	53.75	65.77	An_Wc_Ls
54.	Kala Amb(Himachal Pradesh)	17.00	64.00	27.75	65.70	An_Wc_Ln
55.	Bidar(Karnataka)	31.00	60.00	45.50	65.64	An_Wc_Ln
56.	Durgapur (West Bengal)	62.50	43.50	18.75	65.56	Ac_Wn_Ln
57.	Aligarh(Uttar Pradesh)	56.25	61.88	11.88	64.42	As_Wc_Ln
58.	Hajipur(Bihar)	57.50	41.13	39.25	64.36	As_Wn_Ln
59.	Hazaribagh(Jharkhand)	61.00	20.00	41.00	64.20	Ac_Wn_Ln
60.	Coimbatore (Tamil Nadu)	47.25	53.75	45.25	63.64	An_Ws_Ln
61.	Singrauli (UP & MP)	45.00	57.25	27.75	62.59	An_Ws_Ln
62.	Cuddalore (Tamil Nadu)	25.00	58.25	41.25	62.56	An_Ws_Ln
63.	Faridabad(Haryana)	55.25	53.75	28.75	62.17	As_Ws_Ln
64.	Bhavnagar (Gujarat)	61.00	15.50	15.50	61.94	Ac_Wn_Ln
65.	Howrah (West Bengal)	60.50	20.00	16.00	61.76	Ac_Wn_Ln
66.	Paradeep (Orissa)	43.00	57.50	17.00	60.61	An_Ws_Ln
67.	Erode (Tamil Nadu)	34.13	47.00	52.75	60.33	An_Wn_Ls
68.	Saraikela (Jharkhand)	57.75	17.50	34.00	60.26	As_Wn_Ln

69.	Kattedan(Telangana)	42.25	50.75	45.25	60.17	An_Ws_Ln
70.	Dhanbad(Jharkhand)	43.00	57.50	12.50	59.78	An_Ws_Ln
71.	Indore(Madhya Pradesh)	18.50	56.88	20.75	58.53	An_Ws_Ln
72.	Bhadravati(Karnataka)	45.00	52.00	30.00	58.48	An_Ws_Ln
73.	Mandideep (Madhya Pradesh)	56.00	55.25	10.00	58.43	As_Ws_Ln
74.	Mangalore(Karnataka)	15.00	54.50	54.25	58.20	An_Ws_Ls
75.	Barajamda(Jharkhand)	51.88	25.63	46.75	57.64	As_Wn_Ln
76.	Korba (Chhattisgarh)	43.75	17.75	54.00	57.57	An_Wn_Ls
77.	Ahmedabad(Gujarat)	53.50	48.50	16.00	57.11	As_Wn_Ln
78.	Haridwar (Uttarakhand)	50.75	52.38	13.75	55.70	As_Ws_Ln
79.	Asansol (West Bengal)	54.00	16.25	13.75	55.03	As_Wn_Ln
80.	Chembur(Maharashtra)	52.25	50.75	10.00	54.67	As_Ws_Ln
81.	Morbi (Gujarat)	51.00	47.25	14.00	54.24	As_Wn_Ln
82.	Mandi Govindgarh (Punjab)	23.75	53.75	1.50	53.91	An_Ws_Ln
83.	Raichur(Karnataka)	32.75	47.88	32.50	53.42	An_Wn_Ln
84.	West Singhbhum(Jharkhand)	51.88	25.88	11.25	53.28	As_Wn_Ln
85.	Greater Kochin (Kerala)	47.38	35.88	29.50	52.94	An_Wn_Ln
86.	Pimpri-Chinchwad(Maharashtra)	52.00	6.25	5.25	52.16	As_Wn_Ln
87.	Gwalior (Madhya Pradesh)	50.00	43.13	7.75	51.67	As_Wn_Ln
88.	Junagarh (Gujarat)	47.00	25.00	35.00	51.64	An_Wn_Ln
89.	Jajpur (Orissa)	43.50	26.25	41.25	49.62	An_Wn_Ln
90.	Nagda -Ratlam (Madhya Pradesh)	12.00	47.00	28.00	48.78	An_Wn_Ln
91.	Jamshedpur(Jharkhand)	46.00	19.25	20.25	48.10	An_Wn_Ln
92.	Mahad(Maharashtra)	41.00	35.75	29.00	47.12	An_Wn_Ln
93.	Bhillai-Durg (Chhattisgarh)	43.00	32.75	19.75	46.69	An_Wn_Ln
94.	Angul Talchar (Orissa)	44.75	13.25	23.00	46.43	An_Wn_Ln
95.	Haldia (West Bengal)	45.00	35.00	3.75	45.72	An_Wn_Ln
96.	Vishakhapatam (Andhra Pradesh)	27.25	12.75	42.75	44.74	An_Wn_Ln
97.	Dewas (Madhya Pradesh)	28.00	31.63	31.75	37.79	An_Wn_Ln
98.	Jharsuguda (Orissa)	36.00	21.50	8.75	37.20	An_Wn_Ln
99.	Digboi (Assam)	23.50	25.25	6.50	26.39	An_Wn_Ln
100.	Pithampur (Madhya Pradesh)	13.50	19.50	6.75	20.23	An_Wn_Ln

12. Question for consideration is whether mere making of action plans obviates the requirement of enforcing the law. Continued polluting activities are criminal offences under the law of the land. The rule of law requires prohibiting such activities to safeguard the environment and the innocent victims<sup>6</sup>.
13. The answer has to be in the negative. Once the industrial clusters have been notified as polluting, while action plans may certainly be prepared, the polluting activity, which is a criminal offence, cannot be allowed to be continued. The essence of rule of law is that no activity which is against the law is allowed to continue and the person violating the law is punished according to law.<sup>7</sup> Thus merely requiring improvement does not obviate the need for punishing the law violators/polluters; stopping polluting activity and recovering compensation for the damage already caused so as to recover the cost of restoration<sup>8</sup> is the mandate of law. This having not been done, the Tribunal is under a duty to direct the statutory regulators to perform their functions and take steps forthwith for stopping polluting activities, initiating prosecutions against the polluters and assessing and recovering compensation from such identified polluters at least for five years which is the period specified under Section 15(3) of the National Green Tribunal Act, 2010.

<sup>5</sup> Under Section 5 of the EPA Act, Section 31A of the Air Act and Section 33A of the Water Act, the power of Board to give directions includes the power to direct the closure, prohibition or regulation of any industry, operation or process; or the stoppage or regulation of the supply of electricity or water or any other service.

<sup>6</sup> [https://www.thelancet.com/journals/lanplh/article/PIIS2542-5196\(18\)30261-4/fulltext](https://www.thelancet.com/journals/lanplh/article/PIIS2542-5196(18)30261-4/fulltext) stating 1.24 million deaths in India in 2017, which were 12.5% of the total deaths, were attributable to air pollution, including 0.67 million from ambient particulate matter pollution and 0.48 million from household air pollution.

<sup>7</sup> Goa Foundation Vs. Union of India and Ors., (2014) 6 SCC 590, at para 72-75, the Supreme Court noted the power that rests with the Pollution Control Board under Section 31 A of the Air Act and Section 33 A of the Water Act and directed that the authorities should take stringent actions in line with these power in cases of polluting industries.

<sup>8</sup> Tirupur Dyeing Factory Owners Association Vs. Noyyal River Ayacutdars Protection Association & Ors., (2009) 9 SCC 737, in paras 26, 27, 33 & 34, the Supreme Court emphasis on developmental activities to be such that it does not compromises with the ability of the future generation to meet their needs and in this regard, authorities are to take into consideration the macro effect of wide-scale land and environmental degradation caused by absence of remedial measures.

14. We reiterate that economic development is not to be at the cost of health of the public and in violation of law of the land. Unless the polluting industries tackle the problem they have created, their operations have to be stopped/suspended.<sup>9</sup> Reference may be made to the judgement in the case of *Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors.*<sup>10</sup>:

*"Respondents 4 to 8 have earned the dubious distinction of being categorised as 'rogue industries'. They have inflicted untold misery upon the poor, unsuspecting villagers, de-spoiling their land, their water sources and their environment - all in pursuance of their private profit. They have forfeited all claims of any consideration by this Court. Accordingly, we herewith order the closure of all plants and factories of Respondents 4 to 8 located in Bichhri village. The RPCB is directed to seal all factories/units/plants of the said respondents forthwith."*

15. We may note that this Tribunal has dealt with cases of industrial pollution and exercising its jurisdiction under Sections 14, 15 and 20 of the NGT Act, 2010 directed the regulatory authorities to prohibit polluting activities, prosecute the polluters and assess and recover compensation. In the case of Morbi Industrial Cluster<sup>11</sup>, which ranks at 81 based on its CEPI score, (where air pollution is critical though overall index places it in OPA), the Tribunal noted the air quality as shown in the inspection report furnished in the said case, to be as follows:

*"Ambient Air Quality Status: As per National Green Tribunal committee report average ambient air quality (7 Stations) monitored PM10 = 552.66 µg/m<sup>3</sup>, PM2.5 = 289.61 µg / m<sup>3</sup>, SO<sub>2</sub> = 152.81 µg /m<sup>3</sup>. Compared to that, Average ambient air quality monitored (4 Stations) in last 3 months (Aug- 18 to Nov-18) is PM10 = 199.1 µg /m<sup>3</sup>,*

<sup>9</sup> M.C Mehta (Badkhal and Surajkund Lakes Matters) vs. Union of India & Ors., (1997) 3 SCC 715 at para 10 & 11, where the Supreme Court prohibited any construction activities around the said lakes on account of precautionary principle to protect these lakes; Vellore Citizens Welfare Forum Vs. Union of India & Ors., (1996) 5 SCC 647 at para 9, where the Supreme Court discussed the rights guaranteed under Article 21 of the Constitution of India and directed that all tanneries which have not obtained the consents will be not reopened and that no new tanneries will be permitted to be open in the prohibited area.

<sup>10</sup> (1996) 3 SCC 212 at para 70.

<sup>11</sup> Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors.

PM2.5 = 60.6 µg /m<sup>3</sup>. Though not meeting with standards, this shows improvement in air quality of Morbi-Wankner Region.”

16. Since the industries in the said area were operating in violation of Air Act, having adverse consequences on health and environment, applying the Sustainable Development and Precautionary principles, the Tribunal directed the GPCB to close all the coal gasifier industries and take steps for prosecution of such industries which violated the law and recover compensation for the damage to the public health to be assessed by a Joint Committee of GPCB, CPCB and NEERI, taking into account the cost of restoration of the environment and the element of deterrence.<sup>12</sup>

17. The Tribunal observed:

“ 22. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.

23. We may also note that as per data compiled by the CPCB Morbi Wankaner is one of the polluted industrial clusters. Vide order dated 13.12.2018 in Original Application No. 1038/2018, this Tribunal considered the subject matter of critically polluted industrial clusters and directed preparation of action plans by the respective States for remedying the situation.

24. Even though, this area is polluted but not ‘critically polluted’, the same may not be covered by the said order, but the fact remains that there is high amount of pollution as shown by the latest report of the GPCB quoted above in para no. 13. PM10 is equal to 552.66 and PM2.5 is equal to 289.61. Stringent

<sup>12</sup> Order dated 06.03.2019 in Original Application No. 20/2017 (WZ). Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors.

measures are, thus, required in the interest of protection of environment and public health.

25. Accordingly, we allow the applications and direct the GPCB to close all coal gasifiers industries and units operating with the help of coal gasifiers without prejudice to such units switching over to non-coal gasifiers or PNG or technology consistent with the above report. The GPCB must initiate immediate steps for prosecution of the industries which have operated in violation of law and recover compensation for causing damage to the environment and public health. This amount may be assessed by a Committee with representatives of CPCB, GPCB and NEERI. The CPCB will be the nodal agency for coordination and compliance. The Committee may suggest restoration plan."

18. The Tribunal also considered the case of pollution in the Taloja industrial area<sup>13</sup> which finds mention under the title 'Navi Mumbai' at rank 51 based on its CEPI score. High level of pollution was found on the basis of joint inspection conducted by the CPCB and the Maharashtra PCB dated 02.01.2018, as the CETP was not functioning properly. The Maharashtra State PCB gave notice to 92 industries for closure. Apart from requiring the CETP operators to deposit a sum of Rs. 10 crores as compensation, steps were required to be taken to remedy the pollution. The Tribunal held that only option was to permit only such industries to function which had stand alone ETP and are fully compliant with the norms and to close the industries which were non-compliant.<sup>14</sup>

19. The Tribunal directed as follows:

"13. In view of above undisputed position that pollution is still continuing, the only option is to shut down the industries which are source of pollution till remedial action is taken. Learned Counsel for the MIDC as well as MPCB are unable to provide any other solution. It is made clear that mere fact that MIDC has assigned the work to a contractor does not absolve MDIC of its responsibility of operating CETP as per norms.

<sup>13</sup> O.A No. 125/2018, Arvind Fundalik Mhatre v. Ministry of Environment and Forest & Climate Change & Ors.

<sup>14</sup> O.A No. 125/2018, Arvind Fundalik Mhatre Vs. Ministry of Environment and Forest & Climate Change & Ors., order dated 09.04.2019

14. Accordingly, we direct the MPCB to forthwith suspend the Consent to Operate to the industries in the area not meeting the norms and permit them to operate only after remedial steps are taken. Steps in this direction be taken within two weeks from today. Whether a particular industry is complying or not complying with the norms is the matter to be decided by the MPCB in accordance with law. Action taken report be furnished to the Committee and the Committee may take a final call in the matter, in case of any surviving issue."

20. Taking cognizance of the untreated effluents being discharged by textile units in Tronica city, Loni area, Ghaziabad, the Tribunal in *Rashid Ali Warsi Vs. UPSIDC & Ors.*<sup>15</sup>, directed closure of 53 units until the time CETP was made functional. Thereafter, vide order dated 13.11.2018, the Tribunal allowed operation of only those units which were later found to be achieving the norms.
21. The Tribunal in the case of *M.C Mehta vs. Union of India & Ors.*<sup>16</sup> dealt with the issues regarding continuous illegal discharge of untreated sewer and industrial effluents in Ganga and its tributaries and the connecting drains, apart from the dumping of solid waste, hazardous waste, plastic waste, muck and other wastes. The Tribunal after noting that leather industries at Jajmau, Banthar and Unnao were discharging untreated effluents in the river Ganga, directed that activities of such industries must be straightaway closed till they comply with the norms.<sup>17</sup>
22. In view of water pollution caused by absence/dysfunctional CETPs/ETPs/STPs, the Tribunal has, in the case of *Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors.*<sup>18</sup>, directed all defaulting industries, other than green and white category, connected

<sup>15</sup> Order dated 25.05.2018

<sup>16</sup> O.A 200/2014, order dated 14.05.2019

<sup>17</sup> *Ibid* at Para 16 & 17

<sup>18</sup> O.A 95/2018, order dated 11.01.2019

with CETP, to make deposits with the CPCB towards interim environmental compensation, pending assessment of actual compensation and further action<sup>19</sup>, on the following scale:

- (i) Large Industries – Rs. 1 crore each
- (ii) Medium Industries – Rs. 50 Lakhs each
- (iii) Small Industries – Rs. 25 Lakhs each

23. In the present case, in view of massive exercise already done by CPCB, it is not necessary to require any further verification about the existence of pollution in the said PIAs. The Tribunal can direct that the polluting activities cannot be allowed to continue till adequate measures are taken as the Tribunal is bound to apply the 'Sustainable Development'<sup>20</sup>, 'Precautionary'<sup>21</sup> and 'Polluter Pays'<sup>22</sup> principle under Section 20 of the National Green Tribunal Act, 2010 to protect the environment and the victims. The statutory regulatory bodies can be required to straightaway identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the red and orange category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation. Pending such assessment, interim compensation may be recovered on the scale adopted by this Tribunal in the case of Vapi industrial area<sup>23</sup>.

<sup>19</sup> Para 55, of O.A 95/2018, order dated 11.01.2019

<sup>20</sup> M.C Mehta Vs. Union of India (1997) 2 SCC 353, where the Supreme Court of India held – The development of industry is essential for the economy of the country, but at the same time the environment and the ecosystems have to be protected. The pollution created as a consequence of development must be commensurate with the carrying capacity of our ecosystem.

<sup>21</sup> M.C Mehta vs. Union of India & Ors., (2009) 6 SCC 142, at para 23, 30 & 46, the Supreme Court addressed the issue of wide threat to forest ecology vis-à-vis the mining activities in the Aravalli hills and explained that it is important to evoke the precautionary principle to impose complete ban on mining in the Aravalli Range in state of Haryana.

<sup>22</sup> Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors., (1996) 3 SCC 212 Para 16, Vellore Citizens Welfare Forum Vs. Union of India & Ors. (1996) 5 SCC 647 Para 12-18 – holding that "Polluter Pay" principle is 'accepted principle and part of environmental law of the country, even without specific statute. M.C Mehta Vs. Union of India & Ors., W.P (C) No. 13029/2015 order dated 24.10.2017 of the Supreme Court of India., O.A 95/2018, order dated 11.01.2019 & O.A No. 593/2017, order dated 03.08.2018: The Tribunal directed CPCB to take penal action against those accountable for failure in setting up CETPs/STPs/STPs and to recover compensation for damage to the environment,

<sup>23</sup> *Supra* 15

24. CPCB has compiled data of industrial clusters which are polluting in terms of air, water and other norms together. Under the law, even air pollution or water pollution or other pollution, are independent offences. The sustainable development and precautionary principle require any polluting activity to be prohibited and compensation recovered for damage caused from polluters. If there is air pollution, actionable under the Air Act, even if there is no violation of Water Act or EPA Act, such pollution cannot be ignored. There has to be prosecution, stopping of polluting activity and recovery of compensation for restoration of the environment. We have seen that even when norms of air, water and other pollution are being violated, prosecution, stopping of polluting activities and recovery of compensation is not taking place for which there is no justification. Likewise action to prohibit polluting activity, initiating prosecution and recovery of compensation is required not merely for the PIAs based on violation of norms under all the heads, but also for areas where air, water or other pollution is found individually. Thus areas not covered by PIAs are also required to be governed by our directions for enforcing the law by way of stopping polluting activity and taking other steps. The fact that such pollution is taking place is evidenced by there being acknowledged pollution in the form of 351 polluted river stretches<sup>24</sup> and 102 non-attainment cities<sup>25</sup>.
25. CPCB must compile data of polluted industrial areas not confined to more than one parameters as is now being done, but also with respect to polluted areas based on water, air or other pollution individually. Compiling data for categorizing areas as polluted areas based on water pollution alone, or air pollution or other pollution

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<sup>24</sup> O.A. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", Order dated 20.09.2018

<sup>25</sup> O.A. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15" order dated 08.10.2018

alone may be a step in the right direction. Let this be now done in the next three months, with the assistance of State PCBs/PCCs or other experts. In this regard we may note that dealing with the industrial water pollution, this Tribunal directed the CPCB to compile its monitoring report with reference to 97 CETPs installed in different states as this was linked to 100 PIAs also.<sup>26</sup>

26. Needless to state that there is no right to carry on business in violation of pollution norms and right of statutory authorities is coupled with duty. Such right, does not carry any unlimited discretion of not taking action when pollution norms are violated.
27. In view of the material compiled by the CPCB, with the assistance of SPCBs/PCCs, in respect of polluted industrial areas, where action is not being taken by statutory authorities, the Tribunal has to exercise its jurisdiction of directing performance of statutory functions and duties by the State boards/committees, following similar direction by the Apex Court<sup>27</sup>.
28. Accordingly, we direct the CPCB in coordination with all State PCBs/PCCs to take steps in exercise of statutory powers under the Air (Prevention and Control of Pollution) Act, 1981, Water (Prevention and Control of Pollution) Act, 1974, Environment (Protection) Act, 1986 or any other law to prohibit operation of polluting activities in the said CPAs and SPAs within three months and furnish a compliance report to this Tribunal. The Central Pollution Control Board, in coordination with the State Boards/PCBs may make

<sup>26</sup> O.A No. 593/2017, order dated 19.02.2019, Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.

<sup>27</sup> M.C Mehta (Calcutta Tanneries' Matter) Vs. Union of India & Ors., (1997) 2 SCC 411, at para 17, the Supreme Court directed the Board to take action against defaulting tanneries which, including those which had not complied with the conditions under Water Act as mentioned in their consents. In M.C Mehta Vs. Union of India & Ors., (2004) 6 SCC 588, paras 37,48, 517-69, the Supreme Court passed direction on closure of industrial units which were illegally operating and were in violation of the Master Plan.

assessment of compensation to be recovered from the said polluting units for the period of last 5 years, taking into account the cost of restoration and cost of damage to the public health and environment and the deterrence element. The scale of deterrence may be related to the period and the frequency of defaults. Such other factors as may be found relevant may also be taken into account. No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms. Pending assessment of compensation, interim compensation be recovered at the scale adopted by this Tribunal in the case of Vapi Industrial area as mentioned in para 22 above.

29. We further direct CPCB, with the assistance of SPCBs/PCCs or other experts, to compile information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and other pollution norm separately and notify such information on public domain within three months. On completing this exercise, action against identified individual polluters may be initiated on the same pattern on which direction have been issued in para 28 and furnish a report to this Tribunal in this regard also, before the next date.
30. We direct the MoEF&CC to take steps for enforcement of action plan for improvement of the situation.
31. We may also mention that hearing individual industrial unit is not considered necessary for passing the above order as the CPCB/State

PCBs must exercise their respective statutory powers by following the procedure prescribed under the statute even without intervention of this Tribunal. The Tribunal is only requiring such statutory bodies to perform their duties to uphold the law without going into an individual case<sup>28</sup>. Direction is with reference to data compiled, or to be compiled, by the said bodies only.

32. It is made clear that white and green or non-polluting industries which are not causing any pollution will not be affected by this order except that the parameters thereof may be monitored with a view to see that under the garb of label of white/green or otherwise, the polluting activity is not continued.
33. We direct that the CPCB will be at liberty to have an appropriate panel of Experts to augment its capacity, in case the available manpower is found to be inadequate to execute the above order and for this purpose utilise the environment funds available under the environmental compensation head. In this regard, reference may also be made to order dated 22.01.2019, of this Tribunal in O.A No. 101/2019, *Central Pollution Control Board Vs. Assam State Pollution Control Board & Ors.* which enables CPCB to utilise the environment fund for the purpose.
34. Let a compliance report be filed by the CPCB after three months but before the next date by email on [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in).

List for further consideration on 05.11.2019.

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<sup>28</sup> M.C Mehta Vs. Union of India & Ors., (2001) 3 SCC 756, at para 8, the Supreme Court repeated the stand that in re M.C Mehta Vs. Union of India (1998) 6 SCC 63, the Court had passed directions to all bus operators in Delhi to make a shift from diesel and other fuels to CNG, the Supreme Court's directions are all *in rem* and not *in personam*.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

July 10, 2019  
Original Application No. 1038/2018  
AK



Item Nos. 03 & 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

I.A. No. 479/2019  
IN  
Original Application No. 1038/2018  
WITH  
Review Application No. 44/2019  
IN  
Original Application No. 1038/2018

News item published in "The Asian Age" Authored by Sanjay Kaw  
Titled

"CPCB to rank industrial units on pollution levels"

WITH

Union of India

Applicant(s)

Versus

News item published in "The Asian Age" Authored  
by Sanjay Kaw Titled "CPCB to rank industrial units  
on pollution levels"

Respondent(s)

Date of hearing : 19.08.2019

Date of uploading of order : 23.08.2019

**CORAM:** HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

For Applicants in the Review  
Application and the I.A. :

Mr. Rajkumar, Advocate for CPCB  
Mr. Attin Shankar Rastogi and Ms.  
Suman Kharb, Advocates for  
MoEF&CC

**ORDER**

1. This order will dispose of Review Application No. 44/2019 filed by the Ministry of Environment, Forest and Climate Change (MoEF&CC) for

review of the order of this Tribunal dated 10.07.2019 and I.A. No. 479/2019 filed by the Central Pollution Control Board (CPCB) for clarification of the said order.

2. Order dated 10.07.2019 dealt with the issue of remedial action against polluting industries in the identified polluting industrial clusters. The CPCB had carried out study of industrial clusters in the country with reference to the Comprehensive Environmental Pollution Index (CEPI) which includes weightages on nature of pollutants, ambient pollutant concentrations, receptors (number of people affected) and additional high-risk element. On the basis of the above study in 2009-10, 88 industrial clusters were notified as Polluted Industrial Areas (PIAs). These PIAs were ranked as 'critically polluted area' (CPA), 'severely polluted area' (SPA) and 'other polluted areas' (OPAs), depending upon the CEPI scores of each of these industrial areas. The CEPI criteria was revised in 2016 and, based on the CEPI-2016 criteria, CPCB carried out further monitoring in the year 2017-18 where it was found that number of identified polluted industrial clusters went up to 100. The said number includes 38 critically polluted, 31 severely polluted and remaining 31 as other polluted areas.
3. The Tribunal vide order dated 13.12.2018 directed all the State Pollution Control Boards (SPCBs)/Committees (PCCs) to finalize time bound action plans within three months so as to bring all polluted industrial clusters within the safe parameters under the provisions of

the Air Act and the Water Act. The SPCBs and CPCB were free to take coercive measures, including recovery of compensation for damages to the environment on 'Polluter Pays' principle and also to adopt precautionary measures on 'Precautionary' principle. The CPCB was directed to serve a copy of the above mentioned order to all the SPCBs who were to furnish the same to the respective Chief Secretaries of the States for necessary action. The MoEF&CC was directed to take steps on the basis of report of the CPCB. Action taken reports were to be furnished by the CPCB and the MoEF&CC to this Tribunal before 31.05.2019. In the States, action plans were to be prepared by Committees headed by the Chief Secretaries.

4. The matter was thereafter considered on 10.07.2019. From the letter dated 17.05.2019 produced during the hearing, the Tribunal noted the CEPI Score for 100 PIAs monitored during 2018 and held that while strategies may be worked out for reducing the pollution load in the industrial clusters in question, the statutory regulators must perform their functions in the light of 'sustainable development' and 'precautionary' principle of stopping polluting activities and taking other coercive measures. It was observed:

*"23. In the present case, in view of massive exercise already done by CPCB, it is not necessary to require any further verification about the existence of pollution in the said PIAs. The Tribunal can direct that the polluting activities cannot be allowed to continue till adequate measures are taken as the Tribunal is bound to apply the 'Sustainable Development'<sup>1</sup>,*

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<sup>1</sup> M.C Mehta Vs. Union of India (1997) 2 SCC 353, where the Supreme Court of India held – The development of industry is essential for the economy of the country, but at the same time the environment and the ecosystems have to be protected. The pollution created as a consequence of development must be commensurate with the carrying capacity of our ecosystem.

*'Precautionary'<sup>2</sup> and 'Polluter Pays'<sup>3</sup> principle under Section 20 of the National Green Tribunal Act, 2010 to protect the environment and the victims. The statutory regulatory bodies can be required to straightaway identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the red and orange category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation. Pending such assessment, interim compensation may be recovered on the scale adopted by this Tribunal in the case of Vapi industrial area<sup>4</sup>.*

*24. CPCB has compiled data of industrial clusters which are polluting in terms of air, water and other norms together. Under the law, even air pollution or water pollution or other pollution, are independent offences. The sustainable development and precautionary principle require any polluting activity to be prohibited and compensation recovered for damage caused from polluters. If there is air pollution, actionable under the Air Act, even if there is no violation of Water Act or EPA Act, such pollution cannot be ignored. There has to be prosecution, stopping of polluting activity and recovery of compensation for restoration of the environment. We have seen that even when norms of air, water and other pollution are being violated, prosecution, stopping of polluting activities and recovery of compensation is not taking place for which there is no justification. Likewise action to prohibit polluting activity, initiating prosecution and recovery of compensation is required not merely for the PIAs based on violation of norms under all the heads, but also for areas where air, water or other pollution is found individually. Thus areas not covered by PIAs are also required to be governed by our directions for enforcing the law by way of stopping polluting activity and taking other steps. The fact that such pollution is taking place is evidenced by there being acknowledged pollution in the form of 351 polluted river stretches<sup>5</sup> and 102 non-attainment cities<sup>6</sup>.*

<sup>2</sup> M.C Mehta vs. Union of India & Ors., (2009) 6 SCC 142. at para 23, 30 & 46, the Supreme Court addressed the issue of wide threat to forest ecology vis-à-vis the mining activities in the Aravalli hills and explained that it is important to evoke the precautionary principle to impose complete ban on mining in the Aravalli Range in state of Haryana.

<sup>3</sup> Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors., (1996) 3 SCC 212 Para 16, Vellore Citizens Welfare Forum Vs. Union of India & Ors. (1996) 5 SCC 647 Para 12-18 – holding that “Polluter Pay” principle is ‘accepted principle and part of environmental law of the country, even without specific statute. M.C Mehta Vs. Union of India & Ors., W.P (C) No. 13029/2015 order dated 24.10.2017 of the Supreme Court of India., O.A 95/2018, order dated 11.01.2019 & O.A No. 593/2017, order dated 03.08.2018; The Tribunal directed CPCB to take penal action against those accountable for failure in setting up CETPs/STPs/STPs and to recover compensation for damage to the environment,

<sup>4</sup> *Supra* 15

<sup>5</sup> O.A. 673/2018, News Item Published in ‘The Hindu’ authored by Shri. Jacob Koshy titled “More river stretches are now critically polluted: CPCB”, Order dated 20.09.2018

<sup>6</sup> O.A. 681/2018, News Item Published In ‘The Times of India’ Authored by Shri. Vishwa Mohan Titled “NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15” order dated 08.10.2018

25. *CPCB must compile data of polluted industrial areas not confined to more than one parameters as is now being done, but also with respect to polluted areas based on water, air or other pollution individually. Compiling data for categorizing areas as polluted areas based on water pollution alone, or air pollution or other pollution alone may be a step in the right direction. Let this be now done in the next three months, with the assistance of State PCBs/PCCs or other experts. In this regard we may note that dealing with the industrial water pollution, this Tribunal directed the CPCB to compile its monitoring report with reference to 97 CETPs installed in different states as this was linked to 100 PIAs also.*<sup>7</sup>

26. *Needless to state that there is no right to carry on business in violation of pollution norms and right of statutory authorities is coupled with duty. Such right, does not carry any unlimited discretion of not taking action when pollution norms are violated.*

27. *In view of the material compiled by the CPCB, with the assistance of SPCBs/PCCs, in respect of polluted industrial areas, where action is not being taken by statutory authorities, the Tribunal has to exercise its jurisdiction of directing performance of statutory functions and duties by the State boards/committees, following similar direction by the Apex Court<sup>8</sup>.*"

5. In the light of above findings, the Tribunal in its order dated 10.07.2019 directed:

*"28. Accordingly, we direct the CPCB in coordination with all State PCBs/PCCs to take steps in exercise of statutory powers under the Air (Prevention and Control of Pollution) Act, 1981, Water (Prevention and Control of Pollution) Act, 1974, Environment (Protection) Act, 1986 or any other law to prohibit operation of polluting activities in the said CPAs and SPAs within three months and furnish a compliance report to this Tribunal. The Central Pollution Control Board, in coordination with the State Boards/PCBs may make assessment of compensation to be recovered from the said polluting units for the period of last 5 years, taking into account the cost of*

<sup>7</sup> O.A No. 593/2017, order dated 19.02.2019, Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.

<sup>8</sup> M.C Mehta (Calcutta Tanneries' Matter) Vs. Union of India & Ors., (1997) 2 SCC 411, at para 17, the Supreme Court directed the Board to take action against defaulting tanneries which, including those which had not complied with the conditions under Water Act as mentioned in their consents. In M.C Mehta Vs. Union of India & Ors., (2004) 6 SCC 588, paras 37,48, 517 69, the Supreme Court passed direction on closure of industrial units which were illegally operating and were in violation of the Master Plan.

restoration and cost of damage to the public health and environment and the deterrence element. The scale of deterrence may be related to the period and the frequency of defaults. Such other factors as may be found relevant may also be taken into account. No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms. Pending assessment of compensation, interim compensation be recovered at the scale adopted by this Tribunal in the case of Vapi Industrial area as mentioned in para 22 above.

29. We further direct CPCB, with the assistance of SPCBs/PCCs or other experts, to compile information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and other pollution norm separately and notify such information on public domain within three months. On completing this exercise, action against identified individual polluters may be initiated on the same pattern on which direction have been issued in para 28 and furnish a report to this Tribunal in this regard also, before the next date.

30. We direct the MoEF&CC to take steps for enforcement of action plan for improvement of the situation.

...

32. It is made clear that white and green or non-polluting industries which are not causing any pollution will not be affected by this order except that the parameters thereof may be monitored with a view to see that under the garb of label of white/green or otherwise, the polluting activity is not continued."

6. We have heard learned Counsel for the MoEF&CC and the CPCB in support of their review application and application for clarification respectively.
7. Case of the MoEF&CC in seeking review is that the MoEF&CC is yet to take a final view in the matter of protocol to be followed by the States/UTs for implementation of the action plan for environmental improvement of CPAs after considering the report of the CPCB, as noted in para 10 of the order dated 10.07.2019. Current CEPI

40.

framework may need to be reviewed. CEPI score is to be used as a warning tool for formulating an action plan to restore environment quality. MoEF&CC will require six months for policy framework and one year for implementation and till then ban on expansion/setting up new industries may be kept in abeyance.

8. Case of CPCB in seeking clarification is that certain SPCBs/PCCs are not clear whether even compliant 'red' and 'orange' industries are to stop their operations and whether non-industrial 'red' and 'orange' category projects of public utility are also to be prohibited. Further, the units which have sought consent to establish (CTE) by abating the pollution or where EC and CTE is already granted are to be covered by order of this Tribunal. Industrial Associations have represented that compliant industries should not be affected and those who have already paid compensation should not be required to pay compensation again. CEPI score does not reflect contribution of individual sectors such as industrial, vehicular, generator sets, municipal and other solid wastes etc. separately which exercise was required to be undertaken.

9. We have given due consideration to the submissions. As regards the plea of MoEF&CC that CEPI policy framework will be finalized and implemented in six months and one year, we are of the view that the order of the Tribunal does not in any manner debar the MoEF&CC to take the proposed steps. However, pendency of such steps can be no justification for not enforcing the existing pollution norms and

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applying the 'Sustainable' 'Precautionary' and 'Polluter Pays' principles on the basis of data available.

10. What the Tribunal has directed is *inter alia* to "identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the 'red' and 'orange' category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation"<sup>9</sup>. No ground whatsoever has been shown to review the said direction. Further direction of the Tribunal is that "No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms."<sup>10</sup> Objection to this direction is that there may be 'red' or 'orange' category units which may not in any manner add to the pollution. If it is so, all that is required is to determine viability of such units on 'Precautionary' principle by an appropriate mechanism. Reasons for doing so are that the area as per data available is polluted and 'red' and 'orange' category have higher potential for pollution. There is no absolute bar to such units being set up if they are found to be viable. This clarification should take care of any possible apprehension that the order of the Tribunal will obstruct any legitimate industrial activity. The MoEF&CC can forthwith devise an appropriate mechanism to ensure that new

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<sup>9</sup> Para 23

<sup>10</sup> Para 28

legitimate activity or expansion can take place after due precautions are taken in the areas in question by 'red' and 'orange' category of units.

11. Coming to the apprehension of the CPCB, it is clear from paras 28 and 32 of the order reproduced above that action has to be taken only against polluting activities. If any unit is compliant with the norms, such unit is not affected. There is no basis for apprehension that compensation may have to be paid twice. The provisions of Air Act, Water Act and EPA Act and the rules or other environment norms are to be enforced not only against the industrial units but also against every polluting activity whether the same has already been set up or is yet to be set up in terms of provisions of the law in question. This being the undisputed legal position, no further clarification remains necessary.

The applications stand disposed of accordingly.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

43.

August 19, 2019  
I.A. No. 479/2019 In O.A. No. 1038/2018  
With  
Review Application No. 44/2019 In O.A. No. 1038/2018  
DV



Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1038/2018

(With report dated 01.11.2019)

News item published in "The Asian Age" Authored by Sanjay Kaw  
Titled "CPCB to rank industrial units on pollution levels"

Date of hearing: 14.11.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER  
HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

For Respondent(s): Mr. Raj Kumar, Advocate  
Ms. Nandini Sen, Advocate for State of West  
Bengal  
Mr. Attin Shankar Rastogi, Advocate  
Mr. Dhananjay Bajjal, Advocate for TSPCB

**ORDER**

1. The question for consideration is remedial action for control of pollution in identified polluted industrial clusters in compliance of earlier order of this Tribunal dated 10.07.2019 requiring the statutory authorities to take action by way closure, prosecution and recovery of compensation from identified polluters in polluted industrial clusters. The said directions are set out in later part of this order.
2. The matter has been earlier dealt with inter alia vide orders dated 13.12.2018 and 10.07.2019 in the light of Comprehensive Environmental Pollution Index (CEPI) which includes weightages on nature of pollutants, ambient pollutant concentrations, receptors

(number of people affected) and additional high risk element prepared by the CPCB in exercise of its statutory functions under the Air (Prevention and Control of Pollution) Act, 1981 (the Air Act), the Water (Prevention and Control of Pollution) Act, 1974, (the Water Act) and the Environment (Protection) Act, 1986 (the EPA Act). Based on the data with regard to pollution, the areas are ranked as 'critically polluted area' (CPA), 'severely polluted area' (SPA) and 'other polluted areas' (OPAs).

3. Vide order dated 13.12.2018, this Tribunal directed the Pollution Control Boards / Pollution Control Committees (PCBs/PCCs) to finalize time bound action plan to bring all the Polluted Industrial Areas (PIAs) within safe parameters as per the Air Act, the Water Act and the EPA Act. Accordingly, report was compiled by the CPCB and furnished to the MoEF&CC as shown by a letter dated 17.05.2019 which was handed over during the hearing before this Tribunal on 10.07.2019.
4. After considering the said data, this Tribunal in the order dated 10.07.2019 held that the Rule of Law required prohibiting polluting activities to protect the environment and public health. While remedial action may certainly be planned, current violation of law could not be ignored and was actionable by way of stopping polluting activities, initiating prosecution and recovering compensation on 'Polluter Pays' principle. The statutory authorities are accountable for performing their statutory duties. Referring to some of the earlier orders on the subject, this Tribunal observed:

*"7. Ill effects of industrial pollution on the environment and public health are well acknowledged. This has made it necessary to strictly apply the principles of 'Sustainable*

Development' and permit any activity to be carried out without degrading the environment. The statutory scheme under the Air Act, the Water Act and the EPA Act provides for standards for air and water quality which must be maintained and violation thereof is a criminal offence<sup>1</sup>. Any violation has to be visited with stopping of polluting activity, prosecution and compensation for restoration of environment. Accordingly, in the order dated 13.12.2018 this Tribunal observed:

*"5. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.*

*6. Dust, smoke, fume and toxic gas emissions occur as a result of highly polluting industries such as thermal power plants, coal mines, cement, sponge iron, steel and ferrous alloys, petroleum and chemicals unless right technology is used and precaution taken. Industry specific clusters have not only become hazardous but also cause irreparable damage to our ecology and environment, often breaching the environment's carrying capacity, adversely affecting public health.*

*7. In Karnataka Industrial Areas Development Board vs. C. Kenchappa & Ors<sup>2</sup>, the Hon'ble Supreme Court observed, as guiding rules for Sustainable Development, that humanity must take no more from nature than man can replenish and that people must adopt lifestyles and development paths that work within the nature's limit. In Vellore Citizens Welfare Forum Vs. Union of India, the Hon'ble Supreme Court recognized the Precautionary Principle and explained that environmental measures by the State Government and the statutory authorities must anticipate, prevent and attack the causes of environmental degradation.*

<sup>1</sup> Section 7 read with Section 15 of the EPA Act, Section 24 read with Section 41 and Section 45A of the Water Act, Section 21 and Section 22 read with Section 37 of the Air Act.

<sup>2</sup> (2006) 6 SSC 383

8. This Tribunal has applied the same principles in deciding matters before it in terms of Section 20 of the National Green Tribunal Act 2010.

9 to 12.....xxxx.....xxxx.....xxxx

13. The action plan to be prepared in the States may be done by the Committee constituted by the Chief Secretary within one month from today as several Departments may be involved in the exercise. The final preparation of the action plan including its execution may be overseen by the Chief Secretary of the concerned State, along with the other connected major environmental issues of the States, such as pollution of river stretches, nonattainment cities in terms of air quality and solid waste management, utilization of treated sewage, covered by order of this Tribunal dated 20.09.2018 in Original Application No. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", order dated 08.10.2018 in Original Application No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", order dated 20.08.2018 in Original Application No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 and order dated 27.11.2018 in Original Application No. 148/2016, Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors. The Chief Secretary will take meetings on all these issues once in three months (quarterly) and will forward Report to NGT by e-mail."

8. We may also note that on 16.01.2019, while considering the issue of compliance of Solid Waste Management Rules, 2016 and other Waste Management Rules in O.A. No. 606/2018, Compliance of MSW Rules, 2016, the Tribunal required the presence of the Chief Secretaries in person after monitoring the subjects mentioned in the said order which included polluted industrial clusters.

9. Accordingly, the Chief Secretaries appeared before this Tribunal and filed their respective versions on the subject. They have been asked to take necessary steps to enforce the environment norms and furnish periodical reports to this Tribunal. The directions include monitoring of important environmental issues including the issue of polluted industrial clusters by a Central

Monitoring Committee with representatives from the Central Government and the Chief Secretaries of the States, undertaking carrying capacity study of the areas where violation of environmental norms is established, training programme of the officers concerned with the enforcement of the environmental norms, preparation of annual environmental plan for the country giving status of gaps in compliance of environmental norms.<sup>3</sup> The Tribunal noted the private studies which may need to be verified assessing the number of deaths and diseases from pollution.<sup>4</sup>

"38. Death attributable to pollution to be 2.51 million in 2015, highest in the world. Air pollution, the number of deaths in India from ambient air pollution was 1.09 million, while deaths from household air pollution from solid fuels were 0.97 million. In the case of water pollution, 0.5 million deaths were caused by unsafe water source, while unsafe sanitation caused 0.32 million deaths. Deaths from air pollution were a result of diseases such as heart disease, stroke, lung cancer, and chronic obstructive pulmonary disease (COPD). Pollution has been responsible for the most non communicable disease deaths. India ranks a dismal 110 of 149 countries on the Sustainable Development Index. With rapid urbanization, the country is facing massive waste management challenge. Over 377 million urban people live in 7,935 towns and cities and generate 62 million tonnes of municipal solid waste per annum. Only 43 million tonnes (MT) of the waste is collected, 11.9 MT is treated and 31 MT is dumped in landfill sites. An alarming 80% of India's surface water is polluted. Indian cities generate 10 billion gallons or 38 billion litres of municipal waste water every day, out of which only 29% of it is treated.

40. In case extent of convictions for the environment related offences do not correspond to the extent of crime, paradigm shift in policies and strategies for implementation of law may need to be considered. Similarly, the mechanism for recovery of compensation may need to be revised on that pattern. Such review of policy cannot be left to the Local Bodies or the Pollution Control Boards but has to be at highest level in the State and further review at the national level. As noted in some of the studies, the ranking of the country in compliance of environmental norms needs to be brought to respectable higher position which may be possible only if there is change in policies and

<sup>3</sup> O.A 606/2018, order dated 17.05.2019, at para 27

<sup>4</sup> Ibid

strategies for implementation of necessary norms at every level in right direction. The scale of compensation needs to be suitably revised so that the same is deterrent and adequate to meet the cost of reversing the pollution.”

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11. During the hearing today, a copy of the letter dated 17.05.2019 was handed over by the Learned Counsel for the CPCB, indicating the latest CEPI scores for 100 polluted industrial areas/clusters monitored during 2018. The said scores are as follows:

**The CEPI Scores in descending order for Industrial Areas/Clusters monitored during 2018**

Sl. No.	Name of Polluted Industrial Areas (PIAs)	Air	Water	Land	* CEPI Score	# Status of Environment
1.	Tarapur(Maharashtra)	72.00	89.00	59.25	93.69	Ac_Wc_Ls
2.	Najafgarh-Drain basin including Anand Parbat, Naraina, Okhla, Wazirpur(Delhi)	85.25	86.00	55.75	92.65	Ac_Wc_Ls
3.	Mathura(Uttar Pradesh)	86.00	81.00	45.00	91.10	Ac_Wc_Ln
4.	Kanpur(Uttar Pradesh)	66.00	85.00	45.00	89.46	Ac_Wc_Ln
5.	Vadodara(Gujarat)	82.00	80.75	48.75	89.09	Ac_Wc_Ln
6.	Moradabad(Uttar Pradesh)	76.00	71.50	68.75	87.80	Ac_Wc_Lc
7.	Varanasi-Mirzapur(Uttar Pradesh)	67.50	80.00	39.63	85.35	Ac_Wc_Ln
8.	Bulandsahar-Khurza(Uttar Pradesh)	79.50	76.00	36.75	85.23	Ac_Wc_Ln
9.	Gurgaon(Haryana)	70.00	80.00	36.75	85.15	Ac_Wc_Ln
10.	Manali (Tamil Nadu)	59.75	72.25	71.75	84.15	As_Wc_Lc
11.	Panipat(Haryana)	66.00	72.75	60.00	83.54	Ac_Wc_Lc
12.	Firozabad(Uttar Pradesh)	76.00	72.00	32.50	81.62	Ac_Wc_Ln
13.	Udham Singh Nagar (Uttarakhand)	33.00	79.50	26.00	81.26	An_Wc_Ln
14.	Jodhpur (Rajasthan)	67.00	66.00	65.00	81.16	Ac_Wc_Lc
15.	Pali (Rajasthan)	66.00	65.00	65.50	80.48	Ac_Wc_Lc
16.	Ankleshwar (Gujarat)	72.00	57.50	51.00	80.21	Ac_Ws_Ls
17.	Gajraula Area(Uttar Pradesh)	71.00	70.00	45.00	80.14	Ac_Wc_Ln
18.	Vapi (Gujarat)	66.00	75.00	30.00	79.95	Ac_Wc_Ln
19.	Siltara Industrial Area (Chhattisgarh)	76.00	51.75	31.75	79.94	Ac_Ws_Ln
20.	Bhiwadi (Rajasthan)	66.50	71.00	44.75	79.63	Ac_Wc_Ln
21.	Vellore -North Arcot	49.00	75.00	35.75	79.38	An_Wc_Ln

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	(Tamil Nadu)					
22.	Sanganer Industrial Area (Rajasthan)	65.00	71.88	39.50	79.10	Ac_Wc_Ln
23.	Byrnihat (Assam)	67.00	70.50	39.50	78.31	Ac_Wc_Ln
24.	Peenya(Karnataka)	41.00	66.00	70.00	78.12	An_Wc_Lc
25.	Jaipur (Rajasthan)	61.88	71.88	31.75	77.40	Ac_Wc_Ln
26.	Surat (Gujarat)	46.00	68.25	56.00	76.43	An_Wc_Ls
27.	Chandrapur (Maharashtra)	75.00	23.75	23.75	76.41	Ac_Wn_Ln
28.	Agra(Uttar Pradesh)	60.00	66.88	47.00	76.22	Ac_Wc_Ln
29.	Pattancheru Bollaram (Telangana)	56.00	70.00	32.25	75.42	As_Wc_Ln
30.	Jalandhar (Punjab)	53.50	66.88	44.50	74.76	As_Wc_Ln
31.	Ludhiana (Punjab)	53.50	71.00	16.00	73.48	As_Wc_Ln
32.	Tiruppur (Tamil Nadu)	33.00	65.00	64.00	72.39	An_Wc_Lc
33.	Ghaziabad(Uttar Pradesh)	57.50	66.00	32.25	72.30	As_Wc_Ln
34.	Mettur (Tamil Nadu)	41.25	19.38	69.38	71.82	An_Wn_Lc
35.	KIADB Industrial Area, Jigini, Anekal (Bengaluru)	52.00	66.00	28.25	70.99	As_Wc_Ln
36.	Vatva(Gujarat)	57.00	66.00	25.50	70.94	As_Wc_Ln
37.	Raipur (Chhattisgarh)	67.00	45.75	25.00	70.77	Ac_Wn_Ln
38.	Rajkot(Gujarat)	51.75	61.50	45.75	70.62	As_Wc_Ln
39.	Aurangabad(Maharashtra)	45.00	65.38	28.75	69.85	An_Wc_Ln
40.	Dombivali (Maharashtra)	62.00	63.50	27.25	69.67	Ac_Wc_Ln
41.	Nashik(Maharashtra)	56.50	60.00	42.00	69.49	As_Wc_Ln
42.	Batala (Punjab)	63.00	62.75	25.50	68.92	Ac_Wc_Ln
43.	Noida(Uttar Pradesh)	59.75	62.75	27.00	68.76	As_Wc_Ln
44.	Baddi(Himachal Pradesh)	63.00	63.75	19.75	68.26	Ac_Wc_Ln
45.	Vijayawada(Andhra Pradesh)	60.50	49.25	38.75	68.04	Ac_Wn_Ln
46.	Bandel (West Bengal)	59.50	47.00	42.75	67.64	As_Wn_Ln
47.	Ramgarh(Jharkhand)	56.75	50.00	46.25	66.75	As_Ws_Ln
48.	Kukatpally (Telangana)	43.75	61.00	32.00	66.46	An_Wc_Ln
49.	Ib-Valley (Orissa)	48.75	59.00	36.75	66.35	An_Ws_Ln
50.	Tuticorin (Tamil Nadu)	29.75	46.00	61.00	66.34	An_Wn_Lc
51.	Navi Mumbai(Maharashtra)	56.00	63.00	16.00	66.32	As_Wc_Ln
52.	Meerut(Uttar Pradesh)	52.00	65.00	6.00	66.09	As_Wc_Ln
53.	Parwanoo(Himachal Pradesh)	19.00	61.88	53.75	65.77	An_Wc_Ls
54.	Kala Amb(Himachal Pradesh)	17.00	64.00	27.75	65.70	An_Wc_Ln
55.	Bidar(Karnataka)	31.00	60.00	45.50	65.64	An_Wc_Ln
56.	Durgapur (West Bengal)	62.50	43.50	18.75	65.56	Ac_Wn_Ln

57.	Aligarh(Uttar Pradesh)	56.25	61.88	11.88	64.42	As_Wc_Ln
58.	Hajipur(Bihar)	57.50	41.13	39.25	64.36	As_Wn_Ln
59.	Hazaribagh(Jharkhand)	61.00	20.00	41.00	64.20	Ac_Wn_Ln
60.	Coimbatore (Tamil Nadu)	47.25	53.75	45.25	63.64	An_Ws_Ln
61.	Singrauli (UP & MP)	45.00	57.25	27.75	62.59	An_Ws_Ln
62.	Cuddalore (Tamil Nadu)	25.00	58.25	41.25	62.56	An_Ws_Ln
63.	Faridabad(Haryana)	55.25	53.75	28.75	62.17	As_Ws_Ln
64.	Bhavnagar (Gujarat)	61.00	15.50	15.50	61.94	Ac_Wn_Ln
65.	Howrah (West Bengal)	60.50	20.00	16.00	61.76	Ac_Wn_Ln
66.	Paradeep (Orissa)	43.00	57.50	17.00	60.61	An_Ws_Ln
67.	Erode (Tamil Nadu)	34.13	47.00	52.75	60.33	An_Wn_Ls
68.	Saraikela (Jharkhand)	57.75	17.50	34.00	60.26	As_Wn_Ln
69.	Kattedan(Telangana)	42.25	50.75	45.25	60.17	An_Ws_Ln
70.	Dhanbad(Jharkhand)	43.00	57.50	12.50	59.78	An_Ws_Ln
71.	Indore(Madhya Pradesh)	18.50	56.88	20.75	58.53	An_Ws_Ln
72.	Bhadravati(Karnataka)	45.00	52.00	30.00	58.48	An_Ws_Ln
73.	Mandideep (Madhya Pradesh)	56.00	55.25	10.00	58.43	As_Ws_Ln
74.	Mangalore(Karnataka)	15.00	54.50	54.25	58.20	An_Ws_Ls
75.	Barajamda(Jharkhand)	51.88	25.63	46.75	57.64	As_Wn_Ln
76.	Korba (Chhattisgarh)	43.75	17.75	54.00	57.57	An_Wn_Ls
77.	Ahmedabad(Gujarat)	53.50	48.50	16.00	57.11	As_Wn_Ln
78.	Haridwar (Uttarakhand)	50.75	52.38	13.75	55.70	As_Ws_Ln
79.	Asansol (West Bengal)	54.00	16.25	13.75	55.03	As_Wn_Ln
80.	Chembur(Maharashtra)	52.25	50.75	10.00	54.67	As_Ws_Ln
81.	Morbi (Gujarat)	51.00	47.25	14.00	54.24	As_Wn_Ln
82.	Mandi Govindgarh (Punjab)	23.75	53.75	1.50	53.91	An_Ws_Ln
83.	Raichur(Karnataka)	32.75	47.88	32.50	53.42	An_Wn_Ln
84.	West Singhbhum(Jharkhand)	51.88	25.88	11.25	53.28	As_Wn_Ln
85.	Greater Kochin (Kerala)	47.38	35.88	29.50	52.94	An_Wn_Ln
86.	Pimpri-Chinchwad(Maharashtra)	52.00	6.25	5.25	52.16	As_Wn_Ln
87.	Gwalior (Madhya Pradesh)	50.00	43.13	7.75	51.67	As_Wn_Ln
88.	Junagarh (Gujarat)	47.00	25.00	35.00	51.64	An_Wn_Ln
89.	Jajpur (Orissa)	43.50	26.25	41.25	49.62	An_Wn_Ln
90.	Nagda -Ratlam (Madhya Pradesh)	12.00	47.00	28.00	48.78	An_Wn_Ln
91.	Jamshedpur(Jharkhand)	46.00	19.25	20.25	48.10	An_Wn_Ln
92.	Mahad(Maharashtra)	41.00	35.75	29.00	47.12	An_Wn_Ln

93.	Bhillai-Durg (Chhattisgarh)	43.00	32.75	19.75	46.69	An_Wn_Ln
94.	Angul Talchar (Orissa)	44.75	13.25	23.00	46.43	An_Wn_Ln
95.	Haldia (West Bengal)	45.00	35.00	3.75	45.72	An_Wn_Ln
96.	Vishakhapatam (Andhra Pradesh)	27.25	12.75	42.75	44.74	An_Wn_Ln
97.	Devas (Madhya Pradesh)	28.00	31.63	31.75	37.79	An_Wn_Ln
98.	Jharsuguda (Orissa)	36.00	21.50	8.75	37.20	An_Wn_Ln
99.	Digboi (Assam)	23.50	25.25	6.50	26.39	An_Wn_Ln
100.	Pithampur (Madhya Pradesh)	13.50	19.50	6.75	20.23	An_Wn_Ln

12. Question for consideration is whether mere making of action plans obviates the requirement of enforcing the law. Continued polluting activities are criminal offences under the law of the land. The rule of law requires prohibiting such activities to<sup>5</sup> safeguard the environment and the innocent victims.<sup>6</sup>

13. The answer has to be in the negative. Once the industrial clusters have been notified as polluting, while action plans may certainly be prepared, the polluting activity, which is a criminal offence, cannot be allowed to be continued. The essence of rule of law is that no activity which is against the law is allowed to continue and the person violating the law is punished according to law.<sup>7</sup> Thus merely requiring improvement does not obviate the need for punishing the law violators/polluters; stopping polluting activity and recovering compensation for the damage already caused so as to recover the cost of restoration<sup>8</sup> is the

<sup>5</sup> Under Section 5 of the EPA Act, Section 31A of the Air Act and Section 33A of the Water Act, the power of Board to give directions includes the power to direct the closure, prohibition or regulation of any industry, operation or process; or the stoppage or regulation of the supply of electricity or water or any other service.

<sup>6</sup> [https://www.thelancet.com/journals/lanplh/article/PIIS2542-5196\(18\)30261-4/fulltext](https://www.thelancet.com/journals/lanplh/article/PIIS2542-5196(18)30261-4/fulltext) stating 1.24 million deaths in India in 2017, which were 12.5% of the total deaths, were attributable to air pollution, including 0.67 million from ambient particulate matter pollution and 0.48 million from household air pollution. <sup>7</sup> Goa Foundation Vs. Union of India and Ors., (2014) 6 SCC 590, at para 72-75, the Supreme Court noted the power that rests with the Pollution Control Board under Section 31 A of the Air Act and Section 33 A of the Water Act and directed that the authorities should take stringent actions in line with these power in cases of polluting industries. <sup>8</sup> Tirupur Dyeing Factory Owners Association Vs. Noyyal River Ayacutdars Protection Association & Ors., (2009) 9 SCC 737, in paras 26, 27, 33 & 34, the Supreme Court emphasis on developmental activities to be such that it does not compromises with the ability of the future generation to meet their needs and in this regard, authorities are to take into consideration the macro effect of wide-scale land and environmental degradation caused by absence of remedial measures.

<sup>7</sup> Goa Foundation Vs. Union of India and Ors., (2014) 6 SCC 590, at para 72-75, the Supreme Court noted the power that rests with the Pollution Control Board under Section 31 A of the Air Act and Section 33 A of the Water Act and directed that the authorities should take stringent actions in line with these power in cases of polluting industries.

<sup>8</sup> Tirupur Dyeing Factory Owners Association Vs. Noyyal River Ayacutdars Protection Association & Ors., (2009) 9 SCC 737, in paras 26, 27, 33 & 34, the Supreme Court emphasis on developmental activities to be such that it does not compromises with the ability of the future

mandate of law. This having not been done, the Tribunal is under a duty to direct the statutory regulators to perform their functions and take steps forthwith for stopping polluting activities, initiating prosecutions against the polluters and assessing and recovering compensation from such identified polluters at least for five years which is the period specified under Section 15(3) of the National Green Tribunal Act, 2010.

14. We reiterate that economic development is not to be at the cost of health of the public and in violation of law of the land. Unless the polluting industries tackle the problem they have created, their operations have to be stopped/suspended.<sup>9</sup> Reference may be made to the judgement in the case of *Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors.*:<sup>10</sup>

*“Respondents 4 to 8 have earned the dubious distinction of being categorised as “rogue industries”. They have inflicted untold misery upon the poor, unsuspecting villagers, de-spoiling their land, their water sources and their environment – all in pursuance of their private profit. They have forfeited all claims of any consideration by this Court. Accordingly, we herewith order the closure of all plants and factories of Respondents 4 to 8 located in Bichhri village. The RPCB is directed to seal all factories/units/plants of the said respondents forthwith.”*

15. We may note that this Tribunal has dealt with cases of industrial pollution and exercising its jurisdiction under Sections 14, 15 and 20 of the NGT Act, 2010 directed the regulatory authorities to prohibit polluting activities, prosecute the polluters and assess and recover compensation. In the case of *Morbi Industrial Cluster*,<sup>11</sup> which ranks at 81 based on its CEPI score, (where air pollution is critical though overall index places it in OPA), the Tribunal noted the air quality as shown in the inspection report furnished in the said case, to be as follows:

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generation to meet their needs and in this regard, authorities are to take into consideration the macro effect of wide-scale land and environmental degradation caused by absence of remedial measures.

<sup>9</sup> *M.C Mehta (Badkhal and Surajkund Lakes Matters) vs. Union of India & Ors.*, (1997) 3 SCC 715 at para 10 & 11, where the Supreme Court prohibited any construction activities around the said lakes on account of precautionary principle to protect these lakes; *Vellore Citizens Welfare Forum Vs. Union of India & Ors.*, (1996) 5 SCC 647 at para 9, where the Supreme Court discussed the rights guaranteed under Article 21 of the Constitution of India and directed that all tanneries which have not obtained the consents will be not reopened and that no new tanneries will be permitted to be open in the prohibited area.

<sup>10</sup> (1996) 3 SCC 212 at para 70.

<sup>11</sup> Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), *Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors.*

*"Ambient Air Quality Status: As per National Green Tribunal committee report average ambient air quality (7 Stations) monitored PM10 = 552.66 µg/m<sup>3</sup>, PM2.5 = 289.61 µg / m<sup>3</sup>, SO<sub>2</sub> = 152.81 µg /m<sup>3</sup>. Compared to that, Average ambient air quality monitored (4 Stations) in last 3 months (Aug- 18 to Nov-18) is PM10 = 199.1 µg /m<sup>3</sup>, PM2.5 = 60.6 µg /m<sup>3</sup>. Though not meeting with standards, this shows improvement in air quality of MorbiWankner Region."*

16. *Since the industries in the said area were operating in violation of Air Act, having adverse consequences on health and environment, applying the Sustainable Development and Precautionary principles, the Tribunal directed the GPCB to close all the coal gasifier industries and take steps for prosecution of such industries which violated the law and recover compensation for the damage to the public health to be assessed by a Joint Committee of GPCB, CPCB and NEERI, taking into account the cost of restoration of the environment and the element of deterrence.<sup>12</sup>*

17. *The Tribunal observed:*

*"22. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.*

*23. We may also note that as per data compiled by the CPCB Morbi Wankaner is one of the polluted industrial clusters. Vide order dated 13.12.2018 in Original Application No. 1038/2018, this Tribunal considered the subject matter of critically polluted industrial clusters and directed preparation of action plans by the respective States for remedying the situation.*

*24. Even though, this area is polluted but not 'critically polluted', the same may not be covered by the said order, but the fact remains that there is high amount of pollution as shown by the latest report of the GPCB quoted above in para no. 13. PM10 is equal to 552.66 and PM2.5 is equal to*

<sup>12</sup> Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors

289.61. Stringent measures are, thus, required in the interest of protection of environment and public health.

25. Accordingly, we allow the applications and direct the GPCB to close all coal gasifiers industries and units operating with the help of coal gasifiers without prejudice to such units switching over to non-coal gasifiers or PNG or technology consistent with the above report. The GPCB must initiate immediate steps for prosecution of the industries which have operated in violation of law and recover compensation for causing damage to the environment and public health. This amount may be assessed by a Committee with representatives of CPCB, GPCB and NEERI. The CPCB will be the nodal agency for coordination and compliance. The Committee may suggest restoration plan.”

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22. In view of water pollution caused by absence/dysfunctional CETPs/ETPs/STPs, the Tribunal has, in the case of Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors,<sup>13</sup> directed all defaulting industries, other than green and white category, connected with CETP, to make deposits with the CPCB towards interim environmental compensation, pending assessment of actual compensation and further action<sup>14</sup>

- (i) Large Industries – Rs. 1 crore each
- (ii) Medium Industries – Rs. 50 Lakhs each
- (iii) Small Industries – Rs. 25 Lakhs each

23. **In the present case, in view of massive exercise already done by CPCB, it is not necessary to require any further verification about the existence of pollution in the said PIAs.** The Tribunal can direct that the polluting activities cannot be allowed to continue till adequate measures are taken as the Tribunal is bound to apply the ‘Sustainable Development’<sup>15</sup> ‘Precautionary’<sup>16</sup> and ‘Polluter Pays’<sup>17</sup>

<sup>13</sup> O.A 95/2018, order dated 11.01.2019

<sup>14</sup> Para 55, of O.A 95/2018, order dated 11.01.2019

<sup>15</sup> M.C Mehta Vs. Union of India (1997) 2 SCC 353, where the Supreme Court of India held – The development of industry is essential for the economy of the country, but at the same time the environment and the ecosystems have to be protected. The pollution created as a consequence of development must be commensurate with the carrying capacity of our ecosystem.

<sup>16</sup> M.C Mehta vs. Union of India & Ors., (2009) 6 SCC 142, at para 23, 30 & 46, the Supreme Court addressed the issue of wide threat to forest ecology vis-à-vis the mining activities in the Aravalli hills and explained that it is important to evoke the precautionary principle to impose complete ban on mining in the Aravalli Range in state of Haryana

<sup>17</sup> Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors., (1996) 3 SCC 212 Para 16, Vellore Citizens Welfare Forum Vs. Union of India & Ors. (1996) 5 SCC 647 Para 12-18 – holding that “Polluter Pay” principle is ‘accepted principle and part of environmental law of the country, even without specific statute. M.C Mehta Vs. Union of India & Ors., W.P (C) No. 13029/2015 order dated 24.10.2017 of the Supreme Court of India., O.A 95/2018, order dated

principle under Section 20 of the National Green Tribunal Act, 2010 to protect the environment and the victims. **The statutory regulatory bodies can be required to straightaway identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the red and orange category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation. Pending such assessment, interim compensation may be recovered on the scale adopted by this Tribunal in the case of Vapi industrial area.**<sup>18</sup>

24. CPCB has compiled data of industrial clusters which are polluting in terms of air, water and other norms together. Under the law, even air pollution or water pollution or other pollution, are independent offences. The sustainable development and precautionary principle require any polluting activity to be prohibited and compensation recovered for damage caused from polluters. If there is air pollution, actionable under the Air Act, even if there is no violation of Water Act or EPA Act, such pollution cannot be ignored. There has to be prosecution, stopping of polluting activity and recovery of compensation for restoration of the environment. We have seen that even when norms of air, water and other pollution are being violated, prosecution, stopping of polluting activities and recovery of compensation is not taking place for which there is no justification. **Likewise action to prohibit polluting activity, initiating prosecution and recovery of compensation is required not merely for the PIAs based on violation of norms under all the heads, but also for areas where air, water or other pollution is found individually. Thus areas not covered by PIAs are also required to be governed by our directions for enforcing the law by way of stopping polluting activity and taking other steps. The fact that such pollution is taking place is evidenced by there being acknowledged pollution in the form of 351 polluted river stretches.<sup>19</sup> and 102 non-attainment cities.<sup>20</sup>**
25. CPCB must compile data of polluted industrial areas not confined to more than one parameters as is now being done, but also with respect to polluted areas based on water, air or other pollution individually. Compiling data

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11.01.2019 & O.A No. 593/2017, order dated 03.08.2018: The Tribunal directed CPCB to take penal action against those accountable for failure in setting up CETPs/STPs/STPs and to recover compensation for damage to the environment.

<sup>18</sup> Supra 15

<sup>19</sup> O.A. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", Order dated 20.09.2018

<sup>20</sup> O.A. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15" order dated 08.10.2018

*for categorizing areas as polluted areas based on water pollution alone, or air pollution or other pollution alone may be a step in the right direction. Let this be now done in the next three months, with the assistance of State PCBs/PCCs or other experts. In this regard we may note that dealing with the industrial water pollution, this Tribunal directed the CPCB to compile its monitoring report with reference to 97 CETPs installed in different states as this was linked to 100 PIAs also.<sup>21</sup>*

26. *Needless to state that there is no right to carry on business in violation of pollution norms and right of statutory authorities is coupled with duty. Such right, does not carry any unlimited discretion of not taking action when pollution norms are violated.*

27. ***In view of the material compiled by the CPCB, with the assistance of SPCBs/PCCs, in respect of polluted industrial areas, where action is not being taken by statutory authorities, the Tribunal has to exercise its jurisdiction of directing performance of statutory functions and duties by the State boards/committees, following similar direction by the Apex Court.<sup>22</sup>***

28. ***Accordingly, we direct the CPCB in coordination with all State PCBs/PCCs to take steps in exercise of statutory powers under the Air (Prevention and Control of Pollution) Act, 1981, Water (Prevention and Control of Pollution) Act, 1974, Environment (Protection) Act, 1986 or any other law to prohibit operation of polluting activities in the said CPAs and SPAs within three months and furnish a compliance report to this Tribunal. The Central Pollution Control Board, in coordination with the State Boards/PCBs may make assessment of compensation to be recovered from the said polluting units for the period of last 5 years, taking into account the cost of restoration and cost of damage to the public health and environment and the deterrence element. The scale of deterrence may be related to the period and the frequency of defaults. Such other factors as may be found relevant may also be taken into account. No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till***

<sup>21</sup> O.A No. 593/2017, order dated 19.02.2019, Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.

<sup>22</sup> M.C Mehta (Calcutta Tanneries' Matter) Vs. Union of India & Ors., (1997) 2 SCC 411, at para 17, the Supreme Court directed the Board to take action against defaulting tanneries which, including those which had not complied with the conditions under Water Act as mentioned in their consents. In M.C Mehta Vs. Union of India & Ors., (2004) 6 SCC 588, paras 37,48, 517 69, the Supreme Court passed direction on closure of industrial units which were illegally operating and were in violation of the Master Plan

*carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms. Pending assessment of compensation, interim compensation be recovered at the scale adopted by this Tribunal in the case of Vapi Industrial area as mentioned in para 22 above.*

29. *We further direct CPCB, with the assistance of SPCBs/PCCs or other experts, to compile information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and other pollution norm separately and notify such information on public domain within three months. On completing this exercise, action against identified individual polluters may be initiated on the same pattern on which direction have been issued in para 28 and furnish a report to this Tribunal in this regard also, before the next date.*

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31. *Thus, while CPCB was to compile data separately with reference to different type pollution in addition to comprehensive pollution, the State Boards /Committees or other regulatory bodies were to take action against the polluters in the said areas where data already compiled established existence of pollution so that load of pollution could be brought down for compliance of law and for protection of environment and health."*

5. *The above order was clarified vide order dated 23.08.2019 as follows:-*

*"10. What the Tribunal has directed is inter alia to "identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the 'red' and 'orange' category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation" 9. No ground whatsoever has been shown to review the said direction. Further direction of the Tribunal is that "No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and*

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environmental norms.” 10 Objection to this direction is that there may be ‘red’ or ‘orange’ category units which may not in any manner add to the pollution. If it is so, all that is required is to determine viability of such units on ‘Precautionary’ principle by an appropriate mechanism. Reasons for doing so are that the area as per data available is polluted and ‘red’ and ‘orange’ category have higher potential for pollution. There is no absolute bar to such units being set up if they are found to be viable. This clarification should take care of any possible apprehension that the order of the Tribunal will obstruct any legitimate industrial activity. The MoEF&CC can forthwith devise an appropriate mechanism to ensure that new legitimate activity or expansion can take place after due precautions are taken in the areas in question by ‘red’ and ‘orange’ category of units.

11. Coming to the apprehension of the CPCB, it is clear from paras 28 and 32 of the order reproduced above that action has to be taken only against polluting activities. If any unit is compliant with the norms, such unit is not affected. There is no basis for apprehension that compensation may have to be paid twice. The provisions of Air Act, Water Act and EPA Act and the rules or other environment norms are to be enforced not only against the industrial units but also against every polluting activity whether the same has already been set up or is yet to be set up in terms of provisions of the law in question. This being the undisputed legal position, no further clarification remains necessary.”

6. Status report dated 01.11.2019 has been filed by the CPCB as follows:

**“2.0 Action taken by CPCB**

Actions taken for complying Hon'ble NGT orders in the matter of OA No. 1038/ 2018 are as follows:

- Since CEPI report including CEPI score, industrial areas covered under CPA & SPA, list of critical pollutants in CPA & SPA etc. is under consideration of MoEF&CC, CPCB requested MoEF&CC vide letter dated 9/9/2019 seeking approval to share the information with SPCBs (Annexure V).

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- To comply point no. (i) to (iii) of order dated 10/7/2109, CPCB requested all concerned SPCBs/PCCs vide letter dated 23/9/2019, to ensure that environmental surveillance mechanism is in place particularly in polluted industrial areas and steps taken against polluting activities not-complying with prescribed norms **(Annexure-VI)**. Further, CPCB requested all concerned SPCBs/PCCs vide letter dated 25/10/2019, to provide the updated status on the action taken for compliance of Hon'ble NGT Order **(Annexure-VII)**.
- To comply point no. (iv) of the order dated 10/7/2019, CPCB compiled information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and ground water pollution norm separately and the list was submitted to MoEF&CC on 26/9/2019 for consideration and approval.
- To comply point no. (iii) of the order dated 23/8/2019, CPCB has requested MoEF&CC vide letters dated 13/9/2019 and 3/10/2019 to devise an appropriate mechanism to ensure that new legitimate activity or expansion can take place after due precautions are taken in the areas in question by Red and Orange category of units and circulate to SPCBs/PCCs for implementation **(Annexure-VIII & IX)**.
- MoEF&CC vide letter dated 9/10/2019 asked CPCB to hold a consultation meeting with stakeholders to finalise mechanism. Accordingly, a meeting was organised with concerned stakeholders to consult draft mechanism prepared by MoEF&CC for environmental management of Critically Polluted Areas (CPAs) and Severely Polluted Areas (SPAs) and consideration of projects listed in Red & Orange categories in those areas. The minutes of the meeting along with mechanism evolved after consultation with stakeholders were sent to MoEF&CC vide letter dated 18/10/2019 for necessary action.
- MoEF&CC vide letter dated 24/10/2019 asked CPCB to share the mechanism with the State /UT Govts. and SPCB/PCCs for implementation **(Annexure-X)**. Accordingly, CPCB vide letter dated 25/10/2019 communicated the mechanism to the concerned State /UT Govts. and SPCB/ PCCs for necessary action **(Annexure-XI)**.

*MoEF&CC also asked CPCB that report regarding CEPI and EPI assessment study may be put up to Ministry for further deliberation, which has been done (Annexure-XII)."*

7. Mechanism circulated by the CPCB by letter dated 24.10.2019 proposes environmental management of CPAs and SPAs and the mitigation measures proposed.
8. As already noted, while every mitigation measures must be taken, this cannot be ground not to take any legal action for violation of law. The status report does not refer to compliance of directions for taking coercive measures for enforcement of the Air Act, the Water Act and the EPA Act by prohibiting operation of polluting activities and assessing and recovering compensation on 'Polluter Pays' principle, including interim compensation of which scale was specified in the said order.
9. In view of the above, since the data compiled so far shows increasing trend of air, water and soil pollution, meaningful action must result in reversing such trend and the violators of law cannot be allowed to have a free run at the core of environment and public health. Inaction by the statutory authorities is also at the cost of Rule of Law which is the mandate of the Constitution and is necessary for meaningful enforcement of legitimate constitutional rights of citizens and basic duty of a welfare State under the Constitution.
10. We may note the observation of the Hon'ble Supreme Court in the subject of accountability of authorities for failing to discharge their duties. In **M.C. Mehta v. UOI & Ors.**, W.P Civil No. 13029/1985 vide order dated 04.11.2019, the Hon'ble Supreme Court observed:

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*"....Obviously, it is writ large that the State Governments, Government of NCT of Delhi and civic bodies have miserably failed to discharge their liability as per the directive principles of State Policy which have found statutory expression, they are being made statutory mockery and also the directions of this Court and High Courts in this regard are being violated with impunity.*

*.... Time has come when we have to fix the accountability for this kind of situation which has arisen and is destroying right to life itself in gross violation of Article 21 of the Constitution of India.*

*.... Everybody has to be answerable including the top state machinery percolating down to the level of gram panchayat. The very purpose of giving administration power up to the panchayat level is that there has to be proper administration and there is no room for such activities. The action is clearly tortuous one and is clearly punishable under statutory provisions, besides the violation of the Court's order."*

In **Techi Tagi Tara vs. Rajendra Singh Bhandari and Ors., (2018) 11 SSC 734**, it was observed:

*"2..... There can be no doubt that the protection and preservation of the environment is extremely vital for all of us and unless this responsibility is taken very seriously, particularly by the State Governments and the SPCBs, we are inviting trouble that will have adverse consequences for future generations. Issues of sustainable development, public trust and intergenerational equity are not mere catch words, but are concepts of great importance in environmental jurisprudence.*

*4. One of the principal attributes of good governance is the establishment of viable institutions comprising professionally competent persons and the strengthening of such institutions so that the duties and responsibilities conferred on them are performed with dedication and sincerity in public interest. This is applicable not only to administrative bodies but more so to statutory authorities- more so, because statutory authorities are the creation of a law made by a competent legislature, representing the will of the people."*

11. The Tribunal has thus no option except to reiterate that meaningful action has to be taken by the State PCBs/PCCs as already directed and action taken report furnished showing the number of identified polluters in polluted industrial areas mentioned above, the extent of

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closure of polluting activities, the extent of environmental compensation recovered, the cost of restoration of the damage to the environment of the said areas, otherwise there will be no meaningful environmental governance. This may be failure of rule of law and breach of trust reposed in statutory authorities rendering their existence useless and burden on the society. On default, the Tribunal will have no option except to proceed against the Chairmen and the Member Secretaries of the State PCBs/PCCs by way of coercive action under Section 25 of the National Green Tribunal Act, 2010 read with Section 51 CPC. Such action may include replacement of persons heading such PCBs/PCCs or direction for stopping their salaries till meaningful action for compliance of order of this Tribunal. The Tribunal may also consider deterrent compensation to be recovered from the State PCBs/PCCs. Such action taken reports strictly in terms of law and order of this Tribunal referred to above may be furnished by the State PCBs/PCCS on or before 31.01.2020 to the CPCB. The CPCB may prepare a tabulated analysis of the same and file a consolidated report before this Tribunal before February 15, 2020 by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in). The CPCB may also revise its mechanism for expansion and new activities by red and orange category of industries in critically/ severely polluted areas consistent with the spirit of the earlier orders of this Tribunal and principles of environmental law to bring down the pollution load and ensure that activities do not further add to such load.

12. A copy of this order may be communicated by the CPCB to all the State PCBs/PCCs forthwith.

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List for further consideration on 04.03.2020.

Adarsh Kumar Goel, CP

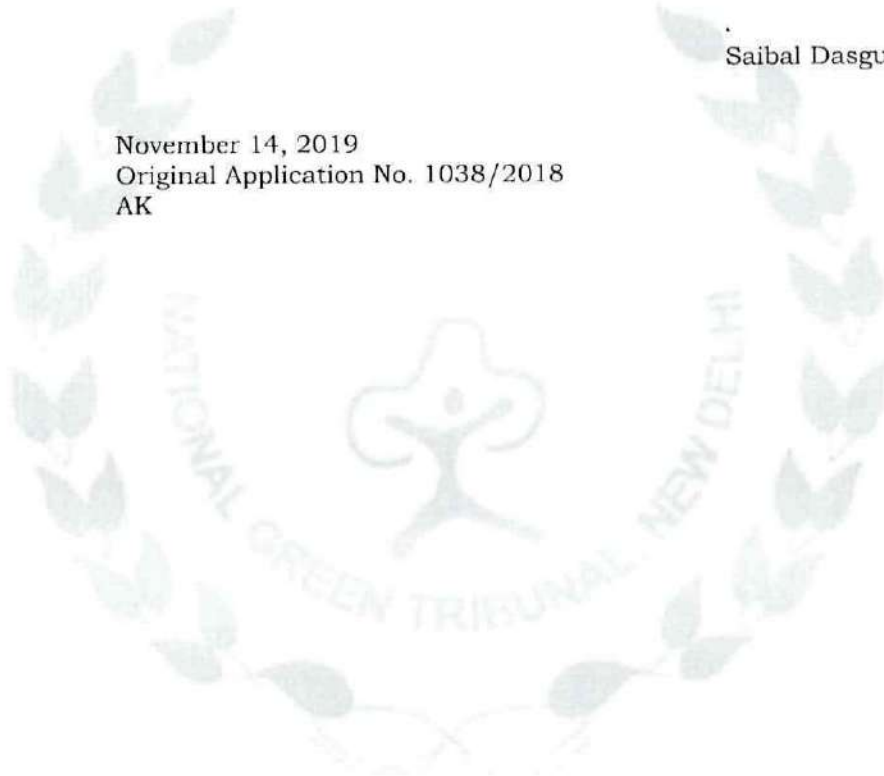
S.P Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

Saibal Dasgupta, EM

November 14, 2019  
Original Application No. 1038/2018  
AK



65.

Corrected on 19.11.2019

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1038/2018

(With report dated 01.11.2019)

News item published in "The Asian Age" Authored by Sanjay Kaw  
Titled "CPCB to rank industrial units on pollution levels"

Date of hearing: 14.11.2019

**CORAM:** HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER  
HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER

For Respondent(s): Mr. Raj Kumar, Advocate  
Ms. Nandini Sen, Advocate for State of West Bengal  
Mr. Attin Shankar Rastogi, Advocate  
Mr. Dhananjay Bajjal, Advocate for TSPCB

**ORDER**

1. The question for consideration is remedial action for control of pollution in identified polluted industrial clusters in compliance of earlier order of this Tribunal dated 10.07.2019 requiring the statutory authorities to take action by way closure, prosecution and recovery of compensation from identified polluters in polluted industrial clusters. The said directions are set out in later part of this order.
2. The matter has been earlier dealt with inter alia vide orders dated 13.12.2018 and 10.07.2019 in the light of Comprehensive

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V. Lakshmi

Environmental Pollution Index (CEPI) which includes weightages on nature of pollutants, ambient pollutant concentrations, receptors (number of people affected) and additional high risk element prepared by the CPCB in exercise of its statutory functions under the Air (Prevention and Control of Pollution) Act, 1981 (the Air Act), the Water (Prevention and Control of Pollution) Act, 1974, (the Water Act) and the Environment (Protection) Act, 1986 (the EPA Act). Based on the data with regard to pollution, the areas are ranked as 'critically polluted area' (CPA), 'severely polluted area' (SPA) and 'other polluted areas' (OPAs).

3. Vide order dated 13.12.2018, this Tribunal directed the Pollution Control Boards / Pollution Control Committees (PCBs/PCCs) to finalize time bound action plan to bring all the Polluted Industrial Areas (PIAs) within safe parameters as per the Air Act, the Water Act and the EPA Act. Accordingly, report was compiled by the CPCB and furnished to the MoEF&CC as shown by a letter dated 17.05.2019 which was handed over during the hearing before this Tribunal on 10.07.2019.

4. After considering the said data, this Tribunal in the order dated 10.07.2019 held that the Rule of Law required prohibiting polluting activities to protect the environment and public health. While remedial action may certainly be planned, current violation of law could not be ignored and was actionable by way of stopping polluting activities, initiating prosecution and recovering compensation on 'Polluter Pays' principle. The statutory authorities are accountable for performing their statutory duties. Referring to some of the earlier orders on the subject, this Tribunal observed:

"7. Ill effects of industrial pollution on the environment and public health are well acknowledged. This has made it necessary to strictly apply the principles of 'Sustainable Development' and permit any activity to be carried out without degrading the environment. The statutory scheme under the Air Act, the Water Act and the EPA Act provides for standards for air and water quality which must be maintained and violation thereof is a criminal offence<sup>1</sup>. Any violation has to be visited with stopping of polluting activity, prosecution and compensation for restoration of environment. Accordingly, in the order dated 13.12.2018 this Tribunal observed:

"5. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.

6. Dust, smoke, fume and toxic gas emissions occur as a result of highly polluting industries such as thermal power plants, coal mines, cement, sponge iron, steel and ferrow alloys, petroleum and chemicals unless right technology is used and precaution taken. Industry specific clusters have not only become hazardous but also cause irreparable damage to our ecology and environment, often breaching the environment's carrying capacity, adversely affecting public health.

7. In Karnataka Industrial Areas Development Board vs. C. Kenchappa & Ors<sup>2</sup>, the Hon'ble Supreme Court observed, as guiding rules for Sustainable Development, that humanity must take no more from nature than man can replenish and that people must adopt lifestyles and development paths that work within the nature's limit. In Vellore Citizens Welfare Forum Vs. Union of India, the Hon'ble Supreme Court recognized the Precautionary Principle and explained that environmental measures by the State Government and the statutory authorities

<sup>1</sup> Section 7 read with Section 15 of the EPA Act, Section 24 read with Section 41 and Section 45A of the Water Act, Section 21 and Section 22 read with Section 37 of the Air Act.

<sup>2</sup> (2006) 6 SSC 383

*must anticipate, prevent and attack the causes of environmental degradation.*

*8. This Tribunal has applied the same principles in deciding matters before it in terms of Section 20 of the National Green Tribunal Act 2010.*

*9 to 12.....xxxx.....xxxx.....xxxx*

*13. The action plan to be prepared in the States may be done by the Committee constituted by the Chief Secretary within one month from today as several Departments may be involved in the exercise. The final preparation of the action plan including its execution may be overseen by the Chief Secretary of the concerned State, along with the other connected major environmental issues of the States, such as pollution of river stretches, nonattainment cities in terms of air quality and solid waste management, utilization of treated sewage, covered by order of this Tribunal dated 20.09.2018 in Original Application No. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted: CPCB", order dated 08.10.2018 in Original Application No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", order dated 20.08.2018 in Original Application No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 and order dated 27.11.2018 in Original Application No. 148/2016, Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors. The Chief Secretary will take meetings on all these issues once in three months (quarterly) and will forward Report to NGT by e-mail."*

*8. We may also note that on 16.01.2019, while considering the issue of compliance of Solid Waste Management Rules, 2016 and other Waste Management Rules in O.A. No. 606/2018, Compliance of MSW Rules, 2016, the Tribunal required the presence of the Chief Secretaries in person after monitoring the subjects mentioned in the said order which included polluted industrial clusters.*

*9. Accordingly, the Chief Secretaries appeared before this Tribunal and filed their respective versions on the subject. They have been asked to take necessary steps to enforce the environment norms and furnish periodical*

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reports to this Tribunal. The directions include monitoring of important environmental issues including the issue of polluted industrial clusters by a Central Monitoring Committee with representatives from the Central Government and the Chief Secretaries of the States, undertaking carrying capacity study of the areas where violation of environmental norms is established, training programme of the officers concerned with the enforcement of the environmental norms, preparation of annual environmental plan for the country giving status of gaps in compliance of environmental norms.<sup>3</sup> The Tribunal noted the private studies which may need to be verified assessing the number of deaths and diseases from pollution.<sup>4</sup>

"38. Death attributable to pollution to be 2.51 million in 2015, highest in the world. Air pollution, the number of deaths in India from ambient air pollution was 1.09 million, while deaths from household air pollution from solid fuels were 0.97 million. In the case of water pollution, 0.5 million deaths were caused by unsafe water source, while unsafe sanitation caused 0.32 million deaths. Deaths from air pollution were a result of diseases such as heart disease, stroke, lung cancer, and chronic obstructive pulmonary disease (COPD). Pollution has been responsible for the most non communicable disease deaths. India ranks a dismal 110 of 149 countries on the Sustainable Development Index. With rapid urbanization, the country is facing massive waste management challenge. Over 377 million urban people live in 7,935 towns and cities and generate 62 million tonnes of municipal solid waste per annum. Only 43 million tonnes (MT) of the waste is collected, 11.9 MT is treated and 31 MT is dumped in landfill sites. An alarming 80% of India's surface water is polluted. Indian cities generate 10 billion gallons or 38 billion litres of municipal waste water every day, out of which only 29% of it is treated.

40. In case extent of convictions for the environment related offences do not correspond to the extent of crime, paradigm shift in policies and strategies for implementation of law may need to be considered. Similarly, the mechanism for recovery of compensation may need to be revised on that pattern. Such review of policy cannot be left to the Local Bodies or the Pollution Control Boards but has to be at highest level in the State and further review at the national level. As noted in some of the studies, the ranking of the country

<sup>3</sup> O.A 606/2018, order dated 17.05.2019, at para 27

<sup>4</sup> Ibid

*in compliance of environmental norms needs to be brought to respectable higher position which may be possible only if there is change in policies and strategies for implementation of necessary norms at every level in right direction. The scale of compensation needs to be suitably revised so that the same is deterrent and adequate to meet the cost of reversing the pollution.”*

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11. During the hearing today, a copy of the letter dated 17.05.2019 was handed over by the Learned Counsel for the CPCB, indicating the latest CEPI scores for 100 polluted industrial areas/clusters monitored during 2018. The said scores are as follows:

**The CEPI Scores in descending order for Industrial Areas/Clusters monitored during 2018**

Sl. No.	Name of Polluted Industrial Areas (PIAs)	Air	Water	Land	* CEPI Score	# Status of Environment
1.	Tarapur(Maharashtra)	72.00	89.00	59.25	93.69	Ac_Wc_Ls
2.	Najafgarh-Drain basin including Anand Parbat, Naraina, Okhla, Wazirpur(Delhi)	85.25	86.00	55.75	92.65	Ac_Wc_Ls
3.	Mathura(Uttar Pradesh)	86.00	81.00	45.00	91.10	Ac_Wc_Ln
4.	Kanpur(Uttar Pradesh)	66.00	85.00	45.00	89.46	Ac_Wc_Ln
5.	Vadodara(Gujarat)	82.00	80.75	48.75	89.09	Ac_Wc_Ln
6.	Moradabad(Uttar Pradesh)	76.00	71.50	68.75	87.80	Ac_Wc_Lc
7.	Varanasi-Mirzapur(Uttar Pradesh)	67.50	80.00	39.63	85.35	Ac_Wc_Ln
8.	Bulandsahar-Khurza(Uttar Pradesh)	79.50	76.00	36.75	85.23	Ac_Wc_Ln
9.	Gurgaon(Haryana)	70.00	80.00	36.75	85.15	Ac_Wc_Ln
10.	Manali (Tamil Nadu)	59.75	72.25	71.75	84.15	As_Wc_Lc
11.	Panipat(Haryana)	66.00	72.75	60.00	83.54	Ac_Wc_Lc
12.	Firozabad(Uttar Pradesh)	76.00	72.00	32.50	81.62	Ac_Wc_Ln
13.	Udham Singh Nagar (Uttarakhand)	33.00	79.50	26.00	81.26	An_Wc_Ln
14.	Jodhpur (Rajasthan)	67.00	66.00	65.00	81.16	Ac_Wc_Lc
15.	Pali (Rajasthan)	66.00	65.00	65.50	80.48	Ac_Wc_Lc
16.	Ankleshwar (Gujarat)	72.00	57.50	51.00	80.21	Ac_Ws_Ls
17.	Gajraula Area(Uttar Pradesh)	71.00	70.00	45.00	80.14	Ac_Wc_Ln
18.	Vapi (Gujarat)	66.00	75.00	30.00	79.95	Ac_Wc_Ln
19.	Siltara Industrial Area	76.00	51.75	31.75	79.94	Ac_Ws_Ln

	(Chhattisgarh)					
20.	Bhiwadi (Rajasthan)	66.50	71.00	44.75	79.63	Ac_Wc_Ln
21.	Vellore -North Arcot (Tamil Nadu)	49.00	75.00	35.75	79.38	An_Wc_Ln
22.	Sanganer Industrial Area (Rajasthan)	65.00	71.88	39.50	79.10	Ac_Wc_Ln
23.	Byrnihat (Assam)	67.00	70.50	39.50	78.31	Ac_Wc_Ln
24.	Peenya(Karnataka)	41.00	66.00	70.00	78.12	An_Wc_Lc
25.	Jaipur (Rajasthan)	61.88	71.88	31.75	77.40	Ac_Wc_Ln
26.	Surat (Gujarat)	46.00	68.25	56.00	76.43	An_Wc_Ls
27.	Chandrapur (Maharashtra)	75.00	23.75	23.75	76.41	Ac_Wn_Ln
28.	Agra(Uttar Pradesh)	60.00	66.88	47.00	76.22	Ac_Wc_Ln
29.	Pattancheru Bollaram (Telangana)	56.00	70.00	32.25	75.42	As_Wc_Ln
30.	Jalandhar (Punjab)	53.50	66.88	44.50	74.76	As_Wc_Ln
31.	Ludhiana (Punjab)	53.50	71.00	16.00	73.48	As_Wc_Ln
32.	Tiruppur (Tamil Nadu)	33.00	65.00	64.00	72.39	An_Wc_Lc
33.	Ghaziabad(Uttar Pradesh)	57.50	66.00	32.25	72.30	As_Wc_Ln
34.	Mettur (Tamil Nadu)	41.25	19.38	69.38	71.82	An_Wn_Lc
35.	KIADB Industrial Area, Jigini, Anekal (Bengaluru)	52.00	66.00	28.25	70.99	As_Wc_Ln
36.	Vatva(Gujarat)	57.00	66.00	25.50	70.94	As_Wc_Ln
37.	Raipur (Chhattisgarh)	67.00	45.75	25.00	70.77	Ac_Wn_Ln
38.	Rajkot(Gujarat)	51.75	61.50	45.75	70.62	As_Wc_Ln
39.	Aurangabad(Maharashtra)	45.00	65.38	28.75	69.85	An_Wc_Ln
40.	Dombivali (Maharashtra)	62.00	63.50	27.25	69.67	Ac_Wc_Ln
41.	Nashik(Maharashtra)	56.50	60.00	42.00	69.49	As_Wc_Ln
42.	Batala (Punjab)	63.00	62.75	25.50	68.92	Ac_Wc_Ln
43.	Noida(Uttar Pradesh)	59.75	62.75	27.00	68.76	As_Wc_Ln
44.	Baddi(Himachal Pradesh)	63.00	63.75	19.75	68.26	Ac_Wc_Ln
45.	Vijayawada(Andhra Pradesh)	60.50	49.25	38.75	68.04	Ac_Wn_Ln
46.	Bandel (West Bengal)	59.50	47.00	42.75	67.64	As_Wn_Ln
47.	Ramgarh(Jharkhand)	56.75	50.00	46.25	66.75	As_Ws_Ln
48.	Kukatpally (Telangana)	43.75	61.00	32.00	66.46	An_Wc_Ln
49.	Ib-Valley (Orissa)	48.75	59.00	36.75	66.35	An_Ws_Ln
50.	Tuticorin (Tamil Nadu)	29.75	46.00	61.00	66.34	An_Wn_Lc
51.	Navi Mumbai(Maharashtra)	56.00	63.00	16.00	66.32	As_Wc_Ln
52.	Meerut(Uttar Pradesh)	52.00	65.00	6.00	66.09	As_Wc_Ln
53.	Parwanoo(Himachal Pradesh)	19.00	61.88	53.75	65.77	An_Wc_Ls
54.	Kala Amb(Himachal Pradesh)	17.00	64.00	27.75	65.70	An_Wc_Ln

55.	Bidar(Karnataka)	31.00	60.00	45.50	65.64	An_Wc_Ln
56.	Durgapur (West Bengal)	62.50	43.50	18.75	65.56	Ac_Wn_Ln
57.	Aligarh(Uttar Pradesh)	56.25	61.88	11.88	64.42	As_Wc_Ln
58.	Hajipur(Bihar)	57.50	41.13	39.25	64.36	As_Wn_Ln
59.	Hazaribagh(Jharkhand)	61.00	20.00	41.00	64.20	Ac_Wn_Ln
60.	Coimbatore (Tamil Nadu)	47.25	53.75	45.25	63.64	An_Ws_Ln
61.	Singrauli (UP & MP)	45.00	57.25	27.75	62.59	An_Ws_Ln
62.	Cuddalore (Tamil Nadu)	25.00	58.25	41.25	62.56	An_Ws_Ln
63.	Faridabad(Haryana)	55.25	53.75	28.75	62.17	As_Ws_Ln
64.	Bhavnagar (Gujarat)	61.00	15.50	15.50	61.94	Ac_Wn_Ln
65.	Howrah (West Bengal)	60.50	20.00	16.00	61.76	Ac_Wn_Ln
66.	Paradeep (Orissa)	43.00	57.50	17.00	60.61	An_Ws_Ln
67.	Erode (Tamil Nadu)	34.13	47.00	52.75	60.33	An_Wn_Ls
68.	Saraikela (Jharkhand)	57.75	17.50	34.00	60.26	As_Wn_Ln
69.	Kattedan(Telangana)	42.25	50.75	45.25	60.17	An_Ws_Ln
70.	Dhanbad(Jharkhand)	43.00	57.50	12.50	59.78	An_Ws_Ln
71.	Indore(Madhya Pradesh)	18.50	56.88	20.75	58.53	An_Ws_Ln
72.	Bhadravati(Karnataka)	45.00	52.00	30.00	58.48	An_Ws_Ln
73.	Mandideep (Madhya Pradesh)	56.00	55.25	10.00	58.43	As_Ws_Ln
74.	Mangalore(Karnataka)	15.00	54.50	54.25	58.20	An_Ws_Ls
75.	Barajamda(Jharkhand)	51.88	25.63	46.75	57.64	As_Wn_Ln
76.	Korba (Chhattisgarh)	43.75	17.75	54.00	57.57	An_Wn_Ls
77.	Ahmedabad(Gujarat)	53.50	48.50	16.00	57.11	As_Wn_Ln
78.	Haridwar (Uttarakhand)	50.75	52.38	13.75	55.70	As_Ws_Ln
79.	Asansol (West Bengal)	54.00	16.25	13.75	55.03	As_Wn_Ln
80.	Chembur(Maharashtra)	52.25	50.75	10.00	54.67	As_Ws_Ln
81.	Morbi (Gujarat)	51.00	47.25	14.00	54.24	As_Wn_Ln
82.	Mandi Govindgarh (Punjab)	23.75	53.75	1.50	53.91	An_Ws_Ln
83.	Raichur(Karnataka)	32.75	47.88	32.50	53.42	An_Wn_Ln
84.	West Singhbhum(Jharkhand)	51.88	25.88	11.25	53.28	As_Wn_Ln
85.	Greater Kochin (Kerala)	47.38	35.88	29.50	52.94	An_Wn_Ln
86.	Pimpari-Chinchwad(Maharashtra)	52.00	6.25	5.25	52.16	As_Wn_Ln
87.	Gwalior (Madhya Pradesh)	50.00	43.13	7.75	51.67	As_Wn_Ln
88.	Junagarh (Gujarat)	47.00	25.00	35.00	51.64	An_Wn_Ln
89.	Jajpur (Orissa)	43.50	26.25	41.25	49.62	An_Wn_Ln
90.	Nagda -Ratlam (Madhya Pradesh)	12.00	47.00	28.00	48.78	An_Wn_Ln

91.	Jamshedpur(Jharkhand)	46.00	19.25	20.25	48.10	An_Wn_Ln
92.	Mahad(Maharashtra)	41.00	35.75	29.00	47.12	An_Wn_Ln
93.	Bhillai-Durg (Chhattisgarh)	43.00	32.75	19.75	46.69	An_Wn_Ln
94.	Angul Talchar (Orissa)	44.75	13.25	23.00	46.43	An_Wn_Ln
95.	Halda (West Bengal)	45.00	35.00	3.75	45.72	An_Wn_Ln
96.	Visakhapatnam (Andhra Pradesh)	27.25	12.75	42.75	44.74	An_Wn_Ln
97.	Dewas (Madhya Pradesh)	28.00	31.63	31.75	37.79	An_Wn_Ln
98.	Jharsuguda (Orissa)	36.00	21.50	8.75	37.20	An_Wn_Ln
99.	Digboi (Assam)	23.50	25.25	6.50	26.39	An_Wn_Ln
100.	Pithampur (Madhya Pradesh)	13.50	19.50	6.75	20.23	An_Wn_Ln

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2. Question for consideration is whether mere making of action plans obviates the requirement of enforcing the law. Continued polluting activities are criminal offences under the law of the land. The rule of law requires prohibiting such activities to<sup>5</sup> safeguard the environment and the innocent victims.<sup>6</sup>

13. The answer has to be in the negative. Once the industrial clusters have been notified as polluting, while action plans may certainly be prepared, the polluting activity, which is a criminal offence, cannot be allowed to be continued. The essence of rule of law is that no activity which is against the law is allowed to continue and the person violating the law is punished according to law.<sup>7</sup> Thus merely requiring improvement does not obviate the need for punishing the law violators/polluters; stopping polluting activity and recovering compensation for the damage already caused so as to recover the cost of restoration<sup>8</sup> is the

<sup>5</sup> Under Section 5 of the EPA Act, Section 31A of the Air Act and Section 33A of the Water Act, the power of Board to give directions includes the power to direct the closure, prohibition or regulation of any industry, operation or process; or the stoppage or regulation of the supply of electricity or water or any other service.

<sup>6</sup> [https://www.thelancet.com/journals/lanplh/article/PIIS2542-5196\(18\)30261-4/fulltext](https://www.thelancet.com/journals/lanplh/article/PIIS2542-5196(18)30261-4/fulltext) stating 1.24 million deaths in India in 2017, which were 12.5% of the total deaths, were attributable to air pollution, including 0.67 million from ambient particulate matter pollution and 0.48 million from household air pollution. <sup>7</sup> Goa Foundation Vs. Union of India and Ors., (2014) 6 SCC 590, at para 72-75, the Supreme Court noted the power that rests with the Pollution Control Board under Section 31 A of the Air Act and Section 33 A of the Water Act and directed that the authorities should take stringent actions in line with these power in cases of polluting industries. <sup>8</sup> Tirupur Dyeing Factory Owners Association Vs. Noyyal River Ayacutdars Protection Association & Ors., (2009) 9 SCC 737, in paras 26, 27, 33 & 34, the Supreme Court emphasis on developmental activities to be such that it does not compromises with the ability of the future generation to meet their needs and in this regard, authorities are to take into consideration the macro effect of wide-scale land and environmental degradation caused by absence of remedial measures.

<sup>7</sup> Goa Foundation Vs. Union of India and Ors., (2014) 6 SCC 590, at para 72-75, the Supreme Court noted the power that rests with the Pollution Control Board under Section 31 A of the Air Act and Section 33 A of the Water Act and directed that the authorities should take stringent actions in line with these power in cases of polluting industries.

<sup>8</sup> Tirupur Dyeing Factory Owners Association Vs. Noyyal River Ayacutdars Protection Association & Ors., (2009) 9 SCC 737, in paras 26, 27, 33 & 34, the Supreme Court emphasis on

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mandate of law. This having not been done, the Tribunal is under a duty to direct the statutory regulators to perform their functions and take steps forthwith for stopping polluting activities, initiating prosecutions against the polluters and assessing and recovering compensation from such identified polluters at least for five years which is the period specified under Section 15(3) of the National Green Tribunal Act, 2010.

14. We reiterate that economic development is not to be at the cost of health of the public and in violation of law of the land. Unless the polluting industries tackle the problem they have created, their operations have to be stopped/suspended.<sup>9</sup> Reference may be made to the judgement in the case of *Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors.*<sup>10</sup>

*“Respondents 4 to 8 have earned the dubious distinction of being categorised as ‘rogue industries’. They have inflicted untold misery upon the poor, unsuspecting villagers, de-spoiling their land, their water sources and their environment – all in pursuance of their private profit. They have forfeited all claims of any consideration by this Court. Accordingly, we herewith order the closure of all plants and factories of Respondents 4 to 8 located in Bichhri village. The RPCB is directed to seal all factories/units/plants of the said respondents forthwith.”*

15. We may note that this Tribunal has dealt with cases of industrial pollution and exercising its jurisdiction under Sections 14, 15 and 20 of the NGT Act, 2010 directed the regulatory authorities to prohibit polluting activities, prosecute the polluters and assess and recover compensation. In the case of *Morbi Industrial Cluster*,<sup>11</sup> which ranks at 81 based on its CEPI score, (where air pollution is critical though overall index places it in OPA), the Tribunal noted the air quality as shown in the inspection report furnished in the said case, to be as follows:

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developmental activities to be such that it does not compromise with the ability of the future generation to meet their needs and in this regard, authorities are to take into consideration the macro effect of wide-scale land and environmental degradation caused by absence of remedial measures.

<sup>9</sup> *M.C Mehta (Badkhal and Surajkund Lakes Matters) vs. Union of India & Ors.*, (1997) 3 SCC 715 at para 10 & 11, where the Supreme Court prohibited any construction activities around the said lakes on account of precautionary principle to protect these lakes; *Vellore Citizens Welfare Forum Vs. Union of India & Ors.*, (1996) 5 SCC 647 at para 9, where the Supreme Court discussed the rights guaranteed under Article 21 of the Constitution of India and directed that all tanneries which have not obtained the consents will be not reopened and that no new tanneries will be permitted to be open in the prohibited area.

<sup>10</sup> (1996) 3 SCC 212 at para 70.

<sup>11</sup> Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), *Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors.*

*“Ambient Air Quality Status: As per National Green Tribunal committee report average ambient air quality (7 Stations) monitored PM10 = 552.66 µg/m<sup>3</sup>, PM2.5 = 289.61 µg / m<sup>3</sup>, SO<sub>2</sub> = 152.81 µg / m<sup>3</sup>. Compared to that, Average ambient air quality monitored (4 Stations) in last 3 months (Aug- 18 to Nov-18) is PM10 = 199.1 µg /m<sup>3</sup>, PM2.5 = 60.6 µg /m<sup>3</sup>. Though not meeting with standards, this shows improvement in air quality of MorbiWankner Region.”*

16. *Since the industries in the said area were operating in violation of Air Act, having adverse consequences on health and environment, applying the Sustainable Development and Precautionary principles, the Tribunal directed the GPCB to close all the coal gasifier industries and take steps for prosecution of such industries which violated the law and recover compensation for the damage to the public health to be assessed by a Joint Committee of GPCB, CPCB and NEERI, taking into account the cost of restoration of the environment and the element of deterrence.<sup>12</sup>*

17. *The Tribunal observed:*

*“22. Purpose of economic development in any region is to provide opportunities for improved living by removing poverty and unemployment. While industrial development invariably creates more jobs in any region, such development has to be sustainable and compliant with the norms of environment. In absence of this awakening or tendency for monitoring, industrialization has led to environmental degradation on account of industrial pollution. It is imperative to ensure that steps are taken to check such pollution to uphold statutory norms. Adequate and effective pollution control methods are necessary.*

*23. We may also note that as per data compiled by the CPCB Morbi Wankaner is one of the polluted industrial clusters. Vide order dated 13.12.2018 in Original Application No. 1038/2018, this Tribunal considered the subject matter of critically polluted industrial clusters and directed preparation of action plans by the respective States for remedying the situation.*

*24. Even though, this area is polluted but not ‘critically polluted’, the same may not be covered by the said order, but the fact remains that there is high amount of pollution as shown by the latest report of the GPCB quoted above in para no. 13.*

<sup>12</sup> Order dated 06.03.2019 in Original Application No. 20/2017 (WZ), Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors

PM10 is equal to 552.66 and PM2.5 is equal to 289.61. Stringent measures are, thus, required in the interest of protection of environment and public health.

25. Accordingly, we allow the applications and direct the GPCB to close all coal gasifiers industries and units operating with the help of coal gasifiers without prejudice to such units switching over to non-coal gasifiers or PNG or technology consistent with the above report. The GPCB must initiate immediate steps for prosecution of the industries which have operated in violation of law and recover compensation for causing damage to the environment and public health. This amount may be assessed by a Committee with representatives of CPCB, GPCB and NEERI. The CPCB will be the nodal agency for coordination and compliance. The Committee may suggest restoration plan.”

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22. In view of water pollution caused by absence/dysfunctional CETPs/ETPs/STPs, the Tribunal has, in the case of *Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors.*<sup>13</sup> directed all defaulting industries, other than green and white category, connected with CETP, to make deposits with the CPCB towards interim environmental compensation, pending assessment of actual compensation and further action<sup>14</sup>

(i) Large Industries – Rs. 1 crore each

(ii) Medium Industries – Rs. 50 Lakhs each

(iii) Small Industries – Rs. 25 Lakhs each

23. **In the present case, in view of massive exercise already done by CPCB, it is not necessary to require any further verification about the existence of pollution in the said PIAs.** The Tribunal can direct that the polluting activities cannot be allowed to continue till adequate measures are taken as the Tribunal is bound to apply the ‘Sustainable Development’<sup>15</sup> ‘Precautionary’<sup>16</sup> and ‘Polluter Pays’<sup>17</sup>

<sup>13</sup> O.A 95/2018, order dated 11.01.2019

<sup>14</sup> Para 55, of O.A 95/2018, order dated 11.01.2019

<sup>15</sup> M.C Mehta Vs. Union of India (1997) 2 SCC 353, where the Supreme Court of India held – The development of industry is essential for the economy of the country, but at the same time the environment and the ecosystems have to be protected. The pollution created as a consequence of development must be commensurate with the carrying capacity of our ecosystem.

<sup>16</sup> M.C Mehta vs. Union of India & Ors., (2009) 6 SCC 142, at para 23, 30 & 46, the Supreme Court addressed the issue of wide threat to forest ecology vis-à-vis the mining activities in the Aravalli hills and explained that it is important to evoke the precautionary principle to impose complete ban on mining in the Aravalli Range in state of Haryana

<sup>17</sup> Indian Council for Enviro Legal Action & Ors. Vs. Union of India & Ors., (1996) 3 SCC 212 Para 16, Vellore Citizens Welfare Forum Vs. Union of India & Ors. (1996) 5 SCC 647 Para 12-18 – holding that “Polluter Pay” principle is ‘accepted principle and part of environmental law of the

principle under Section 20 of the National Green Tribunal Act, 2010 to protect the environment and the victims. **The statutory regulatory bodies can be required to straightaway identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the red and orange category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation. Pending such assessment, interim compensation may be recovered on the scale adopted by this Tribunal in the case of Vapi industrial area.**<sup>18</sup>

24. CPCB has compiled data of industrial clusters which are polluting in terms of air, water and other norms together. Under the law, even air pollution or water pollution or other pollution, are independent offences. The sustainable development and precautionary principle require any polluting activity to be prohibited and compensation recovered for damage caused from polluters. If there is air pollution, actionable under the Air Act, even if there is no violation of Water Act or EPA Act, such pollution cannot be ignored. There has to be prosecution, stopping of polluting activity and recovery of compensation for restoration of the environment. We have seen that even when norms of air, water and other pollution are being violated, prosecution, stopping of polluting activities and recovery of compensation is not taking place for which there is no justification. **Likewise action to prohibit polluting activity, initiating prosecution and recovery of compensation is required not merely for the PIAs based on violation of norms under all the heads, but also for areas where air, water or other pollution is found individually. Thus areas not covered by PIAs are also required to be governed by our directions for enforcing the law by way of stopping polluting activity and taking other steps. The fact that such pollution is taking place is evidenced by there being acknowledged pollution in the form of 351 polluted river stretches.<sup>19</sup> and 102 non-attainment cities.<sup>20</sup>**
25. CPCB must compile data of polluted industrial areas not confined to more than one parameters as is now being

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country, even without specific statute. M.C Mehta Vs. Union of India & Ors., W.P (C) No. 13029/2015 order dated 24.10.2017 of the Supreme Court of India., O.A 95/2018, order dated 11.01.2019 & O.A No. 593/2017, order dated 03.08.2018: The Tribunal directed CPCB to take penal action against those accountable for failure in setting up CETPs/STPs/STPs and to recover compensation for damage to the environment.

<sup>18</sup> Supra 15

<sup>19</sup> O.A. 673/2018, News Item Published in 'The Hindu' authored by Shri. Jacob Koshy titled "More river stretches are now critically polluted; CPCB", Order dated 20.09.2018

<sup>20</sup> O.A. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15" order dated 08.10.2018

done, but also with respect to polluted areas based on water, air or other pollution individually. Compiling data for categorizing areas as polluted areas based on water pollution alone, or air pollution or other pollution alone may be a step in the right direction. Let this be now done in the next three months, with the assistance of State PCBs/PCCs or other experts. In this regard we may note that dealing with the industrial water pollution, this Tribunal directed the CPCB to compile its monitoring report with reference to 97 CETPs installed in different states as this was linked to 100 PIAs also.<sup>21</sup>

26. Needless to state that there is no right to carry on business in violation of pollution norms and right of statutory authorities is coupled with duty. Such right, does not carry any unlimited discretion of not taking action when pollution norms are violated.

27. **In view of the material compiled by the CPCB, with the assistance of SPCBs/PCCs, in respect of polluted industrial areas, where action is not being taken by statutory authorities, the Tribunal has to exercise its jurisdiction of directing performance of statutory functions and duties by the State boards/committees, following similar direction by the Apex Court.**<sup>22</sup>

28. **Accordingly, we direct the CPCB in coordination with all State PCBs/PCCs to take steps in exercise of statutory powers under the Air (Prevention and Control of Pollution) Act, 1981, Water (Prevention and Control of Pollution) Act, 1974, Environment (Protection) Act, 1986 or any other law to prohibit operation of polluting activities in the said CPAs and SPAs within three months and furnish a compliance report to this Tribunal. The Central Pollution Control Board, in coordination with the State Boards/PCBs may make assessment of compensation to be recovered from the said polluting units for the period of last 5 years, taking into account the cost of restoration and cost of damage to the public health and environment and the deterrence element. The scale of deterrence may be related to the period and the frequency of defaults. Such other factors as may be found relevant may also be taken into account. No further industrial activities or expansion be allowed with regard to 'red' and**

<sup>21</sup> O.A No. 593/2017, order dated 19.02.2019, Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.

<sup>22</sup> M.C Mehta (Calcutta Tanneries' Matter) Vs. Union of India & Ors., (1997) 2 SCC 411, at para 17, the Supreme Court directed the Board to take action against defaulting tanneries which, including those which had not complied with the conditions under Water Act as mentioned in their consents. In M.C Mehta Vs. Union of India & Ors., (2004) 6 SCC 588, paras 37,48, 517 69, the Supreme Court passed direction on closure of industrial units which were illegally operating and were in violation of the Master Plan

**'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units or expansion is found viable having regard to the carrying capacity of the area and environmental norms. Pending assessment of compensation, interim compensation be recovered at the scale adopted by this Tribunal in the case of Vapi Industrial area as mentioned in para 22 above.**

**29. We further direct CPCB, with the assistance of SPCBs/PCCs or other experts, to compile information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and other pollution norm separately and notify such information on public domain within three months. On completing this exercise, action against identified individual polluters may be initiated on the same pattern on which direction have been issued in para 28 and furnish a report to this Tribunal in this regard also, before the next date.**

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**31. Thus, while CPCB was to compile data separately with reference to different type pollution in addition to comprehensive pollution, the State Boards /Committees or other regulatory bodies were to take action against the polluters in the said areas where data already compiled established existence of pollution so that load of pollution could be brought down for compliance of law and for protection of environment and health."**

5. The above order was clarified vide order dated 23.08.2019 as follows:-

**"10. What the Tribunal has directed is inter alia to "identify the particular industrial units in the said PIAs that are causing pollution, particularly those units which fall under the 'red' and 'orange' category and take action against them by way of closing the polluting activity, initiating prosecution and assessing and recovering compensation" 9. No ground whatsoever has been shown to review the said direction. Further direction of the Tribunal is that "No further industrial activities or expansion be allowed with regard to 'red' and 'orange' category units till the said areas are brought within the prescribed parameters or till carrying capacity of area is assessed and new units**

80.

or expansion is found viable having regard to the carrying capacity of the area and environmental norms." 10 Objection to this direction is that there may be 'red' or 'orange' category units which may not in any manner add to the pollution. If it is so, all that is required is to determine viability of such units on 'Precautionary' principle by an appropriate mechanism. Reasons for doing so are that the area as per data available is polluted and 'red' and 'orange' category have higher potential for pollution. There is no absolute bar to such units being set up if they are found to be viable. This clarification should take care of any possible apprehension that the order of the Tribunal will obstruct any legitimate industrial activity. The MoEF&CC can forthwith devise an appropriate mechanism to ensure that new legitimate activity or expansion can take place after due precautions are taken in the areas in question by 'red' and 'orange' category of units.

11. Coming to the apprehension of the CPCB, it is clear from paras 28 and 32 of the order reproduced above that action has to be taken only against polluting activities. If any unit is compliant with the norms, such unit is not affected. There is no basis for apprehension that compensation may have to be paid twice. The provisions of Air Act, Water Act and EPA Act and the rules or other environment norms are to be enforced not only against the industrial units but also against every polluting activity whether the same has already been set up or is yet to be set up in terms of provisions of the law in question. This being the undisputed legal position, no further clarification remains necessary."

6. Status report dated 01.11.2019 has been filed by the CPCB as follows:

**"2.0 Action taken by CPCB**

Actions taken for complying Hon'ble NGT orders in the matter of OA No. 1038/ 2018 are as follows:

- Since CEPI report including CEPI score, industrial areas covered under CPA & SPA; list of critical pollutants in CPA & SPA etc. is under consideration of MoEF&CC, CPCB requested MoEF&CC vide letter dated 9/9/2019 seeking

approval to share the information with SPCBs **(Annexure V)**.

- To comply point no. (i) to (iii) of order dated 10/7/2019, CPCB requested all concerned SPCBs/PCCs vide letter dated 23/9/2019, to ensure that environmental surveillance mechanism is in place particularly in polluted industrial areas and steps taken against polluting activities not-complying with prescribed norms **(Annexure-VI)**. Further, CPCB requested all concerned SPCBs/PCCs vide letter dated 25/10/2019, to provide the updated status on the action taken for compliance of Hon'ble NGT Order **(Annexure-VII)**.

- To comply point no. (iv) of the order dated 10/7/2019, CPCB compiled information with regard to polluted industrial areas based on water pollution norms separately, air pollution norms separately and ground water pollution norm separately and the list was submitted to MoEF&CC on 26/9/2019 for consideration and approval.

- To comply point no. (iii) of the order dated 23/8/2019, CPCB has requested MoEF&CC vide letters dated 13/9/2019 and 3/10/2019 to devise an appropriate mechanism to ensure that new legitimate activity or expansion can take place after due precautions are taken in the areas in question by Red and Orange category of units and circulate to SPCBs/PCCs for implementation **(Annexure-VIII & IX)**.

- MoEF&CC vide letter dated 9/10/2019 asked CPCB to hold a consultation meeting with stakeholders to finalise mechanism. Accordingly, a meeting was organised with concerned stakeholders to consult draft mechanism prepared by MoEF&CC for environmental management of Critically Polluted Areas (CPAs) and Severely Polluted Areas (SPAs) and consideration of projects listed in Red & Orange categories in those areas. The minutes of the meeting along with mechanism evolved after consultation with stakeholders were sent to MoEF&CC vide letter dated 18/10/2019 for necessary action.

- MoEF&CC vide letter dated 24/10/2019 asked CPCB to share the mechanism with the State /UT Govts. and SPCB/PCCs for implementation **(Annexure-X)**. Accordingly, CPCB vide letter dated 25/10/2019 communicated the mechanism to the concerned State /UT Govts. and SPCB/ PCCs for necessary action **(Annexure-XI)**.

*MoEF&CC also asked CPCB that report regarding CEPI and EPI assessment study may be put up to Ministry for further deliberation, which has been done (Annexure-XII)."*

7. Mechanism circulated by the CPCB by letter dated 24.10.2019 proposes environmental management of CPAs and SPAs and the mitigation measures proposed.
8. As already noted, while every mitigation measures must be taken, this cannot be ground not to take any legal action for violation of law. The status report does not refer to compliance of directions for taking coercive measures for enforcement of the Air Act, the Water Act and the EPA Act by prohibiting operation of polluting activities and assessing and recovering compensation on 'Polluter Pays' principle, including interim compensation of which scale was specified in the said order.
9. In view of the above, since the data compiled so far shows increasing trend of air, water and soil pollution, meaningful action must result in reversing such trend and the violators of law cannot be allowed to have a free run at the core of environment and public health. Inaction by the statutory authorities is also at the cost of Rule of Law which is the mandate of the Constitution and is necessary for meaningful enforcement of legitimate constitutional rights of citizens and basic duty of a welfare State under the Constitution.
10. We may note the observation of the Hon'ble Supreme Court in the subject of accountability of authorities for failing to discharge their duties. In **M.C. Mehta v. UOI & Ors.**, W.P Civil No. 13029/1985 vide order dated 04.11.2019, the Hon'ble Supreme Court observed:

*".....Obviously, it is writ large that the State Governments, Government of NCT of Delhi and civic bodies have miserably failed to discharge their liability as per the directive principles of State Policy which have found statutory expression, they are being made statutory mockery and also the directions of this Court and High Courts in this regard are being violated with impunity.*

*.... Time has come when we have to fix the accountability for this kind of situation which has arisen and is destroying right to life itself in gross violation of Article 21 of the Constitution of India.*

*.... Everybody has to be answerable including the top state machinery percolating down to the level of gram panchayat. The very purpose of giving administration power up to the panchayat level is that there has to be proper administration and there is no room for such activities. The action is clearly tortuous one and is clearly punishable under statutory provisions, besides the violation of the Court's order."*

In **Techi Tagi Tara vs. Rajendra Singh Bhandari and Ors.**, (2018) 11 SSC 734, it was observed:

*"2..... There can be no doubt that the protection and preservation of the environment is extremely vital for all of us and unless this responsibility is taken very seriously, particularly by the State Governments and the SPCBs, we are inviting trouble that will have adverse consequences for future generations. Issues of sustainable development, public trust and intergenerational equity are not mere catch words, but are concepts of great importance in environmental jurisprudence.*

*4. One of the principal attributes of good governance is the establishment of viable institutions comprising professionally competent persons and the strengthening of such institutions so that the duties and responsibilities conferred on them are performed with dedication and sincerity in public interest. This is applicable not only to administrative bodies but more so to statutory authorities- more so, because statutory authorities are the creation of a law made by a competent legislature, representing the will of the people."*

11. The Tribunal has thus no option except to reiterate that meaningful action has to be taken by the State PCBs/PCCs as already directed and action taken report furnished showing the number of identified polluters in polluted industrial areas mentioned above, the extent of

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closure of polluting activities, the extent of environmental compensation recovered, the cost of restoration of the damage to the environment of the said areas, otherwise there will be no meaningful environmental governance. This may be failure of rule of law and breach of trust reposed in statutory authorities rendering their existence useless and burden on the society. On default, the Tribunal will have no option except to proceed against the Chairmen and the Member Secretaries of the State PCBs/PCCs by way of coercive action under Section 25 of the National Green Tribunal Act, 2010 read with Section 51 CPC. Such action may include replacement of persons heading such PCBs/PCCs or direction for stopping their salaries till meaningful action for compliance of order of this Tribunal. The Tribunal may also consider deterrent compensation to be recovered from the State PCBs/PCCs. Such action taken reports strictly in terms of law and order of this Tribunal referred to above may be furnished by the State PCBs/PCCS on or before 31.01.2020 to the CPCB. The CPCB may prepare a tabulated analysis of the same and file a consolidated report before this Tribunal before February 15, 2020 by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in). The CPCB may also revise its mechanism for expansion and new activities by red and orange category of industries in critically/ severely polluted areas consistent with the spirit of the earlier orders of this Tribunal and principles of environmental law to bring down the pollution load and ensure that activities do not further add to such load.

12. A copy of this order may be communicated by the CPCB to all the State PCBs/PCCs forthwith.

List for further consideration on 04.03.2020. CPCB may provide its assessment reports on the subject to the concerned SPCBs/PCCs.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

Saibal Dasgupta, EM

November 14, 2019  
Original Application No. 1038/2018  
AK



86.

Dear Sir,  
I have the honor to acknowledge the receipt of your letter of the 10th inst.

and in reply to inform you that the same has been forwarded to the proper authorities.

I am, Sir, very respectfully,  
Your obedient servant,

J. H. [Name]

[Address]

[City]

[Signature]

[Signature]

[Signature]

[Signature]

[Signature]

[Signature]

[Signature]

[Signature]

[Signature]

[Signature]

[Stamp]

**Hon'ble NGT Matter**

CPCB/IPC-VII/CEPI/NGT Order/2019

Dated: 19.11.2019

To

The Member Secretary  
(List as provided)**Sub: Compliance of Hon'ble NGT Order dated 14.11.2019 in the matter of O.A.  
1038/2019-reg.**

Sir,

With reference to Hon'ble NGT(PB) order of 14.11.2019 in the matter of OA. No. 1038/2018, please find enclosed copy of order of Hon'ble NGT (PB) for information and compliance.

The details of action taken report including no. of identified polluters in polluted industrial areas, the extent of closure of polluting activities, the extent of environmental compensation recovered and cost of restoration of damage to the environment of CPA/SPA may be provided as per format A and B on or before 31.1.2020.

Yours faithfully,

o/c

PK Gupta

(P.K. Gupta)

AD &amp; Div. Head, IPC-VII

Encl: As above

**Copy to:**

1. The Regional Directorate, CPCB (List enclosed) : To interact with SPCBs in the matter & ensure compliance of Hon'ble NGT order
2. Shri Sundeep  
Scientist 'F'  
CP Division  
Ministry of Environment, Forest &  
Climate Change  
Indira Paryavaran Bhavan,  
Aliganj, Jor Bagh Road,  
New Delhi-110003

o/c

PK Gupta

(P.K. Gupta)

## List of SPCBs/PCC

1. The Member Secretary,  
Haryana State Pollution Control Board  
C-11, Sector - 6,  
Panchkula (Haryana)
2. The Member Secretary,  
H. P. State Environment Protection &  
Pollution Control Board  
Him Bhawan, Phase-III,  
Shimla-171 009, Himachal Pradesh
3. The Member Secretary  
Chhattisgarh Environment Conservation  
Board  
Paryavas Bhawan, North Block Sector-19,  
Naya Raipur (C.G.) - 492002.
4. The Member Secretary,  
Punjab Pollution Control Board  
Vatavaran bhawan, Nabha Road,  
Patiala 147001, Punjab
5. The Member Secretary,  
Uttar Pradesh Pollution Control Board  
TC-12V, VibhuthiKhand,  
Gomti Nagar,  
Lucknow 226010, U.P.
6. The Member Secretary,  
Uttarakhand Environment Protection &  
Pollution Control Board  
29/20, Nemi Road,  
Dehradun, Uttarakhand
7. The Member Secretary,  
Delhi Pollution Control Committee  
4<sup>th</sup> Floor, ISBT Building,  
Kashmiri Gate,  
New Delhi-110006
8. The Member Secretary,  
Madhya Pradesh Pollution Control Board  
Paryavaran Parisar, E-5, Arera Colony,  
Bhopal 463016,  
Madhya Pradesh
9. The Member Secretary,  
Rajasthan Pollution Control Board  
A-4, Institutional Area, Jhalana Doongri,  
Jaipur-302 004,  
Rajasthan
10. The Member Secretary,  
Andhra Pradesh Pollution Control Board,  
Paryavaran Bhawan, A-III, Industrial  
Estate, Sanath Nagar, Hyderabad - 500  
018, Andhra Pradesh
11. The Member Secretary,  
Karnataka State Pollution Control Board  
4<sup>th</sup> & 5<sup>th</sup> Floor, Parisara Bhawan,  
No. 49, Church Street,  
Bangalore - 560 001,  
Karnataka
12. The Member Secretary,  
Kerala State Pollution Control Board  
Plamoodu Jn., Pattom Palace,  
Trivandrum 695004,  
Kerala
13. The Member Secretary,  
Tamil Nadu Pollution Control Board,  
No. 76, Mount Salai,  
Guindy,  
Chennai- 600 032
14. The Member Secretary,  
Telangana State Pollution Control Board  
A-3, Industrial Estate,  
Sanath Nagar,  
Hyderabad
15. The Member Secretary,  
Gujarat Pollution Control Board  
Sector 10-A, Gandhi Nagar 382043,  
Gujarat
16. The Member Secretary,  
Maharashtra Pollution Control Board,  
Kalpataru Points, 3-4th floors, Opp. Cine  
Planet, Sion Circle Sion (E),  
Mumbai-400 022

17. The Member Secretary,  
Jharkhand State Pollution Control Board  
T.A. Building, HEC,  
P.O. Dhurwa,  
Ranchi - 834 004
18. The Member Secretary,  
West Bengal Pollution Control Board  
Paribesh Bhavan, 10-A, Block LA,  
Sector III, Salt Lake City,  
Kolkata - 700 091
19. The Member Secretary,  
Pollution Control Board Assam  
Maniram Dewan Rd, Anuradha, Railway  
Colony, Bamunimaidam, Guwahati,  
Assam- 781021
20. The Member Secretary  
Bihar State Pollution Control Board  
Parivesh Bhawan, Plot No. NS-B/2  
Patliputra Industrial Area,  
Patliputra, Patna(Bihar)-800 023
21. The Member Secretary  
State Pollution Control Board, Odisha,  
Paribesh Bhawan, A/118,  
Nilakantha Nagar, Unit-VIII,  
Bhubaneswar- 751012, Odisha

**List of Regional Directorate, CPCB:**

1. The Regional Director,  
Regional Directorate (East),  
Central Pollution Control Board  
Southend Conclave, Block 502,  
5<sup>th</sup> & 6<sup>th</sup> Floors,  
1582 Rajdanga Main Road,  
Kolkata-700107 (West Bengal)
2. The Regional Director,  
Regional Directorate (West),  
Central Pollution Control Board  
Parivesh Bhawan,  
Opp. VMC Ward Office No. 10,  
Subhanpura,  
Vadodara-390023 (Gujarat)
3. The Regional Director,  
Regional Directorate (North),  
Central Pollution Control Board  
Ground Floor, PICUP Bhawan,  
Vibhuti Khand, Gomti Nagar,  
Lucknow-226010 (U.P.)
4. The Regional Director,  
Regional Directorate (South),  
Central Pollution Control Board  
1st & 2nd Floors, Nisarga Bhavan,  
A-Block, Thimmaiah Main Road,  
7<sup>th</sup> D Cross, Shivanagar,  
(Opp. Pushpanjali Theatre)  
Bengaluru-560010 (Karnataka)
5. The Regional Director,  
Regional Directorate (Central),  
Central Pollution Control Board,  
3<sup>rd</sup> Floor, Sahkar Bhawan,  
North IT Nagar,  
Bhopal-462003 (M.P.)
6. The Regional Director,  
Regional Directorate (North-East),  
Central Pollution Control Board  
"TUM-SIR", Lower Motinagar,  
Near Fire Brigade H.Q.,  
Shillong-793014 (Meghalaya)

: To interact with SPCBs in the matter & ensure compliance of Hon'ble NGT order

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Format-A

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas

Name of SPCB/PCC:

I Sl. No.	II Name of the Industrial area	III Type of Industrial area (Severely polluted/Critically Polluted)	IV Industrial Category	V Scale of Operation	VI Total No. of Industries	VII No. of Industries not-complying with Environmental standards	VIII No. of Industries closed down based on closure direction issued	IX Attach a separate sheet with list of industries to whom closure order issued
1			Red	Small Medium Large				
			Orange	Small Medium Large				
			Other Polluting Activities	CETP TSDF Others				
2			Red	Small Medium Large				
			Orange	Small Medium Large				
			Other Polluting Activities	CETP TSDF Others				

Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas

Name of SPCB/PCC:

I Sl. No.	II Name of the Industrial area	III Type of Industrial area (Critically/Severely Polluted Areas)	IV Industrial Category	V Scale of Operation	VI Total No. of Industries	VII No. of Industries Non-complying with Environmental standards in last 5 years	VIII Total amount of Environmental compensation imposed in Lakhs	IX Total amount of Environmental Compensation received in Lakhs
1			Red	Small Medium Large				
			Orange	Small Medium Large				
			Other polluting activities	CETP TSDF Others				
2								

Note: 1. Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided  
 2. Cost of restoration of the damage to the environment of each CPA/SPA may be provided



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

**Hon'ble NGT Matter**

CPCB/IPC-VII/CEPI/NGT Order/2019

Dated: 29.11.2019

To

The Member Secretary  
(List as provided)

**Sub: Compliance of Hon'ble NGT Order dated 14.11.2019 (corrected on 19.11.2019) in the matter of O.A. 1038/2018-reg.**

Sir,

With reference to Hon'ble NGT(PB) order of 14.11.2019 in the matter of OA. No. 1038/2018, corrected on 19.11.2019, CPCB has been directed to provide its assessment reports on the subjects (CEPI) to the concerned SPCBs/PCCs.

Accordingly, please find enclosed the details of CEPI score including criteria pollutants, list of industrial areas of each PIAs and CEPI data sheet. The environmental quality monitoring data will be sent by e-mail.

Yours faithfully,

  
(Prashant Gargava)  
Member Secretary

Encl: As above

Copy to:

1. The Joint Secretary  
CP Division (Water Pollution)  
Ministry of Environment, Forest &  
Climate Change  
Indira Paryavaran Bhavan,  
Aliganj, Jor Bagh Road,  
New Delhi-110003

2. The Regional Directorate, CPCB  
(List enclosed)

: For follow up, please

  
(Prashant Gargava)

(o/c)

93.

### List of SPCBs/PCC

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Shimla-171 009, Himachal Pradesh
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Conservation Board  
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TC-12V, Vibhuthi Khand,  
Gomti Nagar,  
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Madhya Pradesh
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Rajasthan Pollution Control Board  
A-4, Institutional Area,  
Jhalana Doongri, Jaipur-302 004,  
Rajasthan
10. The Member Secretary,  
Andhra Pradesh Pollution Control Board,  
Paryavaran Bhawan, A-III,  
Industrial Estate, Sanath Nagar,  
Hyderabad - 500 018, Andhra Pradesh
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Hyderabad
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Gujarat
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Planet, Sion Circle Sion (E),  
Mumbai-400 022

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Ranchi - 834 004
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Railway Colony, Bamunimaidam,  
Guwahati, Assam- 781021
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Bihar State Pollution Control Board  
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Lucknow-226010 (U.P.)
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1st & 2nd Floors, Nisarga Bhavan,  
A-Block, Thimmaiah Main Road,  
7<sup>th</sup> D Cross, Shivanagar,  
(Opp. Pushpanjali Theatre)  
Bengaluru-560010 (Karnataka)
5. The Regional Director,  
Regional Directorate (Central),  
Central Pollution Control Board,  
3<sup>rd</sup> Floor, Sahkar Bhawan,  
North TT Nagar,  
Bhopal-462003 (M.P.)
6. The Regional Director,  
Regional Directorate (North-East),  
Central Pollution Control Board  
"TUM-SIR", Lower Motinagar,  
Near Fire Brigade H.Q.,  
Shillong-793014 (Meghalaya)

Hon'ble NGT Matter

CPCB/IPC-VII/CEPI/NGT Order/2019 10381-10400

Dated: 30.12.2019

To

The Member Secretary  
(List as provided)

**Sub: Request for submission of Action Plan for improving environmental quality of CPAs/SPAs-reg.**

Sir,

This has reference to CPCB letter no. CPCB/IPC-VII/CEPI/NGT Order/2019, dated 25.10.2019 wherein it was requested to submit the action plan for improvement in environmental quality of CPAs/SPAs. Further, through letter no. CPCB/IPC-VII/CEPI/NGT Order/2019, dated 19.11.2019, monitoring data, CEPI calculation sheet and industrial areas monitored were communicated. It is requested to expedite preparation of Action plan. Please ensure that it is submitted before 15.01.2020 including demarcated maps of boundaries of CPAs and SPAs with latitude and longitude.

Yours faithfully,

*for K. Gupta*

(P.K. Gupta)

Addl. Director & Div. Head-IPC-VII

(90)

केंद्र प्रमुख निदेशक  
दिनांक 31/12/19

~~SD (K.P.)~~

File No. 12/1/20

→ RA

## List of SPCBs/PCC

1. **The Member Secretary,  
Haryana State Pollution Control Board**  
C-II, Sector - 6,  
Panchkula (Haryana)
2. **The Member Secretary,  
H. P. State Environment Protection &  
Pollution Control Board**  
Him Bhawan, Phase-III,  
Shimla-171 009, Himachal Pradesh
3. **The Member Secretary,  
Punjab Pollution Control Board**  
Vatavaranbhawan, Nabha Road,  
Patiala 147001, Punjab
4. **The Member Secretary,  
Uttar Pradesh Pollution Control Board**  
TC-12V, VibhuthiKhand,  
Gomti Nagar,  
Lucknow 226010, U.P.
5. **The Member Secretary,  
Uttarakhand Environment Protection  
& Pollution Control Board**  
29/20, Nemi Road,  
Dehradun, Uttarakhand
6. **The Member Secretary,  
Delhi Pollution Control Committee**  
4th Floor, ISBT Building,  
Kashmiri Gate,  
New Delhi-110006
7. **The Member Secretary,  
Madhya Pradesh Pollution Control Board**  
ParyavaranParisar, E-5, Arera Colony,  
Bhopal 463016,  
Madhya Pradesh
8. **The Member Secretary,  
Rajasthan Pollution Control Board**  
A-4, Institutional Area, JhalanaDoongri,  
Jaipur-302 004,  
Rajasthan
9. **The Member Secretary,  
Andhra Pradesh Pollution Control Board,**  
ParyavaranBhawan, A-III, Industrial Estate,  
Sanath Nagar, Hyderabad - 500 018, Andhra  
Pradesh
10. **The Member Secretary,  
Karnataka State Pollution Control  
Board**  
4<sup>th</sup> & 5<sup>th</sup> Floor, ParisaraBhawan,  
No. 49, Church Street,  
Bangalore - 560 001,  
Karnataka
11. **The Member Secretary,  
Tamil Nadu Pollution Control Board,**  
No. 76, Mount Salai,  
Guindy,  
Chennai- 600 032
12. **The Member Secretary,  
Telangana State Pollution Control  
Board**  
A-3, Industrial Estate,  
Sanath Nagar,  
Hyderabad
13. **The Member Secretary,  
Gujarat Pollution Control Board**  
Sector 10-A, Gandhi Nagar 382043, Gujarat
14. **The Member Secretary,  
Maharashtra Pollution Control Board,**  
Kalpataru Points, 3-4th floors, Opp. Cine  
Planet, Sion Circle Sion (E),  
Mumbai-400 022
15. **The Member Secretary,  
Jharkhand State Pollution Control Board**  
T.A. Building, HEC,  
P.O. Dhurwa,  
Ranchi - 834 004
16. **The Member Secretary,  
West Bengal Pollution Control Board**  
Paribesh Bhavan, 10-A, Block LA,  
Sector III, Salt Lake City,  
Kolkata - 700 091

17. **The Member Secretary,**  
**Pollution Control Board Assam**  
ManiramDewan Rd, Anuradha, Railway Colony,  
Bamunimaidam, Guwahati, Assam- 781021
18. **The Member Secretary**  
**Bihar State Pollution Control Board**  
PariveshBhawan, Plot No. NS-B/2  
Patliputra Industrial Area,  
Patliputra, Patna(Bihar)-800 023
19. **The Member Secretary**  
**State Pollution Control Board, Odisha,**  
ParibeshBhawan, A/118,  
Nilakantha Nagar, Unit-VIII, Bhubaneshwar-  
751012, Odisha
20. **The Member Secretary**  
**Chhattisgarh Environment**  
**Conservation Board**  
Paryavas Bhavan, North Block Sector-19,  
Naya Raipur(C.G.) - 492002.



**Hon'ble NGT Matter**

CPCB/IPC-VII/CEPI/NGT Order/2019

Dated: 10.1.2020

**To**

The Member Secretary  
(List as provided)

**Sub: Minutes of Video Conference/meeting held on 7.1.2020 regarding Hon'ble NGT order in the matter of O.A. No. 1038/2018 (CEPI matter) reg.**

Sir,

With reference to above subject, please find enclosed minutes of the video conference/meeting held on 7.1.2020 at 3.00 pm for taking appropriate action.

Yours faithfully,

(P.K. Gupta)

Addl. Director & Div. Head-IPC-VII

**Encl:** As above

Copy to:

1. The Regional Directorate, CPCB : For follow up, please  
(List as provided)
2. PS to MS : For information, please

(P.K. Gupta)

o/c

99.

**List of SPCBs/PCC:**

1. **The Member Secretary,  
Haryana State Pollution Control Board**  
C-11, Sector - 6,  
Panchkula (Haryana)
2. **The Member Secretary,  
H. P. State Environment Protection &  
Pollution Control Board**  
Him Bhawan, Phase-III,  
Shimla-171 009, Himachal Pradesh
3. **The Member Secretary,  
Punjab Pollution Control Board**  
Vatavaran bhawan, Nabha Road,  
Patiala 147001, Punjab
4. **The Member Secretary,  
Uttar Pradesh Pollution Control Board**  
TC-12V, VibhuthiKhand,  
Gomti Nagar, Lucknow 226010, U.P.
5. **The Member Secretary,  
Uttarakhand Environment Protection &  
Pollution Control Board**  
29/20, Nemi Road,  
Dehradun, Uttrakhand
6. **The Member Secretary,  
Delhi Pollution Control Committee**  
4<sup>th</sup> Floor, ISBT Building,  
Kashmiri Gate,  
New Delhi-110006
7. **The Member Secretary,  
Madhya Pradesh Pollution Control Board**  
Paryavaran Parisar, E-5, Arera Colony,  
Bhopal 463016,  
Madhya Pradesh
8. **The Member Secretary,  
Rajasthan Pollution Control Board**  
A-4, Institutional Area, Jhalana Doongri,  
Jaipur-302 004,  
Rajasthan
9. **The Member Secretary,  
Andhra Pradesh Pollution Control Board,**  
Paryavaran Bhawan, A-III, Industrial Estate,  
Sanath Nagar, Hyderabad - 500 018, Andhra  
Pradesh
10. **The Member Secretary,  
Karnataka State Pollution Control Board**  
4<sup>th</sup> & 5<sup>th</sup> Floor, Parisara Bhawan,  
No. 49, Church Street,  
Bangalore - 560 001, Karnataka
11. **The Member Secretary,  
Tamil Nadu Pollution Control Board,**  
No. 76, Mount Salai,  
Guindy, Chennai- 600 032
12. **The Member Secretary,  
Telangana State Pollution Control Board**  
A-3, Industrial Estate,  
Sanath Nagar, Hyderabad
13. **The Member Secretary,  
Gujarat Pollution Control Board**  
Sector 10-A, Gandhi Nagar 382043,  
Gujarat
14. **The Member Secretary,  
Maharashtra Pollution Control Board,**  
Kalpataru Points, 3-4th floors, Opp. Cine  
Planet, Sion Circle Sion (E),  
Mumbai-400 022
15. **The Member Secretary,  
Jharkhand State Pollution Control Board**  
T.A. Building, HEC,  
P.O. Dhurwa,  
Ranchi - 834 004
16. **The Member Secretary,  
West Bengal Pollution Control Board**  
Paribesh Bhavan, 10-A, Block LA,  
Sector III, Salt Lake City,  
Kolkata - 700 091
17. **The Member Secretary,  
Pollution Control Board Assam**  
Maniram Dewan Rd, Anuradha, Railway  
Colony, Bamunimaidam, Guwahati, Assam-  
781021
18. **The Member Secretary  
Bihar State Pollution Control Board**  
Parivesh Bhawan, Plot No. NS-E/2  
Patliputra Industrial Area,  
Patliputra, Patna(Bihar)-800 023

**19. The Member Secretary**  
**State Pollution Control Board, Odisha,**  
Paribesh Bhawan, A/118.  
Nilakanta Nagar, Unit-VIII, Bhubaneswar-  
751012, Odisha

**20. The Member Secretary**  
**Chhattisgarh Environment Conservation**  
**Board**  
Paryavas Bhavan, North Block Sector-19,  
Naya Raipur (C.G.) - 492002.

### List of Regional Directorates, CPCB:

1. The Regional Director,  
Regional Directorate (East),  
Central Pollution Control Board  
Southend Conclave, Block 502,  
5<sup>th</sup> & 6<sup>th</sup> Floors,  
1582 Rajdanga Main Road,  
Kolkata-700107 (West Bengal)
2. The Regional Director,  
Regional Directorate (West),  
Central Pollution Control Board  
Parivesh Bhawan,  
Opp. VMC Ward Office No. 10,  
Subhanpura,  
Vadodara-390023 (Gujarat)
3. The Regional Director,  
Regional Directorate (North),  
Central Pollution Control Board  
Ground Floor, PICUP Bhawan,  
Vibhuti Khand, Gomti Nagar,  
Lucknow-226010 (U.P.)
4. The Regional Director,  
Regional Directorate (South),  
Central Pollution Control Board  
1st & 2nd Floors, Nisarga Bhavan,  
A-Block, Thimmaiah Main Road,  
7<sup>th</sup> D Cross, Shivanagar,  
(Opp. Pushpanjali Theatre)  
Bengaluru-560010 (Karnataka)
5. The Regional Director,  
Regional Directorate (Central),  
Central Pollution Control Board,  
3<sup>rd</sup> Floor, Sahkar Bhawan,  
North TT Nagar,  
Bhopal-462003 (M.P.)
6. The Regional Director,  
Regional Directorate (North-East),  
Central Pollution Control Board  
"TUM-SIR", Lower Motinagar,  
Near Fire Brigade H.Q.,  
Shillong-793014 (Meghalaya)

**Minutes of meeting held through Video Conference with SPCBs/PCC to discuss action taken on the orders of Hon'ble NGT (PB) in the matter of OA. No. 1038/2018**

**Background:**

Hon'ble NGT (PB) issued various orders in the matter of O.A. No.1038/2018. One of the orders dated 14.11.2019 directs concerned SPCBs/PCCs and CPCB to implement below mentioned directions:

- i. *'...meaningful action has to be taken by the State PCBs/PCCs as already directed and action taken report furnished showing the number of identified polluters in polluted industrial areas mentioned above, the extent of closure of polluting activities, the extent of environmental compensation recovered, the cost of restoration of the damage to the environment of the said areas.'*
- ii. *'...Such action taken rappsorts strictly in terms of law and order of this Tribunal referred to above may be furnished by the State PCBs/PCCs on or before 31.01.2020 to the CPCB. The CPCB may prepare a tabulated analysis of the same and file the consolidated report before 15.02.2020 by e-mail ...'*
- iii. *'...The CPCB may revise its mechanism for expansion and new activities by red and orange category of industries in critically/severely polluted areas consistent with the spirit of the earlier orders in this Tribunal and principles of environmental law to bring down the pollution load and ensure that activities do not further add to such load...'*

In this regard, CPCB vide letter dated 19.11.2019 requested all the concerned SPCBs/PCC to comply with above orders and to provide information of list of industries prohibited, details of environmental compensation levied and environmental damage restoration cost in prescribed format so as to analyze and submit to Hon'ble NGT. Also CPCB vide letter dated 30.12.2019 requested all concerned SPCBs/PCC to submit action plan including maps with boundaries of core and impact area of CPAs/SPAs.

Further, to expedite actions on the directions, a meeting through VC was arranged by CPCB with all the concerned SPCBs and Regional Directorates of CPCB on 7.1.2020 at 3.00 pm. Salient features of the meeting are depicted as below:

**Salient features of the meeting:**

1. Meeting was held with representatives of 20 SPCBs and Regional Directorates of CPCB and list of participation of SPCBs/RDs are provided at **Annexure-I**.
2. Shri P.K. Gupta, Div. Head/Additional Director, CPCB, Delhi, welcomed the participants and briefed objective of the meeting. He highlighted the necessity of submission of information to Hon'ble NGT as per the date scheduled in the said order and requested all the SPCBs/PCC for co-operation. The issues such as preparation and submission of

action plan for the CPAs/SPAs, details of non-complying polluting activities to be prohibited for operation, details of compensation to be levied and recovered and cost of restoration of environment damage were narrated. It was requested that all the concerned to provide the information as per the format A and B already circulated. Subsequently, state by state presentation to discuss the progress of action and doubts on some issues were made in the meeting.

3. SPCBs/PCC were requested to submit the action plans considering the identified critical pollutants along with the map of core area and 5 km impact area around the core area. SPCBs agreed to submit revised action plan. Telangana SPCB informed that action plans submitted by them have addressed all issues.
4. It was clarified that the non-compliance shall be considered based on the exceedance of discharge/emission standards and any other activity which causes damage to environment for the period of past five years.
5. SPCBs informed that the environmental compensation levied are too high and they want to collect damage as per number of days of violation as provided in the Hon'ble NGT order in the matter of Paryavaran Suraksha. It was informed that considering cost of restoration, Hon'ble NGT issued the order to collect 1 crore, 50 lakhs and 25 lakhs for large scale, medium scale and small scale units, respectively as interim environmental compensation. It is responsibility of all concerned SPCBs/PCC to abide the Hon'ble NGT order.
6. SPCBs requested clarification on the issue of CTO/CTE and it was informed that conditions provided in mechanism prepared by MoEF&CC and circulated by CPCB on 25.10.2019 are to be followed. Further informed that as per the order of Hon'ble NGT dated 14.11.2019, CPCB has been directed to revise the mechanism and once it is approved by MoEF&CC, it would be communicated to all SPCBs/PCCs. Accordingly, the SPCBs/PCCs may take further decision.
7. It was clarified that Madhya Pradesh PCB has to take action on non-complying industries located in Singrauli area as directed by Hon'ble NGT and also submit the action plan for improvement of environmental quality of the area.
8. **It was requested that all SPCBs should submit the information related to non-compliance industry, environmental compensation levied and one-page brief note on action taken by SPCBs/PCC (after 10.7.2019) for improvement of environmental quality of the said area by 31.1.2020.**

Meeting ended with thanks to all.

IPC-VII Division, CPCB, Delhi

Attendance Sheet

Video Conference/meeting with SPCBs/PCC on 07.01.2020, at 3.00pm at 2<sup>nd</sup> floor, Conference Hall in compliance of Hon'ble NGT (PB) orders in the matter of OA. No. 1038/2018

Sl. No.	SPCB/PCC/RD	Name of the officer representing & Designation
1.	RD-North East Zone-Shillong	Attended
2.	Assam	SEE
3.	RD-East Zone-Kolkata	Attended
4.	Bihar	Shri Jaishwal, SEE
5.	Jharkhand	Attended
6.	Odisha	Shri. Shimanchal Das and Shri Sahu
7.	West Bengal	SEE
8.	RD-West	Not Attended
9.	Gujarat	Shri. D. M. Thaker & G.K.Patel
10.	Maharashtra	Shri V.M. Motghare, JD, Air & Shri Sameer, Field officer
11.	RD-North Zone-Lucknow	Shri J.P.Meena, Sc. 'C'
12.	Delhi	Shri Chandra Prakesh, SEE & team
13.	Haryana	Shri. Vinay Gautham & team
14.	Himachal Pradesh	Shri Chandan Kumar Singh, Sc. 'B' & team
15.	Punjab	Shri. Rajiv Sharma SEE & team
16.	Uttar Pradesh	Shri A.K. Tiwari, MS & team
17.	Uttarakhand	Attended
18.	RD-South Zone-Bengaluru	Shri S. Suresh, RD, Bengaluru, Shri G. Thirumurthy, SEE & team
19.	Andhra Pradesh	Shri Prasad, MS & team
20.	Karnataka	Shri Mahesh, SEE & team
21.	Tamil nadu	Shri. Selvam, MS. TNPCB & Shri Gckul das
22.	Telangana	Shri. D. Narender, SEE & team
23.	RD-Central Zone-Bhopal	Shri P. Jagan, Sc. 'E'
24.	Chhattisgarh	Shri Anup Behera, SEE & team
25.	Madhya Pradesh	Shri Manoj Kumar, EE & team
26.	Rajasthan	Shri Rajesh kumar Kathoria, SEE & team

## ANNEXURE-X

State-wise details on submission of information as per the Hon'ble NGT order in the matter of OA. No. 1038/2018 (As on 14/02/2020)

S.I. No.	State	Date of submission of information on closure of industries/activities and EC imposed	Details are Annexed as
<b>East Zone</b>			
1	Assam	27.01.2020	Annexure XI-A
2	Bihar	24.01.2020	Annexure XI-B
3	Jharkhand	12.02.2020	Annexure XI-C
4	Odisha	29.01.2020	Annexure XI-D
5	West Bengal	24.01.2020	Annexure XI-E
<b>West Zone</b>			
6	Gujarat	Not Provided	-
7	Maharashtra	30.01.2020	Annexure XI-F
<b>North Zone</b>			
8	Delhi	Not Provided	-
9	Haryana	12.02.2020	Annexure XI-G
10	Himachal Pradesh	28.01.2020	Annexure XI-H
11	Punjab	14.02.2020	Annexure XI-I
12	Uttar Pradesh	08.02.2020	Annexure XI-J
13	Uttarakhand	05.02.2020	Annexure XI-K
<b>South zone</b>			
14	Andhra Pradesh	27.01.2020	Annexure XI-L
15	Karnataka	31.01.2020	Annexure XI-M
16	Tamil Nadu	28.01.2020	Annexure XI-N
17	Telangana	31.01.2020	Annexure XI-O
<b>Central zone</b>			
18	Chhattisgarh	04.02.2020	Annexure XI-P
19	Rajasthan	11.02.2020	Annexure XI-Q
20	Madhya Pradesh	31.01.2020	Annexure XI-R

## ANNEXURE-XI

Consolidated details on number of non-complying Industries/Activities, no. of closure directions issued, Environmental Compensation levied and Environmental Compensation recovered

S.I. No.	State	Name of CPAs/SPAs (CEPI score)	No. of Industries/Activities Not complying with standards	No. of polluting industries/activities closed down based on direction issued	No. of polluting industries / activities not complying with Environmental standards in last 5 years	Environmental Compensation levied in lakhs	Environmental Compensation amount recovered in lakhs
<b>EAST ZONE</b>							
1.	Assam	Byrnihat (78.31)	1	1	1	0	0
2.	Bihar	Hajipur (64.36)	Not provided	57	0	0	0
3.	Jharkhand	Hazaribagh (64.2)	0	0	0	0	0
4.		Ramgarh (66.75)	0	0	0	0	0
5.		Saraikela (60.26)	0	0	Not provided	Not provided	Not provided
6.	Odisha	IB Valley (66.35)	0	0	4	400	0
7.		Paradeep (60.61)	0	0	10	825	0
8.	West Bengal	Howrah (61.76)	14	14	17	65.44	48.44
9.		Bandel (67.64)	0	0			
10.		Durgapur (65.56)	3	3			
<b>TOTAL (East Zone)</b>			<b>18</b>	<b>75</b>	<b>32</b>	<b>1290.44</b>	<b>48.44</b>
<b>WEST ZONE</b>							
11.	Gujarat	Ankleshwar (80.21)	Not Provided				
12.		Bhavnagar (61.94)					
13.		Rajkot (70.62)					
14.		Surat (76.43)					
15.		Vadodara (89.09)					
16.		Vapi (79.95)					
17.		Vatva (70.94)					

S.I. No.	State	Name of CPAs/SPAs (CEPI score)	No. of Industries/ Activities Not complying with standards	No. of polluting industries/ activities closed down based on direction issued	No. of polluting industries / activities not complying with Environmental standards in last 5 years	Environmental Compensation levied in lakhs	Environmental Compensation amount recovered in lakhs	
18.	Maharashtra	Aurangabad (69.85)	9	9	17	750	Recovery under process	
19.		Chandrapur (76.41)	1	1	12	1200		
20.		Dombivali (69.67)	9	9	101	2825		
21.		Nashik (69.49)	12	12	48	1275		
22.		Navi Mumbai (66.32)	33	33	185	8150		
23.		Tarapur (93.69)	15	15	104	5950		
<b>TOTAL (West Zone)</b>			<b>79</b>	<b>79</b>	<b>467</b>	<b>20150</b>		
<b>NORTH ZONE</b>								
24.	Delhi	Najafgarh-Drain basin including Anand Parbat, Naraina, Okhla, Wazirpur (92.65)	Not Provided					
25.	Haryana	Faridabad (62.17)	60	45	72	100.53	19.53	
26.		Gurgoan (85.15)	21	21	30	0	0	
27.		Panipat (83.54)	12	10	27	70.07	31.07	
28.	Himachal Pradesh	Baddi (68.26)	0	0	64	238.4	39.24	
29.		Kala Amb (65.70)	0	0	15	40.5	7.88	
30.		Parwanoo (65.77)	0	0	58	15.5	15.5	
31.	Punjab	Batala (68.92)	19	16	19	0	0	
32.		Jalandhar (74.76)	12	1	107	0.45	0.35	
33.		Ludhiana (73.48)	51	5	386	196.65	51.5	
34.	Uttar Pradesh	Agra (76.22)	2921	611	2921	17247.85	826.81	
35.		Aligarh (64.42)						

S.I. No.	State	Name of CPAs/SPAs (CEPI score)	No. of Industries/ Activities Not complying with standards	No. of polluting industries/ activities closed down based on direction issued	No. of polluting industries / activities not complying with Environmental standards in last 5 years	Environmental Compensation levied in lakhs	Environmental Compensation amount recovered in lakhs
36.		Bulandshar-khurza (85.23)					
37.		Firozabad (81.62)					
38.		Gajraula area (80.14)					
39.		Ghaziabad (72.3)					
40.		Kanpur (89.46)					
41.		Mathura (91.10)					
42.		Meerut (66.09)					
43.		Moradabad (87.80)					
44.		Noida (68.76)					
45.		Singrauli (62.59)					
46.		Varanasi-mirzapur (85.35)					
47.		Uttarakhand					
<b>TOTAL (North Zone)</b>			<b>3098</b>	<b>712</b>	<b>3759</b>	<b>21634.945</b>	<b>955.88</b>
<b>SOUTH ZONE</b>							
48.	Andhra Pradesh	Vijayawada (68.04)	2	0	0	0	0
49.	Karnataka	Bidar (65.64)	3	3	1	50	0
50.		Jigani (70.99)	4	4	36	2350	0
51.		Peenya (78.12)	57	57	67	3775	0
52.	Tamil Nadu	Coimbatore (63.64)	0	0	0	0	0
53.		Cuddalore (62.56)	0	0	3	0.91	0
54.		Erode (60.33)	41	41	163	31.25	0

S.I. No.	State	Name of CPAs/SPAs (CEPI score)	No. of Industries/ Activities Not complying with standards	No. of polluting industries/ activities closed down based on direction issued	No. of polluting industries / activities not complying with Environmental standards in last 5 years	Environmental Compensation levied in lakhs	Environmental Compensation amount recovered in lakhs
55.		Manali (84.15)	0	0	15	1450	0
56.		Mettur (71.82)	0	0	4	192	0
57.		Tiruppur (72.39)	2	2	44	35	0
58.		Tuticorin (66.34)	0	0	1	100	0
59.		Vellore-north Arcot (79.38)	0	0	29	666.38	0
60.	Telangana	Kattedan (60.17)	0	0	1	25	0
61.		Pattancheru bollaram (75.42)	3	3	30	1175	0
62.		Kukatpally (66.46)	0	0	0	0	0
<b>TOTAL (South Zone)</b>			<b>112</b>	<b>110</b>	<b>394</b>	<b>9850.54</b>	<b>0</b>
<b>CENTRAL ZONE</b>							
63.	Chattisgarh	Raipur (70.77)	2	2	17	525	25
64.		Siltara industrial area (79.94)	2	2	9	625	25
65.	Rajasthan	Bhiwadi (79.63)	87	87	87	0	0
66.		Jodhpur (81.16)	186	186	223	322.9	51.87
67.		Pali (80.48)	199	174	205	105.95	10
68.		Jaipur (77.4)	109	109	109	0	0
69.		Sanganer Industrial Area (79.10)					
	Madhya Pradesh	Singrauli (M.P) (62.59)	0	0	0	4781.2	100
<b>TOTAL (Central Zone)</b>			<b>585</b>	<b>560</b>	<b>650</b>	<b>6359.75</b>	<b>211</b>

S.I. No.	State	Name of CPAs/SPAs (CEPI score)	No. of Industries/ Activities Not complying with standards	No. of polluting industries/ activities closed down based on direction issued	No. of polluting industries / activities not complying with Environmental standards in last 5 years	Environmental Compensation levied in lakhs	Environmental Compensation amount recovered in lakhs
<b>GRAND TOTAL</b>			<b>3892</b>	<b>1536</b>	<b>5302</b>	<b>59285.675</b>	<b>1251.32</b>



**Pollution Control Board:: Assam  
Bamunimaidam; Guwahati-21**

(Department of Environment & Forests :: Government of Assam)

Phone: 0361-2652774 & 2550258; Fax: 0361-2550259

Website: [www.pcbassam.org](http://www.pcbassam.org)

NO.WB/LB-306/2017-18/259

Dated Guwahati the 27<sup>th</sup> January'2020.

To

Dr. P. K. Gupta  
"Addl. Director & Div. Head IPC -VII  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar, Delhi - 110032.

**Sub: Compliance of Hon'ble NGT Order dated 14.11.2019 in the matter of O.A 1038/2018-reg.**

**Ref: i) CPCB/IPC-VII/CEPI/NGT order/2019/8830, dtd. 19/11/2019**


**ii) No. APCB/ROG/G-01/T-06/19-20/54, dtd. Guwahati the 24<sup>th</sup> January'2020.**

Sir,

With reference to the above subject, I have the honour to submit the details action taken report including no. of identified polluters in polluted industrial areas, the extent of closure of polluting activities, the extent of environmental compensation recovered as per the format A and B. The Board is planning to engage IIT Guwahati for assessing the cost of restoration of damage to the environment of Byrnihat (Assam).

This is for your information and necessary action.

Yours Sincerely

  
Member Secretary (I/C).


**Enclosed: As stated.**

NO.WB/LB-306/2017-18/259-A

Dated Guwahati the 27<sup>th</sup> January'2020.

Copy to:

1. P.A to the Chairman, PCBA for kind appraisal of the honorable Chairman.
- ✓ 2. The Member Secretary, Central pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 110032.
3. I/C Lab, PCBA for favour of information.
4. The Nodal Officer (legal), PCBA for information.

  
Member Secretary (I/C).

S.E.S. (Air) &  
Nodal officer (CEPI)  
24.01.20

By P.R.S. ABS  
A. Now  
21/01/2020

REGIONAL OFFICE: GUWAHATI-I  
POLLUTION CONTROL BOARD: ASSAM  
BAMUNIM Aidam: GUWAHATI-21.

NO. APCB/ROG/G-01/T-06/19-20/54

Dated Guwahati, the 24<sup>th</sup> January, 2020.

To

The Addl. Chief Env. Engineer, (Z-II),  
Head Office,  
Pollution Control Board, Assam,  
Bamunimaidam, Guwahati-21, Kamrup (M).

Sub: Submission of Compliance of Hon'ble NGT order on 14.11.19 in the matter of  
O.A. 1038/2019-Reg.

Ref: i. H.O. Letter No. WB/G-1197/15-16/176 dtd. 23.12.2019.  
ii. H.O. Letter No. WB/LB-306/17-18/190/2923 dtd. 17.01.2020.

Sir,

With reference to the above, please find herewith filled up formats A & B for your kind consideration. Further regarding the cost of restoration of damage to the Environment may be assessed by engaging IIT Guwahati as per suggestion of last VC of CPCB.

Enclosed: As stated.

Yours faithfully

(G. Bhuyan)

Sr. Environmental Engineer  
Regional Office: Guwahati-I.

Memo NO. APCB/ROG/G-01/T-06/19-20/54-A Dated Guwahati, the 24<sup>th</sup> January, 2020.

Copy to:-

- 2470
1. The Member Secretary, Pollution Control Board, Assam, Bamunimaidam, Guwahati-21, for favour of kind information.
  - ✓ 2. I/C Laboratory, Head Office, Pollution Control Board, Assam, Bamunimaidam, Guwahati-21, for favour of kind information and necessary action.

(G. Bhuyan)

Sr. Environmental Engineer  
Regional Office: Guwahati-I.

Format-A

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas.

Name of SPCB/PCC:

I Sl.No.	II Name of the Industrial Area	III Type of Industrial Area (Severely polluted/Critically polluted)	IV Industrial Category	V Scale of Operation	VI Total No. of Industries	VII No. of industries non-complying with Environmental standards	VIII No. of Industries closed down based on closure direction issued	IX Attach a separate sheet with list of industries to whom closure order issued
1	Byrnihat	Critically/Severely Polluted Areas	Red	Small Medium Large	12 1 7	1	1	
			Orange	Small Medium Large	11			
			Other Polluting Activities	CETP TSDF Others				
2			Red	Small Medium Large	List enclosed			
			Orange	Small Medium Large				
			Other Polluting Activities	CETP TSDF Others				

Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas.

Name of SP/CB/PCC:

I	II	III	IV	V	VI	VII	VIII	IX
Sl.No.	Name of the Industrial Area	Type of Industrial Area (Critically/Severely Polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries non-complying with Environmental standards in last 5 years	Total amount of Environmental Compensation imposed in Lakhs	Total amount of Environmental Compensation received in Lakhs
1	Byrnhat	(Critically/Severely Polluted Areas)	Red	Small Medium Large	12 1 7	1	Nil	Nil
			Orange	Small Medium Large	11			
			Other Polluting Activities	CETP TSDF Others	Ilist enclosed			
2								

List of Industries in Critical Area, Byrnihat

Sl.No.	Name & Address of the Unit	Category	Consent Status
1	Purbanchal Cement Ltd. Sarutari, Byrnihat, 14th Mile, G.S. Road, Kamrup.	Red (Large)	CTO Up to 2020.
2	JK Avtar Pvt. Ltd. Unit-II, Byrnihat, Dist. Kamrup, Assam, Pin-793101	Red (Large)	CTO Up to 2020.
3	JSB Cement LLP, 12th mile, Ambher, Jorabat, Kamrup.	Red (Large)	CTO Up to 2019. Closed by CPCB.
4	Vinayak Cement, Sarutari, Byrnihat, Sonapur, Kamrup.	Red (Medium)	CTO Up to 2020.
5	Shivshakti Cements, 15th mile, G.S. Road, Byrnihat, Kamrup.	Red (Large)	Closed.
6	K.R. Associates (Cement), Ambher, 12th Mile, Jorabat, Sonapur, Kamrup (M)	Red (Large)	CTO Up to 2020.
7	Vinayak Energy, 12th Mile, Jorabat.	Red (Small)	CTO Up to 2020.
8	Sri Shyam Carbon Company, 12th Mile, Ambher, Jorabat.	Red (Small)	CTO Up to 2020.
9	Radha Coke Product (P) Ltd. 12th Mile, Jorabat.	Red (Small)	CTO Up to 2019.
10	Balaji Coke Industries, 15th Mile, Byrnihat.	Red (Small)	CTO Up to 2018.
11	Global Coke Products, 12th Mile, Ambher, Jorabat.	Red (Small)	CTO Up to 2020.
12	Pride Coke (P) Ltd. 12th Mile, Ambher, Jorabat.	Red (Small)	CTO Up to 2020.
13	R.P.G. Coke Products, 15th Mile, Byrnihat.	Red (Small)	CTO Up to 2020.
14	R.P. Associates (P) Ltd. Ambher, Jorabat.	Red (Large)	CTO Up to 2020.
15	Jal Coke Company, Burni, Byrnihat.	Red (Small)	CTO Up to 2020.
16	G.M. Coke Industries, 15th Mile, Byrnihat.	Red (Small)	CTO Up to 2020.
17	M.G.T. Motors, Jorabat, Kamrup(M).	Orange (Small)	CTO Up to 2020.

Red (L) = 6 ; (S) : 9 ; (M) : 1

Orange (S) = 1

**List of Industries in Critical Area in Byrnihat**

Sl. No.	Name & Address of Industry	Category		Consent Status
		Large/Small/Medium	Red/Orange	
18	Hiland Infratech, Sarutari, Bournigaon, Byrnihat	Small	Red	CTO for 2019-20 under process
19	Royal Industries, 15 <sup>th</sup> Mile, Byrni	Small	Red	Not in operating condition
20	Kamakhya Power Solution, 15 <sup>th</sup> Mile, Byrnihat	Small	Red	CTO granted till 31.03.2020
21	Superlite AAC Block Industries, Sarutari, 14 <sup>th</sup> Mile, Sonapur	Large	Red	CTO granted till 31.03.2020
22	R.S.H. Agro Products, Ambher, 12 <sup>th</sup> Mile, Jorabat	Small	Orange	CTO granted till 31.03.2020
23	Yashvi Industries Pvt. Ltd., Maragdola, Sarutari, 14 <sup>th</sup> Mile, Byrnihat, Sonapur	Small	Orange	CTO granted till 31.03.2020
24	Bellefonds, Ambher, 12 <sup>th</sup> Mile, Jorabat	Small	Orange	CTO granted till 31.03.2020
25	R.B.C. Brick Industry, Bournigaon, Byrnihat	Small	Orange	CTO granted till 31.03.2020
26	Das Brick Industry, Bournigaon, Byrnihat	Small	Orange	CTO granted till 31.03.2020
27	J.S.B. Entrade, Pvt. Ltd., Unit-II, Ambher, 12 <sup>th</sup> Mile, Jorabat	Small	Orange	CTO granted till 31.03.2020
28	Navya Agro Products Pvt. Ltd., Ambher, 12 <sup>th</sup> Mile, Jorabat	Small	Orange	CTO granted till 31.03.2020
29	J.K. Avtar, Pvt. Ltd., 15 <sup>th</sup> Mile, Byrnihat	Small	Orange	CTO granted till 31.03.2020
30	Pride Coke Pvt. Ltd., Unit-II, 12 <sup>th</sup> Mile, Jorabat	Small	Orange	CTO granted till 31.03.2020
31	Superlite Solution, Sarutari, 14 <sup>th</sup> Mile, Sonapur	Small	Orange	CTO granted till 31.03.2020

117.

Red (L) : 1, (S) : 3

Orange : 10 (S)

*Handwritten signature/initials*

### List of other polluting activities

Sl.No.	Name & Address of the Unit
1	Warehouse, 12th mile, Ambher, Jorabat, Kamrup.
2	Warehouse, 12th mile, Ambher, Jorabat, Kamrup.
3	Warehouse, 12th mile, Ambher, Jorabat, Kamrup.
4	Warehouse, 12th mile, Ambher, Jorabat, Kamrup.
5	There are huge numbers of Heavy vehicles for carrying raw materials and final products of the industries and warehouses.
6	Lands sliding and earth cutting leading to emission of particulate matter in huge quantity.



## BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Patliputra Industrial Area, P.O.-Sadakat Ashram, Patna-800010

EPABX-0612-2261250/2262265, Fax-0612-2261050

Ref. No.

Patna, dated-

From,

Alok Kumar, IFS,  
Member Secretary.

To,

The Member Secretary,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi-110032.

Sub:-**Compliance of directions of order of the Hon'ble NGT dated-10.07.2019, 23.08.2019 and 14.11.2019 in O.A. No. 1038/2018 in the matter of News item published in "The Asian Age" authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels".**

Sir,

Please find enclosed herewith information and compliance report on the directions of order of the Hon'ble NGT dated-0.07.2019, 23.08.2019 and 14.11.2019 in O.A. No. 1038/2018 in the matter of News item published in "The Asian Age" authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels".

1. Action plan to maintain environmental quality and to bring down Comprehensive Environmental Pollution Index (CEPI) of Hajipur Industrial Area, Dist-Vaishali (listed under Severely Polluted Area) is enclosed as **Annexure-I**.
2. Notification related with constitution of State Level Monitoring Committee (SLMC) and District Level Implementation Committee (DLIC) and proceeding of the SLMC meeting held on 03.01.2020 and 06.01.2020 is enclosed as **Annexure-II**.
3. Dully filled up format A and B provided by CPCB on status of prohibition/closure/environmental compensation in CPA/SPA.

Encl: As above.

Yours faithfully,

Sd/-

(Alok Kumar)

Member Secretary.

Patna, dated-24/1/20

Memo no. B-395

Copy to Sri P.K. Gupta, Additional Director & Division Head-IPC-VII, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110 032 for information and necessary action.

(Alok Kumar)

Member Secretary.

Format-A

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas.

Name of SPCB/PCC: BIHAR STATE POLLUTION CONTROL BOARD, PATNA

I	II	III	IV	V	VI	VII	VII	IX
Sl. No.	Name of Industrial area	Type of Industrial area (Severely Polluted/Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries complying with Environmental Standards	No. of Industries closed down based on direction issued	Attach separate sheet with list of industries to whom closure order issued
1.	Hajipur Industrial Area, Vaishali	SPI	Red	Small Medium Large	05			
			Orange	Small Medium Large	53			
			Other Polluting Activities	Small Medium Large	99			
							<ul style="list-style-type: none"> <li>Closure directions have been issued to 57 units.</li> <li>This includes 15 units, which were found closed during inspection. They have been directed not to resume operation till further permission is obtained from the Board. (Enclosures attached)</li> </ul>	

Format-B

Status of Environmental Compensation recovered as per Hon' ble NGT Order in Critically/Severely Polluted Industrial Areas.  
 Name of SPCB/PCC: BIHAR STATE POLLUTION CONTROL BOARD, PATNA

I	II	III	IV	V	VI	VII	VII	IX
Sl. No.	Name of Industrial area	Type of Industrial area (Severely Polluted/ Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Not-complying with Environmental Standards in 5years	Total amount of Environmental compensation imposed in Lakhs	Total amount of Environmental compensation received in Lakhs
1.	Hajipur Industrial Area, Vaishali	SPI	Red	Small Medium Large	05			
			Orange	Small Medium Large	53		NA	NA
			Other Polluting Activities	Small Medium Large	99			

Note: 1. Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided.  
 2. Cost of restoration of the damage to the environment of each CPA/SPA may be provided.

Sl.No.	Name of Industries with Address	Closure Direction Issued Vide
1	Sri Jagannath Rai, M/s. Bala Jee Agro Exim & Cold Storage Pvt. Ltd. Plot No.-B-67, 68(P), Hajipur Industrial Area, Dist.-Vaishali-844102	746/23 01 2020
2	Sri Umesh Rai, M/s Bambhole Industries. Plot No.- B-67, 68(P), (Inside boundary of M/S Bala Jee Agro Exim & Cold Storage Pvt. Ltd.) Hajipur Industrial Area, Dist.-Vaishali-844102	747/23 01 2020
3	Smt. Abhilasha Kumari, M/s Nandita Poultry Integraters Pvt. Ltd., Plot No.- B-64,65,37 (P), Hajipur Industrial Area, Dist.-Vaishali-844102	748/23 01 2020
4	Smt. Kamala Devi Sharma, M/S Jayanti Industries, PlotNo.-D-12,13,14,15, Hajipur Industrial Area, Dist.-Vaishali -844102	749/23 01 2020
5	Sri Chandan Kumar, M/s Panna Lal Agro Product P.Ltd., Plot No.-D-1(P), D-2, Hajipur Industrial Area, Dist.-Vaishali -844102	750/23.01.2020
6	Smt. Shudha Sangam, M/ s Bardhan Hume Pipe, Land between Ganga Agro Product & Ponds, Hajipur Industrial Area, Vaishali, Dist.-Vaishali-844102	751/23 01 2020
7	Sri Ashok Jha, M/ s Ashok Industries Plot No.-D-23, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	752/23 01 2020
8	Sri Prem Mittal, M/s Addaux Wood, Diggi Kala, Hajipur (Near M/s- Fantacy Drug Pvt. Ltd., Plot No.-C-66 to 69 & D-33 to 36, Hajipur Industrial Area, Vaishali, Dist. Vaishali -844102	753/23 01 2020
9	Sri Subash Kumar, M/s Samson Electro Control, Plot No.-D-30(P), Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	754/23.01.2020
10	Sri Govind Rao, M/s Umay Steel Craft, Plot No.-D-27,28,29, Hajipur Industrial Area, Vaishali, Dist. Vaishali -844102	755/23 01 2020
11	Sri Sanjiv Kumar, M/ s S K. Plastic, Diggi Kala, (Near M/ S Biscomman Mahua Co-operative Cold Storage, Plot No.-C-77,78,D-69 to 80, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	756/23 01 2020
12	Sri Santosh Kumar Ray, M/s Krishna Plastic, Diggi Kala, (Near M/S Biscomman Mahua Co-operative Cold Storage, Plot No.-C-77,78, D-69 to 80, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	757/23 01 2020
13.	Sri Ranjan Kumar, M/s R M R Chemical, Plot No.A-2 (P), Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	758/23 01 2020

14	Sri Santosh Kumar, M/s Richu Fabrication, Diggi Kala, Hajipur. (Near M/S R.D. Thermo Plast, Plot No.-C-83, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	759/23 01.2020
15	Smt. Kumari Meena Singh, M/s Quality Industries, Plot No.C-84, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	760/23 01 2020
16	Sri Anup Kumar Verma, M/s Rohit Industries, Plot No. C-1(P), D-83, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	761/23 01 2020
17	Sri Manoranjan Singh, M/s Shree Mataji Plastic Industry, Diggi Kala, Hajipur. (Near M/s Sona Biscuits Ltd., Plot No. D-3, G-1, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	762/23 01 2020
18	Sri Narayan Das Rathi, M/s Sri Sri Balajee Food Products, Plot No D-11,12, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	763/23 01.2020
19	Sri Bashukinath, M/s Baba Chemical, Plot No. D-13, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	764/23 01.2020
20	Sri Pramod Kumar, M/s Shivani Food Products, Dhanauti, Ishapur, Opps Hajipur Industrial area, Vaishali, Dist.-Vaishali -844102	765/23 01 2020
21	Dr Arvind Kumar, M/s Boric Research Lab, Plot No C 44(P), 45(P), Hajipur Industrial Area, Vaishali Dist.-Vaishali -844102	766/23 01 2020
22	Md Haider Ali, M/s Indiflow, Khata No.-160, Khesra No.- 46,49, Diggi Kala, (Near M/S Biscomman Mahua Co-operative Cold Storage, Plot No.-C-77,78, D-69 to 80, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	767/23.01.2020
23	Sri Prakash Jha, M/s Bihar Healthcare Pvt. Ltd., Plot No.A-2, Hajipur Industrial Area, Vaishali, Dist.-Vaishali -844102	768/23.01.2020

# BIHAR STATE POLLUTION CONTROL BOARD, PATNA

•Closure direction issued to 15 units, which were found closed during inspection. They have been directed not to resume operation till further permission is obtained from the Board.

Sl. No.	Name and Address of Industry	Occupier/ Incharge
1	M/S Patliputra Paper Pvt.Ltd., Plot No.- D-16, 17, Hajipur Industrial Area, Vaishali	
2	M/S H.K. Polymers, Plot No.-D-30(P), Hajipur Industrial Area, Vaishali	Sri Kanishka Jayswal
3	M/S Dayal Product Pvt.Ltd., Dal Division, Plot No.-D-31,32,C-45(P),90, Hajipur Industrial Area, Vaishali	Sri Santlal Singh
4	M/S Amrapali Cement (P) Ltd., Plot No.C-53(P),54(P) [C-62,63,64(P)], Hajipur Industrial Area, Vaishali	Sri J.P. Sinha
5	M/S Pasupati Cold Storage Pvt. Ltd., Plot No.B-1(P),76,77, B-2, Hajipur Industrial Area, Vaishali	Sri Sanjay Kumar
6	M/s A – 1 System, Plot No.B-81,32,12,11& A-1, Hajipur Industrial Area, Vaishali	Sri Arun Kumar Agrawal
7	M/s Lark Peu Juta Factory, (Near M/S Amrapali Food (P) Ltd. Plot No.B-5,6,7, Hajipur Industrial Area, Vaishali	
8	M/S Sushila Chemical, Plot No.A-3,4, Hajipur Industrial Area, Vaishali	
9	M/S Das Homeo Laboratories, Plot No. C-9, Hajipur Industrial Area, Vaishali	Smt Savita Das
10	M/s Hailstrom Foods Private Limited. Plot No. C- 19& 20, Hajipur Industrial Area, Vaishali	Sri William R. Kumar
11	M/s Pratibha Printer & Stationary Industry, Diggi Kala, Hajipur. (Near M/S Sona Biscuits Ltd., Plot No. D-3, G-1, Hajipur Industrial Area, Vaishali)	
12	M/S Fun Choice, Plot No. B-67,68(P), Hajipur Industrial Area, Vaishali	Sri Ramesh Kumar
13	M/s Savitri Industries, Plot No. B-87(P), Hajipur Industrial Area, Vaishali	Smt Savitri Devi
14	M/s Royal Menucone Pvt. Ltd., Plot No. B-87(P), Hajipur Industrial Area, Vaishali	Sri Arun Kumar Singh
15	M/s Saraogi Oxyzen Pvt. Ltd., Plot No. B-9, 69,70, C-23(P), 31, Hajipur Industrial Area, Vaishali	Sri Kailash Jain

Email

JHARKHAND

pkgupta.cpcb@nic.in

Status of industries in severely & critically polluted industrial area and Environmental Compensation thereof in light of Hon'ble NGT order dated- 14.11.2019 in the matter of O.A. 1038/2019-reg.

**From :** JSPCB RANCHI <ranchijspcb@gmail.com>

Wed, Feb 12, 2020 09:34 PM

**Subject :** Status of industries in severely & critically polluted industrial area and Environmental Compensation thereof in light of Hon'ble NGT order dated- 14.11.2019 in the matter of O.A. 1038/2019-reg.

1 attachment

**To :** PK GUPTA ADDITIONAL DIRECTOR <pkgupta.cpcb@nic.in>

Dear Sir,

Please find enclosed herewith the attachment for your kind perusal and necessary action please.

Jharkhand State Pollution Control Board

Dhurwa Ranchi. (Head Office)

**JHARKHAND STATUS.pdf**  
121 KB

for n/a A/

CPW  
13/2/2020

S B (Medha)

I	II	III	IV	V	VI	VII	VIII	IX
Sl. No.	Name of the Industrial area	Type of Industrial Area (Critically polluted/Severely Polluted)	Industrial Category	Scale of Operation	Total no. of Industries	No. of Industries not complying with Environmental Standards	No. of industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1	Hazariibagh (Morangi, Marhand)	Severely Polluted	Red	Small Medium Large Small Medium Large CETP TSDF Others	8 2 Nil 1 Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil Nil Nil	NA NA NA NA NA NA NA NA NA NA
2	Ramgarh (Ramgarh Block)	Severely Polluted	Other Polluting Activities Red Orange Other Polluting Activities	Small Medium Large Small Medium Large CETP TSDF Others	43 2 5 29 2 Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil Nil Nil	NA NA NA NA NA NA NA NA NA NA

*A*

*Ahinar Kishinla.*

Format - B

I Sl. No.	II Name of the Industrial area	III Type of Industrial Area (Critically polluted/Severely Polluted Areas)	IV Industrial Category	V Scale of Operation	VI Total no. of Industries	VII No. of Industries complying with Environmental Standards in last 5 years	VIII Total amount of Environmental Compensation imposed in lakhs	IX Total amount of Environmental Compensation received in lakhs
1	Hazaribagh (Morangi, Marhand)	Severely Polluted Area	Red	Small Medium Large Small Medium Large CETP TSDF Others	8 2 Nil 1 Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil Nil	NA NA NA NA NA NA NA NA NA	
2	Ramgarh (Ramgarh Block)	Severely Polluted Area	Red  Orange  Other Polluting Activities	Small Medium Large Small Medium Large CETP TSDF Others	43 2 5 29 2 Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil Nil	NA NA NA NA NA NA NA NA NA	

*Abhinav Krishna*

*A*

**Status of prohibition/ Closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas.**

**Name of SPCB/PCC : J.S.P.C. Board, Regional Office, Jamshedpur**

I	II	III	IV	V	VI	VII	VIII	IX		
Sl. No.	Name of the Industrial area	Type of Industrial area (Severely polluted/Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental Standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued		
1		Saraikela (Adityapur-Gamharria)	Red	Small	1	Nil	Nil	N.A.		
				Medium	13	Nil	Nil	N.A.		
				Large	12	Nil	Nil	N.A.		
			Orange	Small	140	Nil	Nil	N.A.		
				Medium	28	Nil	Nil	N.A.		
				Large	Nil	Nil	Nil	N.A.		
2			Other Polluting Activities	CETP	1	Nil	NIL	N.A.		
				TSDF	Nil	N.A.	N.A.	N.A.		
				Others	Nil	N.A.	N.A.	N.A.		
			Red	Small						
				Medium						
				Large						
Orange	Small									
	Medium									
	Large									
Other Polluting Activities	CETP									
	TSDF									
	Others									

8

Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/ Severely Polluted Industrial Areas

Name of SPCB/PCC : J.S.P.C. Board, Regional Office, Jamshedpur

I	II	III	IV	V	VI	VII	VIII	IX
Sl. No.	Name of the Industrial area	Type of Industrial area (Severely polluted/Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental Standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1		Saraikela (Adityapur-Gamharria)	Red Orange Other Polluting Activities	Small Medium Large Small Medium Large CETP TSDF Others	Nil Nil Nil Nil Nil Nil Nil Nil Nil			
2								

No Environmental Compensation recovered at R.O. Level.

- Note :
- 1 Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided
  - 2 Cost of restoration of the damage to the environmental of each CPA/ SPA may be provided.

8



EPABX : 2561909/2562847  
E-mail: [paribesh1@ospcbboard.org](mailto:paribesh1@ospcbboard.org)  
Website: [www.ospcbboard.org](http://www.ospcbboard.org)

**STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakantha Nagar, Unit - VIII

Bhubaneswar - 751 012, INDIA

No.: 1069 / IND-II-Misc-89(Vol-III) Dt. 29.01.2020 /

Email: [jpc7.cpcb@gov.in](mailto:jpc7.cpcb@gov.in)

To

The AD & Div Head, IPC-VII  
Central Pollution Control Board.  
Paribesh Bhawan, East Arjun Nagar,  
Delhi- 110032

Sub: Compliance of Hon'ble NGT Order Dt. 14-11-2019 in the matter of OA  
1038/2018-reg

Ref: CPCB Letter dtd. 19-11-2019 and 10-01-2020

Sir,

With reference to the above, the report by SPC Board, Odisha in prescribed format,  
for complying the directions of Hon'ble NGT order dated 14-11-2019 in the matter of OA No-  
1038/2018 is enclosed for information.

Encl: As above

Yours faithfully,

  
Member Secretary | 29/01/2020

**Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely and Critically polluted industrial areas**

Name of SPCB/PCC : State Pollution Control Board, Odisha

I Sl.No.	II Name of the Industrial Area	III Type of Industrial area (severely polluted/critically polluted)	IV Industrial category	V Scale of operation	VI Total No. of industries	VII No. of industries not-complying with Environmental standards	VIII No. of industries closed down based on closure direction issued	IX Attach a separate sheet with list of industries to who closure order issued
1.	IB VALLEY	Severely Polluted Area CEPI- 66.35	Red  Orange	Small Medium Large Small Medium Large	0 01 13 12 01 0	0 0 0 0 0 0	0 0 0 0 0 0	Not applicable Not applicable Not applicable Not applicable Not applicable Not applicable
2.	PARADEEP	Severely Polluted Area CEPI-60.61	Other Polluting Activities Red  Orange	CETP TSDF Others Small Medium Large Small Medium Large	0 0 0 0 0 16 31 0 0 0 0	0 0 0 0 0 0 0 0 0 0	0 0 0 0 0 0 0 0 0 0	Not applicable Not applicable Not applicable Not applicable Not applicable Not applicable Not applicable Not applicable Not applicable Not applicable
			Other Polluting activities	CETP TSDF Others	0 0 0	0 0 0	0 0 0	Not applicable Not applicable Not applicable

**Status of Environmental compensation recovered as per Hon'ble NGT order in Critically/Severely Polluted Industrial Areas**

**Name of SPCB/PCC: State Pollution Control Board, Odisha**

I Sl.No.	II Name of the Industrial Area	III Type of Industrial area (Critically/severely polluted Areas)	IV Industrial category	V Scale of operation	VI Total No. of industries	VII No. of industries not-complying with Environmental standards in last 5 years	VIII Total amount of environmental compensation imposed in Lakhs	IX Total amount of Environmental compensation received in Lakhs
1.	IB VALLEY	Severely Polluted Area CEPI- 66.35	Red  Orange	Small Medium Large Small Medium Large Small Medium	0 01 13 12 01	0 0 04 0 0	0 0 400 0 0	0 0 0 0 0
2.	PARADEEP	Severely Polluted Area CEPI-60.61	Other Polluting Activities Red  Orange	Large Small Medium Large CETP TSDF Others	16 31 0 0 0 0 0	05 05 0 0 0 0 0	700 125 0 0 0 0 0	0 0 0 0 0 0 0



West Bengal Pollution Control Board  
(Department of Environment, Government of West Bengal)  
Paribesh Bhawan, Bldg. 10A, Block I, A  
Sector III, Bidhannagar, Kolkata 700 106  
Tel: 2335-6730, 2335-9088/7428/8211/6731/0261/8861  
Fax: (0091) (033) 2335-2813

Memo No. 745-379/WPB/O&E/2019

Date 24/01/2020

To,

The AD & Div. Head, IPC-VII  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
Delhi-110032

Kind Attention – Shri P.K.Gupta, AD & Div. Head, IPC-VII

Sub: Action taken report including no. of identified polluters in polluted industrial areas for  
Complying directions of Hon'ble NGT Order dated 14.11.2019 in the matter OA No.  
1038/2018- reg.

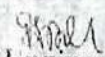
Ref: Your letter vide memo no. CPCB/IPC-VII/CEPI/NGT Order/2019/8817 dt 19.11.2019

Sir,

Enclosed please find herewith the action taken Report including no. of identified polluters  
in polluted industrial areas, closure of polluting industries, environmental compensation  
recovered etc as per format A & B provided in Pollution Industrial Area (PIA) of non-  
complying industries in West Bengal (Durgapur, Bandel, Howrah, Haldia & Asansol) for the  
period after 10.07.2019 to till date in compliance with the order of Hon'ble NGT, Principle  
Bench New Delhi (O.A. No. 1038/2018) dated 14.11.2019.

Yours faithfully,

Encl.: As Stated

  
Chief Engineer  
Operation & Execution Cell  
West Bengal Pollution Control Board

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically  
Name of SPCB/PCC: WEST BENGAL POLLUTION CONTROL BOARD

I Sl No.	II Name of the Industrial area	III Type of Industrial area (Severely polluted/Critically polluted)	IV Industrial Category	V Scale of Operation	VI Total No. of Industries	VII No. of Industries not complying with Environmental standards	VIII No. of Industries closed down on closure direction issued	IX Attach a separate sheet with list of industries to whom closure order issued.
1.	Durgapur	Severely Polluted Area	Red	Small	25	0	0	List attached
				Medium	8	0	0	
				Large	33	03	03	
				Small	70	0	0	
				Medium	04	0	0	0
				Large	03	0	0	0
				CETP	Nil	-	-	-
				TSDF	Nil	-	-	-
				Others(STPs)	04	-	-	-
				Small	02	0	0	List attached
2.	Bandel	Severely Polluted Area	Red	Medium	0	0	0	
				Large	03	0	0	
				Small	0	0	0	
				Medium	0	0	0	0
				Large	0	0	0	0
				CETP	Nil	-	-	-
				TSDF	Nil	-	-	-
				Others(STP)	01	-	-	-
				Orange				
				Other Polluting Activities				

I	II	III	IV	V	VI	VII	VIII	IX
Sl No.	Name of the Industrial area	Type of Industrial area (Severely polluted/Critically polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not complying with Environmental standards	No. of Industries closed based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued.
3.	Howrah	Severely Polluted Area	Red	Small	144	10 ✓	10	List attached
				Medium	02	0	0	
				Large	09	0	0	
		Orange		Small	227	04 ✓	04	List attached
				Medium	12	0	0	
				Large	0	0	0	
			Other Polluting Activities	CETP	Nil	-	-	-
				TSDF	Nil	-	-	-
				Others	Nil	-	-	-
4.	Haldia	Polluted Industrial Area (CEPI score- 45.72 < 60.00)	Red	Small	01	0	0	List attached
				Medium	04	0	0	
				Large	37	03	03	
		Orange		Small	20	0	0	0
				Medium	5	0	0	0
				Large	4	0	0	0
			Other Polluting Activities	CETP	Nil	-	-	-
				TSDF	1	0	0	0
				Others	Nil	-	-	-

I	II	III	IV	V	VI	VII	VIII	IX
Sl No.	Name of the Industrial area	Type of Industrial area (Severely polluted/Critically polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not complying with Environmental standards	No. of Industries closed based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued.
5.	Asansol	Polluted Industrial Area ( CEPI score- 55.03 < 60.00	Red	Small	02	02	02	List attached
				Medium	0	0	0	
				Large	21	0	0	
			Orange	Small	59	0	0	
				Medium	02	0	0	0
				Large	02	0	0	0
			Other	CETP	Nil	-	-	-
			Polluting	TSDF	Nil	-	-	-
			Activities	Others	Nil	-	-	-

Format-A ( Separate sheet as per column no. VII &IX)  
Closure orders issued by the Board from 10/07/2019 onwards

Sl. No.	Name And Address of the Industry	Date Of Closure	Suspension of closure order [The unit were non compliance due to failed in Env. Standard norms ( Ref.-VII)]	Remarks with closure order still in effect ( Ref.-IX)
	<b>Durgapur - Severely Polluted Area</b>			
1.	M/s. Sharp Ferro Alloys Ltd. located at Nachan Road, Kamalpur, P.O. + P.S.- Durgapur, Dist.- PaschimBardhaman, Pin-713204	31/08/2019	Suspension order dated 23/09/2019 issued with imposition of EC Rs.39,19,681/-	The unit resumed production
2.	C.P. Sponge Iron Pvt. Ltd. Raturia, P.O. Angadpur, P.S. Coke Oven, Dist. PaschimBardhaman, Pin. 713215	08/04/2019	Suspension order dated 29/04/2019 issued with imposition of BG Rs.5,00,000/-	The unit resumed production
3.	M/s. Ma ChanduDurgalspat Ltd. Kankilal Avenue, P.O. Durgapur, P.S. Coke Oven, Dist. PaschimBardhaman, Pin. 713210	23/05/2019	Suspension order dated 15/07/2019 issued with imposition of BG Rs.10,00,000/-	The unit resumed production
	<b>HOWRAH- Jalan Industrial Complex ( Severely Polluted Area)</b>			
4.	M/s. Rangoli Printing located at Jalan Industria Complex, Gate No. 1, Lane No. 3, P.O.- Begri, P.S.- Domjur, Dist.- Howrah, Pin-711 411	09/09/2019		Closure due to non-compliance
5.	M/s. Achishek Dyeing & Bleaching located at Jalan Industrial Park, Baniara, P.O.- Begri, P.S.- Dcmjur, Howrah-711 411	28/12/2019		Closure due to non-compliance
6.	M/s. SeviTrexim Pvt. Ltd. located at Jalan Industrial Park, Sankaridaha, P.O.- Begri, P.S.- Domjur, Dist.- Howrah, Pin-711 411	28/12/2019		Closure due to non-compliance

Sl. No.	Name And Address of the Industry	Date Of Closure	Suspension of closure order [The unit wereron compliance due to failed in Env. Standard norms ( Ref.-VII)]	Remarks with closure order still in effect ( Ref.-IX)
7	M/s. Skipper Ltd. (Unit-I) located at Jalan Industrial Complex, Jangalpur, P.O.- Andul-Mouri, P.S.- Sankrail, Dist.- Howrah, Pin- 711 302	09/09/2019	Suspension order dated 14/09/2019 issued with imposition of BG Rs 5,00,000/- ( BG valid upto 30.09.2020)	The unit resumed production.
8.	M/s. Barsha G I. Concern located at Jalan Industrial Complex, P.O.- Bijanrapara, P.S.- Domjur, Dist.-Howrah, Pin-7 1 411	09/09/2019	Suspension order dated 24/10/2019 issued with imposition of BG Rs 50,000/- ( BG valid upto 03.12.2020) & EC of Rs.25,000/-	The unit resumed production.
<b>HOWRAH- Bamungachi Industrial Area ( Severely Polluted Area )</b>				
9.	Supreme Co. Pvt. Ltd. (Unit - II) South Chamrail, P.O. Chamrail, P.S. Liluah, Dist Howrah, Pin. 711114	30/07/2019		Closure due to non-compliance
10.	M/s. Carnation Industries Ltd. (Unit-I) located at 14/1, Station Road, P.O. & P.S - Liluah, Dist- Howrah, Pin-711 204	28/11/2019		Closure due to non-compliance
11.	M/s. Premier Metal Products (Unit-2) located at 1/1, Jheel Road, P.O - Salkia P.S.- Liluah, Dist - Howrah, Pin-711 106	28/11/2019		Closure due to non-compliance
12.	M/s. J. R. Galvanizers located at 1/H Jheel Road, P. O. & P.S.: Liluah, Howrah Pin - 711 106	28/11/2019		Closure due to non-compliance
13.	ShriManojJaiswal located at (adjacent to the unit at 4/A F Road), Belgachia P.O. Dasnagar, P.S.: Liluah, Howrah, Pin- 711 105	28/11/2019		Closure due to non-compliance

Sl. No.	Name And Address of the Industry	Date Of Closure	Suspension of closure order [The unit werenon compliance due to failed in Env. Standard norms ( Ref.-VII)]	Remarks with closure order still in effect ( Ref.-IX)
14.	M/s Sakshi Enterprise 8, K.D.Jalan Road, P.O : Ghusur, P.S : Malipanchghara, Howrah. Pin- 711 107	28/11/2019		Closure due to non-compliance
15.	M/s S.P Moulding located at 69, Dharmotola Road, P.O : Ghusur, P.S : Malipanchghara, Howrah. Pin- 711 107	28/11/2019		Closure due to non-compliance
16.	M/s SSP Screen Works, 8, K.D.Jalan Road, P.O : Ghusur, P.S : Malipanchghara, Howrah. Pin- 711 107	28/11/2019		Closure due to non-compliance
17.	M/s Ganesh Udyog located at 9/1, RamdhanGirosh Lane, P O-Belurmath, P.S-Belur, Dist-Howrah, Pin-711 202 <b>ASANSOL - PIA</b>	08/01/2020		Closure due to non-compliance
18.	M/s Saraf S licates at Nimakalali Road , Vill& P O-Barakar , P.S-Kulti, Dist - PaschimBardhaman, Pin-713 324	30/07/2019		Closure due to non-compliance
19.	M/s Hanuman Cement Ltd. located at A-25, Kanyapur Industrial Estate, Kanyapur Link Road, P.O.- R.K. Mission, P.S.-Asansol(N), Dist - PaschimBardhaman, Pin-713305	09/09/2019	Suspension order dated 18/11/2019 issued with imposition of BG Rs.10,00,000/- & EC of Rs 2.00,000/-	The unit resumed production.

Sl. No.	Name And Address of the Industry	Date Of Closure	Suspension of closure order [The unit werenon compliance due to failed in Env. Standard norms ( Ref.-VII)]	Remarks with closure order still in effect ( Ref.-IX)
	<b>HALDIA - PIA</b>			
20	M/s. Shree Renuka Sugars, located at City Centre, PO- Debhog, Dist - PurbaMedinipur, Pin-721651, West Bengal	14/12/2019	As per CPCB direction during inspection of third party inspection, unit was not in operation. The unit has been issued closure order.	Closure (closed down unit)
21	M/s UPL Ltd. located at Durgachak, Haldia, P.O.-Durgachak, Dist.-PurbaMedinipur, Pin-72-602	31/12/2019		Closure due to non-compliance
22	M/s. Lalbaba Seamless Tubes (P) Ltd. located at Kashberia, Bardhanyaghata, HPL Link Road, P.O.- Debhog, P.S.- Babanipur, Haldia, Dist.- PurbaMedinipur, Pin - 721 657	23/05/2019	Suspension order dated 12/09/2019 issued with imposition of BG Rs 5,00,000/- & EC of Rs 10,00,000/	The unit resumed production

Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas:-

I Sl No.	II Name of the Industrial area	III Type of Industrial area (Severely polluted/Critically polluted)	IV Industrial Category	V Scale of Operation	VI Total No. of Industries	VII No. of Industries Non - complying with Environmental standards in last 5 years	VIII Total amount of Environmental Compensation imposed in Lakhs	IX Total amount of Environmental Compensation received in Lakhs
1.	Durgapur	Severely Polluted Area	Red	Small Medium Large Small Medium Large CETP TSDF Others(STPs)	25 08 33 70 04 03 Nil Nil 04 02 00 03 0 0 0 Nil Nil 01	List attached	List attached	
2.	Bandel	Severely Polluted Area	Red  Orange  Other Polluting Activities  Red  Orange  Other Polluting Activities	Small Medium Large Small Medium Large CETP TSDF Others(STP)				

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I Sl No.	II Name of the Industrial area	III Type of Industrial area (Severely polluted/Critically polluted)	IV Industrial Category	V Scale of Operation	VI Total No. of Industries	VII No. of Industries Non - complying with Environmental standards in last 5 years	VIII Total amount of Environmental Compensation imposed in Lakhs	IX Total amount of Environmental Compensation received in Lakhs
3.	Howrah	Severely Polluted Area	Red	Small Medium Large Small Medium Large CETP TSDF Others	144 02 09 227 12 0 Nil Nil Nil	List attached	List attached	List attached
4.	Haldia	Polluted Industrial Area ( CEPI score- 45.72 < 60.00	Red  Orange  Other Polluting Activities	Small Medium Large Small Medium Large CETP TSDF Others	01 04 37 20 5 4 Nil 1 Nil	List attached	List attached	List attached

I	II	III	IV	V	VI	VII	VIII	IX
Sl No.	Name of the Industrial area	Type of Industrial area (Severely polluted/Critically polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Non complying with Environmental standards in last 5 years	Total amount of Environmental Compensation imposed in Lakhs	Total amount of Environmental Compensation received in Lakhs
5.	Asansol	Polluted Industrial Area ( CEPI score- 55.03 < 60.00	Red	Small Medium Large	02 0 21	List attached	List attached	List attached
			Orange	Small Medium	59 02			
			Other Polluting Activities	Large CETP TSDF Others	02 Nil Nil Nil			

**Note:** 1. Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided.  
2. Cost of restoration of the damage to the environment of each CPA/SPA may be provided.

Format-B ( Separate sheet as per column no. VIII & IX)

Action taken Report in Pollution Industrial Area (PIA) of non-complying industries in West Bengal(Asanesol, Durgapur, Bandel, Howrah & Haldia) for the period 10/07/2019 to till date in compliance with the order of Hon'ble NGT, Principle Bench, New Delhi (O.A. No. 1038/2018) dated 14.11.2019

Sl. No.	Name and address of the unit	Date of action	Nature of action(Closure/Direction) [The unit were non compliance due to failed in Env. Standard norms ( Ref.-VII)]	Environmental Compensation imposed ( Ref.-VIII)	Environmental Compensation received ( Ref.-IX)
1.	M/s Ma Chandi Durga Ispat Ltd. located at Kanjlal Avenue. P.O.: Durgapur, P.S.: Coke Oven, District: Paschim Bardhaman, Pin -713 210	23.05.2019 15.07.2019	Closure order issued Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.1000000/- dated 15/07/2019	-	
2.	M/s. Impex Ferro Tech Ltd. located at Kadavita Dendua Road, P.O.- Kalyaneswari, P.S.- Kulti, Dist.- Paschim Bardhaman, Pin-713 369	30/07/2019	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs. 1200000/-	-	
3.	M/s. Eloquent Steel Pvt. Ltd. (formerly Hira Concast Ltd.) located at Vill.- Nakrajoria, P.O. & P.S.- Salanpur, Dist.- Paschim Bardhaman, Pin-713 357	30/07/2019	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs. 1000000/-	-	
4	Joycity Minerals Pvt. Ltd. Vill. Jemari, P.O. Basudevpur Jemari, P.S. Salanpur, Dist. Paschim Bardhaman, Pin. 713335	18/12/2019 15/01/2020	Closure order issued Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.2000000/- and Environmental Compensation(EC) amounting to Rs. 1000000/-	Rs.1,00,000/-	Rs.1,00,000/-

Sl. No.	Name and address of the unit	Date of action	Nature of action(Closure/Direction) [The unit were non compliance due to failed in Env. Standard norms ( Ref.-VII)]	Environmental Compensation imposed ( Ref.-VIII)	Environmental Compensation received ( Ref.-IX)
5.	M/s. Durgapur Steel Plant, SAIL, located at P.O. & P.S.: Durgapur, Dist: Paschim Bardhaman. Pin-713203	14/08/2019	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.500000/-	-	-
6	NSPCL. (NTPC-SAIL Power Co. Ltd.), Waria, CPP-II, DSP Complex, Durgapur Main Gate. P.O. & P.S. Durgapur, Dist. Paschim Bardhaman. Pin. 713203	10/01/2020	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.1200000/- and Environmental Compensation(EC) amounting to Rs. 700000/-	Rs.7,00,000/-	Not deposited
7.	M/s. Almal Industries Pvt. Ltd. located at 48, X' Road, Belgachia, P.O.: Netajigarh. P.S.: Liluah, District: Howrah, Pin -711 108	20/08/2019	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs. 100000/-	-	-
8.	M/s. The Durgapur Projects Ltd. located at P.O.- Durgapur, P.S.- Coke Oven. Dist.- Paschim Bardhaman. Pin -- 713 201	18/09/2019	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.1000000/- and Environmental Compensation(EC) amounting to Rs. 500000/-	Rs.5,00,000/-	Rs.5,00,000/-
9.	M/s. Lalbaba Seamless Tubes (P) Ltd. located at Kashberia, Bardhanyaghata, HPL Link Road, P.O.- Debhog, P.S.- Bhabanipur, Haladia, Dist.- Purba Medinipur, Pin - 721 657	23.05.2019 12/09/2019	Closure order issued Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.500000/- and Environmental Compensation(EC) amounting to Rs. 1000000/-	Rs.10,00,000/-	EC not deposited

Sl. No.	Name and address of the unit	Date of action	Nature of action(Closure/Direction) [The unit were non compliance due to failed in Env. Standard norms ( Ref.-VIII)]	Environmental Compensation imposed ( Ref.-VIII)	Environmental Compensation received ( Ref.-IX)
10.	Tata Steel Ltd. - Hooghly Met Coke Division. Patikhali. P.O. Haldia Oil Refinery. Dist. Purba Medinipur. Pin. 721606 Tata Steel Ltd. - Hooghly Met Coke Division. Patikhali. P.O. Haldia Oil Refinery. Dist. Purba Medinipur. Pin. 721606	10-01-2020	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.1200000/-	-	-
11.	M/s. Skipper Ltd. (Unit-I) located at Jalan Industrial Complex. Jangalpur. P.O.- Andul-Mouri. P.S.- Sankrail. Dist.- Howrah. Pin- 711 302	09/09/2019 14/09/2019	Closure order issued Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs. 500000/-	-- --	-
12.	M/s. Sylvan Chemicals located at 40/1. A Road. Bamungachi. Salkia. Dist.- Howrah. Pin-711 106	18/09/2019	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.100000/- and Environmental Compensation(EC) amounting to Rs. 100000/-	Rs.1,00,000/-	Rs.1,00,000/-
13.	M/s. Sharp Ferro Alloys Ltd. located at Nachan Road. Kamalpur. P.O.+ P.S.- Durgapur. Dist.- Paschim Bardhaman. Pin-713204	31/08/2019 23/09/2019	Closure order issued Direction issued with imposition of Environmental Compensation(EC) amounting to Rs.39,19,681/-	-- Rs.39,19,681/-	Rs.39,19,681/-
14.	M/s. Barsha G.I. Concern located at Jalan Industrial Complex. P.O.- Bipannapara. P.S.- Domjur. Dist.- Howrah. Pin-711 411	09/09/2019 24/10/2019	Closure order issued Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.50,000/- and Environmental Compensation(EC) amounting to Rs.25,000/-	- Rs.25,000/-	Rs.25,000/-

Sl. No.	Name and address of the unit	Date of action	Nature of action(Closure/Direction) [The unit were non compliance due to failed in Env. Standard norms (Ref.-VII)]	Environmental Compensation imposed (Ref.-VIII)	Environmental Compensation received (Ref.-IX)
15.	Skipper Ltd. (Unit BCTL), Jalan Industrial Complex, Jangalpur, P.O. Argori, P.S. Sankrail, Dist. Howrah, Pin. 711411	12/02/2019	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.300000/-	-	-
16.	Quality Processing Howrah Amla Road, Baltikuri, P.O. Baltikuri, P.S. Jagacha, Dist. Howrah, Pin. 711113	26/10/2019	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.25000/-	-	-
17.	M/s. Hanuman Cement Ltd. located at A-25, Kanyapur Industrial Estate, Kanyapur Link Road, P.O.- R.K. Mission, P.S.-Asansol(N), Dist.- Paschim Bardhaman, Pin- 713305	09/09/2019	Closure order issued	-	-
		18/11/2019	Direction issued with imposition of Bank Guarantee(B.G.) amounting to Rs.1000000/- and Environmental Compensation(EC) amounting to Rs. 200000/-	Rs.2,00,000/-	Rs.2,00,000/-
			TOTAL	Rs.65,44,681/-	Rs.48,44,681/-

# MAHARASHTRA POLLUTION CONTROL BOARD

Tel.: 24010437/24020781/24014701

Fax : 24024068 / 24044531

Website : www.mpcb.gov.in

E-mail : jdair@mpcb.gov.in



Kalpataru Point, 2nd - 4th Floor,  
Opp. PVR Cinema,  
Near Sion Circle, Sion (E),  
Mumbai - 400 022.

No:BO/JD(APC)/CEPI/TB-2/B- 309

Date: 30/01/2020

To,  
P. K.Gupta  
Addl. Director & Div. Head-IPC-VII,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi-110032.

**Sub :** Compliance of Hon'ble NGT Order dtd. 14/11/2019 in Original Application No.1038/2018 - News item titled "CPCB to rank industrial units on pollution levels" published in "The Asian Age"....

**Ref:** 1. The Hon'ble NGT order dtd.14/11/2019 in the matter of O.A. No.1038/2018.  
2. CPCB letter dtd.19/11/2019.  
3. Video Conference conducted by CPCB on 07/01/2020.

Sir,

With reference to above subject, please find submitted herewith revised action plans of 2 CPAs namely, Tarapur & Chandrapur and 4 SPAs namely Aurangabad, Nashik, Dombivali & Navi Mumbai with addition of latitude & longitude of sampling location and critical parameter (identified by CPCB in 2017-18 monitoring) as per instruction given in video conference dtd.07/01/202.

Further attached herewith format "A" i.e Status of prohibition/closure of Non-complying activity in Red and Orange industries in severely & critically polluted Industrial areas and format "B" i.e Status of Environmental Compensation imposed Industries not-complying with Environmental standards in last 5 years in Critically/Severely Polluted Industrial Areas.

This is submitted for information. Softcopy sent through email also.

**D.A:** 1. Revised Action plan of 2 CPA & 4 SPA  
2. filled up format A & B of 2 CPA & 4 SPA

  
(E. Ravendiren IAS)  
Member Secretary

**Copy Submitted for information to:**

1. Hon'ble Chairman, M. P.C.Board, sion, Mumbai
2. Hon'ble Chairman, C. P.C.Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
3. Member Secretary, C. P.C.Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.

**Copy to:**

1. Joint Director (APC), MPC Board, Mumbai/ Legal Officer, MPC Board, Mumbai.
2. Regional Officer: Chandrapur/Aurangabad/Kalyan/Thane/Nashik/Navi Mumbai: You are directed to recover Environment Compensation form industry and submit report within 7 days. Action plan enclosed for implementation.

D.A: as above

Maharashtra  
(Aurangabad)

**Aurangabad**

FORMAT - A

Status of prohibition / closure of non-complying activity in Red and Orange category Industries in severely and critically polluted industrial areas Name of SPCB - Maharashtra Pollution Control Board, Aurangabad

I	II	III	IV	V	VI	VII	VIII	IX
Sr. No.	Name of Industrial area	Type of Industrial area (Severely polluted / Critically polluted)	Industrial Category	Scale of Operation	Total Nos of Industries	Nos of Industries not complying with Environmental Standards	Nos of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1	Aurangabad (MIDC, Shendra, Wajui, Chikalthana, Railway Station, Pathan Road)	Severely polluted (CEPI Score 69.85)	Red	Small Medium Large	214 37 84	7 0 2	7 0 2	List enclosed as Annex-A
			Orange	Small Medium Large	166 14 17	0 0 0	0 0 0	
			Other Polluting activities	CETP CBMWTSDF Other	2 1 0	0 0 0	0 0 0	
		<b>Total</b>			<b>555</b>	<b>9</b>	<b>9</b>	

FORMAT - B

Status of Environmental Compensation recovered from non-complying activity in Red and Orange category Industries in severely and critically polluted industrial areas (Aurangabad)

I	II	III	IV	V	VI	VII	VIII	IX
Sr. No.	Name of Industrial area	Type of Industrial area (Severely polluted / Critically polluted)	Industrial Category	Scale of Operation	Total Nos of Industries	Nos of Industries not complying with Environmental Standards	Total Amount of Envt. Compensation imposed (in Lakhs)	Compensation received (in Cr)
1	Aurangabad (MIDC, Shendra, Wajui, Chikalthana, Railway Station, Pathan Road)	Severely polluted (CEPI Score 69.85)	Red	Small Medium Large	214 37 84	12 1 4	300.00 50.00 400.00	
			Orange	Small Medium Large	166 14 17	0 0 0	0 0 0	
			Other Polluting activities	CETP CBMWTSDF Other	2 1 0	0 0 0	0 0 0	Recovery under process
		<b>Total</b>			<b>555</b>	<b>17</b>	<b>750.00</b>	

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## Action Taken Details (Closure Directions) of Aurangabad till date

Sr. No.	Name of Industry	Category	Scale	Closure direction issued on
1	Best Powder Coating, Plot no. C-195, MIDC Waluj, Aurangabad	Red	SSI	31.01.2017
2	Trimurti Foodtech Pvt. Ltd., K-85, MIDC Waluj, Aurangabad	Red	SSI	31.01.2017
3	Rushikesh Engineering Works, M-2/1, MIDC Waluj, Aurangabad	Red	SSI	25.09.2018
4	Shriram Enterprises, K-144, MIDC Waluj, Aurangabad	Red	SSI	12.11.2018
5	Arush Industries, W-51, MIDC Waluj, Aurangabad	Red	SSI	29.03.2019
6	Coppertone, G-28, MIDC Waluj, Aurangabad	Red	SSI	09.08.2019
7	IPCA Laboratories Ltd, H-4, MIDC Waluj, Aurangabad	Red	LSI	06.08.2019
8	Cosmo Films Ltd, B-14/8 & 9, MIDC Waluj, Aurangabad.	Red	LSI	06.08.2019
9	TMS Enterprises Gat No. 53, Sajapur, Tal and Dist. Aurangabad.	Red	SSI	05.02.2019

List of industries Environmental Compensation imposed-Aurangabad				
Sr. No.	Name of Industry	Category	Scale	EC amount in Lakhs
1	IPCA Iabourtoris Ltd, H-4, MIDC Waluj, Aurangabad	Red	LSI	100.00
2	Cosmo Films, B-14/B/9, MIDC Waluj, Aurangabad.	Red	LSI	100.00
3	Vartoc Engineering Pvt.Ltd, L-4, MIDC Waluj, Aurangabad	Red	LSI	100.00
4	Shreya Life Science Pvt.Ltd, B-9/2, MIDC Waluj, Aurangabad	Red	LSI	100.00
5	Akar Tools Ltd, E-5, MIDC Waluj, Aurangabad	Red	Msi	50.00
6	Arush Industries, W-51, MIDC Waluj, Aurangabad	Red	SSI	25.00
7	Shriram Enterprises, K-144, MIDC Waluj, Aurangabad	Red	SSI	25.00
8	Rushikesh Engineering Works, M-2/1, MIDC Waluj, Aurangabad	Red	SSI	25.00
9	Mandar Industries, Plot no- 110/10, MIDC Waluj, Aurangabad	Red	SSI	25.00
10	Best Powder Coating, Plot no. C-195, MIDC Waluj, Aurangabad	Red	SSI	25.00
11	Coppertone, G-28, MIDC Waluj, Aurangabad.	Red	SSI	25.00
12	Trimurti Foods Tech Pvt Ltd, K-85, MIDC Waluj, Aurangabad	Red	SSI	25.00
13	A.D.Pharma Pvt.Ltd, G-39/9, MIDC Area Waluj, Aurangabad.	Red	SSI	25.00
14	Gurudatta Enterprises, Gat No. 48, P. No. 5 MIDC Waluj, Aurangabad	Red	SSI	25.00
15	Aurangabad Auto Ancillary Pvt Ltd., H-27, MIDC Waluj, Aurangabad	Red	SSI	25.00
16	SAR Industries (M/s. Virbrant Industries) P No. M-19 MIDC Waluj Aurangabad	Red	SSI	25.00
17	Dhanlaxmi Enterprises, P.No. F-75, MIDC Waluj Aurangabad	Red	SSI	25.00
<b>Total</b>				<b>750.00</b>

**Chandrapur**

**Format-A**  
Status of prohibition /closure of non-complying activity in Red & Orange Category Industries in Severely & Critically polluted industrial areas

I	II	III	IV	V	VI	VII	VIII	IX
Sr. No.	Name of the Industrial Area	Type of Industrial Area (Severely polluted/Critically Polluted)	Industrial Category	Scale of Operation	Total no. of Industries	No. of Industries not complying with Environmental Standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1	MIDC Chandrapur, MIDC Tadail, MIDC Ghuggus & Ballarpur	Critically Polluted	Red  Orange  Other Polluting Activities	Small Medium Large Small Medium Large CETP TSDF  Others	40 1 18 53 Nil Nil Nil 1(CBMWTSDF) Road Transportation, Storage of coal, Solid waste & raw material	Nil Nil 1 Nil Nil Nil Nil Nil	Nil Nil 1 Nil Nil Nil Nil	M/s. Lloyd Metals & Energy Ltd., Plot No. A-1, MIDC Ghuggus, Tal. Dist Chandrapur
<b>Total</b>					<b>113</b>	<b>1</b>	<b>1</b>	

**Format-B**  
Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/ Severely Polluted Industrial Areas

I	II	III	IV	V	VI	VII	VIII	IX
Sr. No.	Name of the Industrial Area	Type of Industrial Area (Critically/Severely Polluted Areas)	Industrial Category	Scale of Operation	Total no. of Industries	No. of Industries non-complying with Environmental Standards in last 5 years	Total amount of Environmental Compensation imposed Rs. in Lakhs	Total amount of Environmental Compensation received in Lakhs
1	MIDC Chandrapur, MIDC Tadail, MIDC Ghuggus & Ballarpur	Critically Polluted	Red  Orange  Other Polluting Activities	Small Medium Large Small Medium Large CETP TSDF  Others	40 1 18 53 Nil Nil Nil 1(CBMWTSDF) Road Transportation, Storage of coal, Solid waste & raw material	Nil Nil 12 Nil Nil Nil Nil Nil	1200	Recovery under process
<b>Total</b>					<b>113</b>	<b>12</b>	<b>1200</b>	

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No. of industries non-complying with Environmental Standards in last 5 years & amount of environment compensation imposed.

Sr. No.	Name & Address of Industry	Category	Scale	EC imposed In Rs.
1)	M/s. Gopani Iron & Power (I) Pvt. Ltd., Plot No. A-22, MIDC Tadali, Tal. Dist. Chandrapur	Red	LSI	1 Crore
2)	M/s. Grace Industries Ltd., Plot No. A-23, MIDC Tadali, Tal. Dist. Chandrapur	Red	LSI	1 Crore
3)	M/s. Dhanwal Infrastructure Pvt. Ltd., Plot No. C-6, 7 & 8, MIDC Tadali, Tal. Dist. Chandrapur	Red	LSI	1 Crore
4)	M/s. Lloyd Metals & Energy Ltd., Plot No. A-1, MIDC Ghuggus, Tal. Dist. Chandrapur	Red	LSI	1 Crore
5)	M/s. WCL Ghuggus Opencast Mines, WCL Wani Area, Po. Ghuggus, Tal. Dist. Chandrapur	Red	LSI	1 Crore
6)	M/s. Ballarpur Opencast Mines, WCL Ballarpur Area, Tal. Ballarpur, Dist. Chandrapur	Red	LSI	1 Crore
7)	M/s. Chaman Metallics Pvt. Ltd., Plot No. A-26, MIDC Tadali, Tal. Dist. Chandrapur	Red	LSI	1 Crore
8)	M/s. Chandrapur Super Thermal Power Station, Urjanagar, Tal. Dist. Chandrapur	Red	LSI	1 Crore
9)	M/s. WCL Padmapur Opencast Mines, WCL Chandrapur Area, Po. Durgapur, Tal. Dist. Chandrapur	Red	LSI	1 Crore
10)	M/s. WCL Durgapur Opencast Mines, WCL Chandrapur Area, Po. Durgapur, Tal. Dist. Chandrapur	Red	LSI	1 Crore
11)	M/s. Steel Authority of India Ltd., Chandrapur Ferro Alloy Plant, Mul Road, Tal. Dist. Chandrapur	Red	LSI	1 Crore
12)	M/s. Hindustan Lalpeth Opencast Mines, WCL Chandrapur Area, Po. Lalpeth, Tal. Dist. Chandrapur	Red	LSI	1 Crore

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### Dombivali

Status of prohibition/closure of Non-complying activity in Red and Orange industries in severely & critically polluted industrial areas. (FORMAT-A)							
Name of the Industrial Area	Type of Industrial Area (severely polluted /critically polluted)	Industrial Category	Scale of Operation	Total No. of industries	Nos of industries not complying with Environmental Standards	No. of industries closed down based on Closure direction issued	Attach a separate sheet of list of industries to whom Closure order issued.
MIDC Dombivali (Phase-I & II)	Severely polluted area (CEPI Score 69.67)	Red	Small	212	9	9	List enclosed as annex A
			Medium	12	0	0	
			Large	7	0	0	
	Orange	Small	15	0	0		
		Medium	1	0	0		
		Large	1	0	0		
	Other Polluting Activities	CETP	2	0	0		
		TSDF	Nil	0	0		
		Others	Nil	0	0		
		<b>Total</b>	<b>250</b>	<b>9</b>	<b>9</b>		

### Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas Format B

Name of the Industrial Area	Type of Industrial Area (severely polluted /critically polluted)	Industrial Category	Scale of Operation	Total No. of industries	Nos of industries not complying with Environmental Standards in last 5 years	Total Amount of Environmental Compensation imposed in Lakhs	Total Amount of Environmental Compensation received in Lakhs
MIDC Dombivali (Phase-I & II)	Severely polluted area (CEPI Score 69.67)	Red	Small	212	92	2300	Nil
			Medium	12	6	300	Nil
			Large	7	2	200	Nil
	Orange	Small	15	1	25	Nil	
		Medium	1	0	0	Nil	
		Large	1	0	0	Nil	
	Other Polluting Activities	CETP	2	0	0	Nil	
		TSDF	Nil	0	0	Nil	
		Others	Nil	0	0	Nil	
		<b>Total</b>	<b>250</b>	<b>101</b>	<b>2825</b>		

## Action taken details: Unit closed down till date based on closure direction: Dombivali

Sr. No.	Name of Industry	Category	Scale	Closure direction issued date
1	M/s Mojoco, (M/s. Makson Chem -Tex Pvt. Ltd.) Plot No. A-149, MIDC Phase-I, Dombivali, Dist. Thane	Red	SSI	18.04.2019
2	M/s Royal Resins, (M/s. Makson Chem -Tex Pvt. Ltd.) Plot No. A-149, MIDC Phase-I, Dombivali, Dist. Thane	Red	SSI	18.04.2019
3	M/s Om Sai Industries, (M/s. Makson Chem Tex Pvt. Ltd.) Plot No. A-149, MIDC Phase-I, Dombivali, Dist Thane	Red	SSI	18.04.2019
4	M/s. Chamunda Dye Chem Industries, (M/s. Makson Chem -Tex Pvt. Ltd.) Plot No. A-149, MIDC Phase-I, Dombivali, Dist. Thane	Red	SSI	18.04.2019
5	Sainath Texmech Pvt Ltd., A-181, MIDC, Ph-I, Dombivali	Red	SSI	31.08.2018
6	Calyx Chemicals & -Pharmaceuticals Ltd. W-216, Phase-II, MIDC, Dombivali	Red	SSI	16.12.2019
7	Calyx Chemicals & -Pharmaceuticals Ltd. W-217, (Unit-II), MIDC, Ph-II, Dombivali	Red	SSI	16.12.2019
8	Calyx Chemicals & -Pharmaceuticals Ltd. W-212, 213 & W-212 Part, Phase-II, MIDC, Dombivali	Red	SSI	16.12.2019
9	Probase Enterprises, W-259 A, MIDC, Ph-II, Dombivali	Red	SSI	07.07.2016

**List of industries Environmental Compensation imposed  
:Dombivli**

Sr. No.	Name of Industry	Category	Scale	EC amount in Lakhs
1	Ashish Dyechem & Text. Proc P. Ltd., Pt No. A-55, 56 & B-18, MIDC, Phase-I, Dombivli	Red	SSI	50
2	Auchtel Products, C-22, A-85/86, Ph-I, MIDC, Dombivli, Dist-Thane.	Red	MSI	25
3	Dhanvarsha Dyeing Pvt. Ltd., Plot No. B-47, MIDC, Phase-I, Dombivli	Red	SSI	25
4	Imco Alloys Pvt Ltd., A-176, MIDC, Ph-I, Dombivli	Red	SSI	25
5	Jay Industrial Chemical Pvt. Ltd., Plot No. A-104, 116, MIDC, Phase-I, Dombivli	Red	MSI	50
6	Makson Chem Tex Pvt Ltd., A-149, MIDC, Ph-I, Dombivli	Red	SSI	25
7	Nagrik Textile Pvt Ltd, Plot No. B-34/1, MIDC, Phase-I, Dombivli	Red	SSI	25
8	Nalanda Textiles (P) Ltd., Plot No. B-34/2, MIDC, Phase-I, Dombivli	Red	SSI	25
9	Shailaja Chemicals Pvt. Ltd., Plot No. A-179, MIDC, Phase-I, Dombivli	Red	SSI	25
10	Sudevi Chemicals, Plot No. A-42, MIDC, Phase-I, Dombivli	Red	MSI	50
11	Total Lubricant Now Acrylic Industries, Plot No. A-57, Phase-I, MIDC Dombivli, Dist. Thane	Orange	SSI	25
12	Alchemie Dye Chem Pvt Ltd, Plot No-D-55, MIDC, Ph-II, Dombivli, Dist-Thane.	Red	SSI	25
13	Quality Industries, Plot No-49, 50, MIDC, Ph-II, Dombivli, Dist-Thane	Red	SSI	25
14	Shree Mahabir Dyeing & Printing, F-36, MIDC Phase-II, Dombivli, Dist. Thane	Red	SSI	25
15	Spak Orgochem Pvt. Ltd., W-141, MIDC Phase-II, Dombivli, Dist. Thane	Red	SSI	25
16	Supra Chemicals, W-129, MIDC, Ph-II, Dombivli	Red	SSI	25
17	Seagull Chemicals Pvt Ltd., W-127, MIDC, Dombivli	Red	SSI	25
18	A. A. Chemical Industries, W-85, Phase-II, MIDC, Dombivli	Red	SSI	25
19	Aarti Health Care Ltd., D-53, Phase-II, MIDC, Dombivli	Red	SSI	25
20	Aarti Health Care, D-57, Phase-II, MIDC, Dombivli	Red	MSI	50
21	Aarti Industries Ltd D-54, Phase-II, MIDC, Dombivli	Red	LSI	100
22	Aceto Pharma (I) Pvt Ltd., W-116, MIDC, Ph-II, Dombivli	Red	SSI	25
23	Aceto Pharma (I) Pvt Ltd., W-117, MIDC, Ph-II, Dombivli	Red	SSI	25
24	Aerofine Chemical Industries A-18, Phase-II, MIDC, Dombivli	Red	SSI	25

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25	Akrur Chemicals P Ltd, W-130, MIDC, Ph-II, Dombivali	Red	SSI	25
26	Ala Industrial Corpn W-10, Phase-II, MIDC, Dombivali	Red	SSI	25
27	Alchemie Dye Chem P. L. D-55, Phase-II, MIDC, Dombivali	Red	SSI	25
28	Alu Fin W-153, Phase-II, MIDC, Dombivali	Red	SSI	25
29	Amber Chemicals W-64, Phase-II, MIDC, Dombivali	Red	SSI	25
30	Amudan Chemicals Pvt Ltd. W-229, Phase-II, MIDC, Dombivali	Red	SSI	25
31	Arch Pharamlab Pvt. Ltd C-21,22, Phase-II, MIDC, Dombivali	Red	MSI	50
32	Astec Lifesciences Ltd. F-39, Phase-II, MIDC, Dombivali	Red	SSI	25
33	Asvik Pharma & Chemicals P.L. W-109, Phase-II, MIDC, Dombivali	Red	SSI	25
34	Auromic Chemicals D-60, Phase-II, MIDC, Dombivali	Red	SSI	25
35	Avnash Equipments Pvt Ltd, W-187, MIDC, Ph-II, Dombivali, Dist-Thane.	Red	SSI	25
36	Beekay Finochem Pvt.Ltd F-19, Phase-II, MIDC, Dombivali	Red	SSI	25
37	Brisk Chemical Indu. W-221, Phase-II, MIDC, Dombivali	Red	SSI	25
38	Chem- Org W-122, Phase-II, MIDC, Dombivali	Red	SSI	25
39	Chemstar W-100, Phase-II, MIDC, Dombivali	Red	SSI	25
40	Chin Chem F-16, Phase-II, MIDC, Dombivali	Red	SSI	25
41	Chromatic India Ltd., W-34, MIDC, Ph-II, Dombivali	Red	SSI	25
42	Cosmo Chemical pvt Ltd., TS-5, Phase-II, MIDC, Dombivali	Red	SSI	25
43	Crystal Chem Corp, W-199, MIDC, Ph-II, Dombivali	Red	SSI	25
44	Crystal India W-114, Phase-II, MIDC, Dombivali	Red	SSI	25
45	Crystal India, Plot No W-111, MIDC, PH-II, Dombivli	Red	SSI	25
46	Deccan Colour & Chemi. P.L. W-232 D, Phase-II, MIDC, Dombivali	Red	SSI	25
47	Dreamland Dyes Pvt Ltd W-133, Phase-II, MIDC, Dombivali	Red	SSI	25
48	Enginmates Heat Transfer - P. Ltd. W-51, Phase-II, MIDC, Dombivali	Red	SSI	25
49	EON Chemicals P.Ltd. W-45, MIDC, Ph-II, Dombivali	Red	SSI	25
50	ESBE Chem products W-61, Phase-II, MIDC, Dombivali	Red	SSI	25
51	Evershine Chemical -Products W-110, Phase-II, MIDC, Dombivali	Red	SSI	25
52	Fine Spciality Surfactant P. L. W-260, & 261, Phase-II, MIDC, Dombivali	Red	SSI	25
53	Furia Chemical, A/35, MIDC, Ph-II, Dombivali	Red	SSI	25
54	Ganesh Poly Chem Ltd., Plot No C-7, Phase-II, MIDC, Dombivali	Red	SSI	25

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55	Gem Chem Industries D-56, Phase-II, MIDC, Dombivali	Red	SSI	25
56	Herbert Brown Pharma. & Research Laboratories - W-256, W-257 A, W- 258 A, Phase-II, MIDC, Dombivali	Red	SSI	25
57	HI Media Laboratories P. L. W-239 (part), Phase-II, MIDC, Dombivali	Red	SSI	25
58	HI Media Laboratories W-239 B, Phase-II, MIDC, Dombivali	Red	SSI	25
59	Hilton Chemicals W-214/D, Phase-II, MIDC, Dombivali	Red	SSI	25
60	Holam Organics, Pvt Ltd , W-99, Phase-II, MIDC, Dombivali	Red	SSI	25
61	Indian Dyestuff & Chemi. - Mfg. Co W-25, Phase-II, MIDC, Dombivali	Red	SSI	25
62	Indo Amines Ltd. W-35, Phase-II, MIDC, Dombivali	Red	SSI	25
63	Indo Amines Ltd. W-36/39, Phase-II, MIDC, Dombivali	Red	SSI	25
64	Indo Amines Ltd. W-44, Phase-II, MIDC, Dombivali	Red	SSI	25
65	Janardhana Chemicals P. Ltd. W-263, Phase-II, MIDC, Dombivali	Red	SSI	25
66	Kamal Deep Colours Inds. Pvt. Ltd., Plot No. A-26, MIDC, PH-II, Dombivli	Red	SSI	25
67	Mechemo Industries A-34, Phase-II, MIDC, Dombivali	Red	SSI	25
68	Medisynth Fine Chem W-33, Phase-II, MIDC, Dombivali	Red	SSI	25
69	Metropolitan Exim Chem Ltd B-CFC, Phase-II, MIDC, Dombivali	Red	MSI	50
70	Moore Dye-chem P. Ltd W-165, Phase-II, MIDC, Dombivali	Red	SSI	25
71	Narchem Industries, Plot No. W-137, MIDC, PH-II, Dombivli	Red	SSI	25
72	Neo Orga Chem, W-196, MIDC, Ph-II, Dombivali	Red	SSI	25
73	Oasis Chemicals Industries W-57, Phase-II, MIDC, Dombivali	Red	SSI	25
74	Omega Fine Chemicals W-231/D, Phase-II, MIDC, Dombivali	Red	SSI	25
75	Omega Laboratories - Chemicals W-238, Phase-II, MIDC, Dombivali	Red	SSI	25
76	Orgamine Chemicals (I) Pvt. LTD. W-8, Phase-II, MIDC, Dombivali	Red	SSI	25
77	Peroxy Chem (India) W-161, Phase-II, MIDC, Dombivali	Red	SSI	25
78	Prathmesh Dye Chem Pvt Ltd , D-6, MIDC, Ph-II, Dombivali	Red	SSI	25
79	Precision Engg. & Equip-Mfg Corp W-222, Phase-II, MIDC, Dombivali	Red	SSI	25
80	Progressive Dye Chem Industries, W-222, MIDC, Ph-II, Dombivali	Red	SSI	25
81	Ribopham Laboratories, W-243 (A), MIDC, Phase-II, Dombivali (E)	Red	SSI	25
82	S.R. Frangrances W-262, Phase-II, MIDC, Dombivali	Red	SSI	25
83	Safe A&T Technology P.L. D-4, Phase-II, MIDC, Dombivali	Red	SSI	25
84	SAI Products W-54, Phase-II, MIDC, Dombivali	Red	SSI	25

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85	Samuh Chemicals W-101, Phase-II, MIDC, Dombivali	Red	SSI	25
86	Saptavarna Colour P. L W-230, Phase-II, MIDC, Dombivali	Red	SSI	25
87	Sohan Dye Chem P. L. W-126/131, Phase-II, MIDC, Dombivali	Red	SSI	25
88	Sohan Dye -chem Pvt Ltd. W-124, Phase-II, MIDC, Dombivali	Red	SSI	25
89	Solar Resins Pvt. Ltd. D-38, Phase-II, MIDC, Dombivali	Red	SSI	25
90	Suvishrhu Speciality Chem. P. L. W-220, Phase-II, MIDC, Dombivali	Red	SSI	25
91	Synthetics Dyes & Chemicals W-86, Phase-II, MIDC, Dombivali	Red	SSI	25
92	Unilab Chem & -Phramaceut. P. L. W-32, MIDC, Ph-II, Dombivali	Red	SSI	25
93	Versatile Chemicals Ltd D-58, Phase-II, MIDC, Dombivali	Red	SSI	25
94	Versatile Chemicals Ltd, W-162, Phase-II, MIDC, Dombivali	Red	SSI	25
95	VNS Industries Pvt. Ltd., A-9/10, PH-II, MIDC, Dombivli.	Red	SSI	25
96	Warkem Biotech Pvt. Ltd. W-145, Phase-II, MIDC, Dombivali	Red	SSI	25
97	Zen Chemicals Pvt. Ltd. D-05, Phase-II, MIDC, Dombivali	Red	SSI	25
98	Alpic India Plot No. F-1, MIDC Phase-II, Dombivali, Dist. Thane	Red	SSI	25
99	JSP Metal Works Pvt. Ltd., W-92, MIDC, Ph-II, Dombivali	Red	SSI	25
100	Dombivali Common Effluent Treatment Plant Plot No. R-4/2, MIDC Phase-II, Dombivali, Thane	Red	LSI	100
101	JSP Metal Works Pvt. Ltd., Plot No. W-92, MIDC Phase-II, Dombivali, Kalyan, Dist. Thane	Red	SSI	25
<b>Total</b>				<b>2825</b>

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## Nashik

Status of prohibition/closure of Non-complying activity in Red and Orange industries in severely & critically polluted Industrial areas. (FORMAT-A)								
Sr.No.	Name of the Industrial Area	Type of Industrial Area (severely polluted /critically polluted)	Industrial Category	Scale of Operation	Total No. of industries	Nos of Industries not complying with Environmental Standards	No. of industries closed down based on Closure direction issued	Attach a separate sheet of list of industries to whom Closure order issued.
1	MIDC Ambad, Tq and Dist Nashik	Severely Polluted Area (SPA)	Red	Small	201	1	1	List enclosed as Annex-A
				Medium	20	0	0	
				Large	26	0	0	
			Orange	Small	127	3	3	
				Medium	17	0	0	
				Large	14	0	0	
			Other Polluting Activities	CETP	0	0	0	
				TSDF	0	0	0	
				Others	0	0	0	
				Total	119	7	7	
2	MIDC Satpur Tq and Dist Nashik	Severely Polluted Area (SPA)	Red	Small	8	0	0	List enclosed as Annex-A
				Medium	20	0	0	
				Large	76	1	1	
			Orange	Small	7	0	0	
				Medium	5	0	0	
				Large	0	0	0	
			Other Polluting Activities	CETP	0	0	0	
				TSDF	0	0	0	
				Others	0	0	0	
				Total	640	12	12	

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Status of Environmental Compensation recovered as per Hon'ble NGT Order in critically/severely Polluted Industrial Areas (FORMAT-B)

Sr.No.	Name of the Industrial Area	Type of Industrial Area (severely polluted /critically polluted)	Industrial Category	Scale of Operation	Total No. of industries	Nos of Industries not complying with Environmental Standards in last 5 years	Total Amount of Environmental Compensation imposed in Lakhs	Total Amount of Environmental Compensation received in Cr.
				Small	201	12	300	
			Red	Medium	20	0	0.0	
				Large	26	1	100.0	
				Small	127	8	200	
				Medium	17	0	0	
			Orange	Large	14	0	0	
			Other	CETP	0	0	0	
			Polluting Activities	TSDF	0	0	0	
				Others	0	0	0	
				Small	119	21	525	
				Medium	8	0	0	
			Red	Large	20	0	0	
				Small	76	6	150	
				Medium	7	0	0	
			Orange	Large	5	0	0	
			Other	CETP	0	0	0	
			Polluting Activities	TSDF	0	0	0	
				Others	0	0	0	
				<b>Total</b>	<b>640</b>	<b>48</b>	<b>1275</b>	
								Recovery under process

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Action taken details closure direction of Nashik till date				
Sr.No.	Name of Industries	Category	Scale	Closure direction issued on
1	Shri Ganesh Enterprises, Plot no. F-34, MIDC Satpur	Red	SSI	30.11.2016
2	Prem Engineering, Plot no. F-107, MIDC Satpur	Red	SSI	30.11.2016
3	Shreeji Powder Coating, Plot no K-28, MIDC Ambad	Orange	SSI	01.02.2017
4	Golden Paints, Plot no K-28, MIDC Ambad	Orange	SSI	01.02.2017
5	Shubhlaxmi Powder Coating, Plot no B-36, MIDC Ambad	Orange	SSI	01.02.2017
6	Shree sai samarth Industries, Plot no D-40, MIDC Satpur	Red	SSI	01.02.2017
7	Kamil Electroplating, Shriram Nagar Kala Nagar Vijay Nagar, MIDC Ambad	Red	SSI	01.02.2017
8	Govind Melatain Plot No E-51, MIDC Satpur	Red	SSI	01.02.2017
9	Sanket Industries, Plot No F-81, MIDC Satpur	Red	SSI	27.02.2018
10	Sapta Sai Industries, Plot No F-73, MIDC Satpur	Red	SSI	17.03.2018
11	V-Max Rubber, Plot No B-58, MIDC Satpur	Red	SSI	05.05.2018
12	Bhavin wheels, Plot no. 64/B/2, MIDC Satpur	Orange	SSI	21.12.2019

List of industries Environmental Compensation imposed: Nashik				
Sr.No.	Name of Industries	Category	Scale	EC Amount in Lakhs
1	J.K.Metalizers	Red	SSI	25.0
2	S.P.Industries	Red	SSI	25.0
3	Shri Ganesh Enterpries	Red	SSI	25.0
4	Prem Engineering	Red	SSI	25.0
5	Manisha Electroplaters	Red	SSI	25.0
6	Kuee Metal	Red	SSI	25.0
7	Dinanath Enterpries	Red	SSI	25.0
8	Sharp solution	Red	SSI	25.0
9	Yash Udyog	Orange	SSI	25.0
10	Sai Metal Industries	Red	SSI	25.0
11	Essey Engineering Comp.	Orange	SSI	25.0
12	Balaji coating	Orange	SSI	25.0
13	Sudhir Fastner	Red	SSI	25.0
14	Avdhoot Enterprises	Red	SSI	25.0
15	Suraj Enterpries	Red	SSI	25.0
16	Shri Swami Samarth Industries	Red	SSI	25.0
17	Panchavati Steel Industries	Orange	SSI	25.0
18	Bharati AHS Power Tech Pvt Ltd	Red	SSI	25.0
19	Kartik Industries	Red	SSI	25.0
20	Chetana Engineering comp.	Orange	SSI	25.0
21	Archit Industries	Orange	SSI	25.0
22	Industrial Powder Coating	Orange	SSI	25.0
23	Shreeji Powder Coating	Orange	SSI	25.0
24	Sadguru Industries	Red	SSI	25.0
25	Golden Paints	Orange	SSI	25.0
26	Shubhlaxmi Powder Coating	Orange	SSI	25.0
27	Shree sai samarth Industries	Red	SSI	25.0
28	Metafine Electrochem	Red	SSI	25.0
29	Samruddhi Metalizers	Red	SSI	25.0
30	Govind Melatain	Red	SSI	25.0
31	Janvi Auto Mech P.L.	Orange	SSI	25.0
32	P & C Coaters	Orange	SSI	25.0
33	Fine Carbon Papers Pvt Ltd	Red	SSI	25.0
34	Sanket Industries	Red	SSI	25.0
35	Sapta Sai Industries	Red	SSI	25.0
36	Ultra tech Cement	Orange	SSI	25.0
37	V-Max Rubber	Red	SSI	25.0
38	ESDS Software Solution	Red	SSI	25.0
39	Modern Metal industries	Red	SSI	25.0
40	Budha Halwi Food Corporation	Red	SSI	25.0
41	Shubham Enterpries	Red	SSI	25.0
42	Annapurna Packaging	Red	SSI	25.0
43	Macline Engineering	Red	SSI	25.0

44	Pushkar Industries	Red	SSI	25.0
45	United Engineering Works	Red	SSI	25.0
46	Prathmesh Enterprises	Red	SSI	25.0
47	Bhavin wheels	Orange	SSI	25.0
48	Montex Glass Fibre Ind.	Red	LSI	100.0
<b>Total</b>				<b>1275.0</b>

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Navi Mumbai

Status of prohibition/closure of non-complying activity in Red and Orange Category industries in severely & critically polluted industrial areas.							
Name of the Industrial Area	Type of industrial area (Severely polluted /Critically polluted)	Industry category	Format-A				Attached separate sheet of list of industries to whom closure order issued.
			Scale of operation	Total No. of industries	Nos. of industries not complying with environmental standards.	No. of industries closed down based on closure directions issued.	
TTC Industrial Area, Navi Mumbai	Severely polluted	Red	Small	497	8	8	List enclosed as Annex-A
			Medium	20	0	0	
		Orange	Large	116	0	0	
			Small	582	17	17	
			Medium	42	0	0	
			Large	92	0	0	
			CETP	1	0	0	
			TSDP	1	0	0	
		Other polluting activity	Other	0	0	0	
			Small	271	6	6	
Medium	9		1	1			
Large	65		0	0			
MIDC Taleja	Severely polluted	Red	Small	96	1	1	
			Medium	18	0	0	
		Orange	Large	16	0	0	
			CETP	1	0	0	
			TSDP	1	0	0	
			Other	0	0	0	
Total			1828	33	33		

Status of Environmental Compensation recovered as per Hon'ble NGT order in Critically/ Severely Polluted Industrial Area.

Format-B							
Name of the Industrial area	Type of industrial area (Severely polluted /Critically polluted)	Industry category	Format-B				Total amount of environmental compensation recovered in lakhs.
			Scale of operation	Total No. of industries	Nos. of industries not complying with environmental standards in last 5 years.	Total amount of environmental compensation imposed in lakhs.	
TTC industrial area, Navi Mumbai	Severely polluted	Red	Small	497	11	275	Recovery under process
			Medium	20	0	0	
		Orange	Large	116	0	0	
			Small	583	65	1,625	
			Medium	42	0	0	
			Large	92	0	0	
			CETP	1	0	0	
			TSDP	1	0	0	
		Other polluting activity	Other	0	0	0	
			Small	271	37	925	
Medium	9		3	150			
Large	65		27	2700			
MIDC Taleja	Severely polluted	Red	Small	96	13	325	
			Medium	18	15	750	
		Orange	Large	16	13	1300	
			CETP	1	1	100	
			TSDP	1	0	0	
			Other	0	0	0	
Total			1829	185	8150		

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Sr. No.	Name	Category	Scale	Closure Direction issued on
1	M/s. Nirman Transformers Pvt. Ltd., Plot No. 847/3, TTC Indl. Area, MIDC Rabale, Navi Mumbai.	Red	SSI	27.02.2015
2	M/s. Shreenath Washing, Survey No.8,H.No.1, Next to Temple, Dahisar, Dist. Thane	Red	SSI	05.04.2018
3	M/s. Bharat Enterprises, plot no. 158, Vill Uttarshiv, Gotheagar, Dist- Thane	Red	SSI	14.12.2018
4	M/s. Dhiren Industries, plot no.2, Arvind Bros Compound opp. Unitop Aquacare, Ganpatipada, Hindalco Road, Digha, Nm	Red	SSI	20.04.2019
5	M/s. Goodluck Plastics, Sr no. 24, hissa no.1, Gotheagar, uttarshiv, Mumbra Panvel road, Navi mumbai	Red	SSI	22.11.2019
6	M/s. H.S.M. Logistics,Mishra Compound, Dahisar Naka, Thane	Red	SSI	13.12.2019
7	M/s. A.S. Trading, H.No. - 1802, Laxmi Compound, Thakur Pada, Dahisar, Thane.	Red	SSI	21.12.2019
8	M/s. Daatar Garment Processor (M/s. Dev Raj Enterprises), Plot no A-668, TTC Ind. Area, Khairne, NM.	Red	SSI	21.12.2019
9	M/s. New Diamond Engineering Works,Plot No. PAP-A-91, TTC Indl. Area, MIDC Khairane, Navi Mumbai.	Orange	SSI	27.02.2015
10	M/s. Aniket Hotel, Plot No. P-25, TTC Indl. Area, MIDC Rabale, Navi Mumbai.	Orange	SSI	27.02.2015
11	M/s. Uma Stone Industries, Survey no. 94/A, Adalvalli Bhatavali village, Shil Mahape Road, Navi Mumbai.	Orange	SSI	19/06/2017
12	M/s. Shreeram Stone Crushing Co.Survey No. 94/A, Adalvalli Bharavali, shil-Mahape road, Navi Mumbai.	Orange	SSI	19/06/2017

Closure Direction issued and in force in Navi Mumbai.

Annex- A

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13	M/s. Panchankur Stone Quarry (C/O Shri G.D. Lad), Survey No. 76, Plot No. Q-6/2 & Q-10/2, TTC Indl. Area, MIDC Mahape.	Orange	SSI	19/06/2017
14	M/s. Patel Qurarries, F.S. No.-102, Diva naka, Chinchavali, p.O.Ghansoli MIDC Road, NM	Orange	SSI	19/06/2017
15	M/s. Prabhat Qurry Stone Crushing Plant Plot no. 104, Village Bhandari Mumbra, panvel Road, Dist Thane.	Orange	SSI	19/06/2017
16	M/s. Raghuvansh Stone Mines,	Orange	SSI	19/06/2017
17	M/s. Ram Stone Quarries,	Orange	SSI	19/06/2017
18	M/s. Sanjay Stone Mines ,	Orange	SSI	19/06/2017
19	M/s. Mangal Singh & Co.,	Orange	SSI	19/06/2017
20	M/s. Mahaveer Stone & Metal Suppliers,	Orange	SSI	19/06/2017
21	M/s. Manoj Stone Crushing Co.,	Orange	SSI	19/06/2017
22	M/s. Mukesh & co.	Orange	SSI	19/06/2017
23	M/s. Mukesh Stone crusher Co.,	Orange	SSI	19/06/2017
24	M/s. Sageer Ahmed Shabeer Khan.,	Orange	SSI	02.12.2019
25	M/s. Samsara,	Orange	SSI	21.12.2019
26	M/s. Jayashree Galva pvt.ltd, plot no.A-62, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	08/05/2018
27	M/s. Abhinandan Rasayan Pvt.Ltd., plot no.J-54, MIDC Taloja	Red	SSI	26/06/2018
28	M/s. Bushara Foods Pvt.Ltd., plot no. G-3, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	MSI	30/06/2018
29	M/s. Rachna Agrochem Pvt. Ltd., Plot No. J-38, MIDC Taloja, Tal. Panvel, Dist. Raigad.	Red	SSI	15/09/2018
30	M/s. Ariha Chemicals Pvt.Ltd., plot no. H-1, MIDC Taloja, Tal-Panvel	Red	SSI	21.12.2018
31	M/s. Raj Chemicals, plot no. W-141 A, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	30/06/2018
32	M/s. Brhma Steel Processes, Plot No.J-27,MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	26.04.2018
33	M/s. Universal Marine Products, plot no.W-185/1, MIDC Taloja, Tal-Panvel	Orange	SSI	19/03/2018

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## List of Industries Environmental Compensation imposed in Navi Mumbai area.

Sr. No.	Name of Industry	Address	Category/ Scale	Compensation in Rupees
1	M/s. Dhiraj Agrawal Plot no. C-495, TTC, MIDC Pawane, Navi Mumbai.	Orange	SSI	2500000
2	M/s. Avani Auto World (Balaji Group) Plot No. C-7/4, TTC MIDC, Pawane, Navi Mumbai.	Orange	SSI	2500000
3	M/s. A. K. Tyre Retreading Services, Plot No. D- 222/11, TTC MIDC Nerul Navi Mumbai.	Orange	SSI	2500000
4	M/s. S. B. Group, Plot No. C-497, TTC MIDC, Pawane, Navi Mumbai.	Orange	SSI	2500000
5	M/s. Satyam Concast Pvt. Ltd., Plot No. C-7/3, TTC, MIDC, Pawane, Navi Mumbai.	Orange	SSI	2500000
6	M/s. Sarfraz Shaikh, Plot No. D-222/9, TTC, MIDC Shiravane, Navi Mumbai.	Orange	SSI	2500000
7	M/s. Rock Worth InfraEquipment and Services, Plot No. D-222/6, TTC MIDC, Shiravane, Navi Mumbai.	Orange	SSI	2500000
8	M/s. National Book Binding, Plot No. C-233, TTC, MIDC Pawane, Navi Mumbai.	Orange	SSI	2500000
9	M/s. Mommn Tyre, (M. G. Tyre Services) Plot No. D-5/4, TTC MIDC Turbhe, Navi Mumbai.	Orange	SSI	2500000
10	M/s. Keshav Construction, (Akhil Bharat Vadar samajSangh) Survey No. 203, Bonsari Village, TTC Turbhe, Navi Mumbai.	Orange	SSI	2500000
11	M/s. International Auto & Engineering Work, Plot No. C- 433, TTC, MIDC Pawane, Navi Mumbai.	Orange	SSI	2500000
12	M/s. Hotel Nivara, Plot No. PAP-D-154, TTC MIDC, Turbhe, Navi Mumbai.	Orange	SSI	2500000

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13	M/s. Sealord Diving and Salvage Pvt. Ltd., Plot No. D-222/34, TTC, MIDC Shirawane, Navi Mumbai.	Orange	SSI	2500000
14	M/s. G. L. Construction (Asphalt Plant), Survey No. 203, Bonsari Village, TTC Turbhe, Navi Mumbai.	Orange	SSI	2500000
15	M/s. Chetak Stone Quary.,sr.no.183, Kukshet vill, Turbhe, Navimumbai	Orange	SSI	2500000
16	M/s. V.G.Tandel Co., (Stone crushing unit) Sr.no.323 A, vill Shiravane, Navimumbai	Orange	SSI	2500000
17	M/s. Giriraj Metal, Survey No. 323 A, Village Shiravane, Navi Mumbai.	Orange	SSI	2500000
18	M/s. Vijay Pandurang Mhatre, Sr.no.203, Vill Bonsai Turbhe, TTC Indl are,Navimumbai	Orange	SSI	2500000
19	M/s. Sai City Stone Quary.,Sr.no. 387, village Turbe, TTC, Navi Mumbai	Orange	SSI	2500000
20	M/s. Ambey Stone Crushing Co., Survey No. 387, Pawane, Navi Mumbai.	Orange	SSI	2500000
21	M/s. Anand Yadav, Survey No. 387/163 , Navi Mumbai.	Orange	SSI	2500000
22	M/s. kukshet Construction & co (Akhil Bhatiya, vadari Samaj sangh, Sr.no. 203, Bonsari, Navi Mumbai	Orange	SSI	2500000
23	M/s. C.B.Gudinho, Sr.no.94/A, Adavali Bhutawali, Mhape sheel raod, Navimumbai	Orange	SSI	2500000
24	M/s. Dimond Stone Crusher., (Ramkrushan Balu Patil),Survey no. 163, Pawane, Navi Mumbai.	Orange	SSI	2500000

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25	M/s. Moriya Yadav Stone Crushing Co (Madhukar Maruti Patil) Survey No. 387/163, Turbhe, Navi Mumbai	Orange	SSI	2500000
26	M/s. Ashapura Infrasture, Sr.no. 387/203, Bonsari, Navi Mumbai	Orange	SSI	2500000
27	M/s. Shri Arun Ganpat Mhatre (Laxmi Stone) Sr.no.323/A, Shiravane, Navimumbai	Orange	SSI	2500000
28	Ajwani Infrastructure Pvt. Ltd. S.No. 76/Q, MIDC Quarry Zone, TTC Pawnae, Navi Mumbai	Orange	SSI	2500000
29	M/s. Material Peoneering Construction Company, Survey No. 76, Pawane MIDC Quarry Zone, Village Pawane, TTC Indl. Area,	Orange	SSI	2500000
30	M/s. Etco Motors pvt.ltd., plot no.D-203, MIDC Turbhe Navimumbai	Orange	SSI	2500000
31	M/s. Apeejay Surendra Park Hotels., Sec-10, Cbd belapur, Navimumbai	Orange	SSI	2500000
32	M/s. Arihant Facilities Management ., Plot no.C-332, TTC Pawane vill Navi mumbai	Orange	SSI	2500000
33	M/s. Sufiyan Enterprises , plot no.C-314, TTC Pawane vill Nvai mumbai	Orange	SSI	2500000
34	M/s. Suditi Industries Ltd., plot no.C-253,254, TTC Pawane vill Nvai mumbai	RED	SSI	2500000
35	M/s. Merck Life Science Pvt.Ltd., plot no. D-116, MIDC Nerul, Navi Mumbai	Orange	SSI	2500000
36	M/s. G.L. Construction Pvt.Ltd., Sr no. 203, Bonsari vill, Turbhe, Navimumbai	Orange	SSI	2500000
37	M/s. Bharat Stone Industries (R.k. Madani) Sr no. 203, Bonsari vill, Turbhe, Navimumbai	Orange	SSI	2500000
38	M/s. Limon Process., (Nylon Carpet manufacturing com) Plot no. D-84, TTC MIDC Turbhe, Navi Mumbai	Res	SSI	2500000

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39	M/s. New Diamond Engineering Works, Plot No. PAP-A-91, TTC Indl. Area, MIDC Khairane, Navi Mumbai.	Orange	SSI	2500000
40	M/s. Aniket Hotel, Plot No. P-25, TTC Inbdl. Area, MIDC Rabale, Navi Mumbai.	Orange	SSI	2500000
41	M/s. Nirman Transformers Pvt. Ltd., Plot No. 847/3, TTC Indl. Area, MIDC Rabale, Navi Mumbai.	RED	SSI	2500000
42	M/s. Mukesh & co.F.S. No.94/A, vill Adavali Bhutali, Mahape, Navi Mumbai	Orange	SSI	2500000
43	M/s. Raghuvansh Stone Mines, Survey No. 94/A, Adivali Bhatavali Village Shil-Mahape, Road, Navi Mumbai, Dist. Thane.	Orange	SSI	2500000
44	M/s. Shriram Stone Crushing Co., Sr.no.94/A, Adivali, bhutavali, Navi Mumbai	Orange	SSI	2500000
45	M/s. Manoj Stone Crushing Co., Survey no. 104, Village, Bhandari Mumbra road, Dist. Thane.	Orange	SSI	2500000
46	M/s. Prabhat Curry Stone Crushing, Plant Plot no. 104, Village Bhandari Mumbra, panvel Road, Dist Thane.	Orange	SSI	2500000
47	M/s. Mahaveer Stone & Metal Suppliers, Survey no. 104, Khotr Bunglow, Village Bhandari Mumbra panvel Road Dist. Thane.	Orange	SSI	2500000
48	M/s. Uma Stone Industries, Survey no. 94/A, Adaivali Bhutavali village, Shill Mahape Road, Navi Mumbai.	Orange	SSI	2500000
49	M/s. Shreeram Stone Crushing Co, Survey Noi. 94/A, Adivali Bharawali, shil-Mahape road, Navi Mumbai.	Orange	SSI	2500000
50	M/s. Panchankur Stone Quarry (C/O Shri G.D. Lad), Survey No. 76, Plot No. Q-6/2 & Q-10/2, TTC Indl. Area, MIDC Mahape.	Orange	SSI	2500000

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51	M/s. Patel Quarries, F.S. No.-102, Diva naka, Chinchavali, p.O.Ghansoli MIDC Road, Navi Mumbai	Orange	SSI	2500000
52	M/s. Prabhat Curry Stone Crushing, Plant Plot no. 104, Village Bhandari Mumbra, panvel Road, Dist Thane.	Orange	SSI	2500000
53	M/s. Raghuvansh Stone Mines, Survey No. 94/A, Adivali Bhutavali Village Shil-Mahape, Road, Navi Mumbai, Dist. Thane.	Orange	SSI	2500000
54	M/s. Ram Stone Quarries, Survey No. 78-A, Elthanpada Dighe, Navi Mumbai.	Orange	SSI	2500000
55	M/s. Saket Engineering Construction Compay, Quarry no. 1, A-Block, MI+C74:C156DC Mahape, TTC Indl Area, Navi Mumbai	Orange	SSI	2500000
56	M/s. Sanjay Stone Mines ,S.no.230, Vishnu Nagar Dighe, Navi Mumbai	Orange	SSI	2500000
57	M/s. G.H.Ajwani, F.S.No.94/A, Asavali-Bhutavali vill, shil mahape road, Navi Mumbai	Orange	SSI	2500000
58	M/s. Mangal Singh & Co., Survey No. 78 A, Elthanpada, Dighe, Navi Mumbai.	Orange	SSI	2500000
59	M/s. Mahaveer Stone & Metal Suppliers, Survey no. 104, Khotr Bunglow, Village Bhandari Mumbra panvel Road Dist. Thane.	Orange	SSI	2500000
60	M/s. Manoj Stone Crushing Co., Survey no. 104, Village, Bhandari Mumbra road, Dist. Thane.	Orange	SSI	2500000
61	M/s. Mukesh & co., F.S. No.94/A, vill Adavali Bhutali, Mhape, Navi Mumbai	Orange	SSI	2500000
62	M/s. Mukesh Stone crusher Co., Survey No. 218/13, Mahape, Village, Shill, Navi Mumbai.	Orange	SSI	2500000
63	M/s. N.G. Ajwani, F.S. No. 94/A, Adivli Nutali Village Shil-Mahape Road, Navi Mumbai.	Orange	SSI	2500000

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64	M/s. Shreenath Washing, Survey No.8,H.No.1, Next to Temple, Dahisar, Dist. Thane	RED	SSI	2500000
65	M/s. Subhash Dairy., plot no.A-184, TTC Industrial Area, MIDC Mahape	Orange	SSI	2500000
66	M/s. Bhaskar Dairy., plot no.PAP-A-282, TTC Industrial Area, MIDC Mahape	Orange	SSI	2500000
67	M/s. Trimurti Dairy, plot no.PAP-A-246, TTC Industrial Area, MIDC Mahape, Navi Mumbai	Orange	SSI	2500000
68	M/s. Bharat Enterprises.,plot no. 158, Vill Uttarshiv, Gotheghar, Dist-Thane	red	SSI	2500000
69	M/s. Ujwal Apps.plot no. A-483, TTC Indl Area, MIDC Mahape, Navi Mumbai,	orange	SSI	2500000
70	M/s. Dhiren Industries., plot no.2, Arvind Bros Compound opp. Unitop Aquacare, Ganpatipada, Hindalco Road, Digha, Navi Mumbai	red	SSI	2500000
71	M/s. Praktan Industrues, Plot no. W-298, TTC Industrial area, Rabale, Navi Mumbai	RED	SSI	2500000
72	M/s. Goodluck Plastics., Sr no. 24, hissa no.1, Gotheghar, uttarshiv, Mumbra Panvel road, Navi mumbai	red	SSI	2500000
73	M/s. H.S.M. Logistics,Mishra Compound, Dahisar Naka, Thane	Red	SSI	2500000
74	M/s. Samsara, Sr.No. - 154, Laxmi Compound, Thakur Pada, Dahisar, Thane.	Orange	SSI	2500000
75	M/s. A.S. Trading, H.No. - 1802, Laxmi Compound, Thakur Pada, Dahisar, Thane.	RED	SSI	2500000
76	M/s. Daatar Garment Processor (M/s. Dev Raj Enterprises) , Plot no A-668, TTC Ind. Area, Khairne, Navi Mumbai	RED	SSI	2500000

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77	M/s. Alive Engineering, Plot No. W-179-C, MIDC Talaja, Tal. Panvel, Dist. Raigad	ORANGE	SSI	25
78	M/s. Excell Autovista Pvt. Ltd., Plot No. 09, MIDC Talaja, Tal. Panvel, Dist. Raigad.	ORANGE	SSI	25
79	M/s. Alkem Laboratories., plot no.17/7, MIDC Talaja, Raigad	RED	LSI	100
80	M/s. Rupa Organics Pvt. Ltd., Plot No. C-73, MIDC, Talaja	RED	SSI	25
81	M/s. Lason India Pvt. Ltd., Plot No. C-18, MIDC Talaja, Dist- Raigad.	RED	LSI	100
82	M/s. Chemspec Chemicals Pvt. Ltd., Plot No. 3-C, MIDC Talaja, Dist- Raigad.	RED	LSI	100
83	M/s. Deepak Nitrite Ltd., Plot No. K-9 to K-10, MIDC Talaja	RED	LSI	100
84	M/s. Chemspec Chemicals Pvt. Ltd., Plot No. 3-C, MIDC Talaja, Dist- Raigad.	RED	LSI	100
85	Professional Polymers, Plot No. 83, New Chemical Zone, MIDC Talaja, Tal. Panvel, Dist. Raigad.	RED	SSI	25
86	M/s. Tejal Chemicles . Plot no.45, Talaja MIDC Panvel, Dist- Raigad	RED	SSI	25
87	M/s. Lason India Pvt. Ltd., Plot No. C-18, MIDC Talaja, Dist- Raigad.	RED	LSI	100
88	M/s. Indychem Industries, plot no.J-30/1, MIDC Talaja, Dist- Raigad.	RED	SSI	25
89	M/s. Srikem Laboratories Pvt. Ltd., Plot No. 17/24, MIDC Talaja, Tal- Panvel, Dist. Raigad.	RED	SSI	25
90	M/s. Ekvira Finechem Pvt.Ltd, plot no.84, Talaja MIDC Panvel, Dist- Raigad	RED	SSI	25
91	M/s. Sonia Fisheries Ltd., Plot no. M-40, Tal- MIDC Panvel, Dist. Raigad.	ORANGE	LSI	100
92	M/s. Noor Ice & Cold Storage Plot No. M-47, MIDC Talaja, Tal- Panvel, Dist. Raigad.	ORANGE	SSI	25
93	M/s. Kellogg India Pvt. Ltd., Plot No. L-2 & L-3, MIDC Talaja, Tal- Panvel, Dist- Raigad.	ORANGE	LSI	100

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94	M/s. Castlerock Fisheries Ltd., Plot No. M-33 & 34, MIDC Taloja, Tal- Panvel, Dist. Raigad.	ORANGE	LSI	100
95	M/s. Global Marine Exprerts P. No. G-02, MIDC Taloja, Tal- Panvel, dist. Raigad.	ORANGE	LSI	100
96	M/s.Marvel Drugs Pvt.ltd., plot no.W-24, MIDC Taloja, Tal Panvel	RED	SSI	25
97	M/s. Arihant Steel Processors Pvt.Ltd., plot no.B-44, Taloja MIDC Panvel, Dist- Raigad	RED	SSI	25
98	M/s. Ramdev chemi pharma pvt.ltd., plot no.H 9, MIDC Taloja, Tal- Panvel, dist. Raigad.	RED	SSI	25
99	M/s. Baba rang Udyog, Plot no.M-16, Taloja MIDC Panvel, Dist- Raigad	RED	SSI	25
100	M/s. Gausia Cold Storage Pvt.Ltd., Plot No.M-7, Taloja MIDC Panvel, Dist- Raigad	ORANGE	SSI	25
101	M/s. Ducol Organics & Colour Pvt. Ltd., Plot No. G-7, New Chemical one, MIDC Taloja, Tal- Panvel, Dist. Raigad.	RED	SSI	25
102	M/s. Forstar Frozen Foods Pvt.ltd, plot no.M-52, MIDC Taloja, Tal-Panvel	ORANGE	MSI	50
103	M/s. Forstar Frozen Foods Pvt.ltd, plot no.M-53, MIDC Taloja, Tal-Panvel	ORANGE	MSI	50
104	M/s. Kairav Chemofrabe Indusries ltd., plot no. V-22, MIDC Taloja	RED	SSI	25
105	M/s. Dolphin Marine Foods and processors pvt.ltd., plot no.M-13,MIDC, Taloja, Tal- Panvel, Dist.- Raigad	ORANGE	MSI	50
106	M/s. Stailer Marin Foods Pvt.ltd., plot no.M-45, Taloja MIDC Panvel, Dist- Raigad	ORANGE	LSI	100
107	M/s. Kairav Chemforbe Industries Pvt.Ltd., plot no. V- 22, Taloja MIDC Panvel, Dist- Raigad	RED	SSI	25
108	M/s. VKM Food Pvt.Ltd., M- 82, MIDC Taloja, Tal- Panvel, Dist. Raigad.	ORANGE	SSI	25

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109	M/s. Kairav Chemforbe Indi .Ltd., plot no. J-77, Taloja MIDC Panvel, Dist- Raigad	RED	SSI	25
110	M/s. Sidhivinayak Fish Meal, Plot No. V-34, MIDC Taloja.	ORANGE	MSI	50
111	M/s. Tejal Chemicles . Plot no.45, Taloja MIDC Panvel, Dist- Raigad	RED	SSI	25
112	M/s. Global Marine Exprterts P. No. G-02, MIDC Taloja, Tal- Panvel, dist. Raigad.	ORANGE	LSI	100
113	M/s. Kairav Chemforbe .Ltd., plot no. J-37, Taloja MIDC Panvel, Dist- Raigad	RED	SSI	25
114	M/s. Metallurgical Products Pvt. Ltd., Plot No. T-27, MIDC Taloja, Dist- Raigad.	Red	LSI	100
115	M/s. Dorf Ketal Chemicals India Pvt.ltd., plot no.W-165/B, MIDC Taloja, Dist- Raigad.	Red	LSI	100
116	M/s. Rexam Beverages can(India) Pvt.ltd., plot no.C-7, MIDC Indl Area, Taloja MIDC Panvel, Dist- Raigad	Red	LSI	100
117	M/s. Hindustan Copper Ltd., Plot no.E-33 to 36, MIDC Indl Area, Taloja MIDC Panvel, Dist- Raigad	Red	LSI	100
118	M/s. Flamingo Pharmaceuticals Ltd., plot no.E-28, Near fir bridge, MIDC Taloja, Tal- Panvel, Dist. Raigad.	Orange	LSI	100
119	M/s. Mysore Petrochemicals Ltd., Plot No. T-1, MIDC Taloja.	Red	LSI	100
120	M/s. United Breweries Ltd., Unit Bombay Breweries M-1, Plot no.1 & 2, MIDC Indl Area, Taloja MIDC Panvel, Dist- Raigad	Red	LSI	100
121	M/s. Apcotex Industries Ltd., Plot No. 3/1, MIDC Taloja, Dist. Raigad.	Red	LSI	100
122	M/s. Kairav Chemforbe .Ltd., plot no. J-76, Taloja MIDC Panvel, Dist- Raigad	Red	MSI	50
123	M/s. Universal Marine Products, plot no.W-185/1, MIDC Taloja, Tal- Panvel	Orange	SSI	25

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124	M/s. Brhma Steel Processes, Plot No.J-27,MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
125	M/s. Brhma Steel Processes, Plot No.J 27,MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
126	M/s. Global Marine Exports, Plot No.G- 2,MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Orange	SSI	25
127	M/s. Krison Chemicals Pvt.ltd, plot no.W-87 D, MIDC Taloja, Tal-Panvel, Dist-Raigad	Red	SSI	25
128	M/s. Vedant dyestuff & Intermediate Pvt. Ltd., Plot No. V-28 & 29, MIDC Taloja, Tal- Panvel, Dist. Raigad.	Red	LSI	100
129	M/s. Sahil Pharma Chemicals, plot no.V-8, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
130	M.s. Ducol Organics & Colours pvt.ltd, plot no.22/2, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Orange	MSI	50
131	M/s. Siddhivinayak Fish Mill, plot no.V-38, MIDC Taloja, Tal- Panvel, Dist. Raigad.	Orange	MSI	50
132	M/s. National Adhesives & Polymers., plot no.J-75, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
133	M/s. Bluefin Marine Foods Pvt.Ltd., plot no. L-72, MIDC Taloja	ORANGE	LSI	100
134	M/s. V K M Foods Pvt Ltd., plot no.M-82, MIDC Taloja, tal- Panvel	Orange	SSI	25
135	M/s. Danson Food., plot no.M- 69, MIDC Taloja, tal-Panvel	Orange	SSI	25
136	M/s. Stellar Marine Food Processer(I) Pvt.ltd., (Libran Cold Storages Pvt.Ltd) plot no. M-50, MIDC Taloja, Tal-Panvel	Orange	LSI	100
137	M/s. Naik Frozen Foods Pvt.Ltd , M-9 & 10, MIDC Taloja, Tal- Panvel, Dist. Raigad.	Orange	MSI	50

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138	M/s. Vista Processed Foods Pvt Ltd., plot no.M-75, MIDC Taloja, Tal- Panvel, Dist. Raigad.	Orange	LSI	100
139	M/s. Abhinandan Rasayan Pvt.Ltd., plot no.J-54, MIDC Taloja	Red	SSI	25
140	M/s. Kairav Chemforbe industries Ltd., plot no. V-22, MIDC Taloja	Red	SSI	25
141	M/s. Prime Toll & Metal Recoveries Pvt.Ltd., plot no.89, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
142	M/s. Enki Life science Ltd., plot no.W-33, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Orange	SSI	25
143	M/s. Pine Resine & Chemicals., plot no. 67, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
144	M/s. Yash Organics., plot no. W-80, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
145	M/s. Sanu Automation Pvt.Ltd., plot no.L-42, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Orange	SSI	25
146	M/s. Bushara Foods Pvt.Ltd., plot no. G-3, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	MSI	50
147	M/s. Eurofine Chemicals., plot no.91, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
148	M/s. Hiten Chemicals, plot no. W-178 C, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
149	M/s. Hindustan Speciality Chemicals Ltd., plot no. W-118 (B), MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
150	M/s. Raj Chemicals, plot no. W-141 A, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
151	M/s. Health Secure (I) Pvt.Ltd., plot no. c-10, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Orange	SSI	25
152	M/s. Pro Files, plot no. W-5, MIDC, Taloja, Tal- Panvel, Dist.- Raigad	Red	SSI	25
153	M/s. Sunil Forging and Steel industries Pvt.ltd., plot no.-141, MIDC Taloja	Red	MSI	50

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154	M/s. Rachna Agrochem Pvt. Ltd., Plot No. J-38, MIDC Talaja, Tal. Panvel, Dist. Raigad.	Red	SSI	25
155	M/s. Mody Chemi Pharma Pvt. Ltd., Plot No. J-39, MIDC Talaja, Raigad	Red	SSI	25
156	M/s. Galaxy Surfactants Ltd., Plot no. V-23, MIDC Talaja	Red	LSI	100
157	M/s. Excell Autovista Pvt.Ltd., Plot no. C-9, MIDC Talaja	Orange	SSI	25
158	M/s. Lasons India Pvt.Ltd., Pt no C-18, MIDC Talaja	Red	LSI	100
159	M/s. VVF (India) Ltd., plot no. V-41, MIDC Talaja	Red	LSI	100
160	M/s. Stratechem (India) Pvt.Ltd., Plot no. J-48, MIDC Talaja	Red	SSI	25
161	M/s. Ariha Chemicals Pvt.Ltd., plot no. H-1, MIDC Talaja, Tal-Panvel	Red	SSI	25
162	M/s. Chemspec Chemicals Pvt. Ltd., Plot No. 3-C, MIDC Talaja, Dist- Raigad.	Red	LSI	100
163	M/s. Apcotex Industries Ltd., Plot No. 3/1, MIDC Talaja, Dist. Raigad.	Red	LSI	100
164	M/s. Medigraph Pharmaceuticals pvt.Ltd., plot no. J-46/47, MIDC Talaja	Red	SSI	25
165	M/s. Nixon Chemicals Ltd., plot no. 17/10, MIDC Tloja	Red	SSI	25
166	M/s. Sharon Bio-Medical Ltd., plot no. L-6, MIDC TALOJA	Red	LSI	100
167	M/s. Forstar Frozen Foods pvt.ltd., plot no. M-52 & 53, MIDC Talaja	Orange	MSI	50
168	M/s. Naik Frozen foods , plot no. M-9 & M-10, MIDC Talaja	Orange	MSI	50
169	M/s. Siddhivinayak Fish Mill., plot no. V-38, MIDC Talaja,	Orange	MSI	50
170	M/s. Naik Oceanic Exports Ltd , plot no. M-5 MIDC Talaja	Orange	MSI	50
171	M/s. Ulka Seafoods Pvt.Ltd., plot no. M-79, MIDC Talaja,	Orange	MSI	50
172	M/s. Steller Marine Food Processor (I) Pvt.Ltd. Plot no. M-50, MIDC Talaja	Orange	LSI	100

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173	M/s. Hikal Ltd., plot no. T-21, MIDC Taloja	Red	LSI	100
174	M/s. Chemspec Chemicals Pvt.Ltd., plot no. 3-C, MIDC Taloja	Red	LSI	100
175	M/s. VVF India Ltd.,Plot no. V-41, MIDC Taloja	Red	LSI	100
176	M/s. Naik Frozen Pvt.Ltd., plot no.M-9/10, MIDC Taloja	Orange	MSI	50
177	M/s. Chemspec Chemicals Pvt.Ltd., plot no. 3-C, MIDC Taloja	Red	LSI	100
178	M/s. Sanchita Frozen Foods Pvt.Ltd., plot no. M-7A, MIDC Taloja, Tal-Panvel	Orange	MSI	50
179	M/s. Ravi Dye Ware Company Pvt.Ltd., plot no. G-13/17,18,19,120, MIDC Taloja	Red	LSI	100
180	M/s. Godrej Tyson Foods Pvt.Ltd., plot no. M-31, MIDC Taloja	Red	LSI	100
181	M/s. Sonia Fisheries Pvt.Ltd, plot no. M-39, MIDC Taloja	Orange	LSI	100
182	M/s. Sanchita Marine Products Pvt.Ltd, plot no. M-11, MIDC Taloja	Orange	MSI	50
184	M/s. Chemspec Chemicals Pvt.Ltd., plot no. 3-C, MIDC Taloja	Red	LSI	100
185	M/s. Global Marine Export., Plot No. G-2, MIDC Taloja	Orange	LSI	100
Total				8150

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## TARAPUR

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely and Critically polluted industrial areas

Format-A

I Sl. No.	II Name of the Industrial area	III Type of Industrial area (Severely polluted/Critically Polluted)	IV Industrial Category	V Scale of Operation	VI Total No. of Industries	VII No. of Industries not-complying with Environmental Standards	VIII No. of industries closed down based on closure direction issued	IX Attach a separate sheet with list of industries to whom closure order issued
1	MIDC Tarapur	Critically Polluted	Red	Small	426	12	12	List enclosed as Annex: A
				Medium	20	1	1	
				Large	71	2	2	
				Small	71	0	0	
				Medium	13	0	0	
			Orange	Large	6	0	0	
				CETP	1	0	0	
				TSDF	0	0	0	
				Others	0	0	0	
				<b>Total</b>	<b>608</b>	<b>15</b>	<b>15</b>	

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**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas**

**Format-B**

I Sl. No.	II Name of the Industrial area	III Type of Industrial area (Critically/Severely polluted Areas)	IV Industrial Category	V Scale of Operation	VI Total No. of Industries	VII No. of Industries not-complying with Environmental Standards in last 5 years	VIII Total amount of Environmental compensation imposed in Lakhs	IX Total amount of Environmental compensation received in Lakhs
1	MIDC Tarapur	CPA	Red	Small	426	68	1700	Nil. Hon'ble Supreme Court has passed Stay Orderon 18.12.2019 w.r.t. Civil Appeal no. 9409/2019 TIMA vs Akhil Bhartiya Mangela samaj
				Medium	20	5	250	
				Large	71	29	2900	
				Small	71	0	0	
				Medium	13	0	0	
				Large	6	1	100	
				CETP	1	1	1000	
TSDF	0	0	0					
Others	0	0	0					
				608	104		5950	

**Note:** 1. Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided.  
2. Cost of restoration of the damage to the environment of each CPA/SPA may be provided.

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List of Closure industries in MIDC Tarapur				
1	2	3	4	5
1	Auro Laboratories Ltd, Plot No. K-56, Tarapur	Red	Msi	18.12.2019
2	Ajmera Organics	Red	SSI	03.09.2018
3	Aarey Drugs & Pharmaceuticals Ltd	Red	SSI	27.02.2018
4	Nutraplus India Ltd	Red	Lsi	05.10.2019
5	Vividh Global Inds Ltd	RED	SSI	21.10.2019
6	Anu Pharma Chem	RED	LSI	30.11.2016
7	Camlin Fine Science Ltd.,	Red	SSI	17.12.2019
8	Oceanic Laboratories Pvt. Ltd.,	Red	SSI	03.01.2020
9	Cosmic Chemical	Red	SSI	03.01.2020
10	Nutraplus India Ltd.,	Red	SSI	08.01.2020
11	Atul Ltd.,	Red	SSI	08.01.2020
12	Vikas Industries & Chemicals Pvt. Ltd.,	Red	SSI	13.01.2020
13	ANK Pharma Pvt. Ltd.,	Red	SSI	13.01.2020
14	NGL Fine Chem Ltd.,	Red	SSI	15.01.2020
15	Aarti Industries Ltd.,	Red	SSI	16.01.2020

## List of industries Environmentl Compensation imposed In MIDC Tarapur

1	2	3	4	5
Sr. No.	Name of Indutry	Categor	Scale	Environmenatl Compensation imposed in Lakhs
1	Aarti Drugs Ltd	Red	LSi	100
2	Aarti Industries Ltd	Red	LSi	100
3	Bombay Rayon Fashion Ltd	Red	LSi	100
4	Siyaram Silk Mills (Balkrishna Synthetics)	Red	LSi	100
5	Camlin Fine Chemicals	Red	LSi	100
6	M/s. Ciron Drugs & pharmaceuical Pvt. LTD.	Orange	LSi	100
7	M/s. Dicitex home Furnishing Pvt. Ltd	Red	LSi	100
8	M/s Kriplon Synthtics pvt Ltd.	Red	LSi	100
9	Mandhana Dyeing	Red	LSi	100
10	E-Land Fashion (Mudra Life Style)	Red	LSi	100
11	Nipur Chemical	Red	LSi	100
12	Resonance	Red	SSI	25
13	Silwester Textiles P. Ltd.	Red	LSi	100
14	Sarex Overseas	Red	LSi	100
15	Zeus International Ltd.	Red	LSi	100
16	Valient Glass Pvt Ltd	Red	LSi	100
17	Iraa Clothing (P) Ltd (Shagun Clothing P Ltd)	Red	MSI	50

18	Auro Laboratories Ltd	Red	MSI	50
19	Abhilasha Texchem Pvt Ltd	Red	SSI	25
20	Alexo Chemicals	Red	SSI	25
21	Ashwin Synthetics P Ltd	Red	SSI	25
22	Accusynth Speciality Chemical	Red	SSI	25
23	Ajmera Organics	Red	SSI	25
24	Aarey Drugs & Pharmaceuticals Ltd	Red	SSI	25
25	Aradhana Energy Pvt Ltd	Red	SSI	25
26	Bostan Pharma	Red	SSI	25
27	Panchamrut Chemical Pvt Ltd (Dragon Drugs Pvt Ltd)	Red	SSI	25
28	DRV Organics	Red	SSI	25
29	Dufon Laboratories P Ltd	Red	SSI	25
30	DH Organics	Red	SSI	25
31	Gangwal Chemical	Red	SSI	25
32	Haren Textile Pvt Ltd	Red	SSI	25
33	Indo Amines Ltd (Previously known as Sri Sai Industries)	Red	SSI	25
34	Indaco Jeans Pvt Ltd	Red	SSI	25
35	Mehta API Pvt Ltd	Red	MSI	50
36	Moltus Research Laboratories	Red	SSI	25
37	K P Chemicals	Red	SSI	25
38	JPN Pharma	Red	SSI	25
39	Khanna & Khanna	Red	SSI	25
40	Keshav Organics P Ltd	Red	SSI	25
41	Nayakem Organics Pvt Ltd	Red	SSI	25

42	Nirbhay Rasayan Pvt Ltd	Red	SSI	25
43	Nutraplus India Ltd	Red	LSi	100
44	Sequent Scientific Ltd (Pi Drugs Pharmaceuticals)	Red	SSI	25
45	Pulcra Chemicals India Ltd	Red	SSI	25
46	Pentagon Drugs Ltd	Red	SSI	25
47	Paramount Syncot Textile	Red	SSI	25
48	IPCA Laboratories (Ramdev Chemicals)	Red	MSI	50
49	Tryst Chemicals	Red	SSI	25
50	Shreenath Chemicals	Red	SSI	25
51	Salvi Chemicals Industries	Red	SSI	25
52	Sapna Detergent	Red	SSI	25
53	Sagitta P Ltd	Red	SSI	25
54	Surmount chemicals (I) P Ltd	Red	SSI	25
55	Shri Vinayak Chemicals	Red	SSI	25
56	Sunil Great Processers	Red	SSI	25
57	Usha Fashion	Red	SSI	25
58	Visen Inds Ltd	Red	SSI	25
59	U. K. Aromatics & Chemicals	Red	SSI	25
60	Ujwal Pharma P Ltd	Red	SSI	25
61	Vividh Global Inds Ltd	Red	SSI	25
62	Square Chemical	Red	SSI	25
63	Shree Chakra Organics Pvt Ltd	Red	SSI	25
64	Tarapur Environment Protection Society	Red	LSi	100
65	Arti Drugs	Red	LSi	100

66	Omega Colours Pvt Ltd	Red	SSI	25
67	REMI Edelstahi Tubulars Ltd.	Red	SSI	25
68	Gini Silk Mills Ltd	Red	LSi	100
69	Mayfair Bio tech (Ankit Petro)	Red	LSi	100
70	Rediant Intermediates	Red	LSi	100
71	Premier Intermediate	Red	LSi	100
73	Maharashtra Organo MettalicsPvt Ltd	Red	LSi	100
74	Anu Pharma Chem	Red	LSi	100
75	Ganesh Benzoplast	Red	LSi	100
76	Zorba Dyechem	Red	SSI	25
77	Prabhat Engineering	Red	LSi	100
78	Aarviam Dye Chem	Red	SSI	25
79	Dhanlaxmi Steel	Red	SSI	25
80	Sarswati Steel Shiv steel	Red	SSI	25
81	Deep Industries	Red	SSI	25
82	SR Steel	Red	SSI	25
83	JV Kem Industries	Red	SSI	25
84	Shriyans Chemical	Red	SSI	25
85	The Pharmaceutical Product of India Ltd	Red	LSi	100
86	Union Park Chemiclas Pvt. Ltd.	Red	SSI	25
87	Lavino Kapoor Cottans Pvt. Ltd.	Red	LSi	100
88	Pal Fashion Pvt. Ltd.,	Red	MSI	50
89	Nikita Chemical Industries	Red	SSI	25
90	Anuh Pharma Ltd.,	Red	SSI	25
91	Viraj Profile Ltd., (Unit-II)	Red	LSi	100
92	Viraj Profile Ltd.,	Red	LSi	100
93	Aartii Drugs Ltd.,	Red	SSI	25

94	Newwork Polymers Pvt. Ltd.,	Red	SSI	25
95	Camlin Fine Science Ltd.,	Red	SSI	25
96	Oceanic Laboratories Pvt. Ltd.,	Red	SSI	25
97	Cosmic Chemical	Red	SSI	25
98	Nutraplus India Ltd.,	Red	SSI	25
99	Atul Ltd.,	Red	SSI	25
100	Vikas Industries & Chemicals Pvt. Ltd.,	Red	SSI	25
101	ANK Pharma Pvt. Ltd.,	Red	SSI	25
102	NGL Fine Chem Ltd.,	Red	SSI	25
103	Aarti Industries Ltd.,	Red	SSI	25
104	CETP Tarapur (TEPA)	Red	SSI	1000
	<b>Total</b>			<b>5950</b>



**HARYANA STATE POLLUTION CONTROL BOARD**  
C-11, SECTOR-6, PANCHKULA  
Ph-2577870-73 E-mail: [hspcbaircell@gmail.com](mailto:hspcbaircell@gmail.com)

No. HSPCB/SSC/2020/ 1731

Dated: 12/2/20

To

Sh. P.K. Gupta,  
AD & Div. Head, IPC-VII,  
Central Pollution Control Board, New Delhi.

**Sub: - Compliance of Hon'ble NGT order dated 14.11.2019 in the matter of  
O.A. No. 1038/2018-Reg.**

Please refer to your letter no. CPCB-IPC-VII/CEPI/NGT order/2019/8831,  
dated 19.11.2019.

In this connection, the details of polluted industrial areas under CPA /  
SPA have been enclosed in the format A & B as desired by CPCB vide letter referred  
above.

- |                |            |
|----------------|------------|
| 1. Panipat:-   | Annexure-1 |
| 2. Gurugram:-  | Annexure-2 |
| 3. Faridabad:- | Annexure-3 |

DA / As above.

Sr. Scientist (HQ)  
For Member Secretary

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Status of Prohibition / closure of non-complying activity in Red and Orange category Industries in Severely & Critically Polluted industrial areas.

Sr. No.	Name of the Industrial Area	Type of Industrial area (Severely polluted/ Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1	Faridabad (Haryana)	Critically Polluted	Red	Small	436	46	41	List Attached
				Medium	40	3	0	0
				Large	124	5	3	List Attached
			Orange	Small	414	0	0	0
				Medium	64	0	0	0
				Large	103	6	1	0
			Other Polluting Activities	CETP	2	0	0	0
				TSDF	1	0	0	0
				Others	1	0	0	0

**Status of Environmental compensation recovered as per Hon'ble NGT Order in Critically / Severely Polluted Industrial Areas.**

Sr. No.	Name of the Industrial Area	Type of Industrial area (Critically / Severely Polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental standards in last 5 years	Total amount of Environmental Compensation imposed in Lakhs	Total amount of Environmental compensation received in Lakhs
1	Faridabad (Haryana)		Red	Small	436	50	0	0
				Medium	50	4	375,000	375,000
				Large	134	10	82.25	1.25
			Orange	Small	414	0	0	0
				Medium	64	1	0	0
				Large	103	7	14,53,125/-	14,53,125/-
			Other Polluting Activities	CETP	2	0	0	0
				TSDF	1	0	0	0
				Others	1	0	0	0

## Annexure A

Sr. No.	Name and Address of unit	Category	Scale
1.	Aman Sai Products, Village-Budhena, P.O. Badoli, Ballabgarh, Faridabad.	Red	Small
2.	Bhadana Concrete ( RMC Plant) Bhadan, Farm, Bhupani Road,, Sector 89, Tigaon, Faridabad.	Red	Small
3.	DSG Beverages ,Manjhavali Road, Village-Sidola, Faridabad	Red	Small
4.	Gran Das Enterproses in front of Devdharm Kanta, Vill. Bhakhri, Faridbad.	Red	Small
5.	Hari Om Textiles, 11/7, Mathura Road, Faridabad	Red	Small
6.	Lamba Chemical 16/6, Mathura Road, Faridabad	Red	Small
7.	M/s Abdul Washing, Village Atmadpur, Kuta Farm, Faridabad.	Red	Small
8.	M/s Aryan Association Concrete Plant, Opp. Police Chowki Manger, Village-Manger (Gurgaon), Faridabad.	Red	Small
9.	M/s Design Edge Interiors Pvt. Ltd., 12/6, Plot no. 07, Gurukul Industrial Area, Faridabad	Red	Small
10.	M/s Expert Concrete, Village Palla, Near Palla Pool Red Light, Faridabad.	Red	Small
11.	M/s G and G Concrete Solution, V.P.O Manger, District, Faridabad.	Red	Small
12.	M/s Ganpati Processors, 116 Surya Vihar, Agwanpur, Tilpat, Near Neta Ram Singh Farm House, Faridabad.	Red	Small
13.	M/s Glorious Car Wash, Plot No. 1, Sector15A, Near Metro Pillar No. 759, Faridabad	Red	Small
14.	M/s H.G. Graphics Pvt. Ltd., Plot no. 120, Gali no. 3, Gurukul I-A, Faridabad.	Red	Small
15.	M/s ICMC Project, D-2/5, Village- Kanwra, Faridabad.	Red	Small
16.	M/s Krishna Office Furniture Systems, Plot no. 129-130, Gurukul Inds. Area, Faridabad.	Red	Small
17.	M/s M. S. Enterprises, Plot No. 2, Shed No. 6, Dabua Pali Road, Opp. Govt. school, Village - Dabua, NIT, Faridabad.	Red	Small
18.	M/s M.S. Washing, Village Atmadpur, Kuta Farm, Faridabad.	Red	Small
19.	M/s Mohit Washing, Village Aitmadpur, Kuta Farm, Faridabad.	Red	Small
20.	M/s Om Sai Aqua (Mineral Supplier), Plot no. 9, Near Shree Krishan DhamMandir, Gurugram -Faridabad Road, Faridabad	Red	Small
21.	M/s Perfect Ready Mix Solutions, Khsra No. 20, Darshan Farm, Opp. Police Chowki Mangar, Village-Manger, Faridabad.	Red	Small
22.	M/s Raju Washing/SF Washing, Village Aitmadpur, "Neharpar, Kuta Farm, Faridabad.	Red	Small
23.	M/s Reena Enterprise, Plot no. 5, Gali No. 21, Krishna Colony, Faridabad.	Red	Small
24.	M/s Reliance Forge Plot no. 1 & 2, DabuaPali Road, Faridabad.	Red	Small
25.	M/s S. S. Process, Atmadpur Industrial Area, Neharpar, Gali No. 2, (Near Brocken RMC), Faridabad.	Red	Small
26.	M/s Sharma Wood, Plot no. 72, Guruku Inds. Area, Faridabad.	Red	Small
27.	M/s Shiza Wash Care, Plot No. 1, Titu Colony, Mawai Road, Tilpat, Faridabad.	Red	Small
28.	M/s Super Fine Enterprises, E/28, New Colony Railway Road, (Near Bhatia Colony Service), Faridabad.	Red	Small

29.	M/s Tom Hermes Productions, Plot no. 7-B, Street No. 3, Gurukul Inds. Area, Faridabad.	Red	Small
30.	Ocean (Health Giving Water), Plot no. 9, Near Shree Krishna Dham Mandir, Gurugram Road, Faridabd.	Red	Small
31.	Om Enterprises Plot No. A 3945 SGM Nagar NIT Faridabad.	Red	Small
32.	P. R. Enterprises D - 30, Near Church Gate, Dabua Colony, NIT Faridabad.	Red	Small
33.	Premier Processors, B 16, Om Enclave Part 1, 30 feet road, Agwanpur, Faridabad.	Red	Small
34.	R.K. Enterprises Plot No. D26, Dabua Colony, Charach wali gali, Faridabad.	Red	Small
35.	Raj Laxmi Polymers, Plot no. 10, Air Force Road, Dabau Colony Faridabad	Red	Small
36.	S. S chemical works, 16/6, Mathura Road, Faridabad	Red	Small
37.	Sansar Electronics, Palla No. 1, Tilpat Road, Faridabad	Red	Small
38.	Swastika Automobiles, Plot No. 2990, SGM Nagar, NIT Faridabad	Red	Small
39.	Vishnu Plastics, B-75, Gali no. 2, Ward No. 10, Near Delhi Tent house, Feroz Gandhi Nagar, NIT, Faridabad.	Red	Small
40.	Westend Enterprises Pvt. Ltd. Plot no. 14/7 shed no. 1 and 2, MR, Faridabad.	Red	Small
41.	M/s AZK wash, Plot No. 68, Sector -58 Faridabad.	Red	Small

**Annexure B**

<b>Sr. No.</b>	<b>Name and Address of unit</b>	<b>Category</b>	<b>Scale</b>
1.	M/s Godavari Shipkala "Hotel Atrium" Shooting Range Road, Surajkund, Faridabad.	Red	Large
2.	M/s Piyush Heights (Piyush Buildwell India Ltd.) Sector 89, Faridabad	Red	Large
3.	M/s Zion Promoters and Developers Pvt. Ltd., (Project Lake View Appartment) Village-Badkhal, Sector-48, Faridabad (Regd. Off:-K-108, Atrium, Surajkund.	Red	Large

Format - "A"

Status of Prohibition / closure of non-complying activity in Red and Orange category Industries in Severely & Critically Polluted industrial areas.

Sr. No.	Name of the Industrial Area	Type of Industrial area (Severely polluted/ Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1	Gurugram (Haryana)	Critically Polluted	Red	Small	257	21	21	List Attached
				Medium	191	0	0	N/A
				Large	54	0	0	N/A
			Orange	Small	394	0	0	N/A
				Medium	192	0	0	N/A
				Large	27	0	0	N/A
			Other Polluting Activities	CETP	2	0	0	-
				TSDF	0	0	0	-
				Others	0	0	0	-

Format - "B"

Status of Environmental compensation recovered as per Hon'ble NGT Order in Critically / Severely Polluted Industrial Areas.

Sr. No.	Name of the Industrial Area	Type of Industrial area (Critically / Severely Polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental standards in last 5 years	Total amount of Environmental Compensation imposed in Lakhs	Total amount of Environmental compensation received in Lakhs
1	Gurugram (Haryana)		Red	Small	257	6	0	0
				Medium	191	13	0	0
				Large	54	0	0	0
			Orange	Small	534	0	0	0
				Medium	192	11	0	0
				Large	27	0	0	0
				CETP	2	0	0	0
			Other Polluting Activities	TSDF	0	0	0	0
				Others	0	0	0	0

List of units whom closure order issued	
Sr. No.	Name & Address of the units
1	Balaji Minerals, Near Taj Nagar Railway Station, Jamalpur, Gurugram
2	Dhasu Aqua Minerals, Farukh Nagar, Gurugram
3	Eco Beverages, Khasra No. 285/9, Adjacent to JPS Residency, Opp. Sec-8, IMT Manesar, Gurugram
4	M/s J.K Textiles, House No-46, Anjana Colony, Gali No-3, Behind Hyundai Showroom, Sec-37, Gurugram
5	Maa Durga Industries, Gali No. 8, Line 6, Kadipur, Gurugram
6	Om Sweets P Ltd, Behind Radha Swami Satsang Bhawan, Kadipur, Gurugram
7	Parveen Platers App., Badshahpur Drain, Gaudali Khurd, Gurugram
8	R.S. Water, Rampur Ki Dhani, Tehsil Pataudi, Gurugram
9	RK Powder Coating, Gali No. 8, Line 6, Kadipur, Gurugram
10	Guru Nanak Washing, Village-Gaduali, Gurugram
11	Sai Finishers SKM, Near JBM Gate no. 2, Sector 36, Gurugram
12	Satguru Washing App, Badshahpur Drain, Vill. Gaudali Khurd, Gurugram
13	Shivam Coating, Opp Khandsa Truck Union, Gurugram
14	Sk Industreis, Behrampur Road Opp. Mahle filters india Pvt Ltd, Gurugram
15	Shri Sai Skill Industries, Gali No. 8, Line 6, Kadipur, Gurugram
16	Sr. Enterprises, Bhora Kalan, Gurugram
17	Unnamed Unit of Sh. Chirag (Electroplating), Gali No. 8, Line 6, Kadipur, Gurugram
18	Unnamed Unit of Sh. Ravinder (Electroplating), Gali No. 8, Line 6, Kadipur, Gurugram
19	White House Laundry, Vill. Gaudali, Gurugram.
20	Yadav Beverages, Jauri Khurd PO Janaula, Farrukhnagar, Gurugram
21	Sahib shakti Industries, 611, Vishvkarma Nagar, Gurugram.

Format - "A"

Status of Prohibition / closure of non-complying activity in Red and Orange category Industries in Severely & Critically Polluted industrial areas.

Sr. No.	Name of the Industrial Area	Type of Industrial area (Severely polluted/Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1	Panipat (Haryana)	Critically Polluted	Red	Small	285	10	10	List Attached
				Medium	33	0	0	
				Large	43	0	0	
			Orange	Small	134	0	0	
				Medium	11	0	0	
				Large	17	0	0	
			Other Polluting Activities	CETP	3	2	0	
				TSDF	0	0	0	
				Others	0	0	0	

Format - "B"

Status of Environmental compensation recovered as per Hon'ble NGT Order in Critically / Severely Polluted Industrial Areas.

Sr. No.	Name of the Industrial Area	Type of Industrial area (Critically / Severely Polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental standards in last 5 years	Total amount of Environmental Compensation imposed in Lakhs	Total amount of Environmental compensation received in Lakhs
1	Panipat (Haryana)	SPA	Red	Small	285	21	5170400	1269500
				Medium	33	1	0	0
				Large	43	1	1837500	1837500
			Orange	Small	134	2	0	0
				Medium	11	0	0	0
				Large	17	0	0	0
			Other	CETP	3	2	0	0
			Polluting Activities	TSDF	0	0	0	0
				Others	0	0	0	0

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**List of industries to which closure order issued**

Sr.No.	Name & Address of units	Category	Scale
1.	Ess Ess Export, Plot No.652, Sector-29, Part-II, Panipat	Red	Small
2.	Gobind Process, Plot No.53, Sector-25, Part-I, HUDA, Panipat	Red	Small
3.	H.B. Wooltex Pvt. Ltd., Kabri Road, Panipat	Red	Small
4.	Jai Udyog, H-3, Industrial Area, Panipat	Red	Small
5.	Naveen Processors, Plot No.52, Sector-25, Phase-I, HUDA, Panipat	Red	Small
6.	R.P. International, Bhaiswal Mod, Barsat Road, Panipat	Red	Small
7.	Sainik Industries, H-53, Industrial Area, Panipat	Red	Small
8.	Santosh Traders, Khasra No. 1/8/2/1/2/9/10, Village Kurar, Near Rathi Hatchery, Panipat	Red	Small
9.	Triveni Industries, H-41-42, Industrial Area, Panipat	Red	Small
10.	Vij Engineering & Consultants (P) Ltd., 78KM Mile Stone, G.T. Road, Vill. Karhans, Khalila Mor, Samalkha, Panipat	Red	Small

Detail of Environmental Compensation			
Sr. No.	Name & Address of unit (M/s)	EC amount imposed	EC amount received
1	Unnamed Bleach House owned by Sh. Naresh Kumar s/o Sh. Dharampal Singh, Panipat- Jattal road Vill- jattal Panipat.	175000	30000
2	Unnamed Bleach House owned by Sh. Ramesh Kumar S/o Sh.Shree Chand, Panipat- Jattal road Vill- jattal Panipat.	212500	Order issued but EC not deposited
3	Unnamed Bleach House owned by Sh. Rohit Jain S/o Sh.Sushil Jain, Gaini Ram Jain, Panipat- Jattal road Vill- jattal Panipat	212500	Order issued but EC not deposited
4	Jai Udyog, H-3, Industrial Area, Panipat	1200000	Order issued but EC not deposited
5	Haryana Organics, 4KM Stone, Chulkana Road, Samalkha, Panipat	1837500	1837500
6	Parveen Woollen & Spinning Mills, E-3, Industrial Area, Panipat	1140000	Order issued but EC not deposited
7	Naveen Processors, Plot No.52, Sector-25, Phase-I, HUDA, Panipat	1550400	Order issued but EC not deposited
8	Shanti Home Tex, Village Balana, Tehsil Israna, Panipat	680000	680000



**H.P. STATE POLLUTION CONTROL BOARD**  
**HIM PARIVESH, PHASE III, SHIMLA-171 009.**

No. HPSPCB/ NGT/CEPI/ OA No. 1038/2018-

1524-25

Dated:

28.1.2020

To,

**The Member Secretary**  
 Central Pollution Control Board  
 Parivesh Bhawan, Delhi.

**Subject: Compliance of Hon'ble NGT Order dated 14-11-2019 in the matter of O.A. 1038/2018- reg.**

Sir,

Please refer to your letters no. CPCB/IPC-VII/CEPI/NGT Order/2019 dated 19-11-2019 & 30-12-19. In this regard, please find enclosed the detailed report covering all aspects mentioned in aforesaid directions w.r.t. severely polluted CEPI areas (Baddi, Nalagarh, Parwanoo & Kala Amb) in compliance to Hon'ble NGT directions in O.A. No. 1038/2018 vide order dated 10-07-20109 and 14-11-2019.

Yours faithfully

Encl: As above

(Aditya Negi, IAS)  
 Member Secretary  
 HP State Pollution Control Board  
 0177-2673766

Copy to: -

**Sh. P.K. Gupta, AD & Div. Head, IPC-VII, CPCB, Parivesh Bhawan, East** for information and further necessary action please. on its email ID on : [pkgupta.cpcb@nic.in](mailto:pkgupta.cpcb@nic.in), [pk64us@yahoo.com](mailto:pk64us@yahoo.com) for information and further necessary action in compliance of NGT O.A. No. 1038/2018 Order dated 14.11.2019 w.r.t Status of action taken report of CEPI areas of Parwanoo, Baddi and Kala Amb.

*P*  
 31/1/2020

→ Sc. B. (media)

(Aditya Negi, IAS)  
 Member Secretary  
 HP State Pollution Control Board  
 0177-2673766

Format -A

Status of Prohibition /Closure of non-complying activity in Red and Orange category industries in Severely & Critically polluted Industrial area

Name of SPCB/PCC		Regional Office Parwanoo								
I	II	III	IV	V	VI	VII	VIII	IX		
Sr. No	Name of the industrial area	Type of industrial area (severely polluted /critically polluted areas	Industrial category	Scale of Operation	Total no of industries	No. of industries not-complying with Environmental Standards	No of industries closed down based on closure directions issued	Attach a separate sheet with list of industries to whom closure orders issued		
1	Parwanoo	Severely Polluted	Red	Small	12	Nil	Nil	Nil	Nil	
				Medium	1	Nil	Nil	Nil	Nil	
				Large	3	Nil	Nil	Nil	Nil	
			Orange	Small	126	Nil	Nil	Nil	Nil	
			Medium	12	Nil	Nil	Nil	Nil		
			Large	4	Nil	Nil	Nil	Nil		
			CETP	Nil	Nil	Nil	Nil	Nil		
			TSDF	Nil	Nil	Nil	Nil	Nil		
			Others	Nil	Nil	Nil	Nil	Nil		

Format-B

Status of Environmental Compensation recovered as per Hon'ble NGT order in Severely & Critically polluted Industrial area

Name of SPCB/PCC		Regional Office Parwanoo													
I	II	III	IV	V	VI	VII	VIII	IX							
Sr. No	Name of the industrial area	Type of industrial area (severely polluted /critically polluted areas	Industrial category	Scale of Operation	Total no of industries	No. of industries not-complying with Environmental Standards in last 5 years	Total amount of Environmental Compensation imposed in Rs.	Total amount of Environmental compensation received in Rs.							
1	Parwanoo	Severely Polluted	Red	Small	12	2	700000 .00 (list attached )	700000.00 (list attached )							
				Medium	1	Nil									
				Large	3	Nil									
			Orange	Small	126	18									
				Medium	12	1									
			Other Polluting Activities	Large	4	2									
				CETP	Nil	Nil									
				TSDF	Nil	Nil									
										Others	Nil	35	850103.00	850103.00	

**Environmental Compensation calculation for last 5 years of violating industries in Parwanoo area  
in view of OA No. 1038/2018 pending before Hon'ble NGT**

Sr. No.	Name of the unit	Category	Scale	Environmental Compensation (in Rs.)
1	M/s Aarge Helathcraft Pvt Ltd	Orange	Small	25,000
2	M/s Adhunik Packagers, Sector 2 Parwanoo	Orange	Small	25,000
3	M/s Ajanta Food Product Co Sector 2 Parwanoo	Orange	Small	25,000
4	M/s Ananya Precision ,Vill Naryal ,Parwanoo	Orange	Small	25,000
5	M/s Anuspa Heritage Product Ltd Parwanoo	Orange	Small	25,000
6	M/s Apex Industries ,Sector 5 Parwanoo	Red	Small	50,000
7	M/s Aryan Biological Corporation ,Sector-6 Pwn	Orange	Small	25,000
8	M/s AVI Technologies Sector 5 Parwanoo	Orange	Small	25,000
9	M/s Clevus Life Sciences Parwanoo	Orange	Small	25,000
10	M/s Daljeet Electroplating, Plot no 19-B Parwanoo	Red	Small	25,000
11	M/s HRTC Parwanoo	Orange	Small	25,000
12	M/s Ind Sphinx Precision Ltd ,Parwanoo	Orange	Large	25,000
13	M/s Mace Biotech ,Sector -1 Parwanoo	Orange	Small	25,000
14	M/s Mahle Filter System Pvt Ltd, Parwanoo	Orange	Large	25,000
15	M/s Maxwell Pharma, Plot no 6, Sectot 5, Parwanoo	Orange	Small	25,000
16	M/s Morepen Lab Sector 2 Parwanoo	Orange	Small	25,000
17	M/s Real Care Life Sciences ,Sector 6 Parwanoo	Orange	Small	75,000
18	M/s Salico Trading Co Pvt Ltd Parwanoo	Orange	Medium	25,000
19	M/s Satol Chemicals Parwanoo	Orange	Small	25,000
20	M/s Shiv Industries Parwanoo	Orange	Small	50,000
21	M/s Spa Soaps & Surfactants Parwanoo	Orange	Small	25,000
22	M/s Sweet Industries, Sector-1, Parwanoo	Orange	Small	50,000
23	M/s Total Healthcare Pvt Ltd Sector 5 Parwanoo	Orange	Small	25,000

**Annexure-II : Format A**

**Status of prohibition/closures of non-complying activity in red and orange category industries in severely polluted area of Kala Amb (H.P.)**

Name of SPCB/PCC: Himachal Pradesh State Pollution Control Board.

I Sr. No.	II Name of the Industrial area	III Type of industrial area (severely polluted/critically polluted areas)	IV Industrial category	V Scale of operation	VI Total No. of industries	VII No. of Industries not complying with Environmental Standards	VIII No. of industries closed based on closure direction issued	IX Attach a separate sheet with list of industries to whom closure order issued.
1.	<b>Kala Amb</b>	Severely Polluted area	Red	Small	28	0	Nil	Nil
				Medium	2			
				Large	3			
			Orange	Small	216	0		
				Medium	24			
				Large	8			
				CETP	0	0		
				TSDF	0	0		
			Other Polluting activities		0	0		
				Others	0	0		

**Annexure-II : Format B**

**Status of Environmental Compensation recovered as per Hon'ble NGT in in severely polluted area of Kala Amb (H.P.)**

Name of SPCB/PCC: Himachal Pradesh State Pollution Control Board.

I Sr. No.	II Name of the Industrial area	III Type of industrial area (severely polluted/critically polluted areas)	IV Industrial category	V Scale of operation	VI Total No. of industries	VII No. of Industries not complying with Environmental Standards in last 5 years	VIII Total amount of Environmental Compensation imposed in lakhs	IX Total Amount of Environmental Compensation received in Lakhs.
1.	<b>Kala Amb</b>	Severely Polluted area	Red	Small	28	6	Rs. 40,50,000=00	Rs. 7,88,750=00
				Medium	2	1		
				Large	3	0		
			Orange	Small	216	7		
				Medium	24	1		
				Large	8	0		
			Other Polluting activities	CETP	0	0		
				TSDF	0	0		
				Others	0	0		
<b>Total Amount</b>								

1. List is annexed as below:
2. Cost of restoration of the Damage to the environment will be provided as soon as study will be completed by IIT Kanpur.
3. Note calculated as per Paryavaran Suraksha Samiti

**Environmental Compensation calculation for last 5 years of violating industries in Kala Amb area  
in view of OA No. 1038/2018 pending before Hon'ble NGT**

Sr. No.	Name of Unit	Category	Scale of Operation	Period/Days for EC Calculation	Environmental Compensation (in Rs.)	Environmental Compensation (in Rs.)
					Imposed	Recovered
1	M/S Accura Care Pharmaceuticals, Vill. Moginand Nahan Road, Kala Amb	Orange	Small	38	2,37,500/-	-
2	M/s Bothra Metals & Alloys Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb	Red	Small	25	2,50,000/-	2,50,000/-
3	M/s Shivam Enterprises, Suketi Road, Kala Amb	Orange	Small	28	1,75,000/-	-
4	M/s Oscar Remedies, Village Johron, Trilokpur Road, Kala Amb	Orange	Small	38	2,37,500/-	-
5	M/s Primus Pharmaceuticals, Vill Ogli, Kheri, Sadhaura Road, Kala Amb	Orange	Small	63	3,93,750/-	-
6	M/s SPT Industries, Vill. Ogli, Kheri, Sadhaura Road, Kala Amb	Red	Small	138	13,80,000/-	-
7	M/s Aqua Parental, Vill. Khari, Mauja Ogli, Kala Amb	Orange	Medium	52	3,25,000/-	-
8	M/s Rama Krishna Industries Vill Johron, Kala Amb	Red	Small	16	1,60,000/-	1,60,000/-
9	M/s Sagar Katha Factory, Trilokpur Road, Kala Amb	Orange	Small	37	2,31,250/-	-
10	M/s J.B Rolling mills Pvt. Ltd. Unit-III, Trilokpur Road Kala Amb	Orange	Small	45	2,81,250/-	-
11	M/s Sirmaur Steel Meta Alloys, Suketi Road, Kala Amb	Red	Small	16	1,60,000/-	1,60,000/-
12	M/s Geeta Industries, Vill. Johron, Kala Amb	Red	Small	3	30,000/-	30,000/-
13	M/s Himalayan Pine Gold Resins and Chemicals Pvt. Ltd., Vill. Salani, The. Nahan, Sirmaur	Green	Small	12	45,000/-	45,000/-
14	M/s Medisys Biotech, Moginand, Kala Amb	Orange	Small	23	143750/-	143750/-
Total					40,50,000=00	7,88,750=00

Annexure-II : Format A

Status of prohibition/closures of non-complying activity in red and orange category industries in severely polluted area of Baddi (H.P.)

Name of SPCB/PCC: Himachal Pradesh State Pollution Control Board.

I	II	III	IV	V	VI	VII	VIII	IX
Sr. No.	Name of the Industrial area	Type of industrial area (severely polluted/critically polluted areas)	Industrial category	Scale of operation	Total No. of industries	No. of Industries not complying with Environmental Standards	No. of industries closed based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued.
1.	Baddi Nalagarh	Severely Polluted area	Red	Small	122	Nil	Nil	Nil
				Medium	21			
				Large	31			
			Orange	Small	776			
				Medium	88			
				Large	63			
				CETP	1			
Other Polluting activities	TSDF	1						
	Others	1						

## Status of Environmental Compensation recovered as per Hon'ble NGT in in severely polluted area of Baddi (H.P.)

Name of SPCB/PCC: Himachal Pradesh State Pollution Control Board.

I	II	III	IV	V	VI	VII	VIII	IX
Sr. No.	Name of the Industrial area	Type of industrial area (severely polluted/critically polluted areas)	Industrial category	Scale of operation	Total No. of industries	No. of Industries not complying with Environmental Standards in last 5 years	Total amount of Environmental Compensation imposed in lakhs	Total Amount of Environmental Compensation received in Lakhs.
1.	Baddi Nalagarh	Severely Polluted area	Red	Small	122	16	Rs. 46,76,826=00	Rs. 38,56,826 =00
				Medium	21			
				Large	31			
			Orange	Small	776	46		
				Medium	88			
				Large	63			
			Other	CETP	1	1	Rs. 1,91,00,000=00	Nil
			Polluting activities	TSDF	1	0	-	-
				Others	1	1	Rs. 67,500 =00	Rs. 67,500 =00
Total Amount							Rs. 2,38,44,326=00	Rs. 39,24,326=00

1. List is annexed as below:
2. Cost of restoration of the Damage to the environment will be provided as soon as study will be completed by IIT Kanpur.
3. Note calculated as per Paryavaran Suraksha Samiti.

**List of Environmental Compensation imposed and received for last 5 years of violating industries in Baddi area in view of OA No. 1038/2018 pending before Hon'ble NGT**

Sr. No.	Name of the Unit	FY	Category	Scale	Environment Compensation raised in Rs.	Environment Compensation recovered in Rs.	Date of Clearing
1	Stylo Tableware, Village Kunjhal, Barotiwala Baddi Distt. Solan HP	2019-20	orange	small	33750	33750	22.04.2019
2	Santus Global Formulation, Khunjhal, Barotiwala Distt. Solan HP	2019-20	orange	small	110000	110000	1.05.2019
3	Dabur India Ltd. Plot No. 109, HPSIDC, Ind area Baddi Distt. Solan HP	2019-20	orange	large	476438	476438	14.05.2019
4	IVM Pharmacia, Plot No. 5 Bhatoli Kalan Ind area Baddi Distt. Solan HP.	2019-20	orange	small	213125	213125	14.05.2019
5	Life Vision Health care, Plot No.140 EPIP, Jharmajri Baddi Distt. Solan HP	2019-20	orange	small	121000	121000	14.05.2019
6	Gopal Cylinders, Hill Top Ind Estate Jharmajri Baddi Distt. Solan	2019-20	red	small	181500	181500	14.05.2019
7	Gopal life sciences, Hill Top Ind estate, Jharmajri Baddi Distt. Solan HP	2019-20	orange	small	181500	181500	14.05.2019
8	Ashoka Spanners Pvt. Ltd, 88-89 Ind Area Baddi Distt. Solan HP	2019-20	red	small	81250	81250	14.05.2019
9	Ozone Ayurvedics (Unit-II) 216 HPSIDC Ind Area baddi Distt. Solan HP	2019-20	orange	small	105875	105875	14.05.2019
10	Smilex Healthcare Drug Co.23, EPIP-I, Jharmajri Baddi Distt. Solan HP.	2019-20	orange	small	173938	173938	14.05.2019
11	M/s DJ surfactants, Plot No. 15B, HPSIDC Industrial Area Baddi Distt. Solan HP.	2019-20	red	small	210000	210000	26.09.2019

12	M/s Vee Aar Security Printers, Plot No. 111, EPIP IA, Phase- II Thana Tehsil Baddi Distt. Solan HP.	2019-20	red	small	210000	210000	210000	4.10.2019
13	M/s Sunfine Health Care, Plot no. 63, IA Lodhimajra, Tehsil Baddi Distt. Solan HP.	2019-20	orange	small	81250	81250	81250	07.01.2020
14	M/s Gorsji Industries, Plot no. 96 Industrial area, Lodhimajra, Tehsil Baddi Distt. Solan HP.	2019-20	green	small	67500	67500	67500	23.09.2019
15	M/s Surya Enviro, Plot No. 22-C, Industrial Area, Lodhimajra, Tehsil Baddi Distt. Solan HP.	2019-20	red	small	160000	160000	160000	28.09.2019
16	M/s SMS International Beverages Pvt. Ltd, Plot No. 49, Industrial Area, Lodhimajra Tehsil Baddi Distt. Solan HP.	2019-20	orange	small	87500	87500	87500	18.09.2019
17	Kunal Aluminium Company, EPI Phase-I Jharmajri, Tehsil Baddi Distt. Solan HP	2019-20	red	small	240000	240000	240000	24.09.2019
18	M/s Marc Enterprises Pvt. Ltd, Plot No. 3B, Industrial Area Katha Tehsil Baddi Distt. Solan HP.	2019-20	red	small	210000	210000	210000	25.09.2019
19	M/s Asian industries near GP School, Katha, Tehsil Baddi Distt. Solan HP.	2019-20	orange	small	131250	131250	131250	26.09.2019
20	The Cosmetic, Plot No. 8F, Industrial Area, Lodhimajra, Tehsil Baddi Distt. Solan HP.	2019-20	orange	small	281250	281250	281250	11.10.2019
21	M/s RM Chemical Unit-I, Hadbast No. 214, Hill Top Ind Area Near EPIP Phase-I Jharmajri Tehsil Baddi Distt. Solan HP	2019-20	orange	large	168750	168750	168750	5.10.2019
22	M/s Navkriti Builder Pvt. Ltd village - Malpur, Tehsil baddi Distt. Solan HP.	2019-20	orange	small	237500	237500	237500	31.11.2019
23	Martin & Brown, Village Malkumajra Tehsil Nalagarh Distt. Solan HP.	2019-20	orange	small	50000	50000	50000	11.10.2019

24	M/s Wings Biotech. Plot No. 43,44 , HPSIDC Baddi Distt.Solan HP	2019-20	orange	medium	43450	43450	-
25	M/s Hills Food Agro Beverages Pvt. Ltd. Plot No. 21-C, Industrial Area Lodhimajra Distt. Solan HP.	2019-20	orange	small	210000	-	-
26	M/s Deepak Cosmos Limited, Ramsher road, Tehsil Nalagarh Distt. Solan HP.	2019-20	orange	small	310000	-	-
27	M/s Vaishnavi Kosmetice Pvt. Ltd, Village buranwala , PO Barotiwala, Tehsil Baddi Distt. Solan HP.	2019-20	orange	medium	300000	-	-
28	M/s Hitech Meta Cast, Plot No. 83-C, IA Lodhimajra, Tehsil Baddi Distt. Solan HP.	2019-20	orange	small	100000	-	-
29	M/s Himachal Trading Co. Village Bhatian Tehsil Nalagarh Distt. Solan HP.	2019-20	red	small	190000	-	-
30	Birla Textile limited Sai Road Baddi tehsil baddi District Solan H.P.	2015-16	red	large	120000	-	-
31	Navkar Lifescience Plot No 76 Industrial Area Lodhi majra Baddi District Solan H.P.	2016-17	orange	small	318750	-	-
32	Mass Pharmachem, Village Dttowal, Manali Road, Tehsil Nalagarh, H.P.	2016-17	orange	small	600000	-	-
33	Fontec Polymer Ltd., village Saned, PO & Teshil Nalagarah District Solan H.P.	2016-17	orange	small	156250	-	-
34	Panacea Biotech (Unit-II) village Malpur, PO Bhud, Tehsil District Solan H.P.	2017-18	orange	large	112500	-	-
35	Bansal Starch & Foods Pvt Ltd Village Buranwala PO Barotiwala Tehsil Baddi Distt Solan H.P.	2017-18	orange	small	112500	-	-
36	ANG Life Sciences Village Kishanpura PO Manpura Tehsil Nalagarh Distt Solan HP	2017-18	orange	small	100000	-	-

37	Martin & brown Biosciences Village Malkumajra Tehsil Baddi Distt Solan H.P.	2017-18	orange	small	106250	-	-
38	M/s Kunal Aluminium, Baddi Barotiwala Road, Jharmajri Tehsil Baddi, District Solan, H.P.	2016-17 to 2017-18	red	small	680000	-	-
39	M/Ssyvan Greens Pvt. Ltd., Village Kularhiwala, P.O. Barotiwala Tehsil Baddi Distt Solan H.P.	2016-17	red	large	420000	-	-
40	M/s Polo Pharmaceuticals (P) Ltd., Plot No 72 DIC Baddi Tehsil Baddi Distt Solan HP	2015-16	orange	small	212500	-	-
41	M/s Shrinivas (Gujrat) Laboratories Pvt. Ltd., Baddi-Nalagarh Highway Bagbania P.O. Manpura Tehsil Nalagarh Distt Solan H.P.	2016-17	orange	small	56250	-	-
42	M/s Haripur Kraft Company, Village Bated, PO Barotiwala, Tehsil Baddi, Distt. Solan, H.P.	2016-17	red	large	270000	-	-
43	M/s Haripur Paper Company, Village Bated, PO Barotiwala, Tehsil Baddi, Distt. Solan, H.P.	2016-17	red	large	270000	-	-
44	M/sAgri King Tractor and Equipment Pvt Ltd Vill manjholi Tehsil Nalagarh Distt Solan Nalagarhsil Baddi, Distt. Solan, H.P.	2015-16	red	small	140000	-	-
45	M/s Nexus Health Beauty Care Pvt Ltd Plot No.96, EPIP Phase-I Jharmajari Tehsil Baddi Distt Solan HP	2015-16	orange	small	37500	-	-
46	M/s Claridge Moulded Co. UNIT 1 Vill Malkumajra Tehsil Nalagarh Distt Solan (H.P.)	2017-18	orange	small	75000	-	-
47	M/s Mahalakshmi Spintex Pvt Ltd 118/2/2 Village Katha P.O. Baddi Tehsil Baddi Distt Solan HP	2017-18	orange	medium	203125	-	-

48	M/s Dagon Pharmaceuticals Pvt Ltd Village & P.O. Manpura Tehsil Nalagarh Distt Solan HP	2015-16	orange	small	93750	-	-
49	M/s Greef Formulations, Plot No 134 Ind Area Kolta Road Barotiwala Tehsil Baddi Distt Solan HP	2015-16	orange	small	56250	-	-
50	M/sUnison Pharmaceuticals, (New Name: Vadsp Pharmaceuticals) Plot No. 124, EPIP Phase I Jharmajri Tehsil Baddi Distt Solan HP	2015-16	orange	small	93750	-	-
51	M/s Magbro Healthcare Pvt Ltd Vill Mehsha Tibba Tehsil Nalagarh Distt Solan HP	2017-18	orange	small	168750	-	-
52	Alkem Laboratories Ltd UNIT I VPO Thana , Tehsil Baddi, Distt. Solan, H.P.	2016-17	orange	large	56250	-	-
53	Bonsai Pharmachem, Village Kishanpura, PO Gurumajra, Baddi, Distt Solan, HP	2018-19	orange	small	256250	-	-
54	Shivam Paper and Board Mills, (New Name: ACME Life Tech LLP) Plot No. 103-104-105, EPIP Phase-I Jharmajri, Tehsil Baddi, Distt. Solan H.P.	2018-19	orange	small	62500	-	-
55	surya enviro, Plot No. 22C, Lodhi Majra, IA, Baddi, Distt. Solan, H.P.	2018-19	red	small	380000	-	-
56	Sanshul Engineers Plot No 114 EPIP Phase-I Jharmajri Tehsil Baddi Distt Solan HP	2018-19	orange	small	75000	-	-
57	Trisis Venture (formerly as Trisis Corp Unit II) Plot No 116 Ind Area Baddi Distt Solan HP	2018-19	orange	small	31250	-	-
58	Garg Electronics, Unit-II Plot No 24 Bhatolikalan Ind Area Baddi Tehsil Baddi Distt Solan HP	2018-19	red	small	50000	-	-
59	Bhandora Organic Products Plot No 26 HIMUDA IA Phase-IV Vill Bhatoli Kalan Tehsil Baddi Distt Solan HP	2018-19	orange	small	31250	-	-
60	Naisa Laboratories, Village Kishanpura, PO Gurumajra, Tehsil Nalagarh, Distt. Solan, H.P.	2018-19	orange	small	68750	-	-

61	Naxpar Pharma Pvt Ltd Plot No 182, Village Gurumajra Tehsil Baddi Distt Solan H.P.	2018-19	orange	small	50000	-	-
62	KN Papers & Packaging, Village Bated P.O. Barotiwala Tehsil Baddi Distt Solan HP	2018-19	orange	small	56250	-	-
63	Mission Laboratories Plot No 190 B HPSIDC Baddi Tehsil Baddi Distt Solan HP	2015-16	orange	small	87500	-	-
64	Baddi Infrastructure(CETP at Kenduwal)	2019-20	Red	Large	19100000	-	-
<b>Total Amount</b>					<b>Rs.</b> 2,38,44,326=00	<b>Rs.</b> 39,24,326=00	

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# PUNJAB POLLUTION CONTROL BOARD

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

ANNEXURE - XI-I

No. 5196

Dated: 14/2/2020

To

The Member Secretary,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Shahadra, New Delhi.

Subject: Compliance of Hon'ble NGT order dated 14.11.2019 in the matter of O.A. 1038/2019-reg.

Ref:- CPCB letter no. CPCB/IPC-VII/CEPI/NGT order/2019/8833 dated 19.11.2019.

Please refer to the letter dated 19.11.2019 on the subject cited above and find enclosed herewith the action taken report of Punjab Pollution Control Board in the prescribed format A & B.

2. The action taken by the Board in the last 5 years with regard to prohibition, closure of non-complying activities and imposition of financial penalty by way of encashment of Bank Guarantees as well as Environmental Compensation in Red & Orange category of industries in critically and severely polluted areas has been summarized in format C, enclosed herewith.

3. The perusal of the reports being submitted as above would reveal that meaningful environmental governance, in accordance with the mandate of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, Environment (Protection) Act, 1986 and the Rules made there under as well as the directions / orders being issued by the Hon'ble National Green Tribunal with regard to protection to the environment from time to time, has been done by the Punjab Pollution Control Board.

4. In the last 5 years, the Punjab Pollution Control Board has taken action against the persons and industries found at default by the field staff. The action taken by the Board includes the closure of the industrial / polluting activities, encashment of Bank Guarantees, imposition and recovery of environmental compensation. The action by the Board was / has been taken against the industrial units after taking into account all the relevant factors. In the given circumstances, where action has already been taken by the State Pollution Control Board against the persons and industries at default and the industrial units or activities were / are only allowed to re-commission

VATAVARAN BHAWAN, NABHA ROAD, PATIALA

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ

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after the adoption of necessary corrective measures as well as compliance of the directions of the Board, it would not be appropriate legally to take further action against the same cause of action by reopening the cases already stands decided. Any such action by the Board at this belated stage will lead to legal complications and will also be in violation of the principles of natural justice.

5. With regard to the direction given by the Hon'ble National Green Tribunal for taking remedial measures for restoration of damage to the environment caused by the industrial or other polluting activity, the State Pollution Control Board has initiated the process of conducting a detailed study with regard to the contaminated sites and drains in the cities of Ludhiana and Jalandhar which have been designated as critically polluted areas by the Central Pollution Control Board and issuance of notice inviting expression of interest in this regard. The work relating to the said study will be allotted by 31.03.2020.

6. It is further submitted that Action Plans for critically polluted area of Jalandhar and Severely polluted area of Batala have been prepared and forwarded to the State Government in the Department of Science Technology and Environment, Punjab for necessary approval at the level of the State Government. It is relevant to mention here that a copy of the said letter along with the copies of the Action Plans has also been endorsed to the Central Pollution Control Board.

7. The Action Plan for Critically polluted area of Ludhiana city has already been approved by the Central Pollution Control Board and is being implemented.

8. The Punjab Pollution Control Board has already brought to the notice of the Central Pollution Control Board that the environmental compensation to be imposed upon the defaulters of pollution is on the higher side and the imposition and recovery of environment compensation may be based on exceedance factor of discharge/ emission standards as well as number of days of violation.

9. It is further relevant to mention here that the Punjab Pollution Control Board has already written a letter bearing no. 33842 dated 20.11.2018 to the Central Pollution Control Board representing therein to consider the relevant factors / criteria pollutants by taking into account the preferred option mentioned at sr. no. 1 of the CPCB guidelines 2016 before finalizing the CEPI score. It was assured that PPCB will be consulted before finalization of CEPI, but the CEPI was finalized and submitted to Hon'ble NGT by CPCB without consulting PPCB. A copy of the said letter dated 20.11.2018 is enclosed herewith for reference.

10. With regard to the action taken by the Punjab Pollution Control Board after 10.07.2019 for improvement of environmental quality of the critically/ severely polluted areas, it is submitted that a common effluent treatment plant of capacity 15 MLD especially constructed for treatment of effluent of dyeing/ textile industrial units of Bahadurke Road, Ludhiana has recently been installed and commissioned in the month of January, 2020. Two other CETPs of 40 MLD and 50 MLD capacity at Ludhiana are under construction for the treatment of effluent being discharged by dyeing/ textile industrial units of Focal Point and Tajpur Road cluster, respectively at Ludhiana will be commissioned within a period of 3 to 6 months. With the installation and commissioning of these common effluent treatment plants, the environment of the area will improve. It is further submitted that the Leather Complex, Jalandhar has been closed due to non-compliance of environmental norms and will be allowed to operate after taking necessary remedial measures.

The action taken report, in compliance of the orders of the Hon'ble National Green Tribunal is hereby submitted for kind perusal and consideration of the aspects mentioned above.

DA/As above

Endst. No. \_\_\_\_\_

*Keall*  
13/21/2020  
Member Secretary

Dated \_\_\_\_\_

A copy of the above is forwarded to Sh. P.K. Gupta (AD & Div. Head IPC-VI), Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Shahadra, Delhi. for information please.

<sup>21</sup>  
Member Secretary

To  
The Member Secretary,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
New Delhi.

Subject:- Revised information on pollution sources status and health statistics in polluted Industrial Areas (PIAs) for CEPI calculations-regarding Ludhiana.

It is intimated that details regarding CEPI calculations for Ludhiana were discussed with the officers of CPCB on 19-11-2018 and it was observed as under:-

- 1) In Calculation of A regarding surface water, selection of criteria pollutants has been selected on option B i.e. upto 3 most critical pollutants depending on the concentration and exceedance. Accordingly, CPCB has selected 3 parameters i.e. Phenol, TP and TNH4N (Total Nitrogen).

However, the preferred option 1 was not considered i.e. pollutants relevant with the area depending on the nature of Industrial activity. Ludhiana being the major industrial hub in the Northern India, therefore, only option 1 should be considered and the following critical parameters i.e. Total Chrome, Nickle and BOD should be considered.

There are two types of major water polluting industries in Ludhiana i.e. electroplating and dyeing industry. There are about 800 electroplating/surface coating units, therefore, Nickle and Total Chrome are the two critical parameters from this sector. Further, the metallic part (TCr) from the dyeing industry is also representative.

The other important sector in Ludhiana is textile/dyeing industry. The most critical parameter representing this industry is BOD. This is not only representing dyeing industry, but also represents other industries like dairy industry, milk plants, paper mills etc. operating in Ludhiana. Beside industrial representation, BOD is the most critical parameter for domestic effluent, which accounts for about 600 MLD contribution in surface waters. Thus, the following 3 critical parameters should be selected on the basis of quality and quantity of representing pollutants relevant with the area depending on the nature of industrial activity in Ludhiana.

- i) Total Chrome
  - ii) Nickle
  - iii) BOD
- 2) Further, the data regarding no. of patients reported for last 05 years for 06 diseases has been obtained for 05 hospitals and as per this data, the corresponding increase in the diseases is less than 5%. The certificates obtained from these hospitals are enclosed herewith.
  - 3) The information on pollution sources status in PIA, Ludhiana is enclosed as Annexure-A.

This is for your kind information and necessary action.

DA/ As above

Keel  
25/11/18  
Member Secretary

## INFORMATION ON POLLUTION SOURCES STATUS IN PIA

1. Name of the Polluted Industrial Area (PIA) : Area within Municipal Corporation Limits, Ludhiana.
2. Demarcated area of the PIA in sq. Km : 159.37 sq. km
3. Number of 17 category of industries covered under the area : 5
4. Number of Red category of industries covered under the area : 1968
5. Total human population :- 16,93,653 (According to 2011 census)

At least three critical criteria pollutants in each air, surface water and ground water:  
Air:- Carbon Monoxide, Sulphur Dioxide and Particulate matter.

Ground water and surface water - Zinc, Chrome and Nickel

## Compliance status of industries, waste management facilities:

S. No.	Category of industries	Total number of units	Number of units with inadequate facilities	Remarks, if any
1.	Large scale industries	88	0	-
2.	Medium & Small scale industries	2190	11	-
3.	CETPs	1	0	-
4.	TSDFs	1	0	-
5.	STPs	5	1	-
6.	CBMWMF	1	0	-
7.	MSW management facilities	1	0	-

  
Senior Environmental Engineer,  
Zonal Office-II, Ludhiana.

Status of prohibition/closure of non complying activity in Red and orange category industries in severely & critically polluted industrial areas.								
Sr.No	Name of the industrial Area	Type of industrial Area (Severely polluted/Critically polluted)	Industrial Category	Scale of Operation	Name of SPCB/PCC-PPCB			Attach a separate sheet with list of industries to whom closure order issued.
					Total no. of industries	No. of industries not complying with Environmental Standards	No. of industries closed down based on closure directions issued	
1	Batala	Severely Polluted Area	Red	Small	2	0	0	Seperate list attached
				Medium	0	0	0	
				Large	0	0	0	
			Orange	Small	133	17	16	
				Medium	0	0	0	
				Large	0	0	0	
				CETP	0	0	0	
			Other polluting Activities	TSDF	0	0	0	
				STP's	1	1	0	
				MSW site	1	1	0	
			HCF	0	0	0		
			TOTAL	137	19	16		

Performa-B (Batala SPA)

Status of Environmental Compensation recovered as per Hon'ble NGT order in critically/serverely/polluted industrial areas										
Name of SPCB/PCC-PPCB										
Sr.No	Name of the industrial Area	Type of industrial Area (Severely polluted/Critical polluted Areas)	Industrial Category	Scale of Operation	Total no. of industries	No. of industries not complying with Environmental Standards in last 05 years	Total amount of Environmental Compensation imposed in lakhs	Total amount of Environmental Compensation received in lakhs		
1	Batala	Severely Polluted Area	Red	Small	2	0	0	0	0	
				Medium	0	0	0	0	0	
				Large	0	0	0	0	0	
			Small	133	17	0	0	0		
			Medium	0	0	0	0	0		
			Large	0	0	0	0	0		
			CETP	0	0	0	0	0		
			TSDF	0	0	0	0	0		
			STP's	1	1	0	0	0		
			MSW Site	1	1	0	0	0		
			HCF	0	0	0	0	0		
			<b>TOTAL</b>	<b>137</b>	<b>19</b>	<b>0</b>	<b>0</b>	<b>0</b>		

Performa-C (Batala SPA)

Status of Prohibition/closure of non complying activity in Red and Orange Category industries in severly & Critically polluted industrial areas Name of SPCB/PCC- PPCB												
Sr.No	Name of the indsutria I Area	Type of industrial Area (Severely polluted/Criti callu polluted	Industrial Category	Scale of Operation	Total no. of identified Polluters for last 05 years from 01.01.2015	Nos. of industries closed down	Bank Guarantee encashed		Environmental Compensation imposed		Environmental Compensation received	
							No.	Amount in Rs.	No.	Amount in Rs.	No.	Amount in Rs.
			Red	Small	0	0	0	0	0	0	0	0
				Medium	0	0	0	0	0	0	0	0
				Large	0	0	0	0	0	0	0	0
				Small	17	16	0	0	0	0	0	0
			Orange	Medium	0	0	0	0	0	0	0	0
				Large	0	0	0	0	0	0	0	0
				CETP	0	0	0	0	0	0	0	0
				TSDF	0	0	0	0	0	0	0	0
				STP's	1	0	0	0	0	0	0	0
				MSW Site	1	0	0	0	0	0	0	0
				HCF	0	0	0	0	0	0	0	0
				<b>TOTAL</b>	<b>19</b>	<b>16</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

**Form-A (Batala SPA)****List of industries against whom closure order issued****Small / Orange**

Sr. No.	Name and address of the industry/other bodies	Type of non-compliance(s)
1	Naveen Enterprises, G.T. Road, Batala	Copula furnace without APCD
2	M/s Dawn Foundry & Enginnering Works, Masit Wali Gali, G.T. Road, Batala.	Copula furnace without APCD
3	M/s Sunil Enterprises, G.T. Road, Bye Pass, Batala.	Copula furnace without APCD
4	M/s Golden Star Foundry, (Unit no. 2) Dhir Road, Batala.	Copula furnace without APCD
5	M/s New Tech Industry, Near Railway Crossing, Batala.	Copula furnace without APCD
6	M/s E.M.R. Industry, Amritsar Road, Batala.	Copula furnace without APCD
7	M/s New Max Engineers, Adarsh Foundry, Dhir Road, Batala.	Copula furnace without APCD
8	M/s Anand Foundry & Engg. Works, Bye Pass, Batala.	Copula furnace without APCD
9	M/s Sandhu Casting, Dhir Road, Batala.	Copula furnace without APCD
10	M/s Vikas Foundry & Engg. Works, Gali Shinning Star Wali, G.T. Road, Batala.	Copula furnace without APCD
11	M/s Hira Engg., G.T. Road, Batala	Copula furnace without APCD
12	M/s Malkiat Engg. Works, Dhir Road, Batala.	Copula furnace without APCD
13	J.S. Industries, Village- Allowal, Tehsil Batala, Distt. Gurdaspur	Copula furnace without APCD
14	AHLUWALIA AGRO MILLS, GRAIN MARKET, BATALA, GURDASPUR	Running without obtaining Consent to Operate
15	M/s Padda Trading Co., (Rice Mill), Aliwal Road, Batala.	Running without obtaining Consent to Operate
16	M/s R.B. Industries, (Rice Mill), Dera Baba Nanak Road, Batala.	Running without obtaining Consent to Operate

**List of industries / activities against whom action under processs**

Sr. No.	Name and address of the industry	Category	Scale	Type of non-compliance(s)
1	Novelty Hyundai, Batala Amritsar Road, Batala.	O	S	Not meeting with environmenetal standards

**Other polluting activites / STP**

Sr. No.	Name of the Local Bodies	Category	Scale	Type of non-compliance(s)
2	MC Batala	-----	-----	STP not installed

**Other polluting activites / MSW**

Sr. No.	Name and address of the industry/other bodies	Category	Scale	Type of non-compliance(s)
1	Municipal Solid Waste dump site, Jalandhar	Municipal Solid Waste Dump site	Municipal Solid Waste Dump site	The Local Bodies Department has not provided any treatment to the leachate generated at site. There is no work started yet for the treatment of Solid Waste stored at site.

**Proforma-A (Jalandhar CPA)**

**Status of prohibition/closure of non complying activity in Red and orange category industries in severely & critically polluted industrial areas.**

**Name of SPCB/PCC- PPCB**

Sr.No	Name of the industrial Area	Type of industrial Area (Severely polluted/Critically polluted)	Industrial Category	Scale of Operation	Total no. of industries	No, of industries not complying with Environmental Standards	No. of industries closed down based on closure directions issued	Attach a separate sheet with list of industries to whom closure order issued.
1	Jalandhar	Critically Polluted Area	Red	Small	240	3	0	Separate list attached
				Medium	4	0	0	
				Large	5	1	0	
				Small	238	1	0	
				Medium	5	1	0	
				Large	1	0	0	
			Orange	CETP	1	1	1	
				TSDF	0	0	0	
				STP's	5	2	0	
				Municipal Solid Waste dump site	1	1	0	
				HCF	311	2	0	
<b>TOTAL</b>				<b>811</b>	<b>12</b>	<b>1</b>		

**Status of Environmental Compensation recovered as per Hon'ble NGT order in critically/serverely/polluted industrial areas**  
**Name of SPCB/PCC- PPCB**

Sr.No	Name of the industrial Area	Type of industrial Area (Severely polluted/Criticallu polluted Areas)	Industrial Category	Scale of Operation	Total no. of industries	No, of industries not complying with Environmental Standards in last 05 years	Total amount of Environmental Compensation imposed in lakhs	Total amount of Environmental Compensation received in lakhs
1	Jalandhar	Critically Polluted Area	Red	Small	240	75	0.45	0.35
				Medium	4	2	0	0
				Large	5	4	0	0
			Small	238	16	0	0	
			Medium	5	1	0	0	
			Large	1	1	0	0	
			CETP	1	1	0	0	
			TSDF	0	0	0	0	
			STP's	5	2	0	0	
			Municipal Solid Waste dump site	1	1	0	0	
			HCF	311	4	0	0	
<b>TOTAL</b>	<b>811</b>	<b>107*</b>	<b>0.45</b>	<b>0.35**</b>				

\*Out of 107 units, 68 industrial unit were closed

\*\*Apart from this, Bank Guarantee amounting to Rs. 7.25 lakhs was encashed from 4 units.

**Status of Prohibition/closure of non complying activity in Red and Orange Category industries in severely & Critically polluted industrial areas**

**Name of SPCB/PCC- PPCB**

Sr.No	Name of the industrial Area	Type of industrial Area (Severely polluted/Critical polluted Areas)	Industrial Category	Scale of Operation	Total no. of identified Polluters for last 05 years from 01.01.2015	Nos. of industries closed down	Bank Guarantee encashed		Environmental Compensation imposed		Environmental Compensation received		
							No.	Amount in Rs.	No.	Amount in Rs.	No.	Amount in Rs.	
1	Jalandhar	Severely Polluted Area	Red	Small	75	65	0	0	6	45,000	5	35,000	
				Medium	2	1	0	0	0	0	0	0	
				Large	4	0	1	100000	0	0	0	0	
				Small	16	2	1	25000	0	0	0	0	
				Medium	1	0	0	0	0	0	0	0	
			Orange	Large	1	0	0	0	0	0	0	0	0
				CETP	1	0	1	500000	0	0	0	0	0
				TSDF	0	0		0	0	0	0	0	0
				STP's	2	0	0	0	0	0	0	0	0
				Municipal Solid Waste dump site	1	0	0	0	0	0	0	0	0
Other polluting Activities	HCF	4	0	1	100000	0	0	0	0	0	0		
	<b>TOTAL</b>	<b>107</b>	<b>68</b>	<b>4</b>	<b>725000</b>	<b>6</b>	<b>45000</b>	<b>5</b>	<b>35000</b>				

**List of industry / other bodies against whom closure order issued**

Sr. No.	Name and address of the industry/other bodies	Category	Date of non-compliance(s).	Type of non-compliance(s)
1	Punjab Effluent Treatment Society (PETS) Common Effluent Treatment Plant Leather Complex, Jalandhar	Common Effluent Treatment Plant	10.10.2019	Not meeting with environmental standards

## List of industries against whom action is under progress

## Red/Small

Sr. No.	Name and address of the industry /other bodies	Date of non-compliance(s).
1.	M/s Shital Exports, C-77-78-79-80, Focal Point(Ext) Jalandhar,	03.12.2019
2.	M/s Chinar Forge Ltd,C-84 & C-86, Focal Point Extn., Jalandhar	03.12.2019
3.	M/s Shital Fibres LTD C-112, Focal Point, Jalandhar	03.12.2019

## Orange / Small

Sr. No.	Name and address of the industry /other bodies	Date of non-compliance(s).
1.	M/s Paulson Food & Chemical Industries , C-84 Sports & Surgical Goods Complex, Kapurthala Road, Jalandhar.	19.11.2019

## Red/Large

Sr. No.	Name and address of the industry /other bodies	Date of non-compliance(s).
1.	M/s Shital Fibres LTD A-17, Focal Point, Jalandhar.	03.12.2019

## Orange/Medium

Sr. No.	Name and address of the industry /other bodies	Date of non-compliance(s).
1.	M/s Shital Spinning Mill Ltd.,C-114-115-116, Focal Point(Ext) Jalandhar,	03.12.2019

## Other pollution activates / STP

Sr. No.	Name and address of the industry /other bodies	Date of non-compliance(s).
1.	STP Pholriwal, 100 MLD	03.01.2020
2.	STP Basti Peer Dad 50 MLD	03.01.2020

## Other pollution activates / MSW

<b>Sr. No.</b>	<b>Name and address of the industry/other bodies</b>	<b>Date of non-compliance(s).</b>
1.	Municipal Solid Waste dump site, Jalandhar	23.12.2019

**Other pollution activates / HCF**

<b>Sr. No.</b>	<b>Name and address of the industry/other bodies</b>	<b>Date of non-compliance(s).</b>
1.	M/s Capitol Hospital, Pathankot Road, Jalandhar.	03.12.2019
2.	M/s Aggarwal Liver & Gut Clinic, 275 J P Nagar, Opp Telephone Exchange, Jalandhar	09.01.2020

## List of industries against whom closure order issued

Sr. No.	Name and address of the industry/other bodies	Category	Scale	Date of non-compliance(s).	Type of non-compliance(s)
1	M/s Gee Kay International, 14-15 Leather Complex, Jalandhar	R	S	03.03.2016	Not meetingn with Environmental Standards
2	M/s Rajhans International, C-46 Focal Point, Jalandhar	R	S	16.12.2016	Effluent discharged directly into sewer
3	M/s Happy Steel Industries, C-36 Focal Point, Jalandhar	R	S	16.12.2016	Effluent discharged directly into sewer
4	S Dinesh Sales Corporation, D-168 & 192 Focal Point, Jalandhar	O	S	15.10.2018	Effluent discharged without treatment
5	A.V. Tanneries, Plot No. 37,38,39, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
6	ABC Tanners Plot No. 128, Leather Complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards
7	Jupiter Tanning Co. Plot No. 4-C, Leather Complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards
8	Aero Club, Plot No. 125, Leather Complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards
9	Aero Club, Plot No. 72, Leather complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards
10	Akanksha tanneries, 41, leather complex, jalandhar, Jalandhar ,Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
11	Angel Leather Pvt. Ltd, Plot No. 138, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
12	Artisan Leather Pvt. Ltd, Plot No. 22, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
13	Asim Leathers Pvt. Ltd, Plot No. 62 Leather Complex, jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
14	Avinash Leather Pvt. Ltd, Plot No. 21, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
15	Beavers Leathers Pvt. Ltd, Plot No. 13, Leather Complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards
16	B.M. TRADERS (PREVIOUSLY KNOWN as Master Tanneries), Plot No. 56, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
17	Chawla Tanneries Pvt. Ltd, Plot No. 9, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards

18	Chetanaya Traders (Previously Prabhat Leather), Plot No. 46, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
19	Crew B.O.S. Products Ltd, Plot No. 140, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
20	Fibre Tech Leather Pvt. Ltd, Plot No. 150, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
21	G.K. Leather Company Pvt. Ltd, Plot No. 34, Leather Complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards
22	J.D. Leathers, Plot No. 19, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
23	Jalandhar Leathers India (P) Ltd, Plot No. 3, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
24	Jay Dee Leather (P) Ltd, Plot No. 50-53, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
25	Jay Dee Leather Pvt. Ltd, Plot No. 28, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
26	Jay Dee Leather Pvt. Ltd, Plot No. 29, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
27	Jay Dee Leather Pvt. Ltd, Plot No. 57, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
28	Jupiter Tanning Co., Plot No. 139, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
29	Kaist Sports (Earlier known as Saneh Trading), Plot No. 131, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
30	Kamal Tanneries, Plot No. 123, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
31	Lakshay International Pvt. Ltd, Plot No. 27, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
32	Leo Wet Blue Leathers Pvt. Ltd, Plot No. 6 & 7, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
33	Modern Leather Industry, Plot No. 42, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
34	Modern Leather Industry, Plot No. 31, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
35	Monu Leathers India Pvt Ltd, Plot No. 69, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
36	Nandan Exports, Plot no. 58-59, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards

37	The Designer, Formerly known as Natural Hide & Skin Co., Plot No. 133, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
38	Prabhat Leathers, Plot No. 130, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
39	Prabhat Leathers, Plot No. 137 Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
40	Parveen Tanners, Plot No. 48-49, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
41	Paulbro Leathers Pvt. Ltd, Plot No. 11, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
42	Prime Leathers, Plot No. 148-149, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
43	PUNJAB HIDE CO. (LEATHER DIVISION) Plot No. 124, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
44	Rackman Tannery, Plot No. 73, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
45	Raghu Export India (P) Ltd, Plot No. 12, Leather Complex, Jalandhar	R	M	10.10.2019	Not meetingn with Environmental Standards
46	Raghu Export India (P) Ltd, Plot No. 20, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
47	Ravi Tanneries, Plot No. 17, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
48	Regal Leathers Pvt Ltd, Plot No. 26, Leather Complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards
49	Saiyog Enterprises Plot No. 47, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
50	Sandhu Leather Industry, Plot No. 132, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
51	Sidhu Leather, Plot No. 36, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
52	Suraj Tanneries, Plot No. 40, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
53	Taj Tanneries, Plot No. 129, Leather Complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards
54	Vasu Leather Pvt Ltd 1-A & 2-A, Leather Complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards
55	Amsan Leather Industries, Plot 66, Leather Complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards

56	Amsan Tanneries Pvt. Ltd, Plot No. 67, Leather Complex, Jalandhar.	R	S	10.10.2019	Not meetingn with Environmental Standards
57	The Vogue Global Lease of M/s. Gee Kay International, 15 Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
58	Hawk Leathers (P) Ltd, Plot No. 23, Leather C.oplex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
59	Hind Leather, Plot No. 63, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
60	M/S M.A. TRADERS (EARLIER KNOWN AS PASSION GLOBAL) Plot No. 122, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
61	Leather Sources Private Limited Plot No. 64, Leather Complex. Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
62	Sarup Industries Ltd, Plot No. 142, Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
63	Bhangali Industries) 32 Leather Complex. Jalandhar ( <b>Fleshing proceesing unit</b> )	R	S	10.10.2019	Not meetingn with Environmental Standards
64	Kalsi International, 144 Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
65	M/s Deepak Leathers, 81 Leather Complex, Jalandhar	R	S	10.10.2019	Not meetingn with Environmental Standards
66	M/s J.S Engg, Works, B/S Industrial Estate, Jalandhar	R	S	01.06.2017	Copula furnace without wet cap as APCD
67	M/s Prince Engg Works, New Industrial Estate, Jalandhar	O	S	01.06.2017	Copula furnace without APCD
68	Anant Tool Unit, B-5, Focal Point, Jalandhar	R	S	21.05.2019	Not meetingn with Environmental Standards

## List of industries against whom action is under progress

Sr. No.	Name and address of the industry/other bodies	Category	Scale	Type of industry	Date of non-compliance(s).
1	M/s Shital Fibres LTD A-17, Focal Point, Jalandhar	R	L	Dyeing	03.12.2019
2	Food Coast International, A-23-A, Focal Point Extension, Jalandhar	R	L	Food Products	26.03.2019
3	SHITAL FIBRES LTD,C-114-15-16 FOCAL POINTEXTN, JALANDHAR	O	M	Dyeing	03.12.2019
4	M/s Metro Milk Prod. Pvt Ltd. SSGC Jalandhar	R	M	Food Products	12.12.2018
5	M/s Shital Spinning Mill Ltd.,C-109-110-111, Focal Point(Ext) Jalandhar, ,	R	S	Dyeing	03.12.2019
6	M/s Shital Exports,C-77-78-79-80, Focal Point(Ext) Jalandhar,	R	S	Dyeing	03.12.2019
7	M/s Chinar Forge Ltd,C-84 & C-86, Focal Point Extn., Jalandhar	R	S	Dyeing	03.12.2019
8	M/s Shital Fibres LTD C-112, Focal Point, Jalandhar	R	S	Dyeing	03.12.2019
9	M/S MBD Enterprises ,Focal Point, Jalandhar	O	S	Printing Press	04.07.2016
10	M/S Sant Rubbers Ltd., 373-374, Leather Complex, Jalandhar	R	L	Rubber unit	06.10.2016
11	M/s Nivia Synthetics (P)Ltd., B-5, SS complex, Jalandhar	R	L	Sports Goods	26.12.2016
12	M/s Action Batteries, D-79, D-82 Focal Point, Jalandhar	O	S	Battery	09.09.2014
13	M/s Parveen Industrial corp., Industrial estate, Jalandhar	O	S	Induction Furnace	04.05.2016
14	Goyal & Sons D 22-23 Focal Poit Jalandhar	O	S	Pipe Fittings	26.07.2016
15	M/S Rajindra Ltd C-98 Focal Point Jalandhar	O	S	Induction Furnace	29.08.2016
16	M/s JMP Industries, A-5, Focal Point, Jalandhar	O	S	Induction Furnace	08.11.2016
17	M/s GD International C-56, Focal point Jalandhar	O	S	Induction Furnace	22.11.2016
18	M/s Jolly Malleables, C-118, Focal Point, Jalandhar	O	S	Induction Furnace	30.11.2016
19	KENT MALLEABLES PVT LTD, B-8, Focal Point Extn, Jalandhar	O	S	Induction Furnace	26-12-2017
20	Shiv Shakti Udyog, D-128 Focal Point Extn Jalandhar	O	S	Induction Furnace	25-08-2017
21	JOSHI AUTO INDUSTRIES,D-32, FOCAL POINT, JALANDHAR	O	S	Copula furnace	09.05.2018

22	Krishna International, C-32 Focal Point, Jalandhar	O	S	Casting	11.06.2018
23	Mahavir Valve Industries C-71 Focal Point, Jalandhar	O	S	Induction Furnace	16.10.2018
<b>Other polluting activities / STP</b>					
1	STP Pholriwal, 100 MLD	STP	STP	STP	03.01.2020
2	STP Basti Peer Dad 50 MLD	STP	STP	STP	03.01.2020
<b>Other polluting activities / MSW</b>					
Sr. No.	Name and address of the industry/other bodies	Category	Scale	Type of industry	Date of non-compliance(s).
1	Municipal Solid Waste dump site, Jalandhar	Municipal Solid Waste Dump site	Municipal Solid Waste Dump site	Municipal Solid Waste Dump site	23.12.2019
<b>Other polluting activities / HCF</b>					
Sr. No.	Name and address of the industry/other bodies	Category	Scale	Type of industry	Date of non-compliance(s).
1	M/s Aggarwal Liver & Gut Clinic, 275 J P Nagar, Opp Telephone Exchange, Jalandhar	HCF	O	Hospital	09.01.2020
2	M/s Capitol Hospital, Pathankot Road, Jalandhar.	HCF	O	Hospital	03.12.2019
3	Gulab Devi Hospital, Gulab Devi Hospital Road, Jalandhar	HCF	O	Hospital	14.10.2017

**Status of prohibition/closure of non-complying activity in Red and Orange category industries in Severly & Critically polluted industrial area**

**Name of SPCB/PCC-PPCB**

I	II	III	IV	V	VI	VII	VIII	IX
S. No.	Name of the Industrial area	Type of industrial area (Severely polluted/ Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industrial units / activities	No. of industries not complying with Environmental standards	No. of Industries closed down based on closure direction issued	Attach a seprate sheet with list of industries to whom closure order issued.
1	Ludhiana	Critically Polluted Area	Red	Small	2028	37	5	Separate list attached.
				Medium	40	0	0	
				Large	39	2	0	
			Orange	Small	632	4	0	
				Medium	29	0	0	
				Large	22	0	0	
				CETP	3	2	0	
			Other Polluting Activity	TSDF	0	0	0	
				STPs	5	3	0	
				Municipal Solid waste dump site	1	1	0	
				HCF	231	2	0	
CBWTF	1	0		0				
<b>Total</b>				<b>3031</b>	<b>51</b>	<b>5</b>	<b>0</b>	

Status of Environmental Compensation recovered as per Hon'ble NGT order in Critically/Severely Polluted Industrial (01.01.2015 to 31.12.2019)  
Name of SPCB/PCC- PPCB

I	II	III	IV	V	VI	VII	VIII	IX
S. No.	Name of the Industrial area	Type of industrial area (Critically/Severely Polluted Area)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not complying with Environmental standards in last 5 years	Total Amount of Environmental compensation imposed in Lakhs	Total Amount of Environmental compensation received in Lakhs
1	Ludhiana	Critically Polluted Area	Red	Small	2028	313	67.5	49.5
				Medium	40	3	0	0
				Large	39	5	26.5	0
			Small	632	56	2	2	2
			Medium	29	0	0	0	0
			Large	22	0	0	0	0
			CETP	3	2	55.2	0	
			TSDF	0	0	0	0	
			STPs	5	3	44.45	0	
			MSW Site	1	1	0	0	
HCF	231	2	1	0				
CBWTF	1	1	0	0				
				Total	3031	386*	196.65	51.5**
*Out of 386 units, 330 industrial unit were closed								
**Apart from this, Bank Guarantee amounting to Rs. 88.2 lakhs was encashed from 52 units.								

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Status of Prohibition/ closure of non complying activity in Red and Orange Category industries in severly & Critically polluted industrial areas  
Name of SPCB/PCC- PPCB

Sr.No	Name of the industrial Area	Type of industrial Area (Severly polluted/Critically polluted Areas)	Industrial Category	Scale of Operation	Total no. of identified Polluters for last 05 years from 01.01.2015	Nos. of industries closed down	Bank Guarantee encashed		Environmental Compensation imposed		Environmental Compensation received			
							No.	Amount (Rs. In Lakhs)	No.	Amount (Rs. In Lakhs)	No.	Amount (Rs. In Lakhs)	No.	Amount (Rs. In Lakhs)
1	Ludhiana	Critically Polluted Area	Red	Small	313	278	40	30.7	12	67.5	6	49.5		
				Medium	3	3	0	0	0	0	0	0	0	
				Large	5	1	2	5	2	26.5	0	0	0	
			Orange	Small	56	48	8	43.5	0	2	2	2	2	
			Medium	0	0	0	0	0	0	0	0	0	0	
			Large	0	0	0	0	0	0	0	0	0	0	
			Other	CETP	3	0	0	0	2	55.2	0	0	0	0
			TSDF	0	0	0	0	0	0	0	0	0	0	0
			STP's	3	0	0	0	3	44.45	0	0	0	0	0
			MSW Site	1	0	0	0	0	0	0	0	0	0	0
			HCF	2	0	0	1	1	1	1	1	0	0	0
CBWTF	1	0	0	1	8	0	0	0	0	0	0			
<b>Total</b>	<b>387</b>	<b>330</b>	<b>52</b>	<b>88.2</b>	<b>20</b>	<b>196.65</b>	<b>8</b>	<b>51.5</b>						

## Form-A (Ludhiana CPA)

## List of industries against whom closure order issued

## Red/Small

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)
1	Mehta Fastners, Shanti Nagar, Opp. Avon Cycle, Sua Road, Industrial Area -C, Ludhiana.	05.12.2019	Untreated effluent into sewer
2	Hindustan Processors, Mahavir Jain Colony, Opp. Octrion Post, Tajpur Road, Ludhiana	16.11.2019 21.11.2019	Not meeting with effluent standards
3	R.S. Dyeing, Geeta Nagar, Tajpur Road, Ludhiana	23.11.2019	Not meeting with effluent standards

## Orange / Small

4	Lucky Plastics, St No. 1, Shanti Nagar, Adjoining Mishra Enterprises, Ludhiana	5.12.2019	APCD not provided on extruder.
5	Ram Karan, St No. 1, Shanti Nagar, Ludhiana	5.12.2019	APCD not provided on extruder.

**Form-A (Ludhiana CPA)****List of non compliant industries against whom action is under progress**

Red/Small

<b>Sr. No.</b>	<b>Name and address of the industry/ other bodies</b>	<b>Date of non-compliance(s)</b>
1	Ramal Dyeing, Jalandhar Bye Pass, Opp. Shakti Nagar, Ludhiana	15.11.2019
2	Rampal Scientific Dyers, 216, Industrial Area-A, Ludhiana	19.12.2019
3	Sagar ApparelsB-XXX-2586/87, Baba Gajja Jain Colony, Moti NagarLudhiana	27.11.2019
4	Om Processors Pvt. Ltd., K-3, Textile Colony, Industrial Area-A, Ludhiana	15.11.2019
5	Saachi Processors (P) Ltd. 3-A, Adjoining Focal Point, Ludhiana	20.12.2019
6	RIDDHI PROCESSORS PVT LTD (EARLIER KNOWN AS GULAB DYEING)D-83, Phase-5, Focal Point, Ludhiana	20.12.2019
7	Madan Dyeing & Finishing FactoryJ-1, Textile Colony, Industrial Area-ALudhiana	21.11.2019
8	Shivam Processors, 3-A, Hari Ram Dharam Kanda, Focal PointLudhiana	21.11.2019
9	Style In Fabrics, 683, Industrial Area -B, Ludhiana	14.10.2019
10	Masco Cycle Industry (Regd), 743-46, Indl Area-B, Ludhiana	20.11.2019
11	Gupta Shivam Dyeing Processors, Ajay Nagar, Tajpur road, Ludhiana	4.10.2019
12	Famina Fabrics, Plot no. 37, Jaswal Complex, Tajpur Road, Ludhiana	10.10.2019
13	Jai Shree Radhay Industry, St. No. 03, Geeta Nagar, Tajpur Road, Ludhiana	15.10.2019
14	Vidhata Processors, Mata KaramKaur Colony, Dyeing Complex, Tajpur Road, Ludhiana	10.10.2019
15	Hinglaj Processors, Tajpur Road, Ludhiana	18.11.2019
16	Webson Hosiery Factory, (Previously Known as: Shiv Processors), Jaswal Complex, Tajpur Road, Ludhiana	19.11.2019
17	Mahadev Washing, Tajpur Road, Opp. Central Jail, Mandir Wali Gali, Ludhiana	28.12.2019

18	Top Gear Fashion, B-XXXII, E-14/1679, Bahadurke Road, Vill. Taraf Karaba, Hadbast no. 161, Ludhiana	3.1.2020
19	Intel Fabrics, Kasabad road, Vill. Bahadurke, Ludhiana	2.1.2020
20	Simran Ji Fabrics, Udyog Vihar, Bhattian, Bahadurke road, Ludhiana	2.1.2020
21	S.K. Washing (Near Khanna Dyeing), Tajpur road, Ludhiana	17.1.2020
22	Prabhat Dyeing & Finishing Industry, Tajpur Road, Ludhiana	20.12.2019
23	Ponahari Dyeing Works, Jaswal complex, Tajpur Road, Ludhiana	20.12.2019
24	Decent Finishers, 2296/3, Dyeing Complex, Bahadurke Road, Ludhiana	21.11.2019
25	Adinath Dyeing & Finishing Mills, Dyeing Complex, Bahadurke Road, Ludhiana	21.11.2019
26	M.R. Dyeing & Finishing Mills, Geeta Nagar, Tajpur Road, Ludhiana	21.11.2019
27	Gupta Shivam Processors (Previously known as M/s Shree Balaji Dyeing & Finishing Mill), 137, Mahavir Jain Colony, Tajpur Road, Ludhiana.	21.11.2019
28	Ranbir Enterprises Pvt. Ltd. (Opc), Dyeing Complex, Bahadurke Road,	21.11.2019
29	Golden Enterprises, HC-24, Phase-6, Focal Point, Ludhiana	21.11.2019
30	Amar Industries Limited, C-258, Phase-8, Focal Point, Ludhiana.	21.11.2019
31	Ganpati Industries, Phase-8, FocalPoint, Ludhiana.	20.12.2019
32	S.K Kohli Textile Industry, Phase-8, Focal Point, Ludhiana.	20.12.2019
33	Mahesh Dyeing House, Phase-8, Focal Point, Ludhiana.	20.12.2019
34	SKY Clothing, Phase-8, FocalPoint, Ludhiana.	20.12.2019

**Red/Large**

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)
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1	Oriental Textile Processing Company Private Limited Samrala Chowk, Industrial Area-A Ludhiana	21.11.2019
2	Centex International Pvt. Ltd, Phase-7, Focal Point, Ludhiana.	20.12.2019

#### Orange/Small

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)
1	Sumit Fabric, K-2, textile Industrial Area-A, Ludhiana	Industry is newly indetified operating without ETP & CTO of the Board.
2	Sandhu Automobiles Pvt Ltd, Link Road, Dholewal Chowk, Ludhiana	07.11.2019

#### Other polluting activity/ STP

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s).
1	STP Jamalpur, 48 MLD, Ludhiana	last six months
2	STP Balloke 152 MLD, Ludhiana	5.7.2019
3	STP Balloke 105 MLD, Ludhiana	5.7.2019

#### Other Polluting Activity / MSW Dump Site

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)
1	Municipal Solid Waste dump site, Tajpur Road, Ludhiana	21.5.2019 4.4.2019 16.2.2019

#### Other polluting activity/ HCF

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s).
1	Lord Mahavir Civil Hospital, Field Ganj, Ludhiana	04.12.2019
2	Satguru Partap Singh Hospital, Sherpur Chowk, Ludhiana	29.08.2019

## Form-B (Ludiana CPA)

## List of industries against whom closure order issued / polluting process sealed during last five years

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)
1	Emmkay Automobiles India (P) Ltd., E-40, Phase-IV, Focal Point, Ludhiana	26.11.2015 19.07.2016	No record, Bye pass arrangements operating without 'Consent to Operate'
2	Everest Engineering Corporation, D-105, Phase-5, Focal Point, Ludhiana	4.09.2018	Flexible pipe, unmetered Supply, Bypassing effluent, without CTO, No records
3	Global industries, E-330, Phase-4, Focal Point, Ludhiana	30.03.2017	Mismatch in the reading of water meters and was operating without CTO under Water Act, 1974.
4	Karan Fastners, E-212, Phase-IV, Focal Point, Ludhiana	31.03.2016	No record, No effluent lifted during last one year.
5	Malkit Singh & Sons C-7, Textile Colony, Industrial Area-A, Ludhiana	27.12.2018	Water meter not installed, No agreement with CETP, Record not maintained
6	New Raj Dyeing, Katara Nohria Sarafan Bazar, Dal Bazar, Ludhiana	2016	The industry had not provided the any treatment facility for the treatment of its effluent and same was being discharged into sewer.
7	Niku Balmiki S/o Tara Chand, Old Madhopuri, Ludhiana	11.07.2017	The untreated effluent was being discharged into sewer. The industry has not made any agreement with the CETP operator for its effluent.
8	Pawan lakshmi Processores, 35-36, Textile Colony, Industrial Area-A, Ludhiana	20.09.2016	The adequate treatment facility was not provided by the industry
9	Raj Industrial Corporation 282, Industrial Area-A, Ludhiana	15.02.2019	1.) Bye-Passing of effluent, Record Not maintained
10	Rajat Udyog, E-214, Phase-IV, Focal Point, Ludhiana	31.03.2016	No water meter, no record
11	Rajesh (Rahul Mobile Shop), 963/50, Harbaspura, Ludhiana	11.07.2017	The untreated effluent was being discharged into sewer. The industry has not made any agreement with the CETP operator for its effluent.
12	Rashtrya Cycles (india), Plot no.-74, Industrial Area-A, Ludhiana	07.07.2017	No record, Without CTO, No agreement
13	Shiva International, 392/1, Industrial Area-A, Ludhiana	19.09.2019	Record not maintained properly, Environmental Data Board not provided
14	Sond Impex, E-100, Phase-IV, Focal Point, Ludhiana	13.10.2017	No Record, NO lifting, Bye- pass arrangements
15	Sumit Knitfabs, 3-B, Industrial Area-A Extension, Gore Wali Road, Ludhiana	03.01.2019	ETP not in operation, Record not maintained, D.G set without canopy
16	Swati Industries, D-71-A, Phase-V, Focal Point, Ludhiana	24.06.2017	The industry had provided the bypass arrangement to discharge its untreated effluent into sewer.
17	Vinod Trading Corporation, E-213, Phase-IV, Focal Point, Ludhiana	31.03.2016	No record, Water meter not installed, NO CTO
18	Awon Printers, St. No. 3, Baba Gajja Jain Colony, Near Moti Nagar, Ludhiana	29.05.2019, 30.08.2019, 26.09.2019	Not meeting with the Environmental Standards
19	Akal International, 49/3, St No. 11/1, Kabir Nagar, Daba Road, Ludhiana	25.10.2018	MOU not made with reprocessor for lifting of spent acid and discharged directly into sewer.
20	Ansari Powder Coating, Shanti Nagar, B/s Kamal Karyana Store, Sua Road, Ludhiana	12.8.2017	Effluent discharged into open plot for stagnation.
21	A.R. Manufacturing, Singla Colony, Near Ravi Kanda, Jaspal Bangar Road, Ludhiana	05.08.2016	Untreated trade effluent was being seepage as contamination of ground water.
22	Shivjyot Enterprises Earlier known as Acme Engineer India, Gali No.2, Shimlapuri Gill Road, Ludhiana	26.9.2016 7.4.2017	Untreated trade effluent discharged into sewer (Acme Engineer). Untreated trade effluent discharged into sewer (Shivjyot Enterprises).
23	Adorn Industries, Sua Road, Industrial Area-C, Ludhiana	12.08.2017 16.04.2019	Effluent discharged into open plot for stagnation. Storage tank was overflowing & untreated effluent is discharged into sewer.
24	Aman Enterprises, St.No.3, Near Daba Police Station, Ludhiana	22.08.2017	Untreated trade effluent discharged into sewer.

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25	Aman Udyog, B-XXIX-542/9-D, Campa Cola Road, Dhandari Kalan, Industrial Area-C, Ludhiana.	30.8.2017	Untreated trade effluent discharged into sewer.
26	Amrit Electroplating, St No. 8/21, Baba Mukand Singh Nagar, Daba Road, Ludhiana	02.08.2016	Untreated trade effluent discharged into sewer.
27	Anmol Enterprises, 1780, St No.38, Gill Road, Ludhiana	28.7.2017	No Agreement with CETP Operator
28	Apsara Fastners, 10306, St No.3, Bhagwan Chowk, Ludhiana	18.01.2018	Untreated trade effluent discharged nearby plot through bypass arrangement.
29	Atul Steels, 4261/1, St No.2, Shimlapuri, Ludhiana	30.12.2017	Bypass arrangement leads to sewer line provided.
30	Auto Tracto Spares, 4124/6A, Guru Nanak Street No.5, Shimlapuri, Ludhiana	30.12.2017	Bypass arrangement leads to sewer line provided.
31	Avtar Export, 6439, St.No.3, New Janta Nagar, Ludhiana	21.11.2018	Untreated trade effluent discharged into sewer.
32	Avtar Singh S/o Harpreet Singh, St No.4, Amarpuri Nagar, Daba Gaspura Road, Near Baba Dharam Kanda, Ludhiana	29.07.2016	Untreated trade effluent discharged into sewer.
33	CFMS Pvt Ltd, B-297, Industrial Estate, Ludhiana	3.12.2015	Untreated trade effluent discharged into sewer.
34	Chaudhary & Sons, 4560, Kwalty Chowk, Opp. St No. 15, Shimlapuri, Ludhiana	27.12.2017	Untreated trade effluent discharged into sewer.
35	D.K Industries, St No.2, B/s Avon Cycle, Shanti Nagar Sua Road, Ludhiana	27.7.2017	Untreated trade effluent discharged into sewer.
36	D.K Industries, Plot no. 458/2L, Near Nanaksar Dharam Kanda, Sua Road, Gaspura, Ludhiana	8.8.2017	Untreated trade effluent discharged into sewer.
37	Dhanjal Steel Industries, 11101/1, Partap Nagar, St No.7, Ludhiana	4.3.2017	Unmetered tap & haudi leads to sewer provided
38	Dahley Sons India, St No. 15, New Janta Nagar, Daba Road, Ludhiana	22.8.2016	Water meter not installed. MOU with JBR not shown. Consent not applied
39	Deep Chemicals India, St No. 8/1, BMS Nagar, Daba Road, Ludhiana	6.8.2016	Untreated trade effluent discharged into sewer.
40	Divya Metal Udyog, 489, Gaspura Road, Opp. Station Dharam Kanda, Ludhiana	21.10.2016 & 27.2.18	Not produce the record of water consumption, effluent given to CETP & copy of MOU made with CETP Operator
41	Durga Enterprises, St No. 7, Makkar Colony, Near Sunday Mandi, Sua Road, Gaspura, Ludhiana	29.7.2017	Untreated trade effluent discharged into toilet which is further connected to sewer.
42	Guru Nanak Trading Co., Shanti Nagar, Sua Road, Gaspura, (Previously at 536/2, Near Shanti Nagar), Ludhiana	24.5.2018	Not made MOU with CETP Operator. Record not maintained. Consent not applied.
43	Galaxy Bikes, B/s S.S Lotey Kanda, Dhandari Kalan, Indi Area-C, Ludhiana	18.10.2016	Untreated trade effluent discharged into sewer by unauthorized manner
44	Galaxy Industry, 3823, St No.8, New Janta Nagar, Ludhiana	10.01.2018	Untreated trade effluent discharged into sewer
45	H.A Industries, Hargobind Nagar, St No.8, B/s Jain Colony, Daba Road, ludhiana	31.5.2016	Untreated trade effluent discharged into sewer.
46	H.M Products, VPO Jaspal Bangar, Indi Area-C, Ludhiana	25.7.2017 05.02.2016	Untreated trade effluent discharged into sewer. Untreated trade effluent discharged into unknown place
47	Jatinder Dhir S/o Lal Chand Dhir, 3959/2, St No. 14, Shimlapuri, Ludhiana	20.04.2017	Untreated trade effluent discharged into sewer.
48	Jaswinder Enterprises, 2503, Kot Mangal Singh Road, Janta Nagar, Ludhiana	19.8.2016 9.01.2017	O2 outlet provided, one leads to the storage tank and other leads to sewer. Water meter not installed. Consent not applied.
49	Jai Durga Industries, Daba Road, BMS Ngar, St No.8, Ludhiana	23.4.2018	Water meter not provided. Not made MOU with JBR
50	Kamia Industry, Single Cycle Road, Dhandari Kalan, Ludhiana	2.9.2016	Untreated trade effluent discharged by unauthorized manner.

51	Mohit Enterprises, St No.2, Kabir Nagar, Daba Road, Ludhiana	23.8.2017	Untreated trade effluent discharged into sewer
52	Kiran Enterprises, Shanti Nagar, Sua Road, Giaspura, Ludhiana	13.2.2016	Not produce the record of MOU made with CETP Operator. Water meter not installed. Storage facility not provided.
53	K.S Industries, Ravi kande wali gali, jaspal bangar, ludhiana, Ludhiana	6.9.2016	Record for water consumption & effluent given to JBR not maintained. Consent not applied.
54	Kanav International Adjoining Gill Property Adviser, Hargobind Nagar, B/s Hero Cycle, Sua Road, Ludhiana	23.3.2017	Untreated trade effluent discharged into sewer.
55	Kapil Industries, Guru Nanak Colony, Dhandari Kalan, Ludhiana	5.8.2017	Untreated trade effluent discharged into sewer.
56	Khural Industry, St No. 8/8, Baba Mukand Singh Nagar, Daba Road, Ludhiana	9.8.2016 25.2.2017	Untreated trade effluent discharged into sewer. Not made MOU with M/s JBR & not complying with the hearing decisions dt 8.11.2016
57	Kulwant Enterprises, #2421, St No.8, Janta Nagar, Ludhiana	9.10.2015 23.12.2015	Untreated trade effluent discharged into sewer. Did not allow to seal the water polluting process.
58	Kundan Products India, Surjit Cinema Road, Near Lotey Kanda, Dhandari Kalan, Ludhiana	4.8.2017	Untreated trade effluent discharged into sewer.
59	Mehta Industry, St No. 1, B/s Kamal Karyana Store, Shanti Nagar, Ludhiana	16.11.2016	Untreated trade effluent discharged into sewer.
60	M.J Industry, Plot No. 157/47/11, St No.1, Guru Amardass Colony, Ludhiana	25.11.2016 25.07.2017	Untreated trade effluent discharged into sewer. Untreated trade effluent discharged into sewer.
61	M.P Iron Enterprises, Plot No. B-XXIX-536/4G/3SE/4-G, Sua Road, Near Ravi Dharam Kanda, Indl Area-C, Ludhiana	14.7.2015	Untreated trade effluent discharged into sewer.
62	Nectar Water System, Plot No. 261, Shanti Nagar, Sua Road, Ludhiana	9.5.2016 & 3.12.2016	Untreated trade effluent discharged by unauthorized manner.
63	M.G Industries, Mann Indl Estate, Vill Daba, Ludhiana	4.8.2017	Untreated trade effluent discharged into sewer.
64	Nagpal Industries (Regd), 3746/6, St No. 13-1/2, Shimlapuri, Ludhiana	5.01.2018	Untreated trade effluent discharged into sewer.
65	Nirmal Processing, 4773/3-E, Shanti Nagar, Indl Area-C, Giaspura, Ludhiana	20.7.2017	Bypass arrangement provided for discharge of effluent into sewer
66	Nirmal Industries, St No. 8/4, BMS Nagarr, Ludhiana	23.8.2017	Untreated trade effluent discharged into open plot. The industry has not made MOU with CETP Operator
67	Gulati Udyog, 708, Nirankari St No.4, Miller Ganj, Ludhiana	7.11.2016	Bypass arrangement provided for discharge of effluent& consent not applied.
68	R.R Industry, B/s Gahir Kanda, Surjit Cinema Road, Indl Area-C, Ludhiana	16.11.2016	Untreated trade effluent discharged into sewer.
69	Ram Rahim Enterprises, St No. 14, Shanti Nagar, B/s Ralson India, Sua Road, Ludhiana	12.8.2017	Untreated trade effluent discharged into sewer.
70	R.S Industries, 726/2, Nirankari St No.4, Ludhiana	03.05.2016 10.10.2016 12.05.2017	Untreated T.E into sewer Record not maintained Untreated T.E into sewer
71	R.S Enterprises, 458/2-L/6-D/1, St No.5, Giaspura, Ludhiana	29.3.2017	Untreated trade effluent discharged into sewer
72	S.D Industries, T. Point, St No.1, Mann Industrial Estate, Daba Lohara Road, Ludhiana	3.5.2017	Untreated trade effluent partially discharged into sewer.
73	Saraswati Nickel Works, 105-R, Industrial Area-B, Ludhiana	20.3.2017	Untreated trade effluent discharged into sewer
74	Shree Ganesh Industry, B-XXIX, Sua Road, Indl Area-C, Ludhiana	13.5.2017	Untreated trade effluent discharged into sewer
75	S.K Auto, St. No.1, B/s ATI, New Janta Nagar, Ludhiana	11.6.2016	Untreated trade effluent discharged into sewer
76	S.R Engg. Works, 6303, St No. 1, New Janta Nagar, Ludhiana	5.5.2017	MOU not made with CETP Operator. Water meter not installed;ed. Consent not applied.

77	S.S. Enterprises, B-XXIX, 458/2-L/6-D/1, St No.5, Gaspura, Ludhiana	21.12.2015	Untreated trade effluent discharged into sewer.
78	S.S Finishing Industries, St.No.6, Guru Amardass Colony, Near Jain colony, Ludhiana	12.01.2017	Untreated trade effluent discharged into sewer.
79	S.S Singla Udyog, Sua Road, Indl Area-C, Near Satyam Kanda, Jaspal Bangar Road, Ludhiana	10.2.2016	Untreated trade effluent discharged in open plot.
80	S.S. Industries, 1175/1A, St No.6, Partap Nagar, Near Sangeet Cinema, Ludhiana	26.8.2015	Water meter not installed. Record for water consumption & generation not maintained. Consent not applied.
81	Shiv Kirpa Enterprises, Near Old Dalip Kanda, Jaspal Bangar Road, Ludhiana	14.8.2017	Untreated trade effluent discharged into sewer.
82	Shrivastwa Enterprises (Previously S.K Enterprises), 5594, St.No.22, Guru Gobind Singh Nagar, Shimlapuri, Ludhiana	9.9.2017	Untreated trade effluent discharged into sewer.
83	Subham Mishra, 6320, St.No.1, New Janta Nagar, Ludhiana	5.5.2017	Untreated trade effluent discharged into sewer.
84	Shri Hari Wire, Ekta Market 142, Single Cycle Road, Ludhiana	04.12.2018	Untreated trade effluent discharged in open plot.
85	Shyama Enterprises, Bihar T.V Centre Wali Gali, Atam Nagar, Near Kamal Karyana Store, Sua Road, Ludhiana	4.8.2017	Untreated trade effluent discharged into sewer.
86	Sky Con Industries, Indl Area-C, Jaspal Bangar, Ludhiana	7.6.2016	Untreated trade effluent discharged into soakage pit.
87	Seven Sky Components, Near sunny Khairay Kanda, Jaspal Bangar Road, Ludhiana	14.8.2017	Untreated trade effluent discharged into sewer.
88	LDH Threaded Rods and Fixing, Jaspal bangar Road, Indl Area-C, Ludhiana	18.7.2016	Untreated trade effluent discharged into sewer.
89	Sultan Enterprises, B-XXIX-536/26A, Single Cycle Road, Dhandari Kalan, Ludhiana	29.5.2017	Untreated trade effluent discharged into sewer.
90	U.P Enterprises, St No. 2 B/s Sharma Sweet Shop, Sua Road, Ludhiana	12.8.2017	Untreated trade effluent discharged into sewer.
91	Uma Industry, 511, St No. 1, B/s Shanti Nagar, Gaspura, Ludhiana	4.8.2017	Untreated trade effluent discharged into sewer.
92	Varun Industries, St no.2, Guru Amardass Colony, Near Jain Colony, Daba Road, Ludhiana	22.8.2017	Untreated trade effluent discharged into sewer.
93	Verma Powder Coating, Bihar t.V Wali Gali, Near Kamal Karyana Store, Sua Road, ludhiana	4.8.2017	Untreated trade effluent discharged into sewer.
94	Vishivarma Auto Engineer, St.No.4, Amarpuri, Daba Gaspura Road, Near Baba Kanda, Ludhiana	25.7.2017	Untreated trade effluent discharged into sewer.
95	White Bright Industries, St No.2, Guru Amardass Colony, Gaspura, Ludhiana	17.2.2017 & 07.10.2015	Untreated trade effluent discharged into sewer. & The industry has not plugged outlet as per hearing decisions
96	Yuvraj Nickle, Plot No. B-XXIX-157/A, St No.1, Guru Amardass Colony, Gaspura, Ludhiana	16.11.2016	Untreated trade effluent discharged into sewer.
97	Ankita Industrial Corporation, Oswal Agro Indl Complex, Indl Area-C, Ludhiana	08.08.2017	Untreated trade effluent discharged into sewer.
98	Bains Steel Pvt Ltd, Mittal Dharam Kanda Lane, Indl Area-C, Dhandari Kalan, Ludhiana	30.04.2016 21.08.2018	The industry has not made MOU with CETP Operator The industry discharge effluent in vacant area.
99	Baljeet Industries, 1055, St . No. 8, Partap Nagar, Ludhiana	16.09.2016	The industry has failed to produce the record of effluent generation and lifted to CETP Operator
100	Bewan Enterprises, 8361, St No.2 & 3, Guralp Nagar, Ludhiana	05.05.2016 20.02.2017 25.09.2019	The industry has not made MOU with CETP Operator. Untreated trade effluent discharge into sewer. Untreated trade effluent discharge into sewer
101	Bhagal Sales Corporation, 1104/1, G.T. Road, Dhandari Kalan, Ludhiana	03.01.2016	Trade effluent drained out along G.T. Road through tanker
102	Core Engg., Jaspal Bangar Road, Ludhiana	14.08.2017	The industry has not made MOU with CETP Operator

103	G.G Cycle Industries, Campa Cola Road, Dhandari Kalan, Indl Area-C, Ludhiana	29.07.2017	The industry has directly discharge trade effluent into sewer and has not made MOU with CETP Operator
104	Gagan Products India, St. no.4, Shanti Nagar, Sua Road, Giaspura, Ludhiana	12.08.2017	The industry could not produce the fresh water consumption and trade effluent lifted
105	Gagan Steel Industries, Guru Nanak St No.7, Gill Road, Ludhiana	28.12.2017	Trade effluent discharge into sewer
106	GHP Auto Industries, B/s Souvenir Internatioal, 145/3, Giaspura Road, Opp PSPCL Office, Ludhiana	12.08.2017	The industry has not made MOU with CETP Operator
107	Goyal Knitwear Pvt Ltd, G.T. Road, Ludhiana	17.06.2017	Untreated trade effluent discharged into sewer.
108	Guru Kirpa Enterprises, St No.5, Baba Mukand Singh Nagar, Daba Road, G T Road, Ludhiana	13.02.2019	The industry has not produce the MOU made with CETP
109	Hari Om Auto Black, St. No. 8/4, Baba Mukand Singh Nagar, Daba Road, Ludhiana.	19.08.2017	The industry has not made MOU made with CETP
110	Harmilap Industries, St No.8/1, Baba Mukand Singh Nagar, Near S. Atma Singh School, Daba Road, Near Seeta Ram Mandir, Ludhiana	09.08.2016	The industry has not made MOU made with CETP
111	Jap Industries, JB Indl Estate, Near Sunny Khairay kanda, Jaspal Bangar Road, Ludhiana	14.08.2017	Discharge trade effluent into soakage pit
112	Jindal Iron & Steel Ind, Sua Road, Shanti Nagar, Giaspura, B/s Ralson India, ludhia	21.11.2018	The industry has not made MOU with CETP Operator
113	Label Grafix, 105 St No.5, Oswal Agro Complex, G.T Road, Ludhiana	24.08.2017	The industry has not made MOU with CETP Operator.
114	Luxmi Electroplating, St No. 5, Guru Amar Dass Colony, Giaspura, Ludhiana	21.12.2015 12.08.2017	The industry has discharge its trade effluent into sewer The industry has not made MOU with CETP operator.
115	Maha Kall, B/s Khary Dharam Kanda, Sua Road, Indl Area-C, Ludhiana	19.08.2017	Trade effluent discharge into open plot for stagnation
116	Mehta Fastners St No.2 B/s Avon Cycle Sua Road, Ludhiana	10.08.2017	Trade effluent discharge into sewer
117	Parkash Industries, Plot No. 697, Indl Area-B, Ludhiana	12.06.2018	The industry has not made MOU with CETP Operator
118	Paul Tent Industry, Single Cycle Road, Dhandari Kalan, Ludhiana	16.01.2016	The industry has not maintaining the record fresh water lifted and consumed
119	Payal Bolt Pvt Ltd Merged In Payal Industrial Corporation Location-1, 4262, Payal Street, Near Gill Canal Bridge, Shimlapuri, Ludhiana	30.12.2017	The industry has provided bye-pass arrangements
120	Payal Industry, St No.1/4, Gurmeet Nagar, Near Hargobind School, Giaspura, Ludhiana	19.08.2017	Trade effluent discharge into sewer
121	Pooja Enterprises, 157/42, St No.2, Guru Amardass Colony, Daba Road, Giaspura, Ludhiana	04.08.2017	Trade effluent discharge into sewer
122	R.K Engineering Works, Plot No. 241, Near Campa Cola Godown, Dhandari Kalan, Ludhiana	27.08.2015	The industry has not maintaining the record fresh water lifted and consumed
123	R.S. Enterprises, 11112, St No.7, Partap Nagar, Ludhiana	21.11.2018 26.11.2015	The industry has not complying with the hearing decisions.
124	R.V International, Opp. Dhandari Railway Station, Single Cycle Road, Ludhiana	20.06.2017	The industry is discharge its effluent into sewer
125	Rahul Industry, St No.1, B/s Kamal Karyana Store, Shanti Nagar, Ludhiana	05.08.2017	Untreated trade effluent discharge into sewer
126	Ratra Powder Coating, 10963, St No.6, Partap Nagar, B/s Sangeet Cinema, Ludhiana	24.01.2017	The industry has not shown the fresh water consumption and trade effluent lifted record
127	Roop International, 748, Industrial Area-B, Ludhiana	04.03.2017	The industry has provided unmetered tap and haudl leads to sewer
128	Sahil Brothers, H.No. 1795, St No.22, Janta Nagar, Ludhiana	16.09.2017	Untreated trade effluent discharge into sewer

129	Saini Industries, 536/25, C-I, Industrial Area C, Sua Road, Ludhiana	07.12.2018	The industry discharging untreated trade effluent into sewer
130	Sandhu Electroplating, 13012, St.No.14, Vishkarma Colony, B/s Sangeet Cinema Ludhiana	31.08.2016	The industry has not made the MOU with CETP Operator
131	Shri Ganpati Enterprises, B/s Ralson India, Shanti Nagar, Indl Area-C, Giaspura, Ludhiana	05.08.2017	The industry has not made MOU with CETP Operator
132	Sumit Enterprises, 497, Industrial Area-B, Ludhiana	26.04.2019	The industry has not made MOU with CETP Operator
133	Tiwari Industries, 6-R, Industrial Area-B, Ludhiana	12.06.2018	The industry has not made MOU with CETP Operator and untreated effluent discharge into sewer
134	Unished Industries, St No.9, baba Mukand Singh Nagar, Ludhiana	07.04.2017	The industry has not made MOU with CETP Operator
135	Upkar Auto Black Industries, 105-R, Industrial Area-B, Ludhiana	20.03.2017 15.10.2018	The industry has not made MOU with CETP Operator
136	Usha Manufacturing Company, 619, Industrial Area-B, Near Satnam Avery Computer Kanda, Ludhiana	04.03.2017	The industry has provided bye-pass arrangements
137	Verma Enterprises, St No. 1, B/s Kamal Karyana Store, Shanti Nagar, Ludhiana	30.05.2017	The industry has not made MOU with CETP Operator
138	Vicky Enterprises, Plot No.456/16 G, St No.4, Near Radha Swami Satsung, Ludhiana	08.08.2017	Untreated trade effluent discharge into sewer
139	Welkin International, Jaspal Bangar Road, Industrial Area-C, Ludhiana	15.03.2017	The industry has not made MOU with CETP Operator
140	Aggarwal Industry, Plot No. B-29, R-6, 02794, Sharma Sweet Wali Gali, Giaspura, Ludhiana	13.10.2015	The industry has not made MOU with CETP operator
141	Blue Stone Electroplating, St. No. 1, Parkash Karyana Store, Guru Amar Dass Colony, Ludhiana	16.11.2016	The industry has not made MOU with CETP operator
142	Balbir Singh Electroplating, 4560, Quail Chowk, Opp. St. No. 15, Shimlapuri, Ludhiana	27.12.2017	The industry has not made MOU with CETP operator
143	Bansal Auto Black, St. No. 8/4, BMS Nagar, Ludhiana	22.08.2017	The industry has not made MOU with CETP operator
144	B.S Industry, St. No. 8, Hargobing Nagar, Near Om Auto Industry, Sua Road, Ludhiana	10.02.2017	The industry has not made MOU with CETP operator
145	Bansal Electroplaters, 625, Industrial Area -B, Ludhiana	04.01.2018	The industry has not made MOU with CETP operator
146	G.K. Industries, St. No. 2, Shanti Nagar, Atma Singh Nagar, Ralson India, Ludhiana	29.03.2017	The industry has not made MOU with CETP operator
147	G.K. Industries, St. No. 7, Opp. East India Products, New Janta Nagar, Ludhiana	08.03.2018	The industry falls in non-designated area
148	Gobind Auto Industries, Plot No. 146/1, Giaspura Road, Opp. PSPCL Office, Industrial Area -C, Ludhiana	12.08.2017	The industry has not made MOU with CETP operator
149	Shivam Industry, St. No. 8/4, Baba Mukand Singh Nagar, Daba Road, Ludhiana	12.08.2015	The industry has not made MOU with CETP operator
150	Jawahar Impex, Eastman Chowk, Inside Ravi Dharam Kanda Street, Kangarwal, Ludhiana	13.01.2016	The industry has not made MOU with CETP operator
151	J.S.M Auto Industries, Near Satyam Kanda, Jaspal Bangar Road, Ludhiana	08.10.2018	The industry has not made MOU with CETP operator
152	Jagdish Electroplating, St. no. 5, Mann Nagar, Daba Road, Ludhiana	05.08.2017	The industry has not made MOU with CETP operator
153	Jaggi Electroplaters, St. No. 10, Hargovind Nagar, Ludhiana	23.04.2016	The industry has not made MOU with CETP operator
154	J.S. Gill Industry, 2972, St No. 10, New Janta Nagar, ATI Road, Ludhiana	30.01.2018	The industry has not made MOU with CETP operator

155	Kalsi Industries, St. No. 1, ATI Road, New Janta Nagar, Ludhiana	25.10.2017	The industry has not made MOU with CETP operator
156	Krishan Lal Zinc Plating , 12708, St. No. 12, Vishkarma Colony, Ludhiana	27.12.2017	The industry has not made MOU with CETP operator
157	Lucky Electroplating, H.No. 157/11, St. No. 3, Guru Amardass Colony, Ludhiana	05.08.2017	The industry has not made MOU with CETP operator
158	M.K. Sharma Industries, St. No. 2, Madhav Nagar, Sua Road, Ludhiana	10.01.2017	The industry has not produce the record fresh water lifted and consumed
159	Lakhvir Electroplating, St. No. 6, B/s Satpal karyana Store, Near Giaspura Chowk, Ludhiana	06.08.2016	The industry has not made MOU with CETP operator
160	Ment Enterprises, St. No. 2, Kabir Nagar, Daba Road, Ludhiana	23.08.2017	The industry has not made MOU with CETP operator
161	Naresh Zinc, St. No. 2, Shanti Nagar, Ralson India, Ludhiana	09.12.2017	The industry has not made MOU with CETP operator
162	M.S. Industry, St. No. 1, Guru Amardass Colony, Daba Road, Ludhiana	12.12.2016	The industry has not made MOU with CETP operator
163	Parkash Industries, St. No. 2, Guru Amardass Colony, Daba Road, Ludhiana	22.08.2017	The industry has not made MOU with CETP operator
164	Pooja Sales, 625, Industrial Area -B, Ludhiana	07.02.2018	The industry has not made MOU with CETP operator
165	Perfect Industry, St. No. 2, Daba Road, Ludhiana	12.12.2016	The industry has not made MOU with CETP operator
166	R.P. Cycle, St. No. 1/4, Gurmeet Nagar, Near Hargobind School, Ludhiana	19.08.2017	Untreated trade effluent discharge into sewer
167	Raman Electroplating, St. No. 2, Opp. Dhand Dharam Kanda, Daba Road, Shimlapuri, Ludhiana	11.02.2016	The industry has not made MOU with CETP operator
168	S.K. Power Coating, St. No. 1, Daba -Giaspura Road, Ludhiana	09.09.2017 19.08.2017	The industry discharging untreated trade effluent into sewer
169	Sai Enterprises, 4560, St. No. 15, Shimlapuri, Ludhiana	27.12.2017	The industry has not made MOU with CETP operator
170	S.D. Electroplating, St. No. 1, Shanti Nagar, Giaspura, Ludhiana	24.08.2017	The industry has not made MOU with CETP operator
171	S.K. Chopra, B/s Bihar T.V. Centre, Sua Road, Ludhiana	04.08.2017	The industry discharging untreated trade effluent into sewer
172	Skipper Industries, Smith Kanda Road, Jaspal Bangar, Ludhiana	08.10.2018	Effluent from caustic barrel stagnated in front of industry
173	Toni Industries, 7437, St. No. 8, Gobind Nagar, Shimlapuri, Ludhiana	09.09.2016	The industry has not made MOU with CETP operator
174	Usha enterprises, 629, Nirankari St. No. 3, Miller Ganj, Ludhiana	14.06.2018	Untreated trade effluent discharge into sewer
175	Tangri Industries, St. No. 1, B/s Kamal Karyana Store, Shanti Nagar, Sua Road, Giaspura, Ludhiana	08.11.2016	The industry is operated without consents of the Board
176	Vikas Industry, Plot No. 158-B, St. No. 1, Parkash Karyana Store, Giaspura, Ludhiana	16.11.2016	The industry has not made MOU with CETP Operator
177	Vijay Zinc, ST. No. 4, Shanti Nagar, Sua Road, Ludhiana	17.03.2017	The industry has not made MOU with CETP Operator
178	Veena Steel, St. No. 1, Shanti Nagar, Industrial Area -C, Ludhiana	17.01.2016	The industry has not made MOU with CETP Operator
179	Vikas Finishing Industry, Nirankari St No. 3, Millar Ganj, Ludhiana	14.06.2018	The Industry has not made MOU with CETP Operator
180	Waheguru Industrial Works, B-XXI-10240, ST. No. 5, Janta Nagar, Bhagwan Chowk, Ludhiana	11.06.2016	The industry has not made MOU with CETP Operator

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181	Shivkirpa Enterprises, Jaspal Bangar Road, Ludhiana	29.05.2018	The industry has not made MOU with CETP Operator
182	Sharma Auto Black, B-XXIX-53, Daba Road, G.T. Road, Ludhiana	08.08.2017	The industry has not made MOU with CETP Operator
183	Om Mahadev Zinc, Kwality Chowk, Shimlapuri	29.02.2016	The industry has not made MOU with CETP Operator
184	Sonu Electroplating, St. 1, Shanti Nagar, Ludhiana	25.11.2016	The industry has not made MOU with CETP Operator
185	Jatinder Industries, St. No. 5, Guru Amardass Colony, Gaspura, Ludhiana	25.07.2017	The industry has not made MOU with CETP Operator
186	Engineering Electroplating, Opp. Dhand Dharam Kanda, Daba Road, Shimlapuri, Ludhiana	05.10.2016	The industry is maintaining the record of fresh water consumption and trade effluent lifted by CETP operator
187	R.S Industries, St.No. 5, BMS Nagar, Ludhiana	21.9.2016	Untreated trade effluent discharged into sewer.
188	Jindal Fastners, Nr Sartaj Forging, Jaspal Bangar Rd, Ldh	14.8.2017	Untreated trade effluent discharged into sewer.
189	Modern Wire Industries, 1710/3A, St No-07, New Shimlapuri, Nr. Kwality Chowk, Ludhiana	27.12.2017	The industry is not maintaining the record of fresh water consumption and trade effluent lifted
190	R.S Zinc, Plot No-10956, Nr Namdhari Dharamshala, St. No-06, Partap Nagar, Ldh	10.10.2017	The industry has not made MOU with CETP Operator
191	S.J. Enterprises, Plot No. 3639, St. No. 16, New Janta Nagar, Gill Road, Ludhiana.	11.06.2016	The industry has not made MOU with CETP Operator
192	Shree Krishna Enterprises, Opp. Nanaksar Kanda, Indl. Area-C, Ldh	22.02.2017	The industry has provided bye-pass arrangements
193	Sond Industries, 7832, St No.9, New Janta Nagar, Ludhiana	14.10.2019	Untreated trade effluent discharged into sewer.
194	S.S. Suppliers & Designer, 1711/6, St. No.3, Nippi Public School Street, Kwality Chowk, Shimlapuri, Ludhiana	05.02.2019	MOU with CETP operator not shown. Water meter not installed. Record for water consumption & generation not maintained. Consent not applied.
195	Shiv Enterprises, St No.4, Amarpuri, Daba Road, Ludhiana	18.10.2019	Untreated trade effluent discharged into sewer.
196	N.K Kalsi Engg Works, 11127, St No.6, Partap Nagar, Ludhiana	30.1.2019	MOU with CETP operator not shown. Water meter not installed. Record for water consumption & generation not maintained. Consent not applied.
197	Shakti Sidh Deot Enterprises, St No.4, Gaspura Road, Ludhiana	18.10.2019	Untreated trade effluent discharged into sewer.
198	Geminy Industrial Corporation, 270, G.T Road, Dhandari Kalan, Ludhiana	24.10.2017 & 9.10.2018	Not meeting with the Environmental Standards
199	Avtar Singh S/o Harpreet Singh, St No.4, Amarpuri Nagar, Daba Gaspura Road, Near Baba Dharam Kanda, Ludhiana	29.7.2016	Hood/stack/pollution control device not provided with auto black furnace
200	Bansal Industrial Corporation, Near Plot No. 12620/5, St No. 0/4, Vishkarma colony, Partap Nagar, Ludhiana	21.11.2016	APCD not provided.
201	Ganpati Engineering Works (Earlier Ganpati Industry), Plot No.58, Jaspal Bangar Road, B/s Mann Kanda, Industrial Area-C, Ludhiana	7.4.2017	Not applied for consents & neither attended the hearing given to the industry on 9.11.16 & 7.12.16
202	H.S Bhole Casting, 12664/2, St No.4, Vishkarma Colony, Near Partap Chowk, Miller Ganj, Ludhiana	10.10.2016	Did not allow to seal the kothali furnace
203	K.K Metal Works, B-1228/27, Dhandari Kalan, Indl Area-C, Ludhiana	22.3.2017	Seals were removed from the lead smelting furnace
204	S.R Tool Industries, B-XXIX-536/35-D, Eastman Chowk, Jaspal Bangar Road, Ludhiana	29.10.2015	Consent not applied. Not attended the hearings given by the officers of the Board from time to time.
205	Upkar Auto Black Industries, 105-R, Industrial Area-B, Ludhiana	15.10.2018	The industry has not provided hood on auto black furnace
206	Vikas spray Paint, Vill Daba Road, Near Dhillon Dairy, Ludhiana	03.06.2016	The industry has not installed water curtain in the spray section

207	B.S Industry, 408, St. No. 8, Daba Road, Shimlapuri, Ludhiana	27.07.2015 17.01.2018	Noise Pollution
208	G.S. Fasteners, St. No. 9, Parbhat Nagar, Ludiana	02.02.2016	Noise Pollution
209	Kahlon Metal Works, Industrial Area -C, Dhandari Kalan, Ludhiana	21.04.2017	The industry is operating lead alloy and battery process without consent.
210	Maqbool Industries, Singla Colony, Dhandari Kalan, Sua Road, Near Ravi Kanda, Industrial Area -C, Ludhiana	07.10.2016	Crucible furnace without APCD
211	Silver Industries, Eastman Chowk, Dhandari Kalan, Ludhiana	01.09.2016	The industry has installed D.G set without canopy
212	Thaman Techno India, 6189/2, St. No. 1, New Janta Nagar, Ludhiana	18.01.2018	The industry is in operation in Non-designated area
213	Shama Fastners, Makkar Colony, Dhandari Kalan, Ldh	30.01.2016	Noise Pollution
214	Surinder Singh Kuku S/o Sh. Gurbachan Singh, Ho No-4291, St. No-06, Shimlapuri, Ldh	27.09.2017	Noise Pollution
215	Dashmesh Industries, B-122/27, Dhandari Kalan, Industrial Area-C, Ludhiana	13.11.2015	Seals were removed from lead smelting furnace. Hazardous waste of category 9.1 was packed in non HDPE bags. Old batteries did not contain acid and were found to be dry.
216	A.D. Dyeing & Finishing Mills, Geeta Nagar, Tajpur road, Ludhiana	7.6.2018	The industry was bypassing the effluent into sewer without treatment.
217	G.R. Woollen Mills, Geeta Colony, Tajpur Road, Ludhiana	7.6.2018	Untreated effluent was being discharged into sewer.
218	Hinglaj Processors, Tajpur Road, Ludhiana	12.6.2018	The industry was bypassing the effluent into sewer without treatment.
219	M/s Aggarwal Dyeing, Guru Arjun Dev Nagar, Near Karma Hospital, Ludhiana	6.7.2018	Violations under water
220	Muskan Processor, Mahavir Jain Colony, Opp Central Jail Tajpur Road, Ludhiana	21.2.2018	Not meeting with the Environmental Standards
221	R.S. Dyeing, Geeta Colony, Tajpur road, Ludhiana	23.11.2019	The effluent was being discharged bypassing the filters and no chemical dosing was being done.
222	Ram Dyeing, Near Radha Swami Satsang House, Tibba Road, Ludhiana.	21.8.2019	Not meeting with the Environmental Standards
223	S.K. Industries, Geeta Nagar, Tajpur road, Ludhiana	16.6.2019	Untreated effluent into Buddha Nallah
224	Ashok Kumar Electroplating, 1709/3/3, ST. No.1, Tibba Road, Ludhiana	11.7.2017	Not agreement made with JBR and untreated effluent was being discharged into sewer.
225	Rakesh Kumar Electroplating, 1703/3, ST. No.1, Tibba Road, Ludhiana	11.7.2.017	Not agreement made with JBR and untreated effluent was being discharged into sewer.
226	Gurmehar International, Tajpur Road, Ludhiana	18.7.2017	Untreated effluent being discharged into sewer.
227	Luxmi Printing, Plot No.2, Karamsar Colony, Ludhiana	29.12.2017	Untreated effluent was being discharged into sewer.
228	Anmol Dyeing & Finishing, Tajpur Road, Ludhiana	9.1.2015	The ETP installed was found defunct.
229	M/s GMG Processors, Tajpur Road, Ludhiana	10.12.2014	The industry was using unauthorized fuel during visit.
230	M.Tech Processors), Mahavir Jain Colony, Tajpur Road, Ludhiana	25.7.2018	Water & Air Not Complying
231	s.s. Processor, B-IV, Plot no. 11, Mahavir Jain Colony, Opp. Central Jail, Tajpur Road, Ludhiana	29.9.2018	The industry was found using unauthorized fuel during visit.
232	J.P. Processors, Tajpur Road, Ludhiana	30.11.2017	Thick black smoke and illegal fuel was found.

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233	J.K. Paint, St. No.2, Karamsar Colony, Ludhiana	2.3.2017	Broken the seals of the machinery. Heavy smoke and sharp smell of the paint and no agreement with authorized dealer of hazardous waste.
234	Jai Maa Dyeing & Finishing Mills, 485, Tajpur Road, Ludhiana	5/15/2015 & 6/26/2014 & 06.12.2018	Unauthorized fuel being used in boiler. & The industry was found emitting black smoke. And Untreated effluent being discharged into sewer.
235	Handa Processors, Tajpur Road, Ludhiana	27.7.2016	Refused to visit the industry
236	Sangat Dyeing House, BahadurKe Road, Ludhiana	26.9.2019	ETP disfunction
237	Sangat Dyeing House, BahadurKe Road, Ludhiana	5.11.2015	Not meeting with the Environmental Standards
238	B.R. Industry, #3694, St. No. 4, Chet Singh Nagar, Radha Swami Road, Ludhiana	21.10.2011	Untreated effluent was being discharged into sewer.
239	C.K. Industry, 815/1, St. No. 2, Muradpura, Ludhiana.	26.6.2017	The industry was discharging untreated effluent into sewer
240	Deepu Industries, B-XXII, 2814, St. No. 6, Chet Singh Nagar, LDH	11.1.2019	No water meter was provided and the agreement made with JBR was expired and no lifting record was being maintained.
241	Gurdarshan Industries, B-22-1177/1, St. No. 8, Dashmesh Nagar, Gill Road, Ludhiana	28.12.2018	The agreement made with JBR was expired and no record regarding effluent generation and disposal, was being maintained
242	H.S. Industry, H. NO. 3262, St. NO. Chet Singh Nagar, LDH	28.12.2018	Untreated trade effluent into sewer
243	M/s Kanda Electroplaters (Unit-2), #2001, St. no. 2, Himmatpura, Kalsian Street, Gill Road, Ludhiana	30.6.2018	The industry was bypassing the effluent into sewer without treatment.
244	M/s Nachhater Electroplating Works, St. no. 5/4, Plot no. 676, Dashmesh Nagar, Ludhiana	6.7.2018	Untreated trade effluent into sewer and non designated area
245	Manav Enterprises, #1090/13, St. No. 2, Dera Kalsian, Himmatputa, Ludhiana	4.3.2017	The industry was not lifting the effluent to M/s JBR Tech. Pvt. Ltd.
246	Mukhtiar Electroplating Works, 1121, St. No. 6-1/2, Dashmesh Nagar, Ludhiana	6.11.2013	water meter not installed and no record of JBR was maintained and no storage capacity tank was provided.
247	Noble Enterprises Unit-II, Earlier know as Rajinder Kaur, Plot No. 1342, St. No. 12/6, Dashmesh Nagar, Ludhiana	23.4.2018	The industry was discharging untreated effluent into sewer and operating in non-designated area.
248	Onkar International, #2099, Arjun Nagar, St. No.9, Radha Swami Road, Ludhiana	5.7.2017	The industry was discharging untreated effluent into sewer
249	Pankaj Enterprises, St. no. 8, H. no. 1177, Dashmesh Nagar, Ludhiana	3.7.2017	Untreated effluent being discharged into sewer
250	Pardeep Industry, #2709/1, St. No. 3, Chet Singh Nagar, Radha Swami Road, Ludhiana	20.6.2017	The industry was discharging untreated effluent into sewer
251	Seehra Enterprises, #1351, St. No. 12/5, Dashmesh Nagar, Gill Road, Ludhiana	21.5.2017	Untreated trade effluent being discharged into sewer
252	Simran Powder Coating Unit-II, 993, St. No. 07, Dashmesh Nagar, Gill Road, Ludhiana.	3.10.2018	No record of water consumption & unlifting of effluent to JBR
253	Tina Zinc Industries, #1765, St. No. 8, Muradpura, Miller Ganj, Ludhiana	28.6.2017	Untreated trade effluent being discharged into sewer
254	Ujala Fabric, Plot no. 2814, St. no. 2, Jammu Colony, Near Preet Palace, Ludhiana	23.10.2018	Untreated trade effluent being discharged into sewer
255	Vicky Engineer Works, #653, Vishkarma, St. No.2, Gill Road, Miller Ganj, Ludhiana	28.6.2017	Untreated trade effluent being discharged into sewer
256	G.K. Enterprises, 2569, St. No. 13/1/2, Dashmesh Nagar, Ludhiana	4.3.2017	Water meter not installed and effluent was not being lifted to JBR. Record of water consumption was also not maintained.
257	Kidar Sons, Kalsian Wali gali, Gill Road, Ludhiana	4.3.2017	Untreated effluent being discharged into sewer.
258	R.K. Auto Industry, Guru Arjun Nagar, Gill Road, Ludhiana	2.12.2017	Untreated effluent being discharged into sidhwan Canal

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259	Shanti Enterprises, Preet Nagar, Gil. Road, Ludhiana	30.6.2017	Untreated effluent was being discharged into sewer.
260	Hardco Enterprises, St. no. 1, Gill Road, Ludhiana	4.7.2017	The industry was discharging untreated effluent into sewer.
261	Ganesh Steel Industry, 3604/4, Chet Singh Nagar, Ludhiana	26.11.2015	*Untreated trade effluent into sewer & DG set without canopy
262	M/s Isher Forging, 249, St. no. 3/4, Link Road, Dashmesh Nagar, Ludhiana	4.7.2017	Not agreement made with JBR and untreated effluent was being discharged into sewer.
263	J.B. Kapoor Electroplating, Old 1041 (New 1739) Muradpura, Miller Ganj, Ludhiana	10.10.2018	Not maintaining the record of water consumption and discharge
264	M/s Ess Aar Coating (INDIA), E-486, Focal Point, Phase-VI, Ludhiana	20.02.2015	Not meeting with the Environmental Standards
265	Kapoor Sales Corporation, Phase-7, Focal Point, Ludhiana	21.12.2016	1. The industry had not provided separate tank for storage of pickling effluent. 2. Housekeeping of barrelling section.
266	S.K International, Village Jugiana	28.06.2017	1. The trade effluent from the electroplating process was being discharged into the sewer without any treatment. 2. The industry was in operation without consents of the Board.
267	Surindra Industries, village Gobindgarh, Phase-7, Focal Point, Ludhiana	24.06.2017	The trade effluent from the caustic barrelling was being discharged into sewer without any treatment
268	S.R. International, Village Jugian, Phase-7, Focal Point, Ludhiana	24.06.2017	1. The storage tank provided for electroplating process was full. Flexible pipes were provided in it. From which, the effluent could be discharged into sewer easily.
269	Gurmeet Enterprises (Formaly M/s. BBJP & Co.) f-338, Phase-8, Focal Point, Ludhiana	16.02.2017	1. The industry has not installed water meter at fresh water supply leading to acid pickling process area. 2. The industry could not produce any manifest for lifting of
270	Neelkanth Industries, Phase-7, Focal Point, Ludhiana	10.07.2017	1. The industry was discharging its untreated trade effluent from washing of adhesive making vessels onto land for stagnation. 2. The industry was in operation without obtaining consents of
271	Swaran & Co., Phase-7, Focal Point, Ludhiana	28.07.2017	The trade effluent from pickling process was being discharged into the sewer directly without any treatment. 2. The industry was in operation without obtaining consents of
272	Narayan wire Industries, Opp. G.K. Estate, Chandigarh Road, Ludhiana	12.07.2018	The trade effluent from the pickling process was being discharged into sewer directly without any treatment
273	H.V Industries, e-357, Phase-6, Focal Point, Ludhiana	15.11.2018	1. A tanker was intercepted by the officer on 14.11.2018 which was disposing of effluent on an open plot. The driver informed that the effluent was from M/s H.V. Industries, E-357, Phase-6,
274	Aggarwal Scientific Dyers, D-324, Phase-8, Focal Point, Ludhiana	16.08.2019	The industry was visited by the monitoring committee constituted by the Hon'ble NGT on 16.08.2019. It was observed that some components of ETP installed by the industry were
275	Megaline Enterprises, D-292, Phase-8, Focal Point, Ludhiana	16.08.2019	The industry was visited by the monitoring committee constituted by the Hon'ble NGT on 16.08.2019 & the industry had provided an outlet to by-pass the liquid sludge from the
276	Appu Cycle, E_515, Focal Point, Phase-VI, Ludhiana	30.12.2014	The industry was engaged in powder coating operation without consents of the Board.
277	Ferrohub Chemical, Gobindgarh, Focal Point, Ludhiana	11.11.2016	1. Trade Effluent stagnating in adjoining plot. 2. The industry had not provided APCD on the reaction tank. 3. The industry had not obtained consents of the Board.
278	Neelam Dyeing & Printing House, D-327, Phase-8, Focal Point, Ludhiana	16.08.2019	The industry deliberately closed the door of the industry to avoid the entry of Monitoring Committee team thereby not allowing the team to enter the premises and check the pollution control

### Red / Medium

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)
1	Evershine Papers C-81, Phase-5, Focal Point Ludhiana	31.05.2018	Results of treated trade effluent samples were found beyond limits during monitoring conducted by NGT team visit.
2	Shree Balaji Processors, Opp. Central Jail, Tajpur Road, Ludhiana	14-05-2018	The industry failed to convert its high liquor ratio winch machines to low liquor ratio machines and also not allowed to seal the winch machines.
3	M/s Monga Ispat Ltd., Adjoining Focal Point, Phase-VII, Ludhiana	16.10.2014	1. The stack height of the boiler furnace was inadequate and no sampling arrangement was found provided for collection of emission samples from boiler stack. 2. The APCD was by-passed and emissions were directly sent to chimney.

### Red / Large

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Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)
1	Sudhir Forging Pvt Ltd, Kangarwal, Road, VPO Jugiana, Ludhiana	17.7.2015	Domestic effluent discharged into Soakage pit.

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**Orange / Small**

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)
1	Delux Foundry Engg. Works, Opp Aarti Steels, Ludhiana	1.12.2017	The APCD provided by the industry was found damaged and not in operational condition.
2	Gagan Motors, Sherpur Bye Pass, Opp. York export, Ludhiana	08.01.2018	No treatemnt facility was installed. The unit was operating without 'Consent to Operate'
3	Gulzar Trading Company, G.T Road, Ludhiana	28.06.2017	Industry was failed to achieve the prescribed standards.
4	Hardeep Singh Service Station, Opp. J.B Dharam Kanda, Transport Nagar, Ludhiana	30.07.2016	No treatemnt facility was installed & untreated effluent was being dischraged into kachha pit for stagnation. The unit was operating without 'Consent to Operate'.
5	Harisar Udyog, Near Railway Crossing Dhandari Kalan, Ludhiana	03.10.2018	Non compliance of board decision of personal hearing regarding non emmission of black smoke. Regular incidence of black smoke
6	Kala Service Station, Opp. J.B Dharam Kanda, Transport Nagar, Ludhiana	30.07.2016	No treatemnt facility was installed & untreated effluent was being dischraged into kachha pit for stagnation. The unit was operating without 'Consent to Operate'.
7	Libra Auto Car Company, Transport Nagar, Opp. Moti Nagar, Ludhiana	03.07.2017	Proper treatment facility was not installed and was operating without Consents of the Board.
8	Platinum Automobiles, Near Shiv Chowk, Moti Nagar, Ludhiana	21.04.2016	The industry had not provided the any treatment facility for the treatment of its effluent and same was being disacharged into sewer.
9	Santokh Washing House , Madhopuri Ludhiana	24.08.2017	No treatemnt facility was installed & untreated effluent was being dischraged into sewer. The unit was operating without 'Consent to Operate'.
10	Sonu Service Station, Opp. J.B Dharam Kanda, Transport Nagar, Ludhiana	30.07.2016	No treatemnt facility was installed & untreated effluent was being dischraged into kachha pit for stagnation. The unit was operating without 'Consent to Operate'.
11	Aneja Enterprises, b/s S.5 Lotey Kanda, Surjit Cinema Road, dhandari Kalan, Ludhiana	22.11.2016	APCD not provided on extruder machine
12	Davinder Plastic, B-XXIX, Guru Gobind Singh Nagar, B/s Apollo Hospital, Sherpur Chowk, Ludhiana	7.4.2017	APCD not provided on extruder machine. Consent not applied.
13	Ganesh Casting India, B-XXIX-3028B, Guru Gobind Singh Nagar, Sherpur Chowk, Ludhiana	7.4.2017	APCD not provided on cupola furnace
14	G.S Poly Pack, St No.10, H.No.8222/4, Gurpal Nagar, Shimlapuri, Ludhiana	26.9.2016	Consent not applied. Hearing not attended.
15	Jain Plastic, 1695, St No. 39, Janta Nagar, Ludhiana	9.5.2019	Plastic carry bags mfg.
16	Ladhoria Plastic, 15163, St No. 3, Guru Arjun Dev Nagar, Ludhiana	13.11.2018	Plastic carry bags mfg.
17	S.R Rehman Gitta Industry, B/s Gahir Kanda, Surjit cinema Road, Dhandari kalan, Ludhiana	18.11.2016	APCD not provided on extruder machine. Consent not applied.
18	Sudarshan Industries, 13600, St No. 8, Parbhat Nagar, Ludhiana	21.11.2018	Noise standards beyond limit. Consent not applied.
19	Sunrise Plastics, B-XXIX-1060/1-3A, Near S.5 Lottey Kanda, Dhandari Kalan, Ludhiana	29.06.2018	Manufactruing plastic carry bag
20	K.S. Traders, Longowal Colony, Industrial Area -C, Mittal Kanda Road, Ludhiana	08.10.2016	The industry has not provided APCD on its Mixture and Extruder
21	Lovepreet Industry, Near Anand Steels Industry, Sua Road, Giaspura Ludhiana	10.02.2017	Cupola Furnace without APCD
22	Mahalakshmi Industry, B/s Hindustan Tyre, Kanganwal, Ludhiana	24.11.2016	Mixture and Grinder, extruder without APCD

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23	Shiv Industries, B/s N.P. Transport Lane, G.T. Road, Ludhiana	13.11.2015 21.03.2016	The industry has installed cupola furnace without any APCD
24	Shiva Castings, 30/28, B/s Apollo Hospital, Ludhiana	18.09.2015	Cupola furnace without APCD
25	Jai Durga Poly Pack, Dhandari Kalan, Ludhiana	18.11.2016	APCD not provided
26	Bini Jain, 13531, St No 15, Vishkarma Colony, Ludhiana	04.02.2019	Manufacturing Plastic Carry Bags
27	Mahajan Steel Furnace Pvt Ltd, Opp Dhandari Railway Station, Dhandari Kalan, Ludhiana	30.6.2018	APCD was not in operation
28	Ishar Egg Works (Regd), St No 3, SAS Nagar, Ludhiana	25.01.2016	Operated without APCD
29	Mamta Processors, St. no. 1, New Preet Nagar, Tibba Road, Ludhiana	12.3.2018	The industry was not complying under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981.
30	R.K. Washing, Plot no. 22, Mahavir Jain Colony, Tajpur Road, Ludhiana	16.8.2018	The effluent samples collected during visit were found beyond limits.
31	R.S. Textile, St. no. 2, Geeta Nagar, Textile Colony, Tajpur Road, Ludhiana	13.12.2018	The industry was found not complying the provisions of the Water (Prevention & Control of Pollution) Act, 1974.
32	Shambu Washing, B/s Mehak Enterprises, Mahavir Complex, Tajpur Road, Ludhiana	1.10.2018	The industry was not complying under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981.
33	Rajan Printing, Plot NO. 46, St. No.2, Karamsar Colony, Ludhiana	29.12.2017	Untreated effluent was being discharged into sewer.
34	Durga Washing, Mahavir Jain Colony, Opp. Central Jail, Tajpur Road, Ludhiana	13.10.2016	No ETP was provided and untreated effluent was being discharged into sewer
35	AN Hosiery unit, St. No. 6/2, Opp. Sarkari Tubewell, Banda Bahadur Nagar, Bahadurke Road, Ludhiana	26.9.2014	Industry established in non-designated area.
36	G.K.Jain Hosiery, Bahadurke Road, Ludhiana	25.6.2014	Provision of bye-pass to ETP and disposal of untreated effluent.
37	Vardhman Print & Pack, Bahadurke Road, Ludhiana	9.6.2017	Untreated effluent onto land for stagnation at the main gate.
38	Isher Powder Coating, St. No. 12/1(R), Dashmesh Nagar, Ludhiana	3.10.2015	No stack was provided with the forging furnaces and operating the unit without consent in non-designated area.
39	Sai Motors, Gill Road, Ludhiana	22.1.2018	The industry was discharging untreated effluent into sewer.
40	Bharat International, GT Road, Miler Ganj, Ludhiana	23.6.2017	DG set without canopy and untreated trade effluent into sewer.
41	Static System Pvt. Ltd., Phase-7, Focal Point, Ludhiana	07.04.2017	The trade effluent from phosphating process was being discharged into sewer without any treatment and the industry had not obtained the consents of the Board.
42	M/s A.H Alloys, 3335, Durga Colony, Focal Point, Phase-VII, Ludhiana	14.03.2015	1. The concentration of the SPM in the emission sample from the chimney of the rolling mill was beyond the prescribed limits of the Board. 2. The wet scrubber was found dry.
43	Rafeek Metal, Focal Point, Phase-VII, Ludhiana	24.11.2015	1. The industry had not provided hood/stack over aluminium smelting furnace. 2. The industry was in operation without consents of the Board.
44	K.B.M. Cycle & Auto World, Phase-6, Focal Point, Ludhiana	12.01.2016	1. The industry had not provided hood/stack with four diesel fired rotary furnaces. 2. The industry had not provided adequate stack height and canopy to the D.G. set of 10 KVA capacity. 3. The industry was in operation without consents of the Board.

45	MBS Garments, Phase-8, Focal Point, Ludhiana	02.11.2016	1. The D.G. set installed by the industry was without canopy as well as had in-adequate stack height.
46	Oliva knits, Phase-8, Focal Point, Ludhiana	16.02.2017	1. The industry had not provided adequate stack height with diesel fired boiler and D.G. set.
47	Anand Cranks, D-244, Phase-8, Focal Point, Ludhiana	29.05.2018	1. The industry had not provided stack on two forging furnaces. Black smoke was observed being emitted from one furnace. 2. The shot blast machine installed by the industry was without any APCD as well as adequate stack height.
48	Jai Shanidev Industries, F-56, Phase-7, Focal Point, Ludhiana	14.06.2018	1. The industry had not installed any device to control process emissions from the moulding section. 2. The industry was burning unusable plastic waste in the adjoining plot. 3. A lot of odour was felt observed in the premises.

## List of industries against whom Environmental Compensation Imposed / Recovered

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)	EC imposed (Rs. in Lakhs)	EC recovered (Rs. in Lakhs)
1	Capital Dyeing Company, 176, Industrial Area-A, Ludhiana	1.06.2019	The industry was found using illegal	1	1
2	R.P Processors 848/11, Industrial Area-A, Ludhiana	26.09.2019	Not meeting with Environmental Standards	4	0
3	Megaline Enterprises, D-292, Phase 8, Focal Point, Ludhiana	16.08.2019	The industry was visited by the monitoring committee constituted by the Hon'ble NGT on 16.08.2019 & the industry had provided an outlet to bye-pass the liquid sludge from the sludge pit directly to sewer. Also the analysis result of effluent sample from bye-pass system indicate that the value of TSS and BOD are beyond the permissible limit.	30	30
4	Aggarwal Scientific Dyers, D-324, Phase-8, Focal Point, Ludhiana	16.08.2019	The industry was visited by the monitoring committee constituted by the Hon'ble NGT on 16.08.2019. It was observed that Some components of ETP installed by the industry were defunct. Also the analysis result of effluent sample for the parameters namely TSS, BOD, COD and sulphide were found beyond the permissible limit.	20	12
5	Yogita Collection, Mahavir Jain Complex, Opp. Central Jail, Tajpur Road, Ludhiana.	26.9.2019	Not meeting with Environmental Standards	1	1
6	Saral Dyers, Mahavir Colony, Tajpur Road, Ludhiana (Old Name Stylo Colour Art)	27.9.2019	Not meeting with Environmental Standards	1	-
7	Neelam Dyeing & Printing House, D-327, Phase-8, Focal Point, Ludhiana	16.08.2019	The industry deliberately closed the door of the industry to avoid the entry of Monitoring Committee team thereby not allowing the team to enter the	10	5
8	Megha Processors, Mahavir Dyeing Complex, Tajpur Road, Ludhiana.	26.9.2019	The ETP was not in operation and fresh water being adding to ETP. Further record of ETP was also not maintained.	0.5	0.5
9	Eveline International, G T Road, Dhandari Kalan, Ludhiana	-	Non installation of OCEMS.	1	-
10	Avon Cycle Ltd, G.T Road, Dhandari Kalan, Ludhiana	16.08.2019	The industry is ZLD based But as per effluent sample collected from sewer by NGT Team, metals were found.	25.5	-
11	Sandhu Auto mobiles, Link Road, Dholewal, Ludhiana	25.7.2019	Not meeting with Environmental Standards	1	1
12	Lally Motor, G T Road, Dhandari Kalan, Ludhiana	6.8.2019	Not meeting with Environmental Standards	1	1

## Other Polluting Activity / CETP

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)	EC imposed/ to be imposed	Ec recovered/ to be recovered
1	15 MLD CETP at Bahadurke Road, Ludhiana	01-07-2019	Not commissioned within prescribed timelines given in Action Plan of clean River Sutlej	36.9	0
2	M/s Punjab Dyers Association, Focal Point Module, Ludhiana (CETP 40 MLD)	-	Environmental Compensation has been imposed by the Board upon the SPV for failing to construct the CETP within the prescribed timelines	18.3	0

## Other Polluting Activity / STP

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)	EC imposed (in Lakhs)	Ec recovered Rs. in Lakh
1	STP Balloke 152 MLD, Ludhiana	07-05-2019	Not meeting with Environmental Standards	18.25	0
2	STP Balloke 105 MLD, Ludhiana	07-05-2019	Not meeting with Environmental Standards	19.5	0
3	48 MLD STP Jamalpur	07-05-2019	Not meeting with Environmental Standards	6.7	0

**Other Polluting Activity / HCF**

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)	EC imposed (in Lakhs)	Ec recovered Rs. in Lakh
1	Satguru Partap Singh Hospital, Sherpur Chowk, Ludhiana	29.08.2019	Effluent sample failed	1	0

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**Form-B (Ludhiana CPA)**

**List of Industries from whom Bank Guarantee encashed for the last five years**

**Red / Small**

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)	BG encashed Rs. in Lakh
1	Pawan lakshami Processores, 35-36, Textile Colony, Industrial Area-A, Ludhiana	20.09.2016	The adequate treatment facility was not provided by the industry .	1
2	Sangam Dye HouseH-8, Textile ColonyLudhiana	22.04.2015	Not meeting with Environmental Standards	0.5
3	Jaswinder Enterprises, 2503, Kot Mangal Singh Road, Janta Nagar, Ludhiana	19.8.2016 9.01.2017	02 outlet provided, one leads to the storage tank and other leads to sewer. Water meter not installed. Consent not applied.	0.25
4	M.P Iron Enterprises, Plot No. B-XXIX-536/4G/35E/4-G, Sua Road, Near Ravi Dharam Kanda, Indl Area-C, Ludhiana	14.7.2015	Untreated trade effluent discharged into sewer.	1
5	R.S Industries, 158, Single Cycle Road, Ludhiana	14.07.2015 & 05.08.2015	Unmetered water supply for electroplating	0.5
6	A.H Export, G.T Road, Jugiana, Ludhiana	17.7.2015	Unmetered tap, soakage pit provided	0.5
7	Gupta Conduit Accessors, B-XXIX, Mann Nagar, St No.1, Ludhiana	11.01.2019	Unmetered tap provided.	0.5
8	Maharaja International, Sua Road, Dhandari Kalan, Ludhiana	31.3.2017	Unmetered tap provided.	0.5
9	Udho Industry, Nirankari St.No.5, G T Road, Miller Ganj, Ludhiana	19.11.2015	Unmetered tap provided.	0.5
10	Remax Fastener India, G.T Road, Dhandari Kalan, Ludhiana	26.9.2015	The industry is fabricating the record of water consumption & generation	1
11	Jarnail Hydrolics, Jaspal Bangar Road, Ludhiana	10.2.2017	Unmetered tap provided.	0.5
12	Verma Metals, Daba Giaspura Road, Ludhian	19.7.2016	Unmetered tap provided.	0.25
13	Summan Cycle Industry, G T Road, Dhandari Kalan, Ludhiana	13.10.2017	Untreated trade effluent discharged into open plot without treatment.	1
14	Siba Engineers, 10917, Basant Road, Main Road, Partap Nagar, Ludhiana	12.2.2019	Untreated trade effluent discharged into sewer.	0.3
15	Vishwakarma, Steel Tube Industries, B-XXI/1312, Link Road, Dholewal, Ludhiana	23.6.2016	Record for water consumption & generation not maintained. Consent not applied.	0.5
16	Shakti Mandal, Owner of Tractor/Tanker No. HR-07-1706, R/o Bangali Colony, Kanganwal, Ludhiana.	12.2.2015	Effluent discharged through Tractor Tanker. Not meeting with Environmental Standards	0.4
17	Manmeet Alloys Pvt Ltd, G.T Road, Jugiana, Ludhiana	30.9.2015	Hazardous waste category 34.1 (now category 35.1) disposed off at some unknown place	5
18	A.K. Dyeing, Jaswal Complex, Tajpur Road, Ludhiana.	16-07-2015	Not meeting with Environmental Standards	1
19	Komal Dyers, B-31, Preet Nagar, Kakka Road, Tajpur Road, Jamalpur Awana	06-06-2019	Not meeting with Environmental Standards	0.5

20	New Amba Dyeing, Mata Karam Kaur Colony, Tajpur Road, Ludhiana	12-06-2018	ETP was found not in proper line.	1
21	Prem Industries, Mahavir Jain Complex, Mandir Wali Gali, Tajpur Road, Ludhiana	13-04-2015	Not meeting with Environmental Standards	0.5
22	Styllia Garments, Tajpur Road, Near Central Jail, Kakka Road, Ludhiana.	24-05-2018	Not meeting with Environmental Standards	0.25
23	Webson Hosiery Factory, (Previously Known as: Shiv Processors), Jaswal Complex, Tajpur Road, Ludhiana	20/03/2017 04/10/2017	Not meeting with Environmental Standards	1
24	Jai Maa Dyeing & Finishing Mills, 485, Tajpur Road, Ludhiana	5/15/2015 & 6/26/2014 & 06.12.2018	Unauthorized fuel being used in boiler. & The industry was found emitting black smoke. And Untreated effluent being discharged into sewer.	0.25
25	Hindustan Finishers, (Old M/s Hari Om Processors)), Tajpur Road, Opp. Central Jail, Ludhiana	10-02-2015	The industry had broken the seal of DG set.	1
26	Jai Shree Ram Enterprises, Opp. Central Jail, Tajpur Road, Ludhiana	25-06-2015	The industry was found using unauthorized fuel	1
27	Khanna Processors, Tajpur Road, Ludhiana	14-08-2015	The industry was found emitting black smoke.	0.25
28	Lovely Industries, Near Amrit Dharam Kanda, New Puli, Tajpur Road, Ludhiana	27-06-2015	The industry was found emitting black smoke.	1
29	N.V. Processors ( Eariler known as Vccr Garment), 117, Mahavir Jain Colony, Tajpur Road, Ludhiana	15-01-2016	The industry was violating the Air (Prevention & Control of Pollution) Act, 1981 during visit.	0.5
30	Paras Knit, 2220-2C/1, Mahavir Dyeing Complex, Tajpur Road,	06-12-2017	The industry was violating the Air (Prevention & Control of Pollution) Act, 1981.	2
31	Rasila Processors, 13118, Mata Karam Kaur Colony, Tajpur Road, Ludhiana	23-06-2015	Not meeting with Environmental Standards	0.5
32	Shiva Processors (Formerly- Triveni Processors) Dyeing complex, Bahadurke Road, Ludhiana East.	23/09/2014 13/02/2019	Not meeting with Environmental Standards	1
33	Avtar Industry, Phase-7, Focal Point, Ludhiana	14.01.2016	The trade effluent from pickling and auto black process was being discharged into sewer.	0.25
34	M/s Kohli Textile, Phase VIII, Focal Point, Ludhiana	26.6.2015	Not meeting with Environmental Standards	0.5
35	M/s Jay Emm International, Phase VI, Focal Point, Ludhiana	29.9.2017	The industry was provided an underground bypass system to discharge the trade effluent into sewer.	0.25
36	M/s Navyug Namdhari, Phase VI, Focal Point, Ludhiana	29.12.2017	The industry could not produce the record of fresh water consumption in process hence possibility of discharge of trade effluent in an unauthorized manner increased	0.5
37	M/s V.H. Scientific Dyers, Focal Point, Ludhiana	28.11.2019	Not meeting with Environmental Standards	0.25
38	M/s Vaneet Industries, Phase VIII, Focal Point, Ludhiana	2.12.2019	The industry was not maintained the record of fresh water consumption in process and the housekeeping of the industry was very poor	0.25

39	M/s Raghav Industries, D-283, Phase VIII, Focal Point, Ludhiana	14.01.2020	Not meeting with Environmental Standards	2.5
40	Viney Knitwears Pvt. Ltd. (Unit-II), E-14/736/2-B, Dyeing Complex, Bahadurke Road, Ludhiana	19-06-2019	Not meeting with Environmental Standards	0.25

### Red / Large

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)	BG enched Rs. in Lakh
1	Aarti steel Pvt. Ltd. (Wire drying devison) Focal point ludhiana	2015	RO reject was being discharged into sewer.	4
2	Rockman Cycle Industries Ltd (Auto Division)A-7, Phase-5, Focal Point,Ludhiana	20.07.2016	Not meeting with Environmental Standards	1

### Orange / Small

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)	BG enched Rs. in Lakh
1	Gulzar Motor Dholewal Ludhiana	14.08.2017	Not meeting with Environmental Standards	1
2	Santokh Washing House , Madhopuri Ludhiana	24.08.2017	No treatemnt facility was installed & untreated effluent was being dischraged into sewer. The unit was operating without 'Consent to Operate'.	0.1
3	Wings Field Knit Wear Pvt., Ltd., Focal Point , Phase-5 ludhiana	18.05.2016	Not meeting with Environmental Standards	0.25
4	Novelty Mohindra Pvt Ltd, G T Road, Dhandari Kalan, Ludhiana	28.11.2018	ETP is not being operated.	1
5	J.P. Processors, #53, Mahavir Jain Colony, Tajpur Road, Ludhiana	14-06-2018	Earlier found using unauthroized fuel and again found emitting black smoke.	0.25
6	Master Art Processors, Mata Karam Kaur Colony, Dyeing Complex, Tajpur Road, Ludhiana	28-07-2015	The industry was found using unauthroized fuel and found emitting black smoke.	1
7	Oliva knits, Phase-8, Focal Point, Ludhiana	16.02.2017	The industry had not provided adequate stack height with diesel fired boiler and D.G. set.	0.5
8	s.s. Processor, B-IV, Plot no. 11, Mahavir Jain Colony, Opp. Central Jail, Tajpur Road, Ludhiana	29-08-2018	The industry was found using unauthroized fuel	0.25

### Other Polluting Activity / CBWTF

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)	BG enched Rs. in Lakh
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1	Medicare Environmental Management Pvt. Ltd (Previous name as Sembramky Environmental Management Pvt. Ltd.), Behind Satluj Action Plan, Tajpur Road, Opp. Central Jail, Ludhiana	27/06/2015 26-07-2017 21-05-2019	The facility was not shredding plastic waste and untreated biomedical waste was being sent to recyclers. The facility was not following proper barcoding system and slips were manually made. The effluent samples were not achieving the standards for reuse of effluent. No proper partition for segregation of treated and untreated biomedical waste	8
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### Other Polluting Activity / HCF

Sr. No.	Name and address of the industry/ other bodies	Date of non-compliance(s)	Type of non-compliance(s)	BG encashed Rs. in Lakh
1	Bhagwan Ram Charitable Hospital Society (Regd.) Daresi Ram Leela Ground Ludhiana	17.12.2015	The HCF was not complying with BMW rules, 2016	1

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# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

## UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. NO

H47337

/सी-1/ NLT-93/2020

दिनांक

Date - 08/2/2020

To,

Member Secretary  
Central Pollution Control Board  
East Arjun Nagar,  
Shahadara,  
Delhi.

**Subject: Compliance of Hon'ble NGT order dated 14-11-2019 in the matter of News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels**

Sir,

With reference to your letter no. CPCB/ IPC-VII/CEPI/NGT Order/2019 Dt. 19-11-2019 and subsequent letter regarding above mentioned subject, please find enclosed herewith the consolidated Action Taken Report including action against identified polluters in 13 Critically/Severely Polluted Areas in the State of Uttar Pradesh in prescribed format A and B.

Encl: As above.

Yours faithfully,



(Ashish Tiwari)

Member Secretary

**Copy:** - Regional Director, Zonal Office- North, Central Pollution Control Board,  
PICUP Bhawan, Vibhuti Khand, Lucknow.



Member Secretary

PI Cahile  
SB (Masth)

12/2/2020

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**A. Status of prohibition/closure of non-complying activity in Red and Orange category Industries/Other Polluting Activities in 13 Critically & Severely polluted Industrial area and within 05 Km from the boundary of CPA/SPA in the State of Uttar Pradesh.**

**(Format-A)**

Industrial Category	Scale of Operation	Total No. of Industries /other polluting activities	No. of industries/other polluting activities not complying with Environmental standards	No. of industries/other polluting activities closed down based on closure direction issued	No. of industries/other polluting activities against which prosecution filed Since Jan-2018	No. of industries/other polluting activities convicted
Red	Small	1392	409	260	99	4
	Medium	150	37	9	10	0
	Large	107	38	4	8	0
Orange	Small	2434	351	321	16	0
	Medium	321	9	1	0	0
	Large	34	3	2	0	0
Others	CETP	4	4	0	0	0
	STP	55	14	0	0	0
	TSDF	1	0	0	0	0
	E-waste Facility	55	24	4	0	0
	MSW Facility/ Dump Sites	10	6	0	0	0
	CBWTF	3	2	0	0	0
	HCFs	2989	40	0	0	0
Construction Activity	1878	1878	0	29	0	
	Others (Garbage burning, stubble burning or any other activity not covered above)	106	106	10	3	0
<b>Total</b>		<b>9539</b>	<b>2921</b>	<b>611</b>	<b>165</b>	<b>4</b>

**B. Status of Environmental Compensation recovered as per Hon'ble NGT Order in 13 Critically/Severely Polluted industrial area in the State of Uttar Pradesh.**

**(Format-B)**

Industrial Category	Scale of Operation	Total No. of Industries/ other polluting activities	No. of Industries/ other polluting activities not complying with Environmental standards in 05 years	*Total amount of Environmental Compensation imposed (Rs. in Lacs)	*Total amount of Environmental Compensation Recovered (Rs. in Lacs)	**Total amount of Environmental Compensation for which Show Cause Notice issued (Rs. in Lacs)
Red	Small	1392	409	470.82	182.24	406.16
	Medium	150	37	288.925	159.67	614.79
	Large	107	38	2527.98	187.78	1395.5
Orange	Small	2434	351	851.92	49.07	0
	Medium	321	9	98.29	15	0
	Large	34	3	70.67	25.52	534.96
Other polluting Activities	CETP	4	4	1.37	0	2495.6
	STP	55	14	38.99	7	223.9
	TSDF	1	0	0	0	0
	E-waste Facility	55	24	15.5	1.5	0
	MSW Facility/ Dump Sites	10	6	33.78	9.5	4723
	CBWTF	3	2	12.1	0	7.75
	HCFs	2989	40	131.5	5.83	252
	Construction Activity	1878	1878	1350.49	176.15	0
	Others (Garbage burning, stubble burning or any other activity not covered above)	106	106	530.25	7.55	171.6
	<b>Total</b>		<b>9539</b>	<b>2921</b>	<b>6422.59</b>	<b>826.81</b>

# ANNEXURE - 4

Summary of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted Industrial area and within 05 Km from the boundary of CPA/SPA										Format-A
I	II	III	IV	V	VI	VII	VIII	IX	X	
Sr. no.	Name of Industrial area	Type of Industrial area (Severely polluted/Critically polluted)	Industrial Category	Scale of Operation	Total No. of Industries/other activities	No. of Industries/other activities not complying with Environmental standards	*No. of industries/other activities closed down based on closure direction issued	** No. of industries/other activities against which prosecution filed (Since Jan-2018)	*** No. of industries/other activities convicted	
1	Agra, Aligarh, Gajrola, Khurza-Bulandshar, Moradabad, Firozabad, Ghaziabad, Noida, Kanpur, Mathura, Varanasi-Mirzapur, Singrauli, Meerut.	Critically/Severely Polluted Area	Red	Small	1392	409	260	99	4	
				Medium	150	37	9	10	0	
				Large	107	38	4	8	0	
			Orange	Small	2434	351	321	16	0	
				Medium	321	9	1	0	0	
				Large	34	3	2	0	0	
				CETP	4	4	0	0	0	
				STP	55	14	0	0	0	
				TSDF	1	0	0	0	0	
				E-waste Facility	55	24	4	0	0	
			Others	MSW Facility/ Dump Sites	10	6	0	0	0	
				CBWTF	3	2	0	0	0	
				HCFs	2989	40	0	0	0	
				Construction	1878	1878	0	29	0	
				Offices/Carriage burning, stubble burning, or any	106	106	10	3	0	
			<b>Total</b>		<b>9539</b>	<b>2921</b>	<b>611</b>	<b>165</b>	<b>4</b>	

\*List of industries/other polluting activities to whom closure order issued is attached (Proforma-I)

\*\*List of industries/other polluting activities against which prosecution filed is attached (Proforma-II)

\*\*\*List of industries/other polluting activities convicted is attached (Proforma-III)

**Format- A**

**Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted Industrial area and within 05 Km from the boundary of CPA/SPA**

I	II	III	IV	V	VI	VII	VIII	IX	X
Name of SPCB/PCC	Name of Industrial area	Type of Industrial area (Severely polluted/Critically polluted)	Industrial Category	Scale of Operation	Total No. of Industries/other polluting activities	No. of industries/other polluting activities not complying with Environmental standards	*No. of industries/other polluting activities closed down based on closure direction issued	** No. of industries/other polluting activities against which prosecution filed	*** No. of industries/other polluting activities convicted
1	Industrial Area, Foundry Nagar, Agra	Critically polluted Area of Agra	Red	Small	13	1	1	0	0
2	Industrial Area, Sikandra Site-A, B, C & EPIP, Agra		Orange	Medium	0	0	0	0	0
3	Industrial Estate-Nunhai, Agra		Other polluting Activities	Large	0	0	0	0	0
				Small	206	0	0	0	0
				Medium	0	0	0	0	0
				Large	0	0	0	0	0
				CETP	0	0	0	0	0
				STP	0	0	0	0	0
				TSDF	0	0	0	0	0
				E-waste Facility	0	0	0	0	0
				MSW Facility/ Dump Sites	0	0	0	0	0
				CBWTF	0	0	0	0	0

↑ closed

4	Industrial Estate, I.T. I. Road, Aligarh and UPSIDC Industrial Area, Talanagri, Ramghat Road, Aligarh	Severely Polluted Area of Aligarh	Other polluting Activities	HCFs	0	0	0	0	0	0	0	0		
				Construction Activity	0	0	0	0	0	0	0	0	0	0
				Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0	0	0	0	0
				Small	18	8	6	5	0	0	0	0	0	0
				Medium	0	0	0	0	0	0	0	0	0	0
				Large	4	4	1	0	0	0	0	0	0	0
				Small	28	12	4	0	0	0	0	0	0	0
				Medium	0	0	0	0	0	0	0	0	0	0
				Large	0	0	0	0	0	0	0	0	0	0
				CETP	0	0	0	0	0	0	0	0	0	0
				STP	0	0	0	0	0	0	0	0	0	0
				TSDF	0	0	0	0	0	0	0	0	0	0
				E-waste Facility	0	0	0	0	0	0	0	0	0	0
				MSW Facility/ Dump Sites	1	0	0	0	0	0	0	0	0	0
	CBWTF	0	0	0	0	0	0	0	0	0	0			
	HCFs	0	0	0	0	0	0	0	0	0	0			
	Construction Activity	0	0	0	0	0	0	0	0	0	0			
	Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0	0	0	0	0			
5	Gajraula Amroha	Critically	Red	0	0	0	0	0	0	0	0	0		

*closed*





		Activities	Construction Activity	0	0	0	0	0	0	0
8	Greater Industries Estate, Firozabad	Critically Polluted Area of Firozabad	Others (Garbage burning, stubble burning or any other activity not covered above.)	0	0	0	0	0	0	0
			Small	6	0	0	0	0	0	0
			Medium	2	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0
			Small	0	0	0	0	0	0	0
			Medium	164	4	1	0	0	0	0
			Large	10	0	0	0	0	0	0
			Small	0	0	0	0	0	0	0
			Medium	8	0	0	0	0	0	0
			Large	1	0	0	0	0	0	0
9	Greater Industries Estate, Shikohabad	Critically Polluted Area of Firozabad	Small	0	0	0	0	0	0	0
			Medium	8	0	0	0	0	0	0
			Large	1	0	0	0	0	0	0
			Small	0	0	0	0	0	0	0
			Medium	6	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0
10	Mini industrial, estate, tundla, Firozabad	Critically Polluted Area of Firozabad	Small	0	0	0	0	0	0	0
			Medium	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0
			Small	0	0	0	0	0	0	0
			Medium	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0

Closed

11	Mini industrial, estate, Usaini, Firozabad
12	UPSIDC Industrial Estate, Firozabad
13	Industrial Estate, Makkhanpur, Firozabad

Red	Small	0	0	0	0	0	0
	Medium	0	0	0	0	0	0
	Large	0	0	0	0	0	0
Orange	Small	0	0	0	0	0	0
	Medium	0	0	0	0	0	0
	Large	0	0	0	0	0	0
Red	Small	0	0	0	0	0	0
	Medium	0	0	0	0	0	0
	Large	0	0	0	0	0	0
Orange	Small	1	1	1	1	1	0
	Medium	2	0	0	0	0	0
	Large	0	0	0	0	0	0
Red	Small	0	0	0	0	0	0
	Medium	0	0	0	0	0	0
	Large	0	0	0	0	0	0
Orange	Small	0	0	0	0	0	0
	Medium	18	1	0	0	0	0
	Large	0	0	0	0	0	0
Other	CETP	0	0	0	0	0	0
	STP	0	0	0	0	0	0
	TSDf	0	0	0	0	0	0
	E-waste Facility	0	0	0	0	0	0
	MSW Facility/ Dump Sites	0	0	0	0	0	0
	CBWTF	0	0	0	0	0	0



Pandav Nagar Ind. Area. 2- Kavi Nagar Industrial Area 3- B.S. Road Industrial Area. 4- Amrit Nagar. 5- Arya Nagar Ind. Area.	Orange	Medium	5	0	0	0	0	0	0	0	
		Large	1	0	0	0	0	0	0	0	
		Small	56	4	2	0	0	0	0	0	
		Medium	4	0	0	0	0	0	0	0	
		Large	0	0	0	0	0	0	0	0	
		CETP	0	0	0	0	0	0	0	0	
		STP	0	0	0	0	0	0	0	0	
		TSDf	0	0	0	0	0	0	0	0	
		E-waste Facility	0	0	0	0	0	0	0	0	
		MSW Facility/ Dump Sites	0	0	0	0	0	0	0	0	
		CBWTF	0	0	0	0	0	0	0	0	
		HCFs	53	0	0	0	0	0	0	0	
		Construction Activity	0	0	0	0	0	0	0	0	
Red	Others (Garbage burning, stubble burning or any other activity not covered above)	Small	25	15	9	15	0	0	0		
		Medium	2	0	2	0	0	0	0		
		Large	1	0	0	0	0	0	0		
		Small	7	4	0	2	0	0	0		
		Medium	3	0	0	0	0	0	0		
		Large	1	0	0	0	0	0	0		
		CETP	0	0	0	0	0	0	0		
		STP	0	0	0	0	0	0	0		
		TSDf	0	0	0	0	0	0	0		
		E-waste Facility	0	0	0	0	0	0	0		
		MSW Facility/ Dump Sites	0	0	0	0	0	0	0		
		Orange	Other polluting activities	Small	25	15	9	15	0	0	0
				Medium	2	0	2	0	0	0	0
Large	1			0	0	0	0	0	0		
Small	7			4	0	2	0	0	0		
Medium	3			0	0	0	0	0	0		
Large	1			0	0	0	0	0	0		
CETP	0			0	0	0	0	0	0		
STP	0			0	0	0	0	0	0		
TSDf	0			0	0	0	0	0	0		
E-waste Facility	0			0	0	0	0	0	0		
MSW Facility/ Dump Sites	0			0	0	0	0	0	0		

16	Sub Cluster C Meerut Road Industrial Area
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		CBWTF	0	0	0	0	0	0
		HCFs	33	2	0	0	0	0
		Construction Activity	9	9	0	0	0	0
		Others (Garbage burning, stubble burning or any other activity not covered above)	3	3	0	0	0	0
		Small	93	12	6	10	0	0
		Medium	3	1	1	0	0	0
		Large	1	0	0	0	0	0
		Small	9	0	0	0	0	0
		Medium	1	0	0	0	0	0
		Large	1	0	0	0	0	0
		CETP	0	0	0	0	0	0
		STP	1	1	0	0	0	0
		TSDf	0	0	0	0	0	0
		E-waste Facility	0	0	0	0	0	0
		MSW Facility/ Dump Sites	0	0	0	0	0	0
		CBWTF	0	0	0	0	0	0
		HCFs	216	0	0	0	0	0
		Construction Activity	17	17	0	0	0	0
		Others (Garbage burning, stubble burning or any other activity not covered above)	2	2	0	0	0	0
17	Sub Cluster D - 1- Loni Ind. Area. 2- Loni Road Ind. Area. 3- Roop Nagar Ind. Area.	Red	16	4	0	6	0	0
18	Sub Cluster E - 1-	Red	16	4	0	6	0	0

Hapur Road Ind. Area 2-  
Dasna 3- Pilkhuwa

	Medium	6	3	0	0	0	0
Orange	Large	0	0	0	0	0	0
	Small	3	0	0	0	0	0
	Medium	4	0	0	0	0	0
	Large	2	0	0	0	0	0
Other polluting activities	CETP	1	1	0	0	0	0
	STP	0	0	0	0	0	0
	TSDF	0	0	0	0	0	0
	E-waste Facility	0	0	0	0	0	0
	MSW Facility/ Dump Sites	0	0	0	0	0	0
	CBWTF	0	0	0	0	0	0
	HCFs	82	2	0	0	0	0
	Construction Activity	2	2	0	0	0	0
	Others (Garbage burning, stubble burning or any other activity not covered above)	1	1	0	0	0	0
Red	Small	97	47	36	30	0	0
	Medium	1	1	1	0	0	0
	Large	1	1	1	0	0	0
Orange	Small	39	1	0	0	0	0
	Medium	7	0	0	0	0	0
	Large	1	0	0	0	0	0
Other polluting activities	CETP	1	1	0	0	0	0
	STP	3	2	0	0	0	0
	TSDF	0	0	0	0	0	0
	E-waste Facility	2	0	0	0	0	0
	MSW Facility/ Dump Sites	0	0	0	0	0	0

19 Sub Cluster F (Other scattered Industrial Area) 1- S.S. of G.T. Road Ind. Area 2- Kavi Nagar. 3- Tronica City. 4- Anand Nagar Ind. Area. 5- Jindal Nagar. 6- Prakash Nagar. 7- Rural Ind. Estate











Area of Moradabad	Orange	Large	4	4	4	0	0	0
		Small	90	90	90	0	0	0
		Medium	0	0	0	0	0	0
		Large	0	0	0	0	0	0
		CETP	0	0	0	0	0	0
		STP	1	1	0	0	0	0
		TSDf	0	0	0	0	0	0
		E-waste Facility	24	24	4	0	0	0
		MSW Facility/ Dump Sites	1	1	0	0	0	0
		CBWTF	0	0	0	0	0	0
		HCFs	0	0	0	0	0	0
		Construction Activity	0	0	0	0	0	0
		Others (Garbage burning, stubble burning or any other activity not covered above)	3	3	0	0	0	0
		Critically Polluted Area of Varanasi- Mirzapur	Red	Small	5	1	1	0
Industrial Estate, Chunar, Mirzapur	Orange	Medium	0	0	0	0	0	
		Large	2	0	0	0	0	
		Small	13	1	1	0	0	
		Medium	0	0	0	0	0	
		Large	0	0	0	0	0	
		CETP	0	0	0	0	0	
		STP	0	0	0	0	0	
		TSDf	0	0	0	0	0	
		E-waste Facility	0	0	0	0	0	
		29						



Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0
Small	23	4*	3 ✓	0	0	0
Medium	1	0	0	0	0	0
Large	2	1'	0	0	0	0
Small	27	0	0	0	0	0
Medium	0	0	0	0	0	0
Large	0	0	0	0	0	0
CETP	0	0	0	0	0	0
STP	0	0	0	0	0	0
TSDf	0	0	0	0	0	0
E-waste Facility	1	0	0	0	0	0
MSW Facility/ Dump Sites	0	0	0	0	0	0
CBWTF	0	0	0	0	0	0
HCFs	5	5	0	0	0	0
Construction Activity	0	0	0	0	0	0
Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0
Small	4	4	3	0	0	0

31	Industrial Area, Ramnagar, Chandauli
32	Industrial Estate,

33	Chandpur, Varanasi.	Red	Medium	0	0	0	0	0	0	0	0
		Large	1	1	0	0	0	0	0	0	0
Other polluting Activities	Orange	Small	15	0	0	0	0	0	0	0	0
		Medium	0	0	0	0	0	0	0	0	0
		Large	0	0	0	0	0	0	0	0	0
		CETP	0	0	0	0	0	0	0	0	0
		STP	0	0	0	0	0	0	0	0	0
		TSDf	0	0	0	0	0	0	0	0	0
		E-waste Facility	0	0	0	0	0	0	0	0	0
		MSW Facility/ Dump Sites	0	0	0	0	0	0	0	0	0
		CBWTF	0	0	0	0	0	0	0	0	0
		HCFs	5	0	0	0	0	0	0	0	0
Other polluting Activities	Orange	Construction Activity	0	0	0	0	0	0	0	0	0
		Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0	0	0	0
33	Industrial Area, Karkhyaon, Varanasi.	Red	Small	1	1	0	0	0	0	0	0
		Medium	0	0	0	0	0	0	0	0	0
Other	Orange	Large	0	0	0	0	0	0	0	0	0
		Small	12	3	0	0	0	0	0	0	0
		Medium	0	0	0	0	0	0	0	0	0
		Large	0	0	0	0	0	0	0	0	0
		CETP	0	0	0	0	0	0	0	0	0
Other	Orange	STP	0	0	0	0	0	0	0	0	0
		TSDf	0	0	0	0	0	0	0	0	0
		E-waste Facility	0	0	0	0	0	0	0	0	0
		MSW Facility/ Dump Sites	0	0	0	0	0	0	0	0	0

34	Singrauli Critically Polluted Area	Critically Polluted Area of Singrauli	polluting Activities	CBWTF	0	0	0	0	0	0	0	0	0
				HCFs	0	0	0	0	0	0	0	0	0
				Construction Activity	0	0	0	0	0	0	0	0	0
				Others (Garbage burning, stubble burning or any)	0	0	0	0	0	0	0	0	0
				Small	0	0	0	0	0	0	0	0	0
			Red	Medium	1	0	0	0	0	0	0	0	0
				Large	17	10	0	0	2	0	0	0	0
			Orange	Small	315	15	15	0	0	0	0	0	0
				Medium	0	0	0	0	0	0	0	0	0
				Large	0	0	0	0	0	0	0	0	0
				CETP	0	0	0	0	0	0	0	0	0
				STP	11	0	0	0	0	0	0	0	0
				TSDf	0	0	0	0	0	0	0	0	0
				E-waste Facility	0	0	0	0	0	0	0	0	0
				MSW Facility/ Dump Sites	0	0	0	0	0	0	0	0	0
				CBWTF	0	0	0	0	0	0	0	0	0
			Other polluting Activities	HCFs	45	8	0	0	0	0	0	0	0
				Construction Activity	0	0	0	0	0	0	0	0	0

35	Meerut	Severely Polluted Area of Meerut	0	0	0	0	0	0	0	0
		Small	66	8	6	3	2			
		Medium	13	0	0	0	0			
		Large	24	6	1	0	0			
		Small	399	148	148	9	0			
		Medium	11	0	0	0	0			
		Large	3	0	0	0	0			
		CETP	0	0	0	0	0			
		STP	18	0	0	0	0			
		TSDf	0	0	0	0	0			
		E-waste Facility	18	0	0	0	0			
		MSW Facility/ Dumps Site	3	3	0	0	0			
		CBWTF	1	0	0	0	0			
		HCFs	845	8	0	0	0			
		Construction Activities	0	0	0	0	0			
		Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0			
		<b>Total</b>	<b>9539</b>	<b>2921</b>	<b>611</b>	<b>165</b>	<b>4</b>			

*Closed*

**Proforma-I**

**Industries/other polluting activities closed down based on closure direction issued  
(From 01.01.2018 to 31.12.2019)**

I	II	III	IV	V
Sl. No.	Name of the Industry/Other Polluting Activity	Date of Closure Order	Water Act/ Air Act/ E(P) Act	Present Status of Closure Order (Effective/ Revoked)
1	Agarwal Knitting Works, 138, Nunihai Agra	14.09.2018	Water	Effective
2	M/s Hind Agro Industries Ltd, CDF Complex, Anoopshahar Road, Aligarh	04.01.2019	Water	Revoked
3	M/s Prachi Industries, Near Khereswar Dham, Khair Road, Aligarh	29.01.2019	Water	Revoked against Inspection Report Sent to H.O. dated on 23.01.2020 for Procecutiion
4	M/s Yogesh Chaudhary S/o Shri Mohan Singh (Zinc Ingot Factory) Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh	20.06.2018	Air Act	Effective
5	M/s Deep Job Works, Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh	20.06.2018 (Direction Issued)	Air Act	Effective
6	M/s Shri Ravi Kumar S/o Shri Ramji Lal (Zinc Ingot Factory) Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh	19.06.2018	Air Act	Effective
7	M/s Shri Sewa Ram S/o Shri Sundar Lal (Zinc Ingot Factory) Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh	20.06.2018 (Direction Issued)	Air Act	Effective
8	M/s Subham Metal Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh	20.06.2018 (Direction Issued )	Air Act	Effective
9	M/s Shri Ram Thermocol, Nada Wazid Pur Khair Road, Aligarh	08.04.2019	Air Act	Revoke
10	M/s Chuttan Baiding Works, Mustaq Nagar, Aligarh	15.03.2017	Air Act	Revoke
11	M/s Heena Enterprises, Hemant Nagar, Ravan Teela, Aligarh	31.10.2018	Air Act	Revoke
12	M/s Mohan Industries, Sarai Garhi, Nayi Abadi, Sasni Gate, Aligarh	01.06.2018	Air Act	Effective
13	M/S Monu Ent Udyog, Gram-Bahloipur, Gajraula, District- Amroha.	27-04-18	Air	Effective
14	M/S Durga Brick Works, Gram-Aharola Tejwan, Gajraula, District-Amroha.	27-04-18	Air	Effective
15	M/S Arsh Ent Udyog, Village-Kasherua, Gajraula, District-Amroha.	27-04-18	Air	Effective
16	M/S Kisan Ent Udyog, Village-Fatepur Sumali, Dhanaura Road Gajraula, District-Amroha.	27-04-18	Air	Effective
17	M/s Malik Ent Udyog, Tokra Patti, Gajraula Amroha.	21-12-18	Air	Effective
18	M/s Madina Frozen Foods (Slaughtering Unit), Mundakhera Road, Khurja, Distt. Bulandshahr	30.11.17	Water	Revoked
19	M/s Laghu Pakai Bhatti Chember Sahkari Samiti, D-4, 5, UPSIDC, Industrial area, Jalesar Road, Firozabad	Issued Closure order dated 17.01.2020	Air act	Effective

20	M/s Girdhari Lal Manohar Lal Glass Works, (Unit-2), C-12, Industrial area, Firozabad	Issued Closure order dated 17.01.2020	Air act	Revoked
21	Shakshi Metal Works, D- 1A, Kavi Nagar Industrial area, Sector 7, Gzb	02.01.2019	Water	Revoked
22	Shivam Engineering and fabrication A-282, SS of GT road Ind. area, Ghaziabad	02.01.2019	Water	Effective
23	Continental Carbon India Ltd., (CCIL), A-14, S.S. of G.T. Road Ind. Area, GZB.	05.01.2019	Air	Effective
24	Ashoka Pulp & Paper P Ltd., 11, Site-2, Loni Road Ind. Area, GZB.	30.01.2019	Water	Revoked
25	Sara Export Ltd., 35, S.S. of G.T. Road Ind. Area, GZB.	09.01.2019	Water	Revoked
26	Maheshwari Textiles, 63, Rajinder Nagar Ind. Area, Mohan Nagar, GZB.	18.01.2019	Water	Revoked
27	Rajeev Kumar G-64 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
28	Shefali Rastogi G-84 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
29	Pooja Pahwa K-11 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
30	M.S Tradings E-15 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
31	Chrish Garments G-109 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
32	Galaxy Garments Plot No- K-22 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
33	JVS Processors (New Name N.S Dyeing) G-104 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
34	Gulshan Rai Gents G-82 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
35	Vedanta states (new name A.N. Processors) I-12 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
36	Shri Paras Coloration (UV Dyeing) Plot No -G-117 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
37	Tushar Garments G-113 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
38	Ajayveer Shiroha K-23 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
39	Omprakash Sharma J-11 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
40	Sidhdhi Vinayak Textiles H-11 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
41	U-Like Industries G-110 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
42	Sidhdhi Vinayak (New Name Monty Charlie) G-103 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
43	Sandeep Tyagi (V.K Processors) G-271 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
44	Sudheer Kumar Jain G-80 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
45	Rachita Processors K-33-34 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
46	Ganshyam Textile A-19 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
47	Shri Mani Bhadra overseas G-102 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
48	Nandi Enterprises K-14 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
49	Tiwari Fab G-255 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
50	Sara International, G-265-66 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
51	S.D. Garment I-2 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
52	Nandi Enterprises J-15 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
53	Laxmi Processors K-16 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Revoked
54	Apex Udyog (NG Wash) I-4 Sec-D1(P-3) Apparel Park Tronica City	20.04.19	water	Effective
55	Tronica City CETP Association (SVP), Apparel Park, Tronica City	20.04.19	water	Revoked
56	Reliance chemoplast Industries E-37 BS Road Ghaziabad	26.04.19	air	Revoked
57	Sareen Plastic & Rubber Industries E-32 BS Road Ghaziabad	26.04.19	air	Effective
58	Ajay Enterprises, 195, Rajinder Nagar Industrial area, Sector 7, Gzb	24.07.19	Water	Effective
59	M.I. Industries, Gali No. 5, Plot 51, Rajinder Nagar Industrial area, Sector 7, Gzb	28.08.19	Water	Effective
60	J.S. Enterprises, Gali No. 5, Plot 61, Rajinder Nagar Industrial area, Sector 7, Gzb	28.08.19	Water	Effective
61	Unknown Name, Gali No. 5, Plot 80, Rajinder Nagar Industrial area, Sector 7, Gzb	28.08.19	Water	Effective
62	Supreme Sales Corporation, Gali No. 5, Plot 55, Rajinder Nagar Industrial area, Sector 7, Gzb	28.08.19	Water	Revoked
63	C- Stone Concrete, C-10, Site-4, SBD., GZB.	22.11.19	Air	Revoked

64	Northern India cyco parts, E-2, SS of GT road, Gzb	03-08-19	Water	Revoked
65	M/s Shri Guru Kripa Industries, E-25, SS Gt road, Ghaziabad	03-08-19	Water	Revoked
66	Tarun International C-15, SS of GT road, Ghaziabad	03-08-19	Water	Revoked
67	M/s Devtara Industries, Meerut Road, Duhai, Ghaziabad	03-08-19	Water	Revoked
68	M/s A&A, S-50, Loni road ind area, Mohan nagar, Gzb	03-08-19	Water	Revoked
69	A.N Fabric, 5/6, Site 2 loni road, Gzb	03-08-19	Water	Revoked
70	M/s Asha Tanu prints Ltd, A-5/4, Loni road, Mohan nagar, Ghaziabad	03-08-19	Water	Revoked
71	SR prints C-1, Loni road Ind area, Mohan nagar, Gzb	03-08-19	Water	Revoked
72	M/s Sunny prints, 5/7, Site 2 Loni road indusrial area, Mohan nagar, ghaziabad	03-08-19	Water	Revoked
73	ECE Ltd, A-20, Meerut road ind area, Gzb	03-08-19	Water	Revoked
74	Parle Agra P ltd , A-7, Sector 22, Meerut road ind area, Gzb	03-08-19	Water	Revoked
75	Hamdard (Wakf) Laboratories, B-2 and 3, Meerut road ind area, Ghaziabad	03-08-19	Water	Revoked
76	Kathuria Brothers A-12 Site 3, Meerut road ind area, ghaziabad	03-08-19	Water	Revoked
77	Kathuria brothers( cycle section), A-12, Meerut road industrial area, ghaziabad	03-08-19	Water	Revoked
78	Marshal cycles, B-17/18, Meerut road ind area, ghaziabad	03-08-19	Water	Effective
79	Northland cycle Co ltd, D-21, meerut road ind area, ghaziabad	03-08-19	Water	Effective
80	Ramsons Enterprises, D-21, Meerut road, Gzb	03-08-19	Water	Revoked
81	Techno Enterprises, A-13/12, Meerut road ind area, ghaziabad	03-08-19	Water	Revoked
82	Ultra Electroplaters, 46, Meerut road, Ghaziabad	03-08-19	Water	Revoked
83	NG textiles, 13A/10, Site 2 loni road, mohan n agar ghaziabad	03-08-19	Water	Revoked
84	M/s Denim Matching, G-141, Apparel Park, Tronica city, Ghazizbad	03-08-19	Water	Revoked
85	M/s Glaxi Garments, K-22, Apparel Park, Tronica City Ghaziabad	03-08-19	Water	Revoked
86	Roop Trading Company, E-14, Apparel Park, Tronica city, Ghaziabad	03-08-19	Water	Revoked
87	SVS fashions, J-22, Apparel Park, Tronica city, Ghaziabad	03-08-19	Water	Revoked
88	Vedanta Estate, J-12, Apparel Park, Tronica city, Ghaziabad	03-08-19	Water	Revoked
89	A STAR TANNERS MANOHAR NGR. JAJMAU	16.01.2015	Water	Effective.
90	AIJAJ TANNERS 406/377 ASARFABAD JAJMAU	Closed by CPCB	Water	Effective
91	ASHU CHARM UDYOG 96/82 JAJMAU RAOD JAJMAU	16.01.2015	Water	Effective
92	CHAUDHARI LEATHER FINISERS , OPP. SULTAN	16.01.2015	Water	Effective
93	CROWN TANNERS(PERFECT TANNERS) 531 , 150 FT. ROAD , JAJMAU	Not Having Vali	Water	Effective
94	DANISH LEATHER 111B ,CHHABEELEPURWA JAJMAU	16.01.2015	Water	Effective
95	FAHIM LARI KI TENNERY 56/55 GAJJUPURWA JAJMAU	16.01.2015	Water	Effective

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96	FALAK ENTERPRISES , 12/9 , GAJJUPURWA , JAJMAU	16.01.2015	Water	Effective
97	H.S. LEATHER 34/142 GAJJU PURWA JAJMAU	16.01.2015	Water	Effective
98	IQBAL AHAMAD KI TENNARY 12/9 BANAWARILAL KA BAGICHAA JAJMAU	17.01.2006	Water	Effective
99	JOHARA TANNERY 168 /161 GAJJU PURWA JAJMAU	16.01.2015	Water	Effective
100	KHALID TANNERY 9/6, ASARFABAD JAJMAU	12.01.2017	Water	Effective
101	LEATHER LIFE, 77/66, SEETLA BAZAR JAJMAU	01.08.2018	Water	Effective
102	LEBERTY TANNERS, 173/157 Burhiaghat , JAJMAU	17.01.2006	Water	Effective
103	ASLAM TANNERY , 42 A, BHURIYAGHAT , JAJMAU	01.11.2018	Water	Effective
104	MOIN TANNERS, 382/353, BANGALI GHAT JAJMAU	16.01.2015	Water	Effective
105	NAVI LEATHER FINISHER , 58 A, 150 FT. ROAD , JAJMAU	Not Having Valid	Water	Effective
106	NAZ TRADERS 150 FEET ROAD JAJMAU	16.01.2015	Water	Effective
107	PASHA TANNERS 8/5 B - 2 ASARFABAD JAJMAU	02.01.2019	Water	Effective
108	BRIGHT TANNING IND. , IQBAL STREET , JAJMAU	09.01.2019	Water	Effective
109	RAJA INTERPRISES 12/9 BANAWARI LAL KA BAGICHA, JAJMAU	16.01.2015	Water	Effective
110	SANNI LEATHER, B-3, 330 /306, BHALLA ESTATE JAJMAU	16.01.2015	Water	Effective
111	SUPER TRADE 12/9 BANWARILAL KA BAGICHA JAJMAU	16.01.2015	Water	Effective
112	EMCO IND. , 70 (A) 150 FT. ROAD , JAJMAU	16.01.2015	Water	Effective
113	GOLDSTAR LEATHER BOARD , 70, 150 FT. ROAD , JAJMAU	16.01.2015	Water	Effective
114	K.C.TAIN, 101/87 , VAJIDPUR JAJMAU	16.01.2015	Water	Effective
115	AWADH TANNERY ,333/307, BHALLA STATE , JAJMAU	Not Having Valid	Water	Effective
116	IQBAL TANNERS, 6-D , 92/87 , GAJJUPURWA JAJMAU, Kanpur	16.01.2015	Water	Effective
117	M.M. LEATHER FINISERS(ANNA TANNERY) 109/90 (E) WAJIDPUR , JAJMAU	16.01.2015	Water	Effective
118	N.R. TANNERS ,175/158 F-1, BHURIYAGHAT , JAJMAU	16.01.2015	Water	Effective
119	STANDARD TANNERY(KHALWA TANNERY)190/173 , DARGH SARIF ROAD , JAJMAU	16.01.2015	Water	Effective
120	TAJAMMUL KI TANNERY, 173 /157 C BHDHIA GHAT JAJMAU	16.01.2015	Water	Effective
121	ZINAT TANNERS 128 /88 RAMRAISARAI JAJMAU	Not Having Valid	Water	Effective
122	Yaseen Tanners, 150 Feet Road, jajmau, kanpur	08.08.2011	Water	Effective
123	NAZ TANNERS , 111/5, 150 FT. ROAD , JAJMAU	16.01.2015	Water	Effective
124	ALRAHBAR LEATHERS PVT.LTD. 173/157 , BHURIYAGHAT , JAJMAU	Closed by Board	Water	Effective
125	ALSABA TANNERS , 3-1 B , GAJJUPURWA , JAJMAU	16.01.2015	Water	Effective
126	AMAN TANNERS(UNIT-2) , 104/90 A ,(17A) SANJAY NAGAR	06.01.2019	Water	Effective
127	JAJMAU LEATHERS FIFNISHERS (BIHARI TENNERY) 16 B-1, JAJMAU	09.01.2019	Water	Effective
128	DANISH TANNERS, 913, WAZIDPUR JAJMAU	16.01.2015	Water	Effective
129	FAMOUS TANNERY , 163/165 , LALTUPURWA , JAJMAU	16.01.2015	Water	Effective
130	FIROJ TANNERS(II) , IQBAL STREET , JAJMAU	16.01.2015	Water	Effective
131	HAZI IQABAL AND CO. PURANA NAM NAJ TANNING IND. RAM RAI SARAI 17 A , JAJMAU	Closed by Board	Water	Effective
132	INTERNATIONAL TANNING IND. , SHITALA BAZAR , JAJMAU	21.06.2017	Water	Effective
133	KASIF TANNERY , 16 B, GAJJUPURWA,, JAJMAU	17.01.2006	Water	Effective

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134	HUDA HIDE AGENCY (KAZI LEATHER) 177-A, CHHABEELEPURWA JAJMAU	16.01.2015	Water	Effective
135	KHALID LEATHER FINISERS , 3 , GAJJUPURWA , JAJMAU	17.01.2006	Water	Effective
136	LEATHER TEND (FAYAJ TANNERS), D.T.S. ROAD , JAJMAU	22.04.2013	Water	Effective
137	M.I.SADDEL WORK , 24 C , WAJIDPUR , JAJMAU	16.01.2015	Water	Effective
138	NAUSAD LEATHER FINISERS , 30 A , IDGAH ROAD , JAJMAU	05.11.2018	Water	Effective
139	NEW JAVED TANNERY (AHIRWAR KI TANNERY) , 480/379 , GAJJUPURWA JAJMAU	08.12.2018	Water	Effective
140	RAHMAT SONS LEATHER FINISERS(O.N.ATIF TANNERY) 103/96 , 150 FT. ROAD	19.12.2006	Water	Effective
141	S.A.TANNING IND. , 3 B , 150 FEET ROAD, JAJMAU	16.01.2015	Water	Effective
142	SADDAM TANNERS , 98/93 , GAJJUPURWA , JAJMAU	15.06.2017	Water	Effective
143	SALU TANNERS , (ISARA TANNERY) 33,34 A, IDGAH ROAD , JAJMAU	24.05.2011	Water	Effective
144	SHAUKAT KI TANNERY(TRADE HOUSE) , 8/5 B , ASHARFABAD , JAJMAU	24.08.2017	Water	Effective
145	SHUBHAN TANNERS , 43/36 A , SHITLA BAZAR , JAJMAU	16.01.2015	Water	Effective
146	PACIFIC LEATHER PVT.LTD. , 198/200 , GAJJUPURWA , JAJMAU	09.01.2019	Water	Effective
147	TANNERS POINT, 129 A, BLOCK-C, AHMAD NAGAR , JAJMAU	17.09.2019	Water	Effective
148	Z.R. LEATHER FINISERS, 263 B, WAJIDPUR JAJMAU	16.01.2015	Water	Effective
149	New Taj leather finishers, 140 wajidpur, Jajmau, Kanpur	16.01.2015	Water	Effective
150	Karamat Tanning Industries (Old Name Allies Leather Export), 783A, Sanjay Nagar, wajidpur, Jajmau, Kanpur	25.07.2019	Water	Effective
151	S.K.S. Leather Finishers (Benefit Tanning Industry, 175/158B-4, Buiyaghat Jajmau, kanpur	28.06.2017	Water	Effective
152	NUSRAT TANNERY PVT.LTD. , 22/19 , GAJJUPURWA , JAJMAU	16.01.2015	Water	Effective
153	ORIENTAL TANNING IND. , 5 BLOCK B , 150 FT. ROAD , JAJMAU	25.05.2017	Water	Effective
154	RIZWAN TANNING IND.104/90 A(22) , SANJAY NAGAR , JAJMAU	06.01.2019	Water	Effective
155	SOCIETY LEATHER , 85 A WAZIDPUR JAJMAU	23.06.2017	Water	Effective
156	CLASSIC TANNING IND. 102 /88 JAJMAU	07.02.2017	Water	Effective
157	DIAMOND TANNERS , WAJIDPUR , JAJMAU	16.01.2015	Water	Effective
158	HILTON TANNING IND. 197 / 189 RAMRAISARAI JAJMAU	19.12.2006	Water	Effective
159	SHAMS LEATHER FINISERS, 150 FT. ROAD , JAJMAU	16.01.2015	Water	Effective
160	BEST TANNING IND. , 150 FT. ROAD , JAJMAU	Not Having Valid	Water	Effective
161	CARVAN TANNERS , 103 , 104 A , WAJIDPUR , JAJMAU	16.01.2015	Water	Effective
162	HAMID LEATHER FINISERS ,1-D, GAJJUPURWA, JAJMAU	06.09.2018	Water	Effective
163	IQBAL TANNERS , 16-C-1-A, 150 FT. ROAD , JAJMAU	Not Having Valid	Water	Effective
164	SHAHID TANNERY , 53 , 150 FT. ROAD , JAJMAU	01.11.2018	Water	Effective
165	JUNAID TANNING IND. , 93/79 A, IDGAH ROAD , JAJMAU	09.09.2016	Water	Effective
166	NADIRI LATHER FINISERS 150 ROAD JAJMAU	Not Having Valid	Water	Effective

167	TAJ TRADERS (UNIT-2) , 104/90 A (16)A , SANJAY NAGAR , JAJMAU	Not Having Valid	Water	Effective
168	ZAZ SONS EXPORT LTD. , 4 B , SHITLA BAZAR , JAJMAU	Not Having Valid	Water	Effective
169	AIJAJ TANNERS , 16-D, 150 FT. ROAD , JAJMAU	16.01.2015	Water	Effective
170	NEW UNIVERSAL TANNERY , 419/387, PURANI CHUNGI, JAJMAU	16.01.2015	Water	Effective
171	INDIAN NATIONAL TANNERY, PURANI CHUNGI JAJMAU	01.08.2018	Water	Effective
172	KAMAAL TANNING IND. , 43/36 , SHITLA BAZAR , JAJMAU	28.12.2004	Water	Effective
173	Minar Industries (Old Name Hindustan Tannery Pvt.LTd.), 1133/1134, Wajidpur, Jajmau, Kanpur	16.01.2015	Water	Effective
174	Bhardwaj Textile, 76 A, Dada Nagar, Kanpur.	04.09.2014	Water	Effective
175	Jet Knitwears Pvt.Ltd., 57A, Dada Nagar, Kanpur	No Consent	Water	Effective
176	A.K. Industries, 85 B, Dadanagar, Kanpur	14.01.2019	Water	Effective
177	Shivam Textiles, J 49, Site 3, Panki, Kanpur	14.01.2019	Water	Effective
178	Usha Hosiery, G-30, Site-5, Panki Kanpur	24.06.2017	Water	Effective
179	Laxmi Dying & Bleaching, 123/436, Fazalganj, Kanpur	Dismantled	Water	Effective
180	Slaughter House, Fazalganj, Kanpur		Water	Effective
181	New Style Handicrafts, Prince Road	26.06.2015	Water	Effective
182	S.D. Exports, Civil Lines	23.04.2015	Water	Effective
183	Brass World Exports, Barbalan	23.04.2015	Water	Effective
184	Paramount Home Collection, Tabela Street	23.04.2015	Water	Effective
185	Akbar Brass Product, Court Road	23.04.2015	Water	Effective
186	Arti Silver Wares Pvt. Ltd., Prince Road	23.04.2015	Water	Effective
187	Metal Handicrafts Service Centre, Peetal Basti	23.04.2015	Water	Effective
188	Peramont Exports, Ramlila Ground	23.04.2015	Water	Effective
189	Bharat Brass & Copper Ind., Galshaheed	03.06.2015	Water	Revoke
190	Exotic India, Delhi Road	28.10.2015	Water	Revoke
191	Manjushree Exports, Prem Nagar	26.10.2005	Water	Revoke
192	Om Sons Ind., Katghar	26.10.2006	Water	Revoke
193	Zevek India, Harthala	26.10.2007	Water	Revoke
194	Vorka Impex, Katghar	26.10.2008	Water	Revoke
195	Arts & Crafts Velley, Lakri	26.10.2009	Water	Revoke
196	Park Land Exports, Lakri	26.10.2010	Water	Revoke
197	Om Sons India Handicrafts, Katghar	26.10.2011	Water	Revoke
198	Sri Saurabh Sagar Builders & Developers, Delhi Road	26.10.2012	Water	Revoke
199	R.S Exports, Prabhat Market	26.10.2013	Water	Revoke
200	Decorative Crafts International, Lakri	26.10.2014	Water	Revoke
201	Designer Impex, Hanuman Murti	26.10.2015	Water	Revoke
202	Tanisk International (Shaurya International) Lakri	26.10.2016	Water	Effective
203	Acube Craft Pvt. Ltd. Rampur Road	26.10.2017	Water	Effective
204	Rozy International, Peetal Nagari	26.10.2018	Water	Revoke
205	Kapani Deco, Pakwara	28.10.2015	Water	Revoke
206	Stal world Trange, Delhi Road	02.11.2015	Water	Revoke
207	Finishco International, Old Rampur road	02.11.2016	Water	Revoke
208	B.K.P. Interprises, Harthala	02.11.2017	Water	Effective
209	Sanbin Art Metal Export, Majholi	02.11.2018	Water	Revoke
210	Kishori ji Exim, Delhi Road	02.11.2019	Water	Revoke
211	Dynatech Exports, Prem Nagar	02.11.2020	Water	Revoke
212	Univesal Art International, Bhesiya, Rampur Road	02.11.2021	Water	Revoke
213	Rajan Overseas Ink, Lakri Road	02.11.2022	Water	Revoke
214	Akansha International, Delhi Road	02.11.2023	Water	Revoke
215	Brasage, Lakri Fazalpur	02.11.2024	Water	Revoke

216	Impression of India Export, Lakri	02.11.2025	Water	Revoke
217	Great City Mfg. Co., Pandit Nagala	02.11.2015	Water	Effective
218	Zed Impex, Ekta Vihar Colony	14.12.2015	Water	Effective
219	Hamza International, Milan Vihar	11.01.2019	Water	Effective
220	Meraz Exports, Delhi Road	28.08.2019	Water	Effective
221	Hastkala Exports, Milan Vihar	30.09.2019	Water	Effective
222	Planat Honda Auto Mobiles, Lakri	23.04.2016	Water	Revoke
223	Maa Sheetla Auto Wheels Pvt. Ltd., Lakri	06.04.2016	Water	Effective
224	BTC Nisan, Mini Bye Pass, Lakri	22.03.2016	Water	Revoke
225	R.A. Motors, Rampur Road	05.07.2017	Water	Revoke
226	Ganga Foundation, Rampur Road	05.02.2018	Air	Effective
227	Dynamic Metal, Milan Vihar	28.08.2019	Air	Effective
228	Metal Handicraft, Baldevpuri	13.11.2019	Air	Effective
229	Shahid S.O Sri Abdul Wahid, Sirsva gaur	01.11.2019	Air	Effective
230	Bhurey Ali S/o Sri Abdul, Sirsva gaur	03.07.2019	Air	Effective
231	Shahnawaz S/o Akhtar Husain, Barbalan	08.06.2019	Air	Effective
232	Zuber S/o Aktar Husain, Barbalan	08.06.2019	Air	Effective
233	Nadeem, S/o Sri Ishyaq, Barbalan	15.06.2019	Air	Effective
234	Alam, S/o Sri Ishyad, Barbalan	15.06.2019	Air	Effective
235	Shamim, S/o Sri Nanhey Ali, Barbalan	08.06.2019	Air	Effective
236	Naeem S/o Sri Shafiq Ahmad, Barbalan	03.07.2019	Air	Effective
237	Ganga Bhola, S/o Bulaki Ram Bhola, Lal Bagh	15.06.2019	Air	Effective
238	Bhagwat S/o Sri Durga Pd., Lal Bagh	15.06.2019	Air	Effective
239	Munendra S/o Sri Uday Raj Singh, Lal Bagh	15.06.2019	Air	Effective
240	Raju S/o Sri Mohan Lal, Lal Bagh	15.06.2019	Air	Effective
241	Ram Singh S/o Late Ram Swaroop, Lal Bagh	15.06.2019	Air	Effective
242	Anil S/o Sri Chunni Lal, Lal Bagh	15.06.2019	Air	Effective
243	Nanhey S/o Sri Ram Prasad, Lal Bagh	15.06.2019	Air	Effective
244	Uttam S/o Sri Khamman, Singh Lal Bagh	15.06.2019	Air	Effective
245	Raman S/o Sri Rakesh Kumar, Lal Bagh	15.06.2019	Air	Effective
246	Narpat S/o Sri Ram Prasad, Lal Bagh	15.06.2019	Air	Effective
247	Ramesh S/o Sri Shiv Charan	15.06.2019	Air	Effective
248	Saleem Member S/o Shabbir Husain, Jayantipur	01.11.2019	Air	Effective
249	Hazi Rais S/o Sri Babu, Nawabpura	01.11.2019	Air	Effective
250	Gulam S/o Sri Khursheed Alam, Pachpera,	01.11.2019	Air	Effective
251	Shafeel S/o Moh. Hafiz, Nawabpura,	01.11.2019	Air	Effective
252	Moh. Abdul Gaffar S/o Sri Hazi Rashid, Khari	01.11.2019	Air	Effective
253	Nabi Ahmad S/o Sri Rais Ahmad, Baradari	01.11.2019	Air	Effective
254	Tanveer S/o Ibrahim, Rahmat Nagar	01.11.2019	Air	Effective
255	Hafij Suhail S.o Sri Rais, Jayantipur Manpur	01.11.2019	Air	Effective
256	Moh. Hasan S/o Mehmud, Vidhya Nagar, Harthala	01.11.2019	Air	Effective
257	Shahnawaz, S/o Sharfaraz, Shiv Nagar	01.11.2019	Air	Effective
258	Musa S/o Abrar Husain, Lal Imli Masjid	01.11.2019	Air	Effective
259	Shabban Khan S/o Sri Chamman Khan, Lal Imli Masjid,	01.11.2019	Air	Effective
260	Hazi Jafar S/o Sri Bashir Ahmad, Lal Masjid	01.11.2019	Air	Effective
261	Haji Kalim S.o Sri Zakir Husain, Lal Imli Masjid	01.11.2019	Air	Effective
262	Javed S/o Sri Abdul Mannan, Kuraghar, Lal Imli Masjid	01.11.2019	Air	Effective
263	Hazi Anzar S/o Sri Anwar, Hayatnagar	01.11.2019	Air	Effective
264	Babu Bhai S/o Sri Abiburrahman, Peerjada Lal Imli Masjid	01.11.2019	Air	Effective
265	Hazi Fajil S/o Sri Kasim, Kuraghar, Peerjada Road,	01.11.2019	Air	Effective
266	Shahabuddin S/o Sri Ansar, Lal Masjid	01.11.2019	Air	Effective
267	Moh. Ishhaq S/o Sri Mushtak, Hammam Wali Gali	01.10.2019	Air	Effective
268	Chotey Ali S/o Sri Abdul, Sirsva gaur	01.11.2019	Air	Effective

269	Moh. Shakir S/o Sri Sajjad, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
270	Moh. Sharif S/o Moh. Shakir, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
271	Moh. Abid S/o Sri Abdul Majid, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
272	Moh. Taslim S/o Sri Abdul Majid, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
273	Hanif S/o Sri Bashir Ahmad, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
274	Sri Ali Ahmad S/o Sri Habib Ahmad, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
275	Moh. Shakir & Moh. Arif S/o Sri Dilawar Husain, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
276	Nabi S/o Sri Habib Ahmad, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
277	Moh. Shakil, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
278	Moh. Shahnawaj S/o Sri Sajjad, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
279	Moh. Yamin & Moh. Jimal S/o Moh. Abdul Rashid, Chakkar ki Milak, Near Gosiya Masjid	25.11.2019	Air	Effective
280	Kallu Chaudhari, Nawabpura, Chariyon ka Maidan	25.11.2019	Air	Effective
281	Prem Shankar S/o Sri Sewa Ram, Nawabpura, Chariyon ka Maidan	25.11.2019	Air	Effective
282	Rohit S/o Sri Subhash, Nawabpura, Chariyon ka Maidan	25.11.2019	Air	Effective
283	Pratap Singh S/o Late Natthi Singh, Nawabpura, Chariyon ka Maidan	25.11.2019	Air	Effective
284	Nitu S/o Sri Ram Chand, Nawabpura, Chariyon ka Maidan	25.11.2019	Air	Effective
285	Rohit S/o Sri Subhash Nawabpura, Chariyon ka Maidan	25.11.2019	Air	Effective
286	Israr S/o Moh. Yusuf, Miyan Colony, Jayantipur	25.11.2019	Air	Effective
287	Mohd. Zafar, Makbara-I, Dargah	03.07.2019	Air	Effective
288	Faheem S/o Sri Naeem, Barbalan, Mugalpura	03.07.2019	Air	Effective
289	Vikky, Nirariyan, Mugalpura, Nagfani	03.07.2019	Air	Effective
290	Matloob, Makbara-I, Katghar	03.07.2019	Air	Effective
291	Mohd. Faheem, Barbalan, Mugalpura	03.07.2019	Air	Effective
292	Mohd. Uvesh, Rahamatnagar, Gali No.-1	03.07.2019	Air	Effective
293	Ashfaq Husain, Mansuri Colony	03.07.2019	Air	Effective
294	Sabir Husain, Makbara-I, Katghar	03.07.2019	Air	Effective
295	Abdul Rauf, Makbara-I, Katghar	03.07.2019	Air	Effective
296	Mohd. Rafeek, Makbara-I, Katghar	03.07.2019	Air	Effective
297	Afzal, Makbara-I, Katghar	03.07.2019	Air	Effective
298	Israr Husain, Makbara-I, Katghar	03.07.2019	Air	Effective
299	Sharif, Nirariyan, Nagfani	03.07.2019	Air	Effective
300	Golu, Nirariyan, Nagfani	03.07.2019	Air	Effective
301	Mohd. Kamar, Nirariyan, Nagfani	03.07.2019	Air	Effective
302	Mohd. Naeem, Barbalan, Mugalpura	03.07.2019	Air	Effective
303	Abrar, Makbara-I, Katghar	03.07.2019	Air	Effective
304	Mohd. Anish Ahmad, Narula Kunda	03.07.2019	Air	Effective
305	Rajeev Agarwal, Basant Vihar	03.07.2019	Air	Effective
306	Abdul Salam, Makbara-I	03.07.2019	Air	Effective
307	Mohd. Rizwan, Barbalan	03.07.2019	Air	Effective
308	Zishan Khan, Mansuri Colony, Majhola	03.07.2019	Air	Effective
309	Sultan, Makbara-I, Katghar	03.07.2019	Air	Effective
310	Tahir, Mansuri Colony, Majhola	03.07.2019	Air	Effective

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311	Hazi Alizan, Nirariyan Koni, Nagfani	03.07.2019	Air	Effective
312	Zamil S/o Abdul Wahid, Sirsawagaurh	01.10.2019	E-waste	Effective
313	Shahid Husain S/o Faiyaj Husain, Lal Imli Masjid	01.11.2019	E-waste	Effective
314	Zarrar Husain S/o Sri Guddu, Moh: Rehmat Nagar	01.10.2019	E-waste	Effective
315	Bhurey, Mansuri Colony, Majhola	03.07.2019	E-waste	Effective
316	M/s Shivam Ent Udyog, Jamuhar, Chunar, Mirzapur	08-05-18	Air Act.	Effective
317	M/s Slaughter house, Chunar, Mirzapur	22-04-16	Water Act	Effective
318	M/s SLAUGHTER HOUSE, RAMAI PATTI, MIRZAPUR	22-04-16	Water Act	Effective
319	M/s VISHAL DYEING, BARKACHHA, MIRZAPUR	18-05-2017 (CPCB)	E(P)Act	Effective
320	M/s VINDHYA DYEING, RAJAPUR ROAD, MIRZAPUR	26-04-2017 (CPCB)	E(P)Act	Effective
321	M/s GIRIJA DYEING, JANGI ROAD, MIRZAPUR	18-05-2017 (CPCB)	E(P)Act	Effective
322	M/s Ram rolling Job works, Pakki saray, Mizapur	02-01-18	Air Act.	Effective
323	M/s Kakeshwari rolling job works, Tule Baba ki gali, Mizapur	02-01-18	Air Act.	Effective
324	M/s Kalika rolling mil, Tule Baba ki gali, Mizapur	02-01-18	Air Act.	Effective
325	M/s Vindhya rolling mil, Laholi, Mizapur	02-01-18	Air Act.	Effective
326	M/s Akhil Bhartiy Metal assocation, Pathrahiya, Mizapur	02-01-18	Air Act.	Effective
327	M/s Sai rolling mill job works, Lohandi kala, Lanka ki pahar, Mizapur	02-01-18	Air Act.	Effective
328	M/s Venketesh rolling mil, Bishpuri, Barkachha, Mizapur	02-01-18	Air Act.	Effective
329	M/s Anupam rolling mil, raja Badahar ki kothi, Sundar Gath, Mizapur	02-01-18	Air Act.	Effective
330	M/s Amar metal Tredars, Vill & Post- gautam lohali, Mizapur	02-01-18	Air Act.	Effective
331	M/S KRISHNA ROLLING MIL, LOHANDI KALA, KABIR PANTHI ASHRAM KE PICHHE, Mizapur	02-01-18	Air Act.	Effective
332	M/S VINDHYAVASINI ROLLING MIL, LAHOLI, Mizapur	02-01-18	Air Act.	Effective
333	M/S HRIDAY NARAYAN ROLLING MILL, LAHOLI, MIRZAPUR	02-01-18	Air Act.	Effective
334	M/S HIND ROLLING MILL, TIVARANI TOLA, MIRZAPUR	02-01-18	Air Act.	Effective
335	M/S SHREYA ROLLING MILL, BADALI GHAT, MIRZAPUR	02-01-18	Air Act.	Effective
336	M/S MANISH KUMAR ROLLING MILL, SUNDAR GHAT, MIRZAPUR	02-01-18	Air Act.	Effective
337	M/S LAKSHMI ROLLING MIL, BAIRIYA GALI, GANESH GANJ, MIRZAPUR	02-01-18	Air Act.	Effective
338	M/S ANGAD BELAN JOB WORKS, DURGA DEVI, MIRZAPUR	02-01-18	Air Act.	Effective
339	M/S SADGURU ROLLING MIL, DURGA DEVI, MIRZAPUR	02-01-18	Air Act.	Effective
340	M/S ANU SHREE METAL, EX NAME-M/S PRADEEP ROLLING MIL, MAKARI KHOG, MIRZAPUR	02-01-18	Air Act.	Effective
341	M/S ONKAR JOB BELAN WORK, TULASI CHOWK, MIRZAPUR	02-01-18	Air Act.	Effective
342	M/S BHAWANI ROLLIN JOB WORKS, BAHELIYA KI GALI, MIRZAPUR	02-01-18	Air Act.	Effective

343	M/A ABHAY JOB BELAN MASHIN, PAKKI SARAY, MIRZAPUR	02-01-18	Air Act.	Effective
344	M/S AMAR NATH BELAN JOB WORKS, BADALI GHAT, MIRZAPUR	02-01-18	Air Act.	Effective
345	M/S BALWNT ROLLIN JOB WORKS, TIVARANI TOLA, MIRZAPUR	02-01-18	Air Act.	Effective
346	M/S OM ROLLING WORKS, DURGA DEVI, MIRZAPUR	02-01-18	Air Act.	Effective
347	M/S AJAY JOB BELAN WORKS, DURGA DEVI, TULE BABA KI GALI, MIRZAPUR	02-01-18	Air Act.	Effective
348	M/S VAIBHAY ROLLING MIL, MISHR LAHOLI, MIRZAPUR	02-01-18	Air Act.	Effective
349	M/S KAMALA JOB BELAN WORKS, H.NO. 408, TULASI CHOWK, SHAHAR KOTWALI, , MIRZAPUR	02-01-18	Air Act.	Effective
350	M/S VIJAY SHANKAR ROLLING MIL, PAKKI SARAY,, MIRZAPUR	02-01-18	Air Act.	Effective
351	M/S SHREE RADHESHYAM ROLLING JOB WORKS, RAJA BADAHAR KI KOTHI, SUNDAR GHAT MIRZAPUR	02-01-18	Air Act.	Effective
352	M/S BHAIRO ROLLING JOB WORKS, TAKIYA, DANUSHAH, , MIRZAPUR	02-01-18	Air Act.	Effective
353	M/S JAY MAA TARA ROLLING JOB WORKS, DANKIN GANJ, HARNA KI GALI, , MIRZAPUR	02-01-18	Air Act.	Effective
354	M/S SHANKAR LAL JOB WORKS, EX NAME AARATI ROLLING MIL, KADAMTAR, MIRZAPUR	02-01-18	Air Act.	Effective
355	M/S JAY MAA KALI ROLLING MIL, KADAMTAR, MIRZAPUR	02-01-18	Air Act.	Effective
356	M/S JAY MAA BELAN WORKS, BABHANAIYA TOLA, MIRZAPUR	02-01-18	Air Act.	Effective
357	M/S BHOLA NATH JOB WORKS, MAKARI KHOG, CHHIPI TOLA, MIRZAPUR	02-01-18	Air Act.	Effective
358	M/S RAMAKANT JOB WORKS, TIVARANI TOLA, MIRZAPUR	02-01-18	Air Act.	Effective
359	M/S SHRIRAM JOB WORKS, PAKKI SARAY, DURGA DEVI, MIRZAPUR	02-01-18	Air Act.	Effective
360	M/S CHANDRA JOB WORK, PAKKI SARAY, MIRZAPUR	02-01-18	Air Act.	Effective
361	M/S NEELKANTH JOB WORKS, TIVARANI TOLA, GANGARAM GHAT, MIRZAPUR	02-01-18	Air Act.	Effective
362	M/S SINGH JOB WORKS, HARNA KI GALI, DANKINGANJ, MIRZAPUR	02-01-18	Air Act.	Effective
363	M/S ABHISHEK JOB WORKS, KADAMTAR, MIRZAPUR	02-01-18	Air Act.	Effective
364	R.P. Metal, Patanawa, Ramnagar, Chandauli	20.01.2017	EP Act	Effective
365	Jai Ambe Metal, Patanawa, Ramnagar, Chandauli	02.02.2017	EP Act	Effective
366	S.S. Metal, Patanawa, Ramnagar, Chandauli	18.05.2017	EP Act	Effective
367	Nikil Ghar, Bauliya, Lahartara, Varanasi	01.02.2016	Water Act	Effective
368	Britech (Nilkilwala), Bauliya, Lahartara Varanasi.	26.05.2015	Water Act	Effective
369	Brijesh Prajapati Electroplaters, Maheshpur, Varanasi.	19.01.2016	Water Act	Effective
370	M/s OM SHAKTI ENTERPRISES, AUDI MOD, BICHHADI, SONBHADRA	25-04-2018	Under Section 31 A of Air Act, 1981	Effective

371	M/s VANSHIDHAR ENTERPRISES, NADHIRA, DUDDHI, SONBHADRA	25-04-2018	Under Section 31 A of Air Act, 1981	Effective
372	M/s YASH ENTERPRISES (EX NAME-M.K. JAISWAL), BICHHADI, AUDI MOD, SONBHADRA	25-04-2018	Under Section 31 A of Air Act, 1981	Effective
373	M/s SONALI ENT UDYOG, MIRCHADHURI, AUDI MOD, SONBHADRA	06-06-19	Under Section 31 A of Air Act, 1981	Effective
374	M/s Haridarshan Stone, Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA	15-02-2017	Under Section 31 A of Air Act, 1981	Effective
375	M/s J.M.V. Enterprises, Village- Bghmanwa, Billi, Rasphadhi, Robertsganj, SONEBHADRA	03-01-2011	Under Section 31 A of Air Act, 1981	Effective
376	M/s VARDIYA STONE PRODUCT (Maa Vindhya Vasini Stone Works,) Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA	14-11-2017	Under Section 31 A of Air Act, 1981	Effective
377	M/S PITAMBARA SEVA SANSHTAN, KOTHA TOLA, BARI DALLA, SONBHADRA	15-05-2007	Under Section 31 A of Air Act, 1981	Effective
378	M/s Prince Stone, Village- Vardiya, Chopan, Tehsil-Robertsganj, SONEBHADRA	29-06-2012	Under Section 31 A of Air Act, 1981	Effective
379	M/S SAROJ VIKAS SAMITI, BARI DALLA, SONBHADRA	24-06-2015	Under Section 31 A of Air Act, 1981	Effective
380	M/s Sharadah Stone Works (Unit-1), Village-Billi, Rasphadhi, Tehsil-Robertsganj, SONEBHADRA	06-05-2012	Under Section 31 A of Air Act, 1981	Effective
381	M/s Sharadah Stone Works (Unit-2), Village-Billi, Rasphadhi, Tehsil-Robertsganj, SONEBHADRA	29-06-2012	Under Section 31 A of Air Act, 1981	Effective
382	M/s Shubham Stone Company, Village-Billi, Rasphadhi, Robertsganj, SONEBHADRA	29-06-2012	Under Section 31 A of Air Act, 1981	Effective
383	M/s Sadguru stone product, Billi Markundi, Sonbhadra	29-06-2012	Under Section 31 A of Air Act, 1981	Effective
384	M/s Bol Bam Stone Crushing Co., Bari Dalla, Sonbhadra	29-06-2012	Under Section 31 A of Air Act, 1981	Revoked
385	Tanya Marketing Pvt Ltd, Alipur, Hapur road, Meerut	22-11-2018	Water	Effective

386	Laxmi Cloths Dyes and Printing House Gali No. 3, Ghopla road, Rithani, Meerut	23-07-2018	Water	Revoked
387	AI - Yashir Exports Pvt Ltd, Alipur, Hapur road, Meerut	31-07-2018	Air	Revoked
388	M.K Textile, 453, Puttha, Rithani, Meerut	01-11-19	Water	Effective
389	Jai Gurudev Prints, Achhroda, Meerut	02-04-19	Water	Effective
390	Sadman Nikil Electroplater, Humayu Nagar near Tomar Dairy, Hapur road, Meerut	06-06-19	Water	Effective
391	Pinki Prints, Indirapuram, Gagol road, Partapur, Meerut	21-06-2019	Water	Effective
392	Rahul Sharma and Manju Sharma Lamination, Janta Nagar, Garh road, Meerut	16-03-2018	Air	Effective
393	Sawariya Farms Pvt Ltd, 30, 32, 32, Rajvansh Vihar, Garh road, Meerut	02-05-18	Water	Effective
394	Sachdeva Cotton Industries, Rajvansh Vihar, Garh road, Meerut	29-08-2018	Air	Effective
395	Select Sports Industries, 34, Rajvansh Vihar, Garh road, Meerut	29-08-2018	Air	Revoked
396	Fryo Foods Pvt Ltd, Mohakampur, Delhi road, Meerut	09-05-18	Water	Revoked
397	Tanya Automobile, Chhippi tank, Chaurasia Nursing Home wali gali, Meerut	10-04-18	Water	Revoked
398	V G Enterprises, rohta road, Meerut	08-09-19	Air	Effective
399	K K Industires, Shiv lok Colony, Baghpat road, Meerut	29-03-2019	Air	Effective
400	SR Reclaiming Pvt Ltd, Bahadurpur nanu, Saradhna, Meerut	28-08-2019	Air	Effective
401	Ganpati Petrocamp, E-98, udhyogpuram, Partapur, Meerut	22-11-2019	Air	Effective
402	Paras Chemical, Vedvyaspuri, Meerut	22-11-2019	Air	Effective
403	Fahid Dwara Sanchalit Factory, Jagannathpuri, Meerut	22-11-2019	Air	Effective
404	Jamshed Son of Shamshad Black Salt, Singhawali, Meerut	07-03-19	Air	Effective
405	Imran Black Salt, Singhawali, rohta road, Meerut	07-03-19	Air	Effective
406	Imran Black Salt, Singhawali, rohta road, Meerut	07-03-19	Air	Effective
407	Harish Brick Field, Basibiran, Mawana, Meerut	Only Direction 3	Air	Effective
408	Arora Brick Field, Ukhliana, Kalyanpur, Meerut	Only Direction 3	Air	Effective
409	Bharat Entt Udyog, Murlipur Fool, Garh Road, Meerut	26-06-19	Air	Effective
410	Bharat Brick Field, Badam, Meerut	24-06-19	Air	Effective
411	Chauhan Gramodyog Santhan, Salahpur Khwazampur Mazra, Meerut	04-04-19	Air	Effective
412	Kisan Brick Field (Old Name - Ekta Brick Field), Bhagwanpur, Garh Road, Meerut	24-06-19	Air	Effective
413	Ganga Brick Field, Rohta, Badam Road, Meerut	04-04-19	Air	Effective
414	Shankar Brick Field, Village nangla Mukhtyarpur, Meerut	25-06-19	Air	Effective
415	Jai Hind Bhatta, Achhrona, Partapur, Meerut	06-04-19	Air	Effective
416	Jagdish Entt Udyog (Naveen Brick Field), Rohta, Meerut	03-07-19	Air	Effective
417	Chandra Brick Field (Formerly Kanhaiya Brick Co.) Chandodi, Rohta Road, Meerut	24-06-19	Air	Effective
418	ALM Brick Field, Kaili, Saradhana, Meerut	24-06-19	Air	Effective
419	Shanidev Brick Field, Vill. Kapsaad, Saradhana, Meerut	24-06-19	Air	Effective
420	Meerut Brick Works, Hasanpur Kadeem, Meerut	05-07-19	Air	Effective

421	Mata Vaishnodevi Brick Field, Khiwai, Baraut Road, Meerut	04-04-19	Air	Effective
422	Maa Gayatri Brick Field, Dadari Sakauti, Sardhana, Meerut	03-07-19	Air	Effective
423	Maruti Eenth Udhog, Nangla Mukhtiyarpur, Meerut	24-06-19	Air	Effective
424	Raj Brick Field, Rajapur Hasanpur, Meerut	21-06-19	Air	Effective
425	Jai Baba Ganga Siddh Brick Field, Pithlokar, Sardhana, Meerut	24-06-19	Air	Effective
426	Tyagi Brick Field, Julheda, Sardhana, Meerut	20-06-19	Air	Effective
427	Gupta Brick Field, Bhuma Nangli, Mawana, Meerut	20-06-19	Air	Effective
428	Satish Brick Field, Rasoolpur Rohta, Meerut	06-04-19	Air	Effective
429	Jai Shri Ganga Siddh Brick Field (Jai Ma Kali Brick Field), Nanglamal, Meerut	24-06-19	Air	Effective
430	Ganesh Brick Field, Peepli Khera, Brijrol, Meerut	24-06-19	Air	Effective
431	Bhagwan Badrinath Brick Field, Dadri, Sardhana, Meerut	05-07-19	Air	Effective
432	Chauhan Brick Field, Khiwai, Sardhana, Meerut	25-06-19	Air	Effective
433	Dharmguru Brick Field, Baparsi, Sardhana, Meerut	24-06-19	Air	Effective
434	Jain Brick Field, Rithali, Sardhana, Meerut	24-06-19	Air	Effective
435	Jai Durga Brick Field, Nangla Mukhtiyarpur, Sardhana, Meerut	05-07-19	Air	Effective
436	Indian Brick Field (old Name Jagdish Brick Works), Khiwai, Meerut	25-06-19	Air	Effective
437	Kabir Brick Field, Bharauta Jeetpur, Meerut	24-06-19	Air	Effective
438	Maruti Brick Field, Nagla Mukhtiyarpur, Sardhana, Meerut	25-06-19	Air	Effective
439	Imdad Brick Field (Former Name -Mohammad Brick Field), Kherikalan, Sardhana, Meerut	24-06-19	Air	Effective
440	Panwar Brick Field, Jasad Sultannagar, Sardhana, Panchali, Meerut	05-07-19	Air	Effective
441	Yusuf Brick Field (old name Rana Ent Bhatta), Kaili, Sardhana, Meerut	25-06-19	Air	Effective
442	Sagar Brick Field, Pithlokar, Sardhana, Meerut	05-07-19	Air	Effective
443	Shri Mahaveer Ent Gramodyog, Mulheda, Sardhana, Meerut	03-07-19	Air	Effective
444	Vimla Brick Field, Village Bharala, Meerut	24-06-19	Air	Effective
445	Pradhan Brick Field, Khiwai, Sardhana, Meerut	24-06-19	Air	Effective
446	Shiv Brick Field, Nahli, Sardhana, Meerut	07-02-19	Air	Effective
447	Ganga Sidh Brick Field, Rajpur, Sardhana Kalandi, Aurangnagar, Meerut	24-06-19	Air	Effective
448	Vishal Brick Field, Kaland, Sardhana, Meerut	05-07-19	Air	Effective
449	Saida Brick Field, Harra, Sardhana, Meerut	24-06-19	Air	Effective
450	Mahadev Brick Field, Patholi, Nangla, Sardhana, Meerut	04-04-19	Air	Effective
451	Padam Brick Field, Jewri, Sardhana, Meerut	24-06-19	Air	Effective
452	Saifi Brick Field, mahalka, Sardhana, Meerut	24-06-19	Air	Effective
453	B.M.R. Brick Field (SBS), Jalalpur, Sardhana, Meerut	24-06-19	Air	Effective
454	Banwari Lal Bharti Brick Field, Bhadauli, Mahlawat, Sardhana, Meerut	25-06-19	Air	Effective
455	Balaji Brick Field, falawda Autaura, Mawana, meerut	20-06-19	Air	Effective

456	Arav Brick Field (Chaudhary Brick Field) (old Name Dhanpur brick Field), Dhanpur, Mawana, Meerut	24-06-19	Air	Effective
457	Dinesh Brick Field, Salarpur tigr, Mawana, Meerut	05-07-19	Air	Effective
458	Prabhu Singh Chhida Singh Brick Field, Nagli Isha, mawana Meerut	25-06-19	Air	Effective
459	Rana Brick Field (Sudheer Kumar & Sons), Mandwari, Falawda, Meerut	24-06-19	Air	Effective
460	Durga Brick Field (old name Shri Ram Brick Field), Khurd Dayalpur, Mawan, Meerut	24-06-19	Air	Effective
461	Ganesh Brick Field (SP Enterprises), Batnaur, Falawda, Mawana, Meerut	24-06-19	Air	Effective
462	Mahmood Brick Field, Amhera Sani, Mawana, Meerut	24-06-19	Air	Effective
463	Deep Brick Field, Kithore, Garh Road, Meerut	25-06-19	Air	Effective
464	Om Brick Field, Saini, Mawana Road, Meerut	13-06-18	Air	Effective
465	Mahadev Brick Field, Sindhawali, Meerut	24-05-18	Air	Effective
466	Gangotri Brick Field, Masoorie, Meerut	22-01-18	Air	Effective
467	Ganesh Brick Field, Saini, Meerut	13-06-18	Air	Effective
468	Sidhali Brick Field, Nanglashekhu, Meerut	13-06-18	Air	Effective
469	Shiv Brick Field, Saini, Meerut	13-06-18	Air	Effective
470	Kishore brick works Kheri, Khiwai, Sardhana, Meerut	24-05-18	Air	Effective
471	Bharat Brick Field, Julheda, Sardhana, Meerut	26-12-17	Air	Effective
472	Kunkura Brick field, Kunkura, Meerut	13-06-18	Air	Effective
473	Shanti Brick Field, Hasanpur Rajpur, Meerut	24-05-18	Air	Effective
474	Singhal Brick Field, Dalapur, Meerut	24-05-18	Air	Effective
475	Sangam Brick Field, Badam, Meerut	24-05-18	Air	Effective
476	S.K. Brick Field, Kudi, Hapur Road, Meerut	13-06-18	Air	Effective
477	Singhal Brick Field, Murlipur phool, Meerut	13-06-18	Air	Effective
478	Star Brick Field, salar, Rohta Road, Meerut	24-05-18	Air	Effective
479	SS Udyog, Saini, Meerut	26-12-17	Air	Effective
480	Shri Durga Brick Field, satwai, Meerut	24-05-18	Air	Effective
481	Om Ent Udyog, Bhagwanpur Chittawan Garh Road, Meerut	13-06-18	Air	Effective
482	Shaifali brick field (formerly-Pooja Brick Field), Bhagwanpur, Naglamal, Meerut	13-06-18	Air	Effective
483	Praveen Bhatta Company, mundali, Naglamal, Meerut	13-06-18	Air	Effective
484	Ram Bhatta Co, Mirpur, Meerut	13-06-18	Air	Effective
485	KD Enterprises Brick Field, Kaithwadi, Meerut	24-05-18	Air	Effective
486	Jai Bharat Brick Works, Kaili, Hapur Road, Panchi, Meerut	24-05-18	Air	Effective
487	Kailash Brick field, Kastala Shamshernagar, Meerut	22-01-18	Air	Effective
488	A.K. Brick Field (formerly Harish Entt Udyog, Sisauli, Garh Road, Meerut	13-06-18	Air	Effective
489	Godawari Brick Field, Badam, Meerut	13-06-18	Air	Effective
490	RS Brick Field, Morna, Meerut	13-06-18	Air	Effective
491	RS Brick Industries, Ajrada, Garh Road, Meerut	13-06-18	Air	Effective
492	Atul Brick Field, Murlipur Phool, Garh Road, Meerut	13-06-18	Air	Effective
493	Bharat Bhatta, Mundali, Garh Road, Meerut	13-06-18	Air	Effective
494	Amit Brick Field, Sisauli, Garh Road, Meerut	13-06-18	Air	Effective
495	Arun Brick Works, Hasanpur Kadeem, Garh Road, Meerut	13-06-18	Air	Effective

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496	Dev Associates, Ikdi, Sardhana, Meerut	26-12-17	Air	Effective
497	Jay shree Ganga Sidh Brick Field, Naglamal, Garh Road, Meerut	13-06-18	Air	Effective
498	SK Brick Field, Sisoli, Meerut	13-06-18	Air	Effective
499	Laxmi Brick Field, Nagla Mukhtiyar, Meerut	13-06-18	Air	Effective
500	Kisan Brick Field, Khiwai, Sardhana, Meerut	13-06-18	Air	Effective
501	Mahadev Brick Field, Jainpur, Sardhana, Meerut	22-01-18	Air	Effective
502	Ma Bhawani Brick Field, Julheda, Sardhana, Meerut (Old Name Ritesh BF)	25-04-18	Air	Effective
503	Kunwar Brick Field, Sadho Nangli, Meerut	25-04-18	Air	Effective
504	Jai Bharat Brick Works, Kaili, Hapur Road, Panchi, Meerut	13-06-18	Air	Effective
505	Umrao Singh Murarilal, Ikri, Patholi, Sardhana, Meerut	26-12-17	Air	Effective
506	Vardhman Brick Works, Mohammadpur, Lawad Road, Sardhana, Meerut	22-01-18	Air	Effective
507	Shri Ganesh Brick Field, Daulatpur, Meerut	24-05-18	Air	Effective
508	Ma Vaishno Brick Field, Baparsi, Sardhana Meerut	06-07-18	Air	Effective
509	Chandra Brick Field, Chandori, Meerut	24-05-18	Air	Effective
510	Ma Bhagwati Brick Field, Bhooni, Sardhana, Meerut	22-01-18	Air	Effective
511	Kali Singh Brick Field, Alamgir Faridpur, Sardhana Meerut	24-05-18	Air	Effective
512	Dharam Guru Brick Field, Baparsi, Sardhana, Meerut	24-05-18	Air	Effective
513	Ganesh Brick Field, Aurang Nagar, Sardhana, Meerut	24-05-18	Air	Effective
514	Kalesingh Brick Field, Khera Faridpur, Sardhana, Meerut	24-05-18	Air	Effective
515	Anawari Brick Field, Mahmoodpur Sikhera, Bahsuma, Meerut	25-04-18	Air	Effective
516	Apna Brick Field, Puthi, Mawana, Meerut	25-04-18	Air	Effective
517	Dev Brick Industries, Kabirpur khatki, Parikshitgarh, Meerut	26-04-18	Air	Effective
518	Ganesh Brick Field, Ganeshpur, Mawana Road, Meerut	26-04-18	Air	Effective
519	Gupta Brick Field, Gumma Nangli, Mawana, Meerut	26-04-18	Air	Effective
520	Harsh Brick Industries, Ganeshpur, Mawana, Meerut	26-04-18	Air	Effective
521	India Brick Field, Laliyana, Mawana, Meerut	26-04-18	Air	Effective
522	Janta Brick Field, Meewa, Mawana, Meerut	26-04-18	Air	Effective
523	Jagdamba Brick Field, Kastala Shamsheernagar, Meerut	13-06-18	Air	Effective
524	Kisan Brick Field, Hastinapur, Mawana, Meerut	26-04-18	Air	Effective
525	M.P. Brick Field, Akbarpur Sadat, Mawana, Meerut	25-04-18	Air	Effective
526	Maroof brick Field, Atalpur, Mawana, Meerut	26-04-18	Air	Effective
527	Adarsh Brick Field, Atoara, Mawana, Meerut	25-04-18	Air	Effective
528	Malik Brick Field, Modkhurd, Mawana, Meerut	25-04-18	Air	Effective
529	Om Brick Field, Bisola, Mawana, Meerut	25-04-18	Air	Effective
530	Pradhan Brick Field, Jhinjharpur, Mawana, Niloha, Meerut	25-04-18	Air	Effective
531	R.con International, Nagla Hareru, Mawana, Meerut	25-04-18	Air	Effective
532	Saidpur Brick Field, Saidpur Mawana, Meerut	26-04-18	Air	Effective

533	Shri Ganesh Brick Industries, Kabirpur Khatki, Meerut	26-04-18	Air	Effective
534	Santosh Brick Field, Chitwana Sherpur, Mawana, Meerut	26-04-18	Air	Effective
535	Rana Brick Field (Former Name - Sudheer Kumar & Sons), Falawda, Mawana, Meerut	25-04-18	Air	Effective
536	Vishal Brick Field, Meewa, Mawana, Meerut	25-04-18	Air	Effective
537	Aradhya Brick Field, Falawda, mawana, meerut	25-04-18	Air	Effective
538	J.K. Brick Field, Tigri, Mawana, Meerut	26-04-18	Air	Effective
539	Ganesh Brick Field, Kabirpur Khatki, Mawana, Meerut	26-04-18	Air	Effective
540	Magic wash, Village - Sadarpur, Sector-45, Noida	09-07-15	Water Act	Effective
541	P.K. Dyeing, Vill. Sadaroyr, Sector-45, Noida	07-09-15	Water Act	Effective
542	M/s Royal colours, Sadarpur, Secor-45, Noida	07-09-15	Water Act	Effective
543	T.S Dyers & Trader, Vill- Sadarpur, Sector-45, Noida	07-09-15	Water Act	Effective
544	Vivek Dyeing, Vill- Sadarpur, Sector-45, Noida	07-09-15	Water Act	Effective
545	S.K. Oversees, Vill.- Sadarpur, Sector-45, Noida	07-09-15	Water Act	Effective
546	D.K. Dyeing, Vill.- Mamura, Sector-66, Noida	07-09-15	Water Act	Effective
547	R.K. Oversees, Vill- Mamura, Sector-66, Noida	30-09-15	Water Act	Effective
548	Amit Dyeing, Vill- Mamura, Sector-66, Noida	30-07-15	Water Act	Effective
549	Praveen Dyeing, Vill.- Mamura, Sector-66, Noida	30-07-15	Water Act	Effective
550	Mass Creation, Vill- Mamura, Sector-66, Noida	30-07-15	Water Act	Effective
551	Mohammad Ashiq, Vill- Mamura, Sector-66, Noida	30-07-15	Water Act	Effective
552	Sonu Chauhan Plating works, Vill- Mamura, Sector-66, Noida	30-07-15	Water Act	Effective
553	D.D. Hardware Pvt Ltd, B-25, Sector-8, Noida	05-12-16	Water Act	Effective
554	N.K.B. Infrastructer Pvt. Ltd., Yamuna Breage Kalindi ku	06-01-17	Air Act	Effective
555	Anant Associate Pvt Ltd, RMC Plant, Vill- Gadi chaukhar	27-06-17	Air Act	Effective
556	Maa Durga Dyers, Block F-120, Second Floor, Sector-8,	26-03-18	Water Act	Effective
557	Pratibha industries Ltd, RMC Plant, Sector-105, Noida	08-08-18	Air Act	Revoked
558	Karam Ji Chemical, B-69,70, Sector--8, Noida	09-08-18	Water Act	Effective
559	M/s Ramchandra Dyeing industry, Village - Barola, Sec	28-02-19	Water Act	Effective
560	M/s Sushil Kumar Dyeing industry, Village - Barola, Sec	28-02-19	Water Act	Effective
561	M/s Sidhi Vinayak Dyeing industry, Near Pump-2, Villag	28-02-19	Water Act	Effective
562	M/s Samay Singh Chauhan, Jhadiya colony, Gali-3, Dyei	28-02-19	Water Act	Effective
563	M/s Lal Singh Dyeing industry, Village - Barola, Sector-4	28-02-19	Water Act	Effective
564	M/s Narayan Traders, In front of Nala, Dyeing industry,	28-02-19	Water Act	Effective
565	M/s Om veer S/o Chiranjiv, Dyeing industry, Village - B	24-04-19	Water Act	Effective
566	M/s Chaudhery Mahesh Gujjar, Dyeing industry, Village	24-04-19	Water Act	Effective
567	M/s Keshav Datt Sharma, Near Jatin general store, Dye	24-04-19	Water Act	Effective
568	M/s Prempal Dyeing industry, Village-Barola, Sector-45	24-04-19	Water Act	Revoked
569	CNH India Ltd, Old Name New Holland Tractors (P) Ltd, Plot No.-3, Udyog Kendra, Greater Noida	03.08.2018	Water	Revoked
570	Shree Jagdamba Knits (P) Ltd, P.No.-95,105, Site-B, Surajpur, Greater Noida	03.08.2018	Water	Revoked
571	G.T. Cargo Fittings Pvt. Ltd. Plot no.92, Udyog Kendra, Gr.Noida.	03.08.2018	Water	Revoked
572	Material Movell India (P) Ltd, Plot.No.G-86/1, Site-5, UPSIDC, Gr.Noida	03.08.2018	Water	Revoked
573	Rahul IonTech Pvt. Ltd, PLOT NO-143, Udyog Kendra, Gr.Noida	03.08.2018	Water	Revoked
574	R.S. Infrastructure Pvt. Ltd. PLOT NO.12/1, Site -C, SURAJPUR, Gr.Noida	03.08.2018	Water	Revoked
575	S.P. Metaltech Pvt. Ltd., (Old name SP Wire Pvt. Ltd.,) PLOT NO. G-81, SITE -B, Industrial Area, Gr.Noida.	03.08.2018	Water	Revoked
576	Vimal Dyeing, PLOT NO.H-41, SITE-C, Gr.Noida	03.08.2018	Water	Revoked
577	EXPERT METALTECH PVT LTD, PLOT NO. 192,UDYOG KENDRA-1, KULESRA	03.08.2018	Water	Effective
578	Ecovillage-2, (Supertech) Group Housing	28.12.2018	Air	Effective

579	Car Point	21.01.2019	Water	Effective
580	AMB Motors	21.01.2019	Water	Revoked
581	The Greater Noida Automobiles	21.01.2019	Water	Effective
582	Sports Motors	21.01.2019	Water	Effective
583	Speed Auto Solutions	21.01.2019	Water	Effective
584	Muskan Auto Mobiles Ltd,	21.01.2019	Water	Revoked
585	Prakash Honda	21.01.2019	Water	Revoked
586	Shree Ji Automobiles Ltd,	21.01.2019	Water	Revoked
587	Uttam Engineers Works	21.01.2019	Water	Revoked
588	Kavery Automobiles	21.01.2019	Water	Effective
589	Haveliya Velencia Homes	21.01.2019	Air	Revoked
590	Goodluck Engineering Co.	21.01.2019	Water	Revoked
591	M/s Rajput Knit Fab, F-27 UPSIDC, Industrial Area, Sikandrabad, Distt-Bulandshahar	22.07.19	Water	Effective
592	M/s Shabnam Process House, F-16 Ind. Area, Sikandrabad, Distt. Bulandshahr	22.07.19	Water	Revoked
593	M/s Shanti Dyeing & Finishing Mills, (Unit-2) B-10, Ind. Area, Sik. Distt. Bulandshahr	03.09.19	Water	Revoked
594	M/s OTR Paper P.Ltd. B-4, Ind. Area, Distt. Bulandshahr	09.08.18	Water	Revoked
595	M/s Chandok Textiles Export, P. Ltd. C-81, Ind. Area, Sikandrabad, Distt. Bulandshahr	21.02.2019	Water	Revoked
596	M/s Satyam Shakuntalam Engineering P. Ltd. R-65, Ind. Area, Sikandrabad, Distt. Bulandshahar	22.22.19	Water	Revoked
597	M/s S.M. Washing, R-48, Ind. Area, Sikandrabad, Distt. Bulandshahar	19.12.18	Water	Revoked
598	M/s Gangotri Chlorochem P. Ltd., J-17,18, Ltd. Ind. Area, Sik. Distt. Bulandshahr	05.10.18	Air	Revoked
599	M/s R.K. Chemicals, L-4,5 Ind. Area, Sik. Distt. Bulandshahr	05.10.18	Air	Revoked
600	M/s Rajat Enterprised, I-08, Ind. Area, Sikandrabad, Distt. Bulandshahar	04.10.18	Water	Revoked
601	M/s Balaji Washing, R-50, Ind. Area, Sikandrabad, Distt. Bulandshahar	19.12.18	Water	Revoked
602	M/s Faizan Garments, Oldname Babu Khan, N-18, Ind. Area, Sikandrabad, Distt. Bulandshahar	19.12.18	Water	Revoked
603	M/s M/s Wav Max Payro Private Limited. Plot No-E-42, 43, UPSIDC, Industrial Area, Bulandshahr	27.06.18	Air	Revoked
604	M/s Sri Someshwar Alloys P. Ltd. C-52, Ind. Area, Sikandrabad, Distt. Bulandshahr	27.06.18	Air	Revoked
605	SHREE METALLIC PVT LTDE24 gopalpur industrial area,BULAND SHAHAR	15.11.18	Air	Revoked
606	M/s Shri Balaji Industries D-9, Ind. Area, Sikandrabad, Distt. Bulandshahr	22.02.19	Water	Revoked
607	M/s Anshika Industries BO-9, Ind. Area, Sikandrabad, Distt. Bulandshahr	14.11.17	Air	Revoked
608	M/s Harsh Card Board, Ind. Area, Sikandrabad, Distt. Bulandshahr	14.11.17	Air	Revoked
609	M/s K.R. Industries, C-26, Ind. Area, Sikandrabad, Distt. Bulandshahar	24.11.17	Air	Effective
610	Mr. Mohammad Islam, Plot no-R-31, UPSIDC, Ind. Area, Sikandrabad, Distt-Bulandshahr	27.06.18	Air	Effective
611	M/s Raizada Exports,D-6, UPSDIC, Ind. Area, Sikandrabad, Distt-Bulandshahr.	16.10.18	Air	Effective

## Proforma-II

## Industries/Other polluting activities against which Prosecution filed before Special Judicial Magistrate (Air and Water Pollution Control) First Class, Lucknow/ CIM Courts

I	II	III	IV
Sl. No.	Name of the Industry/Other Polluting Activity	Water Act/ Air Act/ E(P) Act	Date of filing
1	M/s Deepak Gambhir E-12- Sector-D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	10-10-18
2	M/s S.D. Garments I-2 Sector -D 1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	10-10-18
3	M/s Zita Industries B-8 Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	10-10-18
4	M/s Glaxy Guarments K-22 Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	10-10-18
5	M/s S.T. Traders J-5 Sector-D 1, Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	10-10-18
6	M/s Nandi Enterprises K-14 Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	10-10-18
7	M/s Om Prakash Sharma J-11 Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	10-10-18
8	M/s Vaishali Hozri I-17, Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	10-10-18
9	M/s Humdard Laborities Indis B-1 Meerut Road, I.A. Ghaziabad	U/S 43 WATER ACT	10-10-18
10	M/s Nandi Enterprises J-15, Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	10-10-18
11	M/s Denim Maiching J- 141, Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	11-10-18
12	M/s Chacha Enterprises J-4, D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	11-10-18
13	M/s Gulshon Roy Jain G-22, Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	11-10-18
14	M/s Sara Enternational G-265 Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	11-10-18
15	M/s M.H. Trading Co. E-14 Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	11-10-18
16	M/s Roop Trading Co. Sector D-1 Aprairal Park Tonika City, Ghaziabad	U/S 43 WATER ACT	11-10-18
17	M/s Sai Prozers 7/37, Site-2, Loni Road, Industrial Area Mohan Nagar, Ghaziabad	U/S 43 WATER ACT	11-10-18
18	M/s S.R. Printers C-1, Loni Road Industrial Area Ghaziabad	U/S 43 WATER ACT	12-10-18
19	M/s National Industries G-264 Aprial Park, Tronica City, Ghaziabad	U/S 43 WATER ACT	12-10-18
20	M/s Pooja Pahwa K-11, Aprial Park, Tronica City, Ghaziabad	U/S 43 WATER ACT	12-10-18
21	M/s S.B.S. Fashion J-22 Aprial Park, Tronica City, Ghaziabad	U/S 43 WATER ACT	12-10-18
22	M/s A & A Plant No. S-50 Loni Road, Industrial Area Ghaziabad	U/S 43 WATER ACT	12-10-18
23	M/s Altra Electro Platers Plot No. 46 Sector-22 Meerut Road Industrial Area Ghaziabad	U/S 43 WATER ACT	12-10-18
24	M/s Shivam Eng. and Fabricaters 22/9 S.S. of G.T Road I. A. Ghaziabad	U/S 43 WATER ACT	12-10-18
25	M/s Kathuria Broders A-12, Meerut Road Industrial Area Ghaziabad	U/S 43 WATER ACT	12-10-18
26	M/s Indian Textlies Co. E-49 B.S. Road, Industrial Area Ghaziabad	U/S 43 WATER ACT	12-10-18
27	M/s National Industries G-264 Aprial Park, Tronica City, Ghaziabad	U/S 43 WATER ACT	12-10-18
28	M/s N/G WASH I-4, SAID-1, TRONICA CITY LONI Ghaziabad	U/S 43 WATER ACT	12-10-18
29	M/s Yadav Industries Plat No. C-11 Loni Road, Industrial Area	U/S 43 WATER ACT	24-10-18
30	M/s N.G. Textile Plot No. 13 A / 10-11 site _2 Loni Road, Industrial Area	U/S 43 WATER ACT	24-10-18
31	M/s Northland Cycle Co. D-21 B Meerut Road, Industrial Area	U/S 43 WATER ACT	24-10-18
32	M/s Triyash Enterprises Khasra No. 2751, 2752 Bhoorgari Dasna MRT, Road	U/S 43 WATER ACT	24-10-18
33	M/s Devtara Industries hisal Road, Meerut Road, Industrial Area	U/S 43 WATER ACT	25-10-18
34	M/s Marshal Cycle Plot No. B-17/18 Meerut Road	U/S 43 WATER ACT	25-10-18
35	M/s Kathoria Brothers A-12, Meerut Road	U/S 43 WATER ACT	25-10-18
36	M/s Futuro Components Pvt. Ltd. Hindan, Dasna	U/S 43 WATER ACT	25-10-18
37	M/s A.N. Fabrics Dyers 5/6 Site-2 Loni Road, Industrial Area	U/S 43 WATER ACT	25-10-18
38	M/s Asha Prints A-5/4 Site-2 Loni Road, Industrial Area Mohan Nagar	U/S 43 WATER ACT	25-10-18
39	M/s Agawal Galvanising A-8/6 Meerut Road, Industrial Area	U/S 43 WATER ACT	25-10-18

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40	M/s Non Stop Clour Plot No. 3 site 2 Loni Road, I. A. Mohan Nagar	U/S 43 WATER ACT	24-10-18
41	M/s Bansal Wirs Industries Ltd. Plot No. B- 3 Mohan Nagar	U/S 43 WATER ACT	25-10-18
42	M/s Chemo Pulp Tissues Ltd. A-4. Sector-22, Meerut Road	U/S 43 WATER ACT	25-10-18
43	M/s Exclusive Leather Khasra No. 2551 Bhoorgari Dasna	U/S 43 WATER ACT	18-11-18
44	M/s Unichem Laboratores Ltd. C-31,32 , Meerut Road	U/S 43 WATER ACT	18-11-18
45	M/s S.S. Metal Finishers 363 Pandav Nagar , Industrial Area	U/S 43 WATER ACT	18-11-18
46	M/s Laxmi Blich G-102, Arail Park Tronica City	U/S 43 WATER ACT	18-11-18
47	M/s Uttam Toita A-11 Meerut Road, Industrial Area	U/S 43 WATER ACT	18-11-18
48	M/s Sandeep Tyagi G-271 Arail Park Tronica City	U/S 43 WATER ACT	18-11-18
49	M/s Vedanta Estate Pvt. Ltd. I-11 Arail Park Tronica City	U/S 43 WATER ACT	18-11-18
50	M/s Vedanta Estate Pvt. Ltd. J-12 Arail Park Tronica City	U/S 43 WATER ACT	18-11-18
51	M/s Parle Agro A-7 Sector-22 Meerut Road, Industrial Area	U/S 43 WATER ACT	18-11-18
52	M/s Alverd Divid Ltd. B-12, 13 Meerut Road, Industrial Area	U/S 43 WATER ACT	18-11-18
53	M/s shriram Pistan & Rings Ltd. A-4 to A-7 Meerut Road, Industrial Area	U/S 43 WATER ACT	18-11-18
54	M/s Ambica Steels Ltd. Plot No. 32, Site-2 Mohan Nagar	U/S 43 WATER ACT	18-11-18
55	M/s Elin Etectrotics Ltd. C-142/144 B.S. Road	U/S 43 WATER ACT	24-10-18
56	M/s Sheetal Industries S-40 S.S. of GT Road	U/S 43 WATER ACT	23-10-18
57	M/s Amrit Food Amrit Nagar G.T. Road	U/S 43 WATER ACT	23-10-18
58	M/s A.B. Cycle Parts Pvt. Ltd. S.-24 S.S. of G.T. Road, Industrial Area	U/S 43 WATER ACT	23-10-18
59	M/s Devtara Industries hisal Road, Meerut Road, Industrial Area	U/S 43 WATER ACT	23-10-18
60	M/s Marshal Cycle Plot No. B-17/18 Meerut Road	U/S 43 WATER ACT	16-11-18
61	M/s Katoria Brothers A-12, Meerut Road	U/S 37 AIR ACT	14-08-19
62	M/s Triyash Enterprises Khasra No. 2751, 2752 Bhoorgari Dasna MRT Road	U/S 43 WATER ACT	24-10-18
63	M/s Non Stop Clour Plot No. 3 site 2 Loni Road, I. A. Mohan Nagar	U/S 43 WATER ACT	24-10-18
64	M/s Bansal Wirs Industries Ltd. Plot No. B- 3 Mohan Nagar	U/S 43 WATER ACT	24-10-18
65	M/s Usha Cycle Pvt. Ltd. E-9 S S of G.T. Road.	U/S 43 WATER ACT	18-11-18
66	M/s ACESO Polymers Pvt. Ltd., Plot no. 186, Phase-1, UPSIDC, MG Road,	U/S 37 AIR ACT	03-02-20
67	M/s ADA Automobiles Pvt Ltd. Plot no. 13/18, Site-3, Meerut Road I.A. Ghaziabad.	U/s 43 Water Act	03-02-20
68	M/s Ultra Electroplaters, Plot no. 46/478, Sector 22, Meerut Road Ind. Area, Ghaziabad	U/S 37 AIR ACT	03-02-20
69	Sahibabad Printers, 182/3, G.T. Road, Sahibabad, Ghaziabad	U/S 37 AIR ACT	03-02-20
70	M/s J.B.M. Auto Take J-5 Site C, Soorajpur	U/S 37 AIR ACT	06-09-19
71	M/s Jaynita Export A-1, E.P.I.P. Kasna	U/S 37 AIR ACT	06-09-19
72	M/s Rahul Ion Tek Ltd. Plat No. 143, Udyog Vihar	U/S 37 AIR ACT	07-09-19
73	M/s Suchi Papers Ltd. Khasra No. 589/2 Bistrakh Road, Chapraula	U/S 43 WATER ACT	23-10-18
74	M/s Hero Motors Ltd. 10 Km. Stone G.T. Road, Dujana Dadri	U/S 43 WATER ACT	23-10-18
75	M/s J.M. B. Plus Ltd. J-12 Sitae B, Soorajpur Industrial Area	U/S 43 WATER ACT	15-10-18
76	M/s Captital Driing Works C-6 Industrial Area Soorajpur	U/S 43 WATER ACT	16-10-18
77	M/s M.K. Leather Traning Co. D-33, Site -B Soorajpur Industrail Area	U/S 43 WATER ACT	16-10-18
78	M/s Shri Jagdambha Neets Plat No. G&95 Soorajpur Industrail Area	U/S 43 WATER ACT	16-10-18
79	M/s Chaudhary Screen Trading Co. D-34, Soorajpur Industrial Area	U/S 43 WATER ACT	16-10-18
80	M/s Sky Lark Dring Pvt. Ltd. B-2/14 Site B. Soorajpur Industrial Area	U/S 43 WATER ACT	16-10-18
81	M/s K.R.B.L. Ltd. 9 Mile Stone Dujana B.S. Road, Dadri	U/S 43 WATER ACT	23-10-18
82	M/s Clour and Style Plat No. A-1,2/8 Side B Soorajpur Industrial Area	U/S 43 WATER ACT	16-10-18
83	M/s Kawaytra Papers Ltd. Khasra No. 606, Dhoom Manikapur Dadri	U/S 43 WATER ACT	16-10-18
84	M/s Indus Tube Ltd. Chapraula G.T. Road, Dadri	U/S 43 WATER ACT	16-10-18
85	M/s Nippan Tube Ltd. Khasra No. 1009 Bistrakh Road, Chapraula	U/S 43 WATER ACT	16-10-18
86	M/s India Dying & Textile F-75, Site-B, Grater Noida	U/S 43 WATER ACT	16-10-18
87	M/s Vimal Dying H-41, Grater Noida	U/S 43 WATER ACT	23-10-18
88	M/s Vikas Industries Plot No. J-37 Industrial Area, site-c, Soorajpur	U/S 43 WATER ACT	16-11-18
89	M/s India Yamha Motor Pvt. Ltd. Plot No. A-3, Industrial Area, , Soorajpur	U/S 43 WATER ACT	24-10-18
90	M/s C & S Etectric Ltd. Plot No. B-1, UPSIDC, Industrial Area, site-4,	U/S 43 WATER ACT	16-11-18
91	M/s Muscot Metal Manufacturers., C-23,24, D-11 A, ITI Road, Aligarh	U/S 43 WATER ACT	07-02-20
92	M/s Anil Locks Ltd, Sec-02, Talanagri, Ram Ghat Aligarh	U/S 43 WATER ACT	07-02-20
93	M/s Castol Hardware, A-3, Industrial Estate, ITI Road, Aligarh	U/S 43 WATER ACT	07-02-20
94	M/s Aristo International, D-5, Industrial Area, Aligarh	U/S 43 WATER ACT	07-02-20
95	Executive Officer, Nagar Palika Parishad, Dadri, Gautam Budh Nagar	E(P) Act	23.10.2019

96	Regional Manager, UPSIDA, Greater Noida.	E(P) Act	23.10.2019
97	Commercial Project M/s Galaxy Diamond Plaza, Plot No. C-01A, Sector-4, Greater Noida	E(P) Act	10.10.2019
98	Commercial Project M/s Bouldward Walk (Promoter- Regal Imporia Infratech	E(P) Act	22.10.2019
99	Commercial Project M/s Galaxy Blue Shaphire Plaza, Plot No. C-03, Sector-4, Greater Noida	E(P) Act	22.10.2019
100	M/s Manisha Projects Pvt. Ltd., Plot No. B-61, Pushpanjali Enclave Pritampura, Delhi 110034 (YEIDA)	E(P) Act	08.02.2019
101	M/s Pandit Deendayal Upadhyay Institute of Arceology, Plot No. 2, KP-2, Gr. Noida (M/s NBCC Ltd, and sub contractor M/s Rama Construction Co.)	E(P) Act	11.12.2018
102	M/s DFCC India Ltd, (M/s L&T Ltd,)	E(P) Act	11.12.2018
103	Regional Manager, UPSIDA, Greater Noida. (Prosecution Again)	E(P) Act	01.01.2020
104	M/S Krishna Ent udyog, Dayanatpur, GB Nagar	U/S 37 AIR ACT	11-07-19
105	M/s Mahmood Brick field, Amheda Saini, Mawana, Meerut.	U/S 37 AIR ACT	02-09-19
106	M/s Bharat brick field, Badam Meerut	U/S 37 AIR ACT	09-09-19
107	M/s Balaji Brick field, Falwada Aatur, Mawana Meerut	U/S 37 AIR ACT	09-09-19
108	M/s Deep Brick field, Lithauragarh, road, Meerut	U/S 37 AIR ACT	09-09-19
109	M/s jai Bharat Brick field, Kaili Hapur Road, Meerut.	U/S 37 AIR ACT	21-08-19
110	M/s Ramala Sahkari Chini Mills, Ramala, Bagpat Meerut	U/S 43 WATER ACT	01-10-18
111	M/s Bajaj Sugar Hindustan Sugar Ltd. Meerut	U/S 43 WATER ACT	01-10-18
112	M/S Ganesh Brick field, Batnaur, Phalwada, Mawana Meerut	U/S 37 AIR ACT	13-08-19
113	M/s Maruti Cycles Pvt. Ltd., S-1 Ind. Area, Partapur, Meerut.	U/S 43 WATER ACT	04-02-20
114	M/s Star Zippres Pvt. Ltd, Ind. Estate,Partapur, Meerut.	U/S 43 WATER ACT	04-02-20
115	M/s Akash Textiles, Rajvansh Garh Road, Meerut.	U/S 43 WATER ACT	04-02-20
116	M/s Durga Brick Works, Village Ahrola, Tejvan, Gajraula, Amroha.	U/S 37 AIR ACT	04-02-20
117	M/s Malik Ent Udyog, Village Tokarpatti, Gajraula, Amroha.	U/S 37 AIR ACT	04-02-20
118	M/s Monu Ent Udyog, Village Bahlohpur, Gajraula, Amroha.	U/S 37 AIR ACT	04-02-20
119	M/s Arush Ent Udyog, Village Kesherua, Gajraula, Amroha.	U/S 37 AIR ACT	04-02-20
120	M/s Kisan Ent Udyog, Village Fatehpur Dheura, Gajraula, Amroha.	U/S 37 AIR ACT	04-02-20
121	M/s Saraswati Sugar Factory, Near Thane Chauraha, Dhanua Road, Gajraula, Amroha.	U/S 37 AIR ACT	04-02-20
122	Israr S/o Sri Abdul Wahid R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad	U/S 37 AIR ACT	07-02-20
123	Vicky @ Mohd. Javed S/o Mohd. Islaam R/o Mohalla- Nirarlan Kohna, Mugalpura Imambara, Near Machali Bazar, P.S.- Nagfani, Moradabad	U/S 37 AIR ACT	07-02-20
124	Sultan S/o Sri Adbul Salam, Mohalla-Makbara Pratham, P.S.-Katghar, Moradabad	U/S 37 AIR ACT	07-02-20
125	Haji Alijan S/o Sri Haji Mohd. Rafique, Mohalla-Nirarian Kohana, Mughalpur Imambara, Near, Machali Bajar, P.S.-Nagfani, Moradabad	U/S 37 AIR ACT	07-02-20
126	Abdul Raof S/o Sri Anwar Hussain, Mohalla-Makbara Pratham, P.S.-Katghar, Moradabad	U/S 37 AIR ACT	07-02-20
127	Sabir Hussain S/o Sri Sadik Hussain, Mohalla-Makbara Pratham, P.S.-Katghar, Moradabad	U/S 37 AIR ACT	07-02-20
128	Sharif S/o Sri Mohd. Banney, Mohalla- Nirarian Kohna, Mugalpura Imambara, Near Machali Bazar, P.S.- Nagfani, Moradabad	U/S 37 AIR ACT	07-02-20
129	Mohd. Kamar S/o Sri Mohd. Sadik, Mohalla- Nirarian Kohna, Mugalpura Imambara, Near Machali Bazar, P.S.- Nagfani, Moradabad	U/S 37 AIR ACT	07-02-20
130	Goltu @ Mohd. Riyasat S/o Sri Mohd. Yusuf R/o Mohalla- Nirarian Kohna, Mugalpura Imambara, Near Machali Bazar, P.S.- Nagfani, Moradabad	U/S 37 AIR ACT	07-02-20
131	Abdul Salam S/o Sri Abdul Gaffar R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad	U/S 37 AIR ACT	07-02-20
132	Mohd. Jafar Hussain S/o Sri Vajir Ahmad R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad	U/S 37 AIR ACT	07-02-20
133	Abrar S/o Sri Abdul Wahid R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad	U/S 37 AIR ACT	07-02-20

134	Mohd. Rafiq S/o Sri Abdul Kadir R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad	U/S 37 AIR ACT	07-02-20
135	Afjal Hussain S/o Sri Ikhtyaar Hussain R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad	U/S 37 AIR ACT	07-02-20
136	Matloob S/o Mangoo Khan R/o Mohalla- Makbara Pratham, P.S.- Katghar, Moradabad	U/S 37 AIR ACT	07-02-20
137	M/s Shri Gurunanak Steel, C-147, Ramghat, Aligarh	U/S 37 AIR ACT	07-02-20
138	M/ s Shri Giriraj Enterprises, Plot No-24, 25, Industrial Area, Ghaziabad	U/S 37 AIR ACT	07-02-20
139	M/s Balaji Exim Pvt. Ltd., F-46, 47, 48, M.G. Road, Industrial Area, Hapur	U/S 37 AIR ACT	07-02-20
140	M/s Albert David Ltd., B-12, 13, Site-3, Meerut Road, Industrial Area, Ghaziabad	U/S 37 AIR ACT	07-02-20
141	M/s Brick rise Developers Pvt Ltd SC-02, H&I, Sector - 150, Noida	E(P) Act	18-01-19
142	M/s Ajnara Times Square, Sector - 134, Noida	E(P) Act	18-01-19
143	M/s Seaview Developers Ltd, Sector - 135, Noida	E(P) Act	20-12-18
144	M/s Jaikan Infrastrucher Ltd. A-19, Sec - 62, Noida	E(P) Act	15-02-19
145	M/s Supertech, Plot no. GH-01, Sector-74, Noida	E(P) Act	18-01-19
146	M/s Gardeniya Gateway Plat No. -9,10 Sector-75, Noida	E(P) Act	20-12-18
147	M/s Great value Sharnam Sector-107, Noida	E(P) Act	05-02-19
148	M/s Shahi Project Sector- 16 B, Noida	E(P) Act	31-07-19
149	M/s Oxgen Bussniss Park Plat No.-07, Sector-144 Noida	E(P) Act	31-07-19
150	M/s S.T. Construction Pvt Ltd, D-70, Sector-30, Noida	E(P) Act	15-08-19
151	M/s Logix Infomedia pvt ltd. Plot No.03, Sector-142, Noida	E(P) Act	15-08-19
152	M/s Gulshan Homes Pvt Ltd. Sector - 129, Noida	E(P) Act	27-09-19
153	M/s Bayawear Ltd Plot No. C- 3A Sector- 129, Noida	E(P) Act	27-09-19
154	M/s Sun shine solors, Plot No- SC-01/D2, Sector-79, Noida	E(P) Act	18-10-19
155	M/s ATS Dreams Zone Plot No. A-2/2, Sector-132 Noida	E(P) Act	18-10-19
156	M/s Lotus Arina-03, Plot No. SC-01, Sector-79, Noida	E(P) Act	01-11-19
157	M/s Three C Project, Plot No.GH-01 Sector 168, Noida	E(P) Act	01-11-19
158	M/s Desnec, Sector - 75, Noida	E(P) Act	14-01-20
159	M/s Kamna Group Green, Sikka Group, GH-01, Sec-143, Noida	E(P) Act	01-11-19
160	M/s Golf Green Buildcon Plot No. -SC-01, B-02, Sector-79, Noida	E(P) Act	16-11-19
161	M/s Wave City Center, Sector-32, Noida	E(P) Act	29-11-19
162	M/s Ajnara the Belbedre Plot No. - SC-01A-01, Alfa, Sector-79, Noida	E(P) Act	14-01-20
163	M/s Infosys Ltd. (Noida Campus), Plot No-A-01 to A-06, Noida	E(P) Act	14-01-20
164	M/s N.C.L, KRISHNSHILA PROJECT, KRISHNSHILA, SONBHADRA	E(P) Act	Case No. 1799/14
165	M/s N.C.L, BINA PROJECT, BINA, SONBHADRA	E(P) Act	Case No. 1798/14

Proforma-III

Industries/Other polluting activities Convicted

I	II	III	IV	V
Sl. No.	Name of the Industry/Other Polluting Activity	Water Act/ Air Act/ E(P) Act	Date of Conviction	Details of punishment
1	Mohd. Kadir Kamela, Hapur Road Meerut.	Water Act	19-02-18	Penalty of Rs. 15000/- in Section 44 of Water Act & 2 Years imprisonment.
2	Hazi Irshad Kamela, Meerut.	Water Act	13-12-19	Penalty of Rs. 50000/- in Section 44 of Water Act & 2 Years imprisonment.
3	Evergreen Enterprises, Jajmau, Kanpur.	Water Act	26-06-18	Penalty of Rs. 45000/- in Section 41 of Water Act and Penalty of Rs. 45000/- in Section 44 of Water Act .
4	Kwaja Finishers, Jajmau, Kanpur.	Water Act	27-11-19	Penalty of Rs. 100,000/- in Section 44 of Water Act & Penalty of Rs. 20000 in Section 44 of Water Act with 2 Years imprisonment.

Summary of status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted industrial area										Format-B	
I	II	III	IV	V	VI	VII	VIII	IX	X		
Sl. No.	Name of Industrial area	Type of Industrial area (Critically/Severely polluted)	Industrial Category	Scale of Operation	Total No. of Industries/other polluting activities	No. of Industries/other polluting activities complying with Environmental standards in 05 years	*Total amount of Environmental Compensation imposed (Rs. in Lacs)	*Total amount of Environmental Compensation Recovered (Rs. in Lacs)	**Total amount of Environmental Compensation for which Show Cause Notice issued (Rs. in Lacs)		
1	Agra, Aligarh, Gajrola, Khurza-Bulandshahar, Moradabad, Firozabad, Ghaziabad, Noida, Kanpur, Mathura, Varanasi-Mirzapur, Singrauli, Meerut.	Critically/Severely Polluted Area	Red	Small Medium Large Small Medium Large CETP STP TSDF E-waste Facility MSW Facility/ Dump Sites CBWTF HCFs Construction Activity Others (Garbage burning, stubble burning, etc.)	1392 150 107 2434 321 34 4 55 1 55 10 3 2989 1878 106 9539	409 37 38 351 9 3 4 14 0 24 6 2 40 1878 106 2921	470.82 288.925 2527.98 851.92 98.29 70.67 1.37 38.99 0 15.5 33.78 12.1 131.5 1350.49 530.25 6422.59	182.24 159.67 187.78 49.07 15 25.52 0 7 0 1.5 9.5 0 5.83 176.15 7.55 826.81	406.16 614.79 1395.5 0 0 534.96 2495.6 223.9 0 0 4723 7.75 252 0 171.6 10825.26		
			<b>Total</b>		<b>9539</b>	<b>2921</b>	<b>6422.59</b>	<b>826.81</b>	<b>10825.26</b>		

\*List of industries/other polluting activities to whom Environmental Compensation with amount imposed and recovered (Proforma-IV)

\*\*List of industries/other polluting activities to whom Show Cause Notice issued for Environmental Compensation (Proforma-V)

Format-B

Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted industrial area

Name of SPCB/PCC									
I	II	III	IV	V	VI	VII	VIII	IX	X
Sl. No.	Name of Industrial area	Type of Industrial area (Critically/Severely polluted)	Industrial Category	Scale of Operation	Total No. of Industries/other polluting activities	No. of Industries/other polluting activities not complying with Environmental standards in 05 years	*Total amount of Environmental Compensation imposed (Rs. in Lacs)	*Total amount of Environmental Compensation Recovered (Rs. in Lacs)	**Total amount of Environmental Compensation for which Show Cause Notice issued (Rs. in Lacs)
1	Industrial Area, Foundry Nagar, Agra	Critically polluted Area of Agra	Red	Small	13	1	0	0	8.12
2	Industrial Area, Sikandra Site-A,B,C & EPIP, Agra			Medium	0	0	0	0	0
3	Industrial Estate-Nunhai, Agra			Large	0	0	0	0	0
			Orange	Small	206	0	0	0	0
				Medium	0	0	0	0	0
				Large	0	0	0	0	0
			Other polluting Activities	CETP	0	0	0	0	0
				STP	0	0	0	0	0
				TSDF	0	0	0	0	0
				E-waste Facility	0	0	0	0	0
				MSW Facility/Dump_Sites	0	0	0	0	0
				CBWTF	0	0	0	0	0

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4 ✓	Industrial Estate, I.T. I. Road, Aligarh and UPSIDC Industrial Area, Talanagri, Ramghat Road, Aligarh	Severely Polluted Area of Aligarh	Red	HCfs	0	0	0	0	0	0	0	0	
				Construction Activity	0	0	0	0	0	0	0	0	0
				Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0	0	0	0
				Small	18	8	0.5	0.5	0	0			
				Medium	0	0	0	0	0	0			
				Large	4	4	9.6	9.6	0	0			
				Small	28	12	0	0	0	0			
				Medium	0	0	0	0	0	0			
				Large	0	0	0	0	0	0			
				CETP	0	0	0	0	0	0			
				STP	0	0	0	0	0	0			
				TSDf	0	0	0	0	0	0			
				E-waste Facility	0	0	0	0	0	0			
Other polluting Activities	MSW Facility/ Dump Sites	1	0	0	0	0	0						
	CBWTF	0	0	0	0	0	0						
	HCfs	0	0	0	0	0	0						
	Construction Activity	0	0	0	0	0	0						
	Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0						
	0	0	0	0	0	0	0						
	0	0	0	0	0	0	0						
	0	0	0	0	0	0	0						
	0	0	0	0	0	0	0						
	0	0	0	0	0	0	0						
	0	0	0	0	0	0	0						
	0	0	0	0	0	0	0						

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5	Gajraula Amroha	Critically Polluted Area of Gajraula	Red	0	0	0	0	0	0	0	0	0
			Orange	Small	5	5	58.5	51	114.4			
				Medium	8	8	140	140	984			
				Large	5	5	0	0	0			
				Small	1	1	15	15	0			
				Medium	0	0	0	0	0			
				Large	0	0	0	0	0			
				CETP	0	0	0	0	0			
				STP	0	0	0	0	0			
				TSDF	0	0	0	0	0			
				E-waste Facility	0	0	0	0	0			
				MSW Facility/ Dump Sites	1	0	0	0	0			
				CBWTF	0	0	0	0	0			
HCFS	41	0	0	0	0							
Other polluting Activities	Construction Activity	0	0	0	0	0						
	Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0						
6	Industrial Area Khurja District Bulandshahar	Critically Polluted Area of Khurja- Bulandshar	Red	13	0	0	0	0	0	0	0	0
			Orange	Small	6	3	1.325	0.5	0			
				Medium	0	0	0	0	0			
				Large	200	3	1.5	0	0			
				Small	0	0	0	0	0			
				Medium	0	0	0	0	0			
				Large	0	0	0	0	0			
				CETP	0	0	0	0	0			
				STP	0	0	0	0	0			
				TSDF	0	0	0	0	0			
E-waste Facility	0	0	0	0	0							

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7	Industrial Area Sikandrabad District Bulandshahar	Critically Polluted Area of Bulandshar	Other polluting Activities	MSW Facility/ Dump Sites	0	0	0	0	0	0	0
			Other polluting Activities	CBWTF	0	0	0	0	0	0	0
				HCFs	42	0	0	0	0	0	0
				Construction Activity	2	2	0.1	0.1	0	0	0
			Others (Garbage burning, stubble burning or any other activity not covered above.)	21	21	0.57	0.57	0.57	0	0	0
				Small	53	16	38.59	38.09	0	0	0
		Red		Medium	19	1	1	0	0	0	0
				Large	6	0	0	0	0	0	0
		Orange		Small	131	7	9.5	2.5	0	0	0
				Medium	0	0	0	0	0	0	0
				Large	0	0	0	0	0	0	0
				CETP	0	0	0	0	0	0	0
				STP	0	0	0	0	0	0	0
				TSDF	0	0	0	0	0	0	0
				E-waste Facility	0	0	0	0	0	0	0
				MSW Facility/ Dump Sites	0	0	0	0	0	0	0
				CBWTF	0	0	0	0	0	0	0
			Other polluting Activities	HCFs	30	0	0	0	0	0	0
				Construction Activity	0	0	0	0	0	0	0

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8	Greater Industries Estate, Firozabad	Critically Polluted Area of Firozabad	Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0
			Small	6	0	0	0	0	0
			Medium	2	0	0	0	0	0
			Large	0	0	0	0	0	0
			Small	0	0	0	0	0	0
			Medium	164	4	0	0	0	0
			Large	10	0	0	0	0	0
			Small	0	0	0	0	0	0
			Medium	8	0	0	0	0	0
			Large	1	0	0	0	0	0
			Small	0	0	0	0	0	0
			Medium	6	0	0	0	0	0
			Large	0	0	0	0	0	0
			Small	0	0	0	0	0	0
			Medium	0	0	0	0	0	0
			Large	0	0	0	0	0	0
			Small	0	0	0	0	0	0
			Medium	0	0	0	0	0	0
			Large	0	0	0	0	0	0
			Small	0	0	0	0	0	0
			Medium	0	0	0	0	0	0
			Large	0	0	0	0	0	0
			Small	0	0	0	0	0	0
			Medium	0	0	0	0	0	0
			Large	0	0	0	0	0	0
			Small	0	0	0	0	0	0
			Medium	0	0	0	0	0	0
			Large	0	0	0	0	0	0
			Small	0	0	0	0	0	0
			Medium	0	0	0	0	0	0
			Large	0	0	0	0	0	0
			Small	0	0	0	0	0	0

5 years EC Review EC with SC

- 21 -

12	UPSIDC Industrial Estate, Firozabad	Orange	Medium	0	0	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0	0
		Red	Small	0	0	0	0	0	0	0	0	0
			Medium	0	0	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0	0
		Orange	Small	1	1	0	0	0	0	0	0	0
			Medium	2	0	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0	0
		Red	Small	0	0	0	0	0	0	0	0	0
			Medium	0	0	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0	0
		Orange	Small	0	0	0	0	0	0	0	0	0
			Medium	18	1	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0	0
			CETP	0	0	0	0	0	0	0	0	0
			STP	0	0	0	0	0	0	0	0	0
			TSDF	0	0	0	0	0	0	0	0	0
			E-waste Facility	0	0	0	0	0	0	0	0	0
			MSW Facility/ Dump Sites	0	0	0	0	0	0	0	0	0
			CBWTF	0	0	0	0	0	0	0	0	0
			HCFs	0	0	0	0	0	0	0	0	0
		Other Polluting Activities	Construction Activity	0	0	0	0	0	0	0	0	0
			Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0	0	0	0
					①							
										③		
14	Sub Cluster A - 1- Mohan Nagar Ind. Area. 2- Rajinder	Red	Small	93	10	86.81	40.09	70.02				
			Medium	18	5	167.45	88.02	0				
			Large	9	0	0	0	0				

5 years EC  
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	Nagar Industrial Area 3- Sahibabad Industrial Area	Ghaziabad									
		Orange	Small	51	6 ✓	40.07	10.32	0	0		
		Other polluting activities	Medium	16	1 ✓	43.47	0	0	0		
			Large	3	0	0	0	0	26		
			CETP	0	0	0	0	0	0		
			STP	3	3 1/2	0.37	0	0	170.37		
			TSDf	1	0	0	0	0	0		
			E-waste Facility	3	0	0	0	0	0		
			MSW Facility/ Dump Sites	0	0	0	0	0	0		
			CBWTF	0	0	0	0	0	0		
			HCFs	560	3	31.9	0	0	0		
			Construction Activity	39	39	31.5	0	0	0		
			Others (Garbage burning, stubble burning or any other activity not covered above)	51	51	22.75	0	0	0		
		Red	Small	65	8	1.75	1.75	0	0		
			Medium	5	0	0	0	0	0		
			Large	1	0	0	0	0	0		
		Orange	Small	56	4	50	0.5	0	0		
			Medium	4	0	0	0	0	0		
			Large	0	0	0	0	0	0		
			CETP	0	0	0	0	0	0		
			STP	0	0	0	0	0	0		
			TSDf	0	0	0	0	0	0		
			E-waste Facility	0	0	0	0	0	0		
			MSW Facility/ Dump Sites	0	0	0	0	0	0		
			CBWTF	0	0	0	0	0	0		
			HCFs	53	0	0	0	0	0		
			Construction Activity	0	0	43.5	0	0	0		
15	Sub Cluster B - 1- Pandav Nagar Ind. Area. 2- Kavi Nagar Industrial Area 3- B.S. Road Industrial Area. 4- Amrit Nagar. 5- Arya Nagar Ind. Area.										

16	Sub Cluster C Meerut Road Industrial Area	Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0.25	0	0	0
		Red	25	15	6	6	0	0
		Small	2	0	0	0	0	0
		Medium	1	0	0	0	0	0
		Large	7	4	56	0	0	0
		Small	3	0	0	0	0	0
		Medium	1	0	0	0	0	0
		Large	0	0	0	0	0	0
		CETP	0	0	0	0	0	0
		STP	0	0	0	0	0	0
		TSDf	0	0	0	0	0	0
		E-waste Facility	0	0	0	0	0	0
		MSW Facility/ Dump Sites	0	0	0	0	0	0
17	Sub Cluster D - 1- Loni Ind. Area. 2- Loni Road Ind. Area. 3- Roop Nagar Ind. Area.	Others (Garbage burning, stubble burning or any other activity not covered above)	3	3	1.25	0	0	0
		Red	93	12	4.5	3	0	0
		Small	3	1	0	0	0	0
		Medium	1	0	0	0	0	0
		Large	9	0	0	0	0	0
		Small	1	0	0	0	0	0
		Medium	1	0	0	0	0	0
		Large	1	0	0	0	0	0
		CETP	0	0	0	0	0	0
		Construction Activity	9	9	6	6	0	0
		HCFs	33	2	31.4	0	0	0
		CBWTF	0	0	0	0	0	0
		Dump Sites	0	0	0	0	0	0

18	Sub Cluster E - 1- Hapur Road Ind. Area 2- Dasna 3- Pijkuwa	polluting activities										35.63
		STP	1	1	0	0	0	0	0	0	0	0
		TSD	0	0	0	0	0	0	0	0	0	0
		E-waste Facility	0	0	0	0	0	0	0	0	0	0
		MSW Facility/ Dump Sites	0	0	0	0	0	0	0	0	0	0
		CBWTF	0	0	0	0	0	0	0	0	0	0
		HCFs	216	0	0	0	0	0	0	0	0	0
		Construction Activity	17	17	9	0	0	0	0	0	0	0
		Others (Garbage burning, stubble burning or any other activity not covered above)	2	2	0.75	0	0	0	0	0	0	0
		Red	16	4	18.18	10.07	79.4					
		Small	6	3	0.1	0.1	500.39					
		Medium	0	0	0	0	0					
		Large	3	0	0	0	0					
		Small	4	0	0	0	0					
		Medium	2	0	0	0	0					
		Large	1	1	0	0	5.4					
		CETP	0	0	0	0	0					
		STP	0	0	0	0	0					
		TSD	0	0	0	0	0					
		E-waste Facility	0	0	0	0	0					
		MSW Facility/ Dump Sites	0	0	0	0	0					
		CBWTF	0	0	0	0	0					
		HCFs	82	2	20.94	0	0					
		Construction Activity	2	2	0.1	0	0					

19	Sub Cluster F (Other scattered Industrial Area) 1- S.S. of G.T. Road Ind. Area 2- Kavi Nagar. 3- Tronica City. 4- Anand Nagar Ind. Area. 5- Jindal Nagar. 6- Prakash Nagar. 7- Rural Ind. Estate													
		Red	97	47	12.6	7.5	0	0	0	0.25	0	0	0	0
		Orange	39	1	5.75	0	0	0	0	0	0	0	0	0
		Other polluting activities	1	0	0	0	0	0	0	0	0	0	0	0
			1	1	0.37	0	0	0	0	0	0	0	0	0
			3	2	30.12	0	0	0	0	0	0	0	0	0
			0	0	0	0	0	0	0	0	0	0	0	0
			2	0	0	0	0	0	0	0	0	0	0	0
			0	0	0	0	0	0	0	0	0	0	0	0
			0	0	0	0	0	0	0	0	0	0	0	0
			175	0	0	0	0	0	0	0	0	0	0	0
			36	36	246.24	0	0	0	0	0	0	0	0	0
			0	0	0	0	0	0	0	0	0	0	0	0
			0	0	0	0	0	0	0	0	0	0	0	0
			0	0	0	0	0	0	0	0	0	0	0	0
			0	0	0	0	0	0	0	0	0	0	0	0
			0	0	0	0	0	0	0	0	0	0	0	0
			57	16	27.02	18.37	0	0	0	0	0	0	0	0
			29	16	48.05	7.55	0	0	0	0	0	0	0	0
			18	3	31.88	0.5	0	0	0	0	0	0	0	0
			172	4	25.19	7.59	0	0	0	0	0	0	0	0
			46	2	39.82	0	0	0	0	0	0	0	0	0
20	Severely polluted Area of Noida Surajpur Industrial Area, Greater Noida Industrial Area, Village-Chhaparaula	Red	57	16	27.02	18.37	0	0	0	0	0	0	0	0
		Orange	29	16	48.05	7.55	0	0	0	0	0	0	0	0
			18	3	31.88	0.5	0	0	0	0	0	0	0	0
			172	4	25.19	7.59	0	0	0	0	0	0	0	0
			46	2	39.82	0	0	0	0	0	0	0	0	0

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21	NOIDA PHASE-1 NOIDA PHASE-2 NOIDA PHASE-3	Large	13	3	59.67	25.52	0
		CETP	0	0	0	0	0
		STP	4	0	0	0	0
		TSDF	0	0	0	0	0
		E-waste Facility	5	0	0	0	0
		MSW Facility/ Dump Sites	1	0	0	0	0
		CBWTF	0	0	0	0	0
		HCFs	202	0	0	0	0
		Construction Activity	231	231	353.3	22.05	0
		Others (Garbage burning, stubble burning or any other activity not covered above)	15	15	3.6	1.3	0
		Small	104	0	0	0	0
		Medium	2	0	0	0	0
		Large	0	0	0	0	0
		Small	572	0	0	0	0
		Medium	34	0	0	0	0
		Large	0	0	11	0	508.96
		CETP	0	0	0	0	0
		STP	6	0	0	0	0
		TSDF	0	0	0	0	0
		E-waste Facility	2	0	0	0	0
		MSW Facility/ Dump Sites	1	0	0	0	0
		CBWTF	0	0	0	0	0
		Other polluting Activities					
		Red					
		Orange					

22	Dada Nagar	Critically Polluted Area of Kanpur	Other polluting Activities	HCFS	579	7	13.54	5.83	0
			Construction Activity	1542	1542		660.75	154	0
			Others (Garbage burning, stubble burning or any other activity not covered above)	10	10		500.83	5.68	0
			Group Housing Societies		①			②	
			Small	35	4		1	0.5	0
			Medium	1	0		0	0	0
			Large	0	0		0	0	0
			Small	3	1		15.62	0	0
			Medium	0	0		0	0	0
			Large	0	0		0	0	0
			CETP	0	0		0	0	0
			STP	0	0		0	0	0
			TSDF	0	0		0	0	0
			E-waste Facility	0	0		0	0	0
			MSW Facility/ Duma, Citroc	0	0		0	0	0
			CBWTF	0	0		0	0	0
			HCFS	0	0		0	0	0
			Construction Activity	0	0		0	0	0
			Others (Garbage)	0	0		0	0	0
			Small	98	10		5	2	0
			Medium	5	0		0	0	0
			Large	6	0		0	0	0
			Small	14	1		15.62	0	0
			Medium	0	0		0	0	0
23	Panki		Other polluting activities						

24	Fazalganj	Other polluting activities	Large	0	0	0	0	0	0	0	0			
			CETP	0	0	0	0	0	0	0	0	0		
25	Vijay Nagar	Other polluting activities	STP	0	0	0	0	0	0	0	0	0		
			TSDF	0	0	0	0	0	0	0	0	0	0	
			E-waste Facility	0	0	0	0	0	0	0	0	0	0	
			MSW Facility/	1	1	0	0	0	0	0	0	0	1973	
			CBWTF	1	1	0	0	0	0	0	0	0	7.75	
			HCFs	0	0	0	0	0	0	0	0	0	0	
			Construction	0	0	0	0	0	0	0	0	0	0	
			Activity	0	0	0	0	0	0	0	0	0	0	
			Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0	0	0	0	0	
			Red	Small	3	2	0	0	0	0	0	0	0	0
			Orange	Medium	0	0	0	0	0	0	0	0	0	0
				Large	0	0	0	0	0	0	0	0	0	0
Small	3	3		46.87	15.62	0	0	0	0	0	0			
Medium	0	0		0	0	0	0	0	0	0	0			
Large	0	0		0	0	0	0	0	0	0	0			
CETP	0	0		0	0	0	0	0	0	0	0			
Other polluting activities	STP	0	0	0	0	0	0	0	0	0	0			
	TSDF	0	0	0	0	0	0	0	0	0	0			
	E-waste Facility	0	0	0	0	0	0	0	0	0	0			
	MSW Facility/	0	0	0	0	0	0	0	0	0	0			
	Dump Site	0	0	0	0	0	0	0	0	0	0			
	CBWTF	0	0	0	0	0	0	0	0	0	0			
	HCFs	0	0	0	0	0	0	0	0	0	0			
	Construction	0	0	0	0	0	0	0	0	0	0			
	Activity	0	0	0	0	0	0	0	0	0	0			
	Others (Garbage	0	0	0	0	0	0	0	0	0	0			
Red	Small	0	0	0	0	0	0	0	0	0	0			
Medium	0	0	0	0	0	0	0	0	0	0				

26	Jajmau	Orange	Large	0	0	0	0	0	0	0	0	0	0
			Small	0	0	0	0	0	0	0	0	0	0
			Medium	0	0	0	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0	0	0
		Other polluting activities	CETP	0	0	0	0	0	0	0	0	0	0
			STP	0	0	0	0	0	0	0	0	0	0
			TSDf	0	0	0	0	0	0	0	0	0	0
			E-waste Facility	0	0	0	0	0	0	0	0	0	0
			MSW Facility	0	0	0	0	0	0	0	0	0	0
			CBWTF	0	0	0	0	0	0	0	0	0	0
			HCFs	0	0	0	0	0	0	0	0	0	0
			Construction	0	0	0	0	0	0	0	0	0	0
			Others (Garbage)	0	0	0	0	0	0	0	0	0	0
		Red	Small	380	191	213.5	51	0	0	0	0	0	0
			Medium	7	1	1	1	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0	0	0
		Orange	Small	0	0	0	0	0	0	0	0	0	0
			Medium	0	0	0	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0	0	0
		Other polluting activities	CETP UP Jal Nigam	1	1	0	0	0	0	0	0	0	2450
			STP	3	3	7	7	0	0	0	0	0	0
			TSDf	0	0	0	0	0	0	0	0	0	0
			E-waste Facility	0	0	0	0	0	0	0	0	0	0
			MSW Cantonment	1	1	9.5	9.5	0	0	0	0	0	0
			CBWTF	0	0	0	0	0	0	0	0	0	0
			HCFs	0	0	0	0	0	0	0	0	0	0
			Construction	0	0	0	0	0	0	0	0	0	0
			Others (Garbage burning, stubble)	0	0	0	0	0	0	0	0	0	0
			Small	74	2	1	0	0	0	0	0	0	0

28	Moradabad	Critically polluted Area of Moradabad	1. Site-A, Industrial Area, Mathura, 2. Gaur Kendra, NH-2, Mathura, 3. Triveni Complex, Goverdhan Road, Mathura, 4. Sarswati Kund, Mathura.	Critically Polluted Area of Mathura	Red	Medium	15	0	0	0	0	0
					Orange	Large	1	0	0	0	0	0
					Small	18	0	0	0	0	0	
					Medium	4	0	0	0	0	0	
					Large	0	0	0	0	0	0	
					CETP	1	1	1	0	0	40.2	
					STP	3	3	1.5	0	0	0	
					TSDf	0	0	0	0	0	0	
					E-waste Facility	0	0	0	0	0	0	
					MSW Facility/ Dump Sites	0	0	0	0	0	0	
					CBWTF	1	1	12.1	0	0	0	
					HCFs	3	0	0	0	0	0	
					Construction Activity	0	0	0	0	0	0	
					Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0	
					Red	Small	41	41	49.5	0	18.95	
Medium	1	1	11.5	11.5	0							
Large	4	4	7.5	4.5	0							
Orange	Small	90	90	441.12	6.12	0						
Medium	0	0	0	0	0							
Large	0	0	0	0	0							
CETP	0	0	0	0	0							
STP	1	1	0	0	17.9							
TSDf	0	0	0	0	0							
E-waste Facility	24	24	15.5	1.5	0							
MSW Facility/ Dump Sites	1	1	0	0	2750							

29	Industrial Estate, Chunar, Mirzapur	Critically Polluted Area of Varanasi- Mirzapur.	Other polluting Activities	CBWTF	0	0	0	0	0	0	0	0
				HCFs	0	0	0	0	0	0	0	0
			Construction Activity	0	0	0	0	0	0	0	0	0
			Others (Garbage burning, stubble burning or any other activity not covered above)PWM	3	3	0	0	0	0	0	0	171.6
			Small	5	1	0	0	0	0	0	0	0
			Medium	0	0	0	0	0	0	0	0	0
			Large	2	0	0	0	0	0	0	0	0
			Small	13	1	0	0	0	0	0	0	0
			Medium	0	0	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0	0
			CETP	0	0	0	0	0	0	0	0	0
			STP	0	0	0	0	0	0	0	0	0
			TSDf	0	0	0	0	0	0	0	0	0
			E-waste Facility	0	0	0	0	0	0	0	0	0
			MSW Facility/ Dump Sites	0	0	0	0	0	0	0	0	0
			CBWTF	0	0	0	0	0	0	0	0	0
			HCFs	22	1	0	0	0	0	0	0	0
			Construction Activity	0	0	0	0	0	0	0	0	0

		Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0
30	Industrial Estate, Patharahiya, Mirzapur	Red	9	4	0	0	0	0
		Small	0	0	0	0	0	0
		Medium	0	0	0	0	0	0
		Large	0	0	0	0	0	0
		Orange	45	42	0	0	0	0
		Small	0	0	0	0	0	0
		Medium	0	0	0	0	0	0
		Large	0	0	0	0	0	0
		CETP	0	0	0	0	0	0
		STP	2	1	0	0	0	0
		TSDF	0	0	0	0	0	0
		E-waste Facility	0	0	0	0	0	0
		MSW Facility/ Dump Sites	0	0	0	0	0	0
		CBWTF	0	0	0	0	0	0
		HCFs	51	4	0	0	0	0
		Construction Activity	0	0	0	0	0	0

31	Industrial Area, Ramnagar, Chandauli	Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0	0
		Small	23	4	0.87	0.87	0.87	0.87	0
32	Industrial Estate, Chandpur, Varanasi.	Red	1	0	0	0	0	0	0
		Medium	2	1	0.5	0.5	0.5	0.5	0
		Large	27	0	0	0	0	0	0
		Orange	0	0	0	0	0	0	0
		Small	0	0	0	0	0	0	0
		Medium	0	0	0	0	0	0	0
		Large	0	0	0	0	0	0	0
		CETP	0	0	0	0	0	0	0
		STP	0	0	0	0	0	0	0
		TSDF	0	0	0	0	0	0	0
		E-waste Facility	1	0	0	0	0	0	0
		Other polluting Activities	0	0	0	0	0	0	0
MSW Facility/ Dump Sites	0	0	0	0	0	0	0		
CBWTF	0	0	0	0	0	0	0		
HCFs	5	5	0	0	0	0	252		
Construction Activity	0	0	0	0	0	0	0		
Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0	0		
Red	4	4	0	0	0	0	0		
Medium	0	0	0	0	0	0	0		
Large	1	1	0	0	0	0	0		
Orange	15	0	0	0	0	0	0		
Small	0	0	0	0	0	0	0		
Medium	0	0	0	0	0	0	0		

33	Industrial Area, Karkhiyaon, Varanasi.	Other polluting Activities	Large	0	0	0	0	0	0	0	0
			CETP	0	0	0	0	0	0	0	0
			STP	0	0	0	0	0	0	0	0
			TSDF	0	0	0	0	0	0	0	0
			E-waste Facility	0	0	0	0	0	0	0	0
			MSW Facility/ Dump Sites	0	0	0	0	0	0	0	0
			CBWTF	0	0	0	0	0	0	0	0
			HCFs	5	0	0	0	0	0	0	0
			Construction Activity	0	0	0	0	0	0	0	0
			Others (Garbage burning, stubble burning or any other activity not covered above)	0	0	0	0	0	0	0	0
		Red	Small	1	1	0	0	0	0	0	0
			Medium	0	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0
		Orange	Small	12	3	0	0	0	0	0	0
			Medium	0	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0	0
			CETP	0	0	0	0	0	0	0	0
			STP	0	0	0	0	0	0	0	0
			TSDF	0	0	0	0	0	0	0	0
			E-waste Facility	0	0	0	0	0	0	0	0
			MSW Facility/ Dump Sites	0	0	0	0	0	0	0	0
			CBWTF	0	0	0	0	0	0	0	0
			HCFs	0	0	0	0	0	0	0	0
			Construction Activity	0	0	0	0	0	0	0	0
			Others (Garbage burning, stubble burning or any burning of any	0	0	0	0	0	0	0	0
34	Singrauli Critically Polluted Area Uttar	Severely Polluted	Small	0	0	0	0	0	0	0	0

Pradesh	Area of Singrauli, Uttar Pradesh	Red	Medium	1	0	0	0	0	0	0
		Orange	Large	17	10	2314.8	9.48	0	411	0
			Small	315	15	0	0	0	0	0
			Medium	0	0	0	0	0	0	0
			Large	0	0	0	0	0	0	0
			CETP	0	0	0	0	0	0	0
			STP	11	0	0	0	0	0	0
			TSDF	0	0	0	0	0	0	0
			E-waste Facility	0	0	0	0	0	0	0
		Other polluting Activities	MSW Facility/ Dump Sites	0	0	0	0	0	0	0
			CBWTF	0	0	0	0	0	0	0
			HCFs	45	8	0	0	0	0	0
			Construction Activity	0	0	0	0	0	0	0
			Others (Garbage burning, stubble	0	0	0	0	0	0	0
		Red	Small	66	8	4	2.5	228.8	0	0
			Medium	13	0	0	0	0	0	0
			Large	24	6	23.7	23.2	0	0	0
			Small	399	148	144.68	6.42	0	0	0
			Medium	11	0	0	0	0	0	0
			Large	3	0	0	0	0	0	0
			CETP	0	0	0	0	0	0	0
			STP	18	0	0	0	0	0	0
			TSDF	0	0	0	0	0	0	0
			E-waste Facility	18	0	0	0	0	0	0
			MSW Facility/ Dump Sites	3	3	24.28	0	0	0	0
			CBWTF	1	0	0	0	0	0	0
			HCFs	845	8	33.72	0	0	0	0
			Construction	0	0	0	0	0	0	0
			Others (Garbage burning, stubble)	0	0	0	0	0	0	0
		Total		9539	2921	6422.59	826.81	10825.26	0	0

## Proforma-IV

**List of industries/other polluting activities to whom Environmental Compensation with amount imposed and recovered for default during last 05 years**

I	II	III	IV	V	VI
Sr.no.	Name of the Industry/Other Polluting Activity	Nature of default (Water/Air/Waste)	Date of imposition of Environmental Compensation	Amount of Environmental Compensation Imposed (Rs. in Lacs)	Amount of Environmental Compensation Recovered (Rs. in Lacs)
1	M/s Zubery Fibres Pvt Ltd, D-1, Industrial Area, Anoopshahar Road, Aligarh	Water	17.09.2018	1	1
2	M/s Hind Agro Industries Ltd, CDF Complex, Anoopshahar Road, Aligarh	Water	04.01.2019 & 31.12.2019	7.6	7.6
3	M/s Zydous Wellness ( Old Name-Heinze India Ltd) Manzoorgarho, Anoopshahar Road, Aligarh	Water	29.09.2018	0.5	0.5
4	M/s Kishan Sahkari Chini Mill, Village-Satha, Aligarh	Water	21.01.2019	0.5	0.5
5	M/s Prachi Industries, Near Khereswar Dham, Khair Road, Aligarh	Water & Air Both	29.01.2019	0.5	0.5
6	Kaushambi Paper Mill Pvt. Ltd., Khasra No-138, Vill, Naipura Khadar, Teh, Dhanaura, Gajraula, Amroha	Water	12-05-17	5	5
7	Kaushambi Paper Mill Pvt. Ltd., Khasra No-138, Vill, Naipura Khadar, Teh, Dhanaura, Gajraula, Amroha	Water	27-08-18	0.5	0.5
8	DAIRY INDIA PVT LTD. GAJRAULA, AMROHA.	Water	12-05-17	10	10
9	DAIRY INDIA PVT LTD. GAJRAULA, AMROHA.	Water	22-02-19	14.5	14.5
10	Kamakshi Papers Pvt. Ltd., Gajraula, Distt. Amroha	Water	12-05-17	5	5
11	Kamakshi Papers Pvt. Ltd., Gajraula, Distt. Amroha	Water	11-01-19	1	1
12	Jubilant Life Sciences Limited (Distillery Unit), Bhartiagram, Gajraula District- Amroha.	Water	31-05-17	30	30
13	Jubilant Life Sciences Limited (Distillery Unit), Bhartiagram, Gajraula District- Amroha.	Water	30-10-19	30	30

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14	Jubilant Agri and Consumer Products Limited (Fertiliser Unit) Bhartiagram, Gajraula, Amroha.	Water	08-05-17	10	10
15	Jubilant Agri and Consumer Products Limited (Polymer Unit) Bhartiagram, Gajraula, Amroha.	Water	08-05-17	10	10
16	Jubilant Life Sciences Limited (Chemical Unit I) Bhartiagram, Gajraula District- Amroha.	Water	08-05-17	10	10
17	Jubilant Life Sciences Limited (Chemical Unit II) Bhartiagram, Gajraula, District- Amroha.	Water	08-05-17	10	10
18	Jubilant Life Sciences Limited (Estergum Unit) Bhartiagram, Gajraula, District- Amroha.	Water	08-05-17	10	10
19	Teva API India Ltd, A- 2/1, A- 2/2, UPSIDC Industrial Area, Bijnor Road, Gajraula Dist.- Amroha , Uttar Pradesh.	Water	08-05-17	15	15
20	Umang Dairies Ltd. 3 Km. Hasanpur road Gajraula, Amroha	Water	04.05.2017	15	15
21	A.S.P Sealing Ltd. Gajraula, Amroha	Water	08-05-17	15	15
22	M/s Insilco Ltd, Gajraula, Amroha	Water	08-05-17	15	15
23	Coral News Prints Ltd. Gajraula, J.P.Nagar	Water	11.01.19	0.5	0
24	Coral News Prints Ltd. Gajraula, J.P.Nagar	Water	22.02.2019	7	0
25	M/s Al Hamd Frozen Foods (Slaughtering Unit), Mundakhera Road, Khurja, Distt. Bulandshahr	Water	17.02.19	0.5	0.5
26	M/s Laham Exports Indian Pvt Ltd (Slaughtering Unit)Mundakhera Road, Khurja, Distt. Bulandshahr	Water	18.12.2019	0.80	0.00
27	Mr. Chaman Terrakota, Kappalpur Boroli Road, Khurja Distt Bulandshahar.	Air	28.11.2019	0.5	0.5
28	Mr. Haji Bindu, Sarai Murtuja Khurja Distt Bulandshahar.	Air	03.11.19	0.5	0.5
29	Mr. Mashror & Mr. Sakeel & Mr. Shamshad, Khurja Distt Bulandshahar.	Air	03.11.19	0.5	0.5
30	Khurja Development Authority Khuja Bulandshahar.	Air	05.11.19	0.05	0.05
31	Khurja Development Authority Khuja Bulandshahar.	Air	05.11.19	0.05	0.05

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32	M/s R K Pottery Junction road Khurja District Bulandshahar	Waste	08.11.17	0.05	0.05
33	M/s Mark Industries G T road Khurja District Bulandshahar	Waste	08.11.17	0.05	0.05
34	Excutive Officer, Nagar Palika Parishad, Khurja District Bulandshahar	Waste	08.11.17	0.05	0.05
35	Excutive Officer, Nagar Palika Parishad, Khurja District Bulandshahar	Waste	08.11.17	0.05	0.05
36	Excutive Officer, Nagar Palika Parishad, Khurja District Bulandshahar	Waste	08.11.17	0.05	0.05
37	Excutive Officer, Nagar Palika Parishad, Khurja District Bulandshahar	Waste	08.11.17	0.05	0.05
38	Excutive Officer, Nagar Palika Parishad, Khurja District Bulandshahar	Waste	08.11.17	0.05	0.05
39	M/s Universal Pottery G T road Khurja District Bulandshahar	Waste	16.11.17	0.05	0.05
40	M/s Chunnu Qureshi, Near Pottery CGCRI, G T road Khurja District Bulandshahar	Waste	16.11.17	0.05	0.05
41	M/s Maya Pottery G T road Khurja District Bulandshahar	Waste	16.11.17	0.05	0.05
42	Principal, Rifaheam Inter College, G T road Khurja District Bulandshahar	Waste	16.11.17	0.05	0.05
43	M/s Unique International 980 D, Wajidpur, Jajmau, Kanpur	Water	28-Nov-17	0.50	0.50
44	M/s Abdullah Tannery Pvt Ltd, 16 B, 150 Feet Road, Jajmau, Kanpur	Water	28-Nov-17	0.50	0.50
45	M/s New Universal, 419/387, Jajmau, Kanpur	Water	18-Jan-18	0.50	0.00
46	M/s Firoz Ki Tannery, 36/37, Gajipurwa, Jajmau, Kanpur	Water	4-Jun-18	0.25	0.25
47	M/s Junaid Tanning Ind, 150 Feet Road, Jajmau, Kanpur	Water	4-Jun-18	0.50	0.00
48	M/s Azan International, 93/78, 79A, Eidgah Road Jajmau Kanpur	Water	20-Jun-18	0.25	0.00
49	M/s Rana Tannery (Apollo Tanners) 102A, Wajidpur, Jajmau, Kanpur	Water	6-Aug-18	0.50	0.50
50	M/s Paramount Tanning Ind, 19 Ram Rai Sarai, Jajmau, Kanpur	Water	6-Aug-18	0.25	0.25

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51	M/s Akmal Sons (Saira Ind), 35A, 150 Ft Road, Jajmau, Kanpur
52	M/s Tej Industries, 35A, 150 Ft Road, Jajmau, Kanpur
53	M/s Gulzar Oversease, 73/74, 150 Ft Road, Jajmau Kanpur
54	M/s Shalimar Leather Ind. 74A, 150 Ft Road, Jajmau, Kanpur
55	M/s Tanners India, 38A, 150 Ft Road, Jajmau, Kanpur
56	M/s Navratan Ind. 532-533, 150 Ft Road, Jajmau, Kanpur
57	M/s Sarfaraz Tanners, 382/353, Bangalighat, Jajmau, Kanpur
58	M/s Sahara Tanning Ind. 104, C-1, Wajidpur Jajmau, Kanpur
59	M/s AK Finishers, 44/37 A(5), Ramrai Sarai, Jajmau, Kanpur
60	M/s Heena Leather Exim (Alvi Leather), 532/308, Bhalla Road, Jajmau, Kanpur
61	M/s Star IA Enterprises (ZA leather), 42/41, Gajjipurwa, Jajmau, Kanpur
62	M/s Akhtar Tanners, 112A, Wajidpur, Jajmau, Kanpur
63	M/s Ahmad Leather Ind. 102/88A-9 Wajidpur, Jajmau, Kanpur
64	M/s HR Traders, 111F, Chabilepurwa, Jaumau, Kanpur
65	M/s Amin Enterprises, 71/60A, Sheetla Bazar, Jajmau, Kanpur
66	M/s Eagle Tannery, 425/390, Makku Saeed Ka Bhatta, Jajmau, Kanpur
67	M/s Crown Tanning Ind, 62A, Wajidpur, Jajmau, Kanpur
68	M/s Central Leather Finishers 112A, Wajidpur, Jajmau, Kanpur
69	M/s Asha Export, 286/268, Dargah Road, Jajmau, Kanpur
70	M/s Aisha Tanning Ind, 3A, 150 feet Road, Jajmau, Kanpur
71	M/s Alig International, 150 Feet Road, Jajmau, Kanpur

Water	6-Aug-18	0.25	0.25
Water	6-Aug-18	0.25	0.25
Water	6-Aug-18	0.25	0.25
Water	6-Aug-18	0.50	0.50
Water	6-Aug-18	0.50	
Water	6-Aug-18	0.50	0.50
Water	6-Aug-18	0.25	0.25
Water	6-Aug-18	0.25	0.25
Water	6-Aug-18	0.25	0.25
Water	7-Aug-18	0.25	0.25
Water	7-Aug-18	0.25	0.00
Water	7-Aug-18	0.25	0.25
Water	7-Aug-18	0.25	0.25
Water	7-Aug-18	0.25	0.25
Water	7-Aug-18	0.25	0.25
Water	7-Aug-18	0.25	0.25
Water	7-Aug-18	0.25	0.25
Water	7-Aug-18	0.25	0.25
Water	13-Aug-18	0.25	0.25
Water	13-Aug-18	0.25	0.25
Water	13-Aug-18	0.50	0.50

72	M/s Bright Tanning Industries, 380/I-D, Sir Iqbal Street, Jajmau, Kanpur
73	M/s Babloo Enterprises, 90/76, Eidgah Road, Jajmau, Kanpur
74	M/s Aslam Tannery, 42K, Budhiyaghat, Jajmau, Kanpur
75	M/s Crown Tanners, 192/184, Ramrai Sarai, Jajmau, Kanpur
76	M/s Ramsha Tanners 160 C Gajjupurwa, Jajmau, Kanpur
77	M/s Irshad Split Works, 391/362, Sheetla Bazar, Jajmau, Kanpur
78	M/s Shahid Tanner, 53, 150 Feet Road, Jajmau, Kanpur
79	M/s RB Traders, 156/149, Gajjupurwa, Jajmau, Kanpur
80	M/s Akhlaq Tanners, 104/99 Gajjupurwa, Jajmau, Kanpur
81	M/s Sallan Enterprises, 104/90, Sanjay Nagar, Jajmau, Kanpur
82	M/s Suleman Tanning Ind, 90/76 B(K) Eidgah Road, Jajmau, Kanpur
83	M/s Qayum Leathers, 16 C-C, 150 Feet Road, Jajmau, Kanpur
84	M/s Insha Lcather Finishers, 160 C, Gajjupurwa, Jajmau, Kanpur
85	M/s Amaan Tanners (Unit-I), 104/90A, Sanjay Nagar, Jajmau, Kanpur
86	M/s Islam Tanners, 93/79 C, 150 Feet Road, Jajmau, Kanpur
87	M/s Universal Tanning Ind, 407/377A, Asharfabad, Jajmau, Kanpur
88	M/s New Light Tanning Ind, 125 Sir Iqbal Street, Jajmau, Kanpur
89	M/s Hamraz Tanners, 175/158 Budhiyaghat, Jajmau, Kanpur
90	M/s Noor Tanners, 5 Block-B, 150 Feet Road, Jajmau, Kanpur
91	M/s Rambo International, 66, 150 Feet Road, Jajmau, Kanpur
92	M/s Newada Tanners, 94/80, Dargah Road, Jajmau, Kanpur

Water	13-Aug-18	0.50	0.50
Water	13-Aug-18	0.25	0.25
Water	13-Aug-18	0.25	0.25
Water	13-Aug-18	0.25	0.25
Water	28-Aug-18	0.25	0.25
Water	28-Aug-18	0.25	0.00
Water	28-Aug-18	0.25	0.00
Water	28-Aug-18	0.25	0.25
Water	28-Aug-18	0.25	0.25
Water	28-Aug-18	0.25	0.25
Water	28-Aug-18	0.25	0.25
Water	28-Aug-18	0.50	0.50
Water	28-Aug-18	0.25	0.25
Water	28-Aug-18	0.25	0.25
Water	28-Aug-18	0.50	0.50
Water	28-Aug-18	0.25	0.25
Water	28-Aug-18	0.50	0.50
Water	10-Sep-18	0.25	0.25
Water	10-Sep-18	0.25	0.25
Water	10-Sep-18	0.25	0.25
Water	10-Sep-18	0.25	0.25

93	M/s Khursheed Anwar Ki tannery, 12/9 Gajjipurwa, Jajmau, Kanpur
94	M/s Shariq Tanners, 786, Chabilepurwa, Jajmau, Kanpur
95	M/s Paradise Leather Finishers, 16 B-2, Chabilepurwa, Jajmau, Kanpur
96	M/s Markari Leather ind. 265, Vajidpur, Jajmau, kanpur
97	M/s Yaqoob Tanners, 112 F, Chabilapurwa, Jajmau, Kanpur
98	M/s Jaj Tannery, 150 Fit Road, Jajmau, Kanpur
99	M/s Tasmiya leather Pvt.Ltd. (Takat Leather Pvt. Ltd) 29 A, 150 Feet Road, Jajmau Kanpur
100	M/s Makhdoom Tanning Ind. 103/89, Vajidpur, Jajmau, Kanpur
101	M/s Globe Tanners, 52 A, 150 Feet Road, Jajmau, Kanpur
102	M/s Naaj Leather Finishers, 14-A, 150 Feet Road, Jajmau, Kanpur
103	M/s Aftaab and Company (Soukat Ki Tannery), 396, Sanjaynagar, Jajmau, Kanpur
104	M/s Firoj Tanners, 379/1D, Sir Iqbal Strete, Jajmau, Kanpur
105	M/s Globe Leather Ind. (Globe Ind. Cop. Unit 1) 37A, 150 Feet Road, Jajmau, Kanpur
106	M/s Prime Tanners, 150 Feet Road, Jajmau, Kanpur
107	M/s Gauss Leather Finishers, 374/345 B, Bhalla State, Jajmau, Kanpur
108	M/s Arafaat Leather Finishers, 201/194 B, Sitla Bajar, Jajmau, Kanpur
109	M/s Zeenet Taners, 183A, Ram Roy saray, Jajmau Kanpur
110	M/s International Tenning Ind, 645, Vajid[ur, Jajmau, Kanpur
111	M/s Golden Interprises, 175/158 (4-D) Budhya Ghat, Jajmau, Kanpur

Water	10-Sep-18	0.25	0.25
Water	10-Sep-18	0.25	0.25
Water	10-Sep-18	0.25	0.25
Water	4-Oct-18	0.25	0.25
Water	4-Oct-18	0.25	0.25
Water	4-Oct-18	1.00	1.00
Water	12-Oct-18	0.25	0.25
Water	12-Oct-18	0.25	0.25
Water	12-Oct-18	0.25	0.25
Water	12-Oct-18	0.50	0.50
Water	12-Oct-18	0.25	0.25
Water	12-Oct-18	0.50	0.50
Water	12-Oct-18	0.25	0.25
Water	12-Oct-18	0.50	0.50
Water	12-Oct-18	0.25	0.25
Water	12-Oct-18	0.25	0.25
Water	12-Oct-18	0.25	0.25
Water	12-Oct-18	0.25	0.25

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112	M/s J.N. International, (Jalalu Ki Tennery), 391/362, Sitla Bajar, Jajmau, Kanpur
113	M/s Super Leather Finishers, 406, Sanjay nagar, Jajmau, Kanpur
114	M/s H. K. Tanning Ind. 539/540. 150 Feet Road, Jajmau, Kanpur
115	M/s Aman Tannery (Liyakat Leather Finisirs), 127, Sir Iqbql Strit, jajmau, Kanpur.
116	M/s Islam Leather Finisirs, 141/134, Gajjupurva, Jajmau, Kanpur
117	M/s V.T.I Export (Khursheed ki Tennery), 126/119 B, gajjupurva, jajmau, Kanpur
118	M/s Sannu Interprises, B-13A, Bhalla State, Jajmau Kanpur.
119	M/s Pahalwan Tannery (Unit-3), 2-A/3, Gajjupurva, Jajmau, Kanpur
120	M/s Khatun Tanners (Rashid Tanners), 88/74, (22), Jajmau, Kanpur
121	M/s Hafis Sons Tannery Pvt. Ltd. 93 A, Vajidpur, Jajmau, Kanpur
122	M/s R.K. Tanners, 508, 150 Feet Road, Jajmau, Kanpur
123	M/s Samsun Export, 88/74(7), Hindustan Kampound, Jajmau, Kanpur
124	M/s Shakib Leather Traders. (Imtiyaj Traders), 157 B, Gajjupurva, Jajmau, Kanpur
125	M/s Zeeshan Trading Com. 71/60-A(4) Sitla Bajar, Jajmau, Kanpur
126	M/s Goodwill Tanners, 98 A, Vajidpur, Jajmau, Kanpur
127	M/s Sunrise Tannery, 150 Feet Road, Jajmau, Kanpur
128	M/s Vartex Leather, Plot No. 13A, 88/74, Hindustan Compound, Jajmau, Kanpur
129	M/s Haq Tanners (Everist tanning Ind.) 97A, Vajidpur, Jajmau, Kanpur
130	M/s Shine Leather Finishers(Welcome Chemical Ind.) ID-11, Jajmau, Kanpur

Water	12-Oct-18	0.25	0.25
Water	12-Oct-18	0.25	0.25
Water	12-Oct-18	0.25	0.25
Water	15-Oct-18	0.25	0.25
Water	15-Oct-18	0.25	0.25
Water	15-Oct-18	0.25	0.25
Water	15-Oct-18	0.25	0.25
Water	15-Oct-18	0.25	0.25
Water	15-Oct-18	0.50	0.50
Water	15-Oct-18	0.50	0.50
Water	15-Oct-18	0.25	0.25
Water	15-Oct-18	0.25	0.25
Water	25-Oct-18	0.25	0.25
Water	25-Oct-18	0.25	0.25
Water	25-Oct-18	0.25	0.25
Water	25-Oct-18	0.25	0.25
Water	25-Oct-18	0.25	0.25
Water	25-Oct-18	0.25	0.25

131	M/s Meraj Tanning Ind. 102/87-A(1), Jajmau, Kanpur
132	M/s Abdullah Tannery Pvt Ltd, 16 B, Jajmau, Kanpur
133	M/s Shazid Tanners, 361-1D(30 B-2), Gajjipurva, Jajmau, Kanpur
134	M/s ILAHI Tannery, 43/36, Shetla Bajar, Jajmau, Kanpur
135	M/s G.N leather, 168/162, Laltipurva, Jajmau, Kanpur
136	M/s Shagun Industries, 94A, Vajidpur, Jajmau, Kanpur
137	M/s Khwaja Finishers, 389/360-A, Sheetla Bajar, Jajmau Kanpur
138	M/s Indian Tanning ind. 150 Fit Road, Jajmau Kanpur
139	M/s Vahid Tanners, 153-B, Gajjipurva, Jajmau, Kanpur
140	M/s Tanners Co (Unit of merit leather ind.) 91-A, Vajidpur, Jajmau, Kanpur
141	M/s Sahara Tanning Ind. 104, C-1, Wajidpur Jajmau, Kanpur
142	M/s Central Leather Finishers 112A, Wajidpur, Jajmau, Kanpur
143	M/s Aslam Tannery, 42K, Budhiyaghat, Jajmau, Kanpur
144	M/s Dawn Tanning Ind. 76-A, Eidgah Road, Jajmau Kanpur
145	M/s Arafaat Leather Finishers, 201/194 B, Sitla Bajar, Jajmau, Kanpur
146	M/s Shahid Tannery, Plot no. 53, 150 Fit Road, Jajmau Kanpur
147	M/s Navratan Ind. 532, 533 150 Fit Road, Jajmau Kanpur
148	M/s Crown Tanning Ind, 62A, Wajidpur, Jajmau, Kanpur
149	M/s Noor Tanners, 5 Block-B, 150 Feet Road, Jajmau, Kanpur
150	M/s Sahara Tanning Ind. 104, C-1, Wajidpur Jajmau, Kanpur
151	M/s Central Leather Finishers 112A, Wajidpur, Jajmau, Kanpur

Water	25-Oct-18	0.50	0.50
Water	25-Oct-18	0.50	0.50
Water	25-Oct-18	0.25	0.25
Water	25-Oct-18	0.25	0.25
Water	25-Oct-18	0.25	0.25
Water	25-Oct-18	0.50	0.50
Water	25-Oct-18	0.25	0.50
Water	26-Oct-18	1.00	1.00
Water	26-Oct-18	0.50	0.00
Water	26-Oct-18	0.25	0.25
Water	5-Nov-18	0.25	0.25
Water	5-Nov-18	0.25	0.25
Water	5-Nov-18	0.25	0.00
Water	5-Nov-18	0.50	0.50
Water	5-Nov-18	0.25	0.00
Water	5-Nov-18	0.25	0.00
Water	5-Nov-18	0.50	0.50
Water	5-Nov-18	0.25	
Water	5-Nov-18	0.25	0.25
Water	5-Nov-18	0.25	0.25
Water	5-Nov-18	0.25	0.00

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152	M/s Aslam Tannery, 42A, Budhiyaghat, Jajmau, Kanpur
153	M/s Arafaat Leather Finishers, 201/194 B, Sitla Bajar, Jajmau, Kanpur
154	M/s Shahid Tanner, 53, 150 Feet Road, Jajmau, Kanpur
155	M/s Navratan industry, 532-533, 150 Feet road, Jajmau Kanpur
156	M/s Crown Tanning Ind, 62A, Wajidpur, Jajmau, Kanpur
157	M/s Noor Tanners, 5 Block-B, 150 Feet Road, Jajmau, Kanpur
158	M/s India Enterprises, 90/76, 150 Feet Road, Jajmau, Kanpur
159	M/s Hanif Leathers Finishers, 331/306 Bhalla State, jajmau Kanpur
160	M/s Habib Leathers, 14-B, 150 Feet Road, Jajmau, Kanpur
161	M/s Leathers world, 184-A (1), Wajidpur, Jajmau, Kanpur
162	M/s Ahmad international, 367-368 A, Sanjaynagar, Jajmau Kanpur
163	M/s Sofia international, 87 A, Vajidpur, jajmau Kanpur
164	M/s Chaudhary Leather Finishers, 410/380, Asharfabad, Jajmau, Kanpur
165	M/s Zeeshan international (Ahmad Bilal ki Tannery) 175/168 Jajmau, Kanpur
166	M/s Naushad Leather finishers, 30-A, Eidgah Road, Jajmau Kanpur
167	M/s Ahmad international, 367-368 A, Sanjaynagar, Jajmau Kanpur
168	M/s N. S. Tanners (unit-2) 83 A, Wajidpur, Jajmau, Kanpur
169	Junaid Tanning Industries, Eidgah Road, 150 feet Road Kanpur
170	Shahid Tanner 53, 150 Ft Road, Jajmau, Kanpur
171	Leather Imbosing, 379/D-3, Sir Iqbal Street, Jajmau, Kanpur
172	M/s Whaced Tanners, Jajmau, Kanpur

Water	5-Nov-18	0.25	0.25
Water	5-Nov-18	0.25	0.25
Water	5-Nov-18	0.25	0.25
Water	5-Nov-18	0.50	0.50
Water	5-Nov-18	0.25	0.25
Water	5-Nov-18	0.25	0.25
Water	13-Nov-18	0.25	0.25
Water	13-Nov-18	0.25	0.25
Water	13-Nov-18	0.50	0.50
Water	13-Nov-18	0.50	0.50
Water	13-Nov-18	0.25	0.25
Water	13-Nov-18	0.25	0.25
Water	13-Nov-18	0.25	0.25
Water	13-Nov-18	0.25	0.25
Water	13-Nov-18	0.25	0.25
Water	13-Nov-18	0.25	0.25
Water	12-Dec-18	0.25	0
Water	03.06.2019	113.38	0.00
Water	04.06.2019	3.75	0.00
Water	04.06.2019	2.00	2.00
Water	06.11.2018	0.50	0.50

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173	M/s Universal Tanning Ind, 407/377A, Asharfabad, Jajmau, Kanpur
174	M/s Bright Tanning Industries, 380/1-D, Sir Iqbal Street, Jajmau, Kanpur
175	M/s Sultan Tanners, 230, Gajjupurwa, Jajmau, Kanpur
176	M/s Aman Tanners Unit-2, 104/90A (17A) Sanjay Nagar, Jajmau, Kanpur
177	M/s Zuric International (Shivli Tannery), 377DA, Iqbal Street, Jajmau, Kanpur
178	M/s Sunshine Industries (FR Leather) 69A, 150 Ft Road, Jajmau, Kanpur
179	Junaid Tanning Industries, Eidgah Road, 150 feet Road Kanpur
180	Junaid Tanning Industries, Eidgah Road, 150 feet Road Kanpur
181	Leather Imbosing, 379/D-3, Sir Iqbal Street, Jajmau, Kanpur
182	Rizwan Tanning Ind. 104/90A Sanjay Nagar, Jajmau, Kanpur
183	Zeenat Tanners, 183m(1), Ramrai Sarai, Jajmau, Kanpur
184	S.R. Tannery, 129A, Block-C, Gajjupurwa, Jajmau, Kanpur
185	Crown Tanners, 192/184, Ramrai Sarai, Jajmau, Kanpur
186	Omega International (Renets Eastern Export) 2B, 35 Ramrai Sarai, Jajmau, Kanpur
187	Blue Star Finishers 996-996, Wajidpur Jajmau, Kanpur
188	Gem Tanners, 112-m/3, Wazidpur, Jajmau, Kanpur
189	Ghazal Tanning Industries, 104/90-1A, Wazidpur, Jajmau, Kanpur
190	Yusuf Enterprises, 174, Wazidpur, Jajmau, Kanpur
191	Haq Tanners, 97-A, Wazidpur, Jajmau, Kanpur
192	Goodwill Tanners, 98-A, Wazidpur, Jajmau, Kanpur
193	Zuric International (Shivli Tannery), 377-D,A Iqbal Street Jajmau, Kanpur
194	Bright Tanning Ind, Iqbal Street, Jajmau, Kanpur

Water	09.09.2019	0.25	0.00
Water	13.08.2019	1.25	1.25
Water	13.08.2019	1.00	1.00
Water	13.08.2019	3.38	0
Water	13.08.2019	0.88	0.88
Water	13.08.2019	0.63	0.63
Water	16-04-2019	10.38	0
Water	16-04-2019	10.38	0
Water	18-05-2019	0.25	0.25
Water	18-05-2019	2.00	2.00
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.25	0.25
Water	18-05-2019	1.00	1.00
Water	18-05-2019	0.25	0.75
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.50	0.50
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.50	0.50

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195	Jamal Industries, 7/2, Gajjupurwa, Near Galla Godam Jajmau, Kanpur
196	Welcome Tannery (Arman Tanners), 77/66, Sheetla Bazar, Jajmau, Kanpur
197	Khursheed Anwar Ki Tannery, 12/9, Banwari Lal Ka bagicha, Jajmau, Kanpur
198	Ahmad International 367/368 A, Sanjay Nagar, Jajmau, Kanpur
199	Karamat Tanning Industries, 783, Sanjay Nagar, Jajmau, Kanpur
200	Bharat Tanning Industries, 150 Ft Road, Jajmau, Kanpur
201	Mahboob Sons 150 Ft Road, Jajmau, Kanpur
202	Sunshine Industries (FR Leather), 69-A, 150 Ft Road, Jajmau, Kanpur
203	Mobin Tanners (Tanvir Leather Finishers), 91-A, Wazidpur, Jajmau, Kanpur,
204	Hamid Leather Finishers, I-D, Gajjupurwa, Jajmau, Kanpur
205	Hayat Tannery, 367A, Motinagar, Jajmau, Kanpur
206	Finished Leather Job Work, 433/398, Makku Saeed Ka Bhatta, Jajmau, Kanpur
207	M/s Sunshine Industries (FR Leather) 69A, 150 Ft Road, Jajmau, Kanpur
208	M/S Blue Star Finishers, 996-999, Wajidpur, Jajmau, Kanpur
209	M/S N.S. Tanners, 84A, Wajidpur, Jajmau, Kanpur
210	Ahteshyam leather & Leather Product (Old Name Nasir Ki Tannery), Shitala Bazar, Jajmau, Kanpur
211	AISHA TANNING IND. , 3 A , 150 Ft Road JAJMAU
212	IQBAL AHAMAD KI TANNERY, 71/60 A, SEETALA BAZAR, JAJMAU
213	JAMEEL AHAMAD 12/9 BANAWARILAL KA BAGICHA GAJJUPURWA
214	EURO LEATHER (ISRAT KI TANNERY), 176/169, LALTUPURWA , JAJMAU

Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.50	0.50
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.25	0.25
Water	18-05-2019	0.50	0.50
Water	24.07.19	3.88	0
Water	27-06-19	0.25	0.25
Water	27-06-19	0.50	0.50
Water	18.11.19	0.63	0
Water	06.12.19	0.16	0
Water	06.12.19	0.88	0
Water	23.01.2020	0.25	0
Water	23.01.2020	0.75	0
Water	26.12.19	0.13	0
Water	26.12.19	5.00	0
Water	26.12.19	0.88	0

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215	SUPER TRADE 12/9 BANWARILAL KA BAGICHA JAJMAU
216	G.N. LEATHER 169 / 162 JAJMAU
217	Globe Leather Finishers (MUSTAQ AHMAD KI TANNERY), MAKKU SAEED KA BHATTA), 88 A Wajidpur, , JAJMAU
218	GOODWILL TANNERS , 98 A , WAJIDPUR , JAJMAU
219	I.A. Chemical (AMIN ENTERPRISES), 71 /60 A, SEETALABAZAR JAJMAU
220	JAMAL IND , 7/2 , GAJJUPURWA , JAJMAU
221	DANISH TANNERS, 913, WAZIDPUR JAJMAU
222	KAMAL ENTERPRISES, 331/306-B, BHALLA ESTATE JAJMAU
223	PRIME TANNERS , 13 A , 150 FT. ROAD , JAJMAU
224	PRINCE LEATHER, 331/306 A, BHALLA ESTATE JAJMAU
225	New Taj leather finishers, 140 wajidpur, Jajmau, Kanpur
226	ROSHAN AND COMP., 345/317 (A-1), BHALLA EASTATE JAJMAU
227	SHAMS LEATHER FINISERS, 150 FT. ROAD , JAJMAU
228	SALLAN ENTERPRISES , 332 / 308 10 B, BHALLA ESTATE JAJMAU
229	SHINE LEATHER FINISHERS (WELCOME CHAMICAL IND.) 1 D-11, CHABEELEPURAWA JAJMAU
230	SULTAN TANNERS , 230 JAJMAU ROAD , JAJMAU
231	SUNIL ENTERPRISES, 330/306, BHALLA ESTATE JAJMAU
232	SUNSHINE INDUSTRY (F.R.LEATHER), 69 A , 150 FT. ROAD , JAJMAU
233	GREATER ARAFAT TANNERY PVT. LTD., 12 C, 150 FEET ROAD, JAJMAU, KANPUR

Water	26.12.19	0.63	0
Water		0.25	0
Water	26.12.19	0.13	0
Water	26.12.19	0.63	0
Water	26.12.19	0.13	0
Water		1.50	0
Water	20.12.19	0.88	0
Water	26.12.19	0.13	0
Water	26.12.19	1.50	0
Water	26.12.19	0.13	0
Water	23.12.19	0.88	0
Water	26.12.19	1.00	0
Water		0.88	0
Water	26.12.19	0.13	0
Water	20.12.19	0.88	0
Water		1.63	0
Water	26.12.19	0.13	0
Water	26.12.19	0.88	0
Water	17.01.2020	0.38	0

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234	M/s Upper India Tanning ind. (Old name- Uppper India Tannery pvt. Ltd.) Kanpur	Water	13-Nov-18	1.00	1.00
235	M/S Som Flavours Masala Pvt. Ltd., 123/69A, 32A, Saresh Bagh, Gardiyanpurwa, Kanpur	Plastic Rule 2016		15.63	0
236	M/S Prabhu Astha Enterprises Pvt. Ltd., 123/779] Fazalganj, Kanpur	Plastic Rule 2016		15.63	15.63
237	M/S Prabhu Kripa Infrastructure Pvt. Ltd., 123/778 Fazalganj, Kanpur	Plastic Rule 2016		15.63	0
238	M/s Jet Knitwear Pvt Ltd., 57A, Cooperative, Ind Estate, Dadanagar, Kanpur	Water	7-Aug-18	0.50	0
239	M/s Daimond Hosiery, 29 B, Dada Nagar, Kanpur	Dada Nagar	4-Oct-18	0.50	0.50
240	M/S Preeti Flavours, 89 B, Dada Nagar, Kanpur	Plastic Rule 2016	06.09.19	15.63	0.00
241	M/s Mayank Metal-D-82, 83, Site-5, Panki, Kanpur	Panki	20-Mar-18	0.50	0
242	M/s Ravi Enterprises, F-8, Site-3, Panki, Kanpur	Panki	20-Mar-18	0.50	0
243	M/s Laxmi Metals, D-113, 114, Udyog Kunj, Panki, Site-5, Kanpur	Panki	31-May-18	0.50	0
244	M/s Prakash Textiles, E-5, Site-2, Panki Ind. Area, Kanpur	Panki	7-Aug-18	0.50	0.50
245	M/s Devine Synthetic Pvt Ltd. B-9,10, Panki Site-4, Kanpur	Panki	7-Aug-18	0.50	0
246	M/s Johnson Methey Chemicals, Pvt Ltd. Block-2A, Site-2B, Udyog Nagar, Kanpur	Panki	10-Sep-18	0.50	0.50
247	M/s Amber textiles, D-16, A-3, Panki, Ind. Area, Site-2, Kanpur	Panki	4-Oct-18	0.50	0.50
248	M/s Usha Hosiery, C-430, Panki, Side-5, Kanpur.	Panki	4-Oct-18	0.50	0
249	M/s Lohia Corp. Ltd. D-3A, Panki, Ind. Area, Site-1, Kanpur	Panki	11-Feb-19	0.50	0
250	M/s Mukund Industries, Panki site-3, Kanpur	Panki		0.50	0.50
251	M/S A.J. Sugandhi Pvt. Ltd., A-5, 6, Site-1, Kanpur	Plastic Rule 2016	06.09.19	15.63	0
252	Ganga Pollution Control Unit, Kanpur	130, 05, 43 MLD STP Jajmau	04.05.2019	1.50	1.50
253	Ganga Pollution Control Unit, Kanpur	210 MLD STP Bingwan Jajmau	25.04.2019	2.50	2.50
254	Ganga Pollution Control Unit, Kanpur	43 MLD STP Jajmau	16.04.2019	3.00	3.00

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255	Cantonment Board, Chhavni, Kanpur	Chhavni	Kanpur Nagar	9.50	9.50
256	Meraj Exports, Lodhi Rajpoot, Moradabad	Water	28-08-19	49.50	0
257	Vison Export, Kohinoor State Veerpur Ind. Area, NH24 bypass, Moradabad	Water	19-07-19	11.50	11.50
258	Rana Sugars Limited Vill-Belwara Post -Manpur & Distt.-Moradabad-244925(UP)	Water	10-02-19	1.50	0
259	Laxmi ji Sugar (Shre Ajudhia Sugar Mills) Raja Ka Sahaspur Distt.-Moradabad (UP)	Water	31-08-18	0.50	0.50
260	Genus Paper Product Ltd., Kanth road, Village: Aghwanpur, District-Moradabad(UP)	Water	27-12-2018 24-02-2019	3.00	3.00
261	Dewans Sugars Ltd. Agwanpur Kanth Road, Moradabad	Water	11-01-2019 24-01-2019	2.50	1.00
262	Dynmic Metal, Milan Vihar Moradaba	Air	28-08-19	6.12	6.12
263	Metal Handicaps, Baldevpuri Road, Pnadi Nagla, Moradabad	Air	13-11-19	115.02	0
264	Mr. Shahnawaz Husain S/o Mr. Sarfarz Husain, Mohalla Shiv Nagar, Jayantipur Road, Majhola, Moradabad	Air	01-11-19	15.70	0
265	Mr. Abdul Gaffar S/o Mr. Haji Rashid, C/o Mohalla-Khari Kuan, Mughalpora, Hafiz Banney Ki Puliya, Moradabad	Air	01-11-19	9.30	0
266	Mr. Hafiz Suhail S/o Mr. Rais Ahmad C/o Mohalla-Jayantipur Meenanagar, Near Jannti Masjid, Majhola, Moradabad	Air	01-11-19	14.30	0
267	Mr. Mohd. Hasan S/o Mr. Mahmood C/o Mohalla-Vidiyasagar, Near Lal Masjid, Harthala, Moradabad	Air	01-11-19	12.20	0
268	Mr. Gulab S/o Mr. Khursheed Alam & Mohd. Iqram S/o Mohd. Anwar C/o Mohalla-Pachpera, Kumhar Wali Gali, Katghar, Moradabad	Air	01-11-19	11.70	0
269	Mr. Tanvir S/o Mr. Ibrahim, Rahmatnagar, Gali No.-1, Near Muslim Digree Collage, Moradabad	Air	01-11-19	19.70	0

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270	Mr. Mohd. Shakeel S/o Mr. Mohd. Hafiz, Mr. Haji Rais S/o Mr. Babu, Mr. Mohd. Taufiq S/o Mr. Shfiq & Mohd. Chand S/o Mr. Channu, C/o Mohalla-Nawabpur, Gudiya Bagh, Nagphani, Moradabad	Air	01-11-19	9.30	0
271	Mr. Haji Rais S/o Mr. Babu, C/o Mohalla-Nawabpur, Gudiya Bagh, Nagphani, Moradabad	Air	01-11-19	9.30	0
272	Mr. Saleem Member S/o Mr. Shabbir Husain C/o Mohalla-Jayantipur Mecnanagar, Near Jannti Masjid, Majhola, Moradabad	Air	01-11-19	1.15	0
273	Mr. Mohd. Wascem S/o Mr. Mohd. Saleem, Mohalla-Khari Kuan, Mughalpura, Near Hafiz Banney Ki Pulia, Moradabad	Air	01-11-19	9.30	0
274	Mr. Jarrar Husain, Mr. Guddu Mr. Raja S/o Mr. Abrar Husain, Mohalla-Rahmatnagar, Gali No. 8, Bagdadi Masjid, Moradabad	Air	01-11-19	10.90	0
275	Mr. Ishaq, S/o Mr. Mushtaq, Mohalla-Hammam Wali Gali, Baradari, Moradabad	Air	01-11-19	9.30	0
276	Mr. Tasleem S/o Mr. Abdul Majeed, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0
277	Mr. Rohit S/o Mr. Subhash, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad	Air	25-11-19	11.90	0
278	Mr. Mohd. Shakir S/o Mr. Sajjad, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0
279	Mr. Mohd. Yamin & Mr. Jamil S/o Mr. Mohd. Abdul Rashid, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0
280	Mr. Mohd. Shahnawaz S/o Mr. Sajjad, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0
281	Mr. Shakeel, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0

282	Mr. Pratap Singh S/o Late Nathi Singh, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad	Air	25-11-19	11.90	0
283	Mr. Mohd. Abid S/o Mr. Abdul Majeed, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0
284	Mr. Mohd. Shariq S/o Mr. Mohd. Shakir, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0
285	Mr. Nabi Ahmad S/o Mr. Habib Ahmad, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0
286	Mr. Mohd. Shakir & Mr. Mohd. Asif S/o Mr. Dilawar Husain, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0
287	Mr. Kallu Chaudary, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad	Air	25-11-19	11.90	0
288	Mr. Israr S/o Mr. Mohd. Yousuf, Mohalla Miyan Colony, Jayantipur, Majhola, Moradabad	Air	25-11-19	12.50	0
289	Mr. Ali Ahmad S/o Mr. Habib Ahmad, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0
290	Mr. Prem Shankar S/o Mr. Seva Ram, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad	Air	25-11-19	11.90	0
291	Mr. Hancef Ahmad S/o Mr. Bashir Ahmad, Mohalla Chkkar ki Milak, Near Ghosia Masjid, Gali No. 11, Civil lines, Moradabad	Air	25-11-19	4.20	0
292	Mr. Neetu S/o Mr. Ram Chander, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad	Air	25-11-19	11.90	0
293	Mr. Rohit S/o Mr. Subhash, Mohalla Nawabpura, Chadiyon ka maidan, Nagphani, Moradabad	Air	25-11-19	11.90	0

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294	Sri Nadeem, S/o Sri Ahmad, R/o Anwar Nagar, Thana Katghar, Distt. Moradabad	E-Waste	02.04.2018	0.50	0
295	Sri Nazir, S/o Sri Husain Zan, R/o Mohalla Naupur, Bhojpur, Thana Bhojpur, Distt. Moradabad.	E-Waste	02.04.2018	1.00	0
296	Sri Nazim, S/o Sri Tahir, R/o Jhadewala, R/o Bhojpur, Thana Bhojpur, Distt. Moradabad.	E-Waste	02.04.2018	1.00	0
297	Sri Atiq, S/o Sri Mahfooj, R/o Shahpur, Thana Bhojpur, Distt. Moradabad	E-Waste	02.04.2018	1.00	0
298	Sri Rahim, S/o Sri Hanif, R/o Hathat, Thana Bhojpur, Distt. Moradabad	E-Waste	02.04.2018	0.50	0
299	Sri Ansar, S/o Sri Hazi Ashfaq, Near Indra Chowk, Behind King Medical Store, Katghar, Distt. Moradabad.	E-Waste	02.04.2018	0.50	0
300	Sri Nafees, S/o Sri Mehdi Hasan, R/o Motajkhana, Rahamat Nagar, Thana Katghar, Distt. Moradabad.	E-Waste	02.04.2018	0.50	0.50
301	Sri Nafis, S/o Sri Mehdi Hasan, Rahamat Nagar Gali No.1, Motajkhana, Nafees Nagar, Katghar, Distt. Moradabad	E-Waste	02.04.2018	0.50	0.50
302	Sri Matlub, S/o Sri Nathua, R/o Bhojpur, Thana Bhojpur, Katghar, Distt. Moradabad	E-Waste	02.04.2018	0.50	0
303	Sri Arif, S/o Moh. Shahid, Near Sankalp School, Rahmat Nagar Gali No.1, Katghar, Distt. Moradabad	E-Waste	02.04.2018	0.50	0.50
304	Sri Arshad, S/o Sri Munnabar, R/o Miyan Colony, Thana Majhola, Distt. Moradabad	E-Waste	02.04.2018	0.50	0
305	Sri Taqi, S/o Sri Moh. Zahoor, R/o Hathat, Thana Bhojpur, Distt. Moradabad	E-Waste	02.04.2018	0.50	0
306	Sri Waris, S/o Sri Chote, R/o Hathat, Thana Bhojpur, Distt. Moradabad	E-Waste	02.04.2018	0.50	0
307	Sri Irfan, S/o Sri Bhura, R/o Jhadewala, Thana Bhojpur, Distt. Moradabad.	E-Waste	02.04.2018	0.50	0
308	Sri Bhura, S/o Sri Chote, R/o Hathat, Thana Bhojpur, Distt. Moradabad	E-Waste	02.04.2018	0.50	0
309	Sri Sonu, S/o Sri Asraf, R/o Anwar Nagar, Thana Katghar, Distt. Moradabad.	E-Waste	02.04.2018	0.50	0

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310	Sri Imran, S/o Sri Wali Ahmad, R/o Nayi Basti, Bhojpur, Thana Bhojpur, Distt. Moradabad.	E-Waste	02.04.2018	0.50	0
311	Sri Zulfqar, S/o Sri Mukha, R/o Jhadewala, Thana Bhojpur, Distt. Moradabad.	E-Waste	02.04.2018	1.00	0
312	Sri Shaqir Husain, S/o Sri Maqsd Ahmad, R/o Idgah Road, Nayi Basti, Thana Thakurdwara, Distt. Moradabad.	E-Waste	02.04.2018	1.00	0
313	Moh. Shafi, S/o Sri Abdul Karim, R/o Jhadewala, Thana Bojpur, Distt. Moradabad.	E-Waste	02.04.2018	0.50	0
314	Sri Raqib-urf-Nanhe, S/o Sri Abid Mulla, R/o Vill:Rooppur, Thaka Kundarki, Distt. Moradabad	E-Waste	02.04.2018	0.10	0
315	Sri Kasim, S/o Sri Riyaz, R/o Anwar Nagar, Thana Katghar, Distt. Moradabad.	E-Waste	02.04.2018	0.50	0
316	Sri Furkan, S/o Sri Afsar Ali, Nakhasa, Distt. Sambhal.	E-Waste	21.04.2018	0.50	0
317	Sri Irfan, S/o Sri Abbas, R/o Nakhasa, Thana Nakhasa, Distt. Sambhal	E-Waste	21.04.2018	1.67	0
318	M/s Dugdh Utpakak Sahkari Sangh Ltd., Industrial Area, Ramnagar, Chandauli	Water	09.09.2019	0.5	0.5
319	M/s Mahalakshami Yarn Pvt. Ltd. Industrial Area, Ramnagar, Chandauli	Water	28.08.2019	0.87	0.87
320	M/s NTPC Thermal Power Plant, at Shaktinagar, Sonebhadra (U.P.)	Water/Air/Waste	04.10.2019	27	0
321	M/s NTPC Thermal Power Plant at Rihandnagar, Sonebhadra (U.P.)	Water/Air/Waste	04.10.2019	46	0
322	M/s U.P. Rajya Vidyut Utpadan Nigam Ltd, Thermal Power Plant, Obra, Sonebhadra (U.P.)	Water/Air/Waste	04.10.2019	611	0
323	M/s U.P. Rajya Vidyut Utpadan Nigam Ltd., Thermal Power Plant, Anpara, Sonebhadra (U.P.)	Water/Air/Waste	04.10.2019	611	0
324	M/s LANCO Anpara Power Ltd, Thermal Power Plant, Anpara, Sonebhadra (U.P.)	Water/Air/Waste	04.10.2019	24	9.48
325	M/s Northern Coal Fields Limited (NCL) Project Dudhichua, Sonebhadra (U.P.)	Water/Air/Waste	04.10.2019	130	0

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326	M/s Northern Coal Fields Limited (NCL) Project Kakri, Sonebhadra (U.P.)	Water/Air/Waste	04.10.2019	65	0
327	M/s Northern Coal Fields Limited (NCL) Project Bina, Sonebhadra (U.P.)	Water/Air/Waste	04.10.2019	65	0
328	M/s Northern Coal Fields Limited (NCL) Project Khadia, Sonebhadra (U.P.)	Water/Air/Waste	04.10.2019	125	0
329	M/s Northern Coal Fields Limited (NCL) Project Krishnashila, Sonebhadra (U.P.)	Water/Air/Waste	04.10.2019	611	0
330	Bharat Enit Coyog, Murnpur	Air	23-10-2019	2.06	0
331	Bharat Brick Field, Madan, Meerut	Air	24-10-2019	1.69	0
332	Chaitan Gramcoyog, Saman, Saharun Khera (Old Name)	Air	23-10-2019	73.13	0
333	Ekta Brick Field, Phagwara	Air	23-10-2019	2.06	0
334	Ganga Brick Field, Konia, Sadam Road Meerut	Air	23-10-2019	73.13	0
335	Janak Mulhayanpur Meerut	Air	22-10-2019	2.13	0
336	Jar Hind Bhata, Achhrona, Bagmati Enit Coyog (Naveen)	Air	23-10-2019	1.50	0
337	Kanara Brick Field, Murnpur	Air	23-10-2019	2.06	0
338	Kanara Brick Field, Chaudhri	Air	23-10-2019	1.88	0
339	Kanara Brick Field, Meerut	Air	23-10-2019	1.88	0
340	Kanara Brick Works, Hasampur	Air	23-10-2019	2.13	0
341	Kanara Meerut	Air	23-10-2019	7.63	0
342	Kanara Meerut	Air	23-10-2019	2.06	0
343	Kanara Meerut	Air	22-10-2019	2.06	0
344	Kanara Meerut	Air	24-10-2019	1.50	0
345	Kanara Meerut	Air	23-10-2019	1.88	0
346	Kanara Meerut	Air	23-10-2019	1.69	0
347	Kanara Meerut	Air	22-10-2019	1.56	0
348	Kanara Meerut	Air	23-10-2019	35.05	0
349	Kanara Meerut	Air	23-10-2019	1.25	0
350	Kanara Meerut	Air	24-10-2019	1.25	0
351	Kanara Meerut	Air	22-10-2019	1.56	0
352	Kanara Meerut	Air	22-10-2019	1.88	0
353	Kanara Meerut	Air	23-10-2019	1.75	0
354	Kanara Meerut	Air	23-10-2019	1.88	0
355	Kanara Meerut	Air	23-10-2019	1.56	0
356	Kanara Meerut	Air	24-10-2019	3.31	0
357	Kanara Meerut	Air	24-10-2019	2.13	0
358	Kanara Meerut	Air	24-10-2019	2.13	0
359	Kanara Meerut	Air	22-10-2019	1.56	0
360	Kanara Meerut	Air	24-10-2019	1.69	0
361	Kanara Meerut	Air	22-10-2019	2.38	0
362	Kanara Meerut	Air	23-10-2019	1.56	0
363	Kanara Meerut	Air	22-10-2019	1.69	0
364	Kanara Meerut	Air	23-10-2019	1.75	0
365	Kanara Meerut	Air	22-10-2019	1.69	0
366	Kanara Meerut	Air	24-10-2019	1.88	0
367	Kanara Meerut	Air	24-10-2019	1.88	0

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368	Ganga Sindh Brick Field, Painur Sardhana	Air	24-10-2019	1.88	0
369	Vishal Brick Field Kaland Sardhana Meerut	Air	22-10-2019	1.69	0
370	Santa Brick Field Hara Sardhana Meerut	Air	22-10-2019	1.69	0
371	Mahadev Brick Field, Patton, Nawal Sardhana Meerut	Air	23-10-2019	7.31	0
372	Paunh Brick Field, Jewit, Sardhana Meerut	Air	22-10-2019	1.56	0
373	Sari Brick Field, manaka, Sardhana Meerut	Air	22-10-2019	1.69	0
374	S.M.K. Meerut Field (SPS) Lalaur Sardhana	Air	23-10-2019	1.69	0
375	Bahwan Lal Bahaur Brick Field, Bhadoli, Mahaurat, Sardhana	Air	22-10-2019	2.06	0
376	Bahur Brick Field, ranawda Arav Brick Field (Chaudhary	Air	24-10-2019	1.88	0
377	Brick Field (old Nawa Binesh Brick Field, Satarpur	Air	23-10-2019	1.75	0
378	Prabhu Singh Chandra Singh Brick Field Neeli Jaha mawana	Air	23-10-2019	2.13	0
379	Rana Brick Field (Sunner Kurga & Sewal Mandwari	Air	23-10-2019	2.06	0
380	Durga Brick Field (old Nawa Shri Ram Brick Field, Khurd	Air	23-10-2019	1.56	0
381	Ganesn Brick Field (Sr Irammoo) Botapur, Elanda	Air	23-10-2019	3.44	0
382	Manmoo Brick Field, Elanda Sari Mawana Meerut	Air	23-10-2019	1.88	0
383	Deep Brick Field, Kitnore, Gann Road, Meerut	Air	23-10-2019	2.06	0
384	Ranau Hospital, Gann road, Meerut	Waste	08-09-19	3.75	0
385	Siddat Banaon Bnai Pater Hospital, Gann road, Meerut	Waste	08-09-19	8.25	0
386	Meerut Hospital, Gann road, Meerut	Waste	13/09/2019	3.44	0
387	Lokpriya Hospital, Gann road, Meerut	Waste	13/08/2019	3.75	0
388	Hope Hospital, western Kutchera road, Meerut	Waste	20/06/2019	3.44	0
389	M Prakash Hospital Begum Bridal Meerut	Waste	08-09-19	3.44	0
390	Jaswant Lal Hospital, Civil Line Meerut	Waste	08-09-19	4.22	0
391	Om Natana & neuro hospital New Bonanza nina Ltd,	Waste	08-09-19	3.44	0
392	Jewiti Vihar, Gann Medical Village Saini, Mawana	Water	19-12-19	4.2	4.2
393	Tanya Marketing pvt ltd, Alipur Jijmana Hapur	Water	13-12-18	10	10
394	Dauram Distenry Unit Daurala Meerut	Water	13-08-19	8.1	8.1
395	Kanav Papers pvt Ltd, Panchali, Baghpat road, Meerut	Water	02-12-19	0.5	0.5
396	Al Faheem Meatex pvt ltd, Alipur Jijmana, hapur road, Meerut	Water	01-04-19	0.5	0.5
397	Devpriya Papers pvt ltd , Mawana road, Meerut	Water	15/1/2019	0.5	0.5
398	Pinki Prints, Gagol road, Meerut	Water	29-01-2019	0.5	0.5
399	Vaseem Purana Kasba , Meerut Praveen son or Samay	Water	02-04-19	0.5	0
400	Singh Govardhanpur Meerut Jay Gurdev, Village	Water	02-04-19	0.5	0
401	Ashhonda Meerut Kahash dairy, ritham road,	Water	22/1/2019	0.5	0.5
402	Kamat Dyemg house, B-30, Lidhoga Meerut	Water	16/1/2019	0.5	0
403	Ashoka Handloom Factory, Gannur Meerut	Water	14/1/2019	0.5	0
404	Ashoka Handloom pvt ltd, 64/7 Shwara nagar Meerut	Water	18/12/2018	0.5	0.5
405	V G Enterprises, rohta road, Meerut	Air	08-09-19	9.23	3.34
406	Tanya Automobiles, Alipur , Hapur road, Meerut	Water	22-11-2018	0.5	0.5
407	Dayal Fertilizer, Meerut Delhi road, Partapur, Meerut	Air	11-11-19	2.62	2.62
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410	Jamshed son of shamshad Black Salt, Village Singhawali, rohta road, Meerut	Air	07-03-19	1.33	0
411	Imran Black Salt, Village Singhawali, rohta road, Meerut	Air	07-03-19	1.33	0
412	Azad Black Salt, Village Singhawali, rohta road, Meerut	Air	07-03-19	1.33	0
413	Gawadi Dumping site Kila Parikshihit garh road, Meerut	MSW	07-08-19	24.28	0
414	Mangatpuram, Delhi road, Meerut	MSW			0
415	Gesupur, Hapur road, Meerut	MSW			0
416	A.B. Cycle Parts Pvt Ltd, S-24, South side of G.T. Road, Gzb	Water	06.08.2018	0.5	0.5
417	Indian Textiles Co., E-49, B.S road, Gzb	Water	06.08.2018	0.5	0.5
418	Northern India cyco parts, E-2, SS of GT road, Gzb	Water	03.08.2018	0.5	0.5
419	Shivam Engineering and fabrication A-282, SS of GT road Industrial area, Ghaziabad	Water	03.08.2018	0.5	0.5
420	M/s Shri Guru Kripa Industries, E-25, SS Gt road, Ghaziabad	Water	03.08.2018	0.5	0.5
421	Tarun International C-15, SS of GT road, Ghaziabad	Water	03.08.2018	0.5	0.5
422	M/s Al Nafees Frozen foods Export, Hapur Road, Dasna, Ghaziabad	Water	03.08.2018	0.5	0.5
423	M/s Exclusive leathers, Khasra no 2751, Bhoorgardhi, Dasna, Ghaziabad	Water	06.08.2018	0.5	0.5
424	Triyash Enterprises, Bhoorghadi, Dasna, Ghaziabad	Water	06.08.2018	0.5	0.5
425	M/s Devtara Industries, Meerut Road, Duhai, Ghaziabad	Water	03.08.2018	0.5	0.5
426	M/s A&A, S-50, Loni road ind area, Mohan nagar, Gzb	Water	03.08.2018	0.5	0.5
427	A.N Fabric, 5/6, Site 2 Loni road, Gzb	Water	03.08.2018	0.5	0.5
428	M/s Asha Tanu prints Ltd, A- 5/4, Loni road, Mohan nagar, Ghaziabad	Water	03.08.2018	0.5	0.5
429	SR prints C-1, Loni road Ind area, Mohan nagar, Gzb	Water	03.08.2018	0.5	0.5
430	M/s Sai Processing 7/3, Site 2, loni road, Mohan nagarm Ghaziabad	Water	03.08.2018	0.5	0.5

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431	M/s Sunny prints, 5/7, Site 2 Loni road industrial area, Mohan nagar, ghaziabad	Water	03.08.2018	0.5	0.5
432	ECE Ltd, A-20, Meerut road ind area, Gzb	Water	03.08.2018	0.5	0.5
433	Parle Agra P ltd , A-7, Sector 22, Meerut road ind area, Gzb	Water	03.08.2018	0.5	0.5
434	Hamdard (Wakf) Laboratories, B-2 and 3, Meerut road ind area, Ghaziabad	Water	03.08.2018	0.5	0.5
435	Kathuria Brothers A-12 Site 3, Meerut road ind area, ghaziabad	Water	03.08.2018	0.5	0.5
436	Kathuria brothers( cycle section), A-12, Meerut road industrial area, ghaziabad	Water	03.08.2018	0.5	0.5
437	Marshal cycles, B-17/18, Meerut road ind area, ghaziabad	Water	03.08.2018	0.5	0.5
438	Northland cycle Co ltd, D-21, meerut road ind area, ghaziabad	Water	03.08.2018	0.5	0.5
439	Ramsons Enterprises, D-21, Meerut road, Gzb	Water	03.08.2018	0.5	0.5
440	Shri ram pistons and rings pvt ltd, Meerut road ind area, ghaziabad	Water	03.08.2018	0.5	0.5
441	Techno Enterprises, A-13/12, Meerut road ind area, ghaziabad	Water	03.08.2018	0.5	0.5
442	Ultra Electroplaters, 46, Meerut road, Ghaziabad	Water	03.08.2018	0.5	0.5
443	NG textiles, 13A/10, Site 2 loni road, mohan n agar ghaziabad	Water	03.08.2018	0.5	0.5
444	M/s ACE hardwareP ltd, B-5, BS road industrial area, Ghaziabad	Water	06.08.2018	0.5	0.5
445	M/s Chacha Enterprises, J-4, apparel park, Tronica city, Ghaziabad	Water	03.08.2018	0.5	0.5
446	M/s Ddeepak Gambhir, E-12, Apparel Park, Tronica city, Ghaziabad	Water	03.08.2018	0.5	0.5
447	M/s Denim Matching, G-141, Apparel Park, Tronica city, Ghazibad	Water	03.08.2018	0.5	0.5
448	M/s Glaxi Garments, K-22, Apparel Park, Tronica City Ghaziabad	Water	03.08.2018	0.5	0.5
449	Roop Trading Company, E-14, Apparel Park, Tronica city, Ghaziabad	Water	03.08.2018	0.5	0.5
450	SVS fashions, J-22, Apparel Park, Tronica city, Ghaziabad	Water	03.08.2018	0.5	0.5

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451	Vedanta Estate, J-12, Apparel Park, Tronica city, Ghaziabad	Water	03.08.2018	0.5	0.5
452	M.A garments sahibabad industriel area gaziabad	Water	20.12.2018	1.00	1.00
453	Sara export ltd S.S.of G.T.road gaziabad	Water	09.01.2018	0.5	0.5
454	Delhi metro rail co. barakhamba road new delhi	Water	10.01.2019	1.00	1.00
455	Secectry JDA 70 MLD, UASBR STP viajyghat gaziabad	Water	14.01.2019 08-02-2019 06-03-2019	1.38	0
456	Secectry JDA 56 MLD, SBR STP morti gaziabad	Water	14.01.2019 08-02-2019	1.00	0
457	Secectry JDA 56 MLD, SBR STP duda hera vijaynagar Ghaziabad	Water	14.01.2019 08-02-2019 06-03-2019	1.37	0
458	Secectry JDA 56 MLD, STP Transhinden Indirapuram Ghaziabad	Water	14.01.2019 08-02-2019 06-03-2019	1.38	0
459	Ashoka pulp and paper Plot no 11 site 2 loni mohannagar Ghaziabad	Water	08.01.2019	1.00	0
460	Triyash Enterprises, Bhoorghadi, Dasna, Ghaziabad	Water	22.01.2019	0.5	0.5
461	Sir Ganga pepar mills pvt ltd Bhoorgari Dasna Ghaziabad	Water	23.01.2019	0.5	0.5
462	Secectry JDA 30 MLD, SBR STP Shadulhabad gaziabad	Water	08.02.2019	0.50	0
463	Shakhi metal wors D-1 A Sec tor 17 Kavinagar IA Gzb	Water	05.03.2019	1.25	1.25
464	Appreal Parth Tronica city Face-1 Far textile unit-(CETP) Gzb	Water	06.03.2019	0.38	0
465	Daber India Ltd Plot No. 22 Shahibad IA Gzb	Water	06.03.2019	0.75	0
466	Secectry JDA 74 MLD, STP SBR Indirapuram Gzb	Water	06.03.2019	0.38	0
467	Ratan Garments Plot No. 56/29 Site 4 Shaihibad IA Gzb	Water	12.03.2019	0.50	0.50
468	Shivam Engineering and fabrication A-282, SS of GT road Industrial area, Ghaziabad	Water	09.05.2019	5.75	5.75
469	Capital car Pvt.Ltd Plot No.-B-19 Site-4 Sahibabad Ghaziabad	Water	06.06.2019	1.56	1.56
470	Fab Care 79/1, rajendra nagar Ghaziabad	Water	07.06.2019	1.75	1.75
471	G.S. Das Applers Pvt Ltd, Plot No.4/43-44, Site-4 Shahibabad Ghaziabad	Water	06.06.2019	1.88	1.88
472	Krishna Prints Pvt Ltd Plot No.-A-47 Site-4 Shahibabad Ghaziabad	Water	06.06.2019	3.38	3.38

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473	Goyal Processing Plot No. 42/50, Site-4 Shahibabad Ghaziabad	Water	06.06.2019	3.38	3.38
474	Harpreet Ford Motors Pvt Ltd, Plot No. 8/1A, Site-4 Shahibabad Ghaziabad	Water	07.06.2019	2.27	2.27
475	Singla Engrevers Pvt Ltd, Plot No.7/26,Site-4 Shahibabad Ghaziabad	Water	06.06.2019	3.63	3.63
476	Sona Industries, Plot No.-56/7,Site-4 Shahibabad Ghaziabad	Water	10.06.2019	4.25	4.25
477	K.M. Processors, Plot No.72/3, Gali No.-5 Rajendra Nagar Ghaziabad	Water	06.06.2019	1.63	1.63
478	Special Tools Pvt Ltd, Plot No.-41/20-21-22, Site-4 Shahibabad Ghaziabad	Water	06.06.2019	3.50	3.50
479	Fairdeel Car Pvt LTD, Plot No. 12/67, Site-4 Shahibabad Ghaziabad	Water	07.06.2019	1.72	1.72
480	S.B.L Pvt Ltd, Plot No.-A-3, Site-4 Shahibabad Ghaziabad	Water	06.06.2019	3.38	3.38
481	Mahaveer Enterprices, Plot No. 28/1/14-15, Site-4 Shahibabad Ghaziabad	Water	10.06.2019	1.41	1.41
482	Capital car Pvt.Ltd Ansal Plaza, Men Link Road Vaisali, Ghaziabad	Water	06.06.2019	1.41	1.41
483	Spark Engeenering Pvt Ltd, Plot No.-40/1, Site-4 Shahibabad Ghaziabad	Water	06.06.2019	2.19	2.19
484	Anuaradha Fabricaters, Plot No.42/10, Site-4 Shahibabad Ghaziabad	Water	07.06.2019	3.50	3.50
485	Regency Cycle Pvt. Ltd, Plot No.-16/01,B-3,4,Site-4 Shahibabad Ghaziabad	Water	06.06.2019	2.63	2.63
486	R.B. Enterprises, Plot No.-180/4, Rajendra Nagar Ghaziabad	Water	06.06.2019	1.63	1.63
487	Rachana Metal Industries Pvt Ltd, Plot No.-18/42 Site-4 Shahibabad Ghaziabad	Water	06.06.2019	4.50	4.50
488	Daber India Ltd, Plot No.22, Site-4 Shahibabad Ghaziabad	Water	07.06.2019	8.25	8.25
489	Right Wash Garments Processing, Rajendranagar, Mohannagar, Ghaziabad	Water	24.06.2019	6.75	6.75
490	Ambika Gartex Pvt.Lts Plot No. 42B Rajendranagar Industrial Area Ghaziabad	Water	25.06.2019	14.25	0
491	Express Engineers And Spears Parts Ltd, A-36,37,38, Rampuri Suryanagar Ghaziabad	Air	01.07.2019	1.37	0

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492	Santosh Medical collage Hospital Ambedkar Road, Old Bus Stand, Ghaziabad	BMW	04.07.2019	20.94	0
493	Sri Krishna Hospital, N-H-02, Sector-15, Vasundhara Ghaziabad	BMW	04.07.2019	10.31	0
494	Bhuvika Medicare, B-194A, Lohiya Nagar Ghaziabad	BMW	09.07.2019	10.47	0
495	Verdhaman Hospital, Plot No.09, Sector-23, Sanjay Nagar Ghaziabad	BMW	09.07.2019	10.47	0
496	Jain Hospital & Research Centre, Plot No.636, Sector- 14A, Vasundhara Ghaziabad	BMW	09.07.2019	10.31	0
497	Shivam Hospital R-3/4, Rajnagar Ghaziabad	BMW	09.07.2019	10.47	0
498	Gargi Hospital, R-9/182, Rajnagar, Ghaziabad	BMW	09.07.2019	10.47	0
499	Ajay Enterprices, Plot No. 195, Rajendra Nagar Ghaziabad	Water	24.07.2019	16.75	0
500	V.K. Plastic Enterprises 96/6, 1st Floor, Arya Nagar Inds. Area Ghaziabad	Air	26.07.2019	3.79	0
501	Himalaya Sahkari Awas Samiti Ltd, Sector-05, Vasundhara Ghaziabad	Air	29.07.2019	6.02	0
502	M.I. Industries, Gali No.-5, Plot No.-51, Rajendra nagar Ind.Area Shahibabad Ghaziabad	Water	28.08.2019	10.55	0
503	Supreme Sales Corporeation, Gali No.-5, Plot No.- 55,Rajendra nagar Ind.Area Shahibabad Ghaziabad	Water	28.08.2019	10.55	0
504	J.S. Enterprises, Gali No.-5, Plot No.-61, Rajendra nagar Ind.Area Shahibabad Ghaziabad	Water	28.08.2019	10.55	0
505	M/s Agyaat Naam Udyog, Gali No.-5, plot No.-80, Rajendra nagar Ind.Area Shahibabad Ghaziabad	Water	28.08.2019	10.55	0
506	M/s Maheshwari Textile, Plot No. 63, Gali No.5 Rajendra Nagar, Ind. Area, Mohannagar Ghaziabad	Water	03.09.2019	0.13	0.13
507	M.Y. Garments, 20/6/14/ Site- 4 Shahibabad, Ins Area Ghaziabad	Water	11.09.2019	7.35	0
508	Shri Guru Kripa Industries, E-25 S.S. Road Ghaziabad	Water	04.10.2019	6.50	0
509	Special Tools Pvt Ltd, Plot No.- 41/20-21-22, Site-4 Shahibabad Ghaziabad	Water	11.10.2019	5.81	0

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510	Himalaya Sahkari Awasi Samiti Ltd (Aaivari tower), Sector-05, Vasundhara Ghaziabad	Air	18.11.2019	6.02	0
511	V.R.S. Foods Ltd, V-56 Site-4 Ind Area Ghaziabad	Water	02.12.2019	17.00	0
512	Mangeram Enterprises, Plot No. 28/1/4, Site-4, Shahibabd Ind. Area Ghaziabad	Water	20.12.2019	1.48	0
513	Ved cellolose limited 231,232 lakhan hapur	Water	21.08.2018	0.5	0.5
514	Textile centre pilkhua hapur(CETP)	Water	12.09.2018	0.5	0
515	CTA apparels pvt ltd textile centre pilkhua hapur	Water	12.09.2018	0.5	0
516	Shushila textile pvt ltd textile centre pilkhua hapur	Water	18.9.2018	0.5	0.5
517	Motherdairy fruit and vegetable pvt ltd Hapur	Water	15.01.2019	0.5	0.5
518	M/s Girdhar processers G-111 M.G. road Hapur	Water	29.01.2019	0.5	0
519	Pooja pr ossers Unit 2 B25 M.G. road Hapur	Water	29.01.2019	0.5	0.5
520	Hapur Pilkhuva Vikas Pradhikaran Preet vihar Delhi road Hapur (CETP)	Water	17.02. 2019	0.5	0
521	M/s Sentramac, F-676 to 679, Phase-1, mansuri Gulavati Road Hapur	Air	28.08.2019	4.13	4.13
522	Yash Enterprices, Plot No.F 668 To 675, Phase-1 M.G.Road Hapur	Air	05.09.2019	9.93	0
523	Uniq Enginners, G-482 to 483, Phase-1, M.G. Road, Ind Area, Hapur	Air	05.09.2019	9.93	0
524	B.D.V.K Polymers, F367 to 368 Phase-1, M.G.Road Ind Area Hapur	Air	05.09.2019	9.93	0
525	Laxmi Metal Steel Polish Factory, Haridari Nagar, Modinagar Road, Hapur	Air	09.09.2019	2.00	0
526	I.S. Enterprises, F-443,444, Phase-1, UPIDC, M.G. Road Hapur	Air	11.09.2019	3.59	0
527	S. I. Associates, F-204-207, Phase-1, UPSIDC, MG Road, Hapur	Air	09.10.2019	9.93	0
528	Keshav Industries, Khasra No-290, Delhi Garh Road, Pilkhua, Dhaulana, Hapur	Water	09.10.2019	7.60	0
529	Himani Polymers, B-21, Phase-I, UPSIDC, MG Road, Hapur	Air	10.10.2019	11.41	0
530	S & S Industries, Plot No-61, Textile Centre Yojna, NH-24, Pilkhua, Hapur	Water	15.10.2019	7.90	0

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531	Amba Laminates Pvt Ltd, Khasra No.402, near Old Taal Gate, Gram- Tatarpur, Hapur	Air	18.11.2019	12.70	0
532	Yash tax, Khasra No-244 NH-9, Delhi Hapur Road, Pilkhuwa, Hapur	Air	18.11.2019	46.20	0
533	Aastik Buildcon India Pvt Ltd, Khasra No-48,49, M.G. Road, Coca Cola Plat Hapur	Air	18.11.2019	37.13	0
534	Trivedi Medicam Pvt Ltd, B-12, Fhase-1 UPSIDC Inds Area, Hapur	Air	18.11.2019	8.25	0
535	Vaishno Tharmopack, A-25, Fhase-2, UPSIDC Inds Area, Hapur	Air	18.11.2019	26.86	0
536	R.S. Fashion, G-169 M.G. road, Ind Area, Hapur	Air	10.12.2019	6.25	0
537	Shree Jagdamba Knits (P) Ltd, P.No.-95,105, Site-B, Surajpur, Greater Noida	Water	08-03-18	0.5	0.5
538	CNH Industrial India Pvt. Ltd., (New Holland Tractors (P) Ltd), Plot No.-3, Udyog Kendra, Greater Noida	Water	08-03-18	0.5	0.5
539	Expert Metal Tech Pvt. Ltd. Plot no-192, Udyog kendra, Gr.Noida	Water	08-03-18	0.5	0.5
540	G.T. Cargo Fittings Pvt. Ltd. Plot no.92, Udyog Kendra, Gr.Noida.	Water	08-03-18	0.5	0.5
541	Material Movell India (P) Ltd, Plot.No.G-86/1, Site-5, UPSIDC, Gr.Noida	Water	08-03-18	0.5	0.5
542	R.S. Infrastructure Pvt. Ltd. PLOT NO.12/1 , Site -C, SURAJPUR, Gr.Noida	Water	08-03-18	0.5	0.5
543	Rahul IonTech Pvt. LTd, PLOT NO-143, Udyog Kendra, Gr.Noida	Water	08-03-18	0.5	0.5
544	Vimal Dyeing, PLOT NO.H- 41, SITE-C, Gr.Noida	Water	08-03-18	0.5	0.5
545	S.P. Metaltech Pvt. Ltd., (Old name SP Wire Pvt. Ltd.,) PLOT NO. G-81, SITE -B, Industrial Area, Gr.Noida.	Water	08-03-18	0.5	0.5
546	Colour & Style (P) Ltd, A-1/2, 8/9, Site-B, Surajpur, Greater Noida	Water	08-03-18	0.5	0.5
547	M.K. Leather Trading Company, D-33, Site B, Surajpur, Greater Noida	Water	08-03-18	0.5	0.5
548	Sky Lark Dyeing (P) Ltd., Plot No.- B-2/14, Site-B, Surajpur, Greater Noida	Water	08-03-18	0.5	0.5
549	India Yamaha Motor (P) Ltd., Noida-Dadri Road, Greater Noida	Water	08-03-18	0.5	0.5

550	Suchi Paper Mills, Bistrakh Road, Chapraulla, G.T. Road, Greater Noida, G B Nagar.	Water	08-03-18	0.5	0.5
551	Kawatra Papers (P) Ltd., Dhoom Manikpur, G.T. Road, Dadri	Water	08-03-18	0.5	0.5
552	Amber Enterprises Ltd, Plot No-C-3, Site-4, Ksana Greater Noida	Water	08-03-18	0.5	0.5
553	Capital Dyeing Works, Plot No.C-6, Site-C, Surajpur, Greater Noida	Water	08-03-18	0.5	0.5
554	C & S Ltd.Plot No.B-1,Site-4, Kasna, Greater Noida	Water	08-03-18	0.5	0.5
555	Indus Tubes Ltd. Vill. Chhaproulla, G.T.Road, Gr.Noida.	Water	08-03-18	0.5	0.5
556	Jayanita Export (P) Ltd. PLOT NO. A-1, EPIP, KASNA, G.NOIDA	Water	08-03-18	0.5	0.5
557	J.M.V.L.P.S. Ltd., (Ex Name J.M.V. Earthing Equipment pvt. Ltd) Plot No-J-12, Site-C, UPSIDC, GR.NOIDA	Water	08-03-18	0.5	0.5
558	JBM Autotech, PLOT NO- J-5, SITE-C, Gr.Noida	Water	08-03-18	0.5	0.5
559	Nippon Tube Ltd, Bistrakh Road, Vill- Chapraulla, Gr.Noida.	Water	08-03-18	0.5	0.5
560	Vikas Industries PLOT NO.J-37 SITE-C, Gr.Noida	Water	08-03-18	0.5	0.5
561	METAL TECH DESIGN (P) LTD, PLOT NO.-7 D, UDYOG KENDRA, Gr.Noida	Water	08-03-18	0.5	0.5
562	INDIA DYEING & TEXTILES PLOT NO.,F-75 SITE-B G.NOIDA	Water	08-03-18	0.5	0.5
563	NEUMAN COMPONENTS PVT LTD, PLOT NO-35, SEC-31, KASNA, GR.NOIDA	Water	08-03-18	0.5	0.5
564	Surya Fresh Foods Ltd., 14, Dadri Road, Surajpur, Greater Noida.	Water	08-03-18	0.5	0.5
565	Chaudhary Skin Trading Company, D-34, Site-B, Surajpur, Greater Noida	Water	08-03-18	0.5	0.5
566	मेसर्स इण्डस ट्यूब्स लि०, छपरोला, जी०टी० रोड, दादरी, गौतमबुद्धनगर।	Water	15-05-19	12.375	12.375
567	मेसर्स गुडलक इंजीनियरिंग क०, (यूनिट ऑफ गुडलक स्टील ट्यूब्स लि०), खसरा नं०- 28, 29, ग्राम धूमनािकपुर, जी०टी० रोड, दादरी, ग्रेटर नोएडा, गौतमबुद्धनगर।	Water	15-05-19	25.52	25.52
568	मेसर्स राठी इण्डस्ट्रीज लिमिटेड, ग्राम छपरोला, जी०टी० रोड, दादरी, ग्रेटर नोएडा, गौतमबुद्धनगर।	Water	17-07-19	22.95	22.95

569	मेसर्स मुस्कान ऑटोमोबाइल्स लि0, शाँप नं0- 210, एफ0एस0 प्लाजा, जगत फार्म मार्केट, ग्रेटर नोएडा, गौतमबुद्धनगर।	Water	27-08-19	8.8	0
570	मेसर्स स्मॉक मोटर्स, प्लॉट नं0- ई-93, यू0पी0एस0आई0डी0सी0, साइट-4, सूरजपुर, ग्रेटर नोएडा, गौतमबुद्धनगर।	Water	29-07-19	8.8	0
571	मेसर्स प्रकाश हॉण्डा, जगत फार्म मार्केट, ग्रेटर नोएडा, गौतमबुद्धनगर।	Water	08-08-19	0.5	0.5
572	मेसर्स वीर होरिजन्स, प्लॉट नं0- एफ-79, साइट-बी, सूरजपुर, ग्रेटर नोएडा, गौतमबुद्धनगर।	Air	06-09-19	4.05	4.05
573	मेसर्स कलर एन स्टाइल, प्लॉट नं0- ए-1/2-8.9, साइट-बी, औद्योगिक क्षेत्र सूरजपुर, ग्रेटर नोएडा, गौतमबुद्धनगर।	Air	27-08-19	29.86	29.86
574	मेसर्स ईस्ट इण्डिया टेक्नॉलॉजी प्रा0लि0, प्लॉट नं0- ई-18, 19, 20 साइट-बी, औद्योगिक क्षेत्र सूरजपुर, ग्रेटर नोएडा, गौतमबुद्धनगर।	Air	27-08-19	13.27	13.27
575	मेसर्स एम0आर0एल0 टायर्स लि0 (पूर्व नाम मेसर्स मल्होत्रा रबर्स लि0), प्लॉट नं0-ए-1/2-10, 11, 12, साइट-बी, औद्योगिक क्षेत्र सूरजपुर, ग्रेटर नोएडा, गौतमबुद्धनगर।	Air	27-08-19	26.55	0
576	मेसर्स सोगो फॅशनस प्रा0लि0, डी-1, 2, साइट-बी, सूरजपुर, औद्योगिक क्षेत्र, ग्रेटर नोएडा, गौतमबुद्धनगर।	Air	27-08-19	1.35	0
577	मेसर्स वोल्गा ट्रांसमिशनस प्रा0लि0, 44.6 कि0मी0 स्टोन, जी0टी0 रोड, ग्राम कोट, दादरी, ग्रेटर नोएडा, गौतमबुद्धनगर।	Air	29-07-19	7.09	7.09
578	मेसर्स सूर्या प्रोसेसर्स प्रा0लि0, खसरा नं0- 619, बिसरख रोड, ग्राम छपरौला, ग्रेटर नोएडा, गौतमबुद्धनगर	Air	30.11.2019	7.65	0
579	मेसर्स हवेलिया वेलेंसिया होम्स, प्लॉट नं0- जी0एच0-07, सेक्टर-1, ग्रेटर नोएडा, गौतमबुद्धनगर	Air	06.12.2019	11.2	0
580	मेसर्स ओप्पो मोबाईल इण्डिया प्रा0लि0, प्लॉट नं0- ए-1, इकोटेक-7, ग्रेटर नोएडा	Air	08.11.2019	25	0
581	Indo gulf Hospital, B-498A, Sec-19	Water	22-11-19	2.71	0
582	J R Chaudhary Hospital Pvt Ltd, Main Market, Nagla Charandas,	Water	22-11-19	1.81	0
583	Bharat Hospital, Main Road, Sec-66, In front of THANA Phase-II,	Water	22-11-19	1.80	0
584	Global Hospital, FNG Road, Sec-65	Water	22-11-19	1.84	0
585	Tripathi Hospital, Sec-119	Water	22-11-19	2.89	0
586	Prakash Hospital, D-12, Sec-33	Water	22-11-19	1.36	0
587	Motherland Hospital, Sec-119	Water	22-11-19	1.14	0

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588	M/s Aplo Metex, Plot No-22 Ind. Area, Sikandrabad, Distt. Bulandshahr	Air	14.11.19	1.0	0
589	M/s OTR Paper P.Ltd. B-4, Ind. Area, Distt. Bulandshahr	water	09.08.18	0.5	0
590	M/s Rajat Enterprises, I-08, Ind. Area, Sikandrabad, Distt. Bulandshahr	water	04.10.18	0.5	0.5
591	M/s Babu Khan, N-18, Ind. Area, Sikandrabad, Distt. Bulandshahr	water	20.02.19	1.0	1.0
592	M/s Geetanjali Enterprises, F-23, Ind. Area, Sik. Distt. Bulandshahr	water	01.02.19	0.5	0.5
593	M/s Chandok Textiles Export, P. Ltd. C-81, Ind. Area, Sikandrabad, Distt. Bulandshahr	water	21.02.19	6.12	6.12
594	M/s Satyam Shakuntalam Engineering P. Ltd. R-65, Ind. Area, Sikandrabad, Distt. Bulandshahr	water	22.02.19	2.5	2.5
595	M/s Sunrise Textiles, D-5, Ind. Area, Sikandrabad, Distt. Bulandshahr	water	20.02.19	3.0	3.0
596	M/s Shanti Dyeing & Finishing Mills, (Unit-2) B-10, Ind. Area, Sik. Distt. Bulandshahr	water	20.02.19	3.0	3.0
597	M/s Balaji Washing, Plot No-R-50, Ind. Area, Sikandrabad, Distt. Bulandshahr	water	26.03.19	1.0	1.0
598	M/s Shri Balaji Enterprises, HC-16, UPSIDC, Industrial Area, Sikandrabad, Distt-Bulandshahr	water	09.08.19	0.5	0.5
599	M/s Jai Shri Balaji Industries, D-9, UPSIDC, Industrial Area, Sikandrabad, Distt-Bulandshahr	water	02.04.19	2.0	2.0

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600	M/s Shanti Dyeing & Finishing Mills, (Unit-2) B-10, Ind. Area, Sik. Distt. Bulandshahr	water	02.04.19	8.0	8.0
601	M/s Vallabh Dyeing, (Old Name M/s Sunrise dyeing mills), E-40,41, Ind. area, Sikandrabad, Distt. Bulandshahr	water	22.07.19	3.45	3.45
602	M/s Vansh Enterprises, F-43, UPSIDC, Industrial Area, Sikandrabad, Distt-Bulandshahr	water	22.07.19	3.45	3.45
603	M/s Bharat Prints, C-59, Ind. area, Sikandrabad, Distt. Bulandshahr	water	22.07.19	1.57	1.57
604	M/s Surya Processors Pvt.Ltd, Plot no-21, Industrial Area, Sikandrabad, Distt. Bulandshahr	water	22.07.19	1.5	1.5
605	M/s K.R. Industries, C-26, Ind. Area, Sikandrabad, Distt. Bulandshahr	Air	22.02.19	1.5	1.5
606	M/s R.V. Industries, D-41, Ind. Area, Sikandrabad, Distt. Bulandshahr	Air	14.11.19	0.5	0.5
607	M/s Sri Someshwar Alloys P. Ltd. C-52, Ind. Area, Sikandrabad, Distt. Bulandshahr	Air	14.11.19	0.5	0.5
608	M/s Saini Alloys P. Ltd. Plot no. 16/1, Ind. Area, Sikandrabad, Distt. Bulandshahr	Air	30.10.19	0.5	0
609	M/s Cocofam Industries, C-75, . Area, Sikandrabad, Distt. Bulandshahr	Air	19.11.19	5.57	0
610	M/s Soniya Steel India P. Ltd. C-30, Ind. Area, Sikandrabad, Distt. Bulandshahr	Air	21.01.20	0.95	0
				4541.85	643.11

Note:-

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611	Construction Activity	Penalty levied at District Level on 1894 Construction activities		1350.49	176.15
612	*Others (Garbage burning, stubble burning or any other activity not covered above)	Penalty levied at District Level on 107 incidents		530.25	7.55

1880.74

183.7

Grand Total

6422.59

826.81

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Proforma-V

List of industries/other polluting activities to whom Show Cause Notice issued for Environmental  
(From 01.01.2018 to 31.12.2019)

I	II	III	IV	V
Sl. No.	Name of the Industry/Other Polluting Activity	Nature of default (Water/Air/Waste)	Date of issue of Show Cause Notice for imposition of Environmental Compensation	Amount of Environmental Compensation for which Show Cause Notice issued (Rs. in Lacs)
1	Khandelwal Industrial Enterprises, 72-80, Nunhai, Agra.	Water	13.12.2019	8.12
2	Dairy India Pvt. Ltd., Gajraula, Amroha.	Plastic waste	16.09.2019	57.2
3	Umang Dairies Ltd. 3 Km. Hasanpur road Gajraula, Amroha	Plastic waste	16.09.2019	57.2
4	Jubilant Life Sciences Limited (Distillery Unit), Bhartiagram, Gajraula District-Amroha.	water	30.10.2019	984
5	M/s. Sanjeev Prints, Shiva Ji nagar, Sarswati Kund, Mathura	Water Act.	12-05-19	0.5
6	M/s. Brijraj Cloth Printing Co., Shiva Ji nagar, Sarswati Kund, Mathura	Water Act.	02-04-19	0.5
7	M/s. Mathura Audhyogic Chetra pradushan Nivaran Co., Site-A, Mathura	Water Act.	12-08-19	40.2
8	Nagar Nigam Moradabad	water	30.08.2019	17.9
9	Moradabad Dugdh Utpadak Sangh Ltd, Dalpatpur, Rampur Road, Moradabad	PWM	16-09-19	5.72
10	Milk Food Ltd, Agwanpur, Kanth Road, Moradabad	PWM	16-09-19	5.72
11	Pratishtha Dairy Farmers Pvt. Ltd, Dilari, Raipur, N.H.-24, Moradabad	PWM	16-09-19	5.72
12	Heritage Institute of Medical Science (A unit of heritage Hospital limited) Ramnagar, Chaunduli	Waste	31-01-20	120
13	Ramkishan Mission Home of Service Luxa Road, Varanasi	Waste	31-01-20	56
14	Oriyana Hospital Pvt. Ltd, Ravanderpuri, Varanasi	Waste	31-01-20	12
15	Highway Hospital (SwamiParam Welfere Society) Amraakhri, Varanasi	Waste	31-01-20	40
16	Popular Medicare Ltd. Kakarmatta, Varanasi	Waste	31-01-20	24
17	M/s U.P. Rajya Vidyut Utpadan Nigam Ltd., Thermal Power Plant, Anpara, Sonbhadra (U.P.)	Waste	16-01-20	411
18	Nagar Aayukt, Nagar Nigam Ghaziabad, Avantika Colony Ghaziabad	Water	27.07.2019	99.12
19	Nagar Aayukt, Nagar Nigam Ghaziabad 70 MLD, STP (UASBR) Dundhahedha Ghaziabad	Water	29.07.2019	35.63
20	Nagar Aayukt, Nagar Nigam Ghaziabad 56 MLD, STP Transhingan, Indirapuram, Ghaziabad	Water	29.07.2019	35.63
21	Maha Prabhandhak U.P. Jal Nigam 30 MLD, STP, Shadullabad Loni Ghaziabad	Water	29.07.2019	35.63

22	Antariksh kenball, G.H.-003B, Sec-77	Water	29-11-19	328.00
23	Civitech Developers Pvt Ltd, G.H.-02, Sec-77	Water	22-11-19	34.15
24	Golf city, G.H.-11, Sec-75	Water	08-07-19	15.60
25	Prateek Visteriya, GH-01, Sec-77	Water	08-07-19	15.60
26	J.M. Orchid, G.H.-1C, Sec-76	Water	08-07-19	15.60
27	Supertech Cape town, G.H.-01, Sec-74	Water	08-07-19	18.00
28	Assotech Windsor Court, G.H.-04A, Sec-78	Water	08-07-19	15.60
29	Lobus Boulevard espacia (Cloude-9), G.H.-07, Sec-100	Water	27-08-19	18.00
30	Supertech Eco city, G.H.-03, Sec-137	Water	04-06-19	35.10
31	Great Value Sharnam, G.H.- 02, Sec-107	Water	08-07-19	4.68
32	Bhartiya Rashtriya Raj Marg Pradhikaran, House No-518, Neeti Khand-1, Indirapuram, Ghaziabad	Water	22.11.2019	26.87
33	Fhirigo Rifiko Alama Ltd. Unit-2 A/14/1 Site-4 Shahibabad Ins Area Ghaziabad	Air	26.12.2019	79.00
34	Yash tax, Khasra No-244 NH-9, Delhi Hapur Road, Pilkhuwa, Hapur	Air	18.11.2019	46.50
35	Alcon Alise Pvt.Ltd Khasra No-252-256 Gram Parsona Galand Daulana Hapur	Air	09.12.2019	33.45
36	CETP Pilkhua, Hapur.	CETP		5.40
37	Al nafees Frozen Foods Pvt. Ltd, Dasna, Ghaziabad	water		500.39
38	Ganga Pollution Control Unit, U.P. Jal Nigam, Kanpur	water	20.11.2019	2,450.00
39	Nagar Nigam Kanpur (MSW Plant, Bhausingh, Kanpur)	water	23.01.2020	1,973.39
40	Medical Pollution Control Committee, Bhailamau Bhauti, Kanpur	water	31.01.2020	7.75
41	Solitaire Foods pvt ltd Gagol road, Meerut	Waste	16-09-19	57.2
42	Gagol Sahkari Dugdh Utpadak Sangh Ltd Partapur, Meerut	Waste	16-09-19	57.2
43	Kailash Dairy ltd, Village Rithani, Delhi road, Meerut	Waste	16-09-19	57.2
44	Harbansh Lal Foods Pvt Ltd, Mohiuddinpur, Meerut	Waste	16-09-19	57.2
45	Nagar Nigam Moradabad	Waste	08-02-20	2750
				<b>10653.66</b>

Note:-

	*Others (Garbage burning, stubble burning or any other activity not covered above)			171.6
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**Grand Total 10825.26**

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HEAD OFFICE

गौरा देवी पर्यावरण भवन

Uttarakhand Pollution Control Board  
46-B, SIDCUL IT Park, Sahasradhara Road,  
Dehradun(Uttarakhand)

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

46-बी, सिडकुल, आईटीओ पार्क, सहस्रधारा रोड, देहरादून (उत्तराखण्ड)

UEPPCB/HO/Gen  
183-361 /2020/1766

Dated: 5.2.2020

To

Sh P.K. Gupta,  
Additional Director and Div. head IPC-VII  
Central Pollution Control Board,  
East Arjun Nagar,  
Delhi-32

**Sub: Compliance of Hon'ble NGT order dated 14.11.2019 in the matter of O.A. No. 1038/2019 regarding.**

Sir,

This has reference to your letter noCPCB/IPC-VII/CEPI/NGT order/2019 dated 19.11.2019 on the above-mentioned subject. In this connection, this is to inform that the information of Critically Polluted Area in format-A and B is enclosed.

As far as Environment Memegement Plan is concern, this is to inform that SPCB in consultation with various stakeholders and Industry Association has prepared the Environment Management Plan for Integrated Industrial Area Rudrapur, Udham Singh Nagar (CPA). This plan was presented before the Committee headed by Chief Secretary, Government of Uttarakhand. As soon as approval is accorded, it will be forwarded to CPCB separately.

Encls: as above

Yours faithfully

*S.P. Subudhi*  
(S.P. Subudhi)  
Member Secretary

(9/1) L

*SB (Maddha)*  
*Alum*

*PK*  
*10/2/20*

**FORMAT-A**

**STATUS OF PROHIBITION/CLOSURE OF NON-COMPLYING ACTIVITY IN RED AND ORANGE CATEGORY INDUSTRIES IN SEVERELY & CRITICALLY POLLUTED INDUSTRIAL AREAS**

I	II	III	IV	V	VI	VII	VIII	IX
Sl. No.	Name of the Industrial area	Type of Industrial area (Severely polluted/ Critically polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of industries not complying with Environmental Standards	No. of Industries closed down based on Closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1.	Integrated Industrial Area, Rudrapur, Udham Singh Nagar	Critically Polluted Area	Red	Small Medium Large Small Medium Large	24 09 34 65 29 64	01	01	Name of the units mentioned at the bottom of the table.
2.			Other Polluting Activities	CETP TSDF Others	01	01	01	

IX: List of Industries to whom closure order issued:-

1. M/s VHB Medicines Ltd, Sector-05, Plot No 20 to 22 & 49-51, IIE Rudrapur, Udham Singh Nagar.
2. M/s Karolia Lighting Pvt Ltd, Sector-03, Plot No 69-A & 70, IIE Rudrapur, Udham Singh Nagar.

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**FORMAT-B**

**STATUS OF ENVIRONMENTAL COMPENSATION RECOVERED AS PER HON'BLE NGT ORDER IN CRITICALLY/SEVERELY POLLUTED INDUSTRIAL AREAS**

I	II	III	IV	V	VI	VII	VIII	IX	
Sl. No.	Name of the Industrial area	Type of Industrial area (Severely polluted/Critically polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of industries not complying with Environmental Standards in last 5 years	Total amount of Environmental Compensation Imposed in Lakhs*	Total amount of Environmental Compensation received in Lakhs	
1.			Red	Small	24	15	325		
				Medium	09	07	350		
				Large	34	18	1800		
			Orange	Small	65	05	125		
				Medium	29	06	300		
				Large	64	08	800		
			Other Polluting Activities	CETP (small)	01	01	25		
				TSDF					
				Others					
			Total			226	60		

\* Levying of Environment Compensation is under process.

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Lr. No. APPCB/UH-IV/CEPI/2020- 1892



Date: 27.01.2020

To  
The Member Secretary,  
Central Pollution Control Board,  
Parvesh Bhavan, East Arjun Nagar,  
Delhi - 110 032.

for  
MC 21/1/20  
IPC-VII

Sir,

<b>Sub:</b>	Hon'ble NGT Order in O.A. No. of 1038/2018, Dt.14.11.2019 - Revised Action Plan for Critically polluted and Severely polluted cities i.e., Visakhapatnam and Vijayawada of Andhra Pradesh State - Submitted - Reg.
<b>Ref:</b>	1. Hon'ble NGT Order Dt.10.07.2019 in O.A. No. of 1038/2018. 2. Hon'ble NGT Order Dt.23.08.2019 in O.A. No. of 1038/2018. 3. Hon'ble NGT Order Dt.14.11.2019 in O.A. No. of 1038/2018. 4. CPCB/IPC-VII/CEPI/NGT Order/2019, Dt.30.12.2019. 5. Lr.No. APPCB/UH-IV/CEPI/2019-1704, Dt.30.12.2019. 6. CPCB Video conference held on 07.01.2020.

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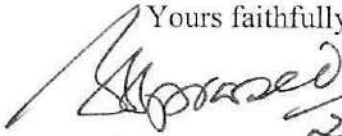
Vide reference 3<sup>rd</sup> cited, the Hon'ble National Green Tribunal, Order Dt.14.11.2019 in O.A. No.1038/2018, directed the State PCBs for furnishing revised action plan and action taken report before 31.01.2020 for bringing down the pollution load in the industrial areas covered under CPA and SPA.

The Board requested the CPCB vide reference 5<sup>th</sup> cited, for considering Vijayawada under other polluted areas i.e. the CEPI score is less than 60, as per the recalculation of APPCB, the CEPI score of Vijayawada is assessed as 22.10.

Vide reference 4<sup>th</sup> & 6<sup>th</sup> cited, the CPCB conducted video conference, in which the Board reminded the request made for considering Vijayawada under other polluted areas i.e. the CEPI score is less than 60 (Actual value is 22.10). However, the CPCB directed for furnishing the revised action plan for industrial areas of Kondapalli & Ibrahimpatnam under Vijayawada, which is identified as Severely Polluted Areas (SPA).

Accordingly, the revised action plan for industrial areas of Kondapalli & Ibrahimpatnam (Vijayawada area) is prepared and submitted for necessary action. Further, it is to submit that the Board is closely monitoring the industries in industrial areas of Visakhapatnam & Vijayawada and taking necessary action from time to time for restoration of environment quality.

Yours faithfully,

  
27.1.2020  
CHAIRMAN  
27/01/2020 372

Encl : Revised Action Plan for SPA of Vijayawada.

FORMAT - A

Status of prohibition / closure of non-complying activity in Red and Orange category industries in severely & critically polluted industrial areas.

Name of SPCB/PC: APPCB, Regional Office, Vijayawada

I S.No	II Name of the industrial area	III Type of industrial area (severely polluted / critically polluted)	IV Industrial category	V Scale of operation	VI Total no. of industries	VII No. of industries not complying with environmental standards	VIII No. of industries closed down based on closure direction issued	IX Attach a separate sheet with list of industries to whom closure order issued
1	IDA, Kondapalli & Ibrahimpatnam	Severely Polluted	Red	Small	18	--	--	--
				Medium	4	--	--	--
				Large	9	1	0*	0
				Small	19	--	--	--
				Medium	3	--	--	--
			Other polluting activities	Large CETP **	1	1	0*	0
				TSDF	--	--	--	--
				Others	1	--	--	--

\*Directions are issued to M/s. NTIPS and CETP for non compliance.

\*\* M/s. Kondapalli Envirotech Ltd., (CETP) is having adequate capacity to treat the total effluent generated from the units located in the IDA Kondapalli and is operating with the zero liquid discharge system. No treated effluent is discharged outside premises.

**FORMAT - B**

**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically / Severely Polluted Industrial Areas**

Name of SPCB/PCC: APCCB, Regional Office, Vijayawada

I	II	III	IV	V	VI	VII	VIII	IX
S No.	Name of the industrial area	Type of industrial area (severely polluted / critically polluted)	Industrial category	Scale of operation	Total no. of industries	No. of industries not complying with environmental standards in last 5 years	Total amount of environmental compensation imposed in lakhs	Total amount of environmental compensation received in lakhs
1	IDA, Kondapalli & Ibrahimpatnam		Red	Small Medium Large	18 4 9	-- -- --	-- -- --	-- -- --
			Orange	Small Medium Large	19 3 1	-- -- --	-- -- --	-- -- --
			Other polluting activities	CETP TSDF Others	1 -- 1	-- -- --	-- -- --	-- -- --

Note: No compensation is levied on any of the industries due to non compliance with environmental standards in last 5 years.

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ಫ್ಯಾಕ್ಸ್ / Fax : 080-25586321

ಈಮೇಲ್ / Email : ho@kspcb.gov.in

ವೆಬ್‌ಸೈಟ್ / Website : http://kspcb.gov.in

080-25581383, 25589112  
080-25589113, 25589114MS for  
IPC-VII  
07/12

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

## Karnataka State Pollution Control Board

"ಪರಿಸರ ಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ. 49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ ರಾಜ್ಯ, ಭಾರತ

"Parisara Bhavan", 1st to 5th Floor, # 49, Church Street, Bangalore - 560 001, Karnataka State, India

NO. KSPCB/ CEO-2(NEIA-BNG)/CEPI /Form A &amp; B /2019-20 / 5753 Date: 31.01.2020

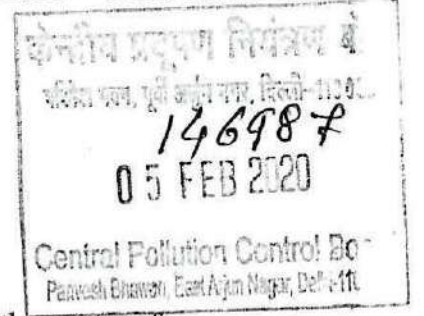
To,

The Member Secretary,

CPCB,

Parivesh Bhavan, East Arjun Nagar,

New Delhi-110032

146987/MS  
ಶ್ರೀ/ಸಿ

Sir,

Sub: Compliance of Hon'ble NGT Oder dated 14.11.2019 in the matter of  
O.A.1038/2018 - reg.

Ref: CPCB/IPC-VII/CEPI/NGT Order/2019, dated: 19.11.2019.

\*\*\*\*

With reference to Hon'ble NGT(PB) order dated 14.11.2019 in the matter of OA No. 1038/2018 and CPCB letter cited above, please find herein enclosed the filled in details in Format A and B pertaining to KIADB Industrial Area, Jigani Anekal(Bengaluru), Peenya and Bidar(Karnataka). Further, the latest will be updated within a weeks time.

This is for kind information

Yours faithfully,

  
Member Secretary.


  
SD(KP) 6/2/2020

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**Format-A**

Status of prohibition/Closure of non-complying activity in red and Orange category industries in .

Name of the SPCB/PCC : Karnataka State Pollution Control Board.

I	II	III	IV	V	VI	VII	VIII	IX
Sl No	Name of the industrial area	Type of industrial area (severely polluted/critically polluted)	Industrial Category	Scale of Operation	Total No. of industries	No. of industries not complying with Environmental standards	No. of Industries closed down based on closure direction issued	Attached as separate sheet with list of industries to whom closure order issued
1	<b>KIADB Kolhar Industrial Area, Bidar</b>	Severally polluted	Red	Small	<b>13</b>	3	3	<b>Annexure-I</b>
				Medium	<b>4</b>			
				Large	<b>4</b>			
			Orange	Small	<b>3</b>			
				Medium	<b>1</b>			
				Large	-			
			Other polluting Activities	CETP				
				TSDF	-			
				Others				
			Red	Small				
				Medium				
Large								

Note:

- 1) The closure Order issued to the two industries viz M/s Stereo Drugs Pvt ltd., and M/s Chiral Bio-Science Pvt ltd., KIADB Kolhar Indl. Area, Bidar is for not obtaining Environmental Clearance.
- 2) The Closure Order issued to M/s Wholar Laboratories Pvt. Ltd., in KIADB , Kolhar Indl. Area, Bidar for the violations.

**Format-B.**

Status of Environmental Compensation recovered as per Hon'ble NGT Order in critically /Severally Polluted Bidar industrial Areas.

Name of the SPCB/PCC : Karnataka State Pollution Control Board.

I	II	III	IV	V	VI	VII	VIII	IX		
Sl No.	Name of the industrial area	Type of industrial area (severally polluted/critically polluted)	Industrial Category	Scale of Operation	Total No. of industries	No. of industries not complying with Environmental standards last 5 years.	Total amount of Environmental compensation imposed in lakhs	Total amount of Environmental compensation received in lakhs		
1	<b>KIADB Kolhar Industrial Area, Bidar</b>	Severally polluted	Red	Small	<b>13</b>	1	50 Lakhs	<b>0</b>		
				Medium	<b>4</b>					
				Large	<b>4</b>					
			Orange	Small	<b>3</b>					
				Medium	<b>1</b>					
				Large	-					
			Other polluting Activities	CETP	-	-				
				TSDF						
				Others						

**Note: List enclosed as Annexure- II.**

## Annexure I

List of industries Issued with Closure Directions, in Bidar.

Sl. No.	Name & address of the industry	Date of Issue of Closure
1	M/s. Wohlar Laboratory, Kolhar Industrial Area, Bidar.	31.01.2020
2	M/s. Stereo Drugs Pvt Ltd, Kolhar Industrial Area, Bidar.	19.11.2019
3	M/s. Chiral Biosciences, Kolhar Industrial Area, Bidar.	19.11.2019

## Annexure II

### List of Industries leived with Interim Environmental Compensation, Bidar.

Sl. No.	Name & address of the industry	Classification	Category	Amount of EC levied in Lakhs
1	M/s. Wohlar Laboratory, Kolhar Industrial Area, Bidar.	Small	Red	50

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## FORMAT A

Status of prohibition/closure of non-complying activity in Red & Orange category Industries in Jigani and Bommasandra industrial cluster.  
Name of SPCB: Karnataka State Pollution Control Board

I	II	III	IV	V	VI	VII	VIII	IX
SL.No	Name of the Industrial area	Type of Industrial area (Severely polluted/Critically polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not complying with Environmental Standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1	Jigani Industrial Area	Critically Polluted	Red	Small	116	4	4	List enclosed as Annexure -I
				Medium	15	0	0	
				Large	74	0	0	
			Orange	Small	79	0	0	
				Medium	16	0	0	
				Large	55	0	0	
			Other Polluting Activities	CETP	0	0	0	
				TSDF	1	0	0	
				Others	1	0	0	
				<b>TOTAL</b>	<b>357</b>	<b>4</b>	<b>4</b>	

**FORMAT B**

Status of Environmental Compensation recovered as per Hon'ble NGT Order in Jigani and Bommasandra industrial cluster

Name of SPCB: Karnataka State Pollution Control Board

SL.No	Name of the Industrial area	Type of Industrial area (Critically polluted /Severely polluted Area)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not complying with Environmental Standards in last 5 years	Total Amount of Environmental compensation imposed in lakhs	Total Amount of Environmental compensation received in lakhs
1	Jigani Industrial Area	Critically Polluted	Red	Small	116	10	250	0
				Medium	15	5	250	0
				Large	74	12	1200	0
			Orange	Small	79	2	50	0
				Medium	16	2	100	0
			Other Polluting Activities	Large	55	5	500	0
				CETP	0	0	0	0
				TSDF	1	0	0	0
				Others	1	0	0	0
						357	36	2350

Note: List enclosed as Annexure -II.

**Annexure -I**

**LIST OF CLOSURE DIRECTIONS ISSUED PERTAINING TO JIGANI AND BOMMASANDRA INDUSTRIAL CLUSTER AS ON 31.01.2020**

Sl No	Name and Address of the industries for which Closure Directions have been issued	Date of Issue of Closure Order	Remarks
1.	Bharath Metal Finishers Shed No.B-86, Bommasandra Industrial Area, 1 <sup>st</sup> Stage, Hosur Road, Attibele Hobli Anekal Taluk, Banagalore Urban District	Dated: 14.01.2019	The industry is closed permanently after issue of closure Directions and shifted all machineries
2	Mayur Yarns and Thread Pvt Ltd No.265/1-1, KSSIDC Industrial Area, Anekal Taluk, Banagalore Urban District	Dated: 25.01.2019	The Closure Directions issued is inforce.
3	M/s Anand Industries, Shed No.B-87, Bommasandra Industrial Estate, I Stage, Hosur Road, Anekal Tq, Bengaluru Urban District – 560099	Dated: 28.01.2020	The Closure Directions issued is in force.
4	Sri Shivashakthi Rubbers, No.84-P4, 1st Phase, Jigani Industrial Area, Jigani Hobli, Anekal Taluk, Banagalore Urban District	Dated: 02.01.2020 and 02.01.2020	The Closure Directions issued is in force.

## Annexure -II

List of Industries levied with Environmental Compensation as per NGT Order OA NO. 1038/2018

### Jigani Industrial Area Cluster

Sl No	Name and Address of the industry	Category	Interim compensation levied
1	M/s.Saify Industries, Plant 3, Plot No.75, Jigani Industrial Area, Anekal Taluk, Bangalore Urban District	MR	Rs.50 lakhs
2	M/s.Rathna Enterprises, Sy No. 577, 85 CI, 1st Phase,Jigani Industrial Area, Jigani, Anekal Taluk, Bangalore Urban District	SR	Rs.25 lakhs
3	M/s. Sun Clad Coaters, Plot No. 18/A, KSSIDC Industrial Area, Jigani 2 <sup>nd</sup> Phase, Anekal Taluk, Bengaluru Urban District.	SR	Rs.25 lakhs
4	Kumar Organic Products Private Limited, ; Plot NO:62, Road NO:3 & 5, Jigani Industrial Area, Anekal Taluk, Bangalore Urban District – 560105	LR	Rs.100 lakhs
5	Kumar Organic Products Limited ; Plot No.60/65, Road No.3, Jigani Industrial Area, Anekal, Bangalore Urban – 562106	LR	Rs.100 lakhs
6	M/s. Power Control Equipments. , Unit II, Plot No. 40-A, KIADB Industrial Area, Jigani I Phase, Jigani, Anekal Taluk, Bangalore	MR	Rs.50 lakhs
7	M/s. Keshav Industries, Plot No. SPL-1, KSSIDC, 2 <sup>nd</sup> Phase, Jigani Industrial Area, Anekal Taluk, Bengaluru Urban District-560105	SR	Rs.25 lakhs
8	M/s.Govardhan Accumulators, Plot No. 81-E , 2nd Phase, Jigani Industrial Area, Anekal Taluk, Bengaluru Urban District	SR	Rs.25 lakhs
9	M/s. Arihant Metals and Extruded Pvt. Limited, Plot No. 9-L, Yarandahalli,Bommasandra Industrial Area 1st Phase, Anekal Taluk, Bangalore	MR	Rs.50 lakhs
10	M/s. Ravi Industries, No. 206, Sy.No. 239P, Bommasandra Jigani Link Road, Industrial Area, Anekal Taluk, Bangalore	SR	Rs.25 lakhs
11	M/s. K. K Industries, Plot No. 162/A, Bommasandra Jigani Link Road, 4th Phase, Bommasandra Industrial Area, Rajapura Village, Jigani Hobli, Anekal Taluk,Bangalore Urban District	SR	Rs.25 lakhs
12	M/s. Omax Autos Limited.,Plot No. 06, 4th Phase, Bommasandra Jigani Link Road, Anekal Taluk, Bangalore Urban District	LR	Rs.100 lakhs
13	M/s. Stellance Pharma science Private Limited.,(Formerly M/s. KarnatakaChemsyn Limited), Plot No.456 A & B, Road No. 3, Industrial Area, Jigani, Anekal Taluk, Bangalore.	LR	Rs.100 lakhs

14	M/s. Hitech Powder Coating System, Plot No. 36, Bommasandra Jigani Link Road, Opp HCL, Jigani I A, Anekal Taluk, Bangalore	SR	Rs.25 lakhs
15	M/s. Aron Universal Limited. Sy.No. 25/1, 2nd Phase, Jigani Industrial Area, Jigani, Anekal Taluk, Bangalore	LR	Rs.100 lakhs
16	M/s. Adcock Ingram Limited Plot No. 49, B C & D Bommasandra Indl Area, 1st Stage, Hosur Road, Attibele Hobli, Anekal Taluk, Bangalore - 560099	LO	Rs.100 lakhs
17	M/s Anand Industries, Shed No.B-87, Bommasandra Industrial Estate, I Stage, Hosur Road, Anekal Tq, Bengaluru Urban District - 560099	SR	Rs.25 lakhs
18	M/s Switchgear & Control Technics Pvt. Ltd., Plot No. 152, Bommasandra Industrial Area, Hosur Road, Anekal Taluk, Bangalore - 560 099.	LO	Rs.100 lakhs
19	M/s GRG Fine Foods Pvt. Ltd. Plot No.121H, Bommasandra Industrial Area, Hosur Main Road, Anekal Taluk, Bangalore Urban Dist-560 099	SO	Rs.25 lakhs
20	M/s. Saify Industry, Plant -1, Plot No. 49 A-1, Bommasandra Industrial Area, 5th Cross, Off: Hosur Road, Anekal Taluk, Bengaluru 560 099	MR	Rs.50 lakhs
21	M/s. Sansera Engineering Ltd,(Formerly Known as Gearock Forge Private Limited, Plot No. 143-B3, B/A,Hebbagodi Post, Anekal Taluk,Bangalore Urban District.	MO	Rs.50 lakhs
22	M/s Mysore Fruit Products, Sy No.39 to 69, Veerasandra Village, Anekal Taluk, Bangalore Urban District.	LO	Rs.100 lakhs
23	M/s. Ramsons Garment Finishing Equipment Pvt Ltd, (IFB industries Ltd., ) Plot No. 3-B, Bommasandra Industrial Area, I Phase, Anekal Taluk, Bangalore Urban District	MR	Rs.50 lakhs
24	M/s. Vinir Engineering Private Limited, Plot No. 102/104, Bommasandra Industrial Area, Anekal Taluk, Bangalore Urban District.	LO	Rs.100 lakhs
25	M/s Ananda Motors No. 55, Opp. SKF, Hebbagodi, MBT Compound, Bommasandra Industrial Area Anekal Taluk, Attibele Hobli, Bengaluru	SO	Rs.25 lakhs
26	Bill forge Pvt. Ltd., Plot No. 9C Bommasandra Indl Area, Hosur Road, Attibele Hobli, Anekal Taluk	LR	Rs.100 lakhs
27	Siera Silk Mills Private Limited, Plot No. 51, Bommasandra - Jigani Link Road Industrial Area, 4th Phase, Anekal Taluk, Bangalore Urban District- 560 099	LR	Rs.100 lakhs
28	Golden Enviro Creators, # 278, Bommasandra - Jigani Link Road, Jigani Hobli, Anekal Taluk, Bangalore	SR	Rs.25 lakhs
29	Hikal Ltd., (Ralehem Limited,.) ; Plot No:82/A, Kiadb, , Jigani Industrial Area, Anekal, Bangalore Urban - 562106,	LR	Rs.100 lakhs
30	Toyota Industries Engine (I) Pvt Limited (Formerly known as Kirloskar Toyota Textile Machinery Private Limited), (THEI) Plot NO: 9, Jigani Industrial Area, Anekal Taluk, Bangalore Urban District - 562 106	LR	Rs.100 lakhs
31	Taaguetec India Private Limited, Plot No. 119 & 120, 4th Phase, Bommasandra Industrial Area, Anekal Taluk, Bangalore Urban District	LR	Rs.100 lakhs
32	Radhamani Textiles Private Limited ( Formerly known as Radhamani Exports Limited) , Plot No. 314(P), 315(P), 316- 318 & 319(P), Bommasandra - Jigani Link Road Industrial Area, 4th Phase, Anekal Tq	MO	Rs.50 lakhs

33	Sandhar Automotives ( SLD Auto (A Unit of Sancha Technologies Limited), Plot No. 8, Bommasandra - Jigani Link Road Industrial Area, 4th Phase, Anekal Taluk, Bangalore Urban District- 560 099	LR	Rs.100 lakhs
34	Indo Nissin Foods Private Limited, Plot ; NO:18-A2.. Jigani Industrial Area, Anekal Taluk, Bangalore Urban District - 562 106	LO	Rs.100 lakhs
35	Anand Sweets & Savouries, ; NO.31-A, Road No.2, 1st Phase, Anekal Taluk, Bangalore.	SR	Rs.25 lakhs
36	Resil Chemicals Private Limited, Plot No. 53-57, IV Phase, Bommasandra Industrial Area, Anekal Taluk, Bangalore Urban Dist	LR	Rs.100 lakhs
<b>Total</b>			<b>Rs. 2350 Lakhs</b>

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Format A

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas.

Name of SPCB/PCC: Karnataka State Pollution Control Board								
I	II	III	IV	V	VI	VII	VIII	IX
Sl.No.	Name of the Industrial area	Type of Industrial area (Critically/ Severely Polluted Area)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Not-complying with Environmental standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1	Peenya Industrial Cluster	Critically polluted	Red	Small	285*	10	10	Annexure I & IA
				Medium	14	0	0	-
				Large	40	2	2	Enclosed as Annexure II
			Orange	Small	432**	45	45	Enclosed as Annexure III & IIIA
				Medium	26	0	0	-
				Large	58	0	0	-
				CETP	0	0	0	-
			Other polluting activities	TSDF	0	0	0	-
				Others	0	0	0	-
					855	57	57	-

Note:

\*Out of 285 small Red industries, 5 industries were identified as illegally operating without consent of the Board. The list is enclosed as Annexure IA

\*\*Out of 432 small Orange industries, 42 industries were identified as illegally operating without consent of the Board. The list is enclosed as Annexure IIIA

**Format - B**

**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted Industrial Areas**

**Name of SPCB/PCC: Karnataka State Pollution Control Board**

I	II	III	IV	V	VI	VII	VIII	IX
Sl.No.	Name of the Industrial area	Type of Industrial area (Critically/Severely Polluted Area)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Non-complying with Environmental standards in last 5 years	Total amount of Environmental compensation imposed in Lakhs	Total amount of Environmental Compensation received in Lakhs
1	Peenya Industrial Cluster	Critically polluted	Red	Small	285	23	575	0
				Medium	14	2	100	0
				Large	40	17	1700	0
			Orange	Small	432	12	300	0
				Medium	26	4	200	0
				Large	58	9	900	0
				CETP	0	0	0	0
Other polluting activities	TSDF	0	0	0	0			
	Others	0	0	0	0			
<b>Total</b>				<b>855</b>	<b>67</b>	<b>3775</b>	<b>0</b>	

**Note: List enclosed as Annexure -IV**

### Annexure I

Small Red industries to which Closure Order was issued in Comprehensive Environmental Pollution Index area - Peenya Industrial Cluster

Sl. No.	Name & address of the industry	Classification	Category	Present status of compliance
1	Srinivasa Metal Coats, No.293, IV Phase, PIA, Bengaluru-58	Small	Red	Closure Order issued on 15.4.2019 is in force
2	Fine Crafts, No.18-B, II Phase, PIA, Bengaluru-58	Small	Red	Closure Order issued on 25.6.2019 is in force
3	M/s. Sri Balaji Industries, Plot No. 293, 4th Main, 4th Phase, Peenya Industrial Area, Bengaluru-560 058.	Small	Red	Closure Order issued on 07.02.2019 is in force
4	M/s. Annode Tech, Plot No. 342, IV Phase, Peenya Indl. Area, Bengaluru-560 008.	Small	Red	Closure Order issued on 07.02.2019 is in force.
5	Shrinidhi Hardcrome, No.48/4, Maruthi Industrial Estate, 10th Main, Thigalarapalya Main Road, Near Peenya Industries, II Stage, Bangalore 560058	Small	Red	Closure Order issued vide NO.42 dated: 22.04.2019. Now CO is in force.

### Annexure IA

Small Red Illegally operating industries to which Closure Order was issued in Comprehensive Environmental Pollution Index area - **Peenya Industrial Cluster**

Sl. No.	Name & address of the industry	Classification	Category	Present status of compliance
1	Angamma Prameshwari platers, No 074, Shivananda Nagar, near puliogra factory, Anndhrahalli main road, Bangalore-560091	Small	Red	Closure Order issued on 06.08.2019. Industry was closed.
2	Jayalakshmi Industrial Enterprises, no 12, maruthi Indl Estate, Off thigalarapalya main road, Near peenya 2nd stage Bangalore-560058	Small	Red	Closure Order issued on 23.04.2019. Industry was closed.
3	Agni industries, No.93, 7th Cross, Ganapathinagara, peenya 3rd Phase, Bnagalore - 560058	Small	Red	Closure Order issued on 19.12.2018.
4	Illegal Electroplating Unit, Opp Shilpashree Higher Primary and high School, 6th Cross, Hoysalanagara, Venkateshwaranagara, Vishwaneedam post, Sunkadakte, Bangalore - 560091	Small	Red	Closure Order issued on 21.02.2019. Industry was closed.
5	New Power Systems, no.40, Srigandhakavalu, Near Pillappanakatte, Hegganahalli, Bangalore	Small	Red	Closure Order issued on 17.09.2019.

## Annexure II

Large Red industries to which Closure Order was issued in Comprehensive Environmental Pollution Index area - Peenya Industrial Cluster

Sl. No.	Name & address of the industry	Classification	Category	Present status of compliance
1	M/s Eshwari Textiles Processing Pvt. Ltd, No.109, 6 <sup>th</sup> Main, 1 <sup>st</sup> Cross, III Phase, Peenya Industrial Area, Bengaluru-560058.	Large	Red	Closure Order issued on 22.11.2018 is in force. and Criminal Case has been filed against the industry.
2	Gemini Dyeing & Printing Mills Limited, No.16, 1st Phase, Peenya Industrial Area, Bangalore-560058	Large	Red	Closure Order was issued to the industry on 26.03.2019. Abeyance of the Closure order was issued to the industry for the period up to 16.08.2019 vide letter No: 35 dtd:16.04.2019. The Addendum to the Closure order was issued by the Board keeping in Abeyance of the Closure order for the period up to 30.11.2019 vide letter No: 753 dtd:10.10.2019. Now CO is in force.

### Annexure III

Small Orange industries to which Closure Order was issued in Comprehensive Environmental Pollution Index area - Peenya Industrial Cluster

Sl. No.	Name & address of the industry	Classification	Category	Present status of compliance
1	Hind Forge Tech, No.B-353, I Stage, PIE, Bengaluru-58	Small	Orange	Closure Order issued on 30.4.2019 is in force. RSEO forwarded a letter to BO on 11.12.2019 recommending to extend the Closure abeyance order for the period of 2 months i.e. up to 15.02.2020.
2	M/s. Washport Processing, No. 288, IV Phase, Peenya Industrial Area, Bengaluru-560 008.	Small	Orange	Closure Order issued on 15.02.2019 is in force.
3	Uma Metal Work, No.41/A, Karihobanmahalli, Peenya 3rd Stage, Bangalore - 560058	Small	Orange	Closure Order issued on 23.03.2018 is in force.

### Annexure IIIA

Small Orange Illegally Operating industries to which Closure Order is issued in Comprehensive Environmental Pollution Index area - Peenya Industrial Cluster

Sl. No.	Name & address of the industry	Classification	Category	Present status of compliance
1	SK Creations, No.45, 2nd A Cross, Kasturinagar Main Road, Rajagopalanagara, Near maruthi Theatr, Peenya 2nd Stage, Bangalore	Small	Orange	Closure Order issued on 06.06.2018. Industry is closed.
2	Sri Krishnappa, Illegal Dyeing & ishing Unit, Beside Benaka Plastics, Suprabhatanagara, Near Nice Road, Bangalore - 560057	Small	Orange	Closure Order issued on 06.06.2018. Industry is closed.
3	Sri Nagesh Dyeing Unit, No.05, 06, 1st Main Road, Markandeshwara Extension, Pipeline Road, Near Metro Quarters, Bangalore	Small	Orange	Closure Order issued on 13.06.2018. Industry is closed.
4	Kamala ishing Unit, SriShakthi Gramodyogh Samsthe, Khadi Bhandar Building, Near BBMP Commity Hall, Ward No.72, Herohalli, Magadi Main Road, Bangalor - 560091	Small	Orange	Closure Order issued on 26.07.2018. Industry is closed.
5	Cotton Effect, No.11, 1st Floor, Byraveshwara Indl Estate, Vinayaka layout, andhrahalli main road, peenya 2nd stage, bnagalore - 560091	Small	Orange	Closure Order issued on 21.01.2019. Industry is closed.
6	Sri lakshmi Desing, No.10 & 11, 10th main road, Maruthi Indl Town, Dasarahalli, Bangalore - 560058	Small	Orange	Closure Order issued on 07.02.2019. Industry is closed.
7	Sara Metal Works, Adjacent to Balaji Metal Works, No.41/1B2, Karihobanahalli, Peenya 3rd Stage, Bangalore - 560058	Small	Orange	Closure Order issued on 28.04.2017. Industry is closed.
8	Gurusing ishing Unit. No.83, 4th Cross, Word No.70, Opp SGR Nanjundeshwara Provision Store, Annapoorneshwari Nagara, Laggere, Bangalore - 560058	Small	Orange	Closure Order issued on 28.04.2017.. Industry is closed.
9	Super ishing, No.1040, Mathrushree Nilaya, 3rd Cross, Rajagopalnagara, Near maruthi theatre, Bangalore	Small	Orange	Closure Order issued on 28.04.2017. Industry is closed.

10	Sri Mahakali Fabs, No.35/1, Thirumalapura, Nagasandhra Post, Yeshwanthpura Hobli, Bnagalore - 560073	Small	Orange	Closure Order issued on 13.03.2018. Industry is closed.
11	Anand ishing, Adjacent to SP Circuit, No.582, 1st Main Road, 2nd Cross, Kalika Nagara, Andhrailli Main road, Bangalore	Small	Orange	Closure Order issued on 19.07.2019. Industry is closed.
12	Ganesh Exports, No.42, Shambhavi Nagara, GKW Layout, Laggare, Near Peenya 2nd Stage, Bangalore	Small	Orange	Closure Order issued on 19.07.2019. Industry is closed.
13	SS Designers, No.33, Muneshwara Nagara, Karihobanahalli, Thigalarapalya main road, Bangalore	Small	Orange	Closure Order issued on 19.07.2019. Industry is closed.
14	Hemanth Apparels, No.136, Balaji Nagara, Thigalarapalya Main road, 18th Cross, Peenya 2nd Stage, Bangalore	Small	Orange	Closure Order issued on 19.07.2019. Industry is closed.
15	Sri Sai Samrudhi, sidappa compound reddy katte, behind parle biscuit factory, tumkur road, Nagasandhra post, Bangalore	Small	Orange	Closure Order issued on 03.08.2019. Industry is closed.
16	SB Enterprises, No.30 & 31, 5th main, Archarya college road, Andhrailli main road, vishwaneedam post, Bangalore	Small	Orange	Closure Order issued on 03.08.2019. Industry is closed.
17	Mufir Pasha, No.142/143, Sri Annapoorneshwari Krupa, Near Anupama school road, vishwaneedam post, Andhrailli main road, peenya 2nd Stage, Bangalore - 560058	Small	Orange	Closure Order issued on 03.09.2019. Industry is closed.
18	Mukesh ishing, Adjacent to SP Circuit, No.582, 1st Main road, 2nd Cross, Kalika Nagara, Andhrailli main road, Bangalore	Small	Orange	Closure Order issued on 17.09.2019. Industry is closed.
19	SIINS Enterprises, No.367, Patelapa Garden, Suvamanagar, Doddabedarakalu, Nagasandhra post, Bangalore - 560073	Small	Orange	Closure Order issued on 30.09.2019. Industry is closed.
20	RV Enterprises ishing unit-1, No.11, 13th cross, Karimsab layout, Srigandha nagara main road, vishwaneedam post, Bangalore - 560091	Small	Orange	Closure Order issued on 30.09.2019. Industry is closed.
21	RS Industries, No.28, Chetan Circle, Vinayaka layout, Andhrailli main road, Peenya 2nd Stage, Bangalore	Small	Orange	Closure Order issued on 01.10.2019. Industry is closed.
22	Print Solution, No.8/1, 16th Cross, Doddanna Indl Estate, Near Peenya 2nd Stage, Bangalore - 560091	Small	Orange	Closure Order issued on 09.10.2019.

23	Illegal ishing unit, Opp to Jeeva metal works, No.96, 8th Cross, Kasthuri Badavane, Rajagopallanagara, Peenya 2nd Stage, Bangalore - 560091	Small	Orange	Closure Order issued on 20.11.2019. Industry is closed.
24	Nandi ishing unit, No.01, B 18th Main, Ragavendhra Layout, Thigalarapalya Main road, Peenay 2nd Stage, Bangalore-560091	Small	Orange	Closure Order issued on 29.11.2019. Industry is closed.
25	Shubodhya Fertilizer Pvt Ltd., No.258, 259, 14th Cross, Karimsab Layout, Srigandhanagar, VN Post, Bangalroe - 560091	Small	Orange	Closure Order issued on 10.01.2020.
26	Arun Polymers, Sy No.22/2, Sri Venkateshwara Indl Estate, Near Arunodaya School, Vigneshwara Nagara, Sunkadakatte, Bangalore - 560091	Small	Orange	Closure Order issued on 10.01.2020.
27	Quick ish, No. MEC Layout, Peenya 3rs Phase, Bangalore - 560058	Small	Orange	Closure Order issued on 10.01.2020.
28	Dustven Pvt Ltd, 10th Cross, Ganapathinagar, Rajgoplanagara Main Road, Bangalore-560058	Small	Orange	Closure Order issued on 10.01.2020.
29	Tomhermes Production, No. 73/4, Doddanna Indl Estate, Peenya 2nd Stage, Bangalore-560091	Small	Orange	Closure Order issued on 10.01.2020.
30	Platinum Motors, Sy No. 88/89, Pipeline Road, Magadi Main Road, Anjana Nagara, next to JK Bar (DK Bar), Bangalore-560091	Small	Orange	Closure Order issued on 10.01.2020.
31	Construction Care Chemicals,66,6th cross, Ganapathinagar, Bangalore-560091	Small	Orange	Closure Order issued on 10.01.2020.
32	Trust Motors, Sy No. 6/1B, Srigandakaval, Magadi Main Road, Sunkadakatte, Bangalore-560091	Small	Orange	Closure Order issued on 10.01.2020.
33	Sri Datta Enterprises, No. 45, Ground and First Floor, Indl Area Srigandha Kaval, Sunkadakatte, Bangalore	Small	Orange	Closure Order issued on 10.01.2020.
34	Neo Power Coating Powders, No. 03 & 4, 17th Cross, Doddanna Indl Estate, Peenya 2nd Stage, Bangalore-560091	Small	Orange	Closure Order issued on 10.01.2020.

35	Madhanakumar ishing, Near Pillapanalatte, No.144, 5th Cross, behind veerabramendraswamy matha, annapoorneshwari nagara, Srigandhadakavalu, Bangalore - 560091	Small	Orange	Closure Order issued on 01.04.2019. Industry is closed.
36	RK Creations, 4th cross, 2nd main, Hoysala Nagara, Sunkadakte, Bangalore-560091	Small	Orange	Closure Order issued on 01.04.2019. Industry is closed.
37	Subash ishing, No.15, 4th Cross, Behind Veerabramendhra matha, Annapoorneshwari nagara, Srigandhakaval, Bangalore - 560091	Small	Orange	Closure Order issued on 01.04.2019. Industry is closed.
38	Gagan ishing, Sri ranganatha swamy nilaya, No.02, near nanjundeshwara temple, annapoorneshwari nagara, Srigandhadakavalu, bangalore - 560091	Small	Orange	Closure Order issued on 01.04.2019. Industry is closed.
39	Sri balaji polymers, No.08, Sy no.41/2, 41/3, Ground & 1st Floor, Karihobanahalli, Thigalarapalya main road, Peenya, Bangalroe - 560058	Small	Orange	Closure Order issued on 23.04.2019.
40	AS Fashion, No.74/1, 15th Crosss, Byraveshwara Indl Estate, Hegganahalli main road, Vishwancedam post, Bangalore - 560091	Small	Orange	Closure Order issued on 23.04.2019. Industry is closed.
41	Annapurneshwari condiments Unit-II, No. 19 & 20, Kareemsab Layout, Srigandanagar, Behind Konika Garments, Vishwancesam Post, Bangalore-91	Small	Orange	Closure Order issued on 10.01.2020.
42	SRS Condiments, Next to No. 347, 15th Cross, Kareemsab Layou, Srigandanagar, Behind Konika Garments, Vishwancedam Post, Bangalore- 560091	Small	Orange	Closure Order issued on 10.01.2020.

**Annexure - IV**

**List of industries levied with Interim Environmental Compensation as per NGT order in OA No.1038/2018  
-Peenya Industrial Cluster,- Bengaluru**

Sl No.	Name of the industry	Address of the Industry	Size	Category	Amount of EC levied in Lakhs
1	Greys Exim Pvt Ltd,	No.477-B, IV Phase, PIA, Bangalore-5600588,	Medium	Orange	50
2	Rinse Top Tex Pvt Ltd, ( Armon Textile)	No.A-418(A), 9th Main, II Stage, PIE, Bangalore-560058,	Small	Orange	25
3	Mallya Fine Chem (P) Ltd., Unit-2,	No.V-40, 9th Main Road, II Stage, PIE, Bangalore-560058	Small	Orange	25
4	Arvind Motors Pvt Ltd,	No.65-B, III Phase, PIA, Bangalore-560058	Small	Orange	25
5	P.C.Process Pvt Ltd,	No.V-3(C), 14th cross, II Stage, PIE, Bangalore-560058	Small	Red	25
6	Anode tech (Formerly Profal Coters),	No.342, 9th cross, IV Phase, PIA, Bangalore-560058	Small	Red	25
7	Metro Fashions	No.A-313 & A-314, 7th Main, II Stage, PIE, Bengaluru-560058	Medium	Orange	50
8	Wonder Fex, (Old name Washwinn Processors),	No.270, IV Phase PIA, Bengaluru-560 058	Small	Red	25
9	Madhur Pharma & Research Lab,	No.292-294, IV Phase, PIA, Bengaluru-560 058	Small	Orange	25
10	Prithvi Fabrications Pvt Ltd,	No.189, 11th Main,2nd Cross, III Phase, PIA, Bangalore-560058	Small	Red	25
11	I.G.Workshop.,	No.207& 208, III Phase, Bengaluru-560 058	Small	Orange	25
12	Garden City Fashion Pvt. Ltd.,	No.B-175, II Stage, PIE, Bengaluru-560 058	Small	Orange	25
13	TUV SUD South Asia	No.A-151/152, 2nd C Main, II Stage, PIE, Bangalore-560058	Large	Red	100
14	Dynamatic Technologies Limited,	No. 11, Dynametic park, II Phase, PIA, Bengaluru-560 058	Large	Red	100
15	Healthium Medtech Pvt Ltd (Formerly Sutures India Pvt Ltd,	No.472/D, IV Phase, PIA, Bengaluru-560058	Large	Red	100
16	Microtex Energy Pvt Ltd.,	No.42 & 43,2nd Main, II Phase, PIA, Bangalore-560058,	Large	Red	100
17	Pearl Global Industries Ltd.,	No.19/A, II Phase, PIA, Bengaluru-560 058	Large	Orange	100
18	Thermal Transfer Products Pvt. Ltd.,(TTP),	No.486-D, 13th Cross, IV Phase, PIA, Bengaluru-560 058.	Large	Orange	100
19	Paragon Polymer Products Pvt Ltd.,	No.397/398, III Main, IV Phase PIA Bengaluru-58	Large	Orange	100
20	Paragon Polymer Products Pvt Ltd (Formerly Elastrex Polymers Pvt Ltd),,	No.489, 14th cross, IV Phase, PIA, Bengaluru-560 058	Medium	Orange	50
21	Advinus Therapeutics Private Ltd, Unit I,	Unit -1, No 21/ 22, II Phase, PIA, Bengaluru-560 058	Large	Red	100
22	Shalini Enterprises,	No.A-6, III Stage, PIE, Bengaluru-560 058	Small	Red	25
23	Bentley & Remington,	No.473C, IV Phase, PIA, Bengaluru-560 058	Medium	Orange	50
24	Micro Labs Pvt Ltd,	No.67/68-A, III Phase, PIA, Bangalore-560058	Large	Orange	100
25	Vijaya Seamless Containers (P) Ltd,	No.189, 11th Main, III Phase, PIA, Bangalore-560058,	Small	Red	25
26	KDDL Ltd (formerly know as Kamala Dials & Devices),	No.296 & 297 IV Phase, PIA, Bengaluru-560 058,	Large	Red	100
27	Quenby Transfer (I) (P) Ltd.,	No.542, 14th Cross, IV Phase. PIA, Bengaluru-560 058	Large	Red	100
28	Sami Labs Ltd,	No.19/1 & 19/2, 1st Main, II Phase, PIA, Bangalore-560058	Large	Red	100
29	Fouress Engineering India Ltd, N	No.2, II Phase, PIA, Bengaluru-560 058	Large	Red	100
30	P & S Galvasols,	No.490-1, IV Phase, PIA, Bengaluru-560 058,	Small	Red	25
31	Hind Forge Tech (Formerly Known as M/s.D F Forging),	No.B-353, I Stage, PIE, Banglaore-58	Small	Orange	25
32	BengaluruElectroplating,	No.C-75, II Stage, PIE, Bengaluru-560 058	Small	Red	25
33	Protective Coatings Pvt Ltd,	No.B-264, II Stage, PIE, Bengaluru-560 058	Small	Red	25
34	Srinivasa Metal Coats.,	No. 293, IV Phase, Peenya Industrial Area, Bengaluru-560 058	Small	Red	25
35	E-Parisara Pvt Ltd., Unit-2,	Unit-2, No P-10(A), III Stage, PIE, Bengaluru-560 058	Small	Red	25
36	Amar Powder Coating,	No.470-A, Shed No 2, IV Phase, PIA, Banglore-560058	Small	Red	25
37	ENNARR Enterprises,	No. 57/A, II Stage, PIE, Bengaluru-560 058	Small	Red	25
38	Global Food Specialities,	No.529, IV Phase, PIA, Banglaore-58	Small	Orange	25

39	Balaji Hard Chrome,	No 473-D, IV Phase, PIA, Bengaluru-560 058	Small	Red	25
40	Lakshmi Electro platers,	No.338, 9th Cross, IV Phase,PIA, Bengaluru-560 058	Small	Red	25
41	Alufit (India) Pvt Ltd,	No 17-A, II Phase, PIA, Bengaluru-560 058,	Medium	Red	50
42	Indo Motors,	KIADB 100 Feet Road, I Stage, PIE, Bengaluru-560 058	Small	Orange	25
43	Radiant Research Services Pvt Ltd	No.99/A, 8th Main Road, III Phase, PIA, Bengaluru-560058	Small	Red	25
44	D.C Autoparts,	No. A-267, 6th Mian, II Stage, PIE, Bengaluru-560 058	Medium	Red	50
45	Teal Power Coatings,	No.49A, III Phase, PIA, Bangalore-560058,	Small	Orange	25
46	Fine crafts	No.18-B, II Phase, PIA, Bengaluru-560058	Small	Red	25
47	Standard Screws Industries,	No.471-C, 13th Cross, IV Phase, PIA, Bengaluru-560 058,	Small	Red	25
48	Eshwari Textiles Processing Pvt Ltd.	No.109, 6th Main, 1st Cross, III Phase, Peenya Industrial Area, Bengaluru-560058	Large	Red	100
49	Washport processing Pvt Ltd,	288, 4th Phase, Peenya Industrial Area, Peenya, Bengaluru-560 058	Small	Orange	25
50	R.K Engineering Industries ,	No.B-87, 2nd Cross, 1st Stage, Peenya Industrial Estate, Bengaluru-560058	Small	Red	25
51	Vinumac.	No. 205-A, III Phase, Peenya Industrial Area, Bengaluru-560058.	Small	Red	25
52	Surin Automotives(Krishna Fabrications Limited),	No.6a, 1st Phase, Peenya Industrial Area, Bangalore, Peenya Industrial Area IPhase, BengaluruUrban 560058 1st Phase, Peenya Industrial Area, Bangalore	Large	Red	100
53	Volvo Group India Private Limited,	No.7 & 8, 1st Phase, Peenya Industrial Area, Bangalore-560058	Large	Orange	100
54	ITC Limited, ITC LIFE Sciences & Technology Centre,	No.3, 1st Main Road, 1st Phase, Peenya Industrial Area, Bangalore-560058	Large	Red	100
55	Welcast Steels Limited,	1st Phase, Peenya Industrial Area, Bangalore-560058	Large	Red	100
56	Wipro Enterprises Pvt. Ltd.,	No.9B-10A, 1st Phase, Peenya Industrial Area, Bangalore-560058	Large	Red	100
57	Gemini Dyeing & Printing Mills Limited,	No.16, 1st Phase, Peenya Industrial Area, Bangalore-560058	Large	Red	100
58	Hanuman Weaving Factory,	1st Phase, Peenya Industrial Area, Bangalore-560058	Small	Red	25
59	John Crane Sealing System,	No.11, 1st Phase, Peenya Industrial Area, Bangalore-560058	Large	Red	100
60	Kennametal Widia (I) Limited,	8/9th Mile, Tumkur Road, 16th Km, Bangalore-560073	Large	Red	100
61	Avery Dennison India Private Limited,	Plot No 6B, 1st Main Road, KIADB, Phase I, Peenya Industrial Area, Bangalore-560058	Large	Orange	100
62	Shrimidhu Hardchrome,	No.48/4, Maruthi Industrial Estate, 10th Main, Thrgalarapalya Main Road, Near Peenya Industries, II Stage, Bengaluru560058	Small	Red	25
63	Sri Balaji Metal Works,	No. 41/1A2, Karihobanahalli Village, Maruthi Industrial Town, Peenya 2nd stage, Bengaluru	Small	Red	25
64	Uma Metal Works ,	No-41/A, Karihobanahalli, Maruthi Industrial Town, Peenya 3rd Stage, Bengaluru-560058	Small	Orange	25
65	Texport Industries Pvt Ltd,	Unit-8, Plot. No. 154, 3rd Cross, 6th Main Industrial Suburb, Yeshwanthpura, Bengaluru-560 022	Large	Orange	100
66	Texport Syndicate (I) Ltd , Washing Unit-10	No 173,2nd stage, Industrial Suburb, Yeshwanthpura, Bengaluru -22	Large	Orange	100
67	Shahi Export Pvt Ltd, Unit-9	No. 171, 7th main Road, Yeshwanthpura, Bengaluru -22	Large	Orange	100

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## TAMILNADU POLLUTION CONTROL BOARD



CHAIRMAN OFFICE  
C. P. C. B.  
No. 146349  
Date 30/01/2020

From

Thiru. A.V. Venkatachalam, I.F.S  
Chairman,  
Tamil Nadu Pollution Control Board,  
76, Mount Salai, Guindy,  
Chennai - 600 032.

To

The Chairman,  
Central Pollution Control Board,  
Ministry of Environment, Forests &  
Climate Change, Parivesh Bhavan,  
East Arjun Nagar, New Delhi- 110032

**Letter No. TS4/TNPCB/ F.2643/2020, Dated: 28.01.2020**

Sir,

**Sub:** TNPCB-CEPI (Comprehensive Environmental Pollution Index)— Details along with enclosures as prescribed by CPCB in Format A and Format B for 8 Polluted Industrial Areas located in Tamil Nadu -Furnished Regarding

**Ref:** 1. Hon'ble NGT in O.A.No.1038/2018 dated: 14.11.2019  
2. CPCB Letter No: CPCB/IPC-VII/CEPI/NGT order/2019, dt:19.11.2019  
3. CPCB/IPC-VII/CEPI/NGT order/2019/11276, dated:10.01.2020

I invite your kind attention to the reference (1) cited and it is informed that the action plan prepared to reduce the CEPI scores for 8 Polluted Industrial Areas in Tamil Nadu have been approved by the committee constituted by the Chief Secretary on 9.1.2020 and the same have been sent to CPCB vide Govt. letter No.143/EC-2/2020-3, Dt.22.01.2020.

Further as per CPCB letter cited under reference 2<sup>nd</sup> and 3<sup>rd</sup> the following details are enclosed.

1. Details of industries which have been closed down for not complying with the environmental standards in the format-A along with the enclosures.
2. Details of industries which have not complied with environmental standards in the last five years in the Format B along with the enclosures.
3. One page brief note on action taken by TNPCB after 10.07.2019 for improvement of Environmental quality of 8 CEPI areas.

The receipt of this letter may be acknowledged.

**Encl:** 1. Format A & Format B with enclosures  
2. One page note

For Chairman

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 22353134, 22353135, 22353136, 22353137, 22353138, 22353139, 22343140, 22353141

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### **Format A:**

**Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severly & Critically polluted industrial areas**

I	II	III	IV	V	VI	VII	VIII	IX
SL NO	Name of the Industrial area	Type of Industrial area (Severely Polluted/Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental Standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1.	Manali	Critically Polluted Area	Red	Small	1	-	-	-
				Medium	3	-	-	-
				Large	28	-	-	-
			Orange	Small	-	-	-	-
				Medium	-	-	-	-
				Large	5	-	-	-
			Other Polluting Activities	CETP	-	-	-	-
				TSDF	-	-	-	-
				Others	-	-	-	-
			<b>A.</b>				<b>37</b>	-
2.	SIPCOT Ranipet	Critically Polluted Area	Red	Small	117	NIL	NIL	NA
				Medium	2	-	-	-
				Large	9	-	-	-
			Orange	Small	179	-	-	-
				Medium	3	-	-	-
				Large	11	-	-	-
			Other Polluting Activities	CETP	2	-	-	-
				TSDF	-	-	-	-
				Others	-	-	-	-
<b>B.</b>				<b>323</b>	-	-	-	

I SL NO	II Name of the Industri al area	III Type of Industrial area (Severely Polluted/ Critically Polluted	IV Industr ial Catego ry	V Scale of Operat ion	VI Total No. of Indus tries	VII No. of Industrie s not- complyin g with Environ mental Standard s	VIII No. of Indus tries closed down based on closur e direct ion issued	IX Attach a separate sheet with list of industries to whom closure order issued
3.	Coimba tore	Severely Polluted Area	Red	Small	4	NIL	NIL	NA
				Mediu m	-	-	-	-
				Large	-	-	-	-
			Orang e	Small	36	-	-	-
				Mediu m	1	-	-	-
				Large	1	-	-	-
			Other Polluti ng Activiti es	CETP	-	-	-	-
				TSDf	-	-	-	-
				Others	-	-	-	-
			C.					42
4	Cuddalo re	Severely Polluted Area	Red	Small	3	-	-	-
				Mediu m	2	-	-	-
				Large	16	-	-	-
			Oran ge	Small	3	-	-	-
				Mediu m	0	-	-	-
				Large	3	-	-	-
			Other Pollut ing Activiti es	CETP	0	-	-	-
				TSDf	0	-	-	-
				Other s	0	-	-	-
D.					27	-	-	-

I SL NO	II Name of the Industrial area	III Type of Industrial area (Severely Polluted/ Critically Polluted)	IV Industr ial Catego ry	V Scale of Operat ion	VI Total No. of Indus tries	VII No. of Industrie s not- complyin g with Environ mental Standard s	VIII No. of Indus tries closed down based on closur e direct ion issued	IX Attach a separate sheet with list of indstries to whom closure order issued
5	Mettur, Salem District	Critically Polluted Area	Red	Small	57	0	0	Nil
				Medium	0	0	0	Nil
				Large	10	0	0	Nil
			Orange	Small	24	0	0	Nil
				Medium	1	0	0	Nil
				Large	0	0	0	Nil
			Other Polluti ng Activiti es	CETP	0	0	0	Nil
				TSDf	0	0	0	Nil
				Others	0	0	0	Nil
E.					92	0	0	Nil
6	Erode	Severely Polluted Area	Red	Small	670	40	40	Attached
				Medium	3	-	-	
				Large	9	0	0	
			Orange	Small	268	1	1	Attached
				Medium	2	-	-	
				Large	5	-	-	
			Other Pollut ing Activiti es	CETP	0	-	-	
				TSDf	0	-	-	
				Other s	0	-	-	
F.					957	41	41	

I	II	III	IV	V	VI	VII	VIII	IX
SL NO	Name of the Industrial area	Type of Industrial area (Severely Polluted/Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental Standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
7	Thoothukodi	Severely Polluted Area	Red	Small	3	Nil	Nil	NA
				Medium	-	Nil	Nil	NA
				Large	5	Nil	Nil	NA
			Orange	Small	21	Nil	Nil	NA
				Medium	4	Nil	Nil	NA
				Large	3	Nil	Nil	NA
			Other Polluting Activities	CETP	Nil	Nil	Nil	NA
				TSDF	Nil	Nil	Nil	NA
				Others	Nil	Nil	Nil	NA
G.					36	Nil	Nil	
8	Tiruppur	Critically Polluted Area	Red	Small	137	0	0	
				Medium	4	0	0	
				Large	1	0	0	
			Orange	Small	6	2	2	Attached
				Medium	0	0	0	
				Large	0	0	0	
			Other Polluting Activities	CETP	7	0	0	
				TSDF	0	0	0	
				Others	0	0	0	
H.					155	2	2	
<b>Total (A+B+C+D+E+F+G+H)</b>					<b>1669</b>	<b>43</b>	<b>43</b>	-

**ANNEXURE for Format A ( column IX):**

**List of industries to whom closure order issued:**

Sl. No	Name and Address of the Closure order issued Unit	CATEGORY
<b>Erode (SPA):</b>		
1	M/s. Sri Vela Washing, S.F.No.: 178/1C Part, Periyasemur Village, Erode Taluk & Erode District.	RS
2	M/s. Shree Sujatha Textile Mills, S.F.No. 225/2, Vettukattu Valasu, Nasiyanoor Main Road, Erode-638 011	RS
3	M/s.Aathee Tie and Dye Printing, 343 Vivekandhar street, Narayanavalasu,Erode-11	RS
4	M/s.Rathnam and Rathnam C Unit, Karunvelankadu R.N. Pudur Post, Erode-638 005.	RS
5	M/s. Thirumalai Bleaching Works, S. F. No. 240/1, Veerappanchatram Village, Erode	RS
6	M/s. Kamala Tannery, S. F. No. 181/2, B.P. Agraharam Village, Erode Taluk, Erode District	RS
7	M/s. A.V. Textiles, R.S. No. 145/2,3,4, Nallagoundampalayam Village, Erode Taluk and Erode District	RS
8	M/s. Saromani Tannery, S.F.No.127/4, 134/4 & 134/5, Gangapuram Village, Sathy Road, Naripallam, Chithode, Erode	RS
9	M/s. Samy Leather Tannery, S.F.No. 1/3A2, 4A2,5,6,7A,12B,13B and 136/7 to 12, Gangapuram Village, Sathy Road, Naripallam, Chithode, Erode	RS
10	M/s. Sri Bhuvana Bleaching Factory, S.F.No.97/2 and 98/2, Surampatti Village, Erode Taluk and Erode District.	RS

<b>Sl. No</b>	<b>Name and Address of the Closure order issued Unit</b>	<b>CATEGORY</b>
11	M/s. Erode Weavers and Co-Operative Production and Sales Society Limited, T.S.No.577/1 and 593/2, Erode Village, Erode Taluk and Erode.	RS
12	M/s. Raja Bleaching, S.F.No.42/1c (Part), B.P.Agraharam Village, Erode Taluk, Erode District.	RS
13	M/s. Sri Diamond Bleaching, S.F.No.277, Periyasemur Village, Erode Taluk and Erode District.	RS
14	M/s. Sri Amman Dyeing, S.F.No.61/2,3,4,5 Part, Vairapalayam Village, Erode Taluk and Erode District.	RS
15	M/s. Anbu Murugan Bleaching Factory, T.S.No:85/10-B, Kumilamparappu Village, Erode Taluk, Erode District.	RS
16	M/s.Revathi Bleaching Works, S.F.No.10/2, B.P.Agraharam Village, Erode Taluk.	RS
17	M/s.Shivani Bleachers, S.F.No.10/2,5 & 6, B.P.Agraharam Village, Erode Taluk.	RS
18	M/s.Sakthi Vinayaga Bleaching, S.F.No.374/1, Seeanankadu, Periasemur Village, Erode District.	RS
19	M/s.Novelty Wash, S.F.No.10/4 & 8/1A, Erode Village, Erode Taluk & District.	RS
20	M/s. Narmadaa Bleaching Works, S.F.No.192-2, Periyasemur Village, PKD Nagar, K.Kulam, Erode Taluk, Erode District.	RS
21	M/s. Ragava Dye House, S.F.No.250/1, Erode Village, Erode Taluk and Erode District.	RS
22	M/s.Sri Cottaisamy Bleachers, SF No.200/1A1, Erode Village, Erode Taluk, Erode District	RS

Sl. No	Name and Address of the Closure order issued Unit	CATEGORY
23	M/s.Sri Manavalan Printing and Processing Mills, SF No.189/2,3,4,5,6 and 8 part, Erode Village, Erode Taluk, Erode District	RS
24	M/s. Mahesh Process, S.F.No.14/2 Part & 14/2c Part, Periyasemur Village, Erode Taluk, Erode District.	RS
25	M/s. Sri Madhan Bleachers, S.F.No.7/1, Periyasemur Village, Erode Taluk, Erode District.	RS
26	M/s Sri Senthil Andavar Bleaching Works S.F No.: 382/1,171/5A,5B,5C,5D, Erode Village, Erode Taluk & Erode District	RS
27	M/s Viknesh Dyeing Factory S.F. No. 1152/1, Erode Village, Erode Taluk & Erode District	RS
28	M/s Sree Balaji Bleaching Works S.F. No. 164/2, Erode Village, Erode Taluk & Erode District	RS
29	M/s Samy Bleaching S.F. No. 167/3,6,9,11, 168/1,3,5, Erode Village, Erode Taluk, Erode District	RS
30	M/s.Annamar Colour Printing, S.F.No.:80, Surampatti Viilage, Erode Taluk & Erode District.	RS
31	M/s.Ashock Bleaching Factory, S.F.No.: 61/4,5 part, Periyasemur Village, Erode Taluk & Erode District.	RS
32	M/s.Shrie Amman Tex,Maniyakarar Senathipathi Gounder Thottam, Gangapuram Chithode Post, Erode.	RS
33	M/s. Kamatchi Dyeing, S.F.No.:3/1K, B.P.Agraharam Village, Erode Taluk & Erode District	RS
34	M/s.Sudhama Process, S.F.No.: 2/4, Erode Village, Erode Taluk & Erode District.	RS
35	M/s. Sree Ganesh Dyeing Mills, S.F.No.: 107/6,7,108/2, Nanjai Thalavaipalayam Village, Erode District.	RS

<b>Sl. No</b>	<b>Name and Address of the Closure order issued Unit</b>	<b>CATEGORY</b>
36	M/s. Afraz dry Bone Mill,S.F.No.: 178/1D, Periyasemur Village, Erode Taluk & Erode District.	RS
37	M/s. Parani Screen Printers, Manikkampalayam Road, Erode	RS
38	M/s. Fashion Textile Printers, Manikkampalayam Road, Erode.	RS
39	M/s. Karthikeyan Printing Mills, S.F.No.: 159/2 & 160, Periyasemur Village, Erode Taluk & Erode District.	RS
40	M/s. Sri Sivasakthi Printing Works,S.F.No.: 96/1, Erode Village ,Erode Taluk 7 Erode District.	RS
41	M/s. SGMET Hospital, Erode Village, Erode Taluk & Erode District.	OS
<b>Tiruppur ( CPA):</b>		
42	M/s.Sarathi Washing, SF No.3/7 & 8, Andipalayam Village, Tiruppur South Taluk, Tiruppur District	OS
43	M/s .Balaa Fabrics Finishers, T.S.No.5/2B2 (P), Ward-G, Block-1, Tiruppur Village, Tiruppur South Taluk, Tiruppur District	OS

**Note:** The category of Red Small and Orange Small indicated is the present status which can be subjected to changes in future based on the GFA and activities undertaken.

**Format B:****Status of Environmental Compensation recovered as per Hon'ble NGT****Order in Critically/Severely Polluted Industrial Areas**

I	II	III	IV	V	VI	VII	VIII	IX
SL NO	Name of Industrial Area	Type of Industrial Area (Critically /Severely Polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Non-complying with Environmental standard in last 5 years	Total amount of Environmental compensation imposed in Lakhs	Total amount of Environmental Compensation received in Lakhs
1.	Manali	Critically Polluted Area	Red	Small	1	-	-	-
				Medium	3	1	50	-
				Large	28	14	1400	-
			Orange	Small	-	-	-	-
				Medium	-	-	-	-
				Large	5	-	-	-
			Other Polluting Activities	CETP	-	-	-	-
				TSDF	-	-	-	-
				Others	-	-	-	-
			I.					37

I	II	III	IV	V	VI	VII	VIII	IX	
SL NO	Name of Industrial Area	Type of Industrial Area (Critically / Severely Polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Non-complying with Environmental standard in last 5 years	Total amount of Environmental compensation imposed in Lakhs	Total amount of Environmental Compensation received in Lakhs	
2	SIPCO T, RANIP ET	Critically Polluted Area	Red	Small	117	-	-	0	
				Medium	2	1	8.6	0	
				Large	9	6	428.6	18.6 Lakhs EC received from M/s. THIRUM ALAI CHEMICALS LIMITED vide Dt 13.12.2019.	
				Orange	Small	179	20	29.18	0
					Medium	3	0	0	0
					Large	11	0	0	0
				Other Polluting Activities	CETP	2	2	200	0
					TSDF	0	0	0	0
					Others	0	0	0	0
				J.					323

I	II	III	IV	V	VI	VII	VIII	IX
SL NO	Name of Industrial Area	Type of Industrial Area (Critically / Severely Polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Non-complying with Environmental standard in last 5 years	Total amount of Environmental compensation imposed in Lakhs	Total amount of Environmental Compensation received in Lakhs
3.	Coimbatore	Severely Polluted Area	Red	Small	4	-	-	-
				Medium	-	-	-	-
				Large	-	-	-	-
			Orange	Small	36	-	-	-
				Medium	1	-	-	-
				Large	1	NIL	NIL	-
			Other Polluting Activities	CETP	-	-	-	-
				TSDF	-	-	-	-
				Others	-	-	-	-
			K.				42	Nil
4.	Cuddalore	Severely Polluted Area	Red	Small	3	-	-	-
				Medium	2	-	-	-
				Large	16	2	0.60	-
			Orange	Small	3	1	0.31	-
				Medium	0	-	-	-
				Large	3	-	-	-
			Other Polluting Activities	CETP	-	-	-	-
				TSDF	-	-	-	-
				Others	-	-	-	-
			L.				27	3

I	II	III	IV	V	VI	VII	VIII	IX
SL NO	Name of Industrial Area	Type of Industrial Area (Critically / Severely Polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Non-complying with Environmental standard in last 5 years	Total amount of Environmental compensation imposed in Lakhs	Total amount of Environmental Compensation received in Lakhs
5	Mettur Salem District	Critically Polluted Area	Red	Small	57	0	0.00	Nil
				Medium	0	0	0.00	Nil
				Large	10	1	189.00	Nil
			Orange	Small	24	3	3.00	Nil
				Medium	1	0	0	Nil
				Large	0	0	0	Nil
			Other Polluting Activities	CETP	0	0	0	Nil
				TSDf	0	0	0	Nil
				Others	0	0	0	Nil
			<b>M.</b>				<b>92</b>	<b>4</b>
6	Erode	Severely Polluted Area	Red	Small	670	157	29.2	Nil
				Medium	3	0	0	Nil
				Large	9	3	1.8	Nil
			Orange	Small	268	3	0.25	Nil
				Medium	2	0	0	Nil
				Large	5	0	0	Nil
			Other Polluting Activities	CETP	0	0	0	Nil
				TSDf	0	0	0	Nil
				Others	0	0	0	Nil
			<b>N.</b>				<b>957</b>	<b>163</b>

I	II	III	IV	V	VI	VII	VIII	IX
SL NO	Name of Industrial Area	Type of Industrial Area (Critically / Severely Polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Non-complying with Environmental standard in last 5 years	Total amount of Environmental compensation imposed in Lakhs	Total amount of Environmental Compensation received in Lakhs
7	Thoothukodi	Severely Polluted Area	Red	Small	3	-	Nil	NA
				Medium	-	-	Nil	NA
				Large	5	1	100	Nil
			Orange	Small	21	-	Nil	NA
				Medium	4	-	Nil	NA
				Large	3	-	Nil	NA
			Other Polluting Activities	CETP	Nil	-	Nil	NA
				TSDF	Nil	-	Nil	NA
				Others	Nil	-	Nil	NA
			O.					<b>36</b>
8	Tiruppur	Critically Polluted Area	Red	Small	137	33	15.00	Nil
				Medium	4	2	4.00	Nil
				Large	1	0	0	Nil
			Orange	Small	6	4	1.00	Nil
				Medium	0	0	0	Nil
				Large	0	0	0	Nil
			Other Polluting Activities Red	CETP	7	5	15.00	Nil
				TSDF	0	0	0	Nil
				Small	0	0	0	Nil
			P.					<b>155</b>
<b>Total ( I+J+K+L+M+N+O+P)</b>					<b>1669</b>	<b>259</b>	<b>2475.54</b>	<b>18.6</b>

**ANNEXURE for Format-B**

**List of industries to whom Environmental Compensation with amount imposed and received:**

**Manali (CPA):**

<b>Sl. No.</b>	<b>Name of the industry non-complying with Environmental Standards</b>	<b>Category</b>	<b>Amount imposed in lakhs</b> (as per case of Aryavart Foundation Vs. M/s. Vapi Green Enviro Ltd. & Ors. (interim Compensation))	<b>Amount received</b>
1.	Chennai Petroleum Corporation Limited REFINERY I II CPP	17 category (Red-Large)	100	
2.	Chennai Petroleum Corporation Limited REFINERY III	17 category (Red-Large)	100	
3.	Chennai Petroleum Corporation Ltd Propylene Butylene Lube Plt	17 category (Red-Large)	100	
4.	Chennai Petroleum Corporation Limited Resid Upgradation Plant	17 category (Red-Large)	100	
5.	Chennai Petroleum Corporation Limited, DHDS Plant	17 category (Red-Large)	100	
6.	Chennai Petroleum Corporation Limited, GTG Power plant	Red-Large	100	
7.	TAMIL NADU PETRO PRODUCTS LTD , LAB Plant	17 category (Red-Large)	100	
8.	TAMIL NADU PETRO PRODUCTS LTD , HCD Plant	17 category (Red-Large)	100	
9.	Manali petrochemicals Limited, Plant I	17 category (Red-Large)	100	
10.	Manali petrochemicals Limited, Plant II	17 category (Red-Large)	100	
11.	Kothari petrochemicals Limited	17 category (Red-Large)	100	
12.	Indian Additives Ltd,	17 category (Red-Large)	100	
13.	Balmer Lawrie & Co Ltd., (Leather Chemical Division)	Red-Large	100	
14.	Madras Fertilizers Limited,	17 category (Red-Large)	100	
15.	Chennai Petroleum Corporation Limited, Hexane plant	17 category (Red-edium)	50	
<b>Total</b>			<b>1450</b>	

## SIPCOT Ranipet (CPA):

SL.No	Industry Name and Address	Industry category	Environmental compensation imposed in Lakhs	Environmental Compensation received in Lakhs
1	ALCHYMARS ICM SM PRIVATE LTD UNIT II,(PREVIOUSLY RAMNATH CHEMICALS), PLOT NO.38 SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632403.	<b>Red Medium</b>	8.6	0
2	THIRUMALAI CHEMICALS LIMITED, 25/A, SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK RANIPET DISTRICT(FORMERLY VELLORE DISTRICT ) -632403.	<b>Red Large</b>	118.6	18.6
3	MALLADI DRUGS AND PHARMACEUTICALS LTD UNIT-I, 67 SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) -632 403	<b>Red Large</b>	100	0
4	MALLADI DRUGS AND PHARMACEUTICALS LTD,UNIT-III,7B,7C,SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK , RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) - 632 403	<b>Red Large</b>	100	0
5	ULTRAMARINE PIGMENTS LTD, 25B, SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) - 632 403	<b>Red Large</b>	100	0
6	ARJUN CHEMICALS PVT LTD., 78, 79 , PHASE -II, SIPCOT, INDUSTRIAL COMPLEX RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) - 632 403	<b>Red Large</b>	5	0

7	GREAVES COTTON LIMITED 72, SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) - 632 403	<b>Red Large</b>	5	0
8	BRIGHTSUN LEATHERS, PLOT NO. 477/10 AND 11,MUKUNDARAPURAM VILLAGE, SIPCOT, RANIPET, WALAJAH TALUK , RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632403.	<b>Orange Small</b>	1	0
9	HIDE CRAFT(TAN LEATHERS & CHEMICAL PVT LTD), PLOT. NO. 133 & 134, SIDCO INDUSTRIAL ESTATE, SIPCOT, RANIPET, WALAJAH TALUK ,RANIPETDISTRICT (FORMERLY VELLORE DISTRICT ) -632403.	<b>Orange Small</b>	1	0
10	HI Q LEATHERS, PLOT NO 50, SIDCO INDUSTRIAL ESTATE, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) -632403.	<b>Orange Small</b>	1	0
11	PRESTIGE INTERNATIONAL, PLOT NO.5 SIDCO INDUSTRIAL ESTATE, SIPCOT RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) 632 403.	<b>Orange Small</b>	1	0
12	STANDARD CHEMICALS AND LEATHERS, PLOT NO.95/A, SIDCO INDUSTRIAL ESTATE, RANIPET , WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) -632 403.	<b>Orange Small</b>	1.18	0
13	TITAN LEATHER EXPORTS UNIT II, S.F.NO.224/1 PART NARASINGAPURAM VILLAGE, SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )- 632 403.	<b>Orange Small</b>	1	0
14	VKS EXPORTS, Plot No. 48, SIDCO INDUSTRIAL ESTATE, NARASINGAPURAM VILLAGE, RANIPET, WALAJAH	<b>Orange Small</b>	1	0

	TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT ) 632 403.			
15	WINNER LEATHER CREATION, NO. 33 PART - I, PHASE - I, SIPCOT INDUSTRIAL COMPLEX, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403	<b>Orange Small</b>	1	0
16	SNAP NATURAL AND ALGINATE PRODUCTS P LTD, S.F No. 285 PART, ,Plot No.1 , SIPCOT INDUSTRIAL COMPLEX, VANAPADI VILLAGE, RANIPET, WALAJAH TALUK ,RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )- 632403.	<b>Orange Small</b>	10	0
17	JOSEPH EXPORTS PLOT NO. 475/2B PART, COROMANDEL LEATHERS ROAD, MUKUNDRAYAPURAM, SIPCOT, RANIPET, WALAJA TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403	<b>Orange Small</b>	1	0
18	JAY AR ENTERPRISES 205, SIDCO INDUSTRIAL ESTATE RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403	<b>Orange Small</b>	1	0
19	PIONEER LEDER TEX P LTD PLOT No.196, SIDCO INDUSTRIAL ESTATE,RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403	<b>Orange Small</b>	1	0
20	SRI HARI LEATHERS 476/5B1, CORMANDEL LETHERS ROAD, MUKUNDRAYAPURAM, SIPCOT, RANIPET, WALAJAH TALUK RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403	<b>Orange Small</b>	1	0
21	HARIHARAN LEATHERS S.F NO.475/4B, MUKUNDRAYAPURAM VILLAGE, CORMANDEL LEATHER ROAD, SIPCOT, RANIPET, WALAJAPET TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )- 632 403	<b>Orange Small</b>	1	0

22	SIVA LEATHERS PVT. LTD PLOT NO.35, SIPCOT INDUSTRIAL ESTATE, RANIPET, WALAJAH TALUK,RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403.	<b>Orange Small</b>	1	0
23	SUNRISE TANNERS S.F NO. 70, KARAI VILLAGE , PLOT NO: 110,111, SIDCO INDUSTRIAL ESTATE, SIPCOT,RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403	<b>Orange Small</b>	1	0
24	VINYORK LEATHER WORKS S.F NO.53 (PART), PLOT NO. 173,180,SIDCO INDUSTRIAL ESTATE, SIPCOT, RANIPET, WALAJAHPET TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403.	<b>Orange Small</b>	1	0
25	SNS LEATHERS S.F NO.53 ,64,65,66,PLOT NO. 206, SIDCO INDUSTRIAL ESTATE, KARAI VILLAGE, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403.	<b>Orange Small</b>	1	0
26	SRI THIRUMALAI LEATHERS PLOT NO. 55 & 56, SIDCO INDUSTRIAL ESTATE, RANIPET, SIPCOT, WALAJAH TALUK ,RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403	<b>Orange Small</b>	1	0
27	MAHALAKSHMI INTERNATIONAL PLOT NO.95, SIDCO INDUSTRIAL ESTATE, RANIPET, WALAJAH TALUK, RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )- 632 403	<b>Orange Small</b>	1	0
28	RANIPET SIDCO FINISHED LEATHERS EFFLUENT TREATMENT CO. LTD,(PHASE I CETP) , 199 SIDCO INDUSTRIAL ESTATE, RANIPET, WALAJAH TALUK ,RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403	<b>Red Large (CETP)</b>	100	0

29	SIPCOT - SIDCO PHASE II- ENTREPRENEUR FINISHED LEATHER EFFLUENT TREATMENT CO. PVT.LTD.S.F.NO.239/1 ,PLOT NO.105- SIPCOT, RANIPET, WALAJAH TALUK,RANIPET DISTRICT (FORMERLY VELLORE DISTRICT )-632 403.	<b>Red Large (CETP)</b>	100	0
<b>Total</b>			666.38	

Coimbatore (SPA):NIL

Cuddalore (SPA):

<b>Sl. No.</b>	<b>Name of the industry non-complying with Environmental Standards</b>	<b>Category</b>	<b>Amount of Environmental Compensation claimed in Lakhs</b>	<b>Amount received in Lakhs</b>
1.	Clariant Chemicals [India] Limited	Red-Large	0.30	-
2.	DFE Pharma India LLP	Red-Large	0.30	-
3.	Golden Fish Meal & Fish Oil Company	Orange small	0.31	-
<b>Total</b>			<b>0.91</b>	-

Mettur, Salem District ( CPA):

<b>Sl. No.</b>	<b>Name of the industry non-complying with Environmental Standards</b>	<b>Category</b>	<b>Amount of Interim /Environmental Compensation claimed in Lakhs</b>	<b>Amount received in Lakhs</b>
1.	M/s. Mettur Thermal Power Station Unit I,P.N.Patti ,Mettur Dam Salem District	Red-Large	189	-
2.	M/s. PMV SERVICE STATION, S.F.No.4,(Plot No.B-16B),SIDCO Industrial Estate,Mettur Taluk and Salem District.,636402	Orange small	1.0	-
3.	M/s.Paramasivam Water Service Station, TS.No.4/1a19, Ward-D, Block-13, Potanerinallagoundampatti Village, Mettur Taluk , Salem District.,636402	Orange small	1.0	-
4.	M/s. VENKATESHWARA SERVICE STATION, S.F No.4,(Plot No.B-15D), SIDCO Industrial Estate, Mettur Taluk Salem District.,636402	Orange small	1.0	-
<b>Total</b>			<b>192</b>	<b>-</b>

Erode (SPA):

<b>S.No</b>	<b>Name and Address of the unit</b>	<b>Scale and Category</b>	<b>Interim Environmental Compensation imposed in Lakhs</b>	<b>Environmental Compensation received in Lakhs</b>
1.	M/s. Phoenix Textiles Processors,17BabuThottam Balathandayutham 2ndstreet,Gandhipuram Vendipalayam,Karur Road Erode 638 002	Red - Small	0.10	0
2.	M/s. Sri Alagunachiammal Bleaching works,191-1 Periasemur Village,Chinnathottam Erode Taluk,Erode District 638 004	Red - Small	0.10	0
3.	M/s. Sakthi Bleachers,335-5B Poonthottam, Veerappanchatram Periasemur Post,Erode 638 004	Red - Small	0.10	0
4.	M/s. Saiva Mariamman Bleaching,109 Mottaiyappa Gounder Thottam,Vettukattu Valasu ,Erode 638 011	Red - Small	0.10	0
5.	M/s. Sun Process,RSF No235-2part Veerappanchatram Village,148-35 H Pothankattu Thottam,Thindal Erode638 012	Red - Small	0.10	0
6.	M/s. Sree Mahalakshmi Dyeing Printing Mills,Bhavani Main Road,,Veerappanchatram Post,Erode-638 004	Red - Small	0.10	0
7.	M/s. Shalimar Textile Industries,Nanjai Thalavaipalayam,Village,Bhavani Main Road B P ,Agraharam,Erode -638 005	Red - Small	0.10	0
8.	M/s. Senthur Bleaching Factory,Valayakaran Thottam,Vendipalayam, Erode 638 002	Red - Small	0.10	0
9.	M/s. Palanimurugan Printers,1296- 1 2 Kuthiraikarar, Thottam,Vendipalayam Lakshmi Nagar	Red - Small	0.10	0

	Backside,Railway Colony Post Erode 638 002			
10.	M/s. Sakthi Bleaching,Savadikattu Thottam,Sengunthar Nagar Road Chinnasemur,Periyasemur Post Erode 638 005	Red - Small	0.10	0
11.	M/s. Sakthivel Prints,Chemmanpalayam Cross, Nasianoor Road,,Ondikaran Palayam, Villarasampatti,,Erode 638 107	Red - Small	0.10	0
12.	M/s. Sri Krishna Bleachers,1287 1A1Apt Kasipalayam Village,Neettuparaitthottam,Ven dipalayam Erode 638 002	Red - Small	0.10	0
13.	M/s. Selliamman Bleaching,Konakadu Thottam,Subramaniam Nagar,Thindal Po Erode 638 012	Red - Small	0.10	0
14.	M/s. Rukmani Wax Printers,45-A, Bhavani Main Road,,Veerappan Chatram,,Erode-638 004.	Red - Small	0.10	0
15.	M/s. SRV Bleachers,Periasemur Village Chettikattu Thottam,Mamarathupalayam Sathy Main Road, Erode - 638 004	Red - Small	0.10	0
16.	M/s. Rajavel Textiles,Chetty Kattu Thotam Opp to Hindu Kalvi N,Mamarathupalayam, Periyasemur, Erode 638004	Red - Small	0.10	0
17.	M/s. K.Ramasamy Gounder Bleaching ,Previously Sunshine Textile Process ,No2UradithottamPTaanneerpa nthalpalayam, Veerappanchatram Erode-4	Red - Small	0.10	0
18.	M/s. Abirami Textile Printers,KCP THottam Kumalankuttai, Perundururai Road Erode - 11	Red - Small	0.10	0

19.	M/s. Om Sakthi Process,D No 30 New No 104 ,Saivamariamman Kovil Opposite ,Vettukattu Valasu, Erode-638 011.	Red - Small	0.10	0
20.	M/s. Deepam Bleachers,100-4 Villarasampatti Village,Velappagoundenvalasu, Erode 638107	Red - Small	0.10	0
21.	M/s. Swathi Process,145-5,Ramasamy Gounder Thottam,, Gangapuram Village Mamarathupalayam, , Erode-638 004.	Red - Small	0.10	0
22.	M/s. Sunrise Textile Processors - Formerly ,Sunrise Bleaching Works,278 - D1 Bankers Thottam,,Veerappanchattram post Erode-638 004.	Red - Small	0.10	0
23.	M/s. Sri Anandhalakshmi Bleaching Company,Nattuvankadu,M.O.T haneerpandalpalayam,, S.P.Agraharam,Erode-5	Red - Small	0.10	0
24.	M/s. Sri Ragavanandaa Bleachers,M.Thanneerpanthalpalayam,RN Pudur Post,Erode -5	Red - Small	0.10	0
25.	M/s. Sabari Process,No-18 S P Agraharam Village,M Thanneerpandalpalayam Road,B P Agraharam T P Erode 638 005	Red - Small	0.10	0
26.	M/s. Kavitha Bleaching Factory ,140 Kiluvankadu,Veerappampalaya m thindal post ,Erode Taluk 638 012	Red - Small	0.10	0
27.	M/s. Shri Balaji Dyeing Factory,Magesh Thottam,,Bye Pass Road, ,Chittode, Erode.638 102	Red - Small	0.10	0
28.	M/s. SRILALITHAMBIKATEXILE PROCESSORS P LTD,67/2 BY PASS ROAD,KUMILAMPARAPPU,CHI THODE 638102	Red - Small	0.10	0

29.	M/s. Sri Venkateswara Screen Printing Works,58, Thirumal Nagar, ,Narayanavalasu,,Erode - 638 011.	Red - Small	0.10	0
30.	M/s. Sri Bharani Bleachers,54-1,Ponnusamy Goundar Thottam,Thaneerpanthalpalayam, Periasemur, Erode 638 004	Red - Small	0.10	0
31.	M/s. Subramaniam Bleaching,Pitchankadu,,Periasemur Village, T.P. Palayam,,Erode - 638 004.	Red - Small	0.10	0
32.	M/s. Mass Creations Formerly Amman Dyeing,11 Kothukaran Thottam,,Asokapuram,,Erode-638 004.	Red - Small	0.10	0
33.	M/s. SPM Bleachers,404-1 Muniappampalayam,Periyasemur Village Villarasampatty Post,Erode 638 107	Red - Small	0.10	0
34.	M/s. Thindal Murugan Dyeing,70, Nasiyanoor Main Road,,Veerappampalayam Pirivu, Thindal Post,Erode-638 012	Red - Small	0.10	0
35.	M/s. Revathy Dyeing Factory,236 Perundurair Road,,Kumalankuttai,Erode	Red - Small	0.10	0
36.	M/s. Shanthi Dyeing,No-1 V.V.C.R. Nagar II,Erode-638 001,-	Red - Small	0.10	0
37.	M/s. Sri Raja Bleaching Works,Periasemur Village Periya Thottam,Periya Thottam Periyasemur Post, Erode 638 004	Red - Small	0.10	0
38.	M/s. Sri Renugambal Bleaching Company,Periasemur Village,Periya Thottam Periyasemur Post,Erode District 638 004	Red - Small	0.10	0
39.	M/s. Jai Murugan Bleachers,52 Periathottam,Periasemur Village,Erode 638 004	Red - Small	0.10	0

40.	M/s. VIGNESH PROCESS,NEETTAPARAI THOTTAM,VENDIPALAYAM, ERODE 638002	Red - Small	0.10	0
41.	M/s. JAYASOORYA BLEACHERS,KUMILANPARAPP U VILLAGE,VAIKKALMEDU, CHITHODE, ERODE DIST 638 102	Red - Small	0.10	0
42.	M/s. Sri Meenakshi Textiles,24-2B Kumilamparappu Village,Rayapalayam Pudur,Erode 638 102	Red - Small	0.10	0
43.	M/s. Sree Rajalakshmi Processing Mills,Gangapuram Village,Chithode,Erode 638 102	Red - Small	0.10	0
44.	M/s. Elumalai Process - National Dyeing ,113, Paraiyankattu Thottam,,Vettukattuvalasu, Collector Office PO,, Erode - 638 011.	Red - Small	0.10	0
45.	M/s. Thangam Textile Printers,Nasiyanoor Road, Kaikatti Valasu,Villarasampatti, , Erode 638 107	Red - Small	0.10	0
46.	M/s. Arun Murugan Textile Printers,Kaikatti Valasu, ,Villarasampatti,,Erode.	Red - Small	0.10	0
47.	M/s. Sree Ganapathi Process,S F No 127 4 Panangadu,Chithode PO Erode 638 102,Erode District	Red - Small	0.10	0
48.	M/s. Ramsons Process Unit,3- 2, Perumalmai Road, ,Rayapalayam ,Pudur,,Chithode, Erode	Red - Small	0.10	0
49.	M/s. Jai Textile Unit Private Limited,No-3 Perumalmai Road ,Rayapalayam Pudur ,Chittode Erode 638102	Red - Small	0.10	0
50.	M/s. S.A. ABDUL AZEEZ AND CO,BHAVANI MAIN ROAD,SUNNAMBU ODAI RN PUDUR POST,ERODE 638 005	Red - Small	0.10	0

51.	M/s. Naveenkumar Textiles- New India Textiles,180-1 Veerappanchatram Village ,Vivekanandhar Salai Vettukattu Valasu,, Erode-638 009.	Red - Small	0.10	0
52.	M/s. Sri Kishore Dyeing,18 - Perumal Malai Road,,Rayapalayam Pudur,,Chithode-638 102.	Red - Small	0.10	0
53.	M/s. KSKK Leather Processors P Ltd.,Bhavani Main Road,R.N. Pudur ,Erode-638 005	Red - Small	0.10	0
54.	M/s. Sri Anandha Processing,27 Bhavani Main Road,,B.P. Agraharam,, Erode - 638 005.	Red - Small	0.10	0
55.	M/s. Sri Annapoorna Chemicals,Near Milk Dairy, Chithode,,Erode-638 102.,-	Red - Small	0.10	0
56.	M/s. Sanjai Process, Baarakadu,Thanneerpandalpal ayam,Erode 638 004	Red - Small	0.10	0
57.	M/s. SAIZROL INDUSTRIES,64 THANNERPANDALPALAYAM ROAD,SUNNAMBU ODAI,ERODE 638005	Red - Small	0.10	0
58.	M/s. Lakshmi Mills,375 Seenankadu, Periyasemur,,Erode-638 004.	Red - Small	0.10	0
59.	M/s. SCM TEXTILE PROCESSING- BLEACHINGDIV,29, Marapalam Road, Karungalpalayam, Erode-638 003.	Red - Small	0.10	0
60.	M/s. SCM TEXTILE PROCESSING-PRINTING DIV,29, Marapalam Road,,Karungalpalayam,, Erode-638 003.	Red - Small	0.10	0
61.	M/s. Best Printers,20 Subramaniya Nagar,Kenathukadu thottam,Thindal Post Erode 638 009	Red - Small	0.10	0
62.	M/s. RajKumar Screen Printers,59, NathaKadu Sulai,,Veerappan Chatram Post,Erode - 638 004	Red - Small	0.10	0

63.	M/s. Jaya Maruthi Mills, 120 Nalli Thottam, Nasiyanur Road, Erode 638 011	Red - Small	0.10	0
64.	M/s. GOWTHAM PROCESS, Formerly S K A Elavarasu Screen Printers, Mariamman Koil St EPB Nagar Periyasemur, Village Veerappan Chatram PO Erode-4	Red - Small	0.10	0
65.	M/s. Velmani Screen Printers- Arun Tie Dye, 140 - 211 EPB Nagar,, Mariamman Kovil Street,, Veerappan Chatrampost, Erode-638 004.	Red - Small	0.10	0
66.	M/s. Dharani Prints, 73, Nasiyanoor Road,, Vettukkattu Valasu,, Veerappampalayam, Thindal PO, Erode.	Red - Small	0.10	0
67.	M/s. Dhivya Prints, 73, Nasiyanor Road,, Vettukkattu Valasu,, Veerappampalayam, Erode-638 009.	Red - Small	0.10	0
68.	M/s. D.MOHAMED ISMAIL, 1, MSAM. TANNERY STREET, B.P. Agraharam, Erode-5,-	Red - Small	0.10	0
69.	M/s. KAMADHENU TANNERY, 21 SATHI- BHAVANI CONNECTION ROAD, B.P. Agraharam, Erode-5,-	Red - Small	0.10	0
70.	M/s. Shri Sai Process-Old Name Sri Om Angalamm, Muniappanpalayam, Rasampalayam Road, Peri, Erode,, Erode-638 004.	Red - Small	0.10	0
71.	M/s. Nithya Sarees, Vettukattuvalasu, Opp Postal Nagar, Erode 638 107	Red - Small	0.10	0
72.	M/s. A.M.K Textile, R.S.No. 1317/9 A1, A4, Aaraa Gounder Thottam, Vendipalayam, Erode - 638002	Red - Small	0.10	0
73.	M/s. Indu Colours, No-27, Bharathi Nagar,, Chinnathottam, Chinnasemur,, Erode 638004	Red - Small	0.10	0

86.	M/s. Siva Shanmuga Wax Printers,20, Kothukarar Thottam,,Kumalankuttai,, Erode-638 011	Red - Small	0.10	0
87.	M/s. Sree Ambal Textile Printers,Vaddichikadu, Muthugounderpalayam,,Nanjai Uthukuli,,Modakurichi, Erode.	Red - Small	0.10	0
88.	M/s. SVM BLEACHING - FORMERLY PNP TEXTILES,45 -1 Sangu Nagar,,Surampatti, Erode Taluk,Erode 638 009	Red - Small	0.10	0
89.	M/s. SHRI HARIOHM PROCESSING MILLS- FORMERLY G,PERUMALMALAI ROAD RAYAPALAYAM PUDUR,CHITHODE ERODE TALUK, ERODE638 102	Red - Small	0.10	0
90.	M/s. Siddeswaran Bleaching Works,45-Thaneerpandal Thottam,,Bhavani Main Road, B.P.Agraharam,,Erode-5	Red - Small	0.10	0
91.	M/s. Durai Process,14, Pitchankadu Tholuvan Thottam,,Rajiv Nagar Veerappanchatram Post,Erode 638 004	Red - Small	0.20	0
92.	M/s. Abirami Washing,13-4 ,Sathy Main Road,,Opp Hindu Kalvi Nilayam ,,Mamarathu Palayam Erode-638 004.	Red - Small	0.20	0
93.	M/s. Naveen Process,Pallakattu Thottam Near Sathy Main Road,Mamarathupalayam, Erode 638 004	Red - Small	0.20	0
94.	M/s. Sri Sai Process,Pallakattu Thottam,Near Sathy Main Road,Mamarathupalayam Erode 638 004	Red - Small	0.20	0
95.	M/s. Ramesh Kumar Screen Printers,Seenankadu Thottam,,Periyasemur ,Veerappanchatrampost,,Erode -4	Red - Small	0.20	0
96.	M/s. Sumathi Bleachers anThirumalai Printers,Edayan Thottam,Vairapalayam,Erode 638 003	Red - Small	0.20	0

74.	M/s. The Yahoood Bleachers, Appachi Ayya Thottam, Bhavani Main Road Vasavi College Post, Erode-638 316.	Red - Small	0.10	0
75.	M/s. Sri Thirumalai Bleaching Works, Thundukattu Thottam, Veerappampalayam Thindal post, Erode - 9	Red - Small	0.10	0
76.	M/s. Sri Vinayaga Bleachers, Old name Vetri Bleachers, 93, BHAVANI MAIN ROAD,, Sunnambu Odai, B.P.AGRAHARAM, ERODE-5	Red - Small	0.10	0
77.	M/s. Sri Ranga Tannery , Bhavani Main Road, Peria Agraharam, Erode 638 005	Red - Small	0.10	0
78.	M/s. Jayavel Processing Mill, 213-4 Kongampalayam Road, Gangapuram Post Chithode Erode 638 012,-	Red - Small	0.10	0
79.	M/s. Kavi Tex, 346 Subramaniya Gounder Valasu,, Ashokapuram Main Road,, Erode - 638 004.	Red - Small	0.10	0
80.	M/s. Sri Karthick Textile Printers, M.G.R. Nagar, Thotta Kadu,, Velappa Gounder Valasu,, Villarasampatti post, Erode - 638 107.	Red - Small	0.10	0
81.	M/s. Aiswarya Leathers, 258 Maravapalayam , R N Pudur Post, Erode 638 005	Red - Small	0.10	0
82.	M/s. Siva Sakthi Processors, 337-5, Maravapalayam, , R.N. Pudur Po,, Erode-638 005.	Red - Small	0.10	0
83.	M/s. Sri Kamatchiamman Bleachers, Suriyampalayam Village, Maravapalayam RN Pudur Post, Erode 638 005	Red - Small	0.10	0
84.	M/s. Ragava Screen Printers, 86, Thirumal Nagar, , Narayanavalasu, Nasiyanur Road,, Erode-11.	Red - Small	0.10	0
85.	M/s. Sabari Screen Printers, 36, Sivasamy Thottam,, Kumalankuttai,, Erode - 638 011	Red - Small	0.10	0

97.	M/s. KUMAR COLOURS- VETRIVEL DYEINGS ,New No 409-5 Old No 231 Anaikattu Road,Surampattivalasu ,Erode- 638 009.	Red - Small	0.20	0
98.	M/s. Kowsalya Bleachers,32/2, Sarcar Perya Agaraharam village,Anandankadu, Opp. to IDM,R.N.Pudur, Erode-638 005.	Red - Small	0.20	0
99.	M/s. JananiProcessMills - KrishnarajBleaching,Anandan Kadu, ,Thannerpanthal Palayam,,R.N. Pudur Post, Erode 638 005	Red - Small	0.20	0
100	M/s. Sri Shanmuga Bleachers,32-2, Sarcar Periya Agaraham Village ,Anandankadu, Opp. to IDM,R.N.Pudur, Erode-638 005.	Red - Small	0.20	0
101	M/s. SHREE VENKATESHA PRIME TANNERY,221,BHAVANI ROAD,ASHOKAPURAM,Erode 638 004	Red - Small	0.20	0
102	M/s. Sasithara Dyers,Chinnusamy Gounder Thottam,Palayapalayam, Erode 638 011	Red - Small	0.20	0
103	M/s. Sangeetha Textile Printers,53, K.C.P. Thottam,,Kumalankuttai,,Erod e-638 011.	Red - Small	0.20	0
104	M/s. Sre Venkateswara Process,Old Name Priyadharshini Textile Process,31A Vettukattuvalasu Near Saiva ,Mariamman Koil Erode 638011	Red - Small	0.20	0
105	M/s. Sri Maruthi Fabrics,Pothankattu Thottam,Veerappampalayam,T hindal Post Erode 638 012	Red - Small	0.20	0
106	M/s. Annam Bleaching Factory,142-1, Onnappara kadu ,Veerappampalayam,,Thindal Po, Erode-638 011.	Red - Small	0.20	0

107	M/s. Sree Amman Textile Processing,63 -1 Surampatti Village,No 341 Pallakattu Thottam ,Surampattivalasu Anaikattu Road Erode 9	Red - Small	0.20	0
108	M/s. Prabhu Bleaching Factory,140-1 Gangapuram Village,Annaiyappan Thottam Sakthi Main Road,Mamarathupalayam Erode 638 004	Red - Small	0.20	0
109	M/s. Sri Krishna Dyeing Works,Muniappan Koil Street, Muthakadu,,Near Vakil Thottam, ,Erode-638 004.	Red - Small	0.20	0
110	M/s. Mohamoda Tanning Company, 114-364,Bhavani Main Road,B P Agraharam,Erode 638 005,-	Red - Small	0.20	0
111	M/s. Sri Hari Bleachers,Pitchan Kadu Thaneerpandalpalayam,Periyas emur ,Erode 638 004	Red - Small	0.20	0
112	M/s. Sri Karthik Mills,11 Periya Kattu Thottam,Asokapuram, Erode 638 004	Red - Small	0.20	0
113	M/s. K P K Bleaching,404-1 Periasemur Village,Muthumanickam Nagar Thulukankadu,Rasampalaya m Periasemur PoErode	Red - Small	0.20	0
114	M/s. Sri Karthikeya Bleaching Company,Manthilikkattu Thottam,P.Thanneerpandhalpal ayam,Periyasemur Village Erode 638 004	Red - Small	0.20	0
115	M/s. Sree Mahasree Mills,9, Vaniamman Koil Street, ,B.P. Agraharam,,Erode -638 005.	Red - Small	0.20	0
116	M/s. Sri Lakshmi Narasimma Textile Process,Sivakumaran Dyeing,6, Vanniamman Koil Street,, Bhavani Main Road, Erode-638 005.	Red - Small	0.20	0

117	M/s. The Periya Agraharam Leather Tanners,Co-op Cottage Industrial Society Limited,Sathy-Bhavani connection Road,B P Agraharam Erode 638 005	Red - Small	0.20	0
118	M/s. Kaviraj Dyeing Factory,66-3 and 36-4 Kumilamparapu Village,241 West St Sengunthapuram Vaikkalmedu,Chithode Post Erode 638 102	Red - Small	0.20	0
119	M/s. Shree Velavan Mills,155-4 Vivekananda Salai , Narayanavalasu. Nasianoor Road,,Erode-638 011.	Red - Small	0.20	0
120	M/s. SIVAMOHAN DYE HOUSE - DRY PROCESS,Subramaniam Nagar,Veerappampalayam Road,Erode 638 012	Red - Small	0.20	0
121	M/s. Sri Velmurugan Textiles,Pothankattu Thottam,35-111 Veerappampalayam Thindal Post,Erode 638 009	Red - Small	0.20	0
122	M/s. Sri Abirami Textile Mills,Formerly Sri Sabari Dyeing Mills,Saiva Mariamman Koil Backside ,Vettulattuvalasu Erode 638 011	Red - Small	0.20	0
123	M/s. JAYAKRISHNA PROCESS ,Formerly M/s Sri Amutha Dyeing,10 Water office Road, Vairapalayam,Erode 638003	Red - Small	0.20	0
124	M/s. Sri Sakthi Textile Processors,213-3, Gangapuram Village,,Erode Taulk,,Erode District.638 004	Red - Small	0.20	0
125	M/s. Sree Krishnaa Processors ,Ondikaruppana Koil Thottam ,Kongampalayam,Chithode Post Erode 638 102	Red - Small	0.20	0
126	M/s. LALITHA AND ASSOCIATES,No-14 MSAM Habibullah Street,Sarkar Periya Agraharam, ERODE 638 005	Red - Small	0.20	0

127	M/s. V Rangasamy and Company,207,Sathy Main Road Naripallam,Chithode Kongampalayam, Erode 638 102	Red - Small	0.20	0
128	M/s. Sakthivel Bleaching Works,VMP Thottam,,Vairapalayam,, Erode - 638 003	Red - Small	0.20	0
129	M/s. Santhi Processing Unit Pvt Ltd,Bhavani Road,Sunnambu Odai,R N Pudur Post Erode 638005	Red - Small	0.20	0
130	M/s. Sri Sakthi Textiles,Karuvilparai Valasu,Villarasampatti, Nasianoor Via,,Erode-638 107	Red - Small	0.20	0
131	M/s. V.K. Textile Processors,Gangapuram Village Kongampalayam Road,Gangapuram Chithode Post,Erode 638 102	Red - Small	0.20	0
132	M/s. K.R.P. Process,NathakaaduThottam, ,Vani Amman Koil Street ,B.P. Agraharam, Erode-638 005.	Red - Small	0.20	0
133	M/s. Angalamman Dyeing Factory,80-6, Suriyampalayam Village,,Perumal Malai Road,RayapalayamPudur, , Chithode Erode 638 102.	Red - Small	0.20	0
134	M/s. Sri Sakthi Mills,Pitchankadu,,C.D. Thottam Backside,,B.P. Agraharam, Erode - 5.	Red - Small	0.20	0
135	M/s. A Kathan Textile Process,1317/9 Vaikkal Road Vendipalayam,Karur Bye-pass Road,,Erode-638 002.	Red - Small	0.20	0
136	M/s. Century Processing Mills,7, MSAM Tannery Street,,Sathy Cross Road,,B.P. Agraharam, Erode - 638 005.	Red - Small	0.20	0
137	M/s. Mayavar Processig, SF No.87/2E, Villarasampatti Village, Erode, Kandasamy Kadu , Karuvilparaivalasu, Villarasampatti Post, Erode 638 107	Red - Small	0.20	0

138	M/s. Sri Vidya Mills,8, Mudali Thottam,Periasemur,Veerappan chatram Post,Erode 638 004	Red - Small	0.20	0
139	M/s. Jayasree Textile Processors,Formerly Evershine Textile Processors,Kongampalayam Road,56-6 Gangapuram Village Erode-638 102.	Red - Small	0.20	0
140	M/s. Naveena Printing Mill,Gangapuram Village,Chithode,Erode 638 102	Red - Small	0.20	0
141	M/s. Sri Akilandeswari Bleaching and Printers,93-1 Vettukattu Valasu,Nasiyanur Road,Erode 638 011	Red - Small	0.40	0
142	M/s. Sri Thangam Bleaching,1267-1A Erode Village,Loganathapuram Kollampalayam,Railway Colony Post Erode 638 002	Red - Small	0.40	0
143	M/s. Arun Process,150- 1 Ondi Karupanna Koil Thottam,Kongampalayam, Erode District	Red - Small	0.40	0
144	M/s. Sincears Dyeing,Nethaji Nagar,Manickampalayam Road,Erode 638 004	Red - Small	0.40	0
145	M/s. Madhan Dyeing Factory,27-65A Odakadu Indra Nagar,Chitthode 638102,Erode Tk Erode	Red - Small	0.40	0
146	M/s. Armstrong Process,No -4-Vanniamman Koil Street,,B.P.Agraharam,Erode-5	Red - Small	0.40	0
147	M/s. Nature Bleachers,133-3 4 5 Naripallam ,Gangapuram Village,Chithode Post Erode 638 102	Red - Small	0.40	0
148	M/s. Ajantha Fabrics,57 Madhavan Krishna street,Veerappan chatramVillage Vettukattuvalasu, Nasiyanor Road Erode 638 011	Red - Small	0.80	0
149	M/s. Ambal Printers,K.C.P. Thottam,,Kumalankuttai,, Erode - 638 011.	Red - Small	0.80	0

150	M/s. SREE DHANALAKSHMI BLEACHING WORKS,KILAKKU THOTTAM GONGAMPALAYAM,GANGAPU RAM CHITHODE POST ,ERODE 638 102	Red - Small	0.80	0
151	M/s. Kiruthika Bleachers,S.S.P. Nagar, ,Rasampalayam, Villarasampatti Post, Erode-638 107.	Red - Small	0.80	0
152	M/s. KAS LEATHERS ,16 SATHY MAIN ROAD,NARIPALLAM,,CHITHODE-638102,ERODE DISTRICT	Red - Small	0.80	0
153	M/s. Sekar Bleachers,C. S. Subramaniyam Nagar,,Sathy Main Road,,Erode-638 05.	Red - Small	0.80	0
154	M/s. Arul Murugan Dyeing,66 Bhavani Bye Pass Road,Kumilamparappu Village,Chithode Erode District 638 102	Red - Small	0.80	0
155	M/s. RAJALAKSHMI TEXTILE PROCESSORS PVT LTD,Bhavani Main Road,R N Pudur Post,Erode 638 005	Red - Large	1.20	0
156	M/s. Rithanya Colours ,Oonappar Kadu,Veerappampalayam Thindal Post,Erode -638 012	Red - Small	1.60	0
157	M/s. Sri Sabari Sizing Mills,D No 7-D Rasugounder Thottam,Veerappanchatram Periyasemur Village,Erode	Orange - Small	0.0625	0
158	M/s. S.Navinkumar,131-1 Mamarathupalayam,Periyasemur Gangapuram Village,Erode 638 004	Orange - Small	0.125	0
159	M/s. Pioneer Processing India - A Division of,Jansons Industries Ltd,Bhavani Main Road,Ramanathapuram pudur Post Erode 638005	Red - Large	0.30	0
160	M/s. SCM Textile Processing Mills,29 -C Marapalam Road,K A S Nagar , Karungal Palayam Erode 03	Red - Large	0.30	0

161	M/s. V R Mercerising Works, No-18 Seenankadu, Periyasemur Post, Erode 638 004	Red - Small	0.10	0
162	M/s. Sri Amerthaa Textiles, Formerly Amertha Sree Textile Processers, Villarasampatti Village, Karuvilparaivalasu Erode	Red - Small	0.10	0
163	M/s. Deivamani Sizing Mills, 119-1, KONGAMPALAYAM, GANGAPU RAM VILLAGE, CHITHODE, ERODE 638 102	Orange- Small	0.0625	0
	Total		<b>31.25</b>	

Thoothukodi (SPA):

Sl. No.	Name of the industry non-complying with Environmental Standards	Category	Amount of Interim Environmental Compensation claimed in Lakhs	Amount received in Lakhs
1.	M/s. V V Titanium Pigments Private Ltd	Red-Large	100	-
<b>Total</b>			<b>100</b>	-

**Tiruppur ( CPA):**

<b>Sl. No</b>	<b>Name and address of the unit</b>	<b>Scale and category</b>	<b>Interim Environmental Compensation imposed in lakhs</b>	<b>Environmental Compensation received in lakhs</b>
1	M/s. Mangalam Common Effluent Recycling Technologies India (P) Ltd R.S. No. 179-182, 185/1-B, 182/1, Andipalayam Village, Tiruppur South Taluk, Tiruppur District.	Red/Large	3.00	0
2	M/s. Sirupooluvapatti Common Effluent Treatment Plant Private Limited R.S. No. 622/2, 623, 15-Velampalayam Village, Aathuvazhi Thottam , Sirupooluvapatti (post), Tiruppur.	Red/Large	3.00	0
3	M/s. Andipalayam Common Effluent Treatment Plant Pvt.Ltd, S.F. No. 96/1,97/3, Andipalayam Village, Tiruppur South Taluk, Tiruppur District.	Red/Large	3.00	0
4	M/s. Mannarai Common Effluent Treatment Plant (P) Limited S.F.No.209/2A, 2B1, 2B2, S.Periyapalayam (P.O), Tiruppur.	Red/Large	3.00	0
5	M/s.Eastern Common Effluent Treatment Company Private Limited S.F.NO.3/1 & 4/2,Kasipalayam, Nallur Village, Vijayapuram Post, Tiruppur.	Red/Large	3.00	0

Sl. No	Name and address of the unit	Scale and category	Interim Environmental Compensation imposed in lakhs	Environmental Compensation received in lakhs
6	M/s. Chemtech Processors, S.F. No. 137, 138 & 779, Nallur Village, Tiruppur Taluk, Tiruppur District	Red/Medium	2.00	0
7	M/s. Poomer Textile Process, S.F.No. SF.NO:114/2, NALLUR village, Tiruppur south Taluk and Tiruppur District.	Red/Medium	2.00	0
8	M/s. Harini Colours [Formerly Veereswari Process], SF No. 648, 651[T.S.NO.11, BLOCK 7, WARD A], Velamapalayam Village, Tiruppur North Taluk, Tiruppur District.	Red/Small (Dyeing)	1.00	0
9	M/s.Greenwich Colors, S.F.No.651 Part,648 Part (T.S. No. 10/4, Block No 7, Ward-A) 15, Velampalayam Village, Tiruppur North Taluk, Tiruppur District.	Red/Small (Dyeing)	1.00	0
10	M/s. VADIVEL KNIT PROCESS , S.F.No. 56, MUDALIPALAYAM villageTiruppur south Taluk and Tiruppur District	Red/Small (Dyeing)	1.00	0
11	M/s. DYEXPO TEXTILE PROCESSORS PRIVATE LIMITED , S.F.No. 125/2, NALLUR villageTiruppur south Taluk and Tiruppur District	Red/Small (Dyeing)	1.00	0
12	M/s. NATURAL PROCESS , S.F.No. 23, TIRUPPUR villageTiruppur south Taluk and Tiruppur District	Red/Small (Dyeing)	1.00	0
13	M/s. FLOWER DYEING , S.F.No. 228, MANNARAI villageTiruppur north Taluk and Tiruppur District	Red/Small (Dyeing)	1.00	0

Sl. No	Name and address of the unit	Scale and category	Interim Environmental Compensation imposed in lakhs	Environmental Compensation received in lakhs
14	M/s. AISWARYA TEXTILES , S.F.No. T.S.No. 26/1 , Block No.9, Ward -F, MANNARAI villageTiruppur north Taluk and Tiruppur District	Red/Small (Dyeing)	1.00	0
15	M/s. SELVAM PROCESS , S.F.No. 4/5A, ANDIPALAYAM villageTiruppur south Taluk and Tiruppur District	Red/Small (Dyeing)	1.00	0
16	M/s. KARTHIK DYERS AND PRINTERS , S.F.No. TS.No: 27, Block No: 56, Ward : K, THOTTIPALAYAM village Tiruppur north Taluk and Tiruppur District	Red/Small (Dyeing)	1.00	0
17	M/s. Moorthi Printing T.S No. 15/2, Block-6, Ward-H, Tiruppur Village, Tiruppur South Taluk, Tiruppur District.	Red/Small (Printing)	0.25	0
18	M/s. G V FLOCK PRINT , S.F.No. 8/2A (Part), 7/1 (Part), ANDIPALAYAM village, Tiruppur south Taluk and Tiruppur District	Red/Small (Printing)	0.25	0
19	M/s. METRO PRINT TECH , S.F.No. 8 /2A (part), ANDIPALAYAM villageTiruppur south Taluk and Tiruppur District	Red/Small (Printing)	0.25	0
20	M/s. Maha Machine Printing, SF No. 4/5B, 7/4B,7/4E - Pt, Andipalayam Village, Tiruppur South Taluk, Tiruppur District.	Red/Small (Printing)	0.25	0
21	M/s. SUVETHA PRINTERS, S.F.No. 194, Nallur Village, Tiruppur South Taluk, Tiruppur District	Red/Small (Printing)	0.25	0

<b>Sl. No</b>	<b>Name and address of the unit</b>	<b>Scale and category</b>	<b>Interim Environmental Compensation imposed in lakhs</b>	<b>Environmental Compensation received in lakhs</b>
22	M/s. Venttura Garments (Printing Division) SF No. 93/2B2, Andipalayam Village, Tiruppur South Taluk, Tiruppur District.	Red/Small (Printing)	0.25	0
23	M/s. Sri Vari Printers SF No. 134/1B & 2B, Nallur Village, Tiruppur South Taluk, Tiruppur District.	Red/Small (Printing)	0.25	0
24	M/s. Sivan Knit Prints SF No. 140, Nallur Village, Tiruppur South Taluk, Tiruppur District.	Red/Small (Printing)	0.25	0
25	M/s. Dinaar Garments, SF No. 47/2B1, Andipalayam Village, Tiruppur South Taluk, Tiruppur District.	Red/Small (Printing)	0.25	0
26	M/s. OM SHAKTHI SCREEN PRINT , S.F.No. TS No.10/2A Part,Ward-G,Block.03, TIRUPPUR village, Tiruppur South Taluk Tiruppur District	Red/Small (Printing)	0.25	0
27	M/s. GK Printing, TS No.22/3C(P), Ward-H. Block-6, Tiruppur Village, Tiruppur South Taluk, Tiruppur District.	Red/Small (Printing)	0.25	0
28	M/s. SKS Screen Printing, TS No.3/2A Part, Ward - G, Block No.01, Tiruppur Village, Tiruppur South Taluk, Tiruppur District	Red/Small (Printing)	0.25	0
29	M/s. Sky Blue Prints, SF No. 114/7A Part & 114/6 Part, Nallur Village, Tiruppur South Taluk, Tiruppur District.	Red/Small (Printing)	0.25	0
30	M/s. S.L.S Printing, Kombai Thottam, Mission Street, Kangayam Road, Tiruppur-641 604.	Red/Small (Printing)	0.25	0

<b>Sl. No</b>	<b>Name and address of the unit</b>	<b>Scale and category</b>	<b>Interim Environmental Compensation imposed in lakhs</b>	<b>Environmental Compensation received in lakhs</b>
31	M/s. Nice Printing, Kombai Thottam, Pala godown Street, Tiruppur- 641 604.	Red/Small (Printing)	0.25	0
32	M/s. Versa Garments, No.63, Venkateshwara Nagar Main Road, Kangeyam Road, Tiruppur - 641 604.	Red/Small (Printing)	0.25	0
33	M/s. Selvanayaki Printss 21, NGR Nagar Main Road, Tiruppur - 641 601.	Red/Small (Printing)	0.25	0
34	M/s Star Printers, TS.No.36 Part & 41 Part, Ward - M, Block No.07, Tiruppur Village, Tiruppur South Taluk, Tiruppur District.	Red/Small (Printing)	0.25	0
35	M/s. Navin Printers, Naduvalavu Thottam, Opposite to MPS Theatre, Mangalam Road, Parapalayam, Tiruppur - 641 604.	Red/Small (Printing)	0.25	0
36	M/s. Best Printers, 2/969, Naduvalavu Thottam, Opposite to MPS Theatre, Mangalam Road, Tiruppur - 641 604.	Red/Small (Printing)	0.25	0
37	M/s. S.M Printers, Old.No.7/1, New No.2/267, Naduvalavu Thottam, Opposite to MPS Theatre, Mangalam Road, Parapalayam, Tiruppur - 641 604.	Red/Small (Printing)	0.25	0
38	M/s. Sri Velavan Artss, D.No.2/97-2 , Naduvalavu Thottam, Opposite to MPS Theatre, Mangalam Road, Tiruppur - 641 604.	Red/Small (Printing)	0.25	0

Sl. No	Name and address of the unit	Scale and category	Interim Environmental Compensation imposed in lakhs	Environmental Compensation received in lakhs
39	M/s. Colour Drive, 2/142, Pechi Amman Kovil Kadu, Maniyakarampalyam Road, Kasipalayam, Vijayapuram Post, Tiruppur - 641606.	Red/Small (Printing)	0.25	0
40	M/s. Blue Star Print Park, A.K.P. Thottam, E.B. office Backside, Periyandipalayam Pirivu, Mangalam Road, Tiruppur - 641 687.	Red/Small (Printing)	0.25	0
41	M/s. Aruna Process ,S.F.No:621/2,15Velampalayam village , Tiruppur Taluk,Tiruppur District	Orange/ Small (Washing)	0.25	0
42	M/s. Annamalaiyar Garments,S.F.No.143/1C,Nallur Village, Tiruppur South Taluk, Tiruppur District	Orange/ Small (Washing)	0.25	0
43	M/s. K.R.S Knit Finishers, S.F.No:623/2 Part, Velampalayam Village, Tiruppur North Taluk, Tiruppur District	Orange/ Small (Washing)	0.25	0
44	M/s. Sri Selvanayaki Washing, SF No. 161/1A, Kulathupudur, Andipalayam Post, Tiruppur.	Orange/ Small (Washing)	0.25	0
	<b>Total</b>		<b>35.00</b>	

**BRIEF NOTE ON ACTION TAKEN BY TAMIL NADU POLLUTION CONTROL BOARD FOR IMPROVEMENT OF ENVIRONMENTAL QUALITY IN CEPI AREAS OF TAMIL NADU.**

Based on the CEPI scores arrived by Central Pollution Control Board in 2018, there are 4 severely polluting and 4 critically polluting areas in Tamil Nadu viz Tuticorin , Erode Industrial clusters, SIDCO Industrial Estate, Kurichi, Coimbatore, Cuddalore, Manali, SIPCOT Ranipet, Vellore, SIPCOT Industrial Complex, Mettur, Salem District and Tiruppur.

With the continuous efforts taken by the Tamil Nadu Pollution Control Board and Government of Tamil Nadu, the CEPI scores have come well below 50 during the post monsoon of December 2019 conducted by the Tamil Nadu Pollution Control Board through third party.

The details on action taken and ongoing action plans for improvement of environmental quality in these areas are detailed below:

- a) In addition to the existing sampling stations identified by CPCB during 2018 for monitoring Ambient Air Quality, Surface Water Quality and Ground Water, new stations were also identified to cover the entire core industrial areas.
- b) Industries were made to provide proper air pollution control devices and the major industries are monitored through online monitoring system.
- c) CETPs and many of the large scale industries have installed ZLD system to achieve zero level discharge/ marine disposal or reusing their treated effluents.
- d) ETP/Chemical sludge is presently disposed to cement industries for co processing.
- e) Hazardous waste generating industries are made to comply with the Hazardous Waste Rules 2016 and thus leachates from the hazardous wastes were prevented.
- f) Decentralizing Solid Waste Management by micro composting activities and undertaking bio mining of legacy wastes.

g) The Health data statistics shows that the number of incidents percentage have come down.

h) Forty three industries have been closed for non compliance of environmental standards.

i) For further reduction in the pollution load, action plans have been obtained from industries with respect to best practices and available technologies.

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TELANGANA STATE POLLUTION CONTROL BOARD  
Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar,  
Hyderabad – 500018, Phone: 040 – 23887500

**Lr. No. 25/NGT-New Delhi/TSPCB/Legal/2018-**

**Date:31-01-2020**

✓  
**To**  
**The Member Secretary,**  
**Central Pollution Control Board,**  
**Parivesh Bhavan, East Arjun Nagar,**  
**Delhi – 110032**

Sir,

**Sub:** TSPCB- Hon'ble NGT, New Delhi – Original Application No. 1038 of 2018 - Action Plan for restoration of Environmental Qualities with regard to the indentified polluted industrial clusters – Compliance of Hon'ble NGT Order dated 14.11.2019 in the matter of O.A. 1038/2018 - Submitted - Reg.

**Ref:** 1. Hon'ble NGT Order dated 13.12.2018 in OA No. 1038 of 2018.  
2. CPCB Lr.No.CPCB/IPC-VII/CEPI/2018-14221, dt. 21.12.2018.  
3. GO Rt No. 2, dated 10.01.2019 issued by EFS&T Dept., Govt of Telangana.  
4. Lr. No. 25/NGT-New Delhi/TSPCB/Legal/2018, Date:11-03-2019.  
5. CPCB Lr.No.CPCB/IPC-VII/CEPI/NGT Order/2019, dt. 19.11.2019.  
6. CPCB Lr.No.CPCB/IPC-VII/CEPI/NGT Order/2019-10381, dt. 30.12.2019.

\*\*\*\*

Kind attention is invited to the subject and references cited above. CPCB through reference 2<sup>nd</sup> cited above informed to submit an action plan for restoration of Environmental Qualities with regard to the indentified polluted industrial clusters (Patancheru-Bollaram, Kattedan and Kukatpally) in the light of the Hon'ble NGT, New Delhi – Original Application No. 1038 of 2018.

Government of Telangana issued a GO constituting the Committee for preparation of Action plan for restoration of Environmental Qualities with regard to the identified polluted industrial Cluster through reference 3<sup>rd</sup> cited with the following members.

- |     |  |    |                      |
|-----|--|----|----------------------|
| 1). | Spl. Chief Secretary / Prl. Secretary / Secretary to Govt.,<br>EFS&T Dept., Govt of Telangana. | -- | Chairman.            |
| 2). | Commissioner / Director of Industries, Govt of Telangana.                                      | -- | Member               |
| 3). | Representative of Medical, Health & Family Welfare Dept.                                       | -- | Member               |
| 4). | VC&MD, TSIIC, Govt of Telangana.   | -- | Member               |
| 5). | MD, HMWS&SB, Govt of Telangana.  | -- | Member               |
| 6). | Commissioner, PR&RD Dept.  | -- | Member               |
| 7). | Member Secretary, TSPCB, Hyderabad.  | -- | Member -<br>Convenor |

The 1<sup>st</sup> meeting of the committee for preparation of Action plan for restoration of Environmental Qualities with regard to the identified polluted industrial cluster was held under Chairmanship of Special Chief Secretary, EFS&T on 11.03.2019. The Committee noted the background, the actions initiated by the TSPCB under the Joint Action Plan submitted to Hon'ble Supreme Court, Action Plan furnished to CPCB and successful implementation of all the action points. The committee noted that an action plan has to be submitted for only Patancheru-Bollaram Industrial Area where the CEPI index is falling under Critically Polluted category. However, Action plan for Kukatpally and Kattedan are also prepare even though the index is not falling under the Critically Polluted Area as these two IDAs are figuring in the list of CPCB of Polluted Industrial Areas (PIAs).

The Committee reviewed the back ground and approved the proposed action plan for the identified polluted industrial clusters (Patancheru-Bollaram, Kattedan and Kukatpally) in the State of Telangana. Accordingly, a copy of final action plan including demarcated maps of boundaries of CPAs and SPAs with latitude and longitude was submitted to the Member Secretary, CPCB vide letter dt:11.03.2019.

Subsequently, the CPCB through reference 5<sup>th</sup> cited, above informed to submit an action plan including demarcated maps of boundaries of CPAs and SPAs with latitude and longitude and through reference 6<sup>th</sup> cited above informed to submit an action taken report including no. Of identified polluters in polluted industrial areas, the extent of closure of polluting activities, the extent of environmental compensation recovered may be provided as per format A and B on or before 31.01.2020.


In view of above, copies of action plan including demarcated maps of boundaries of CPAs and SPAs and action taken report in the format A and B is enclosed for favour of information and updating the same to Hon'ble NGT in O.A No: 1038/2018 about the submission of Action Plan and Action Taken Report by Telangana State for the Polluted Industrial Areas (PIAs).

Encl:a/a

Yours faithfully  
Sd/-

**MEMBER SECRETARY**

//T.C.F.B.O //

  
**Senior Environmental Engineer (FAC)**

**(UH-V)**

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**Status of Prohibition/ Closure of non-complying activity in Red and Orange category Industries in Severely & Critically Polluted Industrial areas**

I	II	III	IV	V	VI	VII	VIII	IX
Sl.No.	Name of the industrial area	Type of industrial area (Severely Polluted / Critically Polluted)	Industrial Category	Scale of Operations	Total No. of Industries	No. of industries not-complying with Environmental Standards	No. of industries closed down based on closure directions issued	Attach a separate sheet with list of industries to whom closure order issued
1	Pattancheruvu-Bollaram	Critically Polluted Area	Red	Small	20	1	1	List attached.
				Medium	21	Nil	NA	NA
				Large	29	Nil	NA	NA
			Orange	Small	55	2	2	List attached.
				Medium	25	Nil	NA	NA
				Large	21	Nil	NA	NA
				CETP	1	Nil	NA	NA
				TSDF	Nil	NA	NA	NA
				Others	Nil	NA	NA	NA
				Small	2	Nil	NA	NA
2	Kukatpally	Severely Polluted Area	Red	Medium	1	Nil	NA	NA
				Large	Nil	NA	NA	NA
				Small	4	Nil	NA	NA
			Orange	Medium	1	Nil	NA	NA
				Large	Nil	NA	NA	NA
				CETP	Nil	NA	NA	NA
				TSDF	Nil	NA	NA	NA
				Others	Nil	NA	NA	NA
				Small	1	NA	NA	NA
				Medium	Nil	NA	NA	NA
3	Kattedan	Severely Polluted Area	Red	Small	1	NA	NA	NA
				Medium	Nil	NA	NA	NA
				Large	Nil	NA	NA	NA
			Orange	Small	3	Nil	NA	NA
				Medium	3	NA	NA	NA
				Large	5	NA	NA	NA
				CETP	Nil	NA	NA	NA
				TSDF	Nil	NA	NA	NA
				Others	Nil	NA	NA	NA
				Small	Nil	NA	NA	NA

**Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically / Severely Polluted industrial Areas**

I	II	III	IV	V	VI	VII	VIII	IX
Sl.No.	Name of the industrial area	Type of industrial area (Severely Polluted / Critically Polluted)	Industrial Category	Scale of Operations	Total No. of Industries	No. of industries non-complying with Environmental Standards in last 5 years	Total amount of Environmental Compensation imposed in Lakhs	Total amount of Environmental Compensation received in Lakhs
1	Pattancheruvu-Bollaram	Critically Polluted Area	Red	Small	20	11	275	NIL
				Medium	21	0	NIL	NIL
				Large	29	2	200	NIL
			Orange	Small	55	12	300	NIL
				Medium	25	2	100	NIL
				Large	21	3	300	NIL
			Other polluting Activities	CETP	1	--	--	--
				TSDF	--	--	--	--
				Others	--	--	--	--
					2	Nil	NA	NA
2	Kukatpally	Severely Polluted Area	Red	Small	1	Nil	NA	NA
				Medium	Nil	Nil	NA	NA
				Large	Nil	Nil	NA	NA
			Orange	Small	4	Nil	NA	NA
				Medium	1	Nil	NA	NA
				Large	Nil	Nil	NA	NA
			Other polluting Activities	CETP	Nil	Nil	NA	NA
				TSDF	Nil	Nil	NA	NA
				Others	Nil	Nil	NA	NA
					0	0	0	0
3	Kattedan	Severely Polluted Area	Red	Small	0	0	0	0
				Medium	0	0	0	0
				Large	0	0	0	0
			Orange	Small	4	1	25	0
				Medium	3	0	0	0
				Large	4	0	0	0
			Other polluting Activities	CETP	0	0	0	0
				TSDF	0	0	0	0
				Others	0	0	0	0
					0	0	0	0

Note: 1. Separate list of industries to whom Environmental Compensation with amount imposed and received is herewith attached as annexure-I.

Note: 2. Cost of restoration of the damage to the environment of each CPA / SPA is yet to be estimated.

**LIST OF INDUSTRIES ISSUED WITH CLOSURE ORDERS IN CPA / SPAs**

<b>S.No</b>	<b>Name and addresses of the industry</b>	<b>Name of the CPA/SPA</b>	<b>Category</b>	<b>Scale of the industry</b>	<b>Interim compensation imposed.</b>
1	M/s Punjab Steels, Sy No. 296/7/7, IDA, Bollaram Jinnaram Mandal, Sangareddy District	Patancheru - Bollaram CPA	Orange	Small	Rs. 25 lakhs
2	M/s Hyderabad Castings Ltd., Sy. No. 177, 178 & 179, IDA, Bollaram, Jinnaram Mandal, Sangareddy District	Patancheru - Bollaram CPA	Orange	Small	Rs. 25 lakhs
3	M/s Transgene Biotek Ltd., Plot No. 68, 69 & 70, Anrich Industrial Area, IDA, Bollaram, Jinnaram Mandal, Sangareddy District.	Patancheru - Bollaram CPA	Red	Small	Rs. 25 lakhs

Annexure-I

**List of industries imposed interim compensation as per Hon'ble NGT orders dt.10.07.2019 & 14.11.2019 (industries non-complying with Environmental Standards in last 5 years):**

S.No	Name of the industry non-complying with Environmental Standards in last 5 years	Category	Scale of the industry	Interim compensation imposed**	Interim compensation received
1.	M/s Rampex Labs Pvt Ltd., Sy. No. 172, Plot No. 151, S.V. Co-op. Industrial Estate, Village Road, IDA, Bollaram, Jinnaram Mandal, Sangareddy District.	Red	Large	Rs. 01 Crore	Nil
2.	M/s. Hygro Chemicals Pharmtek Pvt Ltd, (Formerly M/s Hygro Chemicals Pvt Ltd) Plot No.174, IDA Bollaram, Jinnaram Mandal, Sangareddy District.	Red	Large	Rs. 01 Crore	Nil
3.	M/s. Trident Fine Chem & Laboratories, Unit-II (Formerly M/s. Srinivasa Chemicals), Sy No. 296/4/E, 296/7/3, IDA Bollaram, Jinnaram Mandal, Sangareddy District.	Red	Small	Rs. 25 Lakhs	Nil
4.	M/s Sri Ram Industries Sy. No. 296/7/7/E, IDA Bollaram, Jinnaram Mandal, Sangareddy District.	Red	Small	Rs. 25 Lakhs	Nil
5.	M/s Lakshmi Saraswathi Chemicals & Organics Pvt Ltd., Plot No. 8-17, Sy. No. 296/7/7, IDA, Bollaram, Jinnaram Mandal, Sangareddy District.	Red	Small	Rs. 25 Lakhs	Nil
6.	M/s Hexagon Drug Laboratories Pvt Ltd., Plot No. 103/D, SVCIE, IDA, Bollaram, Jinnaram	Red	Small	Rs. 25 Lakhs	Nil

	Mandal, Sangareddy District				
7.	M/s Sree Harsha Organics, Sy. No. 296/7/7, IDA, Bollaram, Jinnaram Mandal, Sangareddy District.	Red	Small	Rs. 25 Lakhs	Nil
8.	M/s Amrutha Chemicals Pvt. Ltd, Sy. No. 296/7/5, IDA Bollaram, Jinnaram (M), Sangareddy District.	Red	Small	Rs. 25 Lakhs	Nil
9.	M/s. KKS Organics Ltd., B - 6, IE, Patancheru, Sangareddy District.	Red	Small	Rs. 25 Lakhs	Nil
10.	M/s. Sheetal Chemicals, Sy.No.296/7/9, IDA Bollaram, Jinnaram Mandal, Sangareddy District	Red	Small	Rs. 25 Lakhs	Nil
11.	M/s SG Chemicals, Plot No. 73/B2, Anrich Industrial Estate, IDA Bollaram, Sangareddy District	Red	Small	Rs. 25 Lakhs	Nil
12.	M/s Shree Ram Enterprises, Sy. No. 172/C 154, A7, Bollaram, Jinnaram Mandal, Medak District.	Red	Small	Rs. 25 Lakhs	Nil
13.	M/s Tushar Enterprises, Sy. No. 174 & 176, IDA Bollaram, Jinnaram Mandal, Sangareddy District	Red	Small	Rs. 25 Lakhs	Nil
14.	M/s Meenakshi Smelters & Rollers Pvt Ltd., Sy. No. 296/4, 5 & 6, 210 - 213, IDA, Bollaram, Jinnaram Mandal, Sangareddy District.	Orange	Small	Rs. 25 Lakhs	Nil
15.	M/s Shri Shakambari Packing Industries, Bollaram, Jinnaram Mandal, Sangareddy District.	Orange	Large	Rs. 01 Crore	Nil
16.	M/s. Super Hitech Engineers and Contractors,	Orange	Medium	Rs. 50 Lakhs	Nil

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	Sy.No.842/1,843/3 & 84/2, Patancheru (M), Sangareddy District.				
17.	M/s. Feno Plast Ltd., Unit-I, Sy. No. 21/a, IDA, Patancheru, Sangareddy District.	Orange	Medium	Rs. 50 Lakhs	Nil
18.	M/s Medreich Ltd., (Formerly Medreich Cephtech Pvt Ltd., /Medikon Laboratories Pvt Ltd.), Plot. No. 45 A & B, Anrich Industrial Estate, Bollaram, Jinnaram Mandal, Sangareddy	Orange	Small	Rs. 25 Lakhs	Nil
19.	M/s. Shree Sai Alloy Casting, Shed No. 44-B, Phase-V, IDA, Patancheru, Sangareddy District.	Orange	Small	Rs. 25 Lakhs	Nil
20.	M/s. Suraj Bhanu Industries, Plot No. Shed No. 5, Phase-III, IDA, Patancheru, Sangareddy District.	Orange	Small	Rs. 25 Lakhs	Nil
21.	M/s. Annapurna Alloy Castings, Plot No. 43/B1, IDA, Phase-V, Patancheru, Sangareddy District	Orange	Small	Rs. 25 Lakhs	Nil
22.	M/s. Bhaskar Alloy Castings, Shed No. 7/2, IDA, Phase-III, Patancheru, Sangareddy District	Orange	Small	Rs. 25 Lakhs	Nil
23.	M/s. Jeevan Alloy Castings, Shed No. 13/B, IDA, Phase-III, Patancheru, Sangareddy District	Orange	Small	Rs. 25 Lakhs	Nil
24.	M/s. Kohinoor Alloy Castings, Sy. No. 463, Plot No. 11, Phase-V, IDA, Patancheru, Sangareddy District	Orange	Small	Rs. 25 Lakhs	Nil
25.	M/s. Nova Industries, E-25, IDA Kattedan, Rangareddy District	Orange	Small	Rs. 25 Lakhs	Nil
26.	M/s Impact Metals Limited, Sy. No.	Orange	Large	Rs. 1 crore	Nil

	296/7/4, IDA, Bollaram, Jinnaram Mandal, Sangareddy District				
27.	M/s. Amulya Polymers Pvt Ltd., Sy. No. 270/A, IDA Bollaram, Jinnaram Mandal, Sangareddy (D)	Orange	Small	Rs. 25 Lakhs	Nil
28.	M/s. Bhagyalaxmi Industries, Sy. No. 81&84, Plot No. 47, IDA, Bollaram, Jinnaram (M), Sangareddy district.	Orange	Small	Rs. 25 Lakhs	Nil
29.	M/s SOM Phyto Pharma (INDIA) Ltd., Plot No. 154/A5, Sy. No. 172 (U), SVCIE, IDA, Bollaram, Jinnaram Mandal, Sangareddy District	Orange	Large	Rs. 01 Crore	Nil
30.	M/s Commercial Steel Industries, (Formerly Sri Saibaba Steel Rolling Mills / Jagadamba Steels), Sy. No. 296/7/5, IDA Bollaram, Jinnaram Mandal, Sangareddy District	Orange	Small	Rs. 25 Lakhs	Nil
31.	M/s Oblum Ceramics, Sy. No. 147, IDA Bollaram, Jinnaram Mandal, Medak District	Orange	Small	Rs. 25 Lakhs	Nil

Note: The Board vide orders dated:31.01.2020 imposed interim environmental compensation.

15/1

147568  
10 FEB 2020147568/MS  
17/2/20

**HEAD OFFICE**  
**CHHATTISGARH ENVIRONMENT CONSERVATION BOARD**  
**Paryawas Bhawan, North Block, Sector-19**  
**Nava Raipur Atal Nagar, Raipur (C.G.)**

No. 9851 / TECH / H.O. / CECB / 2020  
 To,

Raipur, Dated: 04/02/2020

**The Member Secretary,**  
 Central Pollution Control Board,  
 'Parivesh Bhawan' C.B.D.Cum-Office Complex,  
 East Arjun Nagar, Shahdara,  
**Delhi - 110 032**

MS  
 JPCVH  
 SB (Medals)  
 13/2/20

Sub. :- Compliance of Hon'ble NGT Order dated 14/11/2019 in the matter of O.A. 1038/2019-reg.

Ref. :- CPCB letter No. CPCB/IPC-VII/CEPI/NGT order/2019/8828 dated 19/11/2019.

-----00-----

With reference to your letter on the above subject, the details of action taken report including no. of identified polluters in polluted industrial areas, the extent of closure of polluting activities, the extent of environmental compensation recovered and cost of restoration of damage to the environment of CPA/SPA in prescribed format is enclosed with this letter for your information and necessary action please. Action plan for CPAs industrial area Siltara and Raipur is being finalized and will be submitted at the earliest.

**Enclosed :- As above.**

**Member Secretary**

Chhattisgarh Environment Conservation Board  
 Nava Raipur Atal Nagar, Raipur (C.G.)

Endt. No. / TECH / H.O. / CECB / 2020 Raipur, Dated: / / 2020

Copy to :-

1. Secretary, Govt. of Chhattisgarh, Housing and Environment Department, Mantralaya, Mahanadi Bhawan, Nava Raipur Atal Nagar for information please.
2. Deputy Secretary, Office of the Chief Secretary, Govt. of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nava Raipur Atal Nagar for information please.

**Member Secretary**

Chhattisgarh Environment Conservation Board  
 Nava Raipur Atal Nagar, Raipur (C.G.)

**Chhattisgarh Environment Conservation Board, Raipur**

**Status of prohibition/closure of non-complying activity in Red and Orange category industries in severely and critically polluted industrial areas**

I Sl. No.	II Name of the Industrial area	III Type of Industrial area (Severely polluted/Critically polluted)	IV Industrial Category	V Scale of Operation	VI Total No. of Industries	VII No. of Industries not-complying with Environmental standards	VIII No. of Industries closed down based on closure direction issued	IX Attach a separate sheet with list of industries to whom closure order issued
1	Siltara Industrial Area/Cluster	Critically polluted Area	Red	Small	44	02	02	Attached as annexure-A1
				Large/ Medium	36	-	-	-
			Orange	Small	86	-	-	-
				Large/ Medium	09	-	-	-
			Other Polluting Activities	CETP				
				TSDF				
				Others				
								Presently, there is no CETP in the State.
								Presently, there is no TSDF in the State.
2	Raipur Industrial Cluster (Urla and Bhanpuri Industrial Areas/Cluster)	Critically polluted Area	Red	Small	83	01	01	Attached as annexure- A2
				Large/ Medium	20	-	-	-
			Orange	Small	398	01	01	Attached as annexure- A2
				Large/ Medium	21	-	-	-
			Other Polluting Activities	CETP				
				TSDF				
				Others				
								Presently, there is no CETP in the State.
								Presently, there is no TSDF in the State.

**Annexure-A<sub>1</sub>****CHHATTISGARH ENVIRONMENT CONSERVATION BOARD, RAIPUR****Siltara Industrial Area/Cluster****List of violating industries – Red and Orange category****(From 01.01.2015 to 31.12.2019)**

<b>S.NO</b>	<b>Name and Address of Industry</b>	<b>Scale of Industry</b>	<b>Date Of Direction</b>	<b>Air/ Water</b>	<b>Category</b>	<b>Industrial Cluster</b>
1.	M/s Suryoday Wires Plot No. 79 B & 79 C, Phase-II, Industrial Area Siltara, Raipur, Dist.-Raipur (C.G.)	Small	Dated 15.11.2019 (for Environmental interim compensation) Dated 19.12.2019	Air/ Water  Air/ Water	Red	Siltara
2.	M/s B.K. Infrastructure Pvt. Ltd. P.H. No. – 98, Kh.No.-379, Village-Dhaneli, Dist.-Raipur (C.G.)	Small	Dated 14.11.2019 (for Environmental interim compensation) Dated 19.12.2019	Air/ Water  Air/ Water	Red	Siltara

**Annexure-A<sub>2</sub>**

**CHHATTISGARH ENVIRONMENT CONSERVATION BOARD, RAIPUR**

Raipur Industrial Cluster (Urla and Bhanpuri Industrial Areas/Cluster)

List of Violating Industries – Red and Orange Category

(From 01.01.2015 to 31.12.2019)

S.No.	Name and Address of Industry	Scale of Industry	Date Of Direction	Air/ Water	Category	Industrial Cluster
1.	M/s Vijay Transmission Pvt. Ltd. Village – Kanhera, Dist. – Raipur (C.G.)	Small	Dated 15.11.2019 (for Environmental Interim Compensation) Dated 28.12.2019	Air/ Water  Air/ Water	Red	Urla
2.	M/s Rahul Chemicals Village – Jarway, Tendua Road, Hirapur, Dist. – Raipur (C.G.)	Small	Dated 14.11.2019 (for Environmental Interim Compensation) Dated 12.01.2017 Dated 10.10.2019	Water  Air  Water	Orange	Urla

**Chhattisgarh Environment Conservation Board, Raipur**

Status of Environment Compensation recovered as per Hon'ble NGT Order in Critically/Severely Polluted industrial areas

I	II	III	IV	V	VI	VII	VIII	IX
Sl. No.	Name of the Industrial area	Type of Industrial area (Critically/Severely polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Non-complying with Environmental standards in last 5 years	Total amount of Environmental compensation imposed in Lakhs	Total amount of Environmental compensation received in Lakhs
1	Siltara Industrial Area/Cluster	Critically polluted Areas	Red	Small	44	02	50.00	25.00
				Large/Medium	36	Large - 04 Medium -- 01	400.00	-
				Small	86	01	50.00	-
				Large/Medium	09	Large - 01 Medium -	100.00	-
				CETP	-	-	-	-
				TSDF	-	-	-	-
2	Raipur Industrial Cluster (Urla and Bhanpuri Industrial Areas/Cluster)	Critically polluted Areas	Red	Small	83	02	50.00	25.00
				Large/Medium	20	Large - 01	100.00	-
				Small	398	13	325.00	-
				Large/Medium	21	Large - Medium -- 01	-	-
				CETP	-	-	50.00	-
				TSDF	-	-	-	-
			Other Polluting Activities	Others	-	-	-	

Note : (1) Separate list of Industries to whom Environmental Compensation With Amount Imposed and received (2) Cost of restoration of the damage to the environment of each CPA - (1) List of Siltara Industrial Area/Cluster as annexure - B<sub>1</sub>  
(2) List of Raipur Industrial Cluster (Urla and Bhanpuri Industrial Areas/Cluster - as annexure -B<sub>2</sub>

**Annexure- B<sub>1</sub>****CHHATTISGARH ENVIRONMENT CONSERVATION BOARD, RAIPUR****Siltara Industrial Area/Cluster****List of Violating Large/Medium/Small Scale Industries – Red/Orange Category****(From 01.01.2015 to 31.12.2019)**

S.NO	Name and Address of Industry	Scale of Industry	Date Of Direction	Air/ Water	Category	Industrial Cluster	Amount Imposed for Environmental Compensation (in Lakhs)	Amount Received Environmental Compensation (in Lakhs)
1.	M/s Agrawal Sponge Limited Plot No. 91-92, Siltara Growth Center, Phase – II, Raipur, District – Raipur (C.G.)	L	Date 03.03.2017 (SOP) Date 26.12.2017	Air	Red	Siltara	100.00	Amount to be received.
2.	M/s SKS Ispat and Power Limited, Industrial Growth Centre, Siltara, Tehsil – Dharsiwa, District – Raipur (C.G.)	L	Date 16.02.2018	Air	Red	Siltara	100.00	Amount to be received.
3.	M/s Maa Usha Urja Limited, Village – Giroud, District – Raipur (C.G.)	L	Date 08.02.2017 (SOP)	Air	Red	Siltara	100.00	Amount to be received.
4.	M/s Sunil Sponge Pvt. Ltd. Plot No.-96 & 97, Siltara Industrial Growth Centre, Phase-II, District-Raipur (C.G.)	L	Date 12.07.2018	Air	Red	Siltara	100.00	Amount to be received.
5.	M/s Indian Steel & Power Pvt. Limited, Village-Charouda, Mohandi Road, Siltara, District – Raipur (C.G.)	M	Date 29.12.2017 Date 22.01.2019	Air	Red	Siltara	50.00	Amount to be received.
6.	M/s Fortune Metaliks Limited, 23 Milestones, Bilaspur Raipur Highway, VPO Kapsada, Dharsiwa, District - Raipur	L	Date 25.01.2019 (SOP)	Air	Orange	Siltara	100.00	Amount to be received.
7.	M/s Agrawal Channel Mills Pvt. Ltd., Plot No. – 34-35, Phase –II, Industrial Area Siltara, District – Raipur (C.G.)	S	Date 10.07.2019 (SOP)	Air	Orange	Siltara	25.00	Amount to be received.

8.	M/s Suryoday Wires Plot No. 79 B & 79 C, Phase-II, Industrial Area Siltara, Raipur, Dist.-Raipur (C.G.)	S	Date 15.11.2019 (Environmental Interim Compensation) Date 19.12.2019	Air / Water  Air/ Water	Red	Siltara	25.00	25.00
9.	M/s B.K. Infrastructure Pvt. Ltd. P.H. No. – 98, Kh.No.- 379, Village-Dhaneli, Dist.-Raipur (C.G.)	S	Date 14.11.2019 (Environmental Interim Compensation) Date 19.12.2019	Air / Water  Air / Water	Red	Siltara	25.00	Amount to be received.
<b>Total</b>	<b>Number of Industry - 09</b>	-	<b>Number of Direction Issued to Industry- 09</b>	-	-	-	<b>625.00</b>	<b>25.00</b>

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**Annexure- B<sub>2</sub>****CHHATTISGARH ENVIRONMENT CONSERVATION BOARD, RAIPUR****Raipur Industrial Cluster****(Urla and Bhanpuri Industrial Areas/Cluster)****List of Violating Large/Medium/Small Scale Industries – Red/Orange Category****(From 01.01.2015 to 31.12.2019)**

S.NO	Name and Address of Industry	Scale of Industry	Date Of Direction	Air/ Water	Category	Industrial Cluster	Amount Imposed for Environmental Compensation (in Lakhs)	Amount Received Environmental Compensation (in Lakhs)
1.	M/s Hira Power & Steels Limited Unit II, Urla Industrial Area, District – Raipur (C.G.)	L	Date 17.02.2017 (SOP)	Air	Red	Urla	100.00	Amount to be received.
2.	M/s Goyal Energy and Steels Pvt Ltd Tatibandh, Ring Road No. 2, Distt – Raipur (C.G.)	M	Date 08.02.2017 (SOP)	Air	Orange	Urla	50.00	Amount to be received.
3.	M/s Vijay Transmission Pvt. Ltd. Village – Kanhera, Dist. – Raipur (C.G.)	S	Date 15.11.2019 (Environmental Interim Compensation) Date 28.12.2019	Air / Water Air / Water	Red	Urla	25.00	25.00
4.	M/s Krishna Iron Strips And Tubes Pvt Ltd, Plot No. – 821/A, Urla Industrial Area, Distt – Raipur (C.G.)	S	Date 08.02.2017 (SOP)	Air	Red	Urla	25.00	Amount to be received.
5.	M/s Shree Hanuman Loha Pvt. Ltd., Plot No. – 251-252, 256, Industrial Area Urla, Raipur (C.G.)	S	Date 02.05.2019	Air	Orange	Urla	25.00	Amount to be received.
6.	M/s Pankaj Ispat Limited Ring Road No. -2, Gogaon Industrial Area, Dist. - Raipur (C.G.)	S	Date 08.02.2017 (SOP)	Air	Orange	Urla	25.00	Amount to be received.
7.	M/s Chhattisgarh Steel Products, Plot No. – 190, 192, 193, Sector – C, Industrial Area Urla, District – Raipur (C.G.)	S	Date 15.01.2016 And 08.02.2017 (SOP)	Air	Orange	Urla	25.00	Amount to be received.

8.	M/s Agrawal Round Rolling Mills Ltd. G.E. Road, Tatibandh, District – Raipur (C.G.)	S	Date 20.05.2019	Air	Orange	Urla	25.00	Amount to be received.
9.	M/s Rahul Chemicals Village – Jarway, Tendua Road, Hirapur, Dist. – Raipur (C.G.)	S	Date 12.01.2017 Date 10.10.2019  Date 14.11.2019 (Environmental Interim Compensation)	Air  Water  Water	Orange	Urla	25.00	Amount to be received.
10.	M/s U.P.Structure (P) Ltd., Village – Sondongri, Distt – Raipur (C.G.)	S	Date 08.02.2017 (SOP)	Air	Orange	Urla	25.00	Amount to be received.
11.	M/s Manav Energy and Steel Private Limited (Formerly known as M/s Rampuria Steel Pvt. Ltd.) Village-Bana, District – Raipur (C.G.)	S	Date 09.02.2017 (SOP)	Air	Orange	Urla	25.00	Amount to be received.
12.	M/s Mahendra Strips Pvt. Ltd., Plot No. 384, Industrial Area Urla, Distt – Raipur (C.G.)	S	Date 08.02.2017 (SOP)	Air	Orange	Urla	25.00	Amount to be received.
13.	M/s Radha Rani Steels Pvt. Ltd., Village – Bendri Urla, Distt–Raipur (C.G.)	S	Date 08.02.2017 (SOP)	Air	Orange	Urla	25.00	Amount to be received.
14.	M/s Karni Steels Pvt. Ltd., Plot No. 618, Urla Industrial Area, Distt – Raipur (C.G.)	S	Date 08.02.2017 (SOP)	Air	Orange	Urla	25.00	Amount to be received.
15.	M/s B.K.Rolling Mill Pvt Ltd, Village – Sarora, Distt – Raipur (C.G.)	S	Date 08.02.2017 (SOP)	Air	Orange	Urla	25.00	Amount to be received.
16.	M/s Chhattisgarh Ispat Udyog, Ring Road No.–2, Sondongri, Distt–Raipur (C.G.)	S	Date 08.02.2017 (SOP)	Air	Orange	Urla	25.00	Amount to be received.
17.	M/s Raipur Forgings (P) Ltd., (Unit-II), Plot No. 2 & 3, Industrial Area Urla, District–Raipur (C.G.)	S	Date 08.02.2017 (SOP)	Air	Orange	Urla	25.00	Amount to be received.
<b>Total</b>	<b>Number of Industry - 17</b>	-	<b>Number of Direction Issued to Industry - 17</b>	-	-	-	<b>525.00</b>	<b>25.00</b>



## Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004  
 Phone : 0141-2711263, 2709821 e-mail : [member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in)  
 TollFree HelpLine No. : 18001806127 Ext. 7

No. F.14 (99) Corres/ RPCB/Plg/ 3507

Date: 11-9-2020

Add. Director & Div.Head-IPC-VII,  
 Center Pollution Control Board  
 Parivesh Bhawan, East Arjun Nagar,  
 Delhi-110032

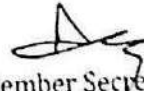
Sub: Compliance of the decision taken in the Video Conferencing/meeting  
 held on 07/01/2020 in the matter of O.A. No 1038/2018(CEPI Matter)  
 Ref: Your letter number CPCB/IPC-VV/CEPI/NGT order/2019/11268  
 dated 10/01/2020

Madam,

With reference to above, please find enclosed herewith information related to non compliance industries, environmental compensation levied in the prescribed format A & B and note on action taken by the State Board (After 10/07/2019) for improvement of environmental quality of the CEPI areas for required action at your level.

Encl:-As above

Yours Sincerely

  
 Member Secretary

Pl in Corporate  
 in Affidavit.

Pl  
 11/27

SBC (Hollan)  
 Pl  
 12/2

Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial areas

Name of SPCB/PCC:

I	II	III	IV	V	VI	VII	VIII	IX
S. No.	Name of the Industrial area	Type of Industrial area (Severely polluted/Critically Polluted)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries not-complying with Environmental standards	No. of Industries closed down based on closure direction issued	Attach a separate sheet with list of industries to whom closure order issued
1	Jaipur South (RIICO Industrial Area Sitapura, Mansarovar Industrial Area, Malviya Nagar Industrial Area, Bas Godam Industrial Area, Karnarpura Industrial Area, Sudarshanpura Industrial Area, Sanganeer Industrial Area)	Critically Polluted	Red	Small	1026	103	103	Annexure-1
				Medium	5	1	1	
				Large	0	0	0	
			Orange	Small	309	3	3	
				Medium	20	2	2	
				Large	0	0	0	
			Other Polluting Activities	CETP	1	0	0	
				TSDF	0	0	0	
				Others	0	0	0	
			Total	1361	109	109		
2	Jodhpur (Mondore Industrial Area, Industrial Estate, IIA, LIA, BNPH, Basni Phase I & II, Tanawara, Sangana Industrial Area Phase I & II, Boranada and Salawas)	Critically Polluted	Red	Small	562	186	186	Annexure-2
				Medium	3	0	0	
				Large	6	0	0	
			Orange	Small	29	0	0	
				Medium	2	0	0	
				Large	2	0	0	
			Other Polluting Activities	CETP	1	0	0	
				TSDF	0	0	0	
				Others	0	0	0	
			Total	605	186	186		
3	Bhiwadi (RIICO Industrial Area, Phase I to IV, Bhiwadi Town, surrounding areas Chopanki, Rampur, Mundana, Khushkhera, Kebrani, Keroli, Patlaredi, Tapukda, Sare Khurd)	Critically Polluted	Red	Small	432	61	61	Annexure-3
				Medium	30	4	4	
				Large	50	5	5	
			Orange	Small	445	12	12	
				Medium	20	5	5	
				Large	20	0	0	
			Other Polluting Activities	CETP	1	0	0	
				TSDF	0	0	0	
				Others	0	0	0	
			Total	998	87	87		
4	Pali (Mandia Road Industrial Area, Punayata Road Industrial Area, Pali Town, Sumerpur Road,)	Critically Polluted	Red	Small	649	192	172	Annexure-4 (I) to 4(VI)
				Medium	0	0	0	
				Large	0	0	0	
			Orange	Small	77	2	2	
				Medium	0	0	0	
				Large	0	0	0	
			Other Polluting Activities	CETP	5	5	0	
				TSDF	0	0	0	
				Others	0	0	0	
			Total	731	199	174		
Total	3695	581	556					

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**Status of Environmental Compensation recovered as per Hon'ble NCT Order in Critically/Severely polluted industrial areas**

Name of SPCB/PCC:

Format-B

I	II	III	IV	V	VI	VII	VIII	IX
S. No.	Name of the Industrial area	Type of Industrial area (Critically/Severely Polluted Area)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Non-complying with Environmental standards in last 5 years	Total amount of Environmental compensation imposed in Lakhs	Total amount of Environmental compensation received in Lakhs
1	Jaipur South (RIICO Industrial Area, Sitapura, Mansarovar Industrial Area, Malviya Nagar Industrial Area, Bais Godam Industrial Area, Kartarpura Industrial Area, Sudarshanpura Industrial Area, Sanganeer Industrial Area)	Critically Polluted	Red	Small	1026	103	0	0
				Medium	5	1	0	0
				Large	0	0	0	0
			Orange	Small	309	3	0	0
				Medium	20	2	0	0
				Large	0	0	0	0
			Other Polluting Activities	CETP	1	0	0	0
				TSDF	0	0	0	0
				Others	0	0	0	0
			<b>Total</b>	<b>1361</b>	<b>109</b>	<b>0</b>	<b>0</b>	
2	Jodhpur (Mondore Industrial Area, Industrial Estate, HIA, IIA, BNPH, Basni Phase I & II, Tanawara Sangaria Industrial Area Phase I & II, Boranada and Salawas)	Critically Polluted	Red	Small	562	223	322.9	51.87
				Medium	3	0	0	0
				Large	6	0	0	0
			Orange	Small	29	0	0	0
				Medium	2	0	0	0
				Large	2	0	0	0
			Other Polluting Activities	CETP	1	0	0	0
				TSDF	1	0	0	0
				Others	0	0	0	0
			<b>Total</b>	<b>606</b>	<b>223</b>	<b>322.9</b>	<b>51.87</b>	
3	Bhiwadi (RIICO Industrial Area, Phase I to IV, Bhiwadi Town, surrounding areas, Chopanki, Rampur, Mundana, Khushkhera, Kebrani, Keroli, Pathredhi, Tapukda, Sare Khurd)	Critically Polluted	Red	Small	432	61	0	0
				Medium	30	4	0	0
				Large	50	5	0	0
			Orange	Small	445	12	0	0
				Medium	20	5	0	0
				Large	20	0	0	0
			Other Polluting Activities	CETP	1	0	0	0
				TSDF	0	0	0	0
				Others	0	0	0	0
			<b>Total</b>	<b>998</b>	<b>87</b>	<b>0</b>	<b>0</b>	
4	Pali (Mandi Road Industrial Area, Punayata Road Industrial Area, Pali Town, Sumerpur Road.)	Critically Polluted	Red	Small	649	192	5.95	5
				Medium	0	0	0	0
				Large	0	0	0	0
			Orange	Small	77	8	0	0
				Medium	0	0	0	0
				Large	0	0	0	0
			Other Polluting Activities	CETP	5	5	100	5
				TSDF	0	0	0	0
				Others	0	0	0	0
			<b>Total</b>	<b>731</b>	<b>205</b>	<b>105.95</b>	<b>10</b>	
<b>Grand Total</b>					<b>3696</b>	<b>624</b>	<b>428.85</b>	<b>61.87</b>

## Closure Direction of Industries under water &amp; air Act from Jan 2015 to Dec 2019

S. No.	Name of Industry	Address of Industry	Area	Category	Scale	Closure direction date
1	M/s Gori Fashion.	29, Ajaz Nagar, Choudhary Petrol Pump, Tonk Road, Sanganer Road, Jaipur	Sanganer	Red	Small	10.05.2016
2	M/s Krishna Dyeing.	Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur	Sanganer	Red	Small	10.05.2016
3	M/s Maya Udhyog	Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur	Sanganer	Red	Small	10.05.2016
4	M/s Madina Dyeing	Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur	Sanganer	Red	Small	10.05.2016
5	M/s Raghav Export	Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur	Sanganer	Red	Small	10.05.2016
6	M/s Patel Frabrics	Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur	Sanganer	Red	Small	10.05.2016
7	M/s Laxmi Dyeing	Hashanpura Mode, Near Nevta Dam, Sanganer, Jaipur	Sanganer	Red	Small	10.05.2016
8	M/s Laxmi Handycraft	Tonk Road, Bilwa, Sanganer Road, Jaipur	Sanganer	Red	Small	10.05.2016
9	M/s Vinayak Udhyog	Near Petrol Pump, Tonk Road, Bilwa, Sanganer Road, Jaipur	Sanganer	Red	Small	10.05.2016
10	M/s Royal Finishing Centre	Nahar Road, Bilwa, Sanganer Road, Jaipur	Sanganer	Red	Small	10.05.2016
11	M/s Choudhary Fashion Centre	Shiv Shakti Nagar, Nahar Road, Bilwa, Sanganer Road, Jaipur	Sanganer	Red	Small	10.05.2016
12	M/s Varsha Royal Dyeing	Shiv Shakti Nagar, Nahar Road, Bilwa, Sanganer Road, Jaipur	Sanganer	Red	Small	10.05.2016
13	M/s Ramjan Print	35, SMS Colony, Maharani Farm, Sanager, Jaipur	Mansarovar	Red	Small	10.05.2016
14	M/s Magic Test Fashion	SMS Colony, Maharani Farm, Sanager, Jaipur	Mansarovar	Red	Small	10.05.2016
15	M/s Shri Krishna	SMS Colony, Maharani Farm, Sanager, Jaipur	Mansarovar	Red	Small	10.05.2016
16	M/s Surendra & Sons	E-33, Maharani Farm, Sanager, Jaipur	Mansarovar	Red	Small	10.05.2016
17	M/s Mangalam Art (Prem Sarovar)	D-3, Maharani Farm, Sanager, Jaipur	Mansarovar	Red	Small	10.05.2016
18	M/s Go Dugdh Plant	G-251 D, RIICO Ind. Area, Mansarovar, Jaipur	Mansarovar	Red	Small	29.06.2016
19	M/s Cretive Print	9-10, Sharma Colony, Bais Godam, Jaipur	22 Godam	Red	Small	06.07.2016
20	M/s Sanvariya Sweets Pvt. Ltd.	G-959, RIICO Ind. Area, Sitapura, Jaipur	Sitapura	Orange	Medium	24.10.2016
21	M/s Sanvariya Sweets Pvt. Ltd.	F-838, RIICO Ind. Area, Sitapura, Jaipur	Sitapura	Orange	Medium	24.10.2016
22	M/s Tijariya polypipes Ltd.	SP-1-2315,2316, RIICO Ind. Area, Sitapura, Jaipur	Sitapura	Red	Small	26.10.2016
23	M/s Bosch Ltd,	SP 663, RIICO Ind. Area, Sitapura, Jaipur	Sitapura	Red	Medium	27.10.2016
24	M/s Jaipur Paper Board Miles	Sanganer Jaipur	Sanganer	Red	Small	25.12.2016
25	M/s Radha Govind Print	Khakha Bas, Gulab Vihar, Sanganer, Jaipur	Sanganer	Red	Small	23.12.2016
26	M/s Royal Export	Plot No. 2, Pagdi Bandh Colony, Sushilpura Nala Pulva, Aimer Raod, Jaipur	Sanganer	Red	Small	23.12.2016
27	M/s Santosh Khulai works	Back Side of Power House, Gulab Vihar, Sanganer, Jaipur	Sanganer	Red	Small	23.12.2016
28	M/s Jaipura Handycraft,	Back Side of Power House, Gulab Vihar, Sanganer, Jaipur	Sanganer	Red	Small	23.12.2016
29	M/s Guljar Bhai Dyeing Factory	Plot No. 23, Pagdi Bandh Colony, Sushilpura Nala Pulva, Aimer Raod, Jaipur	Sanganer	Red	Small	23.12.2016
30	M/s Pink City Dyeing	Plot No. 20, Pagdi Bandh Colony, Sushilpura Nala Pulva, Aimer Raod, Jaipur	Sanganer	Red	Small	23.12.2016
31	M/s Harpal Sing	Plot No. 8, shyam Vihar, Sushilpura Nala Pulva, Aimer Raod, Jaipur	Sanganer	Red	Small	23.12.2016
32	M/s Salim Khan	Plot No. 8, shyam Vihar, Sushilpura Nala Pulva, Aimer Raod, Jaipur	Sanganer	Red	Small	23.12.2016

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33	M/s Hand Print	Plot No. 19-20 IndraPuri Colony Sanganer, Jaipur	Sanganer	Red	Small	21.06.2016
34	M/s Khandelwal Udhog	IndraPuri Colony Sanganer, Jaipur	Sanganer	Red	Small	21.06.2016
35	M/s Vikash Enterprises	Shikarpura Road Jotra Wala, Sanganer, Jaipur	Sanganer	Red	Small	15.09.2016
36	M/s Indian Art Furniture Pvt. Ltd.	F-830-831, RIICO Ind. Area, Sitapura, Jaipur	Sitapura	Orange	Small	24.10.2016
37	M/s Khyati Tredecom Pvt. Ltd.	E-2213, RIICO Ind. Area, Ramchdrapura, Sitapura, Jaipur	Ramchdrapura	Red	Small	03.05.2016
38	M/s Om Sai Enterprises,	Mahatma Gandhi Hospital ke pas RIICO Ind. Area, Ramchdrapura, Sitapura, Jaipur	Ramchdrapura	Red	Small	15.01.2018
39	M/s J.K. Sons	Khasra No. 622-623 Village RIICO Ind. Area, Ramchdrapura, Jaipur	Ramchdrapura	Red	Small	31.01.2018
40	M/s Bhagar Fabric	Ganesh Colony, Sanganer, Jaipur	Sanganer	Red	Small	06.03.2018
41	M/s Khusbu Dyeing	Khatri Nagar, Sanganer, Jaipur	Sanganer	Red	Small	06.03.2018
42	M/s M S Dyeing C/o Mohamadd Ekbal.	Govt. Sr. Senior School Ke samne, Shikarpura Road	Sanganer	Red	Small	01.11.2018
43	M/s Sanjay Chemical,	H-2094 RIICO Ind. Area, Ramchdrapura, Jaipur	Ramchdrapura	Red	Small	26.02.2018
44	M/s Moti Industries	H-248A (A & B) PHED office ke samne, RIICO Ind. Area Mansarovar, Jaipur	Mansarovar	Orange	Small	07.05.2018
45	M/s Kansal Polymers Ltd.	F-55 Kartapura Ind. Area, Bais Godam, Jaipur	22 Godam	Red	Small	18.07.2018
46	M/s Angeera Electro plating	B-32, RIICO Ind. Area, Bais Godam, Jaipur	22 Godam	Red	Small	18.07.2018
47	M/s Anita Electro plating	A K Gopalan Nagar, High Street Fashiion Ke Pas, RIICO Ind. Area, Bais Godam, Jaipur	22 Godam	Red	Small	18.07.2018
48	M/s RK Matel Finish	C-8, Power house ke samne, SBI bank ke pas, RIICO Ind. Area, Bais Godam, Jaipur	22 Godam	Red	Small	18.07.2018
49	M/s Mangalam Dyeing Factory	SMS Colony, Maharani Farm, Durgapura, Jaipur	Sanganer	Red	Small	06.07.2018
50	M/s Imanan Dyeing	Shri Ram Colony, Ramshighpura Bas, Sanganer, Jaipur	Sanganer	Red	Small	06.07.2018
51	M/s Ashok Khatik,	Khatiko ki Dal, Dal Mile ke samne, Shikarpura Road, Jaipur	Sanganer	Red	Small	01.11.2018
52	M/s Aliza Dyeing	Dal Mile Shikarpura Road, Jaipur	Sanganer	Red	Small	01.11.2018
53	M/s R.K. Dhulai & Dyers	Dal Mile Shikarpura Road, Jaipur	Sanganer	Red	Small	01.11.2018
54	M/s Ratan Textile	Khatiko ki Dal, Dal Mile ke samne, Shikarpura Road, Jaipur	Sanganer	Red	Small	01.11.2018
55	M/s Ratan Textile	Rambari Ke pas, Shikarpura Road, Jaipur	Sanganer	Red	Small	01.11.2018
56	M/s Neha Textile Print	Dal Mile ke samne,	Sanganer	Red	Small	01.11.2018
57	M/s M.S. Dyeing C/o Mohamad Ekbal.	Govt. Sr. Sec. School ke samne Shikarpura Road, Jaipur	Sanganer	Red	Small	01.11.2018
58	M/s Aman Craft	Dal Mile Shikarpura Road, Jaipur	Sanganer	Red	Small	01.11.2018
59	M/s Dastkar Bandeji	Khatiko ki Dal, Dal Mile ke samne, Shikarpura Road, Jaipur	Sanganer	Red	Small	01.11.2018
60	M/s Ashok Print	Gular ka Bandha, Shikarpura Road, Sanganer, Jaipur	Sanganer	Red	Small	31.01.2019
61	M/s Ramchandra Karnani	Shri Kalyan Nagar, Gular ka Bandha, Shikarpura Road, Sanganer, Jaipur	Sanganer	Red	Small	31.01.2019
62	M/s Pragati Dyeing	Gular ka Bandha, Shikarpura Road, Sanganer, Jaipur	Sanganer	Red	Small	31.01.2019
63	M/s Shiv Process	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
64	M/s Maya Udhog	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
65	M/s Ganesh Print	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
66	M/s Salma Dyeing	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
67	M/s Chetan Dyeing	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
68	M/s Tirupat Dyeing	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
69	M/s Gurunanak Khulal Works	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
70	M/s Jyoti Fashion	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
71	M/s Laxmi Screen Print Works	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019

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72	M/s Rajani Fashining (Nagina)	Govrdhan Nagar, Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
73	M/s Kanhaiya Lal Soni,	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
74	M/s Krishna Dyeing	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	22.08.2019
75	M/s Vinayak Contraction C/o Shri Ramyatar Jhakad.	Radha Krishna Engineer Colege Road, Village Kalwada, Tehsil Sanganer, Jaipur	Sanganer	Red	Small	07.08.2019
76	M/s Githala Contraction Co.	Chalwariyo Ki dhani, Nevta, Sanganer, Jaipur	Sanganer	Red	Small	07.08.2019
77	M/s New Contraction Co. C/o Shri Kailash Goshlya	Village paldi near Kalwada, Sanganer, Jaipur	Sanganer	Red	Small	07.08.2019
78	M/s Riya Contraction Co.	Near Nevta, Sanganer, Jaipur	Sanganer	Red	Small	07.08.2019
79	M/s Avani Contraction Co.	Chalwariyo Ki dhani, Nevta, Sanganer, Jaipur	Sanganer	Red	Small	07.08.2019
80	M/s Gyarshi Devi & Udham Saini	Jaipur Gate, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
81	M/s National Dyeing	98-B, 98-C, Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
82	M/s M.S. Dyeing	Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
83	M/s Sumangalam Print	Jaipur Gate, Sanganer, Jaipur	Sanganer	Red	Small	12.12.2019
84	M/s Sudhesingh Dyeing	Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
85	M/s Pooja Dyeing,	Shikarpura Road Gular ka Bandha, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
86	M/s National Tai & Dye	7-C, Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
87	M/s Pariniti Process	Shikarpura Road Gular ka Bandha, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
88	M/s Saf Fashion Art	Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
89	M/s Mohamadd Emran	71-C, Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
90	M/s Rinku Finishing house	Shikarpura Road Gular ka Bandha, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
91	M/s High Fashion (Shriram Textile)	Shri Ram Colony near Mahila Sadan, Ramsinghpura Bas, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
92	M/s Dabar Art	Shikarpura Road Gular ka Bandha, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
93	M/s Dusad Textile	Jaipur Gate, Sanganer, Jaipur	Sanganer	Red	Small	12.12.2019
94	M/s Anita Tax Print	Jaipur Gate, Sanganer, Jaipur	Sanganer	Red	Small	12.12.2019
95	M/s M.R. Centre	Jaipur Gate, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
96	M/s Laxmi Dyeing	Jaipur Gate, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
97	M/s Kaveri Dyeing	Shikarpura Road Gular ka Bandha, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
98	M/s M.K. Textile	Shikarpura Road Gular ka Bandha, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
99	M/s Ganesh Dyers	Village madau, Near Sharma Farm house Muhana Road, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
100	M/s Yash Process	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
101	M/s Sita Enterpises	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
102	M/s Trupati Dyeing	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
103	M/s Madina Dyeing	Nevta, Sanganer, Jaipur	Sanganer	Red	Small	09.10.2019
104	M/s Bhagar Fabric	Laxmi Colony, Near Sanganer Staduim, Jaipur	Sanganer	Red	Small	09.10.2019
105	M/s Sethlya Hand print (Thakul mal Sethiya)	Jaipur Gate, Sanganer, Jaipur	Sanganer	Red	Small	12.12.2019
106	M/s Ram Print (Deepak Sharma)	Jaipur Gate, Sanganer, Jaipur	Sanganer	Red	Small	12.12.2019
107	M/s Atul Print (Kainhaiya Lal Khatri)	Jaipur Gate, Sanganer, Jaipur	Sanganer	Red	Small	12.12.2019
108	M/s A.R. (Ayub Khan)	Jaipur Gate, Sanganer, Jaipur	Sanganer	Red	Small	12.12.2019
109	M/s Deepak WireProduct	G-21, Kartapura Ind. Area, Bais Godam, Jaipur	22 Godam	Orange	Small	25-10-2019

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Sr. No.	Name of Industry	Plot no.	Address	District	Date of closure direction issued
1	Bhawani Industries	Plot No. 1-A, Khasra No. 470,	Village-Dhinana Ki Dhani, Near Junao Ki Dhani, Pal	Jodhpur	10/12/2014
2	Anusha Fashion	12-A	Ram Nagar Ind. Area, Near Sangria Phanta	Jodhpur	16/01/2015
3	RAJENDRA FASHION PRINTS	Plot no. H-700, Road No. 8	MIA Phase II, Basni	Jodhpur	20/01/2015
4	JMD Industries	Plot No. 12, Khasra No 468/1 & 470/1	Dhionano Ki Dhani, Pal	Jodhpur	28/01/2015
5	Mamta Fab Prints, (Kesa ram gaur)	Kh. No. , 115/3	Gram, Salawas, Salawas-Boranada Road	Jodhpur	30/01/2015
6	Adarsh Industries	51-A, BNPH	Heavy Industrial Area	Jodhpur	01/02/2015
7	BUILDING MATERIAL STORE	F-143	MIA Phase II, Basni	Jodhpur	06/02/2015
8	ZAM ZAM Textile	6/1, Near Masjid	MIA Phase II, Basni	Jodhpur	06/02/2015
9	Adarsh Saree Prints	63-B, Road No.-4, Behind New Power House	Industrial Area	Jodhpur	09/02/2015
10	Western Wooden Handicrafts	Plot No. 7/E, Kh. No. 1096/740, Road No. 6	MIA Phase II, Basni	Jodhpur	12/02/2015
11	ARUN DALL MILL	21/2,	Heavy Industrial Area	Jodhpur	13-04-2015 & 06/10/2016
12	Junawa Print	Kh.no. 468/02, Junano Ki Dhani	Nr. MIA, Phase II, Bansi	Jodhpur	06/05/2015
13	Ajanta Creations C/o Sh. Ravindra Jain	1033/740	Nr. Derby Colony, Shobhawato Ki Dhani	Jodhpur	08/05/2015
14	L.R. Creation	Plot No. 3/C	Vivakanand Industrial Area, Junawo ki Dhani	Jodhpur	08/05/2015
15	Saar Industries	Plot No. 8/5, A&B, Kh. No. 10967/740	Vyasji Ki Bawari, Basni Iind Phase	Jodhpur	08/05/2015
16	Ambica Sales		Plot No.28, Khasra No. 156/157, Ram Nagar, Sangria	Jodhpur	08/05/2015
17	Kamal S/O Gopal Rathi (Shree Ji Textile)		K. No. 126 Gram Salawas - Boranada Salawas Road	Jodhpur	08/05/2015
18	Manoj Kumar S/o Pukhraj Tatar Ambika Textile		176/8 & 176/9, Salawas Boranada Road	Jodhpur	08/05/2015
19	Mumtaj Bano (Mumtaz W/o Mohd. Hanif)	154/2 & 155/2	Boranada Salawas Road	Jodhpur	08/05/2015
20	Nisar Mohd. Hazi Usman	Khasra No.- 154/1 & 155/1	Gram, Salawas, Salawas-Boranada Road	Jodhpur	08/05/2015
21	Pramod & Pramod		Ram Nagar, Sangaria	Jodhpur	08/05/2015

Sr. No.	Name of Industry	Plot no.	Address	District	Date of closure direction issued
22	Arjun Prints	I-A, KH.NO. 740/1031,	Near Rajesh Motors, Basni Ph-II	Jodhpur	13/05/2015
23	Choudhary Industries	Block No.E&F, Khasra No. 177/3	Near Bhomiaji Ka Than, Main Salawas Road, Vill. Post Sangaria	Jodhpur	13/05/2015
24	DAULAT INDUSTRIES	Plot No. 8 A, 8 B. 9 & 9A	Dhionano Ki Dhani, Pal	Jodhpur	13/05/2015
25	Ganpati Madeup & Garment	Plot No.21, Kh.no. 467	Junano Ki Dhani, PAL	Jodhpur	13/05/2015
26	Jitendra Industries	Plot No. D, Khasara No. 177/3	Near Bhomiaji Ka Than, Main Salawas Road, Vill. Post Sangaria	Jodhpur	13/05/2015
27	Kamdhenu Madeup & Garment	Plot No.19, Kh.no. 467, Junano Ki Dhani	Nr. MIA, Phase II, Bansi	Jodhpur	13/05/2015
28	Krishna Garment	Plot No. 20, Kh.no. 467	Junano Ki Dhani, PAL, Nr. MIA, Phase II	Jodhpur	13/05/2015
29	M.B. Industries	Plot No. A, Khasara No. 177/3	Near Bhomiaji Ka Than, Main Salawas Road, Vill. Post Sangaria	Jodhpur	13/05/2015
30	Salasar Balaji Industries	Block No. G, Khasra No. 177/3,	Near Bhomiaji Ka Than, Main Salawas Road, Vill. Post Sangria	Jodhpur	13/05/2015
31	Sangam Fabrics	Plot no. 138 (313/99)	Mahavir Nagar Heavy Ind. Area	Jodhpur	13/05/2015
32	Shri Balaji Industries	Block No. 1, Khasra No. 177/3	Near Bhomiaji Ka Than, Main Salawas Road, Vill. Post Sangaria	Jodhpur	13/05/2015
33	SUNCITY HOLDING & TRADING LTD.	Near Junao Ki Dhani	Village-Dhinana Ki Dhani	Jodhpur	13/05/2015
34	V.N. Exports	Plot No.3-B, Khasra No. 470	Dhinana ki Dhani, Near Durbi Textile, Vill - Pal	Jodhpur	13/05/2015
35	Vardhman Industries	Plot No. 1	Junawa ki Dhani, Pal Near MIA Phase II, Basni	Jodhpur	13/05/2015
36	Vineeta Fabrics	Kh. no. 177/3-B, Bhomiya Ji Ka Than	Sangariya	Jodhpur	13/05/2015
37	Aaftab Dying	Kh. No. 129	Boranada Road, Salawas, Luni	Jodhpur	13/05/2015
38	Ashapura Impex	16	Behind Bhomiya ji Ka Than, Sangriya Phanta	Jodhpur	13/05/2015
39	Babulal Gaur HUF	Khasra No.115,115/2	Village Salawags, Boranada Raod	Jodhpur	13/05/2015
40	Bakhtawar Textiles	Khasra No. 119/3	Boranada Main Road	Jodhpur	13/05/2015
41	Bhandari Impex	Kh.No.-126/8	Sangariya	Jodhpur	13/05/2015
42	Femina Screen Art & Prints	Plot No. 21, Khasra No. 228/48	Opp. Patrol Pump Street, Tanawara	Jodhpur	13/05/2015

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Sr. No.	Name of Industry	Plot no.	Address	District	Date of closure direction issued
43	Jagdamba Fabrics	Khasra No. 26/5	Front Tanawada Fanta, Near Main Salawas Road Tanawada	Jodhpur	13/05/2015
44	Khatoon Exports	Kh. No.118	Salawas, Boranada Road , Luni	Jodhpur	13/05/2015
45	Maharanisa Fabrics	Khasra No. 26/1	Front Tanawada Fanta, Near Main salawas Road, In-front of Jain Temple, Tanawada	Jodhpur	13/05/2015
46	Pari Impex	Khasra no. 132/2	Balaji Nagar, Near Sangariy Industrial Area	Jodhpur	13/05/2015
47	Rishabh Creation	Khasra no. 126	Balaji Nagar, Near Sangariy Industrial Area	Jodhpur	13/05/2015
48	Saraswati Textile	10	Rishab Nagar, Near Jain Mandir, Tanawada Ind. Area	Jodhpur	13/05/2015
49	Smt. Anop Kanwar	Plot NO. 173-181	Shri Ram Nagar, Basni	Jodhpur	13/05/2015
50	Subhro Bano W/o Faruq Bhai (Mohammed Nisar)		Rishabh Nagar, Tanawara	Jodhpur	08-05-2015 & 13-05-2015
51	Subhro Bano W/o Faruq Bhai (Mohammed Nisar)		Rishabh Nagar, Tanawara	Jodhpur	13/05/2015
52	Gulam Mohd. s/o Anwar,		C-1, Near Masjid, Bhagwan Mahaveer Colony, Near Haddi Mill, Heavy Industrial Area	Jodhpur	15/05/2015
53	Mariyam Fabrics,	2-C, Near Masjid, Bhagwan Mahaveer Colony, Near Haddi Mill	Heavy Industrial Area	Jodhpur	15/05/2015
54	Nazmin Ansari,		Plot No. 7-A, Bhagwan Mahaveer Colony, Near Haddi Mill, Heavy Industrial Area	Jodhpur	15/05/2015
55	Veetex Creation	Plot No. 14	Vivakanand Ind. Area, Junawo ki Dhani	Jodhpur	22/05/2015
56	Surbhit Textile	24-B	Light Industrial Area	Jodhpur	30/06/2015
57	Modi Industries	Plot No. 58-B	Behind New Power House	Jodhpur	14-07-2015 & 29 11 2018
58	Kaytee Fab Prints	1096/740-7/2A, Road NO. 7	MIA Phase II, Basni	Jodhpur	20/08/2015
59	Jodhpur Saree Chappai Udyog	E-216	MIA Phase II, Basni	Jodhpur	02/09/2015
60	Dinesh Panwar (Ramesh Ji Mali)		Behind Gopal Rathi ki Factory, Salawas Boranada Road, Luni Jodhpur	Jodhpur	02/12/2015
61	M.M.R., Near Sona Ram Unit II		Om Ji Patel Salawas Petrol Pump ke Piche, Salawas Boranada Road, Luni Jodhpur	Jodhpur	02/12/2015

Sr. No.	Name of Industry	Plot no.	Address	District	Date of closure direction issued
62	Mohammad Habid ke Samane Wali Factory		khasra No. 126 Gram Salawas, Salawas Boranada Road, Luni	Jodhpur	02/12/2015
63	Mohammad Raies		Khasara No. 126/14 Part-B Salawas Boranada Raod, Luni jodhpur	Jodhpur	02/12/2015
64	Mohammad Rais ke Samane Wali Factory		khasra No. 126 Gram Salawas, Salawas Boranada Road, Luni	Jodhpur	02/12/2015
65	Om Ji Patel (Behind Salawas Petrol Pump)		khasra No. 129 Gram Salawas, Salawas Boranada Road, Luni	Jodhpur	02/12/2015
66	Om ji Patel (Near Mohmd Habid Units)		khasra No. 126 Gram Salawas, Salawas Boranada Road, Luni	Jodhpur	02/12/2015
67	Rameshwar Ji (Near Gopal Rathi Unit)		khasra No. 126 Salawas Boranada Road, Luni	Jodhpur	02/12/2015
68	Sangam Fashion	Plot No.6, Kh. No. 118	Salawas to Boranada Main Road, Salawas	Jodhpur	02/12/2015
69	Sona Ram (Unit I), Near by Salawas Petrol Pump		khasra No. 129 Gram Salawas, Salawas Boranada Road, Luni	Jodhpur	02/12/2015
70	Sona Ram (Unit II), Near by Salawas Petrol Pump		khasra No. 129 Gram Salawas, Salawas Boranada Road, Luni	Jodhpur	02/12/2015
71	Yashdeep		khasra No. 126 Salawas Boranada Road, Luni	Jodhpur	02/12/2015
72	VAISHALI FABRICS	34 B	Heavy Industrial Area	Jodhpur	31/05/2016
73	Sharda Industrial Corporation	21/5,	Heavy Industrial Area	Jodhpur	03/06/2016
74	Richa Textiles	F-550	MIA Phase II, Basni	Jodhpur	06-06-2016 & 29-11-2018
75	Shanti Textile Industry	20/5,	Heavy Industrial Area	Jodhpur	15/06/2016
76	Amar Print (O.S. Textile)	G-725, Phase IV	RIICO Industrial Area, Boranada	Jodhpur	08/08/2016
77	Arjun Fabrics	F-861, Phase IV	RIICO Industrial Area, Boranada	Jodhpur	08/08/2016
78	Fakir Mohammed		G-753 ,IV Phase ,Boranada Jodhpur	Jodhpur	08/08/2016
79	Fashion Collection		G-903, Phase-IV, Boranada	Jodhpur	08/08/2016
80	Gupta Garments	H-42-43, Phase II	RIICO Industrial Area, Boranada	Jodhpur	08/08/2016
81	Gupta Industries	G-822-823, Phase IV	RIICO Industrial Area, Boranada	Jodhpur	08/08/2016
82	M S Top Handicraft		G-809 ,IV Phase ,Boranada Jodhpur	Jodhpur	08/08/2016

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Sr. No.	Name of Industry	Plot no.	Address	District	Date of closure direction issued
83	Marudhar International		G-806, IV phase, Boranada, Jodhpur	Jodhpur	08/08/2016
84	Narayan Enterprises		G-834, Phase-IV, Boranada	Jodhpur	08/08/2016
85	Pawan Udyog	G-49-50, Phase I	RIICO Industrial Area, Boranada	Jodhpur	08/08/2016
86	Pratima Agro Industries (Vidhan Industries)		G-782 (B), Boranada	Jodhpur	08/08/2016
87	Subham Industries		E-11, II Phase Boranada Jodhpur	Jodhpur	08/08/2016
88	Surti Export	G-721, Phase IV	RIICO Industrial Area, Boranada	Jodhpur	08/08/2016
89	Vaishali International		G-724, Phase-IV, Boranada	Jodhpur	08/08/2016
90	Vidhata Enterprises		G-835, Phase-IV, Boranada	Jodhpur	08/08/2016
91	S.N.M. CREATIONS	Plot no. 813, Road No. 8, Jodhana Ind. Estate	MIA Phase II, Basni	Jodhpur	09-08-2016 & 29/11/2018
92	A.B. Fashion	G-673	RIICO Industrial Area, Boranada	Jodhpur	19/09/2016
93	F.R. Textile (Sara Textile)		E-528, MIA, Phase-II, Basni	Jodhpur	19/09/2016
94	Mahendra Somani (Suresh Paliwal / Jaidev Fashion)		Gram Sangaria Kh. No. 1	Jodhpur	30/09/2016
95	Sharda Prints		NEW SHRAMIK COLONY BASNI	Jodhpur	30/09/2016
96	Vishnu Fabrics	Khasra no. 103, 585, Balaji Nagar Salawags Road, Sangaria, Jodhpur	Khasra no. 103, 585, Balaji Nagar Salawags Road, Sangaria, Jodhpur	Jodhpur	30/09/2016
97	Ajoy Prints	F-72-73	MIA Phase I, Basni	Jodhpur	06/10/2016
98	Basant Udyog	E-650 (B)	MIA Phase II, Basni	Jodhpur	06/10/2016
99	Jagdish Textiles	F-58	MIA Phase I, Basni	Jodhpur	06/10/2016
100	Kishor Kumar and Company	Plot No. F-74	MIA Phase I, Basni	Jodhpur	06/10/2016
101	Kohinoor Textiles	E-17	MIA Phase I, Basni	Jodhpur	06/10/2016
102	Kushal Fabric (Abani Textile)	14 A(II)	Heavy Industrial Area	Jodhpur	06/10/2016
103	Lalchand Pukhraj	21/1,	Heavy Industrial Area	Jodhpur	06/10/2016
104	Lodha Textile	C-63	MIA Phase I, Basni	Jodhpur	06/10/2016
105	M.P. Fabrics	Plot No. F-71	MIA Phase I, Basni	Jodhpur	06/10/2016
106	Mahaveer Mills	F-255-256, Road No. 7	MIA Phase II, Basni	Jodhpur	06/10/2016
107	NAVEEN TEXTILES	28/4,	Heavy Industrial Area	Jodhpur	06/10/2016
108	Prateek Textile Mills	F-268	MIA Phase II, Basni	Jodhpur	06/10/2016
109	Priya Industries	F-57	MIA Phase I, Basni	Jodhpur	06/10/2016
110	Rani Saree Corporation	E-219	MIA Phase II, Basni	Jodhpur	06/10/2016

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Sr. No.	Name of Industry	Plot no.	Address	District	Date of closure direction issued
111	Shivam Metals (Textile division)	6, Behind New Power House	Industrial Area	Jodhpur	06/10/2016
112	Shree Ram Processors (Old name : Digvijay Textile)	12-A	Heavy Industrial Area	Jodhpur	06/10/2016
113	Sujanmal & Company (Gurpreet & Sons)	21/2 B	Heavy Industrial Area	Jodhpur	06/10/2016
114	Village Antiques & Ethnic	20/1.	Heavy Industrial Area	Jodhpur	06/10/2016
115	S. Kumar Industries	8-B	Light Industrial Area	Jodhpur	06-10-2016 & 31/05/2018
116	Kana Ram Bhati UNIT -I (Shopping Market)		khasra No. 131 Gram Salawas, Salawas Boranada Road, Luni	Jodhpur	06/10/2016
117	Kana Ram Bhati UNIT -II		khasra No. 131 Gram Salawas, Salawas Boranada Road, Luni	Jodhpur	06/10/2016
118	Puspa Devi W/o Omprakash Bhati		Plot No. 8/6 ;Kh No. 1096/740;Vyas Ji ki Bawari;Near Kesariya ji ka Mandir,Jodhpur	Jodhpur	06/10/2016
119	Rajendra Textile	17-B	Heavy Industrial Area	Jodhpur	06/10/2016
120	Quality Chemicals		E-99, MIA Magwalo Ki Dhani, MIA Phase II, Basni, Jodhpur	Jodhpur	21/08/2017
121	B.P.B. (India)	G-625	MIA Phase II, Basni, Jodhpur	Jodhpur	26/05/2018
122	Chanchal Industries	A-45	MIA, Phase-II , Basni, Jodhpur Tehsil:Jodhpur	Jodhpur	26/05/2018
123	Rajesh Metals	G-624	MIA Phase II, Basni, Jodhpur	Jodhpur	26/05/2018
124	GAUTAM TIMBER	G-94	New Industrial Area	Jodhpur	26/05/2018
125	Kothari Textiles	F-627	MIA Phase II, Basni	Jodhpur	26/05/2018
126	Lakshya Prints	Plot No.-1, Road No. 8	Nakoda Industrial Area, Basni	Jodhpur	26/05/2018
127	Marwar Emery Stone	G-86	New Industrial Area	Jodhpur	26/05/2018
128	Osian Impex	36	Heavy Industrial Area	Jodhpur	26/05/2018
129	Praveen Udyog	G-103	Heavy Industrial Area	Jodhpur	26/05/2018
130	Rama Global	21(2)-BT-22(1) A	Heavy Industrial Area	Jodhpur	26/05/2018
131	Sona Fabrics (Old Name-Suresh Enterprises)	GS-100	Heavy Industrial Area	Jodhpur	26/05/2018
132	Suresh Creations	G-102	New Industrial Area	Jodhpur	26/05/2018
133	Daulat Industries	17-A	Heavy Industrial Area	Jodhpur	31/05/2018
134	Reliable Steel	6	New Nakoda Industrial Estate, Nr MIA-II , Basni	Jodhpur	31/05/2018
135	A.K. International	2	Nakoda Industrial Area, Basni	Jodhpur	31/05/2018

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Sr. No.	Name of Industry	Plot no.	Address	District	Date of closure direction issued
136	MOHAN LAL TEXTILE	19-D	Heavy Industrial Area	Jodhpur	31/05/2018
137	Rajasthan Battery Plates	25, Opp. I.T.I.	Light Industrial Area	Jodhpur	31/05/2018
138	Rishabh Creation	Khasara No. 991/740 Road No. 8	MIA Phase II, Basni	Jodhpur	31/05/2018
139	Sarvottam Prints	991/740, Road No. 8	MIA Phase II, Basni	Jodhpur	31/05/2018
140	Sorabh Textiles	24 (A)	Light Industrial Area	Jodhpur	31/05/2018
141	Surendra Impex	Plot No.3	Nakoda Industrial Area, Basni	Jodhpur	31/05/2018
142	V. N. EXPORTS (EXIM), Part of Ravindra Textile	19-B	Heavy Industrial Area	Jodhpur	31/05/2018
143	Vertex	E-634, , Khasra No. 991/740, Road No. 8	MIA Phase II, Basni	Jodhpur	31/05/2018
144	C.A. Moulabux	Plot no. 59, BNPH	Heavy Industrial Area	Jodhpur	03/07/2018
145	Kaycee Containers	E-650 (A)	MIA Phase II, Basni	Jodhpur	03/07/2018
146	SONA TEXTILES	Plot No 7,7A,7B,8, Khasra No. 470	Village-Dhinana Ki Dhani, Near Junao Ki Dhani, Pal	Jodhpur	03/07/2018
147	Tahira Bano (Old Name- Ashapura Textiles)	Plot no. 60	Heavy Industrial Area	Jodhpur	03/07/2018
148	Vinayak Prints	G-731 & 734	MIA Phase II, Basni	Jodhpur	03/07/2018
149	Arihant Metals		16-B (1), Heavy Industrial Area, Jodhpur	Jodhpur	04/09/2018
150	Kairas Mombatik Prints		Gali No. 4, Heavy Industrial Area, Jodhpur	Jodhpur	05/09/2018
151	A One textile (Old name : Chhipa Gulam Rasool)	E-535(A)	MIA Phase II, Basni	Jodhpur	29/11/2018
152	AHEMDABAD SCREEN ART	E-514	MIA Phase II, Basni	Jodhpur	29/11/2018
153	Chhajer Fabrics	13-14, KH.NO. 1829/1031	Behind Rajesh Motors, Basni	Jodhpur	29/11/2018
154	Chhipa Yusuf Allarakhji	E-535	MIA Phase II, Basni	Jodhpur	29/11/2018
155	CHUNDRI GHAR TEXTILE	57	Heavy Industrial Area	Jodhpur	29/11/2018
156	Dharmveer Textile Ind.	E-333, Road No. 8	MIA Phase II, Basni	Jodhpur	29/11/2018
157	Faisal Prints	Vyas Ji Ki Bawari, Near Road No. 8	MIA Phase II, Basni	Jodhpur	29/11/2018
158	Ganganagar Textile	E-330	MIA Phase II, Basni	Jodhpur	29/11/2018
159	Grinding Minerals	62	Heavy Industrial Area	Jodhpur	29/11/2018
160	GURUCHARAN ENTERPRISES	G-584	MIA Phase II, Basni	Jodhpur	29/11/2018
161	HAJI ALLARAKH TEXTILE	E-535 D	MIA Phase II, Basni	Jodhpur	29/11/2018

Sr. No.	Name of Industry	Plot no.	Address	District	Date of closure direction issued
162	HAJI YUSUF TEXTILE	E-535 C	MIA Phase II, Basni	Jodhpur	29/11/2018
163	Hussain Textiles	Khasra No. 1033/740	Raghav Nagar, Behind Derby Textile, Basni	Jodhpur	29/11/2018
164	Javesh Fabrics	E-132	MIA Phase II, Basni	Jodhpur	29/11/2018
165	Khatri Industries	G-732 & 735	MIA Phase II, Basni	Jodhpur	29/11/2018
166	M.K. Fashion	H-703, Gali No. 8	MIA Phase II, Basni	Jodhpur	29/11/2018
167	Manidhari International	P. No.4, Khasra No. 837/1031	Behind Rajesh Motors, Basni	Jodhpur	29/11/2018
168	Mannu Fashion	1087/740/1	MIA Phase II, Basni	Jodhpur	29/11/2018
169	Marudhara Ultramarine	E-513	MIA Phase II, Basni	Jodhpur	29/11/2018
170	Mohd. Salim Mohd. Yakub	K.No. 992/740	MIA Phase II, Basni	Jodhpur	29/11/2018
171	Neelkamal Job Works	E-509 (A)	MIA Phase II, Basni	Jodhpur	29/11/2018
172	Pawan Fabrics	Plot no. 20, Khasra no. 1836/1520	MIA Phase II, Basni	Jodhpur	29/11/2018
173	Resham Textiles	F-314-315	MIA Phase II, Basni	Jodhpur	29/11/2018
174	Rishabh Art and Craft	Khasra no. 1090/740, Behind Rajesh Motors	New Industrial Area	Jodhpur	29/11/2018
175	Sardar Industries	E-331	MIA Phase II, Basni	Jodhpur	29/11/2018
176	Sarvottam Apparels	E-635 (A)	MIA Phase II, Basni	Jodhpur	29/11/2018
177	Shirin Textile	E-326	MIA Phase II, Basni	Jodhpur	29/11/2018
178	Sourabh Chemical (Raj Guru Fine Chemicals)	BNPH	Heavy Industrial Area	Jodhpur	29/11/2018
179	Verma Textiles	E-332 (B)	MIA Phase II, Basni	Jodhpur	29/11/2018
180	Vijay Laxmi Textile	E-11	MIA Phase II, Basni	Jodhpur	29/11/2018
181	Subham Sale (Tyre Pyrolysis Plants)		C/o. Suresh Solanki (Owner), G-27, Boranada Industrial Area, Jodhpur	Jodhpur	08/01/2019
182	Shiva Steels		C-237, MIA Block no. 7/8, Khasra no. 1096, 740/17, Jodhana Industrial Estate, Basni-II Phase, Jodhpur	Jodhpur	10/01/2019
183	SUMAN FABRICS (Mayur Saree Print Udyog)	F-250	MIA Phase II, Basni	Jodhpur	22/01/2019
184	Shri Laxmi Textile	E-12	MIA Phase II, Basni	Jodhpur	23/01/2019
185	R.B. Prints		B-2, Near Masjid, Bhagwan Mahaveer Colony, Haddi Mill, MIA, Jodhpur	Jodhpur	08/05/2019
186	Shan Industries	F-137	MIA Phase II, Basni, Jodhpur	Jodhpur	11/06/2019

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## मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड

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कमांक 284

/तक /मुप्रनिबो/2020,

भोपाल, दिनांक 31-01-2020

प्रति,

श्री पी.के. गुप्ता,  
एडीशनल डायरेक्टर एंड डिवीजन हैड-IPC-VII,  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,  
परिवेश भवन, पूर्वी अर्जुन नगर,  
दिल्ली-110032,

विषय :- Submission of action plan on Hon'ble NGT Order dated 14.11.2019 (corrected on 19.11.2019) in the matter of O.A. 1038/2018 - reg.

- संदर्भ :-
1. केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली का पत्र कमांक CPCB/ IPC-VII/CEPI/NGT Order/2019/8826 दिनांक 29/11/2019
  2. बोर्ड का पत्र कमांक 180 दिनांक 21/01/2020
  3. आपका पत्र कमांक CPCB/ IPC-VII/CEPI/NGT Order/ 2019/ दिनांक 23/01/2020

उपरोक्त विषयान्तर्गत संदर्भित पत्र के माध्यम से सिंगरौली (म.प्र.) सीपीए औद्योगिक क्षेत्र के संबंध में चाही गई जानकारी के तारतम्य में निर्धारित प्रपत्र A एवं B में संलग्न कर प्रेषित है। आपके द्वारा प्रेषित किये गये जल, वायु, भू-जल आदि के नमूना परीक्षण परिणामों के आधार पर सिंगरौली (म.प्र.) प्रदूषित औद्योगिक क्षेत्र के सेपी स्कोर की गणना पृथक से कर आपकी ओर भेजी जावेगी। उपरोक्त तथ्यों के परिप्रेक्ष्य में सिंगरौली (म.प्र.) क्षेत्र के सेपी स्कोर की गणना बोर्ड के स्तर पर की जा रही है, कृपया सूचनार्थ ।

संलग्न :- उपरोक्तानुसार।

(आर.एस. कोरी)

सदस्य सचिव

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Status of prohibition/closure of non-complying activity in Red and Orange category Industries in Severely & Critically polluted industrial area

Name of SPCB/PCC: MP Pollution Control Board

I SL. No.	II Name of the Industrial area	III Type of Industrial area (Severely polluted/Critically polluted)	IV Industrial Category	V Scale of Operation	VI Total No. of Industries	VII No. of Industries not-Complying with Environmental standards	VIII No. of Industries closed down based on closure direction issued	IX Attach a separate sheet with list of industries to whom closure order issued
1	Singrauli (M.P.)	Severely polluted	Red (List attached Annexure-1)	Small	0	Nil	Nil	N.A.
				Medium	4	Nil	Nil	N.A.
				Large	9	Nil	Nil	N.A.
			Orange	Small	0	-	-	-
				Medium	0	-	-	-
				Large	0	-	-	-
			Other	CETP	0	-	-	-
			Polluting Activities	TSDF	0	-	-	-
				Others	0	-	-	-

*Signature*  
 18/08/2017  
 12/11

Status of Environmental Compensation recovered as per Hon'ble NGT Order in Critically/Severely polluted Industrial Areas

Name of SPCB/PCC: MP Pollution Control Board

I	II	III	IV	V	VI	VII	VIII	IX
Sl. No.	Name of the Industrial area	Type of Industrial area (Critically /Severely polluted Areas)	Industrial Category	Scale of Operation	Total No. of Industries	No. of Industries Non-Complying with Environmental standards in last 5 years	Total amount of Environmental compensation imposed in Lakhs	Total amount of Environmental Compensation received in Lakhs
1	Singrauli (M.P.)	Severely polluted	Red	Small Medium Large	0 4 9	Nil Nil Nil	- - 4781.20	- - 100.00 (Annexure-2)
			Orange	Small Medium Large	0 0 0	- - -	- - -	- - -
			Other Polluting Activities	CETP TSDF Others	0 0 0	- - -	- - -	- - -

Note: 1. Separate list of industries to whom Environmental Compensation with amount imposed and received may be provided  
2. Cost of restoration of the damage to the environment of each CPA/SPA may be provided

*Handwritten signature and date:*  
M.P. 15/5/2018

## List of Industries PLA Singrauli (M.P.)

S.No.	Name & address of industry	Scale	Category
1	NTPC, Vindhyaahal, Vindhya nagar, Singrauli, MP	Large	Red
2	NCL, Nighi, Singrauli, MP	Large	Red
3	NCL, Amlohri area, Singrauli, MP	Large	Red
4	NCL, Dudhichua area, Singrauli, MP	Large	Red
5	NCL, Jayant Project, Singrauli, MP	Large	Red
6	NCL, Jhingurda area, Singrauli, MP	Large	Red
7	NCL Khadia, Singrauli, MP	Large	Red
8	NCL Bina, Singrauli, MP	Large	Red
9	Central Workshop, P.O. Jayant, Singrauli, MP	Medium	Red
10	IDL Explosives Ltd., P.O. Jayant, Singrauli, MP	Medium	Red
11	Indian Oil Corporation-IBP Bulk Explosive Div., P.O. Jayant, Singrauli, MP	Medium	Red
12	Indian Explosives Pvt. Ltd. (Oricca) Bulk Support Plant, P.O. Jayant, Singrauli, MP	Medium	Red
13	Indian Oil Corporation Ltd. - Oil Depot, P.O. Jayant, Singrauli, MP	Medium	Red

*Handwritten signature:*  
 NCL Singrauli  
 1/10/20

## Annexure-2

## List of Industries to whom Environmental Compensation imposed

S. No	Name of the unit	Total amount of Environmental compensation imposed in Lakhs	Reason for levying Environmental compensation	Remarks
1	NTPC, Vindhyachal, Vindhya nagar, Singrauli, MP	416.70		
2	NCL, Nighi, Singrauli, MP	547.50		
3	NCL, Amlohri area, Singrauli, MP	655.50		
4	NCL, Dudhichua area, Singrauli, MP	547.50		
5	NCL, Jayant Project, Singrauli, MP	736.50		
6	NCL, Jhingurda area, Singrauli, MP	682.50		
7	NCL Khadia, Singrauli, MP	547.50		
8	NCL Bina, Singrauli, MP	547.50		
9	NTPC, Vindhyachal, Vindhya nagar, Singrauli, MP	100.00	Ash dyke Breach	Industry has deposited Environmental Compensation

*Handwritten signature*